

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	LPA-197/2022 WITH W.P.(C) 1173/2024	MOHIT BANSAL V/s INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ORS.	HARDIK SHARMA, SIMRAT SINGH PASAY	
				OTHER DETAILS OF ADVOCATES: MUDIT JAIN AND HARDIK SHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(931538654)(PETITIONER) POOJA(POOJASAIGAL16@GMAIL.COM){}(RESPONDENT) ATUL(ATULSERVICETAX@GMAIL.COM){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) SECRETARY(SECRETARY@ICAI.IN){}(RESPONDENT) SIMRAT SINGH PASAY(SSPASAY@GMAIL.COM)(8860318440)(RESPONDENT)
2	W.P.(C)-1173/2024 WITH LPA 197/2022	MOHIT BANSAL V/s UNION OF INDIA & ANR.	HARISH KATYAL, SIMRAT SINGH PASAY	
				OTHER DETAILS OF ADVOCATES: HARISH KATYAL(ADV.KATYAL@GMAIL.COM)(9810256667)(PETITIONER) MCA SECY(SECY.MCA@NIC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SIMRAT SINGH PASAY(SSPASAY@GMAIL.COM)(8860318440)(RESPONDENT)
3	W.P.(C)-8060/2022	AJAY KUMAR AND ORS V/s GOVT OF NCT OF DELHI AND ORS	GAURAV CHAUDHRY	
				OTHER DETAILS OF ADVOCATES:

		PRADEEP KUMAR ARYA(ADVSSR007@GMAIL.COM, PARYA.ADVOCATE@GMAIL.COM)(9212234976)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@GMAIL.COM)()(RESPONDENT) NDMC(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT)		
4	W.P.(C)-17320/2024 CM APPL. 73742/2024 CM APPL. 74697/2024 CM APPL. 74698/2024	RAGHAV CHADHA V/s UNION OF INDIA & ANR.	ANURADHA DUTT, SANDEEP KUMAR MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT(ADMIN@DMD.LAW, HAARIS.FAZILI@DMD.LAW)(9910044138)(PETITIONER) UNION OF INDIA, SANSAD(UOIDHC@GMAIL.COM, SECMPA@NIC.IN, SECYGEN.RS@SANSAD.NIC.IN)(1123384193)(RESPONDENT) SANDEEP KUMAR MAHAPATRA(SDEEPMAHAPATRA@GMAIL.COM)(9811472444)(RESPONDENT)		
5	W.P.(C)-2364/2025 WITH LPA 1251/2024 LPA 1250/2024	ANAM KHAN V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT, MRIGANK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER)		
6	W.P.(C)-2558/2025	NITIKA V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
7	W.P.(C)-2560/2025 WITH LPA 1251/2025 LPA 1250/2024	AYUSH AGRAWAL V/s CONSOTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT, MRIGANK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
8	LPA-183/2024 CM APPL. 12675/2024 CM APPL. 12677/2024 CM APPL. 3655/2025	INTERNATIONAL INSTITUTE OF INFORMATION TECHNOLOGY & ANR. V/s INDIRA GANDHI NATIONAL OPEN UNIVERSITY	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA(HCMAIL@AGLAW.IN)(42200000)(PETITIONER) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(0)(RESPONDENT)		
9	LPA-912/2024 CM APPL. 52746/2024 WITH LPA 919/2024	UNION OF INDIA & ANR. V/s KEMWELL BIOPHARMA PRIVATE LIMITED & ANR.	KIRTIMAN SINGH	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH(KIRTIMANSINGH.CGSC@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(DOP-LEGAL@GOV.IN)(0)(PETITIONER) NATIONAL PHARMACEUTICAL PRICING AUTHORITY(LEGAL-NPPA@GOV.IN)(0)(PETITIONER) GAGRAT(GAGRAT@GAGRATDELHI.COM)(0)(RESPONDENT)		
10	LPA-919/2024 CM APPL. 53307/2024	UNION OF INDIA ANR & ANR. V/s GLAXOSMITHKLINE PHARMACEUTICALS LIMITED & ANR.	KIRTIMAN SINGH	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH(KIRTIMANSINGH.CGSC@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(DOP-LEGAL@GOV.IN)(9811700872)(PETITIONER) NPPA(LEGAL-NPPA@GOV.IN)(0)(PETITIONER) GLAXOSMITHKLINE PHARMACEUTICALS LTD(ASKUS@GSK.COM, GARATDL@VSNL.COM,)(0)(RESPONDENT) GAGRAT(GAGRAT@GAGRATDELHI.COM)(0)(RESPONDENT)		
11	LPA-1069/2024 CM APPL. 63145/2024	ABHISHEK GROVER V/s DIVISIONAL COMMISSIONER STATE OF NCT OF DELHI & ORS.	DEEPAK SAIN	
		OTHER DETAILS OF ADVOCATES:		
12	RFA(COMM)-566/2024 WITH RFA(COMM) 573/2024	GULSHAN LAMBA V/s TEAM GLAM SERVICES PRIVATE LIMITED & ORS.	KUMAR DEEPAJ	
		OTHER DETAILS OF ADVOCATES: SUNIL PRAKASH SHARMA(ADV.SUNILPRAKASH@GMAIL.COM)(9810970099)(PETITIONER) LONDON SCHOOL OF TRENDS(BOB@LONDONSCHOOLOFTRENDS.IN)(0)(RESPONDENT) SIDDHARTH MADAN(SYD.MADAN@GMAIL.COM)(0)(RESPONDENT) SUNNY(SUNNY@1ST.AC)(0)(RESPONDENT)		
13	RFA(COMM)-573/2024 CM APPL. 76625/2024	TEAM GLAM SERVICES PRIVATE LIMITED V/s GULSHAN LAMBA & ORS.	RAHUL MALHOTRA	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-12096/2015 WITH W.P.(C) 12159/2015	AMAN V/s GOVT. OF NCT OF DELHI AND ORS	LALIT KUMAR RAWAL, JYOTI TYAGI, NIKHIL GOEL, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(RESPONDENT)		
15	W.P.(C)-12159/2015	RAJ SINGH V/s GOVT OF NCT OF DELHI & ORS	LALIT KUMAR RAWAL, JYOTI TYAGI, RAJNEESH KUMAR SHARMA	

		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(RESPONDENT)		
16	W.P.(C)-5976/2016	AVINASH DUGGAL & ORS V/s UNION OF INDIA & ORS	MEENU HANDA, PAWAN MATHUR, SANJAY KUMAR PATHAK, SHRUTI MUNJAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) SHRUTI MUNJAL(SHRUTIMUNJAL@SMLAW.CO.IN)(9818080077)(PETITIONER)		
17	REVIEW PET. 418/2019 In W.P.(C)-8574/2017(Disposed off case)	YATINDER KUMAR BANSAL V/s GOVERNMENT OF NCT OF DELHI & ORS	I.S. DAHIYA & SUNIL DAHIYA, PAWAN MATHUR	
		OTHER DETAILS OF ADVOCATES: I.S. DAHIYA & SUNIL DAHIYA()(9810925303)(PETITIONER)		
18	W.P.(C)-16060/2022 CM APPL. 50121/2022 CM APPL. 50123/2022 WITH W.P.(C) 270/2023	WIND INDEPENDENT POWER PRODUCERS ASSOCIATION & ORS. V/s UNION OF INDIA & ORS.	VISHROV MUKERJEE, TVS RAGHAVENDRA SREYAS	
		OTHER DETAILS OF ADVOCATES: VISHROV MUKERJEE(VISHROV.MUKERJEE@TRILEGAL.COM, GIRIK.BHALLA@TRILEGAL.COM)(8511602535)(PETITIONER) DAMODAR SOLANKI(DAMODAR.SOLANKI@TRILEGAL.COM)()(PETITIONER) VISHROV MUKERJEE(VISHROV.MUKERJEE@TRILEGAL.COM, GIRIK.BHALLA@TRILEGAL.COM)()(RESPONDENT) SECY(SECY-POWER@NIC.IN, SECY-MNRE@NIC.IN, SECY@CERCIND.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) TVS RAGHAVENDRA SREYAS(SREYAS.TVSR@GMAIL.COM)(9810753194)(PETITIONER)		
19	W.P.(C)-270/2023 CM APPL. 1074/2023 CM APPL. 55937/2024 WITH W.P.(C) 16060/2022	NATIONAL SOLAR ENERGY FEDERATION OF INDIA & ORS. V/s UNION OF INDIA & ORS.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA(RISHI@AGLAW.IN,PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MINISTRY OF NEW AND RENEWABLE ENERGY(SECY-MNRE@NIC.IN, INFO@CERCIND.GOV.IN, SECY@CERCIND.GOV.IN)()(RESPONDENT) RISHI AGRAWALA(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) CERCIND, SHREYAS(INFO@CERCIND.GOV.IN, SECY@CERCIND.GOV.IN, SHREYAS.TVS@GMAIL.COM)(0)(RESPONDENT) MONOJIT, UNION OF INDIA, ARUNIMA(MONOJIT@CERCIND.GOV.IN, UOIDHC@GMAIL.COM, ARUNIMA.ASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
20	W.P.(C)-9918/2023 CM APPL. 47655/2023	AMIT KUMAR V/s DELHI JAL BOARD	VIKRANT DABAS, SOHAIL KHAN, DINESH KUMAR, RISHI KANT SINGH	
		OTHER DETAILS OF ADVOCATES: VIKRANT DABAS(ADVOCATEVIKRANTDABAS@GMAIL.COM)(9711887894)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) AAD LEGAL(ARUPSINHA@AADLEGAL.IN)(8544043938)(PETITIONER) VIKRANT (ADVOCATEVIKRANTDABAS@GMAIL.COM)()(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(RESPONDENT) RISHI KANT SINGH(RISHIKANTSINGHDOS@GMAIL.COM)(9810186857)(RESPONDENT)		
21	W.P.(C)-14851/2023	RATTAN SINGH DECEASED THROUGH LRS V/s LAND ACQUISITION COLLECTOR & ANR	SUSHIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR (ADVSUSHIL777@GMAIL.COM)(8527130065)(PETITIONER) SCLA GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT)		
22	W.P.(C)-9250/2024 WITH W.P.(C) 9691/2024 W.P.(C) 9709/2024	RANDHIR SINGH & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL(MAIL@CURARELEGAL.COM)(9873109672)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
23	W.P.(C)-9691/2024	OM PRAKASH DABAS & ORS. V/s GOVT OF NCT OF DELHI & ANR.	ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL(MAIL@CURARELEGAL.COM)(9873109672)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
24	W.P.(C)-9709/2024	JOGINDER DABAS & ORS. V/s GOVT. OF NCT OF DELHI & ANR.	ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL(MAIL@CURARELEGAL.COM)(9873109672)(PETITIONER) CURARE LEGAL()(9873109672)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		

25	W.P.(C)-11035/2024 CM APPL. 45601/2024	LUDMILLA MARIA KAPITANOVA V/s CONSULAR OFFICER & ANR.	MUKESH SHARMA	
		OTHER DETAILS OF ADVOCATES: MUKESH SHARMA(ADVO.MUKESHSHARMA@GMAIL.COM)(8368465287)(PETITIONER) UNION OF INDIA(CONS2.BRUSSELS@MEA.GOV.IN, UOIHDC@GMAIL.COM)(0)(RESPONDENT)		
26	W.P.(C)-547/2025	SATYAWAN & ORS. V/s GOVT OF NCT OF DELHI & ORS.	ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL(MAIL@CURARELEGAL.COM)(9873109672)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
27	W.P.(C)-790/2025 CM APPL. 3893/2025 CM APPL. 14217/2025 CM APPL. 14218/2025 WITH W.P.(C) 794/2025 W.P.(C) 810/2025	JAGTAR SINGH V/s MUNICIPAL CORPORATION OF DELHI & ANR.	ARUN KUMAR BATT, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: ARUN BATT(ARUNBATT@GMAIL.COM, ABDUL.VAHID704@GMAIL.COM)(9810064103)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) ABDUL VAHID (ABDUL.VAHID704@GMAIL.COM)(0)(RESPONDENT) ARUN BATT AND INDIRA MARLA(ARUNBATT@GMAIL.COM)(9810064103)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
28	W.P.(C)-794/2025 CM APPL. 3914/2025 CM APPL. 14220/2025 CM APPL. 14306/2025	ABHAY KUMAR SINGH V/s MUNICIPAL CORPORATION OF DELHI &ANR.	ARUN KUMAR BATT, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: ARUN BATT/ INDIRA MARLA/ ROHAN SHARMA(ARUNBATT@GMAIL.COM, ABDUL.VAHID704@GMAIL.COM)(9810064103)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) ARUN BATT (ARUNBATT@GMAIL.COM)(9810064103)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
29	W.P.(C)-810/2025 CM APPL. 3983/2025 CM APPL. 14216/2025	M/S MONTY V/s MUNICIPAL CORPORATION OF DELHI & ANR.	ARUN KUMAR BATT	
		OTHER DETAILS OF ADVOCATES: ARUN BATT, INDIRA MARLA, ROHAN SHARMA, RANJAN AHUJA, ABDUL VAHID(ARUNBATT@GMAIL.COM, ABDUL.VAHID704@GMAIL.COM)(9810064103)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
30	LPA-665/2024 CM APPL. 41516/2024 CM APPL. 8442/2025	USHA RAJEEV V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, JATIN DUA, POOJA MEHRA SAIGAL	
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP SINGH(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DCBENCH(DCBENCH_III@ICAI.IN)(0)(RESPONDENT) DISC(DISC@ICAI.IN)(0)(RESPONDENT) JATIN DUA(OFFICE.COMMUNICATION287@GAMIL.COM)(9958592989)(RESPONDENT) ARJUN NARANG(ARJUN.NARANG@AZBPARTNERS.COM)(0)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)		
31	LPA-666/2024 CM APPL. 41521/2024 CM APPL. 41523/2024 CM APPL. 8463/2025 CM APPL. 15679/2025	PRICE WATERHOUSE LLP V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, SIMRAT SINGH PASAY, POOJA MEHRA SAIGAL	
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP SINGH(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DCBENCH(DCBENCH_LLL@ICAI.IN)(0)(RESPONDENT) DCBENCH(DCBENCH.III@ICAI.IN)(0)(RESPONDENT) DISC(DISC@ICAI.IN)(0)(RESPONDENT) ARJUN (ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER) JATIN DUA , SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GMAIL.COM)(9958592989)(RESPONDENT) KAMAL(KAMAL.SHANKAR@AZBPARTNERS.COM)(0)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)		
32	LPA-667/2024 CM APPL. 41524/2024 CM APPL. 8449/2025	USHA RAJEEV V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, JATIN DUA, POOJA MEHRA SAIGAL	
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP SINGH(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DCBENCH(DCBENCH.III@ICAI.IN)(0)(RESPONDENT) DISC(DISC@ICAI.IN)(0)(RESPONDENT) DCBENCH(DCBENCH_LLL@ICAI.IN)(0)(RESPONDENT) ARJUN (ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER)		

		JATIN DUA , SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GMAIL.COM)(9958592989)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
33	LPA-728/2024 CM APPL. 43505/2024 CM APPL. 43506/2024 CM APPL. 8459/2025	RAJAN WADHAWAN V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR. & ORS.	ARJUN NARANG, JATIN DUA, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP , ALLWYN, KAMAL(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DISCIPLINARY COMMITTEE(DCBENCH_III@ICAI.IN)(0)(RESPONDENT) THE INSTITUTE OF CHARTERED ACCOUNTANTS(DISC@ICAI.IN)(0)(RESPONDENT) ARJUN (ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER) JATIN DUA , SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GMAIL.COM)(9958592989)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
34	LPA-729/2024 CM APPL. 43621/2024 CM APPL. 43622/2024 CM APPL. 8460/2025	AMITESH DUTTA V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, JATIN DUA, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP , ALLWYN, KAMAL(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DCB(DCBENCH_III@ICAI.IN)(0)(RESPONDENT) DIS(DISC@ICAI.IN)(0)(RESPONDENT) ARJUN NARANG(ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER) JATIN DUA , SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GMAIL.COM)(9958792989)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
35	LPA-730/2024 CM APPL. 43624/2024 CM APPL. 43625/2024 CM APPL. 8461/2025	RAHUL CHATTOPADHYAY V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, JATIN DUA, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP , ALLWYN, KAMAL(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DCB(DCBENCH_III@ICAI.IN)(0)(RESPONDENT) DISC(DISC@ICAI.IN)(0)(RESPONDENT) ARJUN (ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER) JATIN DUA , SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GMAIL.COM)(9958592989)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
36	LPA-731/2024 CM APPL. 43627/2024 CM APPL. 43628/2024 CM APPL. 8457/2025	ABHISHEK RARA V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, JATIN DUA, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP , ALLWYN, KAMAL(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DCB(DCBENCH_III@ICAI.IN)(0)(RESPONDENT) DISC(DISC@ICAI.IN)(0)(RESPONDENT) ARJUN (ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER) JATIN DUA , SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GMAIL.COM)(9958592989)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
37	LPA-733/2024 CM APPL. 43632/2024 CM APPL. 43633/2024 CM APPL. 8446/2025	PRIYANSHU DINESHKUMAR GUNDANA V/s DISCIPLINARY COMMITTEE, BENCH - III, THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, JATIN DUA, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP , ALLWYN, KAMAL(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DCB(DCBENCH_III@ICAI.IN)(0)(RESPONDENT) DISC(DISC@ICAI.IN)(0)(RESPONDENT) JATIN DUA(OFFICE.COMMUNICATION287@GMAIL.COM)(9958592989)(RESPONDENT) ARJUN NARANG(ARJUN.NARANG@AZBPARTNERS.COM)(0)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
38	LPA-734/2024 CM APPL. 43636/2024 CM APPL. 43637/2024 CM APPL. 8443/2025	ANURAG KHANDELWAL V/s DISCIPLINARY COMMITTEE, BENCH-III, THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, JATIN DUA, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP, ALLWYN(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DCB(DCBENCH_III@ICAI.IN)(0)(RESPONDENT) THE INSTITUTE OF CHARTERED ACCOUNTANTS(DISC@ICAI.IN)(0)(RESPONDENT) ARJUN NARANG(ARJUN.NARANG@AZBPARTNERS.COM)(0)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
39	LPA-735/2024 CM APPL. 43639/2024 CM APPL. 43640/2024 CM APPL. 8452/2025	HARINDERJIT SINGH V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, JATIN DUA, POOJA MEHRA SAIGAL

		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP , ALLWYN, KAMAL(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DISC(DISC@ICAI.IN)(0)(RESPONDENT) DCB(DCBENCH_III@ICAI.IN)(0)(RESPONDENT) ARJUN(ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER) JATIN DUA , SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GMAIL.COM)(9958592989)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
40	LPA-754/2024 CM APPL. 45016/2024 CM APPL. 45017/2024 CM APPL. 8445/2025 CM APPL. 15697/2025	PRICE WATERHOUSE AND CO V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, SIMRAT SINGH PASAY, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: JATIN DUA(OFFICE.COMMUNICATION287@GAMIL.COM)(9958592989)(PETITIONER) ARJUN NARAN(ARJUN.NARANG@AZBPARTNERS.COM)(0)(RESPONDENT) VIJAYENDRA PRATAP SINGH(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) ARJUN NARANG(ARJUN.NARANG@AZBPARTNERS.COM)(0)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
41	LPA-755/2024 CM APPL. 45034/2024 CM APPL. 45035/2024 CM APPL. 8450/2025 CM APPL. 15676/2025	PRICE WATERHOUSE CHARTERED ACCOUNTANTS LLP V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, SIMRAT SINGH PASAY, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP , ALLWYN, KAMAL(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DC BENCH(DCBENCH_III@ICAI.IN)(0)(RESPONDENT) ARJUN(ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER) KAMAL(KAMAL.SHANKAR@AZBPARTNERS.COM)(0)(PETITIONER) JATIN (OFFICE.COMMUNICATION287@GMAIL.COM)(9958592989)(RESPONDENT) VIJAYENDRA PRATAP SINGH(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
42	LPA-756/2024 CM APPL. 45039/2024 CM APPL. 45040/2024 CM APPL. 8448/2025 CM APPL. 15677/2025	LOVELOCK AND LEWES CHARTERED ACCOUNTANTS LLP V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, SIMRAT SINGH PASAY, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: JATIN DUA(OFFICE.COMMUNICATION287@GAMIL.COM)(9958592989)(RESPONDENT) ARJUN NARANG(ARJUN.NARANG@AZBPARTNERS.COM)(0)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
43	LPA-757/2024 CM APPL. 45041/2024 CM APPL. 45042/2024 CM APPL. 8453/2025 CM APPL. 15693/2025	DALAL AND SHAH CHARTERED ACCOUNTANTS LLP V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, SIMRAT SINGH PASAY, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP , ALLWYN, KAMAL(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) DCB(DCBENCH_III@ICAI.IN)(0)(RESPONDENT) ARJUN (ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER) KAMAL SHANKAR(KAMAL.SHANKAR@AZBPARTNERS.COM)(0)(PETITIONER) JATIN DUA , SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GMAIL.COM)(9958592989)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
44	LPA-758/2024 CM APPL. 45057/2024 CM APPL. 45058/2024 CM APPL. 8444/2025 CM APPL. 15682/2025	PRICE WATERHOUSE AND CO CHARTERED ACCOUNTANTS LLP V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, SIMRAT SINGH PASAY, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: JATIN DUA AND SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GAMIL.COM)(9958592989)(PETITIONER) ARJUN NARAGN(ARJUN.NARANG@AZBPARTNERS.COM)(0)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)	
45	LPA-759/2024 CM APPL. 45065/2024 CM APPL. 45066/2024 CM APPL. 8451/2025 CM APPL. 15674/2025	PRICE WATERHOUSE AND CO LLP V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, SIMRAT SINGH PASAY, POOJA MEHRA SAIGAL
		OTHER DETAILS OF ADVOCATES: JATIN DUA , SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GMAIL.COM)(9958592989)(PETITIONER) ARJUN (ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER) KAMAL (KAMAL.SHANKAR@AZBPARTNERS.COM)(0)(PETITIONER) JATIN DUA , SIMRAT SINGH PASAY(OFFICE.COMMUNICATION287@GMAIL.COM)(0)(RESPONDENT) ARJUN NARANG(ARJUN.NARANG@AZBPARTNERS.COM)(0)(PETITIONER) KAMAL SHANKAR(KAMAL.SHANKAR@AZBPARTNERS.COM), ABHISHEK.AWASHI@AZBPARTNERS.COM)(0)(RESPONDENT)	

		POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)		
46	LPA-761/2024 CM APPL. 45076/2024 CM APPL. 45077/2024 CM APPL. 8458/2025 CM APPL. 15670/2025	PRICE WATERHOUSE AND CO BANGALORE LLP V/s DISCIPLINARY COMMITTEE BENCH III THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA & ANR.	ARJUN NARANG, SIMRAT SINGH PASAY, POOJA MEHRA SAIGAL	
		OTHER DETAILS OF ADVOCATES: ARJUN(ARJUN.NARANG@AZBPARTNERS.COM){0}(PETITIONER) KAMAL(KAMAL.SHANKAR@AZBPARTNERS.COM){0}(PETITIONER) VIJAYENDRA PRATAP SINGH(ARJUN.NARANG@AZBPARTNERS.COM)(9810990242)(PETITIONER) KAMAL SHANKAR(KAMAL.SHANKAR@AZBPARTNERS.COM){0}(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
47	W.P.(C)-14598/2021 WITH W.P.(C) 2186/2022	M S JCB INDIA LTD V/s UNION OF INDIA & ANR.	ASHWINI CHANDRASEKARAN	
		OTHER DETAILS OF ADVOCATES: ASHWINI CHANDRASEKARAN AND PRIYANKA RATHI (CASHWINI19@GMAIL.COM)(7838592852)(PETITIONER) ASHWINI CHANDRASEKARAN(CASHWINI19@GMAIL.COM)(7838592852)(PETITIONER) DIRECTOR GENERAL OF FOREIGN TRADE(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
48	W.P.(C)-2186/2022 CM APPL. 6266/2022 CM APPL. 9229/2023 CM APPL. 9230/2023	RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED V/s UNION OF INDIA AND ANR	R. JAWAHAR LAL, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: R. JAWAHAR LAL(JAWAHAR@PRALAW.IN)(9958996312)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) DELHI DCIT INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) R. JAWAHARLAL(JAWAHAR@JLAW.IN)(9958996312)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM){}(RESPONDENT) RAVI PRAKASH(){9795309119}(PETITIONER) J LAW OFFICES(OFFICE@JLAW.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
49	W.P.(C)-13283/2023	FARE PORTAL INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	NIKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
50	W.P.(C)-14735/2021 CM APPL. 46373/2021	GLAXOSMITHKLINE CONSUMER PRIVATE LIMITED V/s UNION OF INDIA & ORS.	SHANKEY AGRAWAL	
		OTHER DETAILS OF ADVOCATES: BMR LEGAL(SHANKEY.AGARWAL@GMAIL.COM)(9650687645)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
51	W.P.(C)-14773/2021	INTERTEK INDIA PVT. LTD V/s UNION OF INDIA & ANR.	NIKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA(){9891950868}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(PETITIONER)		
52	W.P.(C)-1143/2022 CM APPL. 3300/2022	GO DADDY INDIA DOMAINS AND HOSTING SERVICES PRIVATE LTD V/s UNION OF INDIA & ORS	SHANKEY AGRAWAL	
		OTHER DETAILS OF ADVOCATES: BMR LEGAL(){9650687645}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
53	W.P.(C)-10705/2022 CM APPL. 40951/2023	M/S WABTEC INDIA INDUSTRIAL PRIVATE LIMITED V/s UNION OF INDIA & ANR.	ASHWINI CHANDRASEKARAN	
		OTHER DETAILS OF ADVOCATES: ASHWINI CHANDRASEKARAN AND PRIYANKA RATHI(CASHWINI19@GMAIL.COM)(7838592852)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ASHWANI CHANDRASEKARAN(CASHWINI19@GMAIL.COM)(7838592852)(PETITIONER) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM, ASHEESHJAIN.CGSC@GMAIL.COM){}(RESPONDENT)		
54	W.P.(C)-16786/2022 CM APPL. 53006/2022 CM APPL. 53007/2022 CM APPL. 41074/2023	KTC (INDIA) PRIVATE LIMITED & ANR. V/s UNION OF INDIA & ANR.	ANURAG OJHA, MONIKA ARORA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(FILING.CJLLP@GMAIL.COM)(35694374)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) FILING(FILING.CJLLP@GMAIL.COM){}(PETITIONER) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM, UOIDHC@GMAIL.COM)(9810246300)(RESPONDENT)		

FOR ARGUMENT				
55	LPA-203/2024 CM APPL. 14501/2024 CM APPL. 14502/2024	SARA SHARMA V/s CENTRAL BOARD OF SECONDARY EDUCATION & ORS.	SAHIL MONGIA	
		OTHER DETAILS OF ADVOCATES: SAHIL, MONGIA , SHAHIL RAO, RAHUL(CHAMBERNO.220@GMAIL.COM)(9999025817)(PETITIONER) SARDAR(SARDARPATELSCHOOL@REDIFFMAIL.COM)()(RESPONDENT) ATUL(ATULKUMAR.ADV@GMAIL.COM)()(RESPONDENT)		
56	LPA-209/2024 CM APPL. 14972/2024 CM APPL. 14973/2024 CM APPL. 14974/2024	DEBARATI NANDEE V/s UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF WOMEN AND CHILD DEVELOPMENT & ANR.	MRINALINI SEN GUPTA	
		OTHER DETAILS OF ADVOCATES:		
LAND ACQUISITION MATTERS(ANMM)				
57	W.P.(C)-12049/2016 WITH W.P.(C) 12075/2016	SHRI SHAMSHER SINGH & ORS V/s UNION OF INDIA & ORS	N.S. DALAL, YEESHU JAIN, ARJUN PANT	
		OTHER DETAILS OF ADVOCATES:		
58	W.P.(C)-12075/2016	SHAMSHER SINGH& ORS V/s UNION OF INDIA & ORS	N.S. DALAL, KANIKA AGNIHOTRI, YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES:		
59	W.P.(C)-8026/2018	SHYAMO DEVI V/s GOVT. OF NCT OF DELHI AND ORS.	LALIT KUMAR RAWAL, KAMAL KANT JHA, BUTUL KHAN	
		OTHER DETAILS OF ADVOCATES: LALIT KUMAR RAWAL()(9212533039)(PETITIONER) BUTUL KHAN(K.BUTUL94@GMAIL.COM)(8750647440)(PETITIONER)		
FOR COMPLIANCE				
60	W.P.(C)-10997/2022(Disposed off case)	JAI PARKASH GUPTA ALIAS BUNTY V/s LT GOVERNOR & ORS.	MANOJ KUMAR GAHLAUT, SANOBAR ALI, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: DR. M K GAHLAUT AND VARUN JAIN(MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANOBAR ALI(SANOBARALIQURESHI@GMAIL.COM)(9810945320)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
FOR FINAL HEARING (CONNECTED)				
61	LPA-187/2024 WITH LPA 9/2025	DR SNEHASHISH BHATTACHARYA & ANR. V/s SOUTH ASIAN UNIVERSITY	SAHARSH SAXENA, ANUJ TYAGI	
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(SAHARSHSAXENA.ADV@GMAIL.COM)(8447001268)(PETITIONER) YEESHU(MRINMAYEESAHU1@GMAIL.COM)()(RESPONDENT) KRITIKA(KRITIKA2744@GMAIL.COM)()(RESPONDENT) ANUJ TYAGI(ANUJTYAGI.LAW@GMAIL.COM)(9871281055)(RESPONDENT)		
62	LPA-9/2025 CM APPL. 677/2025 CM APPL. 678/2025	SOUTH ASIAN UNIVERSITY V/s APOORVA YK	AVNEESH ARPUTHAM	
		OTHER DETAILS OF ADVOCATES: AVNEESH ARPUTHAM(ADV.ANKITSHARMA30@GMAIL.COM)(9654412354)(PETITIONER) ABHIK CHIMNI(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(0)(RESPONDENT)		
63	LPA-223/2024	KESHAV DATT V/s SOUTH ASIAN UNIVERSITY	MAAROOF, SARTHAK CHILLER	
		OTHER DETAILS OF ADVOCATES: MAAROOF AND ANANT KHAJURIA(CHAMBEROFABLIKCHIMNI@GMAIL.COM)(9645330954)(PETITIONER) KESHAV DATT(KESHAVDATT@GMAIL.COM)()(PETITIONER) MRINMAYEE SAHU(MRINNMAEESAHU1@GMAIL.COM)()(RESPONDENT) VP(VP@SAU.AC.IN)()(RESPONDENT) KRITIKA(KRITIKA2744@GMAIL.COM)()(RESPONDENT) SOUTH ASIAN UNIVERSITY(PRESIDENT@SAU.INT, VP@SAU.AC.IN)()(RESPONDENT) VP(VP@SAU.AC.IN)()(RESPONDENT) SARTHAK CHILLER(ADVSARTHAKCHILLER@GMAIL.COM)(9811212045)(RESPONDENT)		
64	W.P.(C)-3553/2024	KESHAV DATT V/s SOUTH ASIAN UNIVERSITY	MAAROOF, LUQMAN S HASAN	
		OTHER DETAILS OF ADVOCATES: SOUTH ASIAN UNIVERSITY(PRESIDENT@SAU.INT, VP@SAU.AC.INT, REGISTRAR@SAU.INT)()(RESPONDENT) LUQMAN S HASAN(WRITE2LUQMAN@GMAIL.COM)(9711019456)(RESPONDENT)		
65	LPA-420/2024 CM APPL. 31074/2024 CM APPL. 31075/2024 CM APPL. 65462/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s STATE OF KERALA & ANR.	ABHEY KUMAR GUPTA, BELEENA BIJU, BELEENA BIJU, ARJUN SYAL	
		OTHER DETAILS OF ADVOCATES: MITAL & MITAL ADVOCATES(ADVABHAYGUPTA@GMAIL.COM)()(PETITIONER)		

		ARJUN(SYAL.ARJUN@GMAIL.COM){}(RESPONDENT) SYA(SYAANDCOMPANY@GMAIL.COM){}(RESPONDENT) SMITI VERMA (SMITIVERMA@CVASSOCIATES.IN)(8828446871)(PETITIONER) BOBBY SUPREMCOURT(BOBBY.SUPREMECOURT@GMAIL.COM){0}(RESPONDENT) ABHAY GUPTA (ADVABHAYGUPTA@GMAIL.COM){0}(RESPONDENT) BELEENA BIJU(BELEENA111@GMAIL.COM)(9891938285)(RESPONDENT) ARJUN SYAL(SYAL.ARJUN@GMAIL.COM)(9953849298)(RESPONDENT)		
66	W.P.(C)-10605/2024	KAVITA A SHARMA V/s SOUTH ASIAN UNIVERSITY	ALAKH ALOK SRIVASTAVA, AVNEESH ARPUTHAM	
		OTHER DETAILS OF ADVOCATES: ALAKH ALOK SRIVASTAVA(ADVOCATE.ALAKH@GMAIL.COM)(9871414446)(PETITIONER) PRESIDENT SAU(PRESIDENT@SAU.INT, VP@SAU.AC.INT, REGISTRAR@SAU.INT){0}(RESPONDENT) AVNEESH ARPUTHAM(AVNEESHLAW@GMAIL.COM)(9654412354)(PETITIONER)		

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-3927/2025 CM APPL. 18231/2025	CAROL INFRASTRUCTURE PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 27, DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
2	W.P.(C)-4256/2025 CM APPL. 19697/2025 CM APPL. 19698/2025	PURAN STORE THROUGH ITS PARTNER HARI RAM AGARWAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43 - 1 & ORS.	ABHIMANYU JHAMBA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBA(AJ@ABHIMANYUJHAMBA.COM)(9218999999)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
3	ITA-404/2024	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -3 V/s TABLEAU INTERNATIONAL UNLIMITED COMPANY	RUCHIR BHATIA, DIVYANSHU AGRAWAL	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) INCOME TAX(DELHI.CIT.IT3@INCOMETAX.GOV.IN)(0)(PETITIONER) TAX(TAX@TABLEAU.COM)(0)(RESPONDENT) DIVYANSHU AGRAWAL(RAMPANDIT1987@GMAIL.COM)(9953355965)(RESPONDENT)		
4	RFA(COMM)-466/2024 CM APPL. 65537/2024 CM APPL. 65541/2024	RACHIT KATYAL V/s SURESH KUMAR TANEJA & ANR.	RAVINDRA SINGH, DIKSHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: SUBHASH CHOUDHARY & RAVINDRA SINGH()(9958313313)(PETITIONER) S THAREJA(OFFICE@STHAREJA.IN)(0)(RESPONDENT) DIKSHANT KUMAR(ADV.DIKSHANTKUMAR@GMAIL.COM)(9555009308)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
5	FAO (COMM)-162/2024 CM APPL. 46903/2024 CM APPL. 46905/2024	GULAB SINGH AND ANR V/s DES RAJ SETHI & ANR. & ANR.	POONAM SHARMA	
		OTHER DETAILS OF ADVOCATES:		
6	FAO (COMM)-209/2024 CM APPL. 61580/2024 CM APPL. 61582/2024	VINOD GARG V/s KAMLESH MEHTA (SINCE DECEASED) THROUGH HER LRS.	CHANDAN MISHRA	
		OTHER DETAILS OF ADVOCATES: CHANDAN MISHRA()(9310856200)(PETITIONER) KUNAL(KUNAL.SRIVASTAVA@HOTMAIL.COM)(0)(RESPONDENT) C M (CHANDANMISHRAADVOCATE@GMAIL.COM)(0)(RESPONDENT)		

7	ITA-1168/2010 WITH ITA 1170/2010	COMMISSIONER OF INCOME TAX V/s STEEL AUTHORITY OF INDIA LTD	RASHMI CHOPRA, MONIKA GARG	
		OTHER DETAILS OF ADVOCATES:		
8	ITA-1170/2010	COMMISSIONER OF INCOME TAX V/s STEEL AUTHORITY OF INDIA LTD	RASHMI CHOPRA, MONIKA GARG	
		OTHER DETAILS OF ADVOCATES:		
9	ITA-1173/2010	COMMISSIONER OF INCOME TAX V/s STEEL AUTHORITY OF INDIA LTD	RASHMI CHOPRA, MONIKA GARG	
		OTHER DETAILS OF ADVOCATES:		
10	ITA-692/2012	COMMISSIONER OF INCOME TAX DELHI-III V/s STEEL AUTHORITY OF INDIA LIMITED	SANJEEV RAJPAL, RAHUL KAUSHIK	
		OTHER DETAILS OF ADVOCATES:		
11	ITA-342/2013	COMMISSIONER OF INCOME TAX-III V/s STEEL AUTHORITY OF INDIA LIMITED	SANJEEV RAJPAL, MONIKA GARG	
		OTHER DETAILS OF ADVOCATES:		
12	ITA-304/2016 WITH ITA 1168/2010 ITA 1170/2010 ITA 1173/2010 ITA 342/2013 ITA 692/2012	PR CIT-08 V/s M/S STEEL AUTHORITY OF INDIA LIMITED.	VIBHOOTI MALHOTRA	
		OTHER DETAILS OF ADVOCATES:		
13	ITA-75/2022	USHA MAHAJAN V/s INCOME TAX OFFICER, WARD 60(3), NEW DELHI	AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR, ABHINAV DIXIT, AVINISH SAURABH(AJAYKUMAR.SUPREMECOURT@GMAIL.COM)(9910588322)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) SHAANT RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT)		
14	ITA-140/2023	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -2 V/s THE BANK OF TOKYO -MITSUBISHI UFJ LTD.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) SANJAY SHARMA(SANJAY1.SHARMA@LUMIERELP.COM)()(RESPONDENT)		
15	ITA-141/2024 WITH ITA 250/2024	RELIGARE ENTERPRISES LTD V/s ACIT CIRCLE 19 NEW DELHI	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH , KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)(9812228721)(RESPONDENT)		
16	ITA-250/2024 CM APPL. 25303/2024	PR COMMISSIONER OF INCOME TAX 7 V/s RELIGARE ENTERPRISES LTD	SUNIL KUMAR AGARWAL, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: SUNIL AGARWAL(SKAMUM1986@GMAIL.COM)(9871300622)(PETITIONER) UJJWAL(UJJWALA.GUPTA@RELIGARE.COM)()(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(RESPONDENT)		
17	ITA-152/2024	THE PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s R.J. CORP. LTD.	RUCHIR BHATIA, PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) INCOME TAX(DELHI.CIT.CEN1@INCOMATEX.GOV.IN)()(PETITIONER) RJ CORP(ITRERETURS@RJCORP.IN)()(RESPONDENT) PARITOSH JAIN(AJALEGALS@GMAIL.COM)(8287272966)(RESPONDENT)		
18	ITA-393/2024	THE PR. COMMISSIONER OF INCOME TAX -7 V/s STERIA (INDIA) LTD.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) KAVITA(KAVITA@VAISHLAW.COM)(0)(RESPONDENT) GOPAL(GOPAL@VIAHSLAW.COM)(0)(RESPONDENT)		
19	RFA(COMM)-10/2024 CM APPL. 2432/2024 CM APPL. 2433/2024	UNION BANK OF INDIA V/s ANGEL PROMOTERS PVT LTD	SAMARENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES:		

20	RFA(COMM)-11/2024	M/S GARG PLASTIC INDUSTRIES(THROUGH ITS PROPRIETOR SH KISHAN LAL GUPTA) V/s M/S BAG POLY INTERNATIONAL PVT LTD (THROUGH DIRECTOR SHRI VED PRAKASH MITTAL)	SURENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SURENDER KUMAR SHARMA, SHUBHAM(ANOKHIJINDGI@GMAIL.COM)(9891297097)(PETITIONER) MITTAL(MITTAL@BAGPOLY.COM)()(RESPONDENT)		
21	RFA(COMM)-101/2024	M/S IG STEELS INDIA LLP & ORS. V/s M/S GRACE ENTERPRISES	NAVEEN, ASHISH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHISH KUMAR SHARMA(ADVOCATEPATHAKK@GMAIL.COM)(9811440496)(RESPONDENT)		
22	RFA(COMM)-133/2024 CM APPL. 21773/2024 CM APPL. 21775/2024	UMC DESIGN STUDIO V/s AABIR SAIKIA	ARABINDA NAYAK	
		OTHER DETAILS OF ADVOCATES: UMC DESIGN STUDIO()(9871311972)(PETITIONER) ARABINDA NAYAK(NAYAK.ARABINDA@GMAIL.COM)(8527665316)(PETITIONER) ABIR(AABIRSAIKIA88@GMAIL.COM)()(RESPONDENT) NISHANT(NISHANTDAS@NDASSOCIATES.IN)()(RESPONDENT) AABIR()(9871882867)(RESPONDENT)		
23	RFA(COMM)-155/2024 CM APPL. 20871/2025	M/S LSC MARKETING INDIA PVT LTD V/s M/S LAKSHMI ENGINEERING WORKS & ORS.	NEERAJ GOYAL, HARISH MALIK	
		OTHER DETAILS OF ADVOCATES: NG(NG155@YAHOO.COM)()(PETITIONER) HARISH MALIK(MALIK.HARIS01@GMAIL.COM)(7838855710)(RESPONDENT)		
24	RFA(COMM)-231/2024 CM APPL. 33946/2024 CM APPL. 33948/2024	M/S WHITEFIELDS OVERSEAS LIMITED V/s HANUMAN RICE TRADERS	ANOOP PRAKASH AWASTHI	
		OTHER DETAILS OF ADVOCATES: ANOOP PRAKASH AWASTHI(ANC.OFFICE@GMAIL.COM)(9891491829)(PETITIONER) MOHD(ADV.MWK1986@GMAIL.COM)()(RESPONDENT) HANUMAN(HANUMANRICETRADING@GMAIL.COM)()(RESPONDENT)		
25	RFA(COMM)-239/2024 CM APPL. 36094/2024	M/S. AQUALITE INDUSTRIES PRIVATE LIMITED V/s M/S. MODERN SHOE INDUSTRY	ANSHUL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
26	RFA(COMM)-288/2024 CM APPL. 42092/2024 CM APPL. 42094/2024	SANDEEP PATIDAR V/s RAJU	VISHAL CHHABRA	
		OTHER DETAILS OF ADVOCATES:		
27	RFA(COMM)-322/2024 CM APPL. 45851/2024	VAIBHAO PRATAP SINGH@ PRINCE V/s SHUBHAM KUMAR & ORS.	KARAN VALECHA, RAJ GAURAV	
		OTHER DETAILS OF ADVOCATES: RAJ GAURAV(JAJWAREADVOCATES@GMAIL.COM)(9711960029)(PETITIONER)		
28	RFA(COMM)-324/2024	PASUPATI SALES AND SERVICES PVT. LTD. V/s G.B EQUIPMENT SYSTEM LTD.	KUNAL RAWAT	
		OTHER DETAILS OF ADVOCATES:		
29	RFA(COMM)-350/2024 CM APPL. 48946/2024	RITESH CHAUHAN V/s ARCING SOLUTIONS INDIA PVT LTD LIMITED	HARSH VARDHAN SHARMA	
		OTHER DETAILS OF ADVOCATES: HARSH VARDHAN SHARMA(HARSHSHARMA1269@GMAIL.COM)(9999897692)(PETITIONER) ARCING(ARCING103@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-5236/2014	SURESH KUMAR V/s THE DELHI URBAN SHELTER & ANR.	ASHOK KUMAR, SK VASHISHT, SWATI SINGH, PARVINDER CHAUHAN, PUSHKAR SOOD	
		OTHER DETAILS OF ADVOCATES: PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		
31	W.P.(C)-3962/2018 WITH W.P.(C) 4001/2018	M/S YASHITA FINANCE PVT. LTD V/s CHIEF CIT-9 NEW DELHI & ORS.	KAMAL SAWHNEY, VIBHOOTI MALHOTRA, BIBHUTI KUMAR SINGH, TANYA	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(PETITIONER) BIBHUTI KUMAR SINGH(BSINGHLLB@GMAIL.COM)(8010029369)(PETITIONER) TANYA (TANYASHRUTI.LEGAL@GMAIL.COM)(7353569828)(PETITIONER)		

32	W.P.(C)-4001/2018	SEEMA TRIPATHI V/s CHIEF CIT-9, NEW DELHI & ORS.	KAMAL SAWHNEY, VIBHOOTI MALHOTRA, BIBHUTI KUMAR SINGH, TANYA	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(PETITIONER) BIBHUTI KUMAR SINGH(BSINGHLLB@GMAIL.COM)(8010029369)(PETITIONER) TANYA (TANYASHRUTI.LEGAL@GMAIL.COM)(7353569828)(PETITIONER)		
33	W.P.(C)-248/2019 CM APPL. 1206/2019 WITH W.P.(C) 927/2019	DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION LIMITED V/s UNION OF INDIA AND ORS.	SUNIL TYAGI, SUPARNA SRIVASTAVA, DEEPAYAN MANDAL, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: SUNIL TYAGI()(9990896651)(PETITIONER) DEEPAYAN MANDAL(D.MANDAL@GMAIL.COM)(9953808868)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
34	W.P.(C)-927/2019 CM APPL. 4156/2019	DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION LIMITED V/s UNION OF INDIA & ORS	SUNIL TYAGI, PIYUSH JOSHI	
		OTHER DETAILS OF ADVOCATES: SUNIL TYAGI()(9990896651)(PETITIONER)		
35	W.P.(C)-12131/2021	PRAVIN JUNEJA V/s INCOME TAX DEPARTMENT	RAJEEV SHARMA, PIYUSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: RAJEEV SHARMA(RAJEEVADVOCATE93@GMAIL.COM)(9910844633)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) PIYUSH KAUSHIK(PIYUSHKAUSHIK@REDIFFMAIL.COM)(9811310355)(PETITIONER)		
36	W.P.(C)-4711/2022	SNIGDHA SALUJA V/s PRINCIPAL COMMISSIONER OF INCOME TAX DELHI 10 & ANR.	SOURAV VIG	
		OTHER DETAILS OF ADVOCATES: SOURAV VIG(SOURAVVIGLAWCHAMBERS@GMAIL.COM)(9810806023)(PETITIONER) DELHI CIT(DELHI.CIT10@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
37	W.P.(C)-12413/2022	DESIGNCO V/s UNION OF INDIA & ORS.	PURNA CHANDRA PATNAIK	
		OTHER DETAILS OF ADVOCATES: P.C. PATNAIK(PCPATTNAIK@REDIFFMAIL.COM)(9810358384)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ASINGLASS(ASINGLASS@GMAIL.COM)(9818601006)(RESPONDENT)		
38	W.P.(C)-843/2023	ASHOK GANESHCHANDRA MRIG V/s ASSESSMENT UNIT, NATIONAL FACELESS ASSESSMENT CENTRE	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
39	W.P.(C)-4436/2023 CM APPL. 17022/2023	ABSOLUTE ENTERTAINMENT PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1) DELHI & ANR.	SHASHWAT BAJPAI	
		OTHER DETAILS OF ADVOCATES: DR. SHASHWAT BAJPAI AND ANANYA KAPOOR(DRSHASHWATBAJPAI@DRSBLAWCHAMBERS.COM)(9811208936)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
40	W.P.(C)-4628/2023	JASWANT SINGH KHARBANDA V/s INCOME TAX OFFICER WARD 35(3), DELHI	PABITRA ROY CHAUDHURI, PANKAJ KUMAR JAISWAL	
		OTHER DETAILS OF ADVOCATES: P. ROYCHAUDHURI(PABITRARC@GMAIL.COM)(9811124182)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) PANKAJ KUMAR JAISWAL(PANKAJJAISWAL178@GMAIL.COM)(9899632810)(PETITIONER)		
41	W.P.(C)-5114/2023 CM APPL. 20013/2023	LEMON ELECTRONICS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	NIKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(989195086)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
42	W.P.(C)-6518/2023	ISHWAR SINGH AGGARWAL V/s UNION OF INDIA AND OTHERS & ORS.	MOHIT GUPTA	

		OTHER DETAILS OF ADVOCATES: VARUN NISCHAL(ADVOCATEMOHITGUPTA2@GMAIL.COM)(9811499378)(PETITIONER) HOSSAIN ZOHEB(HOSSAINZOHEB@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
43	W.P.(C)-6862/2023 CM APPL. 26810/2023	NIMIT BUILDERS PRIVATE LIMITED (AS SUCCESSOR IN THE INTEREST OF JK JEET CLOTHES PRIVATE LIMITED AND VERMA PROPTECH PRIVATE LIMITED) V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
44	W.P.(C)-7826/2023 CM APPL. 30177/2023	DAYANAND BAINDA V/s INCOME TAX OFFICER WARD 28 (5), DELHI	AMOL SINHA	
		OTHER DETAILS OF ADVOCATES: AMOL SINHA(AMOLSINHA.ASSOCIATES@GMAIL.COM)(9910847958)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
45	W.P.(C)-10728/2023 CM APPL. 41615/2023	VIKESH UPPAL V/s ASSISTANT COMMISSIONER OF INCOME AX, CIRCLE 58 (1) AND ANR.	KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ADVOCATE KAUSHIK(BHARDWAJKAUSHIK@GMAIL.COM)(9868000346)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
46	W.P.(C)-12107/2023 CM APPL. 47534/2023 WITH W.P.(C) 12108/2023 W.P.(C) 12376/2023 W.P.(C) 15221/2024	DINESH JINDAL V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 20, DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJALEGAL.COM){}(PETITIONER) INCOMETAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) INCOMETAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
47	W.P.(C)-12108/2023 CM APPL. 47536/2023	DINESH JINDAL V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 20, DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJALEGAL.COM){}(PETITIONER) INCOMETAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) INCOMETAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN){}(RESPONDENT) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT)		
48	W.P.(C)-12376/2023 CM APPL. 48837/2023	DINESH JINDAL V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 20, DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJALEGAL.COM)(7327094333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
49	W.P.(C)-15221/2024 CM APPL. 63974/2024	DINESH JINDAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20 DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL@DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
50	W.P.(C)-12908/2023 CM APPL. 50856/2023	RAMAN GOYAL V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 3	SHAANTANU JAIN	

		OTHER DETAILS OF ADVOCATES: GAUTAM JAIN(DSLEGAL2018@GMAIL.COM)(9999888495)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
51	W.P.(C)-14474/2023 CM APPL. 57461/2023	SMT. KIRAN ARORA V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	SANYAT LODHA	
		OTHER DETAILS OF ADVOCATES: SANYAT LODHA(SANYAT.LODHA@GMAIL.COM)(8447477651)(PETITIONER) NATIONAL FACELESS ASSESSMENT CENTRE INCOMETAX DEPARTMENT(DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.IN, SASLAWCHAMBERS@GMAIL.COM){}(RESPONDENT) ASSISTAN COMMISSIONER OF INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT54.1@INCOMETAX.GOV.IN){}(RESPONDENT)		
52	W.P.(C)-14556/2023	JASPER ASSOCIATES PRIVATE LIMITED V/s UNION OF INDIA & ORS.	SUMIT KUMAR BATRA	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHNA(BATRASUMIT@GMAIL.COM)(9911211000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, CHAIRMANCBTD@NIC.IN, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(1123384193)(RESPONDENT)		
53	W.P.(C)-15512/2023 CM APPL. 62137/2023 CM APPL. 64982/2023	KAMAL NATH V/s DY COMMISSIONER OF INCOME TAX CENTRAL AND ANR.	VARUN KUMAR CHOPRA, VARUN KUMAR CHOPRA	
		OTHER DETAILS OF ADVOCATES: VARUN K. CHOPRA(VKC@OFFICEVKC.COM)(9811851711)(PETITIONER) INCOME TAX OFFICER(KOLKATA.IT032.1@INCOMTEX.GOV.IN){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) VARUN K CHOPRA(VKC@OFFICEVKC.COM)(9811851711)(PETITIONER) KOLKATA(KOLKATA.IT032.1@INCOMETAX.GOV.IN){}(RESPONDENT) INCOMETAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) VKC(ASSOCIATES@OFFICEVKC.COM){}(RESPONDENT)		
54	W.P.(C)-6269/2024 CM APPL. 26096/2024	SURYA MANUFACTURING PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	PALASH SINGHAI	
		OTHER DETAILS OF ADVOCATES: PALASH S. SINGHAI AND AJAY SHARMA(PALASH@PALASHSINGHAI.COM)(9409559894)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
55	W.P.(C)-10123/2024 CM APPL. 41432/2024	PREETI KADIAN V/s CHIEF COMMISSIONER OF INCOME TAX, DELHI-3 & ANR.	HONEY KHANNA	
		OTHER DETAILS OF ADVOCATES: HONEY KHANNA{}(9999365626)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
56	W.P.(C)-11601/2024 CM APPL. 48202/2024	M/S INDEPENDENT MEDIA SERVICES LTD V/s ASSESSING OFFICER, CIRCLE 10(1) & ANR.	KAUSHIK	
		OTHER DETAILS OF ADVOCATES: M.P. RASTOGI(MP.RASTOGI@YAHOO.COM, MALISHIVAM@ROCKETMAIL.COM, RNARESH31@GMAIL.COM)(9810043055)(PETITIONER) KAUSHIK (BHARDWAJKAUSHIK@GMAIL.COM)(9868000346)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
57	W.P.(C)-12222/2024 WITH W.P.(C) 12223/2024	PRABHLEEN SINGH PAINTAL V/s DIRECTOR OF INCOME TAX (INVESTIGATION) 1, NEW DELHI	VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: VINOD KUMAR(VINOD411@GMAIL.COM)(9999976632)(PETITIONER) DIRECTOR OF INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
58	W.P.(C)-12223/2024	HARBHAJAN SINGH PAINTAL V/s DIRECTOR OF INCOME TAX (INVESTIGATION)1, NEW DELHI	VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: VINOD KUMAR(VINOD411@GMAIL.COM)(999976632)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
59	W.P.(C)-12355/2024 CM APPL. 51427/2024	TOWERS LEASING AND FINANCE LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE AND ORS.	VIVEK GURNANI	

		OTHER DETAILS OF ADVOCATES: KALRAV MEHROTRA(KALRAV.MEHROTRA@GMAIL.COM)(7760409035)(PETITIONER) INCOME TAX(DELHI.DCIT.CEN3@INCOMETAX.GOV.IN, DELHI.DCIT.LITIGATION@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN3@INCOMETAX.GOV.IN, DELHI.DCIT.LITIGATION@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
60	W.P.(C)-13237/2024 CM APPL. 55288/2024	MRJ CONSULTANTS PRIVATE LIMITED V/s INCOME TAX OFFICER CIRCLE 28(1) DELHI & ANR.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH, ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(42492525)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO17.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
61	W.P.(C)-13421/2024 CM APPL. 56111/2024	BEUMER INDIA PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 4 2 DELHI & ANR.	ADITYA RATHORE	
		OTHER DETAILS OF ADVOCATES: ADITYA RATHORE(ADITYA@CHAMBERSOFSJ.LAW)(8881030023)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT4.2@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
62	W.P.(C)-14199/2024 CM APPL. 59407/2024	PARI AGENCIES PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 18 DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN18@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.IN, DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
63	W.P.(C)-15208/2024 CM APPL. 63808/2024	RAJDHANI NURSURIES LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE-3, DELHI	KALRAV MEHROTRA	
		OTHER DETAILS OF ADVOCATES: KALRAV MEHROTRA(KALRAV.MEHROTRA@GMAIL.COM)(7760409035)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
64	W.P.(C)-16074/2024 CM APPL. 67501/2024	ARCHANA KASHYAP V/s PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI	PRAMOD KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: PRAMOD AGARWAL, RAHUL SHARMA(SHEKHAWATILEGAL@YAHOO.IN)(9810682372)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
65	W.P.(C)-16219/2024 CM APPL. 68156/2024	INDER DEV SINGH MUSAFIR V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(ROHIT-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT16.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
66	W.P.(C)-16724/2024 CM APPL. 70723/2024 WITH W.P.(C) 16762/2024	SAHARA CARE LTD V/s DY. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 1 & ANR.	SATYEN SETHI	
		OTHER DETAILS OF ADVOCATES: SATYEN SEH(SATYENSETHI@GMAIL.COM)(1126510104)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
67	W.P.(C)-16762/2024 CM APPL. 70940/2024	SAHARA ADVENTURE SPORTS LTD V/s DY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 1 & ANR.	SATYEN SETHI	
		OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)(1126510104)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

68	W.P.(C)-17436/2024 CM APPL. 74166/2024	ZEBRA TECHNOLOGIES ASIA PACIFIC PTE LTD V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE INT TAX 3(1)(1) DEL AND ANR	SHASHWAT BAJPAI	
		OTHER DETAILS OF ADVOCATES: SHASHWAT BAJPAI(DRSHASHWATBAJPAI@DRSBLAWCHAMBERS.COM)(9811208936)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
69	W.P.(C)-17646/2024 CM APPL. 75050/2024	ALP OVERSEAS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20 DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.IN, DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
70	W.P.(C)-1444/2025 CM APPL. 7025/2025	SHANO EXPORTS PVT. LTD. V/s INCOME TAX OFFICER WARD 23 (1) DELHI	NARESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NARESH KUMAR(YOURADVOCATENARESH@GMAIL.COM)(9312838384)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO23.1@INCOMETAX.COM)(0)(RESPONDENT)		
71	W.P.(C)-1509/2025 CM APPL. 7508/2025	NEW DELHI TELEVISION LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH/ NEERAJ KR. JAIN(NEERAJ- TAX@VAISHLAW.COM)(9810148853)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN5@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.CCIT.IT@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
72	W.P.(C)-3329/2025 CM APPL. 15753/2025	RAJDHANI NURSURIES LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	ROHIT GANDHI	
		OTHER DETAILS OF ADVOCATES: HARGUN SINGH KALRA(MAIL@GANDHIPARTNERS.COM)(9818610321)(PETITIONER) INCOME TAX(DELHI.DCIT.CEN3@INCOMETAX.GOV.IN, DELHI.CIT.CEN3@INCOMETAX.GOV.IN,)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.LITIGATION@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
73	W.P.(C)-3330/2025 CM APPL. 15755/2025	TOWERS LEASING AND FINANCE LTD. V/s ASSISTANT COMMISSIONER OF INCQME TAX & ORS.	ROHIT GANDHI	
		OTHER DETAILS OF ADVOCATES: HARGUN SINGH KALRA(MAIL@GANDHIPARTNERS.COM)(9818610321)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN3@INCOMETAX.GOV.IN, DELHI.CIT.CEN3@INCOMETAX.GOV.IN,)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.LITIGATION@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
74	W.P.(C)-3680/2025 CM APPL. 17251/2025	SUPER PROMPT HOLDINGS LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE-3 DELHI & ORS.	SIDDHARTH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH KAUSHIK(SIDDHARTH38KAUSHIK@GMAIL.COM)(9654307979)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
75	W.P.(C)-3681/2025 CM APPL. 17253/2025	URGENT HOLDINGS LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	SIDDHARTH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH KAUSHIK(SIDDHARTH38KAUSHIK@GMAIL.COM)(9654307979)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
76	W.P.(C)-3708/2025 CM APPL. 17328/2025	SUPER QUICK HOLDINGS PVT. LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE-3 DELHI & ORS.	SIDDHARTH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH KAUSHIK(SIDDHARTH38KAUSHIK@GMAIL.COM)(9654307979)(PETITIONER)		

		INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR FINAL HEARING				
77	FAO (COMM)-109/2022 CM APPL. 32451/2022	OK PLAY AUTO PVT.LTD. V/s INDIAN COMMERCE AND INDUSTRIES CO. PVT. LTD.	ADITYA MITTAL, GULSHAN JAHAN	
		OTHER DETAILS OF ADVOCATES: ADITYA MITTAL(ADITYA.MITTAL@WADHWACHAMBERS.COM)(9873467741)(PETITIONER) BEEHIVE(MAIL@BEEHIVE.CO.IN){}(RESPONDENT) GULSHAN JAHAN(GULSHANADVOCATE2009@GMAIL.COM)(9311537326)(RESPONDENT)		
78	FAO(OS) (COMM)-231/2019	M/S AIR WAVES ENGINEERS PVT LTD V/s JAMIA MILLIA ISLAMIA	SHIV CHARAN GARG & ASSOCIATES, FUZAIL AHMAD AYYUBI, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: FUZAIL AHMAD AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT)		
FOR FINAL DISPOSAL				
79	ITA-235/2023 WITH ITA 106/2024	JINDAL (INDIA) LTD V/s ACIT CENTRAL CIRCLE 30 NEW DELHI	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH , KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
80	ITA-106/2024	JINDAL POLY FILMS LTD V/s ACIT CENTRAL CIRCLE-30 NEW DELHI	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH, KAVITA(KAVITA@VAISHLAW.COM){}(PETITIONER) ACIT CENTRAL CIRCLE(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)(9812228721)(RESPONDENT)		
AT THE END OF BOARD (CONNECTED MATTER)				
81	W.P.(C)-4343/2015 WITH W.P.(C) 4976/2015 W.P.(C) 5051/2015 W.P.(C) 5052/2015 W.P.(C) 5135/2015 W.P.(C) 5136/2015 W.P.(C) 7228/2015 W.P.(C) 4977/2015 W.P.(C) 4978/2015 W.P.(C) 4979/2015 W.P.(C) 4980/2015 W.P.(C) 4981/2015 W.P.(C) 7229/2015 W.P.(C) 7230/2015	ASEEM KUMAR GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
82	W.P.(C)-4976/2015	ASEEM KUMAR GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
83	W.P.(C)-4977/2015	ASEEM KUMAR GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
84	W.P.(C)-4978/2015	ASEEM KUMAR GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
85	W.P.(C)-4979/2015	ASEEM KUMAR GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
86	W.P.(C)-4980/2015	ASEEM KUMAR GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
87	W.P.(C)-4981/2015 WITH W.P.(C) 5051/2015	SUMAN LATA GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	

		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
88	W.P.(C)-5051/2015	SUMAN LATA GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
89	W.P.(C)-5052/2015	ASEEM KUMAR GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
90	W.P.(C)-5135/2015	SUMAN LATA GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
91	W.P.(C)-5136/2015	SUMAN LATA GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
92	W.P.(C)-7228/2015	SUMAN LATA GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
93	W.P.(C)-7229/2015	SUMAN LATA GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER) DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
94	W.P.(C)-7230/2015	SUMAN LATA GUPTA V/s COMMISSIONER OF INCOME TAX	KRISHNAN S, ZOHEB HOSSAIN, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
END OF THE BOARD MATTERS				
95	W.P.(C)-984/2023	LG ELECTRONICS INDIA PVT LTD V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

COURT NO. 42
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE DHARMESH SHARMA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON’BLE MS. JUSTICE PRATHIBA M. SINGH.]

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<https://forms.gle/LszUZH9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.A.-434/2024 CRL.M.(BAIL) 2171/2024 WITH CRL.A. 720/2024	ANIL KUMAR VATS V/s STATE OF NCT OF DELHI	ABHISHEK VARMA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK VARMA(ADVOCATE.ABHISHEKVARMA@GMAIL.COM)(9891312312)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ABHISHEK VARMA (ADVOCATE.ABHISHEKVARMA@GMAIL.COM)(9891312312)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DWARKA SOUTH-64/2016) BAIL APPLN. 1443/2017 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2018-01-09) W.P.(CRL) 1417/2017 FILED BY SATYA PRAKASH (DISPOSED ON : 2017-05-11) BAIL APPLN. 2078/2018 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2019-04-30) BAIL APPLN. 1684/2020 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2020-09-18) BAIL APPLN. 1940/2023 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2023-09-15) CRL.A. 720/2024 FILED BY SATYA PRAKASH (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(DWARKA SOUTH-64/2016)
2	CRL.A.-720/2024	SATYA PRAKASH V/s THE STATE OF NCT OF DELHI & ORS.	KUSHAL KUMAR, PRADEEP YADAV, SAMEER CHANDRA	
		OTHER DETAILS OF ADVOCATES: KUSHAL KUMAR(KUSHALKUMAR@ERUDITELEGAL.ASIA)(9958724670)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRADEEP YADAV(YPRADEEP993@GMAIL.COM)(8700020768)(PETITIONER) PRADEEP YADAV(YPRADEEP993@GMAIL.COM)(8700020768)(RESPONDENT) SAMEER CHANDRA(SAMEERCHANDRAADVOCATE@GMAIL.COM)(9810395160)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DWARKA SOUTH-64/2016) BAIL APPLN. 1443/2017 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2018-01-09) W.P.(CRL) 1417/2017 FILED BY SATYA PRAKASH (DISPOSED ON : 2017-05-11) BAIL APPLN. 2078/2018 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2019-04-30) BAIL APPLN. 1684/2020 FILED BY ANIL KUMAR

				VATS @ CHOTI (DISPOSED ON : 2020-09-18) BAIL APPLN. 1940/2023 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2023-09-15) CRL.A. 434/2024 FILED BY ANIL KUMAR VATS (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(DWARKA SOUTH-64/2016)
TOP OF THE BOARD(CONNECTED MATTERS)				
3	CRL.M.C.-3683/2018 CRL.M.A. 28560/2018 WITH CRL.REF. 1/2019 CRL.M.C. 2143/2019 W.P.(CRL) 1186/2019 W.P.(CRL) 1209/2019 W.P.(CRL) 1864/2019 W.P.(CRL) 202/2019 W.P.(CRL) 2044/2019 W.P.(CRL) 2561/2019 W.P.(CRL) 2668/2019 W.P.(CRL) 272/2019 W.P.(CRL) 3232/2019 W.P.(CRL) 3237/2019 W.P.(CRL) 3553/2018 CRL.REV.P. 227/2020 W.P.(CRL) 3811/2018 W.P.(CRL) 74/2020 W.P.(CRL) 285/2020 W.P.(CRL) 738/2020 W.P.(CRL) 1543/2020 W.P.(CRL) 1932/2020 W.P.(CRL) 2178/2020 W.P.(CRL) 161/2021 W.P.(CRL) 1733/2022	SH. NARINDER KUMAR V/s CENTRAL BUREAU OF INVESTIGATION	D.P. GUPTA	
		OTHER DETAILS OF ADVOCATES: D.P. GUPTA()(9953065545)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-10-A-2006) W.P.(CRL) 147/2013 FILED BY RAMAN KUMAR VIJ & ANR. (DISPOSED ON : 2013-01-30) W.P.(CRL) 1880/2013 FILED BY HARVINDER SINGH (DISPOSED ON : 2013-11-13) CRL.M.C. 3341/2018 FILED BY KARAMVIR SINGH (DISPOSED ON : 2019-12-12) CRL.M.C. 3523/2018 FILED BY NITESH KUMAR VIJ & ANR. (DISPOSED ON : 2019-12-12) W.P.(CRL) 646/2023 FILED BY KARAMVIR SINGH & ANR. (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CBI-10-A-2006)
4	W.P.(CRL)-3553/2018 CRL.M.A. 47765/2018 CRL.M.A. 3748/2020	JAGJEET SINGH DAGAR V/s CENTRAL BUREAU OF INVESTIGATION	SWEETY CHAUHAN, ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SWEETY CHAUHAN()(9711116212)(PETITIONER) ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-EOU-1-2006-E-0019) CRL.A. 687/2023 FILED BY VIJAY KUMAR AGARWAL (D. OF HEARING : 2025-01-07) CRL.A. 683/2023 FILED BY MANOJ KUMAR PANSARI (D. OF HEARING : 2025-01-07) CRL.A. 665/2023 FILED BY RAKESH KUMAR SHARMA (D. OF HEARING : 2025-01-07) CRL.A. 659/2023 FILED BY JAGJEET SINGH DAGAR (D. OF HEARING : 2025-01-07) P.S.-FIR NO. :(CBI-EOU-1-2006-E-0019)
5	W.P.(CRL)-3811/2018 CRL.M.A. 49831/2018	MASHKOOR AHMAD & ANR. V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2/2003) CRL.M.C. 2357/2012 FILED BY EQUIPMENT CONDUCTORS & CABLE LTD. & ANR. (DISPOSED ON : 2012-07-18) P.S.-FIR NO. :(CBI-2/2003)
6	CRL.M.C.-2143/2019 WITH CRL.M.C. 3683/2018	KRISHAN KUMAR V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-18-E-2005) CRL.REV.P. 382/2012 FILED BY KULDEEP SINGH

				(DISPOSED ON : 2012-07-20) W.P.(CRL) 1061/2012 FILED BY KRISHAN KUMAR (DISPOSED ON : 2012-08-03) W.P.(CRL) 1606/2012 FILED BY PRAVEEN KUMAR JAIN (DISPOSED ON : 2012-11-16) CRL.M.C. 57/2013 FILED BY RAJESH AGGARWAL (DISPOSED ON : 2013-01-09) P.S.-FIR NO. :(CBI-18-E-2005)
7	CRL.REF.-1/2019 WITH W.P.(CRL) 3237/2019 W.P.(CRL) 984/2019 W.P.(CRL) 1209/2019 W.P.(CRL) 2561/2019 W.P.(CRL) 2668/2019 W.P.(CRL) 52/2019 W.P.(CRL) 202/2019 W.P.(CRL) 2044/2019 W.P.(CRL) 272/2019 W.P.(CRL) 2285/2019 W.P.(CRL) 3232/2019 W.P.(CRL) 1519/2019 W.P.(CRL) 3449/2019 W.P.(CRL) 1441/2019 W.P.(CRL) 3450/2019 W.P.(CRL) 1186/2019 W.P.(CRL) 3232/2019 W.P.(CRL) 1864/2019 W.P.(CRL) 1733/2022	COURT ON ITS OWN MOTION V/s STATE	THR. REFERENCE, SIDDHARTHA YADAV (AMICUS CURIE)	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-220-2011-E-0007) CRL.M.C. 798/2014 FILED BY M RAMADOSS (DISPOSED ON : 2014-08-28) CRL.M.C. 839/2015 FILED BY V HARSHA VARDHAN (DISPOSED ON : 2015-03-03) P.S.-FIR NO. :(CBI-220-2011-E-0007)
8	W.P.(CRL)-1186/2019	S. SUBRAMANYAN V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-16-S-2006) CRL.M.C. 3335/2011 FILED BY PAWAN KUAMR SHARMA & ORS. (DISPOSED ON : 2019-04-09) CRL.M.C. 3410/2019 FILED BY SUSHIL KUMAR SHARMA (DISPOSED ON : 2019-12-12) CRL.A. 285/2023 FILED BY RAKESH KUMAR GIROTRA (D. OF HEARING : 2023-09-18) CRL.A. 284/2023 FILED BY PAWAN KUMAR SHARMA (D. OF HEARING : 2023-05-16) CRL.A. 327/2023 FILED BY SHRI CHAND (D. OF HEARING : 2023-05-16) CRL.A. 348/2023 FILED BY MADHUR BHARDWAJ (D. OF HEARING : 2025-02-21) W.P.(CRL) 561/2023 FILED BY SHRI CHAND (DISPOSED ON : 2023-02-24) CRL.A. 359/2023 FILED BY SUSHIL KUMAR SHARMA (D. OF HEARING : 2023-05-31) CRL.A. 357/2023 FILED BY HARJEET SINGH ARORA (D. OF HEARING : 2025-02-06) CRL.A. 365/2023 FILED BY S SUBRAMANYAN (D. OF HEARING : 2023-05-16) CRL.A. 364/2023 FILED BY ANNA WANKHEDE (D. OF HEARING : 2023-05-31) CRL.A. 717/2023 FILED BY ROHIT KUMAR SAXENA (D. OF HEARING : 2023-11-02) CRL.A. 604/2023 FILED BY SHRI CHAND (D. OF HEARING : 2023-11-02) P.S.-FIR NO. :(CBI-16-S-2006)
9	W.P.(CRL)-1209/2019	AKHAND PRATAP SINGH V/s THE CENTRAL BUREAU OF INVESTIGATION	V. MADHUKAR	
		OTHER DETAILS OF ADVOCATES: V. MADHUKAR()(9999637973)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2-A-2005) CRL.M.C. 3380/2011 FILED BY AKHAND PRATAP SINGH (DISPOSED ON : 2011-11-01) CRL.M.C. 3361/2013 FILED BY AKHAND PRATAP SINGH (DISPOSED ON : 2014-07-22) CRL.M.C. 3659/2014 FILED BY AKHAND PRATAP

				SINGH (DISPOSED ON : 2015-12-22) CRL.M.C. 4022/2014 FILED BY JAVA SINGH (DISPOSED ON : 2023-12-11) CRL.M.C. 2766/2015 FILED BY JUHIE SINGH (DISPOSED ON : 2023-12-11) CRL.M.C. 1412/2015 FILED BY SOCIAL ENGINEERING THROUGH EDUCATION AND RESEARCH TRUST (DISPOSED ON : 2018-08-28) CRL.A. 65/2016 FILED BY ANIL DHAWAN (D. OF HEARING : 2030-01-26) CRL.A. 351/2016 FILED BY RAM CHANDER (D. OF HEARING : 2016-04-05) CRL.A. 353/2016 FILED BY HARBHAJAN YADAV (D. OF HEARING : 2016-04-05) CRL.A. 376/2016 FILED BY ANIL DHAWAN (D. OF HEARING : 2030-01-26) CRL.M.C. 5264/2017 FILED BY AKHAND PRATAP SINGH (DISPOSED ON : 2019-03-15) CRL.M.C. 5288/2018 FILED BY PAYAL BANSAL (DISPOSED ON : 2023-05-24) CRL.M.C. 2021/2019 FILED BY SOCIAL ENGINEERING THROUGH EDUCATION & RESEARCH TRUST (SEER) (DISPOSED ON : 2019-07-15) CRL.L.P. 148/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-21) P.S.-FIR NO. :(CBI-2-A-2005)
10	W.P.(CRL)-1864/2019 CRL.M.A. 30763/2019	P.K. GIROTRA V/s CENTRAL BUREAU OF INVESTIGATION	DR. SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA()(9811397124)(PETITIONER)		
11	W.P.(CRL)-202/2019 CRL.M.A. 1424/2019	MAHINDER SINGH V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0012) W.P.(CRL) 205/2014 FILED BY PADAM DUTT SHARMA (DISPOSED ON : 2015-04-24) W.P.(CRL) 1003/2014 FILED BY ASHOK KUMAR GUPTA (D. OF HEARING : 2025-05-20) CRL.M.C. 3380/2018 FILED BY VEER SINGH RAJOURA (DISPOSED ON : 2019-12-12) CRL.L.P. 597/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-19) P.S.-FIR NO. :(CBI-BD1-2005-E-0012)
12	W.P.(CRL)-2044/2019 CRL.M.A. 32021/2019	RAKESH KUMAR SRIVASTAVA V/s CENTRAL BUREAU OF INVESTIGATION	DR. SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA()(9811397124)(PETITIONER)		P.S.-FIR NO. :(CBI-8/S/2006)
13	W.P.(CRL)-2561/2019 CRL.M.A. 35635/2019 CRL.M.A. 3750/2020	P.K. THIRWANI V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER) ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1/2006) CRL.L.P. 155/2025 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-07-08) P.S.-FIR NO. :(CBI-1/2006)
14	W.P.(CRL)-2668/2019	U.S. BHATNAGAR V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0016) CRL.L.P. 127/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-07-07) CRL.A. 367/2021 FILED BY UDAY SHANKAR BHATNAGAR (D. OF HEARING : 2021-12-03) CRL.A. 370/2021 FILED BY NARAYAN DIWAKAR (D. OF HEARING : 2021-12-01) CRL.M.C. 2146/2024 FILED BY VIJENDER SOLANKI (D. OF HEARING : 2025-08-05)

				P.S.-FIR NO. :(CBI-BD1-2005-E-0016)
15	W.P.(CRL)-272/2019 CRL.M.A. 1873/2019 CRL.M.A. 43116/2019 CRL.M.A. 3216/2020	KARAMVIR SINGH V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER) ANUJ CHAUHAN()(9711116212)(PETITIONER) ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-12-S-2005) CRL.REV.P. 327/2019 FILED BY R K SRIVASTAVA (DISPOSED ON : 2022-05-02) W.P.(CRL) 54/2020 FILED BY SHRI CHAND (DISPOSED ON : 2020-01-09) W.P.(CRL) 1240/2021 FILED BY SHRI CHAND (DISPOSED ON : 2021-09-03) CRL.A. 271/2021 FILED BY SHRI CHAND (D. OF HEARING : 2023-02-23) CRL.A. 287/2021 FILED BY R K SRIVASTAVA (D. OF HEARING : 2023-02-23) CRL.A. 274/2021 FILED BY KARAMVIR SINGH (D. OF HEARING : 2023-02-23) P.S.-FIR NO. :(CBI-12-S-2005)
16	W.P.(CRL)-3232/2019 CRL.M.A. 40582/2019 CRL.M.A. 15963/2024	RAJIV KUMAR DOGRA V/s CENTRAL BUREAU OF INVESTIGATION	PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: PIYUSH SHARMA()(9810613750)(PETITIONER) PIYUSH SHARMA(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(PETITIONER) PIYUSH(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(RESPONDENT) DLA(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2015-E-0009) CRL.M.C. 1503/2017 FILED BY SUDHIR KUMAR (DISPOSED ON : 2019-09-30) CRL.REV.P. 1113/2019 FILED BY SUDHIR KUMAR (DISPOSED ON : 2023-02-15) CRL.REV.P. 816/2022 FILED BY NITIN KUMAR ARORA (THROUGH PAIROKAR) (DISPOSED ON : 2024-11-14) P.S.-FIR NO. :(CBI-219-2015-E-0009)
17	W.P.(CRL)-3237/2019 CRL.M.A. 40599/2019	PYARE LAL & ANR V/s CENTRAL BUREAU OF INVESTIGATION	K.G MISHRA	
		OTHER DETAILS OF ADVOCATES: K.G MISHRA()(9278774948)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2012-E-0003) W.P.(CRL) 1494/2014 FILED BY HEMA SAINI (DISPOSED ON : 2014-12-11) CRL.A. 406/2021 FILED BY RAVI KUMAR BHARTI (D. OF HEARING : 2030-01-26) CRL.A. 407/2021 FILED BY UDAY PAL SINGH (D. OF HEARING : 2022-06-03) CRL.A. 1/2022 FILED BY S.C.PATHAK (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(CBI-219-2012-E-0003)
18	CRL.REV.P.-227/2020 CRL.M.A. 5580/2020	SHRI VINOD KUMAR ASOL V/s CENTRAL BUREAU OF INVESTIGATION	HARSH K. SHARMA	
		OTHER DETAILS OF ADVOCATES: HARSH K. SHARMA()(9971595083)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2015-A-0029) CRL.REV.P. 313/2020 FILED BY V. AJAY KUMAR (D. OF HEARING : 2025-07-21) CRL.REV.P. 314/2020 FILED BY V. AJAY KUMAR (D. OF HEARING : 2025-07-21) CRL.REV.P. 188/2020 FILED BY BHUPENDRA SINGH (D. OF HEARING : 2025-07-21) CRL.REV.P. 189/2020 FILED BY BAHADUR SINGH BISHT (D. OF HEARING : 2025-07-21) CRL.M.C. 4910/2023 FILED BY VINOD KUMAR ASOL (D. OF HEARING : 2025-07-21) CRL.M.C. 9221/2023 FILED BY VIJAY NIRMAN COMPANY PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE (DISPOSED ON : 2024-05-24) CRL.M.C. 2506/2024 FILED BY NAMBURI KRISHNA RAO (D. OF HEARING : 2025-07-21) P.S.-FIR NO. :(CBI-DAI-2015-A-0029)
19	W.P.(CRL)-1543/2020	RAMAN VERMA V/s CENTRAL BUREAU INVESTIGATION	ANAND	

		OTHER DETAILS OF ADVOCATES: ANANYA DE , AKSHAY KUMAR (ANANYA16DE@GMAIL.COM)(9711116212)(PETITIONER) ANAND(ANANDY738@GMAIL.COM)(9582025769)(PETITIONER) RIPU DAMAN (RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(RESPONDENT)		P.S.-FIR NO. :(CBI-RC-BD1/2005/E/0008-BS &FC)
20	W.P.(CRL)-1932/2020 CRL.M.A. 16080/2020	ASHWANI SHARMA V/s CBI	IKSHVAAKU MARWAH	
		OTHER DETAILS OF ADVOCATES: IKSHVAAKU MARWAH(IKSHVAAKU_MARWAH@HOTMAIL.COM)(9999030777)(PETITIONER) IKSHVAAKUMARWAH(IKSHVAAKU_MARWAH@HOTMAIL.COM)(9999030777)(PETITIONER) ANUPAM SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-15(S)/2006/SCU-1/CBI/SCR-1/NEW) CRL.A. 598/2020 FILED BY ASHWANI SHARMA (D. OF HEARING : 2020-12-15) P.S.-FIR NO. :(CBI-15(S)/2006/SCU-1/CBI/SCR-1/NEW)
21	W.P.(CRL)-2178/2020 CRL.M.A. 17889/2020	JAI PRAKASH AGRAWAL V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	DR. N. PRADEEP SHRAMA	
		OTHER DETAILS OF ADVOCATES: JAI PRAKASH AGRAWAL(NPRADEEPSHARMA30@GMAIL.COM)(9899696333)(RESPONDENT) DR. N.SHRAMA(NPRADEEPSHARMA30@GMAIL.COM)(9899696333)(PETITIONER) HARSH K. SHARMA(PROSOLLAWINC@GMAIL.COM)(9899696333)(PETITIONER) UNION OF INDIA THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION THROUGH ITS STANDING COUNSEL(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER) MINISTRY OF HOME AFFAIRS THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) GROVER(GROVERADVOCATE@GMAIL.COM)(9811089646)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2018-A-0013)
22	W.P.(CRL)-285/2020 CRL.M.A. 2121/2020	PADAM DUTT SHARMA V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-15-S-2006) CRL.M.C. 3336/2011 FILED BY RAMESH CHAND BANSAL (DISPOSED ON : 2022-03-30) CRL.A. 657/2020 FILED BY PADAM DUTT SHARMA (D. OF HEARING : 2020-12-24) CRL.A. 632/2020 FILED BY R K SRIVASTAVA (D. OF HEARING : 2020-12-16) CRL.A. 602/2020 FILED BY MAYANK GOSWAMI THROUGH PAIROKAR VANDANA GOSWANI (D. OF HEARING : 2020-12-15) P.S.-FIR NO. :(CBI-15-S-2006)
23	W.P.(CRL)-738/2020 CRL.M.A. 5578/2020	YOGI RAJ V/s UNION OF INDIA & ANR	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-2006) CRL.M.C. 2350/2012 FILED BY SUBHASH CHANDRA GUPTA (DISPOSED ON : 2012-07-18) W.P.(CRL) 546/2013 FILED BY SUBHASH CHANDRA GUPTA (DISPOSED ON : 2013-04-16) W.P.(CRL) 1872/2014 FILED BY KULDEEP GOEL (DISPOSED ON : 2019-11-29) W.P.(CRL) 328/2019 FILED BY NIRANJAN SINGH (DISPOSED ON : 2020-02-28) P.S.-FIR NO. :(CBI-1-2006)
24	W.P.(CRL)-74/2020 CRL.M.A. 455/2020 CRL.M.A. 8853/2020	PADAM DUTT SHARMA & ANR. V/s C.B.I.	HITENDER KR.NAHATA, HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: HITENDER KR.NAHATA()(9910290400)(PETITIONER) HITENDRA KR. NAHATA & ANUJ R. YADAV(NAHAT.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) HITENDRA NAHATA(HITENDRANAHATA@GMAIL.COM)(9910290400)(PETITIONER) ANUPAM SHARMA(ANUPAMSHAMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-8-A-2006) CRL.A. 651/2020 FILED BY JYOTI ARORA (D. OF HEARING : 2020-12-23) CRL.REV.P. 495/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2022-11-15) CRL.M.C. 1653/2019 FILED BY RAJIV GUPTA (DISPOSED ON : 2022-11-16) CRL.M.C. 1699/2020 FILED BY MADAN MOHAN SHARMA & ANR. (DISPOSED ON : 2020-09-11) P.S.-FIR NO. :(CBI-8-A-2006)

25	W.P.(CRL)-161/2021 CRL.M.A. 1324/2021 CRL.M.A. 1325/2021	SHRI NAMBURI KRISHNA RAO V/s 1. UNION OF INDIA THROUGH ITS SECRETARY & ORS.	HARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: SHRI NAMBURI KRISHNA RAO(PROSOLLAWINC@GMAIL.COM)(9810064070)(RESPONDENT) SHRI NAMBURI KRISHNA RAO(PROSOLLAWINC@GMAIL.COM)(9810064070)(RESPONDENT) SHRI NAMBURI KRISHNA RAO(PROSOLLAWINC@GMAIL.COM)(9810064070)(RESPONDENT) PROSOLL LAW INC.(PROSOLLAWINC@GMAIL.COM)(9810064070)(PETITIONER) 2. CENTRAL BUREAU OF INVESTIGATION, THROUGH ITS LEGAL REPRESENTATIVE(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER) 1. UNION OF INDIA THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) 3. MINISTRY OF HOME AFFAIRS, THROUGH ITS LEGAL REPRESENTATIVES(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) 2. CENTRAL BUREAU OF INVESTIGATION, THROUGH ITS LEGAL REPRESENTATIVE(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER) 1. UNION OF INDIA THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) 2. CENTRAL BUREAU OF INVESTIGATION, THROUGH ITS LEGAL REPRESENTATIVE(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER) 3. MINISTRY OF HOME AFFAIRS, THROUGH ITS LEGAL REPRESENTATIVES(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) 3. MINISTRY OF HOME AFFAIRS, THROUGH ITS LEGAL REPRESENTATIVES(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) 1. UNION OF INDIA THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(RESPONDENT)		
26	W.P.(CRL)-1733/2022 CRL.M.A. 15118/2022 CRL.M.A. 15635/2023	R.P.S PANWAR V/s UNION OF INDIA & ANR.	ADITYA MISHRA, SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: ADITYA MISHRA(ADITYAMISHRAA10@GMAIL.COM)(9650372901)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) ASTHA KAUSHIK (ADVOCATE.ASTHAKAUSHIK@GMAIL.COM)(9582365646)(PETITIONER) UOI (UOIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-1-A-2003) CRL.M.C. 407/2018 FILED BY G P AGARWAL (DISPOSED ON : 2024-09-10) CRL.M.C. 3821/2018 FILED BY R P S PANWAR & ORS (DISPOSED ON : 2019-02-27) CRL.M.C. 2960/2019 FILED BY CBI (D. OF HEARING : 2025-08-11) CRL.A. 248/2023 FILED BY GYAN PRAKASH AGGARWAL (D. OF HEARING : 2025-05-01) CRL.A. 122/2023 FILED BY LAXMI DEVI PANWAR (D. OF HEARING : 2025-05-01) CRL.A. 100/2023 FILED BY DINESH KUMAR PANWAR (D. OF HEARING : 2025-05-01) CRL.A. 413/2023 FILED BY R.P.S. PANWAR (D. OF HEARING : 2025-05-01) P.S.-FIR NO. : (CBI-1-A-2003)
27	W.P.(CRL)-646/2023 WITH W.P.(CRL) 2954/2023	KARAMVIR SINGH & ANR. V/s CENTRAL BUREAU OF INVESTIGATION	ANANYA DE, ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANANYA (ANANAYA16DE@GMAIL.COM)(9953787794)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM){}(RESPONDENT) ANUJ CHAUHAN(ANUJCHAUHAN1188@GMAIL.COM)(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-10-A-2006) W.P.(CRL) 147/2013 FILED BY RAMAN KUMAR VIJ & ANR. (DISPOSED ON : 2013-01-30) W.P.(CRL) 1880/2013 FILED BY HARVINDER SINGH (DISPOSED ON : 2013-11-13) CRL.M.C. 3683/2018 FILED BY SH. NARINDER KUMAR (D. OF HEARING : 2025-04-21) CRL.M.C. 3341/2018 FILED BY KARAMVIR SINGH (DISPOSED ON : 2019-12-12) CRL.M.C. 3523/2018 FILED BY NITESH KUMAR VIJ & ANR. (DISPOSED ON : 2019-12-12) P.S.-FIR NO. : (CBI-10-A-2006)
28	W.P.(CRL)-2954/2023	KRISHAN KUMAR V/s CENTRAL BUREAU OF INVETIGATION	ANAND	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN (ANUJCHAUHAN1188@GMAIL.COM)(9711116212)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-EOU-I-2006-E-0016) CRL.REV.P. 26/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-07-09) P.S.-FIR NO. : (CBI-EOU-I-2006-E-0016)

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZH9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-4096/2025 CM APPL. 19042/2025	M/S RAJ INTERNATIONAL V/s ADDITIONAL COMMISSIONER CGST DELHI WEST & ORS.	MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: MOHIT GUPTA(ADVOCATEMOHITGUPTA2@GMAIL.COM)(9871084875)(PETITIONER) HARPREET SINGH, DELHI NORTH LEGAL, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, DELHINORTH- LEGAL@GOV.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) LEGAL ST DELHI(LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
2	W.P.(C)-2547/2025	XILINX INDIA TECHNOLOGY SERVICES PVT LTD V/s ASSISTANT COMMISSIONER STATE TAX ZONE VIII WARD 94 NEW DELHI	ASHWINI CHANDRASEKARAN	
		OTHER DETAILS OF ADVOCATES: ASHWINI CHANDRASEKARAN/ PRIYANKA RATHI(CASHWINI19@GMAIL.COM)(7838592852)(PETITIONER) SANTOSH KUMAR TRIPATHI, SHAAN RAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, SHAANRAWAT28@GMAIL.COM)(9868250806)(RESPONDENT)		
3	W.P.(C)-2896/2025	M/S IBIZA FRUITS AND NUTS V/s DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE MINISTRY OF FINANCE AND ORS	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) ADITYA SINGLA, DRI LEGAL, DRI DZU, CUSDEL(ASINGLASSC@GMAIL.COM,		

		DRILEGAL.HQ@GOV.IN, DRIDZU@NIC.IN, COMMRAAPPL-CUSDEL@GOV.IN)(0)(RESPONDENT) HARPREET SINGH, CUSDEL(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, COMMRICDPPG-CUSDEL@GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
4	W.P.(C)-3633/2025	PUTCHARAPORN TIAMTAN V/s THE COMMISSIONER OF CUSTOMS	S VIJAY KANTH	
		OTHER DETAILS OF ADVOCATES: S VIJAY KANTH(ADV.SVIJAYKANTH@GMAIL.COM)(7503313839)(PETITIONER) GIBRAN NAUSHAD, IGI LEGAL DELHI, CCGEN DELHI(GIBRAN.NAUSHAD@GMAIL.COM, IGILEGALDELHI@GMAIL.COM, CCGEN-DELHI@GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	CEAC-1/2019	COMMISSIONER OF CENTRAL TAX DELHI WEST V/s KASHISH PRODUCTS IMPEX PVT. LTD.	RAJESH RAWAL, KULJEET RAWAL	
		OTHER DETAILS OF ADVOCATES: KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER)		
6	CEAC-2/2025 CM APPL. 3921/2025	THE COMMISSIONER OF CENTRAL TAX, CGST DELHI SOUTH V/s THE INDURE (P) LIMITED	SHUBHAM TYAGI	
		OTHER DETAILS OF ADVOCATES: SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM)(9650049869)(PETITIONER) INDURE(INDURE@INDURE.COM)(0)(RESPONDENT)		
7	LPA-741/2014	SHRI RAMESH KUMAR SINGH & ORS V/s M/S KHURANA ELECTRICALS	SOM DUTTA SHARMA & GAURAV BHARADWAJ, MAHESH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		
8	LPA-409/2017	EAST DELHI MUNICIPAL CORPORATION V/s BABU RAM SINGHLA		
		OTHER DETAILS OF ADVOCATES:		
9	SERTA-5/2023	M/S EMMAR MGF CONSTRUCTION PVT. LTD V/s PRINCIPAL COMMISSIONER, CGST-DELHI SOUTH	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL, HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) PUNEET AGRAWAL, HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) ANUSHREE(ANUSHREENARAIN@GMAIL.COM)()(RESPONDENT) ANUSHREE(ANUSHREENARAIN@GMAIL.COM)()(RESPONDENT)		
10	W.P.(C)-7260/2022	M/S MERAKI ATTIRES PVT LTD V/s UNION OF INDIA & ORS.	NAND KISHORE SHARMA, ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: N K SHARMA AND DEEPAK GAUTAM(ADVOCATENKS393@GMAIL.COM)(9810256796)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT)		
11	W.P.(C)-17597/2022	DELHI WAX REFINERY V/s UNION OF INDIA AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
12	W.P.(C)-5178/2023	SONI E VEHICLE PRIVATE LIMITED V/s COMMISSIONER OF CUSTOMS ICD TUGHLAKABAD NEW DELHI	ARHUM SAYEED, SATISH KUMAR	
		OTHER DETAILS OF ADVOCATES: AHRUM SAYEED(ARHUM.SAYEED@GMAIL.COM)(9999383551)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM, RAVIPRAKASH1066@GMAIL.COM, PS-MORTH@GOV.IN)()(RESPONDENT) ICAT(Team@ICAT.IN, UOIDHC@GMAIL.COM)()(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT)		

13	W.P.(C)-6940/2023 CM APPL. 27071/2023	EKTA VIHAR CO OPERATIVE GROUP HOUSING SOCITEY LTD V/s REGISTTRAR OF CO OPERATIVE SOCITIES & ORS.	ASHISH VERMA, SIDHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHISH VERMA(ADMIN@SAARASSOCIATES.IN)(9871603434)(PETITIONER) ASHISH VERMA(ADMIN@SAARASSOCIATES.IN)(9871603434)(PETITIONER) R COOP(RCOOP@NIC.IN)()(RESPONDENT) MR. ATUL KHANDELWAL()(9212018023)(RESPONDENT) MS. PROMILA JUNEJA(GURPREET@SIDHANTKUMAR.NET)(9873092076)(RESPONDENT) MS. PROMILA JUNEJA(GURPREET@SIDHANTKUMAR.NET)(9873092076)(RESPONDENT) REGISTRAR OF CO-OPERATIVE SOCIETIES(RCOOP@NIC.IN)()(RESPONDENT) SIDHANT KUMAR(SIDHANT@SIDHANTKUMAR.NET)(9873047772)(PETITIONER)		
14	W.P.(C)-8698/2023 CM APPL. 32903/2023	PUNJAB NATIONAL BANK V/s AMIT ANKIT AND ANR	RAJESH RATTAN, DEVASHISH BHARUKA, AZMAT HAYAT AMANULLAH	
		OTHER DETAILS OF ADVOCATES: RAJESH RATTAN(RAJESHRATTAN66@GMAIL.COM)(9810218488)(PETITIONER) RAJESH RATTAN(RAJESHRATTAN66@GMAIL.COM)(9810218488)(PETITIONER) AMIT(AMIT.ANKIT1982@GOV.IN, AANKITBSF@GMAIL.COM, CONTACT@EXICOM.IN)()(RESPONDENT) AMIT (AMIT.ANKIT1982@GOV.IN, AANKITBSF@GMAIL.COM, CONTACT@EXICOM.IN)()(RESPONDENT) DEVASHISH BHARUKA(BHARUKA.OFFICE@GMAIL.COM)(9810517287)(PETITIONER) AZMAT HAYAT AMANULLAH(AZMAT.AMANULLAH@GMAIL.COM)(9810612316)(RESPONDENT)		
15	W.P.(C)-10011/2023	T D INDUSTRIES PRIVATE LIMITED V/s COMMISSIONER, CENTRAL GOODS AND SERVICES TAX COMMISSIONERATE DELHI WEST & ORS.	PANKHURI JAIN	
		OTHER DETAILS OF ADVOCATES: SUNIL TYAGI(NIKITA.MAHESHWARI@ZEUS.FIRM.IN, ZEUS@ZEUS.FIRM.IN)(9717682053)(PETITIONER) GST DEL WEST(COMMR.GSTDELWEST@GOV.IN, GSTWEST.MUN@GOV.IN, CHMN-CBIC@GOV.IN)()(RESPONDENT) CGST DELHI SOUTH(LEGAL.CGSTDELHISOUTH@GOV.IN, LEGALGSTDELHI3@GMAIL.COM, ANURAGDULAW@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-12309/2023	ANIL KUMAR JAIN PROPRIETOR PUKHRAJ EXIM SOLUTION V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR(OFFICE@RKSLAW.IN)(9312315121)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
17	W.P.(C)-13113/2023	MS APARNA LACE CRAFTS & ORS. V/s UNION OF INDIA & ORS.	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: PRADEEP RANA & ASSOCIATES(RANAPRADEEP1020@GMAIL.COM)(8586877727)(PETITIONER) PRADEEP RANA & ASSOCIATES()(9811130614)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM, DRIHQRS@NIC.IN)()(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, SATISHLAW@YAHOO.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
18	W.P.(C)-15701/2023 CM APPL. 62968/2023	G S PRASHAD V/s PANCHDEEP COOP G H SOCIETY LTD & ORS.	KUNAL KALRA	
		OTHER DETAILS OF ADVOCATES: KUNAL KALRA(KKALRA.ADV@GMAIL.COM)(9871028645)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANDEEP SINGH(SANDEEPSINGH561@GMAIL.COM)()(RESPONDENT)		
19	W.P.(C)-1246/2024 CM APPL. 5220/2024 CM APPL. 5221/2024 WITH W.P.(C) 15041/2024	ANIL KUMAR GAUR V/s THE REGISTRAR COOPERATIVE SOCIETIES AND ORS	RAJESH SRIVASTAVA, ABHISHEK KUKKAR, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH SRIVASTAVA(RSADVOCATESFIRM@GMAIL.COM)(9810119890)(PETITIONER) THE RESISTRAR COOPERATIVE SOCIETIES		

		(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHISHEK KUKKAR(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(RESPONDENT) ANIL KUMAR (ANILADVOCATE@GMAIL.COM)(9810537420)(RESPONDENT) ABHISHEK KUKKAR(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER)		
20	W.P.(C)-15041/2024 CM APPL. 63097/2024	ANIL KUMAR GAUR V/s THE REGISTRAR COOPERATIVE SOCIETIES AND ORS	RAJESH SRIVASTAVA, HIMANSHU PANWAR	
		OTHER DETAILS OF ADVOCATES: RAJESH SRIVASTAVA(RSADVOCATESFIRM@GMAIL.COM)(9810119890)(PETITIONER) SANTOSH KUMAR TRIPATHI, DNSB LTD(STANDINGCOUNSELGNCTD@GMAIL.COM, INFO@DNSBLTD.COM)(9868250806)(RESPONDENT) HIMANSHU PANWAR(HIMANSHUPANWAR.IND@GMAIL.COM)(9953322668)(RESPONDENT)		
21	W.P.(C)-10096/2024 CM APPL. 41369/2024	MEENA BAZAAR V/s UNION OF INDIA & ORS.	SUMIT KUMAR BATRA	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHNA AND SUMIT K BATRA(BATRASUMIT@GMAIL.COM)(9810116690)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
22	W.P.(C)-13195/2024 CM APPL. 7841/2025	M/S SATYAM WORLDWIDE EXPRESS INDIA LTD. V/s UNION OF INDIA & ORS.	AKHIL KRISHAN MAGGU	
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU, VIKAS(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(9811253531)(RESPONDENT) AKHIL KRISHAN MAGGU(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
23	W.P.(C)-13403/2024	NIKESH V/s UNION OF INDIA & ORS	SALIL ARORA, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: SALIL ARORA(AMICUSRARUS@YAHOO.COM)(9953313081)(PETITIONER) ACCE LEGAL, AAKARSH, DRIDZU(ACCE.LEGAL2023@GMAIL.COM, AAKARSHS@GMAIL.COM, DRIDZU@NIC.IN)(0)(RESPONDENT) VINEETA SINHA, DRIHQRS, UNION OF INDIA, CBIC(VINEETASINHA.IRS@GOV.IN, DRIHQRS@NIC.IN, UOIDHC@GMAIL.COM, CHMN- CBIC@GOV.IN)(0)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)		
24	W.P.(C)-15831/2024	KONE ELEVATOR INDIA PRIVATE LIMITED V/s COMMISSIONER, CENTRAL TAX DELHI WEST & ORS.	SPARSH BHARGAVA, AKSHAY AMRITANSHU	
		OTHER DETAILS OF ADVOCATES: SPARCH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM, VANSHIKA.TANEJA@SBCHAMBERS.COM)(9811225467)(PETITIONER) SONU BHATNAGAR, UNION OF INDIA, ADITYA SINGLA(BHATNAGARSONU@GMAIL.COM, UOIDHC@GMAIL.COM, ASINGLASSC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) LEGALST DELHI, CGST DELHI WEST LEGAL(LEGALSTDELHI3@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT) AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(RESPONDENT)		
25	W.P.(C)-16197/2024	SUDHAR SABHA CONSUMERS COOPERATIVE STORE LTD AND OTHERS V/s DELHI CONSUMERS COOPERATIVE WHOLESALE STORE LIMITED AND ORS	ANJU BHATTACHARYA, SUJATA KASHYAP	
		OTHER DETAILS OF ADVOCATES: ANJU BHATTACHARYA & ASSOCIATES(ANJULEGALCONCEPTS@GMAIL.COM)(7840815890)(PETITIONER) SANTOSH KUMAR TRIPATHI, DAPNA		

		BAZAR(STANDINGCOUNSELGNCTD@GMAIL.COM, DAPNABAZAR@YAHOO.COM)(9868250806)(RESPONDENT) SUJATA KASHYAP(KASHYAPSUJATA@YAHOO.CO.IN)(9810147632)(PETITIONER)		
26	W.P.(C)-491/2025	AUTO AND MACHINERY HOUSE THROUGH ITS PARTNER SH PAWAN KUMAR JAIN V/s COMMISSIONER OF DVAT	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
27	W.P.(C)-816/2025	NIKKAMAL JEWELLERS V/s THE COMMISSIONER OF CUSTOMS (EXPORTS)	PREM RANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES: PREM RANJAN KUMAR(ADVPREMRANJAN@GMAIL.COM)(9310143231)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
28	W.P.(C)-2826/2025 CM APPL. 13421/2025	BENLON INDIA LIMITED V/s COMMISSIONER OF CGST & ORS.	GAUTAM BAJAJ	
		OTHER DETAILS OF ADVOCATES: GAUTAM BAJAJ(GAUTAMBAJAJ90@GMAIL.COM)(9818366747)(PETITIONER) DELHI NORTH LEGAL, CEXDEL, CGST DELHI WEST LEGAL(DELHINORTH- LEGAL@GOV.IN, COMMR-CEXDELL@NIC.IN, CGSTDDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT) LEGALST DELHI, DGGI GZU, CBIC, UNION OF INDIA(LEGALSTDELHI3@GMAIL.COM, DGGI.GZU@GOV.IN, CHMN-CBIC@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
29	W.P.(C)-1748/2020 WITH W.P.(C) 2243/2021	GAURAV JAIN. PROPERIETOR OF M/S GAURAV ENTERPRISES V/s UNION OF INDIA & ORS.	NIDHI GUPTA, AKSHAY AMRITANSHU	
		OTHER DETAILS OF ADVOCATES: NIDHI GUPTA(NIDHIGPT01@GMAIL.COM)(7042078860)(PETITIONER) AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(PETITIONER)		
30	W.P.(C)-2243/2021 CM APPL. 6495/2021	VIKAS AGGARWAL V/s DESIGNATED COMMITTEE, SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME	RAGHVENDRA SWARUP SHARMA	
		OTHER DETAILS OF ADVOCATES: VIKAS AGGARWAL(RSSHARMA@GMAIL.COM)(9891218595)(PETITIONER) R S SHARMA(RSSHARMA@GMAIL.COM)(9891218595)(PETITIONER) DESIGNATED COMMITTEE, SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME (BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) SOUN BHATNAGAR (BHATNAGARSONU@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-1749/2020 WITH W.P.(C) 1748/2020 W.P.(C) 1887/2020 W.P.(C) 10233/2022	SATISH KUMAR JAIN V/s UNION OF INDIA & ORS.	NIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: NIDHI GUPTA(NIDHIGPT01@GMAIL.COM)(7042078860)(PETITIONER)		
32	W.P.(C)-1887/2020	PUNEET JAIN, PROPERIETOR OF M/S S.K. JAIN & CO. V/s UNION OF INDIA & ORS.	NIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: NIDHI GUPTA(NIDHIGPT01@GMAIL.COM)(7042078860)(PETITIONER)		
33	W.P.(C)-10233/2022 CM APPL. 29538/2022 WITH W.P.(C) 10237/2022	RADHEY SHYAM AGGARWAL, PROPRIETOR OF M/S MEENAKSHI GARMENTS V/s UNION OF INDIA & ORS.	NIDHI GUPTA, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) BHARAT BHUSHAN AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) LEGAL CGST DELHI SOUTH(ASINGLASSC@GMAIL.COM, LEGAL.CGSTDDELHEAST@GOV.IN)()(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(PETITIONER)		

34	W.P.(C)-9311/2022 CM APPL. 27897/2022	JV INDUSTRIES PVT LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN AND BL NARASIMHAN (CHARANYA.LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT)		
35	W.P.(C)-10237/2022 CM APPL. 29546/2022 CM APPL. 29547/2022	RAHUL AGGARWAL, PROPRIETOR OF M/S MEENAKSHI APPARELS V/s UNION OF INDIA & ORS.	NIDHI GUPTA, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) LEGAL CGST DELHI SOUTH(ASINGLASSC@GMAIL.COM, LEGAL.CGSTDDELHEAST@GOV.IN)()(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(PETITIONER)		
36	W.P.(C)-322/2023 CM APPL. 1285/2023	REMCO INDUSTRIES INDIA THROUGH ITS PROPRIETOR SHRI RAM BABU GUPTA V/s UNION OF INDIA AND ORS	S. SUNIL	
		OTHER DETAILS OF ADVOCATES: S. SUNIL(SSUNIL29@GMAIL.COM)(9818122309)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)()(RESPONDENT)		
37	W.P.(C)-10622/2024 CM APPL. 43657/2024	LOKESH PATHAK V/s DESIGNATED COMMITTEE, SVLDRS, CENTRAL GST, DELHI WEST	NIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) AAKARSH(AAKARSHS@GMAIL.COM, LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		
38	W.P.(C)-10655/2024 CM APPL. 43852/2024	M P PATHAK DEAD THROUGH LR V/s DESIGNATED COMMITTEE SVLDRS CENTRAL GST, DELHI WEST	NIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) AAKARSH(AAKARSHS@GMAIL.COM, LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		
39	W.P.(C)-11176/2024 CM APPL. 46219/2024	ART N GLASS INDIA PVT. LTD. V/s DESIGNATED COMMITTEE (SVLDRS) CENTRAL GST, DELHI WEST	NIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) LEGAL ST DELHI(LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		
FOR CONSIDERATION				
40	W.P.(C)-8755/2023	K.K. MIGLANI V/s GOVT. OF NCT OF DELHI	PRADUMAN RAI	
		OTHER DETAILS OF ADVOCATES: K.K. MIGLANI(KMIGLANI4@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, RCOOP@NIC.IN)(9868250806)(RESPONDENT)		

COURT NO. 04
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE SEND SMS OR WHATS APP TO MR. RAJESH KUMAR MALHOTRA (PH: 8448937675) COURT MASTER AND MR. BHUPENDER KUMAR,ACM(PH: 8527360194) TO HON'BLE MR. JUSTICE NAVIN CHAWLA.]

[NOTE: MATTERS AS REAGARDS QUASHING OF FIR BASED ON SETTLEMENTS (IF NOT TAKEN UP IN THE PRE-LUNCH SESSION) WILL BE TAKEN UP AT 2.30 P.M. (PRESENCE OF BOTH THE PARTIES IS MANDATORY.)]

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rajesh.malhotra@dhc.nic.in

akhil.saxena@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(C)-5667/2021 CM APPL. 17699/2021	WG CDR B HARIKA AND ORS. RETD. V/s UNION OF INDIA AND ORS.	ABHISHEK RITABH SHUKLA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SHUKLA(ARSHUKLA.LAW@GMAIL.COM)(9899382755)(PETITIONER) S S PANDEY, A R SHUKLA,(MURTHYK9529@GMAIL.COM)(8860398970)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-13371/2024	MOHIT GARG V/s UNION OF INDIA AND ORS.	YADUNANDAN BANSAL	
		OTHER DETAILS OF ADVOCATES: YADUNANDAN BANSAL & ASSOCIATES(YADUNANDN.BANSAL@GMAIL.COM)(9999893896)(PETITIONER) RAVINDER, MUKUL GUPTA, UNION OF INDIA(OFFICE.ADVRAVINDER@GMAIL.COM, MUKULGUPTA.SRADV@GMAIL.COM, UOIDTHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR ADMISSION				
2	LPA-165/2025 CM APPL. 12762/2025 CM APPL. 12763/2025 CM APPL. 12764/2025	LAKSHMIBAI COLLEGE V/s NARESH KUMAR TREHAN & ANR.	BEENASHAW NANDA SONI	
		OTHER DETAILS OF ADVOCATES:		
3	RFA(OS)-37/2019 CM APPL. 17481/2019 CM APPL. 24147/2019 WITH RFA(OS) 39/2019	AARSHIYA GULATI (MINOR) & ANR V/s KULDEEP SINGH GULATI & ORS	A & D LEGAL, GURBAKSH SINGH	
		OTHER DETAILS OF ADVOCATES: A & D LEGAL()(9810630916)(PETITIONER) A & D LEGAL()(9810630916)(PETITIONER) GURBAKSH SINGH()(9560581103)(PETITIONER)		
4	RFA(OS)-39/2019 CM APPL. 17325/2019	SANDEEP GULATI V/s KULDEEP SINGH GULATI & ORS	A K VASHISHTHA	
		OTHER DETAILS OF ADVOCATES: A K VASHISHTHA()(9810008639)(PETITIONER)		
5	CM APPL. 71360/2024 REVIEW PET. 460/2024 In W.P.(C)-11325/2023(Disposed off case)	GOVT OF NCT OF DELHI AND ORS. V/s SHEETAL	GAURAV DHINGRA	
		OTHER DETAILS OF ADVOCATES: GAURAV DINGRA(MCDHINGRA@GMAIL.COM)(9873475990)(PETITIONER) SHEETALHI DALA(SHEETALHIDALA@GMAIL.COM)(0)(RESPONDENT)		
6	W.P.(C)-2827/2025	UNION OF INDIA AND ORS. V/s BISHAMBER	SUSHIL RAAJA	
		OTHER DETAILS OF ADVOCATES: SUSHIL RAAJA(ADVOCATESUSHILRAAJA@GMAIL.COM)(9212717171)(PETITIONER) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)(0)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
7	CONT.CAS(C)-1503/2023 CM APPL. 63141/2023 CM APPL. 16557/2024 WITH W.P.(C) 7167/2023	JAGAT SINGH V/s SANJAY KUMAR AND ANOTHER	SURINDER KUMAR GUPTA, MANISHA AGRAWAL	
		OTHER DETAILS OF ADVOCATES: MANISH AGGARWAL(OFFICEOFMANISH@GMAIL.COM)(9818427971)(PETITIONER) SK GUPTA(ADVOCATESKGUPTAOFFICE57@GMAIL.COM)()(RESPONDENT)		
8	W.P.(C)-7167/2023 CM APPL. 27929/2023 WITH CONT.CAS(C) 1503/2023	UNION OF INDIA AND ORS. V/s JAGAT SINGH	MANISHA AGRAWAL	
		OTHER DETAILS OF ADVOCATES: MANISHA AGRAWAL NARAIN(OFFICEOFMANISHA@GMAIL.COM)(9818427971)(PETITIONER) JAGAT(JAGAT059@GMAIL.COM)()(RESPONDENT)		
9	CONT.CAS(C)-135/2025 WITH MAT.APP.(F.C.) 23/2024	DEEPTI KHATANA V/s RAHUL KHATANA	MIMANSK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
10	MAT.APP.(F.C.)-23/2024 CM APPL. 2813/2024 CM APPL. 2814/2024 WITH CONT.CAS(C) 135/2025	DEEPTI KHATANA V/s RAHUL KHATANA	MIMANSK BHARDWAJ, VISHAL SHARMA, ARUSH BHANDARI	
		OTHER DETAILS OF ADVOCATES: MIMANSK BHARDWAJ(MBRAHULK619@GMAIL.COM)(8800177082)(PETITIONER) RAHUL KHATANA()(9999111718)(RESPONDENT) MANOJ(ADVOCATEMANOJBHATI@GMAIL.COM)()(RESPONDENT) VISHAL SHARMA (VISHALSHARMA31AUG@GMAIL.COM)(9266176666)(PETITIONER) ARUSH BHANDARI(ARUSHB@GMAIL.COM)(9871696970)(RESPONDENT)		
11	EFA(OS)-8/2024 WITH EFA(OS) 10/2024 EFA(OS) (COMM) 9/2024 EFA(OS) (COMM) 7/2024 EFA(OS) 9/2024	SJVN LIMITED V/s JAIPRAKASH HYUNDAI CONSORTIUM JHC	SONAKSHI SINGH	
		OTHER DETAILS OF ADVOCATES: UTTAM DATT, SONAKSHI(OFFICEUTTAMDATT@GMAIL.COM)(9711834225)(PETITIONER) SJVN (RCNEGI63@GMAIL.COM)()(PETITIONER) VP ARORA(VP.ARORA@JAINDIA.CO.IN)()(RESPONDENT)		
12	EFA(OS)-10/2024	SJVN LIMITED V/s M/S JAIPRAKASH HYUNDAI CONSORTIUM (JHC)	SONAKSHI SINGH	
		OTHER DETAILS OF ADVOCATES: UTTAM DATT(OFFICEUTTAMDATT@GMAIL.COM)(9711834225)(PETITIONER) VP(VP.ARORA@JAINDIA.CO.IN)()(RESPONDENT)		
13	EFA(OS)-9/2024 WITH EFA(OS) 10/2024	SJVN LIMITED V/s M/S JAIPRAKASH HYUNDAI CONSORTIUM (JHC)	SONAKSHI SINGH	
		OTHER DETAILS OF ADVOCATES: SJVN LTD(RCNEGI63@GMAIL.COM)()(PETITIONER) UTTAM DATT(OFFICEUTTAMDATT@GMAIL.COM)(9711834225)(PETITIONER) VP (VP.ARORA@JAINDIA.COM)()(RESPONDENT)		
14	EFA(OS) (COMM)-7/2024	SJVN LIMITED V/s M/S JAIPRAKASH HYUNDAI CONSORTIUM JHC	SONAKSHI SINGH	
		OTHER DETAILS OF ADVOCATES:		
15	EFA(OS) (COMM)-9/2024	SJVN LIMITED V/s JAIPRAKASH HYUNDAI CONSORTIUM JHC	SONAKSHI SINGH	
		OTHER DETAILS OF ADVOCATES:		
16	EFA(OS)-23/2024 CM APPL. 69356/2024 CM APPL. 69357/2024 CM APPL. 69358/2024 CM APPL. 16402/2025 CM APPL. 16403/2025 CM APPL. 20594/2025 CM APPL. 21672/2025 CM APPL. 21807/2025	SUNIL KUMAR & ANR. V/s NAVEEN KUMAR GUPTA & ORS.	SANJAY RATHI, AAYUSH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI AND DEEPAK(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) MALIKA GUPTA(MALIKAGUPTA375@YAHOO.IN)(0)(RESPONDENT) RUDRAKSH(RUDRAKSHKAUSHAL@GMAIL.COM)(0)(RESPONDENT) RG LEGAL(RGLEGA96@GMAIL.COM)(0)(RESPONDENT) KSIHITIJ SINGH(ADVKSHTIJSINGH@GMAIL.COM)(0)(RESPONDENT) AJAY(AJAYKANOJIA773@GMAIL.COM)(0)(RESPONDENT) SANJAY RATHI, DEEPAK(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) MALIK(MALIKAGUPTA375@YAHOO.IN)(0)(RESPONDENT) AJAY(AJAYKANOJIA773@GMAIL.COM)(0)(RESPONDENT) RUDRAKSH(RUDRAKSHKAUSHAL@GMAIL.COM)(0)(RESPONDENT)		

ADVANCE CAUSE LIST

17	FAO(OS)-20/2022 CM APPL. 15311/2022	BHAI MANJIT SINGH HUF & ORS. V/s PUNIT BERIWALA	SHEKHAR CHAND GUPTA, SURESH DUTT DOBHAL, SHOHIT CHAUDHRY	Listing Remarks: PART-HEARD MATTER
		OTHER DETAILS OF ADVOCATES: SHEKHAR GUPTA & ARAV KAPOOR(SHEKAHRGUPTAADVOCATE@GMAIL.COM)(9868790800)(PETITIONER) LOKESH(LOKESH@LEGALICONS.IN)()(RESPONDENT) SURESH DUTT DOBHAL(SURESHDOBHAL@GMAIL.COM)(9810189788)(PETITIONER) SHOHIT CHAUDHRY(SHOHITC@GMAIL.COM)(9999091964)(PETITIONER)		
18	FAO(OS)-93/2022 CM APPL. 37480/2022 CM APPL. 37481/2022 WITH FAO(OS) 122/2022	MUKESH AGGARWAL V/s SHAILENDER PAUL	SUSHANT KUMAR, DHRUV MADAN, SHASHWAT BANSAL	
		OTHER DETAILS OF ADVOCATES: SUSHANT KUMAR(SKSAYLEGALDELHI@GMAIL.COM)(9654084018)(PETITIONER) PAUL(SPAULADVOCATE@YAHOO.COM)()(RESPONDENT) SHAILENDER(SHAILENDERADVOCATE@YAHOO.COM)()(RESPONDENT) DHRUV MADAN(DHRUV.MADAN@MANDMLEGAL.CO.IN)(9873767313)(RESPONDENT) DHRUV MADAN(DHRUV.MADAN@MANDMLEGAL.CO.IN)(9873767313)(RESPONDENT) DHRUV MADAN(DHRUV.MADAN@MANDMLEGAL.CO.IN)(9873767313)(RESPONDENT) SHASHWAT BANSAL(RSBLEAGUE@GMAIL.COM)(9810465109)(PETITIONER)		
19	FAO(OS)-122/2022 CM APPL. 47449/2022 CM APPL. 47455/2022	SHARAD BHANSALI & ANR. V/s MUKESH AGGARWAL & ANR.	ANKIT JAIN, DHRUV MADAN, SHASHWAT BANSAL	
		OTHER DETAILS OF ADVOCATES: ANKIT JAIN(CHAMBERSOFANKITJAIN@GMAIL.COM)(9810737362)(PETITIONER) MVR(MVR.PROPERTIES@GMAIL.COM)()(RESPONDENT) SPA(SPAULADVOCATE@YAHOO.COM)()(RESPONDENT) DHRUV MADAN(DHRUV.MADAN@MANDMLEGAL.CO.IN)(9873767313)(RESPONDENT) SHASHWAT BANSAL(RSBLEAGUE@GMAIL.COM)(9810465109)(RESPONDENT)		
20	FAO(OS)-3/2023 CM APPL. 2614/2023	CHARANJEET KAUR KHURANA V/s S MANMOHAN SINGH OBEROI & ORS.	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)(9810727771)(PETITIONER) ANIRBAN (ANIRBAN@ABLAUNCHAMBERS.IN)(9899979772)(RESPONDENT) CC SALES SUPPORT(CCSALESSUPPORT@FEDERALBANK.CO.IN)()(RESPONDENT) HARSHAD(ADVHARSHD@GMAIL.COM)()(RESPONDENT)		
21	FAO(OS)-58/2024 CM APPL. 25726/2024	MANJU GAIND V/s KAMLA RANI & ORS.	AJAY GAIND & CO, RAY VIKRAM NATH, SUSHANTA KUMAR NANDA	
		OTHER DETAILS OF ADVOCATES: AJAY GAIND & CO(AJAYGAIND.OFFICE@GMAIL.COM)(8130704415)(PETITIONER) VIKRAM(VIKRAM@ARETHALEGAL.COM)()(RESPONDENT) AJAY(AJAY.TEJPAL18@GMAIL.COM)()(RESPONDENT) RAY VIKRAM NATH(RAYVIKRAM.NATH@GMAIL.COM)(9818121216)(PETITIONER) SUSHANTA KUMAR NANDA(SKNANDAADVOCATE@GMAIL.COM)(9811570553)(RESPONDENT)		
22	FAO(OS)-130/2024 CM APPL. 53492/2024	ANITA KUMAR V/s AJAY KUMAR SINCE DECEASED THROUGH LRS & ORS.	HETU ARORA SETHI	
		OTHER DETAILS OF ADVOCATES: HETU ARORA SETHI(MAIL@LAWLINKSOFFICE.COM)(9810368590)(PETITIONER) KRED JURE(RAYMON.SINGH@KRED-JURE.IN)(0)(RESPONDENT) ADHIRATH(ADHIRATH.SINGH@KRED-JURE.IN)(0)(RESPONDENT)		
23	LPA-267/2024	SATYAPAL SINGH V/s THE DELHI STATE CO-OPERATIVE BANK LIMITED AND ANR	KSHITIZ MAHIPAL	
		OTHER DETAILS OF ADVOCATES: KSHITIZ MAHIPAL & KHAIRUN(ANILCO40@GMAIL.COM)(9999994372)(PETITIONER) DSC(MD.DSCB@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,)()(RESPONDENT)		
24	LPA-829/2024 CM APPL. 48777/2024 CM APPL. 48778/2024 CM APPL. 48779/2024 CM APPL. 48780/2024 CM APPL. 48781/2024	SHRI MOOL CHAND KHAIRATI RAM HOSPITAL AND AYURVEDIC RESEARCH INSTITUTES V/s SATISH KUMAR	MOHD YASEEN KHAN	
		OTHER DETAILS OF ADVOCATES: M Y KHAN & ASSOCIATES(MYKHAN678@YAHOO.COM)(9810761110)(PETITIONER)		
25	LPA-1210/2024 CM APPL. 73570/2024	RAJIV JAISWAL V/s THE ORIENTAL INSURANCE COMPANY LIMITED	SAMEER KUMAR	
		OTHER DETAILS OF ADVOCATES:		
26	MAT.APP.(F.C.)-307/2018	KARAMBIR GULIA @ SONU V/s RANJANA	SADHANA SANDHU, VARINDER KUMAR SHARMA, MANISH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SADHANA SANDHU() (9810473099)(PETITIONER) MANISH BHARDWAJ(MANISH.BHARDWAJ@PRAJNALEGAL.IN)(9971113591)(PETITIONER)		

27	MAT.APP.(F.C.)-31/2022	MANJIT KAUR V/s BHUPINDER SINGH	NIDHI MOHAN PARASHAR	
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASHAR & VIKRANT KUMAR(NIDHIMOHANPARASHAR@GMAIL.COM)(9995389908)(PETITIONER)		
28	MAT.APP.(F.C.)-4/2023	GAUTAM RAWAL V/s GARIMA RAWAL	G C RAWAL	
		OTHER DETAILS OF ADVOCATES: G.C. RAWAL()(9968285756)(PETITIONER) GARIMA RAWAL(BAJAJ.GARY23@GMAIL.COM)()(RESPONDENT)		
29	MAT.APP.(F.C.)-116/2023 CM APPL. 45183/2017	JITENDER KUMAR GROVER V/s LEENA GROVER	RAJAT ANEJA, R S SAHNI, R.S.SAHNI	
		OTHER DETAILS OF ADVOCATES:		
30	MAT.APP.(F.C.)-21/2024 CM APPL. 2504/2024	PREETI V/s SH NARENDER PAL	SHUBHAM GUPTA, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: GAURAV SHARMA (SHARMA314GAURAV@GMAIL.COM)(8586998929)(PETITIONER) R()(9999902015)(RESPONDENT) ASHOK KUMAR (ASHOKAKOTNALA@GMAIL.COM)(9599158309)(RESPONDENT)		
31	MAT.APP.(F.C.)-87/2024 CM APPL. 16980/2024	SAMEER PAREEK V/s SHWETA PAREEK NEE BHATT	POOJA KUMARI, NEHA SIKKA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAMEER PAREEK(SAM.P0828@GMAIL.COM)(9178253000)(PETITIONER) SRI & ASSOCIATES(PBASRINVASAN@YAHOO.CO.IN)(9871643443)(PETITIONER) SHWETA(SHWETABHATT18@GMAIL.COM)(9540533683)(RESPONDENT) SAMIT (ADVOCATESAMITKHOSLA@GMAIL.COM)()(RESPONDENT) NEHA SIKKA(ADVNEHABATRA@GMAIL.COM)(8920111892)(RESPONDENT)		
32	MAT.APP.(F.C.)-255/2024 CM APPL. 46006/2024 CM APPL. 60829/2024 CM APPL. 70567/2024	GAUTAM MEHRA V/s SONIA MEHAR	PRABHJIT JAUHAR, RAMAKANT SHARMA, PRASHANT MENDIRATTA, RAMAKANT SHARMA, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(9811139939)(PETITIONER) SONIA(SONIA.MEHRA33@GMAIL.COM)(0)(RESPONDENT) RAJKOTIA ASSOCIATES(AASHNATALAWR03@GMAIL.COM)(8601374190)(PETITIONER) PRASHANT (PMLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT) RAMAKANT SHARMA(BRAJESH.SIINGH@GMAIL.COM)(9810095885)(PETITIONER) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT)		
33	MAT.APP.(F.C.)-316/2024	NIDHI DESWAL V/s GAURAV RATHEE	VIKRAM SINGH DALAL	
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH DALAL(VIKRAMSINGHDALALADV@GMAIL.COM)(8010437372)(PETITIONER) VIKRAM SINGH DALAL, YASHPRIYA(VIKRAMSINGHDALALADV@GMAIL.COM)(8010437372)(PETITIONER) NIDHI(REACHNIDHI11@GMAIL.COM)(0)(PETITIONER) NIDHI(REACHINDI11@GMAIL.COM)(0)(PETITIONER) GAURAV(GAURAVRATHEE@GMAIL.COM)(0)(RESPONDENT) GAURAV(GAURAVATHEE@GMAIL.COM)(9717181211)(RESPONDENT)		
34	MAT.APP.(F.C.)-348/2024 CM APPL. 62203/2024	KULDEEP KAUR V/s SWARAN KAUR (DECEASED) THROUGH LRS.	ANKUR MAHINDRO	
		OTHER DETAILS OF ADVOCATES: KULDEEP KAUR(KULDEEPPKAURSILKY@GMAIL.COM)(9910679823)(PETITIONER) PRATIBHA CHADHA()(9999883655)(RESPONDENT) NANAK MEHTA()(9999883655)(RESPONDENT)		
35	MAT.APP.(F.C.)-431/2024 CM APPL. 74151/2024	YATISH MALIK V/s CHESTA GANOTRA	PRASHANT GHAI	
		OTHER DETAILS OF ADVOCATES: PRASHANT GHAI(ADV.PRASHANTGHAI@GMAIL.COM)(9811083587)(PETITIONER) CHESTA(CHESTA9999@GMAIL.COM)(0)(RESPONDENT)		
36	MAT.APP.(F.C.)-33/2025 CM APPL. 4650/2025	DR HARPREET KAUR V/s DR PRINCE	NIDHI DALAL	
		OTHER DETAILS OF ADVOCATES:		
37	MAT.APP.(F.C.)-42/2025	PRIYA UPADHYAY & ANR. V/s ARUN KUMAR	MURARI TIWARI	
		OTHER DETAILS OF ADVOCATES: MURARI TIWARI (MURARITIWARIANDASSOCITES@GMAIL.COM)(9811125857)(PETITIONER) R()(9673410404)(RESPONDENT)		

38	MAT.APP.(F.C.)-62/2025 CM APPL. 8972/2025	SH. NIKHIL KAPOOR V/s SMT. DEEPSHIKHA KAPOOR	RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES:		
39	W.P.(C)-4993/2015	UNION OF INDIA & ANR V/s RAVI SHANKAR SINGH & ORS	RASHMI MALHOTRA, ARUN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
40	W.P.(C)-8898/2016	UNION OF INDIA & ORS V/s RAJENDRA SINGH & ORS	PRAVEEN KUMAR JAIN, PUNAM SINGH	
		OTHER DETAILS OF ADVOCATES:		
41	W.P.(C)-4605/2017	UNION OF INDIA & ORS V/s SOHAN LAL PASSI & ORS	R N SINGH, SHASHI KIRAN	
		OTHER DETAILS OF ADVOCATES:		
42	W.P.(C)-8887/2017	UNION OF INDIA AND ORS. V/s PRO-RATE PENSIONERS ASSOCIATION AND ORS.	RUCHIR MISHRA, M.K. BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
43	W.P.(C)-5776/2018 CM APPL. 4922/2025	COMMISSIONER OF POLICE AND ORS V/s CONSTABLE SANJAY KUMAR DUBEY	AVNISH AHLAWAT, ANKIT RAJ, ARSHDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(PETITIONER) ANKIT RAJ(ADV.ANKIT.MAIL@GMAIL.COM)(9968368407)(PETITIONER) ARSHDEEP(SIDAK@ARSHDEEPSKHRANA.COM)(0)(RESPONDENT)		
44	W.P.(C)-7865/2018 CM APPL. 30164/2018 CM APPL. 24442/2019	SHRI SAVITUR PRASAD V/s UNION OF INDIA	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY()(9810074159)(PETITIONER) MOHIT CHAUDHARY()(9810074159)(PETITIONER)		
45	W.P.(C)-1559/2019 CM APPL. 7218/2019	SHRI RAKESH KUMAR JAIN V/s SHRI AJAY BHUSHAN PANDEY AND ANR.	KRISHNA KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHNA KUMAR()(9899513290)(PETITIONER)		
46	W.P.(C)-1874/2019	COMMISSIONER OF POLICE, DELHI AND ORS. V/s RAMESHWAR PRASAD MEENA	MRS. AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: MRS. AVNISH AHLAWAT()(9313964463)(PETITIONER)		
47	W.P.(C)-5240/2019 CM APPL. 23147/2019	DELHI TRANSPORT CORPORATION V/s SHRI RISHI PAL	MANISH VASHISHT	
		OTHER DETAILS OF ADVOCATES: MANISH VASHISHT()(9871657630)(PETITIONER)		
48	W.P.(C)-359/2021	ESIC THROUGH DIRECTOR GENERAL V/s DR. P.K.JAIN	ZAKI KAZMI	
		OTHER DETAILS OF ADVOCATES: SATYA SIDDIQUI(ADVSATYASIDDIQUI@GMAIL.COM)(9811173763)(PETITIONER) AMRISH KISH(AMRISH_KRISH@REDIFFMAIL.COM, DRPKJAIN75@GMAIL.COM)(9560960202)(RESPONDENT)		
49	W.P.(C)-3942/2021	LAXMI CHAND V/s UNION OF INDIA & ORS.	L. B. RAI	
		OTHER DETAILS OF ADVOCATES: RAI AND RAI PARTNERS(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) R.K. SHARMA(RAVIADVOCATE.RAVINDER@GMAIL.COM)(9312338822)(RESPONDENT)		
50	W.P.(C)-6995/2021 CM APPL. 22082/2021	RAVI KUMAR MEENA V/s STAFF SELECTION COMMISSION	ABHISHEK SISODIA, ABHISHEK SISODIA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SISODIA(PRADEEP.TRIPATHI2905@GMAIL.COM, SISODIA0072@GMAIL.COM)(9773648693)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
51	W.P.(C)-10781/2021	DEEPIKA S, KUMAR V/s GOVT. OF NCT OF DELHI & ORS.	SUMER NATH KHANNA	
		OTHER DETAILS OF ADVOCATES: S. N. KHANNA(KHANNAKHANNALAW@GMAIL.COM)(9811107749)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.NIC.IN)()(RESPONDENT) NATIONAL CAPITAL TERRITORY OF DELHI(SSHFWGNCTD@GMAIL.COM)()(RESPONDENT)		

ADVANCE CAUSE LIST

52	W.P.(C)-6003/2023	ABHAY KUMAR V/s DIVISIONAL RAILWAY MANAGER & ANR.	NIYATI PATWARDHAN	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM)(9971547353)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, JAGJITSINGHADVOCATE@YAHOO.CO.IN)(1123384193)(RESPONDENT)		
53	W.P.(C)-7419/2023 CM APPL. 28863/2023	ICMR - NATIONAL INSTITUTE OF CANCER PREVENTION AND RESEARCH V/s MRS. RAJANI YADAV, MEDICAL SOCIAL WORKER & ORS.	JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: SIKRI & COMPANY(SIKRICO@SIKRILAW.COM)(9311331810)(PETITIONER) DPNSHBHT(DPNSHBHT@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJANI YADAV(RAJANIYADAV1581994@GMAIL.COM, RAJESHNICPR@GMAIL.COM, SUHAIL786BHU@GMAIL.COM)()(RESPONDENT)		
54	W.P.(C)-10544/2023 CM APPL. 40963/2023	UNION OF INDIA & ANR. V/s SHRI NARENDER KUMAR YADAV	SYED ABDUL HASEEB	
		OTHER DETAILS OF ADVOCATES: SYED ABDUL HASEEB(SYEDAHASEEB@GMAIL.COM)(9811962385)(PETITIONER) UNION OF INDIA(NARENDER_YADAV123@REDIFFMAIL.COM)(8076430921)(RESPONDENT)		
55	W.P.(C)-6777/2024	SH. AJAB SINGH & ORS. V/s UNION OF INDIA & ORS.	MANOJ KUMAR GAUR	
		OTHER DETAILS OF ADVOCATES: MK GAUR (CAT.OFFICEWORK@GMAIL.COM)(9312220571)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
56	W.P.(C)-11708/2024	SH. RAZVEER @ RAJVEER SINGH V/s UNION OF INDIA & ORS.	AAYUSHMAAN VATSYAYAN	
		OTHER DETAILS OF ADVOCATES: AAYUSHMAAN VATSYAYANA(ADVOCATEVATSYAYANA@GMAIL.COM)(8600912592)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
57	W.P.(C)-17739/2024 CM APPL. 75491/2024	PRATAP SINGH V/s THE COMMISSIONER, MCD	ANKIT KUMAR, RAJAN TYAGI	
		OTHER DETAILS OF ADVOCATES: ANKIT KUMAR(INFO.ADV.ANKIT@GMAIL.COM)(8178180965)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RAJAN TYAGI(RAJANTYAGI17@GMAIL.COM)(9958523388)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
58	W.P.(C)-1225/2019 CM APPL. 5499/2019 WITH W.P.(C) 8915/2020 W.P.(C) 2003/2019 W.P.(C) 2004/2019	PRAMOD SAHOO AND ORS. V/s THE SECRETARY AND ANR.	NARESH KAUSHIK, RAVI PRAKASH, ANAND SINGH	
		OTHER DETAILS OF ADVOCATES: NARESH KAUSHIK()(9213983484)(PETITIONER) RAVI PRAKASH(ANKITSINGHBHADAR@GMAIL.COM)(8368861101)(RESPONDENT) ANAND SINGH(ANANDSLHS@GMAIL.COM)(9038149981)(PETITIONER)		
59	W.P.(C)-2003/2019 CM APPL. 9442/2019	L. MADAN KUMAR REDDY V/s UNION OF INDIA AND ANR.	NARESH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: NARESH KAUSHIK()(9213983484)(PETITIONER)		
60	W.P.(C)-2004/2019 CM APPL. 9443/2019	DEVASHISH BAHRADWAJ V/s UNION OF INDIA AND ANR.	NARESH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: NARESH KAUSHIK()(9213983484)(PETITIONER)		
61	W.P.(C)-8915/2020 CM APPL. 28731/2020 CM APPL. 28732/2020 WITH W.P.(C) 1225/2019	HARISH CHANDRA RAI V/s UNION OF INDIA AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: HARISH CHANDRA RAI(HARISHPIB@GMAIL.COM)(9868378382)(PETITIONER) MAHESHBHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER) M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
62	W.P.(C)-1612/2019 CM APPL. 7428/2019	VEENA DUNGA V/s UNION OF INDIA AND ORS.	L R KHATANA	
		OTHER DETAILS OF ADVOCATES: L R KHATANA()(9811951070)(PETITIONER)		

63	W.P.(C)-1613/2019 CM APPL. 7430/2019	SATISH CHANDER AND ORS. V/s UNION OF INDIA AND ORS.	L R KHATANA	
		OTHER DETAILS OF ADVOCATES: L R KHATANA()(9811951070)(PETITIONER) SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)()(PETITIONER) SUDHIR(SUDHIR@NAAGAR.COM)()(PETITIONER) APOORV KURUP(OFFICE@AKURUP.COM){8800185864}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){23382163}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){23382163}(RESPONDENT) APOORV KURUP(OFFICE@AKURUP.COM){8800185864}(RESPONDENT)		
64	W.P.(C)-1614/2019 CM APPL. 7450/2019	Y.P. SINGH V/s UNION OF INDIA AND ORS.	L R KHATANA	
		OTHER DETAILS OF ADVOCATES: L R KHATANA()(9811951070)(PETITIONER)		
65	W.P.(C)-1615/2019 CM APPL. 7461/2019	P.S. THAKUR V/s UNION OF INDIA AND ORS.	L R KHATANA	
		OTHER DETAILS OF ADVOCATES: L R KHATANA()(9811951070)(PETITIONER)		
66	W.P.(C)-1617/2019 CM APPL. 7465/2019	ARUN KANSAL AND ANR. V/s UNION OF INDIA AND ORS.	L R KHATANA	
		OTHER DETAILS OF ADVOCATES: L R KHATANA()(9811951070)(PETITIONER)		
67	W.P.(C)-1626/2019 CM APPL. 7481/2019	BISWAJIT GUHA AND ORS. V/s UNION OF INDIA AND ORS.	L R KHATANA	
		OTHER DETAILS OF ADVOCATES: L R KHATANA()(9811951070)(PETITIONER)		
68	W.P.(C)-2706/2019 CM APPL. 12501/2019	MANOJ KUMAR NIRBHEEK V/s UNION OF INDIA AND ORS.	L R KHATANA	
		OTHER DETAILS OF ADVOCATES: L R KHATANA()(9811303050)(PETITIONER)		
69	W.P.(C)-4115/2019 CM APPL. 2901/2024	ANIL KUMAR SRIVASTAVA V/s UNION OF INDIA AND ORS.	L R KHATANA, DEV PRAKASH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: L R KHATANA()(9811303050)(PETITIONER) DEV P BHARDWAJ(DEVPBHARDWAJCGSC@GMAIL.COM){9810118825}(PETITIONER) LAYAK RAM(LRKHATANA@GMAIL.COM)()(PETITIONER) DEV P. BHARDWAJ(DEVPBHARDWAJCGSC@GMAIL.COM){9810118825}(RESPONDENT)		
70	W.P.(C)-4862/2019 CM APPL. 21623/2019	AMBUJ BAJPAI & ORS V/s UNION OF INDIA & ORS	V S R KRISHNA	
		OTHER DETAILS OF ADVOCATES: V S R KRISHNA()(9891205519)(PETITIONER)		
71	W.P.(C)-5336/2019 CM APPL. 23516/2019	RANJEET KUMAR SINHA & ORS V/s UNION OF INDIA & ANR	A.K SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: A.K SRIVASTAVA()(9599432447)(PETITIONER)		
72	W.P.(C)-6675/2019 CM APPL. 28164/2019	VIJAY SACHDEVA V/s UNION OF INDIA & ORS.	L.R KHATANA	
		OTHER DETAILS OF ADVOCATES: L.R KHATANA()(9811951070)(PETITIONER)		
FOR FINAL HEARING				
73	RFA(OS)-26/2016 CM APPL. 11475/2016	M/S SHRINGAR HOTELS PRIVATE LIMITED V/s TARC LIMITED	SUNIL MALHOTRA, SONALI MALHOTRA, PAWANJIT SINGH BINDRA, KESHAV SEHGAL, AKSHIT NAVANEY	
		OTHER DETAILS OF ADVOCATES: PAWANJIT SINGH BINDRA(PAWANBINDRA@HOTMAIL.COM){9811054970}(PETITIONER) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM){9999989899}(PETITIONER) AKSHIT NAVANEY(ADVAKSHITNAVANEY@GMAIL.COM){9999276662}(PETITIONER) AKSHIT NAVANEY(ADVAKSHITNAVANEY@GMAIL.COM){9999276662}(RESPONDENT)		
74	RFA(OS)-67/2018	M/S ANGAD DEVELOPERS PVT LTD V/s M/S VERSATILE COMMOTRADE PVT LTD	KAPIL GUPTA, SHANTNU AGGARWAL	
		OTHER DETAILS OF ADVOCATES: KAPIL GUPTA()(9818424392)(PETITIONER) SHANTNU AGGARWAL(ADVSHANTNUAGG2014@GMAIL.COM){9999347367}(PETITIONER)		

75	W.P.(C)-15193/2021 CM APPL. 47854/2021	RITU RAVI PRAKASH V/s UNION OF INDIA	RAJESH KATYAL	
		OTHER DETAILS OF ADVOCATES: RAJESH KATYAL(RAJESHLAWYER@YAHOO.CO.IN)(9810643553)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
FOR DISPOSAL				
76	W.P.(C)-8474/2022	PRAKASH RAWAT V/s UNION OF INDIA	AMARENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSINGH19@REDIFFMAIL.COM)(9776370195)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
77	W.P.(C)-11357/2023 CM APPL. 44151/2023	DELHI TRANSPORT CORPORATION AND ORS V/s VIRENDER	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) KISHORE KUMAR(KISHOREKUMAR.PATEL@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS FOR FINAL HEARING				
78	FAO(OS)-44/2018 CM APPL. 10153/2018	KAMLA DEVI (DECEASED) THR LRS V/s INNI DHINGRA & ANR	YASHMEET KAUR, ABHIMANYU VERMA, ANIL KUMAR CHANDEL	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR()(9899875487)(PETITIONER)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

To join hearing please click the link given below:-
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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpraveenkumar.dhc@gov.in

vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-3989/2025 CM APPL. 18542/2025 CM APPL. 18543/2025	SANJEEV KUMAR V/s UNION OF INDIA AND OTHERS	SANJEEV KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR(SONU.MAHLAWAT2@GMAIL.COM)(9050503727)(PETITIONER) UNION OF INDIA, NAVY, DEFSECY, (UOIDHC@GMAIL.COM, CNS@NAVY.GOV.IN, WNCCABS@NAVY.GOV.IN, DEFSECY@NIC.IN)(1123384193)(RESPONDENT)		
2	W.P.(C)-4204/2025	DY COMMANDANT REGI P.D V/s UNION OF INDIA AND ORS.	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A.K.TRIVEDI(TRIVEDIASSOCIATES724@GMAIL.COM)(9810793387)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	FAO (COMM)-235/2023 CM APPL. 58183/2023	BEIJING TIANCHUANG HAORUI TRADING CO LTD V/s MUTHA IMPEX	KAPIL KUMAR GIRI, AARTI MANCHANDA	
		OTHER DETAILS OF ADVOCATES: AARTI MANCHANDA(MANCHANDA.AARTI25@GMAIL.COM)(9654185180)(PETITIONER)		
4	FAO(OS) (COMM)-20/2020 CM APPL. 61732/2024 CM APPL. 61733/2024 CM APPL. 17866/2025	EXOTIC MILE V/s IMAGINE MARKETING PVT LTD	ANKUR SANGAL, ANURADHA DUTT, MANISH BIALA, ASLAM AHMED JAMAL, ANURADHA DUTT, TAANIYAA DOGRAA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: ANKUR SANGAL()(9990524846)(PETITIONER) AJAY BHARGAVA(AJAYA.BHARGAVA@KHAITANCO.COM)(0)(PETITIONER) ANKUR (ANKUR.SANGAL@KHAITANCO.COM)(0)(PETITIONER) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(RESPONDENT) ANKUR SANGAL(ANKUR.SANGAL@KHAITANCO.COM)(0)(RESPONDENT)		

		ANURADHA DUTT(ADMIN@DMD.LAW, SACHIT.JOLLY@DMD.LAW)(9910044138)(RESPONDENT) ASLAM AHMED JAMAL(ASLAM.AHMED.LAW@GMAIL.COM)(9891471551)(RESPONDENT) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(RESPONDENT) TAANIYAA DOGRAA(DOGRAATAANIYAA@GMAIL.COM)(9560601159)(PETITIONER)		
5	FAO(OS) (COMM)-252/2023 CM APPL. 58675/2023 CM APPL. 58678/2023 CM APPL. 66106/2023	HULM ENTERTAINMENT PVT LTD & ORS V/s FANTASY SPORTS MYFAB11 PVT LTD & ORS.	SUDEEP CHATTERJEE, SUBHASH BHUTORIA	
		OTHER DETAILS OF ADVOCATES: SUDEEP CHATTERJEE(SUDEEP@SINGHANDSINGH.COM)(9811297159)(PETITIONER) SUDEEP CHATTERJEE(SUDEEP@SINGHANDSINGH.COM)(9811297159)(PETITIONER) FANTASY SPORTS MYFAB11 PVT LTD AND ORS(ANKUR.SANGAL@KHAITAN.COM, GRIEVANCE-OFFICER@BIGROCK.COM)()(RESPONDENT) ANKUR SANGAL(ANKUR.SANGAL@KHAITANCO.COM)()(RESPONDENT) HULMENTER TAINMENT(HULMENTERTAINMENT@GMAIL.COM)()(RESPONDENT) SUDEEP(SUDEEP@SINGHANDSINGH.COM)()(RESPONDENT) SUBHASH BHUTORIA (SUBHASH@IPRLAWS.COM)(8860499666)(RESPONDENT)		
6	RERA APPEAL-3/2024 WITH RERA APPEAL 4/2024	NISHA GUPTA V/s M/S PRATHAM INFRATECH PVT. LTD.	RAJESH KUMAR GOSWAMI	
		OTHER DETAILS OF ADVOCATES: RAJESH GOSWAMI & ASSOCIATES(GOSWAMILAW1@GMAIL.COM)(9811006510)(PETITIONER) PRATHAM(PRATHAM.INFRATECH@GMAIL.COM)()(RESPONDENT)		
7	RERA APPEAL-4/2024	KANIKA GANERIWALA V/s M/S PRATHAM INFRATECH PVT. LTD.	RAJESH KUMAR GOSWAMI	
		OTHER DETAILS OF ADVOCATES: RAJESH GOSWAMI & ASSOCIATES(GOSWAMILAW1@GMAIL.COM)(9811006510)(PETITIONER) PRATHAM(PRATHAM.INFRATECH@GMAIL.COM)()(RESPONDENT)		
8	W.P.(C)-3018/1994	EX. INSPECTOR R.C. SHARMA V/s UOI	RP SHARMA, MM SAREEN, BHUPINDER SINGH, JAYANT BHUSHAN, ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		
9	W.P.(C)-2222/2017	YASH PAL SINGH V/s UNION OF INDIA AND ORS	RAJ SINGH PHOGAT	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-6700/2017 CM APPL. 37769/2023	MANISH NEGI &ORS. V/s UNION OF INDIA & ORS.	LEXCONTRACTS XI, SUDEEP DEY, ANKUR CHHIBBER, NIKHIL BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9871354598)(PETITIONER) SUDEEP DEY(SUDEEPDEYADVOCATE@GMAIL.COM)(9205541539)(PETITIONER) SUDEEP DEY(SUDEEPDEYADVOCATE@GMAIL.COM, UOIDHC@GMAIL.COM)(9205541539)(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) NIKHIL BHARDWAJ(BHARDWAJ81NICK@GMAIL.COM)(9910052133)(RESPONDENT)		
11	W.P.(C)-2616/2019	BAL KISHAN AND ORS. V/s UNION OF INDIA AND ANR	ABHISHEK KUMAR CHAODHARY, ALKA AGRAWAL	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR CHAODHARY()(9654771281)(PETITIONER) ALKA AGRAWAL(ALKAAGRAWAL123@GMAIL.COM)(9810507716)(PETITIONER)		
12	W.P.(C)-9934/2019	PIYUSH SINHA V/s UNION OF INDIA AND ORS.	HIMANSHU GAUTAM, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: HIMANSHU GAUTAM()(9582620944)(PETITIONER)		
13	W.P.(C)-11025/2019	SURESH CHAND AND ORS. V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
14	W.P.(C)-13362/2019	CT/GD SANDEEP KUMAR V/s UNION OF INDIA AND ORS.	SUBHASISH MOHANTY	
		OTHER DETAILS OF ADVOCATES: SUBHASISH MOHANTY()(9810751634)(PETITIONER)		

15	W.P.(C)-11154/2021 WITH W.P.(C) 12164/2022	SUNIL CHAUDHARY V/s UNION OF INDIA & ORS.	RIT ARORA	
		OTHER DETAILS OF ADVOCATES: PAWAN KUMAR RAY(PAWANADV.14@GMAIL.COM)(8595457674)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
16	W.P.(C)-1436/2022	SARJIT SINGH V/s DIRECTOR GENERAL CRPF AND ORS	BRIJENDER SINGH DHULL	
		OTHER DETAILS OF ADVOCATES: BRIJENDR SINGH DHULL(BRIJENDERDHULL@YAHOO.COM)(9810616615)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
17	W.P.(C)-14089/2022	HC/GD BISHAMBAR DAYAL V/s CENTRAL RESERVE POLICE FORCE AND ORS.	SUBHASISH MOHANTY	
		OTHER DETAILS OF ADVOCATES: SUBHASISH MOHANTY(SUBHASISH20021@YAHOO.CO.IN)(9810751634)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
18	W.P.(C)-14626/2022	REPANA SREENIVASULU V/s THE UNION OF INDIA & ORS.	BHAWANA PANDEY	
		OTHER DETAILS OF ADVOCATES: BHAWANA PANDEY(JBSLEGALS@GMAIL.COM)(8174848801)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
19	W.P.(C)-1218/2023	NAND LAL KUMAR V/s UNION OF INDIA & ORS.	PHOOL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJEEV LOCHAN(RLOCHANASSOCIATES@GMAIL.COM)(9811486711)(PETITIONER) THE INSPECTOR (IGPERS@CRPF.GOV.IN)()(RESPONDENT) CRPF (CO155BN@CRPF.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) THE DIRECTOR(DG@CRPF.GOV.IN)()(RESPONDENT)		
20	W.P.(C)-3251/2023	RATAN LAL AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
21	W.P.(C)-8807/2023	EX CONST RAJKUMAR PANDEY V/s UNION OF INDIA AND OTHERS	SHRI KRISHNA ANAND	
		OTHER DETAILS OF ADVOCATES: S.K. ANAND(SKANAND2415@GMAIL.COM)(9811124397)(PETITIONER) TELECOM CENTRE(DHC.TELECOMCENTRE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
22	W.P.(C)-8852/2023 CM APPL. 33465/2023	ANIL PARIHAR V/s UNION OF INDIA & ORS.	HIMANSHU GAUTAM	
		OTHER DETAILS OF ADVOCATES: HIMANSHU GAUTAM(HGAUTAM.ADV@GMAIL.COM)(9582620944)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
23	W.P.(C)-9252/2023	P. SUNDARAN V/s UNION OF INDIA & ORS.	KRISHAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: K.K. & CO.(KKSHARMAADVOCATE384@GMAIL.COM)(9818140429)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, DG@CRPF.GOV.IN)(1123384193)(RESPONDENT)		
24	W.P.(C)-11384/2023 CM APPL. 44286/2023	ARBIND PRADHAN V/s UNION OF INDIA AND ORS.	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RKBARDHIA@GMAIL.COM)(9968178255)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
25	W.P.(C)-11913/2023 CM APPL. 46576/2023 WITH W.P.(C) 12095/2023	VISHNU SHARMA V/s UNION OF INDIA AND ORS	SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA(SOURABHAHUJA_75@GMAIL.COM)(9810714492)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

26	W.P.(C)-12095/2023 CM APPL. 47517/2023	AJAYENDRA JOSHI V/s UNION OF INDIA AND ORS	SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-15709/2023 CM APPL. 63004/2023	VIRENDRA SINGH V/s CENTRAL INDUSTRIAL SECURITY FORCE AND ORS	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA(VERMA.VISHWENDER@YAHOO.CO.IN)(9871704611)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
28	W.P.(C)-16481/2023 CM APPL. 66361/2023	KANHAIYA KAUSHAL V/s UNION OF INDIA & ORS.	HIMANSHU GAUTAM	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-6185/2024	RAJENDRA KRISHNA JHA AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-8609/2024 CM APPL. 35276/2024	AMITESH HARMUKH V/s UNION OF INDIA AND ORS	ABHISHEK KUKKAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: MAITRAYEE DASGUPTA(ABHISHEKKUKKAR06@GMAIL.COM)(8105591035)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM,)()(RESPONDENT)		
31	W.P.(C)-8850/2024 CM APPL. 35927/2024	UNION OF INDIA AND ORS V/s NK MARTANDAPPA	GARIMA SACHDEVA	
		OTHER DETAILS OF ADVOCATES: GARIMA SACHDEVA(GARIMA2607@GMAIL.COM)(9910540343)(PETITIONER)		
32	W.P.(C)-11791/2024 WITH W.P.(C) 12896/2024	TARUN V/s UNION OF INDIA THROUGH MINISTRY OF DEFENCE & ANR.	RAJNISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: RAJNISH SINGH (RAJNISHADVOCATE92@GMAIL.COM)(9205414491)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(C)-12896/2024	ARVIND YADAV V/s UNION OF INDIA & ANR.	RAJNISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: RAJNISH SINGH(RAJNISHADVOCATE92@GMAIL.COM)(9205414491)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
34	W.P.(C)-16515/2024	RAM KUNWAR V/s UNION OF INDIA & ORS.	VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: VIKAS K SINGH & TUSHA CHAWLA(VIKASHK894@GMAIL.COM)(7669301311)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
35	W.P.(C)-16688/2024 CM APPL. 70606/2024	UNION OF INDIA & ORS. V/s EX MWO BHAGWAT PRASAD GUPTA	DR. VIJENDRA SINGH MAHNDIYAN	
		OTHER DETAILS OF ADVOCATES: VIJENDRA SINGH MAHNDIYAN(DRV.MAHNDIYAN@GMAIL.COM)(9310112323)(PETITIONER) PALLAVI(PALLAVI17AWASTHI@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(C)-16715/2024 CM APPL. 70709/2024 CM APPL. 70710/2024	UNION OF INDIA AND ORS. V/s EX NK DSC RAJENDRA SINGH	THAKUR VIRENDER PRATAP SINGH CHARAK	
		OTHER DETAILS OF ADVOCATES: VIRENDRA SINGH CHARAK(VIRENDERSINGHCHARAK@GMAIL.COM)(9891695077)(PETITIONER) J.P. SHARMA(JPSHARMA484@GMAIL.COM)(0)(RESPONDENT)		
37	W.P.(C)-16759/2024 CM APPL. 70935/2024 CM APPL. 70936/2024	UNION OF INDIA AND ORS V/s HAV/DSC BAHABUT GARI SHAIK MASTANVALI (RETD) (NO 1344637Y)	SIDDHARTHA SINHA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SINHA(SID1SINHA@GMAIL.COM)(9717952311)(PETITIONER) UDHAV SHANKER MAURYA(USMAURYA1967@GMAIL.COM)(0)(RESPONDENT)		

38	W.P.(C)-16783/2024 CM APPL. 71025/2024 CM APPL. 71026/2024	UNION OF INDIA & ORS. V/s EX HAV (DSC GD) SATYAWAN S/O NIHALA	ABHISHEK KHANNA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KHANNA(ADVKHANNAABHISHEK@GMAIL.COM)(9953432792)(PETITIONER) BIKI(BIKI_71@REDIFFMAIL.COM)(0)(RESPONDENT)		
39	W.P.(C)-16840/2024 CM APPL. 71291/2024 CM APPL. 71292/2024	UNION OF INDIA AND ORS V/s EX SUB MAJ (DSC) BALWANT SINGH	SIDDHARTHA SINHA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SINHA(SID1SINHA@GMAIL.COM)(9717952311)(PETITIONER) UDHAV SHANKER MAURYA(USMAURYA1967@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(C)-16903/2024 CM APPL. 71608/2024 CM APPL. 71609/2024 WITH W.P.(C) 2155/2025 W.P.(C) 1971/2025 W.P.(C) 2391/2025	UNION OF INDIA & ORS. V/s NK DSC MADAN LAL RETD	PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: PRATIMA N. LAKRA(ADVOCATEPRATIMA@GMAIL.COM)(9968324260)(PETITIONER) MANOJ GUPTA(GUPTAMANOJ50@YAHOO.COM)(0)(RESPONDENT)		
41	W.P.(C)-1971/2025 CM APPL. 9260/2025 CM APPL. 9261/2025 WITH W.P.(C) 2391/2025	UNION OF INDIA & ORS. V/s EX NK MOHAN SINGH	SHREY SHARAWAT	
		OTHER DETAILS OF ADVOCATES: SHREY SHARAWAT(SHREY.SHARAWAT@GMAIL.COM)(8375039186)(PETITIONER) VIRENDER SINGH KADIAN(VIRENDERSINGHKADIAN@GMAIL.COM)(0)(RESPONDENT)		
42	W.P.(C)-2155/2025 CM APPL. 10143/2025 CM APPL. 10144/2025	UNION OF INDIA THROUGH THE SECRETARY, MINISTRY OF DEFENCE & ORS. V/s EX NK (DSC GD) KARLIN R	SHREY SHARAWAT	
		OTHER DETAILS OF ADVOCATES: SHREY SHARAWAT(SHREY.SHARAWAT@GMAIL.COM)(8375039186)(PETITIONER) SHREY SHARAWAT(SHREY.SHARAWAT@GMAIL.COM)(8375039186)(PETITIONER) BIKI(BIKI_71@REDIFFMAIL.COM)(0)(RESPONDENT) BIKI(BIKI_71@REDIFFMAIL.COM)(0)(RESPONDENT)		
43	W.P.(C)-2391/2025 CM APPL. 11283/2025 CM APPL. 11284/2025	UNION OF INDIA AND ORS V/s EX NK DSC PARGAT SINGH	JAGDISH CHANDRA	
		OTHER DETAILS OF ADVOCATES: JAGDISH CHANDRA(MAIL@MSCLEGAL.ORG)(9910385880)(PETITIONER) JAGDISH CHANDRA(MAIL@MSCLEGAL.ORG)(9910385880)(PETITIONER)		
FOR FINAL HEARING				
44	W.P.(C)-11963/2009 WITH W.P.(C) 11983/2009	ABDUL RASHID SHEIKH V/s UOI & ORS.	ANIL GAUTAM, BARKHA BABBAR, ANKUR CHIBBER	
		OTHER DETAILS OF ADVOCATES:		
45	W.P.(C)-11983/2009	DWARKA DASS V/s UOI & ORS.	ANIL GAUTAM, BARKHA BABBAR, ANKUR CHIBBER	
		OTHER DETAILS OF ADVOCATES:		
46	W.P.(C)-6047/2022	CT. /GD GURDEV SINGH V/s THE DIRECTOR GENERAL & ORS.	AJAY CHAND SHARMA	
		OTHER DETAILS OF ADVOCATES: AJAY SHARMA(AJUSHARMA210@GMAIL.COM)(9910440914)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.A.-173/2003	RAM SINGAR SINGH V/s STATE	THR. JAIL NO. 4, RAJESH MAHAJAN, RITU GAUBA, RAVINDER CHADHA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()() WITHOUT GENERATE ()()		P.S.-FIR NO. :(KIRTI NAGAR-257/1996)
2	CRL.M.(BAIL) 1304/2024 In CRL.A.-700/2024	SUBHASH SAHOO V/s STATE GNCT OF DELHI	CHETAN LOKUR(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: GAURAV BHATT (CHETANLOKURANDASSOCIATES@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAKARPUR-1449/2015)
3	CRL.A.-723/2024	RADHEY SHYAM V/s STATE OF NCT OF DELHI AND ANOTHERS	FOZIA RAHMAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-333/2018)
4	W.P.(CRL)-923/2022	SHRI VINOD KUMAR PATHROR V/s UNION OF INDIA AND ANR.	ARVIND KUMAR SHARMA, ANITEJA SHARMA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHARMA(AKOG1966@GMAIL.COM)(9810131448)(PETITIONER) ARVIND KUMAR SHARMA(AKOG1966@GMAIL.COM)(9810131448)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) ANITEJA SHARMA (ANITEJA1996@GMAIL.COM)(8826279878)(PETITIONER)		
SUSPENSION OF SENTENCE				
5	CRL.M.(BAIL) 1741/2024 In CRL.A.-974/2024	ROBIN MASSEY @ MONU V/s STATE NCT OF DELHI	BADRINATH B (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KSHITIJ MITTAL (BADRINATH@BADRINATHB.IN)(9810320384)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHAM ROHTAK-1883/2014)
6	CRL.M.(BAIL) 1854/2024 In CRL.A.-1043/2024	NAVEEN SINGH V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SUNIL BAINSLA (DHCLSC), SUNITA ARORA	

		OTHER DETAILS OF ADVOCATES: KSHITIJ MITTAL (SUNIL.CHB80@GMAIL.COM)(9899750209)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNITA ARORA(SUNITA_KUMAR1@YAHOO.COM)(9871791271)(RESPONDENT)		P.S.-FIR NO. :(FATEHPUR BERI-93/2019)
7	CRL.M.(BAIL) 572/2025 In CRL.A.-311/2025	ANIRUDDHA MONDOL V/s STATE OF NCT OF DELHI	AMRITA JAISWAL	
		OTHER DETAILS OF ADVOCATES: AMIRTA JAISWAL ()(8800989222)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-414/2016)
8	CRL.A.-325/2025 CRL.M.(BAIL) 599/2025	NARENDER @ LALA V/s STATE GOVT. OF NCT OF DELHI	HARSH PRABHAKAR (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-919/2016) W.P.(CRL) 1011/2017 FILED BY NARENDER @LALA (DISPOSED ON : 2017-04-10) CRL.A. 1161/2019 FILED BY NARENDER @ LALA (DISPOSED ON : 2022-09-02) P.S.-FIR NO. :(MANGOLPURI-919/2016)
FOR ADMISSION				
9	LPA-829/2023 CM APPL. 65513/2023	M/S S.B.G. AND COMPANY V/s PR. COMMISSIONER OF INCOME TAX (CENTRAL)-1, DELHI AND ANR	JITENDRA KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MORH MUKHAT P YADAV(SBGDELHI@GMAIL.COM)(9312212065)(PETITIONER) INCOMETAX(DELHI.CIT.CEN1@INCOMETAX.GOV.IN)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
10	W.P.(CRL)-2028/2024 CRL.M.A. 19723/2024 CRL.M.A. 20087/2024	DEEPAK MANSUKHLAL KOTHARI V/s INCOME TAX OFFICE THROUGH DEPUTY DIRECTOR OF INCOME INVESTIGATION & ORS.	SHIVANI RAJINDERKUMAR VIJ	
		OTHER DETAILS OF ADVOCATES: SHIVANI VIJ(SHIVANIVIJ.ADV@GMAIL.COM)(9630339000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SHIVANI VIJ(SHIVANIVIJ.ADV@GMAIL.COM)(9630339000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	CONT.CAS.(CRL)-10/2024	COURT ON ITS OWN MOTION V/s KOMAL KUMARI	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
12	CRL.A.-586/2002	NARENDER KUMAR & ORS. V/s STATE OF DELHI	RAJEEV G. NASEEM, AKSHAY BIPIN, RAVINDER CHADHA, ANURAG K ANDLEY	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE () () (RESPONDENT) WITHOUT GENERATE () () (RESPONDENT) ANURAG K ANDLEY(ANURAGANDLEY93@GMAIL.COM)(9654419650)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-335/1998) CRL.M.C. 3181/2001 FILED BY PANKAJ & PADAM (DISPOSED ON : 2001-10-03) CRL.M.C. 3270/2000 FILED BY SMT.BIMLA (DISPOSED ON : 2001-03-21) P.S.-FIR NO. :(VASANT KUNJ NORTH-335/1998)
13	CRL.A.-592/2022 WITH CRL.A. 775/2024	NIRMAL AGARWAL V/s THE STATE AND OTHERS	SUNIL AGARWAL, DEEPAK SHARMA	
		OTHER DETAILS OF ADVOCATES: GAURAV TOMAR(GAURAVTOMAR1000@GMAIL.COM)()(PETITIONER) SOURAV BANSAL(SUDHIR9818607014@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK SHARMA(LLBDEEPAKSHARMA@GMAIL.COM)(9810121416)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAH DARA-373/2011) BAIL APPLN. 1874/2011 FILED BY SOURAV BANSAL (DISPOSED ON : 2011-12-28) BAIL APPLN. 1876/2011 FILED BY MAHESH KUMAR BANSAL (DISPOSED ON : 2011-12-28) BAIL APPLN. 1875/2011 FILED BY GAURAV BANSAL (DISPOSED ON : 2011-12-28) BAIL APPLN. 1821/2011 FILED BY KOMAL (DISPOSED ON : 2012-01-11) BAIL APPLN. 270/2012 FILED BY SOURAV BANSAL (DISPOSED ON : 2012-02-24) CRL.REV.P. 436/2012 FILED BY MAHESH KUMAR BANSAL & ORS (DISPOSED ON : 2012-10-08) CRL.A. 775/2024 FILED BY STATE (DISPOSED ON : 2024-08-22)

				P.S.-FIR NO. :(SHAHDARA-373/2011)
14	CRL.A.-775/2024 WITH CRL.A. 592/2022	STATE V/s MAHESH BANSAL & ORS.	PRIYANKA DALAL, DEEPAK SHARMA	
		OTHER DETAILS OF ADVOCATES: DEEPAK SHARMA(LLBDEEPAKSHARMA@GMAIL.COM)(9810121416)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAHDARA-373/2011) BAIL APPLN. 1874/2011 FILED BY SOURAV BANSAL (DISPOSED ON : 2011-12-28) BAIL APPLN. 1876/2011 FILED BY MAHESH KUMAR BANSAL (DISPOSED ON : 2011-12-28) BAIL APPLN. 1875/2011 FILED BY GAURAV BANSAL (DISPOSED ON : 2011-12-28) BAIL APPLN. 1821/2011 FILED BY KOMAL (DISPOSED ON : 2012-01-11) BAIL APPLN. 270/2012 FILED BY SOURAV BANSAL (DISPOSED ON : 2012-02-24) CRL.REV.P. 436/2012 FILED BY MAHESH KUMAR BANSAL & ORS (DISPOSED ON : 2012-10-08) CRL.A. 592/2022 FILED BY NIRMAL AGARWAL (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(SHAHDARA-373/2011)
15	CRL.A.-1090/2023	RAMANAND CHAUDHARY V/s STATE OF NCT OF DELHI & ORS.	NILANJAN DEY	
		OTHER DETAILS OF ADVOCATES: NILANJAN DEY(NILANJAN.DEY26@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARITA VIHAR-493/2015) BAIL APPLN. 2582/2015 FILED BY KAMAL (DISPOSED ON : 2015-12-14) BAIL APPLN. 49/2017 FILED BY KAMAL (DISPOSED ON : 2017-05-18) W.P.(CRL) 925/2017 FILED BY RAMANAND CHOUDHARY (DISPOSED ON : 2019-03-28) BAIL APPLN. 421/2018 FILED BY KAMAL (DISPOSED ON : 2018-12-12) BAIL APPLN. 376/2019 FILED BY ASHUTOSH @ SONU (DISPOSED ON : 2019-02-13) BAIL APPLN. 1636/2020 FILED BY YOGESH @ DUDHIYA (DISPOSED ON : 2020-07-24) BAIL APPLN. 2093/2020 FILED BY ROHIT THAKUR (DISPOSED ON : 2020-12-16) BAIL APPLN. 1256/2021 FILED BY ALOK PRATAP ALISH GOLU IN J.C. (DISPOSED ON : 2021-06-01) BAIL APPLN. 3514/2021 FILED BY YOGESH ALIAS DUDHIYA (DISPOSED ON : 2022-04-29) BAIL APPLN. 1440/2022 FILED BY YOGESH ALIAS DUDHIYA (DISPOSED ON : 2022-05-17) CRL.M.C. 4325/2023 FILED BY YOGESH ALIAS DUDHIYA (DISPOSED ON : 2023-06-02) P.S.-FIR NO. :(SARITA VIHAR-493/2015)
16	CRL.A.-87/2024 CRL.M.(BAIL) 576/2025 WITH CRL.A. 88/2024 CRL.A. 89/2024	AZAD KHAN V/s THE STATE (NCT OF DELHI)	AKASH KUMAR, ADIT SUBRAMANIAM PUJARI, TARA NARULA	
		OTHER DETAILS OF ADVOCATES: Z.A. SIDDIQUI(ZISHANALAMSIDDIQUI@GMAIL.COM)(9205496159)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASP CHAMBERS(OFFICE.ASPCHAMBERS@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER)		P.S.-FIR NO. :(GOVIND PURI-392/2013)
17	CRL.A.-88/2024 CRL.M.(BAIL) 577/2025	AZAD KHAN V/s THE STATE (NCT OF DELHI)	AKASH KUMAR, ADIT SUBRAMANIAM PUJARI, TARA NARULA	
		OTHER DETAILS OF ADVOCATES: Z.A. SIDDIQUI (ZISHANALAMSIDDIQUI@GMAIL.COM)(9205496159)(PETITIONER) Z.A. SIDDIQUI(ZISHANALAMSIDDIQUI@GMAIL.COM)(9205496159)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER)		P.S.-FIR NO. :(GOVIND PURI-887/2013)
18	CRL.A.-89/2024 CRL.M.(BAIL) 575/2025	AZAD KHAN V/s THE STATE (NCT OF DELHI) & ANR.	AKASH KUMAR, ADIT SUBRAMANIAM PUJARI	
		OTHER DETAILS OF ADVOCATES: Z.A. SIDDIQUI(ZISHANALAMSIDDIQUI@GMAIL.COM)(9205496159)(PETITIONER)		P.S.-FIR NO. :(GOVIND PURI-606/2013)

		KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASP CHAMBERS(OFFICE.ASPCHAMBERS@GMAIL.COM)(9811611205)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
19	CRL.A.-676/2024 WITH CRL.A. 761/2024 CRL.A. 807/2024	MOHAMMAD SAQIB@ SAQIB IFTEKAR V/s NATIONAL INVESTIGATION AGENCY	SARIM NAVED	
		OTHER DETAILS OF ADVOCATES: SARIM NAVED(OFFICE@SARIMNAVED.COM)(0)(PETITIONER) SARIM NAVED (OFFICE@SARIMNAVED.COM)(1143588353)(PETITIONER) NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-38/2018) W.P.(CRL) 1269/2021 FILED BY RASHID ZAFAR (DISPOSED ON : 2021-09-01) CRL.A. 952/2023 FILED BY MOHD SHAHZAD KAMAL (DISPOSED ON : 2023-11-17) CRL.A. 761/2024 FILED BY MOHD SHAHZAD KAMAL (D. OF HEARING : 2025-04-21) CRL.A. 807/2024 FILED BY NAIM @MOHD. NAEEM (D. OF HEARING : 2025-04-21) CRL.REV.P. 1244/2024 FILED BY DIRECTOR GENERAL PRISONS (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(NIA-38/2018)
20	CRL.A.-761/2024	MOHD SHAHZAD KAMAL V/s NATIONAL INVESTIGATION AGENCY	TAMANNA PANKAJ	
		OTHER DETAILS OF ADVOCATES: AHMAD IBRAHIM (TAMANNAPANKAJ19@GMAIL.COM)(9650116395)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-38/2018) W.P.(CRL) 1269/2021 FILED BY RASHID ZAFAR (DISPOSED ON : 2021-09-01) CRL.A. 952/2023 FILED BY MOHD SHAHZAD KAMAL (DISPOSED ON : 2023-11-17) CRL.A. 676/2024 FILED BY MOHAMMAD SAQIB@ SAQIB IFTEKAR (D. OF HEARING : 2025-04-21) CRL.A. 807/2024 FILED BY NAIM @MOHD. NAEEM (D. OF HEARING : 2025-04-21) CRL.REV.P. 1244/2024 FILED BY DIRECTOR GENERAL PRISONS (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(NIA-38/2018)
21	CRL.A.-807/2024	NAIM @MOHD. NAEEM V/s NATIONAL INVESTIGATION AGENCY	RAJAT KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJAT KUMAR ()(9810532203)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-38/2018) W.P.(CRL) 1269/2021 FILED BY RASHID ZAFAR (DISPOSED ON : 2021-09-01) CRL.A. 952/2023 FILED BY MOHD SHAHZAD KAMAL (DISPOSED ON : 2023-11-17) CRL.A. 676/2024 FILED BY MOHAMMAD SAQIB@ SAQIB IFTEKAR (D. OF HEARING : 2025-04-21) CRL.A. 761/2024 FILED BY MOHD SHAHZAD KAMAL (D. OF HEARING : 2025-04-21) CRL.REV.P. 1244/2024 FILED BY DIRECTOR GENERAL PRISONS (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(NIA-38/2018)
22	CRL.A.-1040/2024 WITH CRL.A. 1046/2024 CRL.A. 297/2025	RAMEEZ AHMAD LONE V/s NATIONAL INVESTIGATION AGENCY	SACHIN JANGIR	
		OTHER DETAILS OF ADVOCATES: S.M HUSSAIN (DEPULEGAL@REDIFFMAIL.COM)(9811628706)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-14/2021) CRL.A. 871/2023 FILED BY MD HEYDAITULLAH (DISPOSED ON : 2025-01-10) CRL.A. 1046/2024 FILED BY TANVEER AHMAD BHAT (D. OF HEARING : 2025-04-21) CRL.A. 297/2025 FILED BY BASIT KALAM SIDDIQUE (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(NIA-14/2021)
23	CRL.A.-1046/2024	TANVEER AHMAD BHAT V/s NATIONAL INVESTIGATION AGENCY	SACHIN JANGIR	
		OTHER DETAILS OF ADVOCATES: S.M HUSSAIN (ADVOCATESYEDMEHNDIHUSSAIN@GMAIL.COM)(9811628706)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-14/2021) CRL.A. 871/2023 FILED BY MD HEYDAITULLAH (DISPOSED ON : 2025-01-10) CRL.A. 1040/2024 FILED BY RAMEEZ AHMAD LONE (D. OF HEARING : 2025-04-21)

				CRL.A. 297/2025 FILED BY BASIT KALAM SIDDIQUE (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(NIA-14/2021)
24	CRL.A.-297/2025	BASIT KALAM SIDDIQUE V/s NATIONAL INVESTIGATION AGENCY	KARTIK VENU	
		OTHER DETAILS OF ADVOCATES: KARTIK VENU(OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(PETITIONER) NATIONAL INVESTIGATION AGENCY(INFO.INA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2021) CRL.A. 871/2023 FILED BY MD HEYDAITULLAH (DISPOSED ON : 2025-01-10) CRL.A. 1040/2024 FILED BY RAMEEZ AHMAD LONE (D. OF HEARING : 2025-04-21) CRL.A. 1046/2024 FILED BY TANVEER AHMAD BHAT (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(NIA-14/2021)
25	CRL.A.-1087/2024	ARSALAN FEROZE AHENGER V/s NATIONAL INVESTIGATION AGENCY	AKASH SACHAN, AKASH SACHAN	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SATIJA(SIDDHARTHSATIJA@GMAIL.COM)(9810633219)(PETITIONER) NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT) AKASH SACHAN (AKASHSCHN@GMAIL.COM)(8448363609)(PETITIONER)		P.S.-FIR NO. :(NIA-32/2021)
26	CRL.A.-62/2025	STATE V/s RAJENDER	PRIYANKA DALAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(R.K.PURAM-664/2014) BAIL APPLN. 2636/2015 FILED BY RAJENDER (DISPOSED ON : 2015-12-07) P.S.-FIR NO. :(R.K.PURAM-664/2014)
27	CRL.L.P.-473/2023 CRL.M.A. 25346/2023	STATE (NCT OF DELHI) V/s AJAY KUMAR & ANR.	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JYOTI NAGAR-198/2011) W.P.(CRL) 364/2012 FILED BY JAIVEER KASHYAP (D. OF HEARING : 2012-03-14) P.S.-FIR NO. :(JYOTI NAGAR-198/2011)
28	FAO (COMM)-173/2023	MS DURGA AGRO SEEDS FARM V/s MS NATIONAL SEEDS CORPORATION LTD	SHEKARA GOWDA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: DEV ASA(SHEKHARGDEVASA@GMAIL.COM)(9868464180)(PETITIONER) NATIONAL SEEDS CORPORATION LTD(YASHVARDHANROY@GMAIL.COM){}(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
29	FAO(OS) (COMM)-201/2019	DELTON CABLES LIMITED V/s THE DIRECTOR GENERAL & ORS	NITINJYA CHAUDHARY, VARUN NISCHAL	
		OTHER DETAILS OF ADVOCATES: NITINJYA CHAUDHARY{}(9810103680)(PETITIONER)		
30	FAO(OS) (COMM)-230/2019 CM APPL. 41959/2019	RAMAKRISHNA TELETRONICS PVT LTD V/s TOP VICTORY INVESTMENTS LTD	BHARDWAJ LAW ASSOCIATES LLP, O P SHARMA, KOCHHAR & CO., BHAGWAN SINGH ARORA	
		OTHER DETAILS OF ADVOCATES: BHARDWAJ LAW ASSOCIATES LLP{}(9582736887)(PETITIONER) {})(PETITIONER) BHAGWAN SINGH ARORA(BSARORA.ADV@GMAIL.COM)(9810206929)(PETITIONER)		
31	LPA-619/2022 CM APPL. 46540/2022 CM APPL. 50631/2022 CM APPL. 3875/2024 CM APPL. 17016/2024 WITH LPA 728/2022	HOTEL CORPORATION OF INDIA V/s DELHI INTERNATIONAL AIRPORT LTD. & ORS.	NEETICA SHARMA, RAVNEET SINGH	
		OTHER DETAILS OF ADVOCATES: MV KINI(DELHI@MVKINI.COM AND LITIGATION@MVKINI.COM)(112437103)(PETITIONER) UNION(ASHEENSHJAIN.CGSC@GMAIL.COM){}(RESPONDENT) AIRPORT(NIKI_RAM@YAHOO.COM){}(RESPONDENT) DELHI(RAVNEET.SINGH@LINKLEGAL.IN, SANJEEV.EDWARD@GMRGROUP.IN){}(RESPONDENT) DELHI(HARSHITA.AGARWAL@LINKLEGAL.COM){}(RESPONDENT)		

		M.V. KINI(DELHI@MVKINI.COM,LITIGATION@MVKINI.COM)(112434108)(PETITIONER) HARSHITA(HARSHITA.AGARWAL@LINKLEGAL.COM)()(RESPONDENT) M V KINI LAW(DELHI@MVKINI.COM)()(PETITIONER) ANJAN (ANJANAGOSAINCHAMBERS@GMAIL.COM)()(RESPONDENT) AKSHADA MUJWAR (DELHI@MVKINI.COM)()(PETITIONER) HARSHITA (HARSHITA.AGARWAL@LINKLEGAL.IN)()(RESPONDENT) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(RESPONDENT) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(PETITIONER)		
32	LPA-728/2022 CM APPL. 55454/2022 CM APPL. 55455/2022 CM APPL. 55456/2022 CM APPL. 55458/2022	AIRPORTS AUTHORITY OF INDIA V/s DELHI INTERNATIONAL AIRPORT LIMITED & ORS.	RAVNEET SINGH	
		OTHER DETAILS OF ADVOCATES: DELHI(SANJIV.EDWARD@GMRGROUP.IN, RAVNEET.SINGH@LINKLEGAL.IN)(7042226676)(PETITIONER) RAGHAV SHANKAR()(9971129444)(PETITIONER) HOTEL(DELHI@MVKINI.COM)()(RESPONDENT) MINISTRY(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9810100674)(RESPONDENT) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(RESPONDENT) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(PETITIONER)		
33	MISC. APPEAL(PMLA)-3/2025	SH. AJAY KUMAR GUPTA V/s THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES:		
34	RFA(COMM)-90/2024 CM APPL. 15463/2024 WITH RFA(COMM) 319/2024	VINOD KUMAR ARORA, PROPRIETOR M/S. SATISH ELECTRICALS STORE V/s DIAMOND MODULAR PRIVATE LIMITED & ANR.	GAURAV, SHIVEN BANGA	
		OTHER DETAILS OF ADVOCATES: SHIVEN BANGA(ADVSHIVENBANGA@GMAIL.COM)(7838443353)(RESPONDENT)		
35	RFA(COMM)-319/2024 CM APPL. 45208/2024	YASH ARORA PROPRIETOR M/S SIDDHI VINAYAK TRADERS V/s DIAMOND MODULAR PRIVATE LIMITED	GAURAV	
		OTHER DETAILS OF ADVOCATES: GAURAV PRAKASH (PRAKASH.GAURAV01@GMAIL.COM)(9953226302)(PETITIONER) YASH(YASHARORA309@GMAIL.COM)(8791900111)(PETITIONER) DIAMOND MODULAR PVT LTD(INFO@DIAMONDINDIA.CO.IN)(7947124810)(RESPONDENT) SHIVEN(ADVSHIVENBANGA@GMAIL.COM)(9810602838)(RESPONDENT)		
36	RFA(COMM)-4/2025 CM APPL. 546/2025 CM APPL. 15444/2025	BANK OF BARODA V/s RAM KISHORE TYAGI	SOUGAT SINHA	
		OTHER DETAILS OF ADVOCATES: ARTHA ADVOCATES(INFO@ARTHA-LEGAL.COM)(9212173310)(PETITIONER) RK TYAGI(RKTYAGI25@GMAIL.COM)(0)(RESPONDENT) ARTHA ADVOCATES AND LEGAL ADVISORS(INFO@ARTHA- LEGAL.COM)(9212173310)(PETITIONER)		
37	W.P.(CRL)-1629/2024	VIMLA V/s STATE (NCT OF DELHI) AND ORS	RITUPARN UNIYAL	
		OTHER DETAILS OF ADVOCATES: RITUUPARN UNIYAL(ADVOCATERITUPARN@GMAIL.COM)(8446943300)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SAGAR PUR-241/2022)
38	CRL.M.A. 31146/2024 (CM For Restoration) CRL.M.A. 8719/2025 In W.P.(CRL)-2014/2024 (Disposed off case)	SHRI NISHANT KAPOOR V/s STATE OF NCT DELHI & ORS.	HARSHITA, SHARAD MALHOTRA, KAUSHAL JEET KAIT, SAJAL MANCHANDA	
		OTHER DETAILS OF ADVOCATES: SOUMYA KUNDU(SOUMYAKUNDU16@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHARAD MALHOTRA(MALHOTRASHARAD2@GMAIL.COM)(9953018022)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAUSHAL KAIT(ADVKAUSHAL.KAIT@GMAIL.COM)(9013908391)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SAJAL MANCHANDA(MANCHANDA.SAJAL@GMAIL.COM)(9811477809)(RESPONDENT)		
39	W.P.(CRL)-641/2025 CRL.M.A. 5948/2025	RAHUL @ MAYANK V/s STATE NCT OF DELHI	ALOK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: ALOK TRIPATHI(ADV.ALOKTRIPATHI@GMAIL.COM)(8800482088)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAKARPUR-299/2013)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		CRL.A. 587/2019 FILED BY RAHUL @ MAYANK (DISPOSED ON : 2020-05-18) P.S.-FIR NO. :(SHAKARPUR-299/2013)
40	W.P.(CRL)-999/2025	SMT MAAN KUMER V/s STATE GOVT OF NCT OF DELHI AND ANR	ANIRUDDH JOSHI	
		OTHER DETAILS OF ADVOCATES: ANIRUDDH JOSHI (ATTORNEYANIRUDDHJOSHI@GMAIL.COM)(7838220886)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-5/2025)
CONNECTED MATTERS (ANMM)				
41	CRL.A.-224/2022 WITH CRL.A. 225/2022 CRL.A. 226/2022 CRL.A. 227/2022 CRL.A. 323/2022	KULDEEP TOMAR V/s STATE (NCT OF DELHI)	SUBHASH CHANDRA SAGAR	
		OTHER DETAILS OF ADVOCATES: MUKESH KALIA(SCC.SCSAGAR@HOTMAIL.COM)(9958345740)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (USMANPUR-398/2006) BAIL APPLN. 241/2007 FILED BY RAM BHAROSE & ANR (DISPOSED ON : 2007-01-31) BAIL APPLN. 1558/2008 FILED BY NEERAJ (DISPOSED ON : 2008-07-30) BAIL APPLN. 1863/2008 FILED BY NEERAJ (DISPOSED ON : 2008-11-06) BAIL APPLN. 436/2009 FILED BY RAM BHAROSE (DISPOSED ON : 2009-07-17) BAIL APPLN. 98/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-01-28) BAIL APPLN. 437/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-03-23) BAIL APPLN. 2220/2009 FILED BY MITHILESH (DISPOSED ON : 2009-11-18) BAIL APPLN. 940/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-05-08) BAIL APPLN. 1167/2010 FILED BY MITHILESH (DISPOSED ON : 2010-08-17) TR.P.(CRL.) 11/2010 FILED BY CHANDER BHAN (DISPOSED ON : 2011-04-01) CRL.M.C. 1413/2010 FILED BY CHANDER BHAN (DISPOSED ON : 2011-03-17) TR.P.(CRL.) 19/2015 FILED BY SANJAY TOMAR & ORS. (DISPOSED ON : 2015-03-27) CRL.M.C. 5110/2017 FILED BY PRADEEP TOMAR (DISPOSED ON : 2017-12-06) CRL.A. 225/2022 FILED BY SMT MITHLESH (D. OF HEARING : 2025-04-21) CRL.A. 227/2022 FILED BY SH SANJAY TOMAR (D. OF HEARING : 2025-04-21) CRL.A. 226/2022 FILED BY SH RAM BHAROSE (D. OF HEARING : 2025-04-21) CRL.A. 323/2022 FILED BY NEERAJ (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(USMANPUR-398/2006)
42	CRL.A.-225/2022 CRL.M.(BAIL) 609/2022 WITH CRL.A. 226/2022 CRL.A. 227/2022 CRL.A. 323/2022	SMT MITHLESH V/s STATE (NCT OF DELHI)	SUBHASH CHANDRA SAGAR	
		OTHER DETAILS OF ADVOCATES: PAVAN KUMAR(ASHISHHANUMAN45@GMAIL.COM){})(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (USMANPUR-398/2006) BAIL APPLN. 241/2007 FILED BY RAM BHAROSE & ANR (DISPOSED ON : 2007-01-31) BAIL APPLN. 1558/2008 FILED BY NEERAJ (DISPOSED ON : 2008-07-30) BAIL APPLN. 1863/2008 FILED BY NEERAJ (DISPOSED ON : 2008-11-06) BAIL APPLN. 436/2009 FILED BY RAM BHAROSE (DISPOSED ON : 2009-07-17) BAIL APPLN. 98/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-01-28) BAIL APPLN. 437/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-03-23) BAIL APPLN. 2220/2009 FILED BY MITHILESH (DISPOSED ON : 2009-11-18) BAIL APPLN. 940/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-05-08) BAIL APPLN. 1167/2010 FILED BY MITHILESH

				(DISPOSED ON : 2010-08-17) TR.P.(CRL.) 11/2010 FILED BY CHANDER BHAN (DISPOSED ON : 2011-04-01) CRL.M.C. 1413/2010 FILED BY CHANDER BHAN (DISPOSED ON : 2011-03-17) TR.P.(CRL.) 19/2015 FILED BY SANJAY TOMAR & ORS. (DISPOSED ON : 2015-03-27) CRL.M.C. 5110/2017 FILED BY PRADEEP TOMAR (DISPOSED ON : 2017-12-06) CRL.A. 224/2022 FILED BY KULDEEP TOMAR (D. OF HEARING : 2025-04-21) CRL.A. 227/2022 FILED BY SH SANJAY TOMAR (D. OF HEARING : 2025-04-21) CRL.A. 226/2022 FILED BY SH RAM BHAROSE (D. OF HEARING : 2025-04-21) CRL.A. 323/2022 FILED BY NEERAJ (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(USMANPUR-398/2006)
43	CRL.A.-226/2022 CRL.M.(BAIL) 611/2022	SH RAM BHAROSE V/s STATE (NCT OF DELHI)	SUBHASH CHANDRA SAGAR	
		OTHER DETAILS OF ADVOCATES: PAVAN KUMAR(ASHISHHANUMAN45@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(USMANPUR-398/2006) BAIL APPLN. 241/2007 FILED BY RAM BHAROSE & ANR (DISPOSED ON : 2007-01-31) BAIL APPLN. 1558/2008 FILED BY NEERAJ (DISPOSED ON : 2008-07-30) BAIL APPLN. 1863/2008 FILED BY NEERAJ (DISPOSED ON : 2008-11-06) BAIL APPLN. 436/2009 FILED BY RAM BHAROSE (DISPOSED ON : 2009-07-17) BAIL APPLN. 98/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-01-28) BAIL APPLN. 437/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-03-23) BAIL APPLN. 2220/2009 FILED BY MITHILESH (DISPOSED ON : 2009-11-18) BAIL APPLN. 940/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-05-08) BAIL APPLN. 1167/2010 FILED BY MITHILESH (DISPOSED ON : 2010-08-17) TR.P.(CRL.) 11/2010 FILED BY CHANDER BHAN (DISPOSED ON : 2011-04-01) CRL.M.C. 1413/2010 FILED BY CHANDER BHAN (DISPOSED ON : 2011-03-17) TR.P.(CRL.) 19/2015 FILED BY SANJAY TOMAR & ORS. (DISPOSED ON : 2015-03-27) CRL.M.C. 5110/2017 FILED BY PRADEEP TOMAR (DISPOSED ON : 2017-12-06) CRL.A. 224/2022 FILED BY KULDEEP TOMAR (D. OF HEARING : 2025-04-21) CRL.A. 225/2022 FILED BY SMT MITHLESH (D. OF HEARING : 2025-04-21) CRL.A. 227/2022 FILED BY SH SANJAY TOMAR (D. OF HEARING : 2025-04-21) CRL.A. 323/2022 FILED BY NEERAJ (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(USMANPUR-398/2006)
44	CRL.A.-227/2022 CRL.M.(BAIL) 612/2022 CRL.M.(BAIL) 435/2025	SH SANJAY TOMAR V/s STATE (NCT OF DELHI)	SUBHASH CHANDRA SAGAR, CHETAN PANGASA, VIKRAM SINGH SAINI	
		OTHER DETAILS OF ADVOCATES: PAVAN KUMAR(ASHISHHANUMAN45@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUKESH KALIA(CHETANPANGASA@GMAIL.COM)(9999052316)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIKRAM SINGH SAINI(VSSAINI.LAW@GMAIL.COM)(9871342223)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(USMANPUR-398/2006) BAIL APPLN. 241/2007 FILED BY RAM BHAROSE & ANR (DISPOSED ON : 2007-01-31) BAIL APPLN. 1558/2008 FILED BY NEERAJ (DISPOSED ON : 2008-07-30) BAIL APPLN. 1863/2008 FILED BY NEERAJ (DISPOSED ON : 2008-11-06) BAIL APPLN. 436/2009 FILED BY RAM BHAROSE (DISPOSED ON : 2009-07-17) BAIL APPLN. 98/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-01-28) BAIL APPLN. 437/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-03-23) BAIL APPLN. 2220/2009 FILED BY MITHILESH (DISPOSED ON : 2009-11-18) BAIL APPLN. 940/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-05-08)

				BAIL APPLN. 1167/2010 FILED BY MITHILESH (DISPOSED ON : 2010-08-17) TR.P.(CRL.) 11/2010 FILED BY CHANDER BHAN (DISPOSED ON : 2011-04-01) CRL.M.C. 1413/2010 FILED BY CHANDER BHAN (DISPOSED ON : 2011-03-17) TR.P.(CRL.) 19/2015 FILED BY SANJAY TOMAR & ORS. (DISPOSED ON : 2015-03-27) CRL.M.C. 5110/2017 FILED BY PRADEEP TOMAR (DISPOSED ON : 2017-12-06) CRL.A. 224/2022 FILED BY KULDEEP TOMAR (D. OF HEARING : 2025-04-21) CRL.A. 225/2022 FILED BY SMT MITHLESH (D. OF HEARING : 2025-04-21) CRL.A. 226/2022 FILED BY SH RAM BHAROSE (D. OF HEARING : 2025-04-21) CRL.A. 323/2022 FILED BY NEERAJ (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(USMANPUR-398/2006)
45	CRL.A.-323/2022	NEERAJ V/s STATE GOVT. OF NCT OF DELHI	VISHAL THAKRE	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR YADAV(SOLICITORS.PRADEEP@GMAIL.COM)(9990662762)(PETITIONER) PRADEEP KUMAR YADAV(SOLICITORS.PRADEEP@GMAIL.COM)(9990662762)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(USMANPUR-398/2006) BAIL APPLN. 241/2007 FILED BY RAM BHAROSE & ANR (DISPOSED ON : 2007-01-31) BAIL APPLN. 1558/2008 FILED BY NEERAJ (DISPOSED ON : 2008-07-30) BAIL APPLN. 1863/2008 FILED BY NEERAJ (DISPOSED ON : 2008-11-06) BAIL APPLN. 436/2009 FILED BY RAM BHAROSE (DISPOSED ON : 2009-07-17) BAIL APPLN. 98/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-01-28) BAIL APPLN. 437/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-03-23) BAIL APPLN. 2220/2009 FILED BY MITHILESH (DISPOSED ON : 2009-11-18) BAIL APPLN. 940/2009 FILED BY KULDEEP TOMAR (DISPOSED ON : 2009-05-08) BAIL APPLN. 1167/2010 FILED BY MITHILESH (DISPOSED ON : 2010-08-17) TR.P.(CRL.) 11/2010 FILED BY CHANDER BHAN (DISPOSED ON : 2011-04-01) CRL.M.C. 1413/2010 FILED BY CHANDER BHAN (DISPOSED ON : 2011-03-17) TR.P.(CRL.) 19/2015 FILED BY SANJAY TOMAR & ORS. (DISPOSED ON : 2015-03-27) CRL.M.C. 5110/2017 FILED BY PRADEEP TOMAR (DISPOSED ON : 2017-12-06) CRL.A. 224/2022 FILED BY KULDEEP TOMAR (D. OF HEARING : 2025-04-21) CRL.A. 225/2022 FILED BY SMT MITHLESH (D. OF HEARING : 2025-04-21) CRL.A. 227/2022 FILED BY SH SANJAY TOMAR (D. OF HEARING : 2025-04-21) CRL.A. 226/2022 FILED BY SH RAM BHAROSE (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(USMANPUR-398/2006)
FOR FINAL HEARING				
46	CRL.A.-388/2002	AMAR BAHADUR V/s STATE	THR. JAIL NO. 3, SACHIN CHOPRA, RAVINDER CHADHA, M.L.YADAV, RAJESH MAHAJAN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KESHAV PURAM-357/1998) CRL.A. 220/2002 FILED BY NOOR ALAM (DISPOSED ON : 2007-10-25) P.S.-FIR NO. :(KESHAV PURAM-357/1998)
47	CRL.A.-13/2023	DAYARAM V/s STATE (NCT OF DELHI)	AISHWARYA RAO (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AISHWARYA RAO(AISHWARYARAOADV25@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-360/2018)

48	CRL.L.P.-352/2023 CRL.M.A. 18834/2023	STATE V/s JOGINDER SINGH & ORS.	TARANG SRIVASTAVA, NEHA	
		OTHER DETAILS OF ADVOCATES: TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)()(RESPONDENT) NEHA (NEHA90504@GMAIL.COM)(9468274835)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (S.B.DAIRY-136/2009) BAIL APPLN. 1213/2009 FILED BY VED KAUR @ PHOOLO & ORS. (DISPOSED ON : 2009-06-17) BAIL APPLN. 1218/2009 FILED BY JOGINDER SINGH (DISPOSED ON : 2009-06-17) W.P.(CRL) 1797/2009 FILED BY UMED SINGH (DISPOSED ON : 2011-12-15) BAIL APPLN. 2008/2009 FILED BY JOGINDER SINGH (DISPOSED ON : 2009-10-14) BAIL APPLN. 2009/2009 FILED BY VED KAUR & ANR. (DISPOSED ON : 2009-10-14) BAIL APPLN. 2308/2009 FILED BY VED KAUR @ PHOOLO & ORS. (DISPOSED ON : 2010-03-04) W.P.(CRL) 1247/2009 FILED BY JOGINDER & ORS. (DISPOSED ON : 2009-09-07) BAIL APPLN. 1585/2010 FILED BY VED KAUR @ PHOOLO (DISPOSED ON : 2011-08-19) CRL.REV.P. 346/2010 FILED BY UMED SINGH (DISPOSED ON : 2014-11-13) BAIL APPLN. 285/2011 FILED BY NARENDER (DISPOSED ON : 2011-08-19) BAIL APPLN. 1702/2011 FILED BY VED KAUR & ANR (DISPOSED ON : 2012-03-15) BAIL APPLN. 640/2014 FILED BY JOGINDER SINGH (DISPOSED ON : 2014-11-13) P.S.-FIR NO. : (S.B.DAIRY-136/2009)
49	FAO(OS) (COMM)-93/2019 CM APPL. 44089/2023 WITH FAO(OS) (COMM) 103/2019	TATA POWER DELHI DISTRIBUTION LIMITED V/s M/S KANO HAR ELECTRICALS LIMITED & ORS	ASHISH VERMA, VARUN KAPUR, VARUN KAPUR, PRASHANT MEHTA	
		OTHER DETAILS OF ADVOCATES: ASHISH VERMA()(9871603434)(PETITIONER) ASHISH VERMA(VERMA.ADVOCATE@GMAIL.COM)()(PETITIONER) PRASHANT(PRASHANTMOHANMEHTA@GMAIL.COM)()(PETITIONER) MANISH (MANSRI25@GMAIL.COM)()(PETITIONER) VARUN KAPUR(NURAV604@GMAIL.COM)(9910032035)(RESPONDENT) VARUN KAPUR(NURAV604@GMAIL.COM)(9910032035)(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(RESPONDENT)		
50	FAO(OS) (COMM)-103/2019	BSES YAMUNA POWER LTD V/s KANO HAR ELECTRICALS LIMITED & ORS	MANISH KUMAR, VARUN KAPUR, PRASHANT MEHTA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR()(9811079853)(PETITIONER) VARUN KAPUR(NURAV604@GMAIL.COM)(9910032035)(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(RESPONDENT)		
FOR FINAL HEARING (END OF THE BOARD)				
51	CRL.A.-487/2002	TARUN ALIAS ROCKY V/s STATE N.C.T. OF DELHI	K.K.SAREEN, RAVINDER CHADHA, V.K. RAINA, MR. M.N. SIDDIQUI, MR. K.A. ANSARI	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		P.S.-FIR NO. :(LODHI COLONY-92/2001)
END OF THE BOARD MATTERS				
52	CRL.A.-714/2002	SATISH KUMAR @ AKASH V/s STATE	RAVINDER CHADHA, RAJESH MAHAJAN, RAJESH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-201/1996) CRL.A. 31/2002 FILED BY SUNIL SOOD (DISPOSED ON : 2003-04-01) CRL.A. 145/2002 FILED BY RAMESH (DISPOSED ON : 2004-11-03) P.S.-FIR NO. :(LAHORI GATE-201/1996)

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER: -

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-218/2025 CM APPL. 990/2025	RAJESH V/s UNION OF INDIA AND ORS.	SAQIB	
		OTHER DETAILS OF ADVOCATES: N.L. BAREJA(NLBAREJA.ADV@GMAIL.COM)(9818382709)(PETITIONER) DIGVIJAY RAI, UNION OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
2	W.P.(C)-2726/2025 CM APPL. 12912/2025 CM APPL. 12914/2025 CM APPL. 17114/2025	MR BHARAT ANAND V/s GAIL (INDIA) LIMITED & ANR.	VIVEK SHARMA, ANKUR CHHIBBER	Listing Remarks: PART HEARD MATTER
		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA/ SAUMYA MEHROTRA(CHAMBER.VIVEK@GMAIL.COM)(9811386066)(PETITIONER) VIVEK SHARMA/ SAUMYA MEHROTRA(CHAMBER.VIVEK@GMAIL.COM)(9811386066)(PETITIONER) VIVEK SHARMA/ SAUMYA MEHROTRA(CHAMBER.VIVEK@GMAIL.COM)(9811386066)(PETITIONER) PURNIMA MAHESHWARI, UNION OF INDIA(ADVPURNIMA111@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PURNIMA MAHESHWARI, UNION OF INDIA(ADVPURNIMA111@GMAIL.COM, UOIDHC@GMAIL.COM)(9810153018)(RESPONDENT) PURNIMA MAHESHWARI, UNION OF INDIA(ADVPURNIMA111@GMAIL.COM, UOIDHC@GMAIL.COM)(9810153018)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
3	W.P.(C)-893/2025 CM APPL. 4362/2025	UMESH KUMAR VERMA V/s UNION OF INDIA & ORS.	SHILPA VITTHALRAO BAGADE	

		OTHER DETAILS OF ADVOCATES: K.S. BHATI, SHILPA BAGADE(SHILPALAW@GMAIL.COM)(9810732586)(PETITIONER) UNION OF INDIA, ATUL DESAI, NTPC(UOIDHC@GMAIL.COM, ATULDESAI@NTPC.CO.IN, CMD@NTPC.CO.IN)(1123384193)(RESPONDENT)		
FOR ADMISSION				
4	W.P.(C)-14428/2022 CM APPL. 44039/2022	CHARU LATA MATTA V/s APEEJAY SCHOOL & ANR.	ARUN KHATRI	Listing Remarks: ADMISSION MATTERS
		OTHER DETAILS OF ADVOCATES: ARUN KHATRI(ARUNKHATRI@KRLEGAL.IN)(9811821180)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) S KOOL(SKOOL.PP.DEL@APJ.EDU)()(RESPONDENT)		
5	W.P.(C)-3436/2025 CM APPL. 16145/2025	DHIRAJ SINGH V/s DELHI UNIVERSITY AND ANR	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SURAT SINGH & ASSOCIATES(DRSURATSINGH972@GMAIL.COM)(9319068001)(PETITIONER) RAJINDER RAWAT(RJNDR.RAWAT@GMAIL.COM)(0)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
6	W.P.(C)-4060/2025 CM APPL. 18901/2025	CHIRAG V/s GARGI COLLEGEL AND ORS	SANYOG KUMAR, PRAVEEN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHHIKAR(SANJOGKUMAR303@GMAIL.COM)(7404122769)(PETITIONER) SANTOSH KUMAR TRIPATHI, RUPAL MOHINDER(STANDINGCOUNSELGNCTD@GMAIL.COM, RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) PRAVEEN KUMAR SINGH(PRAVEENKSINGH2@GMAIL.COM)(9811657595)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
7	W.P.(C)-2731/2016 CM APPL. 11494/2016	ANJALI GUPTA V/s NATIONAL INSURANCE COMPANY LTD	O P SAXENA	
		OTHER DETAILS OF ADVOCATES:		
8	W.P.(C)-5434/2016	BRAJENDRA SINGH MANN V/s DY CONSERVATOR OF FOREST AND ORS	RAJESHWAR DAGAR, VARUN NISCHAL, PRABHSAHAY KAUR, MRINALINI SEN GUPTA	Listing Remarks: FINAL DISPOSAL
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-9856/2016	ISHA TYAGI V/s GOVERNMENT OF NCT & ORS	ASHISH GARG, SATYENDRA KUMAR SRIVASTAVA, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(PETITIONER)		
10	W.P.(C)-5138/2017 CM APPL. 21912/2017 WITH W.P.(C) 6111/2017 W.P.(C) 6159/2017 W.P.(C) 8208/2017 W.P.(C) 8231/2017	VIDYA BHARTI SCHOOL V/s RAJNI MEHANDIRATTA & ANR	ATUL BANDHU, KARTIKAY DUTTA	
		OTHER DETAILS OF ADVOCATES: KARTIKAY DUTTA(OFFICE@KARTIKAYDUTTA.COM)(8979516789)(PETITIONER) KARTIKAY DUTTA(OFFICE@KARTIKAYDUTTA.COM)(8979516789)(PETITIONER)		
11	W.P.(C)-6111/2017 CM APPL. 25377/2017 WITH W.P.(C) 6159/2017	VIDYA BHARATI SCHOOL V/s ANIL KUMAR AHUJA & ANR.	ATUL BANDHU, KARTIKAY DUTTA	
		OTHER DETAILS OF ADVOCATES: KARTIKAY DUTTA(OFFICE@KARTIKAYDUTTA.COM)(8979516789)(PETITIONER) KARTIKAY DUTTA(OFFICE@KARTIKAYDUTTA.COM)(8979516789)(PETITIONER)		
12	W.P.(C)-6159/2017 CM APPL. 25632/2017	VIDYA BHARTI SCHOOL V/s RINKU SEHGAL AND ANR	ATUL BANDHU, ANUJ AGGARWAL, KARTIKAY DUTTA	
		OTHER DETAILS OF ADVOCATES: KARTIKAY DUTTA(OFFICE@KARTIKAYDUTTA.COM)(8979516789)(PETITIONER) KARTIKAY DUTTA(OFFICE@KARTIKAYDUTTA.COM)(8979516789)(PETITIONER)		
13	W.P.(C)-8208/2017 CM APPL. 33743/2017	VIDYA BHARTI SCHOOL V/s NEELAM RATHORE AND ANR	ATUL BANDHU, KARTIKAY DUTTA	
		OTHER DETAILS OF ADVOCATES: KARTIKAY DUTTA(OFFICE@KARTIKAYDUTTA.COM)(8979516789)(PETITIONER) KARTIKAY DUTTA(OFFICE@KARTIKAYDUTTA.COM)(8979516789)(PETITIONER)		
14	W.P.(C)-8231/2017 CM APPL. 33845/2017	VIDYA BHARTI SCHOOL V/s MS RANJU SHARMA AND ANR	ATUL BANDHU, KARTIKAY DUTTA	
		OTHER DETAILS OF ADVOCATES: KARTIKAY DUTTA(OFFICE@KARTIKAYDUTTA.COM)(8979516789)(PETITIONER)		

		KARTIKAY DUTTA(OFFICE@KARTIKAYDUTTA.COM)(8979516789)(PETITIONER)		
15	W.P.(C)-7571/2017 CM APPL. 54112/2023 CM APPL. 54113/2023	ANIL KRISHAN AGGARWAL & ORS V/s UNION OF INDIA & ORS	R & D LAW ASSOCIATES, JOBY P VARGHESE, RAVINDER AGARWAL	
		OTHER DETAILS OF ADVOCATES: JOBY P VARGHESE(LAWJPV@GMAIL.COM)(9899855689)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) RAVINDER(RAVINDERAGAR@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-1101/2018 CM APPL. 4598/2018 CM APPL. 7551/2018 CM APPL. 13995/2018 CM APPL. 19031/2020 WITH W.P.(C) 7885/2018	HEMNANI PUBLIC SCHOOL V/s IPSA GURNANI & ANR	K R MANJANI, KULDIP KUMAR, GURU PRASAD LENKA, KULDEEP KUMAR GURNANI	
		OTHER DETAILS OF ADVOCATES: K R MANJANI()(9899545200)(PETITIONER) KULDIP KUMAR()(8800326695)(PETITIONER) KULDIP KUMAR()(8800326695)(PETITIONER) GURULENKA (LENKAGURUPRASAD@GMAIL.COM)(9910173716)(PETITIONER) MR. K R MANJANI AND MR. HEMANT MANJANI(KRMANJANI@GMAIL.COM)(9899545200)(PETITIONER) KULDEEP KUMAR (KULDEEPK544@GMAIL.COM)(9625180026)(PETITIONER) MANISH (MANNISH.KUNDRA@GMAIL.COM)()(PETITIONER) MS. LATIKA CHOUDHARY(LATIKACHOUDHURY@GMAIL.COM)(9899194099)(RESPONDENT) KULDEEP KUMAR(KULDEEPK544@GMAIL.COM)(9625180026)(RESPONDENT) K R MANJANI(KRMANJANI@GMAIL.COM)(9899545200)(PETITIONER) KULDEEP KUMAR GURNANI(KARANAJAY2000@GMAIL.COM)(8800326695)(PETITIONER)		
17	W.P.(C)-7885/2018	SMT. IPSA GURANANI V/s THE STATE (GNCT) AND ORS.	KULDEEP KUMAR, K R MANJANI	
		OTHER DETAILS OF ADVOCATES: KULDEEP KUMAR()(8800326695)(PETITIONER) K R MANJANI(KRMANJANI@GMAIL.COM)(9899545200)(PETITIONER)		
18	W.P.(C)-10769/2018 CM APPL. 41999/2018	VINEET BHARDWAJ V/s UNION OF INDIA AND ORS.	ASK AND ASSOC	
		OTHER DETAILS OF ADVOCATES: ASK AND ASSOC()(9650750006)(PETITIONER)		
19	W.P.(C)-12315/2018 CM APPL. 47731/2018	HARI PRAKASH V/s STATE (NCT OF DELHI) AND ORS.	C M ANGADI	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: C M ANGADI()(9811118334)(PETITIONER)		
20	W.P.(C)-12530/2018	SURENDER SINGH & ORS V/s UNION OF INDIA & ORS	RAJENDRA KUMAR, ARPIT GUPTA, RAVI PRAKASH, ANAND SHANKAR JHA	
		OTHER DETAILS OF ADVOCATES: RAJENDRA KUMAR()(9910679591)(PETITIONER) ARPIT GUPTA(OFFICE@ARCASLAW.IN)(7567360018)(PETITIONER) RAVI PRAKASH(ANKITSINGHBHADAR@GMAIL.COM)(8368861101)(RESPONDENT) ANAND SHANKAR JHA(ANAND.JHA@ASJLEGAL.IN)(9899617889)(PETITIONER)		
21	W.P.(C)-406/2019 CM APPL. 4007/2019	ANIL KUMAR V/s UNION OF INDIA AND ANR.	YASHRAJ SINGH BUNDELA, SAMIR MALIK	
		OTHER DETAILS OF ADVOCATES: YASHRAJ SINGH BUNDELA()(9958538567)(PETITIONER) YASHRAJ SINGH BUNDELA()(9958538567)(PETITIONER)		
22	W.P.(C)-2204/2019 CM APPL. 10328/2019 WITH W.P.(C) 2215/2019	SHRI SANATAN DHARAM HIGHER SECONDARY SCHOOL (GUJARAT) SOCIETY AND ANR. V/s DIRECTORATE OF EDUCATION GOVT. OF NCT OF DELHI AND ORS.	SUJOY KUMAR	
		OTHER DETAILS OF ADVOCATES: SUJOY KUMAR()(9810048850)(PETITIONER)		
23	W.P.(C)-2215/2019 CM APPL. 10449/2019	SHRI SANATAN DHARAM HIGHER SECONDARY SCHOOL (GUJARAT) AND ANR. V/s DIRECTORATE OF EDUCATION GOVT. OF NCT OF DELHI AND ORS.	SUJOY KUMAR	
		OTHER DETAILS OF ADVOCATES: SUJOY KUMAR()(9810048850)(PETITIONER)		

24	W.P.(C)-2728/2019 CM APPL. 12580/2019 CM APPL. 26342/2020 CM APPL. 26490/2020 CM APPL. 28469/2020 WITH W.P.(C) 802/2021	SANTOSH KUMAR SRIVASTAVA V/s INDIAN OIL CORPORATION LIMITED AND ORS.	MANU MRIDUL, MANU MRIDUL, MANISHA CHAUDHARY	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: MANU MRIDUL()(9811669894)(PETITIONER) MANU MRIDUL AND SUMIT MAMGAIN(MRIDULCHAMBERS@GMAIL.COM)(9811669894)(PETITIONER) MANU MRIDUL(MRIDULCHAMBERS@GMAIL.COM)(9811669894)(PETITIONER) MANU MRIDUL AND SUMIT MAMGAIN(MRIDULCHAMBERS@GMAIL.COM)(9811669894)(PETITIONER) PARAMJEET DENIPAL()(9810000026)(RESPONDENT) MS. PARAMJEET BENIPAL()(9810000028)(RESPONDENT) MANU MRIDUL(MRIDULCHAMBERS@GMAIL.COM)(9811669894)(PETITIONER) MADHU MRIDUL , SUMIT MAMGAIN(MRIDULCHAMBERS@GMAIL.COM)(9811669894)(PETITIONER) KOURACO(VNKOURA@LOURACO.COM)(9810000026)(RESPONDENT) MANISHA CHAUDHARY(SERVICE@UKCA.IN)(9810727660)(PETITIONER) PARAMJEET BENIPAL(VNKOURA@KOURACO.COM, ADMIN@KOURACO.COM)(9810000026)(RESPONDENT) MANISHA CHAUDHARY(SERVICE@UKCA.IN)(9810727660)(PETITIONER)		
25	W.P.(C)-802/2021 CM APPL. 2043/2021 WITH W.P.(C) 2728/2019	SANTOSH KUMAR SRIVASTAVA V/s INDIAN OIL CORPORATION LIMITED & ORS.	MANISHA CHAUDHARY, MANISHA CHAUDHARY	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: MANISHA CHAUDHARY(SERVICE@UKCA.IN)(9810727660)(PETITIONER) INDIAN OIL CORPORATION LIMITED(CHAIRMAN@INDIANOIL.IN)()(PETITIONER) SHRI RAMESH KUMAR(RAMESHKUMAR@INDIANOIL.IN)()(PETITIONER) INDIAN OIL CORPORATION LIMITED(CHAIRMAN@INDIANOIL.IN)()(PETITIONER) EXECUTIVE DIRECTOR E AND P COMPETENT DISCIPLINARY AUTHORITY (BAINDAILH@INDIANOIL.IN)()(PETITIONER) EXECUTIVE DIRECTOR E AND P COMPETENT DISCIPLINARY AUTHORITY (BAINDAILH@INDIANOIL.IN)()(PETITIONER) SHRI RAMESH KUMAR(RAMESHKUMAR@INDIANOIL.IN)()(PETITIONER) INDIAN OIL CORPORATION LIMITED(CHAIRMAN@INDIANOIL.IN)()(PETITIONER) EXECUTIVE DIRECTOR E AND P COMPETENT DISCIPLINARY AUTHORITY (BAINDAILH@INDIANOIL.IN)()(PETITIONER) SHRI RAMESH KUMAR(RAMESHKUMAR@INDIANOIL.IN)()(PETITIONER) RAMESH KUMAR(RAMESHKUMAR@INDIANOIL.IN)()(RESPONDENT) UNKOURA(VNKOURA@KOURACO.COM, ADMIN@KOURACO.COM, KOURA@KOURACO.COM)()(RESPONDENT)		
26	W.P.(C)-4335/2019	MOHD ISRAIL ANSARI V/s JAMIA HAMDARD UNIVERSITY AND ORS.	MRS SUMBUL ATHAR, SUDEER ASSOCIATES, ASHUTOSH RANA	
		OTHER DETAILS OF ADVOCATES: MRS SUMBUL ATHAR()(9891256444)(PETITIONER) ASHUTOSH RANA(RANA8381@GMAIL.COM)(7838463577)(RESPONDENT)		
27	W.P.(C)-4736/2019 CM APPL. 25258/2020 CM APPL. 6869/2024	SH. CHARANJIV ARORA AND ORS. V/s UNION OF INDIA AND ORS.	MRS. KAJAL CHANDRA, KAJAL CHANDRA, KAJAL CHANDRA, SIKRI & COMPANY, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: MRS. KAJAL CHANDRA()(9654565829)(PETITIONER) KAJAL CHANDRA, PRERNA CHOPRA, VIREN(KAJAL.CHANDRA@YAHOO.COM)(9667489743)(PETITIONER) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) V MAHAJAN(VMAHAJANCGSC@GMAIL.COM)()(RESPONDENT) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER) RAVI PRAKASH, SIKRICO, LEXORBIS(RAVIPRAKASH1066@GMAIL.COM, SIKRICO@SIKRILAW.COM, LITIGATION@LEXORBIS.COM)()(RESPONDENT) ()()(RESPONDENT)		
28	W.P.(C)-5843/2019	DR. SHEFALI MISHRA V/s UNIVERSITY OF DELHI & ORS	ADITYA KUMAR CHOUDHARY, ROMY CHACKO	
		OTHER DETAILS OF ADVOCATES: ADITYA KUMAR CHOUDHARY()(9811573350)(PETITIONER)		
29	W.P.(C)-13345/2019	DEVENDRA SINGH V/s GOVERNMENT OF INDIA MINISTRY OF DRINKING AND WATER SANITATION AND ORS.	RAJIV K. GARG	
		OTHER DETAILS OF ADVOCATES: RAJIV K. GARG()(9810002830)(PETITIONER)		
30	W.P.(C)-10041/2021	PRADEEP SHARMA V/s AIRPORTS AUTHORITY OF INDIA	ARJUN HARKAULI, ANJANA GOSAIN	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		

		ARJUN HARKAULI(ARJUNHARKAULI@AHCHAMBERS.COM)(9818072418)(PETITIONER) DIGVIJAYRAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9810100674)(RESPONDENT)		
31	W.P.(C)-2054/2022	DHARAM DUTT V/s GOVT. OF NCT OF DELHI AND ORS.	RAJAT RANA, BIRAJA KANTA MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MISHRA AND RAJAT RANA(RANA.RAJAT5@GMAIL.COM)(9958116936)(PETITIONER) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) BIRAJA KANTA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM)(9810935526)(RESPONDENT)		
32	W.P.(C)-6569/2022 CM APPL. 54137/2023	ANIL KUMAR V/s MOUNT COLUMBUS SCHOOL & ORS.	HARSH TIKOO, INDU SHEKHAR	
		OTHER DETAILS OF ADVOCATES: HARSH TIKOO(HTIKOO@GMAIL.COM)(960208748)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) HTIKKU(HTIKKU@GMAIL.COM)()(PETITIONER) INDU SHEKHAR(LAWYERINDU@GMAIL.COM)(9811057172)(RESPONDENT)		
33	W.P.(C)-7823/2022	INDU MEHRA V/s JAMIA HAMDARD	ARJUN HARKAULI, SHREYANS SINGHVI	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ARJUN HARKAULI(ARJUNHARKAULI@AHCHAMBERS.COM)(9818072418)(PETITIONER) JAMIAHAMDARD(REGISTRAR@JAMIAHAMDARD.AC.IN)()(RESPONDENT) SODI(SODI@JAMIAHAMDARD.AC.IN)()(RESPONDENT) SHREYANS SINGHVI(SHREYANS@SHREYANSSINGHVIADV.COM)(9811463632)(RESPONDENT)		
34	W.P.(C)-13373/2022	VISHAL BHATNAGAR V/s INDIRA GANDHI DELHI TECHNICAL UNIVERSITY FOR WOMEN AND ORS.	PADMA KUMAR S	
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR S.(KUMARSPADAMA@GMAIL.COM)(9818346773)(PETITIONER) PSTECHEDU(PSTECHEDU@NIC.IN)(8373068551)(RESPONDENT) IGDTUW(VC@IGNOU.AC.IN)(8860342631)(RESPONDENT) REGISTRAR IGDTUW(REGISTRAR@IGNOU.AC.IN)(9899099070)(RESPONDENT) INCHARGEPER(INCHARGEPER@IGDTUS.AC.IN)(9810134834)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		
35	W.P.(C)-498/2023 WITH W.P.(C) 505/2023	MAHESH CHAND V/s GOVT. OF NCT OF DELHI	BHISHAMPAL SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: B S CHAUHAN(BSCHAUHAN3007@GMAIL.COM)(9312706649)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
36	W.P.(C)-505/2023	SURESH CHAND V/s GOVT. OF NCT OF DELHI	BHISHAMPAL SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: B S CHAUHAN(BSCHAUHAN3007@GMAIL.COM)(9312706649)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
37	W.P.(C)-3431/2023	SUSHIL KUMAR V/s DISTRICT MAGISTRATE & ORS.	RAMBIR CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RAMBIR CHAUHAN & ASSOCIATES(RBCHAUHAN.ASSOCIATES@GMAIL.COM)(9312285254)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
38	W.P.(C)-4798/2023 WITH W.P.(C) 10290/2023	NEHA GUPTA V/s GOVT. OF NCT NEW DELHI THOUGH ITS PRINCIPAL SECRETARY & ANR.	AMIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR SINGH(JURISPRUDENCE011@GMAIL.COM)(9871291420)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SDMALIPUR(SDMALIPUR@GMAIL.COM)()(RESPONDENT)		
39	W.P.(C)-10290/2023	HERO MOTOCORP LIMITED V/s THE TEHSILDAR	KNM & PARTNERS, LAW OFFICES, RAHUL MALHOTRA	

		OTHER DETAILS OF ADVOCATES: KNM & PARTNERS(RMALHOTRA62@HOTMAIL.COM, KRAJPUROHIT@KNM.IN)(7838381994)(PETITIONER) SANTOSH KUMAR TRIPATHI ,SONIA S LAW(STANDINGCOUNSELGNCTD@GMAIL.COM, SONIASLAW@HOTMAIL.COM)(9868250806)(RESPONDENT) RAHUL MALHOTRA(RAHULMALHOTRA8@GMAIL.COM)(9871133184)(PETITIONER)		
40	W.P.(C)-5310/2023 CM APPL. 20687/2023 CM APPL. 36564/2023 CM APPL. 36567/2023 CM APPL. 7289/2024	BRAHM SINGH V/s GOVT. OF NCT OF DELHI AND ORS.	SUGANDHA AGARWAL, AJAY KUMAR, ANAND YADAV	
		OTHER DETAILS OF ADVOCATES: ANJU TANWAR(ANJU.TANWAR.LEGAL@GMAIL.COM)(9911477702)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9717788673)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9991110023)(RESPONDENT) SHAHNI(SHAHNITININDI@YAHOO.COM){}(RESPONDENT) NEERAJ KUMAR ROY(NEERAJKUMARROY101@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8750870826)(RESPONDENT) SHAHNI(SHAHNITININDIA@YAHOO.COM)(9810209045)(RESPONDENT) ANJU TANWAR(ANJU.TANWAR.LEGAL@GMAIL.COM){}(PETITIONER) AJAY CHAUDHARY(AJAYLAWYER9@YAHOO.COM)(9810209045)(RESPONDENT) ANJU TANWAR(ANJU.TANWAR.LEGAL@GMAIL.COM){}(PETITIONER) AJAY CHAUDHARY(AJAYLAWYER9@YAHOO.COM)(9810209045)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@YAHOO.COM, SOUTH@MCD.NIC.IN)(9868250806)(RESPONDENT) ANJU TANWAR(ANJU.TANWAR.LEGAL@GMAIL.COM){}(PETITIONER) DC SOUTH(DC-SOUTH@MCD.NIC.IN){}(RESPONDENT) AJAY CHAUDHARY & ASSOCIATES(AJAYLAWYER9@YAHOO.COM)(9810209045)(RESPONDENT) ANAND YADAV(LOKESHVARSHNEY1973@GMAIL.COM)(9810126454)(PETITIONER)		
41	W.P.(C)-7787/2023 CM APPL. 30078/2023 CM APPL. 45122/2024 WITH W.P.(C) 14346/2024	UMESH CHANDRA SINGH V/s UNION OF INDIA & ORS.	NITIN KUMAR GUPTA, VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: NITIN K GUPTAQ(ADVINITINGUPTA@GMAIL.COM)(9711184111)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, KANIKA.AGNIHOTRI@SKVASSOCIATES.COM)(9818397418)(RESPONDENT) VIKASH KUMAR(ADVVIKASHKUMAROFFICE@GMAIL.COM)(7762088277)(PETITIONER) UNION OF INDIA, NTPC, ADARSH(UOIDHC@GMAIL.COM, CMD@NTPC.CO.IN, DHR@NTPC.CO.IN, ADARSHT912003@GMAIL.COM){0}(RESPONDENT)		
42	W.P.(C)-14346/2024 CM APPL. 60086/2024 CM APPL. 60087/2024 CM APPL. 60088/2024 CM APPL. 60089/2024	UMESH CHANDRA SINGH V/s UNION OF INDIA & ORS.	VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: UOI, NTPC(UOIDHC@GMAIL.COM, CMD@NTPC.CO.IN, DHR@NTPC.CO.IN, CKUMAR@NTPC.CO.IN){0}(RESPONDENT) NTPC(REDER1@NTPC.CO.IN, SMADHU@NTPC.CO.IN, REDSR@NTPC.CO.IN, HOPKUDGI@NTPC.CO.IN){0}(RESPONDENT) NTPC(DIPAKNATH@NTPC.CO.IN, SHASWATTAM@NTPC.CO.IN,){0}(RESPONDENT)		
43	W.P.(C)-10081/2023 CM APPL. 38884/2023	BHARAT MATA KALYAN PARNYAS REGD. THROUGH ITS FOUNDER TRUSTEE AND GENERAL SECRETARY SH. RAJENDER PARSAD SINGHAL V/s GOVT. OF NCT DELHI & ORS.	SULTAN SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: S. S. KHATRI(KHATRIADVOCATES@GMAIL.COM)(9818834488)(PETITIONER) GOVENMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
44	W.P.(C)-10102/2023 CM APPL. 39003/2023 CM APPL. 39005/2023	CHANDAN MUKHERJEE V/s DR. B. R. AMBEDKAR UNIVERSITY DELHI	RAHUL KRIPALANI	
		OTHER DETAILS OF ADVOCATES: SUHASINI SEN(SUHASINI@RSCHAMBERS.NET, OFFICE@RSCHAMBERS.NET)(9582256361)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM){}(RESPONDENT)		
45	W.P.(C)-10350/2023 CM APPL. 40070/2023	RANJITH REBELLO V/s MATA SUNDRI COLLEGE FOR WOMEN & ANR.	AJAY KUMAR CHOPRA, S S AHLUWALIA, GAURAV KUMAR, PAWAN RELEY	

		OTHER DETAILS OF ADVOCATES: DR. KRISHAN MAHAJAN()(9818411077)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) MATA SUNDRI COLLEGE(MATASUNDRICOLLAGE.DU@GMAIL.COM)()(RESPONDENT) S S AHLUWALIA(SUKHAMWALIA@GMAIL.COM)(9650160444)(PETITIONER) GAURAV KUMAR(OFFICE.ADVGAURAVKR@GMAIL.COM)(7595915064)(PETITIONER) PAWAN RELEY(PAWAN.RELEY@GMAIL.COM)(8447343516)(PETITIONER)		
46	W.P.(C)-7459/2024 CM APPL. 75401/2024	SONU SHARMA & ORS. V/s HARDAYAL MUNICIPAL HERITAGE PUBLIC LIBRARY & ORS.	ANUJ AGGARWAL, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ARDAYAL MUNICIPAL HERITAGE PUBLIC LIBRARY(HARDAYALMHPL@GMAIL.COM, MANSRI25@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) ANUJ AGGARWAL AND SHUBHAM PUNDHIR(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(0)(RESPONDENT)		
47	W.P.(C)-10467/2024 CM APPL. 43064/2024	RISHI PRAKASH MAHALWAL V/s STATE OF NCT OF DELHI & ORS.	RAHUL MEHALWAL	
		OTHER DETAILS OF ADVOCATES: PRASHANT BHARDWAJ, RAHUL MEHALWAL(ADV_PRASHANTBHARDWAJ@OUTLOOK.COM, RAHULMEHLWAL.LEGAL@OUTLOOK.COM)(9939424242)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(C)-15828/2024 CM APPL. 66438/2024 CM APPL. 66439/2024 CM APPL. 74717/2024 CM APPL. 2293/2025	DR. VISHAL VAIBHAV V/s INDIAN INSTITUTE OF TECHNOLOGY, DELHI (THROUGH ITS DIRECTOR) & ORS.	SAURABH UPADHYAY, ARJUN MITRA, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: AAKASH YADAV, RAM MANOHAR VIKAS(AAKASH.YADAV.5648@GMAIL.COM)(9628070955)(PETITIONER) ARJUN MITRA(AJMITRA@GMAIL.COM)(0)(RESPONDENT) ARJUN MITRA(AJMITRA@GMAIL.COM)(9810412737)(RESPONDENT) AAKASH YADAV(AAKASH.YADAV.5648@GMAIL.COM)(0)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
49	W.P.(C)-17406/2024	DR. VISHAL VAIBHAV V/s INDIAN INSTITUTE OF TECHNOLOGY, DELHI (THROUGH ITS DIRECTOR) & ANR.	SAURABH UPADHYAY	
		OTHER DETAILS OF ADVOCATES: SAURABH UPADHYAY(LOKNYAYA@GMAIL.COM)(9559467333)(PETITIONER) ARJUN MITRA(AJMITRA@GMAIL.COM)(0)(RESPONDENT) HARISH SALVE(HARISHSALVE@BLACKSTONECHAMBERS.COM)(0)(RESPONDENT)		
50	W.P.(C)-75/2025 CM APPL. 2277/2025	PRAHLAD SINGH (DECEASED)THROUGH LRS & ORS. V/s SH. SHER SINGH (DECEASED) THROUGH LRS & ORS.	SUNIL, SULTAN SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: PRATINIDHI LAW OFFICES(ADVMADHURBHARDWAJ@GMAIL.COM)(9650552929)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SULTAN SINGH KHATRI (SSKHATRI1954@GMAIL.COM)(9818834488)(PETITIONER)		

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	RFA-307/2025 CM APPL. 19173/2025 CM APPL. 19174/2025 CM APPL. 19175/2025	SUSHIL ALIAS SUSHIL TIWARI V/s SMT VEENA DEVI	AMIT PRAKASH SHAHI	
		OTHER DETAILS OF ADVOCATES: AMIT P SHAHI(AMITPRAKASHSHAHI@GMAIL.COM)(9582695868)(PETITIONER) SATISH(SATISHADV99@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
2	RC.REV.-43/2018 WITH RC.REV. 49/2018	H S BANKA V/s HARI KISHAN SHARMA	DINESH KUMAR, R P SHARMA, AJEYA BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR()(9871649107)(PETITIONER) AJEYA BHARADWAJ(AJEYAADV@GMAIL.COM)(9599438202)(PETITIONER)		
3	RC.REV.-12/2023 CM APPL. 2159/2023	SWADESH PAL GUPTA V/s SMT. SHAKUNTALA HARIT	AMIT KUMAR	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: SWADESH PAL GUPTA()(9654777710)(PETITIONER) YASHVIR SETHI, MANISHA A NARAIN(KGA.ADVOCATES@GMAIL.COM)(9582883432)(PETITIONER) SSLAW(SSLAWFIRM.INDIA@GMAIL.COM)()(RESPONDENT) SHAKUNTALA HARIT()(9953041987)(RESPONDENT)		
4	RC.REV.-179/2023 CM APPL. 34261/2023	SMT. RAJO AND ORS V/s SHRI RAJINDER KUMAR	MAHIP SINGH SAINI, ALOK KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SONI()(9654286352)(PETITIONER) M S SAINI & RUDRAKSHI GAURANIYA(MAHEEPC97@GMAIL.COM)(8377924677)(PETITIONER) ALOK KUMAR PANDEY(OFFICE@AVANTAMLEGAL.COM)(9958495050)(RESPONDENT)		
5	RC.REV.-64/2024 CM APPL. 12299/2024 CM APPL. 73318/2024	SANJEEV KUMAR V/s KUNDAN LAL	MALLIKA PARMAR, DEVENDER KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: MALLIKA PARMAR(MALLIKA.PARMAR@YAHOO.COM)(9971428439)(PETITIONER) KUNDAN LAL()(9213251436)(RESPONDENT) PARMAR (MALLIKA.PARMAR@YAHOO.COM)(0)(PETITIONER) S K GUPTA(SKGADV96@GMAIL.COM)(9899365005)(RESPONDENT)		
6	CM APPL. 12700/2025 In RFA-76/2021 WITH RFA 93/2021	THE COMMISSIONER & ANR. V/s M/S JYOTI CONSTRUCTION CO	SANJEEV SAGAR, SANJEEV SAGAR, ROHIT KUMAR GOEL, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: THE EXECUTIVE ENGINEER (PROJECT)-I SOUTH ZONE(SAGARANDSAGAR@LIVE.COM)(9278693021)(RESPONDENT) THE COMMISSIONER(SAGARANDSAGAR@LIVE.COM)(9278693021)(RESPONDENT) SANJEEVSAGAR(SAGARANDSAGAR@LIVE.COM)(9811016162)(PETITIONER) SANJEEV SAGAR(SANJIVSAGAR@GMAIL.COM)(9278693021)(PETITIONER) M/S JYOTI CONSTRUCTION CO(YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER) YOGENDER SINGH(YOGENDER.SINGH306@GMAIL.COM)()(RESPONDENT) SAGAR(SAGARANDSAGAR@LIVE.COM)()(RESPONDENT) ROHIT GOEL(ROHITGOEL1975@GMAIL.COM)(9312248785)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		

7	RSA-62/2025 CM APPL. 18566/2025 CM APPL. 18567/2025 CM APPL. 18568/2025 CM APPL. 18569/2025	SH NIRANJAN SINGH V/s HARYANA FINANCIAL CORPORATION AND ORS	VIKESH RATHI	
		OTHER DETAILS OF ADVOCATES: VIKESH RATHI(ADV.RATHI.VK@GMAIL.COM)(9899735614)(PETITIONER) R()(9416405562)(RESPONDENT) VASUDEV GOSWAMI(VASUDEV.GOSWAMI@GMAIL.COM)(9811662678)(PETITIONER) AISHWER KUMAR()(8851250613)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	CM APPL. 62694/2024(CM For Restoration) CM APPL. 64682/2024 In RC.REV.-331/2015(Disposed off case)	Y S MANCHANDA & ORS V/s M/S S S INVESTMENTS	P K RAWAL, RAJAN CHAWLA, TANMAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: RAAJAN CHAWLA(RAAJANCHAWLA.ADV@GMAIL.COM)(9871237123)(PETITIONER) HARVINDER SINGH(HSM1963@GMAIL.COM)(0)(RESPONDENT) RAAJAN CHAWLA(RAAJANCHAWLA.ADV@GMAIL.COM)(9871237123)(PETITIONER) HARVINDER SINGH(HSM1963@GMAIL.COM)(0)(RESPONDENT) HSM (HSM1963@GMAIL.COM)(0)(RESPONDENT) HSM (HSM1963@YAHOO.COM)(0)(RESPONDENT)		
9	CM APPL. 42293/2023 REVIEW PET. 221/2023 In RC.REV.-367/2018(Disposed off case)	NISAR AHMED V/s AGYA PAL SINGH	RAJAT ANEJA, SIDDHARTH AGGARWAL, SIDDHARTH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJAT ANEJA()(9958687604)(PETITIONER) ANEJA(ANEJA@ANEJAANDANEJA.COM)()(PETITIONER) SIDDHARTH AGGARWAL()(9871588350)(RESPONDENT) SIDDHARTH AGGARWAL(SA9870@GMAIL.COM)(9871588350)(RESPONDENT)		
10	RC.REV.-304/2019 CM APPL. 23619/2019 CM APPL. 23620/2019 CM APPL. 54445/2023 CM APPL. 18248/2025	GOPAL SINGH V/s KALAWATI DEVI	AMARJOT KAUR, KAPIL SANKHLA, BRAHM PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: AMARJOT KAUR, KAPIL SANKHLA()(9810901009)(PETITIONER) VIPUL GROVER(LITIGATION@SANKHLAN.IN)(9810901009)(PETITIONER) KAPIL(KAPLI@SANKHLA.IN)()(PETITIONER) BRAHM PRAKASH SHARMA(ADVOCATE.BRAHM@GMAIL.COM)(9811894486)(RESPONDENT)		
11	RC.REV.-627/2019 CM APPL. 48340/2019	MUNNA LAL V/s VIDYA RANI & ANR	KAMAL KANT JHA	
		OTHER DETAILS OF ADVOCATES: KAMAL KANT JHA()(9811403833)(PETITIONER)		
12	RC.REV.-648/2019	BAL KISHAN SINGH & ANR V/s BISHAN SWAROOP	M SUFIAN SIDDIQUI, SURENDER PAL S. CHAUHAN	
		OTHER DETAILS OF ADVOCATES: N SUFIAN SIDDIQUI()(9873344786)(PETITIONER) SURENDER PAL S. CHAUHAN(EMINENTLAWFIRM@GMAIL.COM)(9810087416)(PETITIONER) SURENDER PAL S. CHAUHAN(EMINENTLAWFIRM@GMAIL.COM)(9810087416)(PETITIONER)		
13	RC.REV.-110/2023 CM APPL. 20811/2023 CM APPL. 20812/2023 CM APPL. 20813/2023	SH. JAI CHAND LAL BOTHRA AND ORS V/s SH. HIRA LAL AND ORS	MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: RAGHUNANDAN SHARMA ()(9873838405)(PETITIONER)		
14	RC.REV.-204/2024 CM APPL. 43693/2024 CM APPL. 43694/2024 CM APPL. 69869/2024 WITH RC.REV. 211/2024	GURCHARAN SINGH V/s JITENDER KUMAR & ANR.	MANUJ AGGARWAL, RANJIT SINGH SAHNI	
		OTHER DETAILS OF ADVOCATES: MANUJ(AGGARWALMANUJ@GMAIL.COM)(0)(PETITIONER) R S SAHNI()(9350276000)(RESPONDENT)		
15	RC.REV.-211/2024 CM APPL. 58590/2024 CM APPL. 75551/2024 CM APPL. 9323/2025	SOHAN LAL V/s JITENDER KUMAR AND ANR.	MANUJ AGGARWAL, RANJIT SINGH SAHNI, SANJAY SINGH, PAVITRA KAUR, SANJAY SINGH	
		OTHER DETAILS OF ADVOCATES: MANUJ AGGARWAL(AGGARWALMANUJ@GMAIL.COM)(9818094931)(PETITIONER) JK SHARMA(JKSHARMA@GMAIL.COM)(0)(RESPONDENT) SDG LAW(OFFICE@SDGLAWCHAMBERS.COM)(987126000)(PETITIONER) MANJU AGGARWAL(AGGARWALMANUJ@GMAIL.COM)(0)(RESPONDENT) MANUJ AGGARWAL(AGGARWALMANUJ@GMAIL.COM)(9812809493)(PETITIONER) RANJIT SAHNI(RANJITSAHNI@SDGLAWCHAMBERS.COM)(0)(RESPONDENT)		

		ASHOK KUMAR NAGRATH(A.NAGRATH@YAHOO.COM)(9811320520)(PETITIONER) MANUJ AGGARWAL (AGGARWALMANUJ@GMAIL.COM)(0)(RESPONDENT) PAVITRA KAUR(PAVITRAKAUR22@GMAIL.COM)(9811999292)(PETITIONER) SANJAY SINGH(SANJAYBHU2011@GMAIL.COM)(9958118327)(PETITIONER)		
16	RC.REV.-225/2024 CM APPL. 48747/2024	SH. DEEPAK AGGARWAL AND ANR V/s SH. HARBHAJAN SINGH	SUNIL KUMAR, MUNISH CHHOKER	
		OTHER DETAILS OF ADVOCATES: O P KHANNA & MOHIT(KHANNAMOHIT24@GMAIL.COM)(9810654321)(PETITIONER) MUNISH CHHOKER(MUNISHCHHOKER1980@GMAIL.COM)(9873340929)(RESPONDENT)		
17	RC.REV.-305/2024 CM APPL. 63929/2024	SH RAMESH CHAND V/s SH MANOJ KUMAR GUPTA	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: MP DEVNATH, ABHISHEK(RAHUL@SARVADA.CO.IN)(7903435470)(PETITIONER) DEVNATH , ABHISHEK(RAHUL@SARVADA.CO.IN)(7903435470)(PETITIONER)		
18	RFA-50/2023 CM APPL. 2694/2023 CM APPL. 9480/2023 CM APPL. 58439/2023 CM APPL. 66435/2023 CM APPL. 28084/2024 WITH RSA 51/2023	RAJIV GANDHI FOUNDATION V/s UNION OF INDIA	PRASANNA S	
		OTHER DETAILS OF ADVOCATES: PRASANNA(MAIL@ADVOCATEPRASANNA.IN)(8450350762)(PETITIONER) UNION(UOIDHC@GMAIL.COM)()(RESPONDENT) PRASANNA S SWATI ARYA(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHIMANYU KUMAR SINGLA(ABHIMANUSINGLA@GMAIL.COM)(9312837031)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRASANNA S SWATI ARYA(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) PRASANNA S SWATI ARYA (MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRASANNA S , SWATI ARYA(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRASANNA S , SWATI ARYA(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
19	RFA-592/2023 CM APPL. 38103/2023	SURESH CHAND GUPTA V/s HASAN RAZA	JATINDER KAMRA	
		OTHER DETAILS OF ADVOCATES: JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254400)(PETITIONER) SHABU(SHABU012@GMAIL.COM)()(RESPONDENT) SHABU(SHABU012@GMAIL.COM)()(RESPONDENT)		
20	RFA-737/2023 CM APPL. 46886/2023	INDIAN BANK V/s SANJAY SACHDEVA	BRIJESH KUMAR TAMBER, MAYANK MIKHAIL MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: BRIJESH KUMAR TAMBER(OFFICEOFBRIJESHKTAMBER@GMAIL.COM)(9891125411)(PETITIONER) SANJAY SACHDEVA()()(RESPONDENT) MAYANK MIKHAIL MUKHERJEE(MAYANKMUKHERJEE@GMAIL.COM)(9873064245)(RESPONDENT)		
21	RFA-857/2023 WITH RFA 858/2023	BRITISH SCAFFOLDING LIMITED V/s DEEPAK TRANSPORT AGENCY LIMITED	KANISHKA TYAGI, VICKY KUMAR	
		OTHER DETAILS OF ADVOCATES: KANISSHKA TYAGI(KANISSHKA@LEGUMAMICUSS.COM)(9910247307)(PETITIONER) DEEPAK TRANSPORT AGENCY LIMITED(HO@DEEPAKTRANSPORT.COM)()(RESPONDENT) VICKY KUMAR (ADVOCATEVICKYKUMAR2023@GMAIL.COM)(7277201850)(RESPONDENT)		
22	RFA-858/2023 CM APPL. 64371/2023	BRITISH SCAFFOLDING LIMITED V/s DEEPAK TRANSPORT AGENCY LIMITED	KANISHKA TYAGI, VICKY KUMAR	
		OTHER DETAILS OF ADVOCATES: KANISSHKA TYAGI(KANISSHKA@LEGUMAMICUSS.COM)(9910247307)(PETITIONER) DEEPAK TRANSPORT AGENCY LIMITED(HO@DEEPAKTRANSPORT.COM)()(RESPONDENT) KANISSHKA(KANISSHKA@LEGUMAMICUSS.COM)(9910247307)(PETITIONER)		

		DEEPAK (HO@DEEPAKTRANSPORT.COM)()(RESPONDENT) VICKY KUMAR (ADVOCATEVICKYKUMAR2023@GMAIL.COM)(7277201850)(RESPONDENT)		
23	RFA-12/2024 CM APPL. 798/2024	SHRI YASHPAL VERMA V/s SHRI RAJBIR SINGH	SUSHIL KUMAR, SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: SURESH CHAND SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT)		
24	RFA-77/2024 CM APPL. 5708/2024 CM APPL. 70923/2024	SMT. JAGJEET KAUR V/s SMT. PATVINDER KAUR	RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES: PATVINDER KAUR(RSJUNEAADVOCATE@GMAIL.COM)(9810131698)(RESPONDENT)		
25	RFA-78/2024 CM APPL. 71210/2024	JAGJEET KAUR V/s PATVINDER KAUR	RAGHAVENDRA MOHAN BAJAJ, RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAGHAVENDRA MOHAN BAJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) JAGJEET(OFF.RMB@GMAIL.COM)(9911509139)(PETITIONER) PATVINDER(RSJUNEAADVOCATE@GMAIL.COM)(9810131698)(RESPONDENT) RAGHAVENDRA MOHAN BAJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) RANJIT SINGH(RSJUNEJAADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
26	RFA-128/2024	R.K.JAIN V/s RAMBIR KHATKAR @ RAMBIR SINGH	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: R K JAIN(DRRAJESHJAIN2898@GMAIL.COM)(9729310973)(PETITIONER) RAMBIR()(9896087064)(RESPONDENT)		
27	RFA-325/2024 CM APPL. 28856/2024 WITH RFA 346/2024	NARENDER SINGH V/s CAPITAL LAND BUILDERS PVT. LTD. & ORS.	VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES:		
28	RFA-346/2024 CM APPL. 30768/2024 CM APPL. 30769/2024	AJAY YADAV V/s CAPITAL LAND BUILDERS PVT. LTD & ORS.	SAMARTH CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: HEM KUMAR AND SAMARTH (HEMKUMAR494@GMAIL.COM)(9868578517)(PETITIONER) RISE(CONTACTUS@RISELEGAL.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) NARENDER()(9891500018)(RESPONDENT) LEGAL(LEGALHEIGHTS@HOTMAIL.COM)()(RESPONDENT) CAPITAL()(9899646472)(RESPONDENT)		
29	RFA-336/2024	RAJENDER KUMAR VERMA V/s MIRAN KUMAR BOSE	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(CHAMBER903@GMAIL.COM)(9810020142)(PETITIONER) NS(NS66245@GMAIL.COM)(8800326984)(RESPONDENT)		
30	RFA-597/2024 CM APPL. 52203/2024 CM APPL. 52205/2024	AJAY KUMAR GOEL V/s M/S AHLUWALIA CONTRACTS (INDIA) LTD	AVTAR SINGH BHAMLOT, SUNIL KUMAR MUND	
		OTHER DETAILS OF ADVOCATES: AVTAR SINGH(AVTARSINGH78@YAHOO.COM)(9810910333)(PETITIONER) UJJWAL K JHA(UJJWALKJHA@HOTMAIL.COM)(0)(RESPONDENT) SUNIL KUMAR MUND(SUNIL.MUND@GMAIL.COM)(9810230079)(RESPONDENT)		
31	RFA-816/2024 CM APPL. 68543/2024 CM APPL. 68544/2024	M/S RAMKY INFRASTRUCTURE LTD & ANR. V/s DAYA CONCRETE PRODUCTS	ARVIND SHARMA, ARVIND SHARMA	
		OTHER DETAILS OF ADVOCATES: ARVIND SHARMA (ASLAWASSOCIATES.AS@GMAIL.COM)(0)(PETITIONER) BAJPAI(BAJPAI5393@YAHOO.COM)(0)(RESPONDENT) ARVIND SHARMA(ASLAWASSOCIATES.AS@GMAIL.COM)(9811736977)(PETITIONER)		
32	RSA-100/2017 CM APPL. 12454/2017	DELHI DEVELOPMENT AUTHORITY V/s DR SURENDER KUMAR SAYAL	DHANESH RELAN, JURIS CONSULTUS AND CO, SUMIT CHANDER	
		OTHER DETAILS OF ADVOCATES: SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(PETITIONER)		
33	RSA-291/2017 CM APPL. 45891/2017 CM APPL. 53837/2024 CM APPL. 53838/2024 CM APPL. 18665/2025	DELHI WAKF BOARD V/s DHIR SINGH & ANR	WAJEEH SHAFIQ, FIRDOUSE QUTUB WANI, VIPIN K SINGH, ZEBA KHAIR	
		OTHER DETAILS OF ADVOCATES: FIRDOUSE QUTB		

		WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) SARVESH BHARDWAJ(ADVOCATE.SARVESHB@GMAIL.COM)(0)(RESPONDENT) FIRDOUSE QUTAB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) SARVESH BHARDWAJ(ADVOCATE.SARVESHB@GMAIL.COM)(0)(RESPONDENT) ZEBA KHAIR (ZKADVOCATE1@GMAIL.COM)(9810602612)(PETITIONER) FIRDOUSE QUTUB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) FIRDOUSE QUTUB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER)		
34	RSA-220/2019	SURINDER KUMAR V/s UTTAM SINGH & ANR	HASIJA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: HASIJA LAW OFFICES()(9818815643)(PETITIONER)		
35	RSA-75/2021 WITH RSA 21/2022 RSA 46/2022	SMT CHARANPREET KAUR & ORS. V/s GOVT OFMADHYA PRADESH THROUGH CHIEF SECRETARY & ANR.	ZUBEDA BEGUM	
		OTHER DETAILS OF ADVOCATES: ZUBEDA BEGUM, SANA ANSARI(ZUBEDABEGUMADV@GMAIL.COM)(9868119078)(PETITIONER) B P SINGH(BPSINGH_ADVOCATE@YAHOO.COM)(9873835833)(RESPONDENT)		
36	RSA-21/2022 CM APPL. 8837/2022	CHARANPREET KAUR AND ORS V/s GOVT OF MADHYA PRADESH AND ANR	ZUBEDA BEGUM	
		OTHER DETAILS OF ADVOCATES: B P SINGH(BPSINGH_ADVOCATE@YAHOO.COM)()(RESPONDENT) B P SINGH(BPSINGH_ADVOCATE@YAHOO.COM)(9873835833)(RESPONDENT)		
37	RSA-46/2022 WITH RSA 75/2021	GOVT OF MADHYA PRADESH AND ANR V/s SMT CHARANPREET KAUR AND ORS	SUNNY CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		
38	RSA-69/2022 CM APPL. 29386/2022	SMT.RANI V/s SH. RAM SARUP (SINCE DECEASED) THROUGH LRS. SMT. KUSMA & ORS.	SACHIN SHARMA	
		OTHER DETAILS OF ADVOCATES: SACHIN SHARMA(ADVOCATESACHINDSHARMAL@GMAIL.COM)(9711377067)(PETITIONER) SUNITA()(9810569201)(RESPONDENT) R()(9810078406)(RESPONDENT)		
39	RSA-195/2023 CM APPL. 52771/2023	RADHEY BEHARI LAL SAXENA & ANR. V/s RAJ KUMAR SAXENA & ORS.	SHEKHAR DAS	
		OTHER DETAILS OF ADVOCATES: H L DAS & ASSOCIATES(DASI.SHEKHAR@GMAIL.COM)(9871655327)(PETITIONER)		
40	RSA-51/2024 CM APPL. 13765/2024	SATISH KUMAR V/s M/S. SRODEEP POLYMERS LTD.	JEET SINGH ARORA	
		OTHER DETAILS OF ADVOCATES: J S ARORA & ASSOCIATES(JSARORA.58@GMAIL.COM)(9811765540)(PETITIONER) SRODEEP POLYMERS LTD(ADVOCATEDG2021@GMAIL.COM)()(RESPONDENT) ANIL(ANIL123KISHAN@GMAIL.COM)()(RESPONDENT)		
41	RSA-155/2024 CM APPL. 49006/2024 CM APPL. 49007/2024 CM APPL. 49010/2024	PAVALAM V/s SATHYANESAN	RAGHAVENDRA MOHAN BAJAJ, VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: RAGHAVENDRA MOHAN BAJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) VRINDA BHANDARI(VRINDABHANDARI89@GMAIL.COM)(9711680348)(PETITIONER)		
42	W.P.(C)-8248/2002	H.S.ROY V/s UOI & ORS.	M.K.SINGH, ABHISHEK, ABBOT, RAJEEV KAPOOR, DEEPAKSHI JAIN, SACHIN DATTA, KIRTIMAN SINGH, NISHANT ANAND	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		
43	W.P.(C)-4545/2003	NARENDRA KUMAR JAIN V/s NATIONAL INSURANCE CO.LTD.	RAJIV TYAGI & ASSOC., S.C.DHANDA, PANKAJ SETH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		
44	W.P.(C)-17954/2004 CM APPL. 13504/2004 CM APPL. 3425/2005 CM APPL. 3426/2005 CM APPL. 4258/2005	INDRAJIT DEB V/s UOI & ANR.	K.N.TRIPATHY, SUDAY SHARMA, BEENA MADHAVAN, HIMA SETH, AKSHYA MAKHIJA, SANJAY KATYAL, NR SHANKAR, AKHIL SIBBAL	
		OTHER DETAILS OF ADVOCATES:		

45	CM APPL. 141/2025 In W.P.(C)-6580/2008	DARSHAN SINGH VIRMANI V/s MINERALS & METAL TRADING CORP. LTD. & ORS.	MR.KULDEEP SINGH, HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH()(9811253531)(PETITIONER) SHAFALID(SHAFALID2002@YAHOO.CO.IN)(0)(RESPONDENT)		
46	W.P.(C)-8686/2009	DHARMA RAJ V/s GOVT. OF NCT OF DELHI & ORS.	M.K. BHARDWAJ, YASHRAH SINGH DEORA, RAKESH KUMAR, DR RITU BHARDWAJ, PRINCE KUMAR, BHAWNA CHOPRA RUSTAGI	
		OTHER DETAILS OF ADVOCATES: PRINCE KUMAR(PRINCEDHC@GMAIL.COM)(9910450813)(RESPONDENT) BHAWNA CHOPRA RUSTAGI(BHAWNA281@YAHOO.CO.IN)(9911362253)(PETITIONER)		
47	W.P.(C)-169/2010	VINOD KUMAR V/s UNION OF INDIA AND OTHERS	MR. C.S.RATHORE, R GOWRISHANKAR	
		OTHER DETAILS OF ADVOCATES: R GOWRISHANKAR(ADVRGS1691@GMAIL.COM)(9999046948)(RESPONDENT)		
48	W.P.(C)-2132/2010 CM APPL. 4257/2010	ANIL KUMAR V/s CORPORATION BANK THROUGH ITS CHAIRMAN	UTTAM CHAND MITTAL	
		OTHER DETAILS OF ADVOCATES:		
49	W.P.(C)-6208/2010	GRAMIN YUVA SEWA SAMITI V/s UOI AND ORS	SP LALER, RAVINDER AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
50	W.P.(C)-3388/2014	SHANTA BATRA V/s DELHI CANTONMENT BOARD	SUNIL SATYARTH, ANCHIT SHARMA & TARVEEN SINGH NANDA & RAHUL SINGHAL	
		OTHER DETAILS OF ADVOCATES:		
51	W.P.(C)-10989/2015 CM APPL. 29508/2019	SURENDRA KUMAR YADAV V/s VIKRAM UNIVERSITY & ORS	AS PER DIRECTED (O.P. SOLANKI ALREADY MENTIONED IN PETITION), K K DIXIT, SHREE PRAKASH SINHA, S VALLINAYAGAM, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: K K DIXIT()(9810672867)(PETITIONER)		
52	W.P.(C)-12182/2015	DR. SURENDRA KUMAR YADAV V/s JAWAHARLAL NEHRU UNIVERSITY & ORS	DR. SURENDRA KUMAR YADAV, GINNY J RAUTRAY, MONIKA ARORA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
FOR ARGUMENT				
53	RC.REV.-15/2019 CM APPL. 1050/2019 CM APPL. 23066/2019	RAJNI SETH & ORS V/s PUSHPA GANDHI & ANR	RAVINDER KUMAR TYAGI, VINAY SHARMA	
		OTHER DETAILS OF ADVOCATES: RAVINDER KUMAR TYAGI()(9811299960)(PETITIONER) RAVINDER KUMAR TYAGI()(9811299960)(PETITIONER)		
FOR FINAL HEARING				
54	RFA-22/2022 CM APPL. 4540/2022	DELHI DEVELOPMENT AUTHORITY V/s VAITALIK SOCIETY	SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)()(PETITIONER) RAJ(ADV.RAJ1980@GMAIL.COM)()(RESPONDENT)		
55	RFA-371/2023 CM APPL. 23871/2023	RAJU V/s RAJBIR SINGH	AKARSHAN BHARDWAJ, PANKAJ VIVEK	
		OTHER DETAILS OF ADVOCATES: AKARSHAN BHARDWAJ, GARIMA ANAND & NITIN PANWAR(GARIMAANAND09@GMAIL.COM)(9899086108)(PETITIONER) SAURABH (SAURABHGADV@GMAIL.COM)()(RESPONDENT) PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM)(9811215778)(PETITIONER)		
56	RFA-985/2023 CM APPL. 65424/2023	SH BABU RAM PANDIT V/s SH. RAM RUP PANDIT	NARENDER BHANDARI, SUNNY ARORA	
		OTHER DETAILS OF ADVOCATES: SUNNY ARORA(SUNNY2010ADVOCATE@GMAIL.COM)(9871643754)(PETITIONER)		
END OF THE BOARD MATTERS				
57	RSA-43/2021 CM APPL. 5666/2020 WITH RSA 44/2021 RSA 45/2021 RSA 46/2021 RSA 47/2021 RSA 48/2021	ARVIND KUMAR SINGH AND ANR. V/s STATE OF NCT DELHI	ABHISHEK SINGH	

	RSA 49/2021 RSA 51/2021 RSA 52/2021 RSA 54/2021			
		OTHER DETAILS OF ADVOCATES:		
58	RSA-44/2021 CM APPL. 5733/2020	ARVIND KUMAR SINGH AND ANR. V/s STATE OF NCT DELHI	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES:		
59	RSA-45/2021	ARVIND KUMAR SINGH AND ANR. V/s STATE OF NCT DELHI	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES:		
60	RSA-46/2021 CM APPL. 12132/2020	GUJRAT COOPERATIVE MILK MARKETING FEDERATION LTD & ORS V/s STATE OF NCT DELHI	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES:		
61	RSA-47/2021 CM APPL. 34856/2019	SH. PRIYA DUTT SHARMA V/s STATE, THROUGH COMMISSIONER, DEPARTMENT OF FOOD SAFETY AND ORS.	M L YADAV	
		OTHER DETAILS OF ADVOCATES:		
62	RSA-48/2021 CM APPL. 4870/2020	M/S PRABHUJEE DAIRY FOODS PROCESSORS PVT. LTD. AND ANR. V/s GOVT. OF NCT OF DELHI,THROUGH, DEPARTMENT OF FOOD SAFETY AND ANR.	M L YADAV	
		OTHER DETAILS OF ADVOCATES:		
63	RSA-49/2021 CM APPL. 5593/2020	GUJARAT CO-OPERATIVE MILK MARKETING FEDERATION V/s STATE OF NCT DELHI	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES:		
64	RSA-51/2021 CM APPL. 9563/2020	GUJARAT COOPERATIVE MILK MARKETING FEDERATION V/s STATE OF NCT DELHI	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES:		
65	RSA-52/2021 CM APPL. 9686/2020	MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD. V/s STATE OF NCT DELHI	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES:		
66	RSA-54/2021 CM APPL. 9721/2020	GUJARAT COOPERATIVE MILK MARKETING FEDERATION V/s STATE OF NCT DELHI	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES:		
FINAL ARGUMENTS				
67	RC.REV.-71/2023 CM APPL. 11360/2023 WITH RC.REV. 162/2023 RC.REV. 180/2023 RC.REV. 181/2023	SAVITA JULKA V/s SAURABH SUDHIR	BHARAT BHUSHAN BHATIA, YOGESH	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA (9810155032)(PETITIONER) YOGESH (YOGESHPARDHAN1990@GMAIL.COM)(8650761121)(RESPONDENT)		
68	RC.REV.-162/2023 CM APPL. 31326/2023	CAPT. SUSHIL KUMAR MAKKAR V/s SAURABH SUDHIR	BALJIT SINGH DHIR, YOGESH	
		OTHER DETAILS OF ADVOCATES: B S DHIR & SUKHNEET KAUR(BSDHIR@HOTMAIL.COM)(9811088103)(PETITIONER) B S DHIR , SUKHNEET KAUR DHIR(BSDHIR@HOTMAIL.COM)(7827878187)(PETITIONER) YOGESH (YOGESHPARDHAN1990@GMAIL.COM)(8650761121)(RESPONDENT)		
69	RC.REV.-180/2023 CM APPL. 34265/2023	PRABHU DAYAL AND HANUMAN PRASAD V/s SAURABH SUDHIR	PRADUMAN KR AGGARWAL, YOGESH	
		OTHER DETAILS OF ADVOCATES: PRADUMAN KUMAR AGARWAL(PRADUMANHUF@GMAIL.COM)(9313170405)(PETITIONER) SUARABH SUDHIR(9873111038)(RESPONDENT) YOGESH (YOGESHPARDHAN1990@GMAIL.COM)(8650761121)(RESPONDENT)		
70	RC.REV.-181/2023 CM APPL. 34267/2023	MUNNA LAL AND BROS V/s SAURABH SUDHIR	PRADUMAN KR AGGARWAL, YOGESH	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

		PRADUMAN KUMAR AGARWAL(PRADUMANHUF@GMAIL.COM)(9313170405)(PETITIONER) SAURABH SUDHIR()(9873111038)(RESPONDENT) YOGESH (YOGESHPARDHAN1990@GMAIL.COM)(8650761121)(RESPONDENT)	
71	RFA-77/2020 CM APPL. 3978/2020	ROSHANI DEVI V/s PARVATI SINGH @ PARVATI DEVI & ANR	S P JAIN, SUNIL CHAUHAN, RANA RANJIT SINGH
		OTHER DETAILS OF ADVOCATES: S P JAIN()(9873304064)(PETITIONER) SUNIL CHAUHAN(SVALAWASSOCIATES@GMAIL.COM)(9873744868)(PETITIONER) RANA RANJIT SINGH(RANARANJITSINGH@GMAIL.COM)(9810162881)(RESPONDENT)	
72	RFA-16/2021 CM APPL. 1311/2021 CM APPL. 1312/2021 CM APPL. 1314/2021	BAJAJ ALLIANZ LIFE INSURANCE CO LTD V/s CANARA BANK ERSTWHILE KNOWN AS SYNDICATE BANK & ORS.	SHWETA SINGH PARIHAR, JURIXIN
		OTHER DETAILS OF ADVOCATES: SHWETA PARIHAR(SHWETASPARIHAR05@GMAIL.COM)(9810347737)(PETITIONER) SK ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) ()(RESPONDENT)	
73	RFA-373/2021	JAKSON ENGINEERS LTD V/s J AND G ELECTRONICS (P) LTD	J. SAGAR ASSOCIATES, LALIT MOHAN PRAMODKUMAR
		OTHER DETAILS OF ADVOCATES: J SAGAR()(7428982227)(PETITIONER) LALIT(ADVOCATELALITMOHAN@YAHOO.COM)()(RESPONDENT) LALIT(ADVOCATELALITMOHAN@YAHOO.COM)()(RESPONDENT) LALIT MOHAN PRAMODKUMAR(LALITMHN00@GMAIL.COM)(9711577098)(RESPONDENT)	
74	RFA-333/2022 CM APPL. 33143/2022	M/S STANDARD GANPATI MERCHANDISE PVT LTD V/s M/S WATCO SHIPPING SERVICES & ORS.	ROSHAN SONTHALIA, O P GAGGAR
		OTHER DETAILS OF ADVOCATES: ROSHAN SONTHALIA, PUJA JAKHAR(ROSHAN.SANTHALIA@BLACKROBECHAMBERS.LAW)(9560622223)(PETITIONER) SURUCHI(SURUCHI.JAISWAL@FOXANDMANDAL.CO.IN)()(RESPONDENT) M/S GOUTAM ENTERPRISES(JAINSHOBIT100@GMAIL.COM, GOUTAMENT@YAHOO.COM)()(RESPONDENT) M/S VEEKAY SHIPPING AGENCIES DEFENDANT (VKULL1975@GMAIL.COM)()(RESPONDENT) DINESH(DINESH@MAJESTICMARITIME.COM)()(RESPONDENT) M/S AGENCIA COMMERCIAL DEFENDANT (DELHICC@ACMLOGISTICS.CO.IN)()(RESPONDENT) MAJESTIC MARTIME PVT LTD(NAJEEB@MAJESTICMARITIME.COM, DINESH@MAJESTICMARTIME.COM)()(RESPONDENT) M/S WATCO SHIPPING SERVICES(OP@WATCOSHIPPING.CO, INFO@WATCOSHIPPING.COM)()(RESPONDENT) ACM LOGISTICS(DELHICC@ACMLOGISTICS.CO.IN)()(RESPONDENT) O P GAGGAR(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT)	
75	RFA-1009/2023 CM APPL. 67228/2023 CM APPL. 67229/2023 CM APPL. 67231/2023 CM APPL. 31837/2024	KARAN RAI V/s MEENA CHAUBEY	CHANDERMANI GROVER, RAHUL SHARMA, RAHUL SHARMA
		OTHER DETAILS OF ADVOCATES: VIJAY DAHIYA(VIJAYDAHIYAADVOCATE@GMAIL.COM)()(PETITIONER) RAHUL SHARMA , AYUSH BHATIA (SHARMA_RAHUL301@YAHOO.CO.IN)(9810109329)(RESPONDENT) RAHUL SHARMA(KARAMSAMYAL@GMAIL.COM)(9871014678)(PETITIONER)	
76	RFA-725/2024 CM APPL. 2211/2022	USHA V/s GEETA AND ANR	HINA KB, MUHAMMAD ARIF
		OTHER DETAILS OF ADVOCATES: MUHAMMAD ARIF (ADVOCATEARIF704@GMAIL.COM)(9810405873)(RESPONDENT)	

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: “SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER.”

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

Click below to join the VC:

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	CRL.REV.P.(MAT.)-114/2025 CRL.M.A. 7654/2025 CRL.M.A. 7655/2025 CRL.M.A. 8382/2025 CRL.M.A. 11257/2025	SWATI SAISTA V/s DHIRENDRA KUMAR	SWATI SAISTA	
		OTHER DETAILS OF ADVOCATES: SWATI SAISTA (SWATISAISTA30@GMAIL.COM)(7042273711)(PETITIONER) DHIRENDRA KUMAR (CAPTDHIRU.320@GMAIL.COM)(0)(RESPONDENT) SWATI SAISTA(SWATISAISTA30@GMAIL.COM)(7042273711)(PETITIONER) DHIRENDRA KUMAR(CAPTDHIRU.320@GMAIL.COM)(0)(RESPONDENT) SWATI SAISTA(SWATISAISTA30@GMAIL.COM)(7042273711)(PETITIONER) DHIRENDRA KUMAR(CAPTDHIR.320@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-) P.S.-FIR NO. :(-)
BAIL				
2	BAIL APPLN.-1764/2023	SATISH @ KUBDA @ AJAY V/s STATE (GOVT. OF NCT OF DELHI)	RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: RAJESH PANDEY(RAJESH.JASCH@GMAIL.COM)(9810131288)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-205/2015) BAIL APPLN. 2788/2019 FILED BY SATISH KUBDA @ AJAY (DISPOSED ON : 2020-01-28) BAIL APPLN. 2621/2020 FILED BY NITIN GUPTA (DISPOSED ON : 2020-10-07) BAIL APPLN. 1003/2024 FILED BY AKASH@ROCKY (DISPOSED ON : 2024-05-16) P.S.-FIR NO. :(SANGAM VIHAR-205/2015)
3	BAIL APPLN.-2530/2024	SHAKOOR MOHAMMED V/s STATE OF NCT OF DELHI	KAMAL KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAHID AZAD(ASIFNLUJ97@GMAIL.COM)(9648337405)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-226/2023) BAIL APPLN. 1609/2024 FILED BY HIMANSHU JAIN (DISPOSED ON : 2024-05-07) BAIL APPLN. 2367/2024 FILED BY LOKESH YADAV (DISPOSED ON : 2024-08-28) BAIL APPLN. 3502/2024 FILED BY SANJAY (DISPOSED ON : 2025-01-09) BAIL APPLN. 809/2025 FILED BY SHIV LAL (D. OF HEARING : 2025-04-21) BAIL APPLN. 854/2025 FILED BY HIMANSHU JAIN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CRIME AND RAILWAY-226/2023)
4	BAIL APPLN.-4388/2024 CRL.M.(BAIL) 2016/2024	SUSHIL RAMESH KOLHE V/s STATE (GOVT NCT OF DELHI)	RUCHIKA RATHI	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI (RUCHIKA@CRBLAW.IN)(9711154508)(PETITIONER)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		415/2023)
5	BAIL APPLN.-117/2025	SAURABH RAJPUT V/s STATE OF N.C.T. OF DELHI & ANR.	FAIZ IMAM	
		OTHER DETAILS OF ADVOCATES: FAIZIMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-499/2024)
6	BAIL APPLN.-661/2025	KARTIK CHAUHAN V/s STATE GOVT. OF NCT OF DELHI	GAURAV CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR (PARY.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-154/2022)
7	BAIL APPLN.-809/2025 WITH BAIL APPLN. 854/2025	SHIV LAL V/s STATE GOVT. OF NCT OF DELHI	ROOPA RAM JANGU	
		OTHER DETAILS OF ADVOCATES: R.R. JANGU(ROOPAJANGU9222@GMAIL.COM)(9953202160)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-226/2023) BAIL APPLN. 1609/2024 FILED BY HIMANSHU JAIN (DISPOSED ON : 2024-05-07) BAIL APPLN. 2367/2024 FILED BY LOKESH YADAV (DISPOSED ON : 2024-08-28) BAIL APPLN. 2530/2024 FILED BY SHAKOOR MOHAMMED (D. OF HEARING : 2025-04-21) BAIL APPLN. 3502/2024 FILED BY SANJAY (DISPOSED ON : 2025-01-09) BAIL APPLN. 854/2025 FILED BY HIMANSHU JAIN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CRIME AND RAILWAY-226/2023)
8	BAIL APPLN.-854/2025	HIMANSHU JAIN V/s THE STATE GOVT. OF NCT OF DELHI	MANOJ MANDERNA	
		OTHER DETAILS OF ADVOCATES: MANOJ MANDERNA(MANOJMANDERNA72@GMAIL.COM)(7700020071)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-226/2023) BAIL APPLN. 1609/2024 FILED BY HIMANSHU JAIN (DISPOSED ON : 2024-05-07) BAIL APPLN. 2367/2024 FILED BY LOKESH YADAV (DISPOSED ON : 2024-08-28) BAIL APPLN. 2530/2024 FILED BY SHAKOOR MOHAMMED (D. OF HEARING : 2025-04-21) BAIL APPLN. 3502/2024 FILED BY SANJAY (DISPOSED ON : 2025-01-09) BAIL APPLN. 809/2025 FILED BY SHIV LAL (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CRIME AND RAILWAY-226/2023)
9	BAIL APPLN.-1006/2025 CRL.M.A. 7614/2025	GURVEEN SINGH V/s THE STATE OF NCT OF DELHI	SOMNATH CHAKRABORTY	
		OTHER DETAILS OF ADVOCATES: S.CHAKRABORTY (ADVCHAK@GMAIL.COM)(9810643431)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MODEL TOWN-497/2023)
SUSPENSION OF SENTENCE				
10	CRL.M.(BAIL) 1795/2024 In CRL.A.-897/2018	SANJAY KUMAR YADAV V/s STATE	SAAHILA LAMBA (DHCLSC), SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA (DHCLSC)()(9818153010)(PETITIONER) VARUN DEV MISHRA (KUMARSAN04@YAHOO.CO.IN)()(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-242/2016) CRL.A. 975/2018 FILED BY SANJAY KUMAR YADAV (D. OF HEARING : 2018-09-19) P.S.-FIR NO. :(ALIPUR-242/2016)
11	CRL.M.(BAIL) 458/2025 In CRL.A.-258/2025	MAYANK PANDEY V/s THE STATE (NCT) OF DELHI	AVTAR SINGH BHAMLOT	
		OTHER DETAILS OF ADVOCATES: AVTAR(AVTARSINGH78@YAHOO.COM)(9810910333)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMAR COLONY-1008/2015)

12	CRL.REV.P.-783/2019 CRL.M.(BAIL) 1314/2019	MOHAN SINGH V/s STATE & ANR	KOHLI & SOBTI	
		OTHER DETAILS OF ADVOCATES: KOHLI & SOBTI()(7042862136)(PETITIONER)		
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
13	CRL.M.C.-9470/2023	PANKAJ KUMAR (THROUGH SPA ASHISH JAISWAL) & ORS. V/s STATE (GOVT OF NCT OF DELHI & ANR.	AJAI KUMAR, AJIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAI KUMAR(ADVOAJAI85@GMAIL.COM)(9871899579)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJIT KUMAR(NAVASSOCIATES@YAHOO.COM)(9899361664)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-2/2020) W.P.(CRL) 1870/2021 FILED BY PRABHA SHANKAR SINGH (DISPOSED ON : 2021-09-28) W.P.(CRL) 1912/2021 FILED BY ASHOK ATRI (DISPOSED ON : 2022-09-06) CRL.M.C. 5072/2022 FILED BY ASHOK ATRI (DISPOSED ON : 2023-11-30) W.P.(CRL) 3432/2023 FILED BY DELHI INFRATECH LTD (DISPOSED ON : 2024-08-29) W.P.(CRL) 3433/2023 FILED BY DELHI INFRATECH LTD (DISPOSED ON : 2024-08-29) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-2/2020)
FOR ADMISSION				
14	CRL.M.C.-870/2025 CRL.M.A. 4050/2025	YEANUR V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	OMKAR	
		OTHER DETAILS OF ADVOCATES: MAHESH KUMAR (ADVOCATEMAHESHPATEL@GMAIL.COM)(9990456357)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALINDI KUNJ-163/2022)
15	CRL.M.C.-1285/2025 CRL.M.A. 5759/2025	KAPIL WADHAWAN V/s CENTRAL BUREAU OF INVESTIGATION	VIJAY KARI SINGH	Listing Remarks: AT 2.15 P.M
		OTHER DETAILS OF ADVOCATES: VIJAY KARI SINGH(VIJAYKARSINGH@GMAIL.COM)(9899090515)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-224-2022-A-0001) CRL.M.C. 4293/2022 FILED BY CBI (DISPOSED ON : 2022-09-05) W.P.(CRL) 1741/2022 FILED BY PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED (DISPOSED ON : 2022-08-04) W.P.(CRL) 2911/2022 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-05-09) W.P.(CRL) 2912/2022 FILED BY DHEERAJ WADHAWAN (D. OF HEARING : 2025-05-09) CRL.M.C. 6544/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-05-30) BAIL APPLN. 353/2023 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-31) BAIL APPLN. 271/2023 FILED BY SUNNY BATHIJA THROUGH WIFE AS PAROKAR (DISPOSED ON : 2023-04-12) CRL.M.C. 5108/2023 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2023-07-26) CRL.M.C. 3536/2023 FILED BY RAJESH KUMAR ANAND (D. OF HEARING : 2025-04-22) CRL.M.C. 1137/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-04-23) BAIL APPLN. 1232/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-03) BAIL APPLN. 2040/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-09-09) CRL.M.C. 3849/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-05-17) BAIL APPLN. 2036/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-06-03) W.P.(CRL) 1659/2024 FILED BY MR. MANISH SAVLA (DISPOSED ON : 2024-05-22) BAIL APPLN. 1824/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-30) BAIL APPLN. 2165/2024 FILED BY AJAY

				RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-09-02) CRL.M.C. 6434/2024 FILED BY JIGNESH MEHTA (DISPOSED ON : 2024-08-20) CRL.M.C. 6443/2024 FILED BY KAPIL WADHAWAN (DISPOSED ON : 2024-08-20) CRL.M.C. 6474/2024 FILED BY AMIT CHATURVEDI (DISPOSED ON : 2024-08-20) BAIL APPLN. 3640/2024 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-04-17) CRL.M.C. 682/2025 FILED BY JALAJ BATRA (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CBI-224-2022-A-0001)
16	CRL.M.C.-1539/2025 CRL.M.A. 6906/2025 CRL.M.A. 6907/2025	SHARUKH KHAN @ ASHU V/s MS GULAFSHA & ANR.	SONI BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR (CHAUDHARYB447KHUSHL@GMAIL.COM)(9266803316)(PETITIONER)		P.S.-FIR NO. :(CBI-)
AFTER NOTICE MISC. MATTERS				
17	CRL.A.-287/2017	DEEPAK DAHIYA V/s MAHIPAL SINGH & ORS.	RAM KUMAR, ANIL GROVER	
		OTHER DETAILS OF ADVOCATES:		
18	CRL.A.-1164/2017	MAQBOOL & ANR V/s STATE OF NCT OF DELHI	ARVIND KUMAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-225/2012) BAIL APPLN. 345/2013 FILED BY SHAHID (DISPOSED ON : 2013-10-30) P.S.-FIR NO. :(GEETA COLONY-225/2012)
19	CRL.A.-46/2022 WITH CRL.REV.P. 156/2022	PURAN CHAND KAUSHAL V/s SATISH CHAND SHARMA	KUMAR VAIBHAW, ARVIND SHARMA	
		OTHER DETAILS OF ADVOCATES: ARVIND SHARMA(ARVINDVATS86@GMAIL.COM)(9999168332)(RESPONDENT)		
20	CRL.REV.P.-156/2022 CRL.M.A. 22299/2023	SATISH CHAND SHARMA V/s PURAN CHAND KAUSHAL	MANISH GUPTA, MANOJ TOMAR, KUSHDEEP GAUR	
		OTHER DETAILS OF ADVOCATES: MANISH GUPTA(ADVOCATE.MANISH.G@GMAIL.COM)(9210875124)(PETITIONER) PURAN CHAND KAUSHAL()(9540835681)(RESPONDENT) TOMAR & ASSOCIATES(MANOJTOMAR.ADV@GMAIL.COM)(9711330536)(PETITIONER) KUSHDEEP GAUR(KUSHDEEP.GAUR@GMAIL.COM)(9873214509)(RESPONDENT)		
21	CRL.L.P.-167/2013	N.C.B. V/s N.TUN KHAN KHUP	P C AGGARWAL, S K SANTOSHI	
		OTHER DETAILS OF ADVOCATES:		
22	CRL.L.P.-160/2020	AMRISH KUMAR TYAGI V/s DWARKA NATH SACHDEVA & ANR.	PANKAJ KUMAR JAIN, KARAN ARORA	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR JAIN()(9873235288)(PETITIONER) KARAN ARORA(ADVOCATEKARANARORA1991@GMAIL.COM)(9999935429)(RESPONDENT)		
23	CRL.L.P.-227/2020 CRL.M.A. 12534/2020	CENTRAL BUREAU OF INVESTIGATION V/s RAJ KUMAR VERMA AND ORS	RAJESH KUMAR, RIZWAN, NIMISH CHIB, SAURABH VERMA, RINKU KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER) RAJESHKUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER) RIZWAN (RIZWANOFFICE0506@GMAIL.COM)(9643349576)(RESPONDENT) NIMISH CHIB(NIMISHCHIB@GMAIL.COM)(9810823566)(RESPONDENT) SAURABH VERMA(ADVOCATESAURABHVERMA@GMAIL.COM)(8860625759)(RESPONDENT) RINKU KUMAR GARG(LAWYER.RKGARG@GMAIL.COM)(9818900589)(RESPONDENT)		P.S.-FIR NO. :(CBI-RC 02(E)/2006/EOW I, NEW DELHI)
24	CRL.M.C.-2343/2011	ANIL GOEL V/s SANJAY KUMAR & ORS	GAURAV DHINGRA	
		OTHER DETAILS OF ADVOCATES:		

25	CRL.M.C.-2690/2011 CRL.M.A. 9595/2011	SYED AHMAD FAIZY V/s SABA NASIR KHATRI & ANR	MOHIT GUPTA, M A KHAN	
		OTHER DETAILS OF ADVOCATES:		
26	CRL.M.C.-1025/2012 WITH CRL.M.C. 1961/2012	RAMESH CHAWLA V/s STATE & ANR	JAIDEEP MALIK, VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-774/2000) CRL.M.C. 1961/2012 FILED BY RAMESH CHAWLA (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(MODEL TOWN-774/2000)
27	CRL.M.C.-1961/2012	RAMESH CHAWLA V/s STATE & ANR.	JAIDEEP MALIK, VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-774/2000) CRL.M.C. 1025/2012 FILED BY RAMESH CHAWLA (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(MODEL TOWN-774/2000)
28	CRL.M.C.-3435/2019 CRL.M.A. 31327/2019	SRI KRISHAN & ANR. V/s STATE & ORS.	SANJAY SURI, ASHUTOSH RANA	
		OTHER DETAILS OF ADVOCATES: SANJAY SURI()(9212165655)(PETITIONER) ASHUTOSH RANA(RANA8381@GMAIL.COM)(7838463577)(RESPONDENT)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-41/2014)
29	CRL.M.C.-6387/2019 CRL.M.A. 42437/2019	M/S ICICI BANK LTD V/s M/S REVOLUTION CLOTHING PVT. LTD. & ORS	PUNIT K BHALL, PUNEET BAJAJ	
		OTHER DETAILS OF ADVOCATES: PUNIT K BHALL()(8968560456)(PETITIONER) PUNEET BAJAJ(BAJAJNBAJAJ@GMAIL.COM)(9811700978)(RESPONDENT)		
30	CRL.M.C.-743/2025 CRL.M.A. 3520/2025	XXX V/s STATE OF DELHI & ANR.	SHINOJ K NARAYANAN	
		OTHER DETAILS OF ADVOCATES: ADITYA VERMA(ADITYALAW05@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-395/2024) CRL.M.C. 751/2025 FILED BY XXX (D. OF HEARING : 2025-04-21) CRL.M.C. 752/2025 FILED BY XXX (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(GEETA COLONY-395/2024)
31	CRL.M.C.-751/2025 CRL.M.A. 3551/2025	XXX V/s THE STATE (NCT OF DELHI) AND ORS.	SHINOJ K NARAYANAN	
		OTHER DETAILS OF ADVOCATES: SHINOJ K. NARAYANAN()(9711943928)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-395/2024) CRL.M.C. 743/2025 FILED BY XXX (D. OF HEARING : 2025-04-21) CRL.M.C. 752/2025 FILED BY XXX (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(GEETA COLONY-395/2024)
32	CRL.M.C.-752/2025 CRL.M.A. 3553/2025	XXX V/s THE STATE (NCT OF DELHI) AND ANR.	SHINOJ K NARAYANAN	
		OTHER DETAILS OF ADVOCATES: SHINOJ K. NARAYANAN ()(9711943928)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-395/2024) CRL.M.C. 743/2025 FILED BY XXX (D. OF HEARING : 2025-04-21) CRL.M.C. 751/2025 FILED BY XXX (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(GEETA COLONY-395/2024)
33	CRL.REV.P.-74/2019 CRL.M.A. 1280/2019 CRL.M.A. 1281/2019	SHRI BHUPENDER SINGH V/s SMT. RENU & ANR.	CHARAN JEET & ASSOCIATES, BISHAN SINGH VERMA	
		OTHER DETAILS OF ADVOCATES: CHARAN JEET & ASSOCIATES()(9711574560)(PETITIONER)		

34	CRL.REV.P.-114/2019 CRL.M.A. 6850/2023	SHUCHI MEHRA V/s ANURAG MEHRA & ORS.	GUMANI & ASSOCIATES, FAIZ IMAM, NALIN TRIPATHI	
		OTHER DETAILS OF ADVOCATES: GUMANI & ASSOCIATES()(8178910196)(PETITIONER) FAIZIMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) MEHRA ANURAG (MEHRA.ANURAG@GMAIL.COM)()(RESPONDENT)		
35	CRL.REV.P.-131/2019 CRL.M.A. 2400/2019	DIVYA SHARMA V/s YOGESH SHARMA	SWATY SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: SWATY SINGH MALIK()(9873179289)(PETITIONER)		
36	CRL.REV.P.-1327/2019	MOHD. HAKIM KHAN & ANR V/s HARISH KUMAR WADHWA	RAKESH GAUR	
		OTHER DETAILS OF ADVOCATES: RAKESH GAUR()(7011215316)(PETITIONER)		
37	CRL.REV.P.-132/2021	SURAJ PRAKASH SHARMA V/s CBI/SCB/DLI	HARISH CHAND	
		OTHER DETAILS OF ADVOCATES: HARISHCHAND(CHANDERHARISH3112@GMAIL.COM)(7838217753)(PETITIONER) M.L. YADAV, HARISH CHAND(CHANDERHARISH3112@GMAIL.COM)(7838317753)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CBI-5-S-92)
38	CRL.REV.P.-183/2021	VINOD KUMAR HANDA V/s STATE OF NCT OF DELHI	ATUL BHUCHAR, RUCHIR BATRA	
		OTHER DETAILS OF ADVOCATES: ATULBHUCHAR(ATULBHUCHAR@BHUCHARLEGAL.COM)(9891096655)(PETITIONER) RAJESH CHUGH(RAJESHCHUGH@GMAIL.COM)(9810070898)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RUCHIR BATRA(ADV.RUCHIRBATRA@GMAIL.COM)(9811278762)(PETITIONER)		P.S.-FIR NO. :(CONNAUGHT PLACE-740/2005)
39	CRL.REV.P.-434/2021 CRL.M.A. 20372/2021	SANJEEV @ BABBU & ANR. V/s STATE OF NCT OF DELHI	SHIVA SANTANAM SWAMINADHAN, ALOK BHACHAWAT	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(WAKILRAHUL@GMAIL.COM)(9540005499)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ALOK BHACHAWAT(ALOK@BHACHAWAT.COM)(9811105362)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-578/2018) BAIL APPLN. 1462/2020 FILED BY JAGDISH SHARMA @ JAGGI (DISPOSED ON : 2021-02- 19) BAIL APPLN. 2014/2021 FILED BY JAGDISH SHARMA @ JAGGI (DISPOSED ON : 2021-07-13) BAIL APPLN. 1011/2021 FILED BY JAGDISH SHARMA @ JAGGI (DISPOSED ON : 2021-03- 23) BAIL APPLN. 4764/2024 FILED BY JAGDISH SHARMA @ JAGGI (D. OF HEARING : 2025-04- 23) P.S.-FIR NO. :(PUNJABI BAGH-578/2018)
40	TR.P.(CRL.)-30/2021 CRL.M.A. 4352/2025	MAMTA & ORS. V/s STATE OF NCT OF DELHI & ANR.	MUKESH RANA, SUNIL DUTT DIXIT	
		OTHER DETAILS OF ADVOCATES: MUKESHRANA(MRANA@JURISADVOCATES.COM)(9899502553)(PETITIONER) MUKESH RANA()(9899502553)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHI@GMAIL.COM)(9891919168)(RESPONDENT) ADVIDEAYUKTI(ADVIDEAYUKTI029@GMAIL.COM)()(RESPONDENT) SUNIL DUTT DIXIT (SDDOFFICE2@GMAIL.COM)(7292005634)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	TR.P.(CRL.)-106/2023	SUNDARI & ANR. V/s THE STATE (GOVT. OF NCT OF DELHI) & ORS.	SUNDARI SOWSEN MUAZ	
		OTHER DETAILS OF ADVOCATES: DR. MUAZ HUSSEIN(DR.MUAZHUZEIN2020M@YAHOO.COM)(995890018)(PETITIONER) SUNDARI (DR.MUAZHUZEIN2020M @YAHOO.COM)(995890018)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-293/2010) CRL.M.C. 76/2011 FILED BY SUNDARI & DR. MUAZ HUSSEIN (DISPOSED ON : 2011-09-12) CRL.M.C. 11/2025 FILED BY MRS. SUNDARI & ANR. (DISPOSED ON : 2025-02-07) P.S.-FIR NO. :(NEW FRIENDS COLONY-

				293/2010)
42	W.P.(CRL)-264/2023 CRL.M.A. 2431/2023 CRL.M.A. 15633/2023	SUNIL POKHRIYAL V/s THE STATE OF NCT OF DELHI & ORS.	GIRIRISH KUMAR, PRADEEP SINGH NEGI, HIMANSHU CHAND	
		OTHER DETAILS OF ADVOCATES: THE IO(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE SHO(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE DCP(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE COMMISSIONER OF DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GIRISH KUMAR (LAWYERGIRISH@GMAIL.COM)(9873777479)(PETITIONER) GIRISH KUMAR()(9873777479)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) POKHRIYAL(POKHRIYALDEVANSHI@GMAIL.COM)()(RESPONDENT) PRADEEP SINGH NEGI(ADVPRADEEPNEGI@GMAIL.COM)(8882221826)(PETITIONER) HIMANSHU CHAND(HIMANSHUCHAND765@GMAIL.COM)(9871603392)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-860/2022) W.P.(CRL) 263/2023 FILED BY SUNIL POKHRIYAL (DISPOSED ON : 2024-10-18) BAIL APPLN. 3975/2024 FILED BY SUNIL POKHRIYAL (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(DABRI-860/2022)
43	W.P.(CRL)-1942/2023 CRL.M.A. 17992/2023	ANKUSH TYAGI & ORS. V/s STATE GOVT OF NCT OF DELHI AND ANR.	FARRUKH KHAN, SAMYAK JAIN	
		OTHER DETAILS OF ADVOCATES: DIWAN (INFO@DIWANADVOCATES.COM)(8076293778)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAMYAK JAIN(ADVOCATE.SAMYAK@GMAIL.COM)(9718282020)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI-732/2022)
44	W.P.(CRL)-2903/2023	JITENDRA PRATAP SINGH V/s UNION OF INDIA & ORS.	SHUBHI SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SHUBHI SRIVASTAVA (ADV.SHUBHISRVIVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT)		
45	W.P.(CRL)-3101/2023 CRL.M.A. 28837/2023 CRL.M.A. 14171/2024	NIKHIL TRIPATHI V/s STATE OF GNCTD	HIMANSHU KAUSHIK, PARIKSHIT MAHIPAL, PARIKSHIT MAHIPAL	
		OTHER DETAILS OF ADVOCATES: PARKASHIT MAHIPAL (PMAHIPAL09@GMAIL.COM)(9868873986)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PARIKSHIT MAHIPAL(PMAHIPAL09@GMAIL.COM)(9868873986)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 100/2010)
46	W.P.(CRL)-3387/2023 CRL.M.A. 31441/2023 CRL.M.A. 32671/2023 CRL.M.A. 23732/2024	PAWAN KANT V/s DIRECTORATE OF ENFORCEMENT	AGARWAL LAW ASSOCIATES, ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: PARMINDER SINGH(PARMINDER@AGLAW.IN)(9953936545)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)()(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC_ED@GOV.IN)()(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 39/2023)
CONNECTED MATTERS (ANMM)				
47	CRL.M.C.-441/2019 CRL.M.A. 1926/2019	STATE V/s MUKESH	RAJESH MAHAJAN	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHAJAN()(8826804607)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-279/2018) CRL.M.C. 444/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) CRL.M.C. 443/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) CRL.M.C. 450/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(SEEMA PURI-279/2018)
48	CRL.M.C.-443/2019 CRL.M.A. 1936/2019	STATE V/s DARSHANA	RAJESH MAHAJAN	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHAJAN()(8826804607)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-279/2018)

				CRL.M.C. 444/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) CRL.M.C. 441/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) CRL.M.C. 450/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(SEEMA PURI-279/2018)
49	CRL.M.C.-444/2019 CRL.M.A. 1939/2019	STATE V/s MOHD. AMIR	RAJESH MAHAJAN	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHAJAN()(8826804607)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-279/2018) CRL.M.C. 441/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) CRL.M.C. 443/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) CRL.M.C. 450/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(SEEMA PURI-279/2018)
50	CRL.M.C.-450/2019 CRL.M.A. 1958/2019	STATE V/s ZARINA	RAJESH MAHAJAN	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHAJAN()(8826804607)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-279/2018) CRL.M.C. 444/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) CRL.M.C. 441/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) CRL.M.C. 443/2019 FILED BY STATE (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(SEEMA PURI-279/2018)
51	CRL.REV.P.-183/2018 WITH CRL.M.C. 441/2019 CRL.M.C. 443/2019 CRL.M.C. 444/2019 CRL.M.C. 450/2019	THE STATE GOVT OF NCT OF DELHI V/s MOHD ALAM	AASHAA TIWARI	
		OTHER DETAILS OF ADVOCATES: AASHAA TIWARI()(9810128673)(PETITIONER)		P.S.-FIR NO. :(CRIME AND RAILWAY-207/2017)
52	CRL.REV.P.-401/2018 WITH CRL.REV.P. 441/2019 CRL.M.C. 443/2019	THE STATE (NCT OF DELHI) V/s JAMEEL	AMIT GUPTA	
		OTHER DETAILS OF ADVOCATES: AMIT GUPTA()(9810273846)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-88/2018) BAIL APPLN. 458/2019 FILED BY JAMEEL (DISPOSED ON : 2019-03-29) BAIL APPLN. 1132/2022 FILED BY JAMEEL (DISPOSED ON : 2022-11-30) P.S.-FIR NO. :(SEEMA PURI-88/2018)
53	CRL.REV.P.-472/2018	STATE (GNCTD) V/s SHARUKH @ SALMAN	MUKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR()(9313007949)(PETITIONER)		P.S.-FIR NO. :(SEEMA PURI-156/2018)
54	CRL.REV.P.-514/2018	STATE V/s SUMIT	MEENAKSHI DHAIYA, RAHUL K. SINGH	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI DHAIYA()(8800839053)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIVEK VIHAR-75/2018) CRL.A. 194/2025 FILED BY SUMIT (D. OF HEARING : 2025-02-28) P.S.-FIR NO. :(VIVEK VIHAR-75/2018)
PART-HEARD MATTERS				
55	CONT.CAS(C)-164/2020 WITH W.P.(C) 1103/2020 CONT.CAS(C) 976/2023	X V/s SAHITYA AKADEMI	SHREYA MUNOTH	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SHREYA MUNOTH()(9971846694)(PETITIONER)		

56	W.P.(C)-1103/2020 CM APPL. 11695/2023 CM APPL. 21955/2023 CM APPL. 36663/2023 CM APPL. 44573/2023 CM APPL. 47022/2023 WITH W.P.(C) 2546/2021	X V/s AKADEMI AND ORS.	AMRITANANDA CHAKRAVORTY, SHREYA MUNOTH, ASHISH DIXIT, ABHISHEK AGGARWAL	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: AMRITANANDA CHAKRAVORTY()(9971846694)(PETITIONER) SHREYA MUNOTH(SHREYA@CSMCHAMBERS.COM)(9958498446)(PETITIONER) G N AGGARWAL AND CO(GNAGGARWAL.CO@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASHISH DIXIT()(9999900412)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHREYA MUNOTH(SHREYA@CSMCHAMBERS.COM)(9958498446)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHISHEK AGGARWAL AND BHAWNA KATARIA(GNAGGARWAL.CO@GMAIL.COM, ASHISH@ASHISHDIXIT.IN)()(RESPONDENT) ABHISHEK AGGARWAL(GNAGGARWAL.CO@GMAIL.COM)(9811114489)(PETITIONER) SHREYA MUNOTH(SHREYA@CSMCHAMBERS.COM)()(RESPONDENT) SHREYA MUNOTH , AMRITANDA CHAKRAVORTY(SHREYA@CSMCHAMBERS.COM)(9958498446)(PETITIONER) GNAGGARWAL(GNAGGARWAL.CO@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ASHISH (ASHISH@ASHISHDIXIT.IN)()(RESPONDENT)		
57	CONT.CAS(C)-976/2023 WITH W.P.(C) 1103/2020	X V/s SAHITYA AKADEMI & ORS.	SHREYA MUNOTH, SHREYA MUNOTH	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SHREYA MUNOTH(SHREYA@CSMCHAMBERS.COM)(9958498446)(PETITIONER) KUNAL(KUNAL@IREGAL.IN, GNAGGARWAL.C@GMAIL.COM)()(RESPONDENT) K MADHAV(K.MADHAV9@GMAIL.COM, DS.ACCOUNTS@SHITYA- AKADEMI.GOV.IN)()(RESPONDENT) SHREYA MUNOTH(SHREYA@CSMCHAMBERS.COM)(9958498446)(PETITIONER)		
FOR DIRECTIONS(J)				
58	BAIL APPLN.-3831/2023	JITENDER DIXIT @ BANTU V/s THE STATE (NCT OF DELHI)	TARUN GAHLOT	
		OTHER DETAILS OF ADVOCATES: TARUN GAHLOT(GAHLOTORAMA@GMAIL.COM)(9871181397)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-55/2016) W.P.(CRL) 2321/2016 FILED BY PARVESH GREWAL (DISPOSED ON : 2017-11-23) BAIL APPLN. 835/2020 FILED BY SUMIT @ SAM (DISPOSED ON : 2020-06-02) BAIL APPLN. 1433/2020 FILED BY MANOJ (DISPOSED ON : 2020-07-08) BAIL APPLN. 1360/2020 FILED BY ROHIT @ RAHUL (DISPOSED ON : 2020-07-03) BAIL APPLN. 1259/2020 FILED BY ARUN @ KALA (DISPOSED ON : 2020-07-16) BAIL APPLN. 1471/2021 FILED BY SUMIT @ SAM (DISPOSED ON : 2021-06-04) BAIL APPLN. 1058/2021 FILED BY SUMIT@SAM (DISPOSED ON : 2021-03-25) CRL.A. 201/2022 FILED BY JITENDER DIXIT @ BANTU (D. OF HEARING : 2025-05-14) CRL.A. 138/2022 FILED BY ARUN (D. OF HEARING : 2025-05-14) BAIL APPLN. 3479/2023 FILED BY DHEERPAL@BAGADI@DEEPAK (DISPOSED ON : 2023-10-19) BAIL APPLN. 3348/2023 FILED BY ARUN (DISPOSED ON : 2025-04-07) BAIL APPLN. 162/2024 FILED BY ISWAR @ PANDIT (DISPOSED ON : 2024-03-19) BAIL APPLN. 552/2025 FILED BY NARESH KUMAR @ PAHELWAN (D. OF HEARING : 2025-05-01) P.S.-FIR NO. :(CRIME AND RAILWAY-55/2016)

FOR CONSIDERATION				
59	CRL.M.A. 5331/2025 In CRL.A.-105/2022	AAS MOHD. @ ASHU V/s STATE NCT OF DELHI	KANHAIYA SINGHAL, HARSHIT VASHISHT, PANKAJ PAL	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) CHETAN BHARDWAJ(ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER) CHAITANYA GOSAIN(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ PAL (PANAKJPAL23022000@GMAIL.COM)(9821276757)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ PAL(PANKAJPAL23022000@GMAIL.COM)(9821276757)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-71/2017) W.P.(CRL) 1160/2025 FILED BY AAS MOHD @ ASHU (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(ROHINI SOUTH-71/2017)

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

- NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.
- NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.
- NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS
ITEM NO:-
CASE NO:-
NAME OF COUNSEL APPEARING FOR :-
MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmlinkajgoel.dhc@gov.in
lalit.684@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CONT.CAS(C)-178/2015 CM APPL. 21678/2015 CM APPL. 24783/2015 WITH W.P.(C) 8614/2011	SANDEEP JAIN & ANR V/s SATISH CHANDRA GUPTA & ORS	VIBHA MAHAJAN SETH, ASHISH VIRMANI, RANDHIR KUMAR, PARTHESH	
		OTHER DETAILS OF ADVOCATES: RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(9899978028)(PETITIONER) PARTHESH (LAWFIRM@UNSOLVEDLEGAL.COM)(8527506427)(PETITIONER) PARTHESH (LAWFIRM@UNSOLVEDLEGAL.COM)(8527506427)(PETITIONER)		
2	W.P.(C)-8614/2011 CM APPL. 16307/2014 CM APPL. 16308/2014 CM APPL. 18834/2014 CM APPL. 2568/2015 CM APPL. 21625/2015 CM APPL. 44793/2017 CM APPL. 17162/2019	SANDEEP JAIN & ANR V/s SATISH CHANDER GUPTA & ANR	DEEPIKA, CAV, RAKESH MUKHIJA, RANDHIR KUMAR, AJIT PRATAB SINGH, DIWAN SINGH CHAUHAN, DEEPAK ANAND, ASHISH VIRMANI, AAYUSH AGARWALA (DHCLSC), PARTHESH	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) PARTHESH (LAWFIRM@UNSOLVEDLEGAL.COM)(8527506427)(PETITIONER) PARTHESH (LAWFIRM@UNSOLVEDLEGAL.COM)(8527506427)(PETITIONER)		
3	LA.APP.-318/2010 CM APPL. 27330/2019 CM APPL. 27331/2019	UNION OF INDIA V/s SEWA RAM & ORS	SANJAY PODDAR, M K MISHRA, SAPNA CHAUHAN, M K MISHRA, SUNDEEP KUMAR SINGHWAL, SUKHBEER KOUR	
		OTHER DETAILS OF ADVOCATES: M K MISHRA()(9205708976)(PETITIONER) SUNDEEP KUMAR		

ADVANCE CAUSE LIST

		SINGHWAL(SANDEEPSINGHAL333@GMAIL.COM)(9718962208)(RESPONDENT) SUKHBEER KOUR(SUKHBEERKOURBAWA@GMAIL.COM)(9818040158)(PETITIONER) SUNDEEP KUMAR SINGHWAL(SANDEEPSINGHAL333@GMAIL.COM)(9718962208)(PETITIONER)	
4	LA.APP.-202/2022 CM APPL. 63651/2024 WITH LA.APP. 221/2022	DHYAN SINGH & ORS. V/s UNION OF INDIA & ORS.	SUNIL BAINSLA, MEGHNA SANKHLA
		OTHER DETAILS OF ADVOCATES: LEX STABILES(ADMIN@LEXSTABILIS.COM)(9312933300)(PETITIONER) LAND ACQUISITION COLLECTOR(DSCE.REV.DELHI@NIC.IN)()(RESPONDENT) DDA(DDACHAMBERSHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) LEX STABILIS(SUNIL_CHB@YAHOO.CO.IN)(9899750509)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) SIDDHARNT (GUPTASIDDHANTADV@GMAIL.COM)(0)(RESPONDENT) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)	
5	LA.APP.-221/2022 CM APPL. 63320/2024	SHREE KUMAR & ORS. V/s UNION OF INDIA & ORS.	SUNIL BAINSLA, SIDDHANT GUPTA
		OTHER DETAILS OF ADVOCATES: PRAVEEN(ADMIN@LEXSTABILIS.COM)(9312933300)(PETITIONER) LEX STABILIS(ADMIN@LEXSTABILIS.COM)(9312933300)(PETITIONER) LEX STABILIS (ADMIN@LEXSTABILIS.COM)(9312933300)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERSHC@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERSHC@GMAIL.COM)()(RESPONDENT) LEX STABILIS(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SIDDHANT(GUPTASIDDHANTADV@GMAIL.COM)(0)(RESPONDENT) SIDDHANT GUPTA(SIDDHANTGUPTA_123@YAHOO.CO.IN)(9582947762)(RESPONDENT)	
6	LA.APP.-324/2023 CM APPL. 35018/2023	UNION OF INDIA V/s SH. SUNIL DUTT SHARMA & ANR.	RAJNEESH KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MADAN PANDEY(MADANPANDEY6680@GMAIL.COM)()(RESPONDENT)	
7	LA.APP.-42/2024	BHAGWAT DECEASED THROUGH LRS AND ORS V/s UNION OF INDIA AND ANR	RAHUL CHOUDHARY
		OTHER DETAILS OF ADVOCATES: INDER SINGH & RAHUL CHOUDHARY(RAHUL.CHAUDHARY0009@GMAIL.COM)()(PETITIONER) SK PATHAK(SKPATHAKSC@GMAIL.COM)()(RESPONDENT) ASHIM(ASHIMVACHHER@GMAIL.COM)()(RESPONDENT)	
8	LA.APP.-203/2024 CM APPL. 37103/2024	UNION OF INDIA V/s SH. MAHAVEER SINGH (DECEASED) THROUGH HIS LRS. SMT. MEM LATA & ORS.	SUNIL KUMAR JHA
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR JHA(SUNILJHA.LEGAL@GMAIL.COM)(9711684779)(PETITIONER) R SINGH(RSINGHADVO@GMAIL.COM)(9818010102)(RESPONDENT) SANGEETA(SANGEETABHARTI@GMAIL.COM)(981112863)(RESPONDENT) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(PETITIONER)	
9	LA.APP.-302/2024	UNION OF INDIA V/s JAIPAL SINGH & ANR.	RAJNEESH KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)	
10	W.P.(C)-7047/2010	ALL INDIA STAFF AND STUDENTS FEDERATION OF SHOSHAN UNMOOLAN PARISHAD V/s UOI AND ORS	RN DUBEY, MADAN GERA, ANURAG KISHORE, OP SAXENA, O.P.SAXENA
		OTHER DETAILS OF ADVOCATES:	

11	W.P.(C)-8056/2011 CM APPL. 18138/2011	BHARAT FABTEX AND CORPORATE PARK PVT LTD V/s UOI AND ANR	GAGAN GUPTA, P S SINGH	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-10275/2016 WITH W.P.(C) 10350/2016	SUDHIR KUMAR & ANR V/s SUB-REGISTRAR-IX & ORS	ANURAG TOMAR	
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-10350/2016	ANKUR PRASAD V/s SUB-REGISTRAR IX & ORS	ANURAG TOMAR, GAURAV DESHRAJ	
		OTHER DETAILS OF ADVOCATES: GAURAV DESHRAJ(GAURAVDESHRAJ85@GMAIL.COM)(9810704005)(PETITIONER)		
14	W.P.(C)-10614/2017	M/S. VIDARBHA INDUSTRIES POWER LIMITED V/s MINISTRY OF COAL GOVERNMENT OF INDIA AND ORS.	MAHESH AGARWAL, SUHAEL BUTTAN	
		OTHER DETAILS OF ADVOCATES: SUHAEL BUTTAN(SBUTTAN94@GMAIL.COM)(9873424993)(PETITIONER)		
15	W.P.(C)-8349/2018	SMT. SUNITA AND ORS. V/s UNION OF INDIA AND ORS.	AFTAB RASHEED, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: AFTAB RASHEED()(9810122399)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
16	W.P.(C)-507/2019 CM APPL. 2398/2019 WITH W.P.(C) 1840/2019 W.P.(C) 1841/2019 W.P.(C) 1845/2019 W.P.(C) 1846/2019 W.P.(C) 1847/2019 W.P.(C) 1849/2019 W.P.(C) 1850/2019 W.P.(C) 9405/2019	SMT. INDIRA DEVI YADAV AND ORS. V/s UNION OF INDIA AND ORS.	JAIRAJ SINGH, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: JAIRAJ SINGH()(9811542920)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT)		
17	W.P.(C)-1840/2019	SH. GYANENDER SHARMA AND ORS. V/s UNION OF INDIA AND ORS.	JAIRAJ SINGH, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: JAIRAJ SINGH()(9811542920)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT)		
18	W.P.(C)-1841/2019	SH. MURARI LAL AND ORS. V/s UNION OF INDIA AND ORS.	JAIRAJ SINGH, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: JAIRAJ SINGH()(9811542920)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(PETITIONER)		
19	W.P.(C)-1845/2019	SH. GURMEET SINGH KATYAL AND ORS. V/s UNION OF INDIA AND ORS.	JAIRAJ SINGH, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: JAIRAJ SINGH()(9811542920)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(PETITIONER)		
20	W.P.(C)-1846/2019	SH. L. R. GUPTA AND ORS. V/s UNION OF INDIA AND ORS.	JAIRAJ SINGH	
		OTHER DETAILS OF ADVOCATES: JAIRAJ SINGH()(9811544292)(PETITIONER)		
21	W.P.(C)-1847/2019	SUBHASH CHANDER & ORS V/s UNION OF INDIA & ANR	JAIRAJ SINGH, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: JAIRAJ SINGH()(9811542920)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT)		
22	W.P.(C)-1849/2019	SH. RATTAN LAL ARORA AND ORS. V/s UNION OF INDIA AND ORS.	JAIRAJ SINGH, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: JAIRAJ SINGH()(9811542920)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(PETITIONER)		
23	W.P.(C)-1850/2019	SH. RAM KISHORE AND ORS. V/s UNION OF INDIA AND ORS.	JAIRAJ SINGH, NAVEEN KUMAR RAHEJA	

		OTHER DETAILS OF ADVOCATES: JAIRAJ SINGH()(9811542920)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT)		
24	W.P.(C)-9405/2019	KAUSHALAYA DEVI V/s UNION OF INDIA & ORS.	JAIRAJ SINGH, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: JAIRAJ SINGH()(9811542920)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(PETITIONER)		
25	W.P.(C)-6085/2019	PARADEEP PHOSPHATES LIMITED & ANR V/s DEPARTMENT OF FERTILIZERS & ANR	ANUSHKA SHARDA	
		OTHER DETAILS OF ADVOCATES: ANUSHKA SHARDA()(9818941502)(PETITIONER)		
26	W.P.(C)-8087/2019	VINEETH PAREEK V/s DIRECTORATE GENERAL OF CIVIL AVIATION	VIKASH PATHAK	
		OTHER DETAILS OF ADVOCATES: VIKASH PATHAK()(9711368007)(PETITIONER)		
27	W.P.(C)-9684/2019 CM APPL. 39999/2019 CM APPL. 40000/2019 CM APPL. 44946/2019 WITH W.P.(C) 10643/2019	SHRI RADHEY SHYAM V/s UNION OF INDIA AND ANR.	R S KELA, BHARAT PRAKASH	
		OTHER DETAILS OF ADVOCATES: R S KELA()(9810241752)(PETITIONER) R S KELA()(9810241752)(PETITIONER) BHARAT PRAKASH(BHARAT.GUPTA@RKCA.NET)(9268300000)(PETITIONER)		
28	W.P.(C)-10643/2019 CM APPL. 43949/2019	SHRI RADHEY SHYAM V/s UNION OF INDIA AND ANR.	R S KELA, BHARAT PRAKASH	
		OTHER DETAILS OF ADVOCATES: R S KELA()(9810241752)(PETITIONER) BHARAT PRAKASH(BHARAT.GUPTA@RKCA.NET)(9268300000)(PETITIONER)		
29	W.P.(C)-12399/2019 CM APPL. 29632/2021	MAHENDUR ENCLAVE RESIDENTS WELFARE ASSOCIATION (REGD.) V/s UNION OF INDIA AND ORS.	ASEEM MEHROTRA, ASEEM MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA()(9811062351)(PETITIONER)		
30	W.P.(C)-1963/2020 CM APPL. 6868/2020	BOARD OF CONTROL FOR CRICKET IN INDIA V/s THE COMPETITION COMMISSION OF INDIA AND ANR.	M/S LAWYERS KNIT AND CO., SAMAR BANSAL	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: M/S LAWYERS KNIT AND CO.()(9818266404)(PETITIONER) SAMAR BANSAL(OFFICE@CSBLEGAL.IN)(8800613054)(RESPONDENT)		
31	W.P.(C)-2039/2020	COMMANDER, 60 INFANTRY BRIGADE V/s DELHI METRO RAIL CORPORATION AND ORS.	AAKANKSHA KAUL, SUPARNA SRIVASTAVA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: AAKANKSHA KAUL()(9958568396)(PETITIONER) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
32	W.P.(C)-7936/2020	SECON PRIVATE LIMITED V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	RAJIV BAKSHI	
		OTHER DETAILS OF ADVOCATES: SECON PRIVATE LIMITED(DEEPAK.AWARI@SECON.IN)(9891695725)(PETITIONER) K.K. SHARMA(KKSHARMAANDCOMPANY@GMAIL.COM)(9891695725)(PETITIONER) NATIONAL HIGHWAY AUTHORITY OF INDIA(DELHI@MVKINI.COM)(1124371039)(PETITIONER) MV KINI(DELHI@MVKINI.COM)(1124341038)(RESPONDENT)		
33	W.P.(C)-15054/2022 CM APPL. 46497/2022 CM APPL. 49093/2022 CM APPL. 49112/2022 WITH W.P.(C) 15059/2022	M/S. TALWAR PAINTS WORKS (DISSOLVED UNREGISTERED PARTNERSHIP FIRM) THROUGH SH. BALBIR SINGH AND ANR. V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	RAHUL KUMAR, SHIVAM BEDI	
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR()(9899298507)(PETITIONER) RAHUL KUMAR(OMPALSINGH11@GMAIL.COM)(9899298507)(PETITIONER) KRITIKA(KRITIKA0504@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) RAHUL KUMAR()(9899298507)(PETITIONER)		

		RAHUL KUMAR(OMPALSINGH11@GMAIL.COM)(9899298507)(PETITIONER) KRITIKA(KRITIKA0504@GMAIL.COM, RAHULKS2000@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SHIVAM BEDI(ADVSHIVAMBEDI@GMAIL.COM)(9910979757)(PETITIONER)		
34	W.P.(C)-15059/2022 CM APPL. 46529/2022 CM APPL. 1444/2023 CM APPL. 7730/2023	JAGMINDER PAL SINGH AND ORS V/s DELHI DEVELOPMENT AUTHORITY AND ANR	SANJEEV KUMAR MANCHANDA, SANJEEV KUMAR MANCHANDA, SHEKHAR NANAVATY	
		OTHER DETAILS OF ADVOCATES: SANJEEV MANCHANDA{}(9811623477)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) SANJEEV MANCHANDA{}(9811623477)(PETITIONER) MRINALINI S GUPTA(MRINALINISGUPTA@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SHEKHAR NANAVATY(SHEKHARNANAVATY@GMAIL.COM)(8851287157)(PETITIONER) MRINAL(MRINALISGUPTA@GMAIL.COM){}(RESPONDENT) SANJEEV MANCHANDA(MANCHANDSANJEEV31@YAHOO.COM){}(RESPONDENT)		
35	W.P.(C)-6921/2024 CM APPL. 28779/2024	SHIVANK GUPTA V/s UNION OF INDIA & ORS.	MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK, MISHAL JOHARI, AJIT SINGH JOHAR, ANUBHAV GUPTA, MEET SHOKEEN(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, KESHAVSAINI.LAW@GMAIL.COM, SIDDHUPANDA@GMAIL.COM){}(RESPONDENT)		

COURT NO. 41
HON'BLE MR.JUSTICE JASMEET SINGH

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-675/2025	MD. REHAN ABDULLAH V/s STATE GOVT. OF NCT OF DELHI	AGARWAL MANAS SANJAY	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (9990206703)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-85/2021) BAIL APPLN. 3442/2024 FILED BY MD REHAN ABDULLAH (DISPOSED ON : 2025-01-14) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-85/2021)

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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PASSWORD: 1234

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cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-646/2025	FIROZ KHAN THROUGH PAROKAR V/s THE STATE OF N.C.T OF DELHI THROUGH S.H.O. P.S SHAKARPUR	MANOJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR SHARMA (FIRMDDELHILAW@GMAIL.COM)(9213613448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAKARPUR-712/2016)
SUSPENSION OF SENTENCE				
2	CRL.REV.P.-104/2025 CRL.M.(BAIL) 605/2025 CRL.M.A. 8651/2025 CRL.M.A. 8652/2025 CRL.M.A. 8653/2025	RAVI KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	CHANDRA SHEKHAR	

		OTHER DETAILS OF ADVOCATES: KARTIK YADAV(ADV KARTIK YADAV@GMAIL.COM)(8285002448)(PETITIONER) KAPIL SHARMA(DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
3	CRL.M.C.-3332/2021	STATE OF NCT OF DELHI V/s SHIVAM @ SANTTA & ORS.	ASHA TEWARI	
		OTHER DETAILS OF ADVOCATES: ASHAA TIWARI(TIWARI ASHA348@GMAIL.COM)(9971569882)(PETITIONER) DELHI POLICE(DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBHASH PLACE-206/2018)
FRESH MATTERS & APPLICATIONS				
4	W.P.(CRL)-1155/2025	X V/s THE STATE NCT OF DELHI THROUGH SHO & ORS.	RAJBIR SINGH BAL	
		OTHER DETAILS OF ADVOCATES: RISHABH SHUKLA (AJAY15382@GMAIL.COM)(9582591791)(PETITIONER) RISHABH SHUKLA (AJAY15382@GMAIL.COM)(9582591791)(PETITIONER) KAPIL SHARMA (DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-930/2024)
AFTER NOTICE MISC. MATTERS				
5	CRL.A.-122/2008	HABIB UR REHMAN V/s STATE OF NCT OF DELHI	MANOJ OHRI, RAKHI DUBEY	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(LODHI COLONY-195/05)
6	CRL.L.P.-170/2017	ADITYA TRADING COMPANY V/s JYOTI SALES	AMIT KUMAR, RAM LAL	
		OTHER DETAILS OF ADVOCATES:		
7	CRL.L.P.-348/2017 CRL.M.A. 9697/2017 WITH CRL.L.P. 354/2017 CRL.L.P. 507/2017	PRADEEP KAUSHIK V/s VIRENDER GOYAL & ORS	B P SINGH	
		OTHER DETAILS OF ADVOCATES:		
8	CRL.L.P.-354/2017 CRL.M.A. 10165/2017	PRADEEP KAUSHIK V/s VIRENDER GOEL & ORS	B P SINGH	
		OTHER DETAILS OF ADVOCATES:		
9	CRL.L.P.-507/2017 CRL.M.A. 14508/2017	PRADEEP KAUSHIK V/s VIRENDER GOEL & ORS	B P SINGH	
		OTHER DETAILS OF ADVOCATES:		
10	CRL.L.P.-428/2017 CRL.M.A. 12195/2017	STATE (NCT OF DELHI) V/s GIRISH KUMAR & ANR	ASHOK KR GARG, LEX JURISIS	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-75/2001)
11	CRL.L.P.-536/2017	STATE V/s MOHAN @ SONU	KAMNA VOHRA, DHIRENDER KUMAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MANDAWALI-109/2014)
12	CRL.L.P.-726/2017 CRL.M.A. 20817/2017	BLS ETHNOL LTD. V/s RAJVI PETROCHEM P. LTD.	HARI KISHAN, VIKAS AZAD	
		OTHER DETAILS OF ADVOCATES:		
13	CRL.L.P.-584/2019	DEEPAK SHARMA V/s MUKESH KUMAR BEDI	SUNIL KUMAR SHARMA, DEEP TARUN BISHT	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR SHARMA()(9899290033)(PETITIONER) DEEP TARUN BISHT(ADVOCATE DEEP BISHT@GMAIL.COM)(8700716436)(PETITIONER)		
14	CRL.L.P.-45/2025 CRL.M.A. 1470/2025 CRL.M.A. 1471/2025	DR RAJ KUMAR SHARMA V/s SUDESH KUMAR	BHOLA SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT KUMAR(ROHIT KUMAR TMB@GMAIL.COM)(8750019645)(PETITIONER)		
15	CRL.M.C.-4913/2017 CRL.M.A. 19523/2017	AIRPORTS AUTHORITY OF INDIA & ORS V/s LABOUR ENFORCEMENT OFFICER	DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES:		

16	CRL.M.C.-115/2018	USHA OBEROI V/s STATE & ORS.	DHARMENDRA SHARMA, PK SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: DHARMENDRA SHARMA()(9810845815)(PETITIONER)		P.S.-FIR NO. :(MAYUR VIHAR-190/2016)
17	CRL.M.C.-1194/2018 CRL.M.A. 4349/2018 CRL.M.A. 6275/2018 CRL.M.A. 6276/2018	THE STATE GOVT OF NCT OF DELHI V/s ANIL KUMAR	RAJAT KATYAL, DURGESH PAL	
		OTHER DETAILS OF ADVOCATES: RAJAT KATYAL()(9811250543)(PETITIONER) DURGESH PAL()(8527305402)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CRIME AND RAILWAY-205/2017) BAIL APPLN. 1054/2021 FILED BY ANIL KUMAR (DISPOSED ON : 2022-02-11) P.S.-FIR NO. :(CRIME AND RAILWAY- 205/2017)
18	CRL.M.C.-2857/2018 WITH CRL.REV.P. 725/2018 CRL.REV.P. 801/2018	MADHU TANEJA V/s SANJAY TANEJA & ORS	J C MAHINDRO, VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: J C MAHINDRO()(9810138091)(PETITIONER)		
19	CRL.REV.P.-725/2018 CRL.M.A. 30674/2018 WITH CRL.REV.P. 801/2018	SANJAY TANEJA V/s MADHU TANEJA	VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: VIBHOR GARG()(9811352998)(PETITIONER)		
20	CRL.REV.P.-801/2018 CRL.M.A. 32201/2018	SMT. MADHU TANEJA & ANOTHER V/s SHRI SANJAY TANEJA	J.C. MAHINDRO, VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: J.C. MAHINDRO()(9810138091)(PETITIONER) VIBHOR GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(RESPONDENT)		
21	CRL.M.C.-4233/2018 CRL.M.A. 30467/2018 WITH CRL.M.C. 720/2019 CRL.M.C. 559/2019 CRL.M.C. 2161/2020	SHRIJEET RAMAKANT MISHRA V/s STATE & ANR.	PAVAN NARANG, SAHIL CHOPRA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: PAVAN NARANG()(8890887223)(PETITIONER) SAHIL CHOPRA(SAHIL@THELAWCHAMBERS.CO.IN)(9654440009)(RESPONDENT)		
22	CRL.M.C.-559/2019 CRL.M.A. 2327/2019	SAMIR JAIN & ORS. V/s STATE & ANR.	PAVAN NARANG, SAHIL CHOPRA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: PAVAN NARANG()(8890887223)(PETITIONER) SAHIL CHOPRA(SAHIL@THELAWCHAMBERS.CO.IN)(9654440009)(PETITIONER) SAHIL CHOPRA(SAHIL@THELAWCHAMBERS.CO.IN)(9654440009)(RESPONDENT)		
23	CRL.M.C.-720/2019 CRL.M.A. 2968/2019 CRL.M.A. 2803/2020	ARNAB GOSWAMI V/s STATE OF NCT OF DELHI & ANR	PHOENIX LEGAL, VASANTH RAJASEKARANA, GAURAV DUDEJA, SAHIL CHOPRA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: PHOENIX LEGAL()(9871167778)(PETITIONER) VASANTH RAJASEKARANA()(9599488037)(PETITIONER) GAURAV DUDEJA(GAURAVRDUDEJA@GMAIL.COM)(9818833778)(PETITIONER) SAHIL CHOPRA(SAHIL@THELAWCHAMBERS.CO.IN)(9654440009)(RESPONDENT)		
24	CRL.M.C.-2161/2020	VIKRAM SINGH CHAUHAN V/s BARKHA DUTT & ORS.	DEEPANSHU CHOITHANI, SAHIL CHOPRA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH CHAUHAN(DCHOITHANI1503@GMAIL.COM)(9999268029)(PETITIONER) DEEPANSHU CHOITHANI , SHAILESH PANDEY (DCHOITHANI1503@GMAIL.COM)(9999268029)(PETITIONER) SAHIL CHOPRA(SAHIL@THELAWCHAMBERS.CO.IN)(9654440009)(PETITIONER)		
25	CRL.M.C.-2023/2021 CRL.M.A. 13674/2021	ARUN SAINI V/s REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA NCT AND DELHI	KHAWAR SALEEM	
		OTHER DETAILS OF ADVOCATES: AKSHAI MALIK(AKSHAIMALIK@GMAIL.COM)(9810777597)(PETITIONER) KHAWAR SALEEM(KHAWAR.SALEEM02@GMAIL.COM)(9711123727)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)()(RESPONDENT)		
26	CRL.M.C.-2292/2021 CRL.M.A. 15289/2021	MAHESH PATHAK V/s STATE OF NCT OF DELHI & ANR.	ASHOK KUMAR SINGH, ASHOK KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SINGH(ASHOKSINGH25IN@YAHOO.COM)(9811200146)(PETITIONER) KAPIL		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(LAJPAT NAGAR-342/2000) CRL.M.C. 4013/2003 FILED BY ANIMESH

		SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		DAS (DISPOSED ON : 2003-09-29) CRL.M.C. 1717/2004 FILED BY DR. MAHESH PATHAK (DISPOSED ON : 2004-09-02) P.S.-FIR NO. :(LAJPAT NAGAR-342/2000)
27	CRL.M.A. 9609/2025 In CRL.M.C.-2343/2021	SUNIL KUMAR SHARMA V/s FAMILY COURT SAKET NEW DELHI THROUGH ITS AUTHORIZED OFFICER/COMPETENT AUTHORITY	MD AZAM ANSARI, SAURABH SINGH AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: MD AZAM ANSARI(AZAM.AOR.SUPREMECOURT@GMAIL.COM)(9990066404)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MD ASHFAQUE ANSARI(ANSARIMAADV@GMAIL.COM)()(PETITIONER) ASC.AVI SINGH(ASC.AVISINGH@GMAIL.COM)()(RESPONDENT) DISTRICT JUDGE SOUTH(DISTRICTJUDGESOUTH@GMAIL.COM)()(RESPONDENT) TARUN GOOMBER & ASSOCIATES(TGASSOCIATE202@GMAIL.COPM)(9818260197)(PETITIONER) MD AZAM ANSARI(AZAM.AOR.SUPERMCOURT@GMAIL.COM)()(RESPONDENT) MD. AZAM ANSARI (AZAM.AOR.SUPREMECOURT@GMAIL.COM)(9900664044)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
28	CRL.M.C.-290/2025	NEERAJ SINGH RANA V/s STATE GOVT. OF NCT OF DELHI AND ORS.	ARJUN GARG	
		OTHER DETAILS OF ADVOCATES: ARJUN GARG (GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-486/2015)
29	CRL.REV.P.-29/2008 CRL.M.A. 426/2008	RITA SINGH & ANR V/s C.B.I.	PAVAN NARANG, R.K.TIWARI, KANWAL NAIN, VIKAS PAHWA, R K HANDOO, KAWAL NAIN & CO., KAWAL NAIN, ANUSHKA BARUAH	
		OTHER DETAILS OF ADVOCATES: KAWAL NAIN(KAWALNAINADVOCATE@GMAIL.COM)(9811059402)(PETITIONER) ANUSHKA BARUAH(ANUSHKA.BARUAH9@GMAIL.COM)(9910797157)(PETITIONER)		
30	CRL.REV.P.-35/2025 CRL.M.A. 2673/2025	SAURABH HARITESH V/s STATE THROUGH SHO PS VIGILANCE & ANR.	MOHIT JOSHI	
		OTHER DETAILS OF ADVOCATES: RAJIV MOHAN ()(9811416564)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
31	W.P.(CRL)-2020/2016 CRL.M.A. 10536/2016 CRL.M.A. 12688/2016	M/S SSANGYONG ENGINEERING & CONSTRUCTION CO . LTD V/s STATE (NCT OF DELHI) & ANR	INDUS LEGAL, HARSH VORA, S L GUPTA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(VASANT VIHAR-1225/2015)
32	W.P.(CRL)-2517/2017 CRL.M.A. 14432/2017	JASDEEP KAUR CHADHA V/s STATE (NCT OF DELHI)	SANJAY ABBOT	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MEHRAULI-497/2012) BAIL APPLN. 855/2013 FILED BY MAHTURA SINGH MEHRA (DISPOSED ON : 2013-07-16) BAIL APPLN. 1410/2014 FILED BY RAJPAL SINGH (DISPOSED ON : 2015-01-16) BAIL APPLN. 418/2014 FILED BY HARDAYAL SINGH (DISPOSED ON : 2014- 05-28) BAIL APPLN. 417/2014 FILED BY BAAJ SINGH & ANR (DISPOSED ON : 2014-05-28) BAIL APPLN. 1321/2014 FILED BY SIMRANJEET SINGH @ LADA (DISPOSED ON : 2015-03-05) CRL.REV.P. 298/2014 FILED BY NARENDER KUMAR AHLAWAT (DISPOSED ON : 2015- 05-15) BAIL APPLN. 543/2014 FILED BY NARENDER KUMAR AHLAWAT (DISPOSED ON : 2014-03-10) BAIL APPLN. 686/2014 FILED BY

				NARENDER KUMAR AHLAWAT (DISPOSED ON : 2016-04-18) CRL.REV.P. 162/2014 FILED BY STATE (DISPOSED ON : 2015-05-15) BAIL APPLN. 1829/2014 FILED BY NARENDER KUMAR AHLAWAT (DISPOSED ON : 2014-08-20) BAIL APPLN. 2273/2014 FILED BY MATHURA SINGH MEHRA (DISPOSED ON : 2015-03-05) BAIL APPLN. 780/2015 FILED BY UDRAIRAJ SINGH (DISPOSED ON : 2015-04-27) BAIL APPLN. 1032/2015 FILED BY PREMVEER (DISPOSED ON : 2015-07-14) CRL.REV.P. 542/2015 FILED BY STATE (D. OF HEARING : 2025-09-12) BAIL APPLN. 822/2016 FILED BY SATNAM SINGH (DISPOSED ON : 2016-05-31) BAIL APPLN. 929/2016 FILED BY NARENDER KUMAR AHLAWAT (DISPOSED ON : 2016-06-01) TR.P.(CRL.) 19/2016 FILED BY JASDEEP KAUR CHADHA (DISPOSED ON : 2016-03-16) BAIL APPLN. 476/2016 FILED BY SUKHDEV SINGH NAMDHARI (DISPOSED ON : 2016-04-01) BAIL APPLN. 1017/2016 FILED BY SATNAM SINGH (DISPOSED ON : 2016-08-03) BAIL APPLN. 1089/2016 FILED BY INDERPAL (DISPOSED ON : 2016-05-25) BAIL APPLN. 1224/2016 FILED BY NARENDER KUMAR AHLWAT (DISPOSED ON : 2016-06-06) CRL.M.C. 3102/2016 FILED BY JASDEEP KAUR CHADHA (DISPOSED ON : 2016-10-18) BAIL APPLN. 1758/2016 FILED BY NARENDER KUMAR AHLAWAT (DISPOSED ON : 2016-11-22) BAIL APPLN. 1656/2017 FILED BY SUKHDEV SINGH NAMDHARI (DISPOSED ON : 2017-09-07) BAIL APPLN. 867/2017 FILED BY BHUPINDER SINGH BISHT (DISPOSED ON : 2017-05-23) BAIL APPLN. 1272/2017 FILED BY BAAJ SINGH (DISPOSED ON : 2018-03-14) BAIL APPLN. 740/2017 FILED BY PREMVIR (DISPOSED ON : 2017-05-12) BAIL APPLN. 850/2017 FILED BY MATHURA SINGH MEHRA (DISPOSED ON : 2018-03-13) BAIL APPLN. 893/2017 FILED BY INDERPAL (DISPOSED ON : 2018-03-20) BAIL APPLN. 2565/2017 FILED BY NARENDER KUMAR AHLAWAT (DISPOSED ON : 2018-02-02) BAIL APPLN. 2013/2017 FILED BY NARENDER KUMAR AHLAWAT (DISPOSED ON : 2017-10-24) P.S.-FIR NO. :(MEHRAULI-497/2012)
33	W.P.(CRL)-1525/2019 CRL.M.A. 11210/2019 CRL.M.A. 11087/2023	VIMAL KUMAR V/s STATE (GNCT OF DELHI) & ORS.	RAMAN SAHNEY, AMIT PESWANI	
		OTHER DETAILS OF ADVOCATES: RAMAN SAHNEY()(9811106556)(PETITIONER) NANDITA RAO (SVKZEROX@GMAIL.COM)(9999031918)(PETITIONER) JAI DEEP MALIK (JAIDEPMALIKADV@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(VIVEK VIHAR-175/2019)
34	W.P.(CRL)-487/2020	SACHIN V/s STATE	ANWESH MADHUKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANWESH MADHUKAR()(9599379893)(PETITIONER)		
35	W.P.(CRL)-1838/2020 CRL.M.A. 15328/2020	SHIFA-UR- REHMAN V/s STATE OF NCT OF DELHI & ORS.	AMIT BHALLA, BILAL ANWAR KHAN	
		OTHER DETAILS OF ADVOCATES: SHIFA-UR- REHMAN(CONTACT@AMITBHALLA.IN)(9311081990)(PETITIONER) ABHISHEK SINGH (CONTACT@AMIBHALLA.IN)(9811081990)(PETITIONER) AMITBHALLA(AMIT@AMITBHALLA.IN)(9811081990)(PETITIONER)		

ADVANCE CAUSE LIST

		SHRI D.N SINGH(DHCPROSECUTIODELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTIODELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEM@GMAIL.COM)(9999864964)(PETITIONER) RAJEEV KUMAR(MOHAMMEDMUQEM@GMAIL.COM)(9999864964)(PETITIONER) ALOK SINGH(ALOK_SINGH77@REDIFFMAIL.COM)(9910884802)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) BILAL ANWAR KHAN(CHAMBERS.BILAL@GMAIL.COM)(9811003756)(PETITIONER)		
36	W.P.(CRL)-2186/2021	KRISHAN KUMAR V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN(ACHAUHANADVOCATE@GMAIL.COM)(9711116212)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-EOU-1-2006-E-0015) CRL.REV.P. 117/2021 FILED BY SUSHIL ARORA (DISPOSED ON : 2021-08-16) P.S.-FIR NO. :(CBI-EOU-1-2006-E-0015)
37	W.P.(CRL)-925/2025 CRL.M.A. 8681/2025	DEVANGANA KALITA V/s STATE OF DELHI NCT	CHAITANYA SUNDRIYAL	
		OTHER DETAILS OF ADVOCATES: CHAITANYA (CHAITANYA.SUNDRIYAL@GMAIL.COM)(9997662801)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID

				SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04-16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
CONNECTED MATTERS (ANMM)				
38	CRL.L.P.-2/2019 CRL.M.A. 35/2019	DEEPAK SAINI V/s KRISHAN SAINI	ANIL HOODA	
		OTHER DETAILS OF ADVOCATES: ANIL HOODA()(9810307802)(PETITIONER)		
39	CRL.L.P.-25/2019	DEEPAK SAINI V/s BABU RAM SAINI	ANIL HOODA, AMR & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: ANIL HOODA()(9810307802)(PETITIONER)		
40	CRL.L.P.-26/2019 CRL.M.A. 521/2019	DEEPAK SAINI V/s MAHESH SAINI	ANIL HOODA	
		OTHER DETAILS OF ADVOCATES: ANIL HOODA()(9810307802)(PETITIONER)		
41	CRL.L.P.-27/2019	DEEPAK SAINI V/s PREETI SAINI	ANIL HOODA	
		OTHER DETAILS OF ADVOCATES: ANIL HOODA()(9810307802)(PETITIONER)		
FOR FINAL HEARING				
42	CRL.REV.P.-437/2007 CRL.M.A. 5405/2015 CRL.M.A. 23160/2022 CRL.M.A. 25043/2024	STATE V/s KANTI BHAI DAMANI & ORS.	MR.PAWAN SHARMA, HARVINDER SINGH, SANJAY LAO, SIDDHARTH, MEERAJ KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: HARVINDER SINGH.(HSM1963@GMAIL.COM)(9811440930)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) HARVINDER SINGH(HSM1963@GMAIL.COM)(9811440930)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TILAK MARG-98/2006)
FOR ARGUMENT				
43	W.P.(CRL)-2472/2021	PUJA BHAGAT @ PUJA JALAN V/s STATE (N CT OF DELHI) & ANR.	ANIRBAN BHATTACHARYA, RAJIV KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: ANIRBAN BHATTACHARYA(ANIRBAN@ABLAWCHAMBERS.IN)(9899797727)(PETITIONER) DELHI		P.S.-FIR NO. :(KASHMERE GATE-46/2020)

		POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) S.B.I..(SBI.05715@SBI.CO.IN){}(RESPONDENT) RAJIV KUMAR THAKUR(THAKUR.RAJIV1985@GMAIL.COM)(9990781015)(RESPONDENT)	
PART-HEARD MATTERS			
44	MAC.APP.-412/2017 CM APPL. 28991/2018 CM APPL. 28995/2018	UNITED INDIA INSURANCE CO. LTD. V/s JANKI & ORS.	PRADEEP GAUR, B M SHUKLA
		OTHER DETAILS OF ADVOCATES: B M SHUKLA{ }(9312102285)(RESPONDENT) B M SHUKLA{ }(9312102285)(RESPONDENT)	

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-77/2023 WITH BAIL APPLN. 81/2023 CRL.M.C. 7012/2022 CRL.M.C. 88/2023	SANJAY V/s THE STATE OF NCT OF DELHI	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN OFFICE(SROFFICE113@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022) CRL.M.C. 7012/2022 FILED BY SANJAY & ORS. (D. OF HEARING : 2025-04-21) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13) CRL.M.C. 88/2023 FILED BY SUNNY (D. OF HEARING : 2025-04-21) BAIL APPLN. 81/2023 FILED BY RAJPAL (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)
2	CRL.M.C.-7012/2022 CRL.M.A. 27134/2022 WITH CRL.M.C. 88/2023	SANJAY & ORS. V/s STATE OF N.C.T. OF DELH & ANR.	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9312260341)(PETITIONER) RAVINDER RAWAL(RAVINDERRAWAL0059@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13) BAIL APPLN. 77/2023 FILED BY SANJAY (D. OF HEARING : 2025-04-21) CRL.M.C. 88/2023 FILED BY SUNNY (D. OF HEARING : 2025-04-21) BAIL APPLN. 81/2023 FILED BY RAJPAL (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)

3	BAIL APPLN.-81/2023	RAJPAL V/s STATE OF NCT OF DELHI	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN OFFICE(SROFFICE113@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022) CRL.M.C. 7012/2022 FILED BY SANJAY & ORS. (D. OF HEARING : 2025-04-21) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13) BAIL APPLN. 77/2023 FILED BY SANJAY (D. OF HEARING : 2025-04-21) CRL.M.C. 88/2023 FILED BY SUNNY (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)
4	CRL.M.C.-88/2023	SUNNY V/s STATE & ANR.	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SITHYA(SITHYA@GMAIL.COM)(9650075050)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022) CRL.M.C. 7012/2022 FILED BY SANJAY & ORS. (D. OF HEARING : 2025-04-21) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13) BAIL APPLN. 77/2023 FILED BY SANJAY (D. OF HEARING : 2025-04-21) BAIL APPLN. 81/2023 FILED BY RAJPAL (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)
5	BAIL APPLN.-229/2025	CHARLES EKEH CHUKWUDI V/s NARCOTICS CONTROL BUREAU	VARUN MISHRA	
		OTHER DETAILS OF ADVOCATES: VARUN MISHRA(MISHRAJVARUN@GMAIL.COM)(7042340737)(PETITIONER) NARCOTICS CONTROL BUREAU(DZU-NCB@NIC.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/02/DHZ/2022)
6	BAIL APPLN.-338/2025	ASHWANI KUSHWAHA V/s THE STATE NCT OF DELHI	DEEPA SINHA	
		OTHER DETAILS OF ADVOCATES: MUKESH RANJAN (LAWYERMUKESHRANJAN@GMAIL.COM)(8826585570)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAPASHERA-409/2015) BAIL APPLN. 1445/2016 FILED BY ASHWANI KUSHWAH (DISPOSED ON : 2017-07-13) BAIL APPLN. 2412/2016 FILED BY VIJAY KUSHWAH @ CHHUTTAN & ANR (DISPOSED ON : 2017-07-13) BAIL APPLN. 1761/2018 FILED BY ASHWANI KUSHWAH (DISPOSED ON : 2018-09-14) BAIL APPLN. 2367/2023 FILED BY AMIT SINGH BHANDARI@AMIT PAL (DISPOSED ON : 2023-10-06) BAIL APPLN. 4771/2024 FILED BY AMIT SINGH BHANDARI @ AMIT PAL (DISPOSED ON : 2025-01-24) P.S.-FIR NO. :(KAPASHERA-409/2015)
7	BAIL APPLN.-669/2025	MOHAN MEHTO V/s STATE (GNCT OF DELHI) AND ANR.	LOKESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR (ADVLMKMSC@GMAIL.COM)(9899392325)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-78/2023) BAIL APPLN. 2034/2023 FILED BY MOHAN MEHTO (DISPOSED ON : 2023-07-06) P.S.-FIR NO. :(NEW ASHOK NAGAR-

				78/2023)
8	BAIL APPLN.-704/2025	BABULA KHARA V/s STATE GOVT. OF NCT OF DELHI	HASIM ALAM	
		OTHER DETAILS OF ADVOCATES: HASIM ALAM(HASIMALAM980@GMAIL.COM)(8130208159)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW DELHI RAILWAY STATION-145/2023) BAIL APPLN. 735/2024 FILED BY SUBHASH KUMAR YADEV (DISPOSED ON : 2024-05-28) P.S.-FIR NO. :(NEW DELHI RAILWAY STATION-145/2023)
9	BAIL APPLN.-937/2025	MOHD ASLAM V/s THE STATE GOVT. OF NCT OF DELHI	SHAN UL ISLAM	
		OTHER DETAILS OF ADVOCATES: SHAN UI ISLAM & ASSOICATES(SHANVISION.ISLAM@GMAIL.COM)(9643652078)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KALINDI KUNJ- 520/2024)
10	BAIL APPLN.-1001/2025	PRINCE @ SANDEEP @ MOTA V/s THE STATE (GOVT. OF NCT DELHI) & ANR.	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: MUKESH PATHAK(MKPATHAK89@GMAIL.COM)(9810372388)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-62/2021) BAIL APPLN. 1973/2021 FILED BY PRINCE @ SANDEEP @ MOTA (DISPOSED ON : 2021-06-07) BAIL APPLN. 2884/2021 FILED BY PRINCE @ SANDEEP @ MOTA (DISPOSED ON : 2021-09-02) BAIL APPLN. 135/2024 FILED BY SANDEEP MANN (DISPOSED ON : 2024-08-27) P.S.-FIR NO. :(ALIPUR-62/2021)
11	BAIL APPLN.-1133/2025	SANJAY V/s THE STATE NCT OF DELHI	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN (CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY- 267/2023) BAIL APPLN. 4157/2023 FILED BY SANJAY (DISPOSED ON : 2023-12-12) BAIL APPLN. 4299/2023 FILED BY DEEPU @ PARAS (DISPOSED ON : 2024-01-30) BAIL APPLN. 516/2024 FILED BY PARDEEP KUMAR@ CHINTU (DISPOSED ON : 2024-04-29) BAIL APPLN. 2433/2024 FILED BY PRADEEP @ CHINTU (DISPOSED ON : 2024-08-21) BAIL APPLN. 3072/2024 FILED BY AKASH (DISPOSED ON : 2024-08-29) BAIL APPLN. 3669/2024 FILED BY PRADEEP @ CHINTU (DISPOSED ON : 2024-10-09) BAIL APPLN. 4589/2024 FILED BY PRADEEP @ CHINTU (DISPOSED ON : 2025-02-03) P.S.-FIR NO. :(CRIME AND RAILWAY- 267/2023)
12	BAIL APPLN.-1202/2025 CRL.M.A. 9273/2025	RISHANT V/s THE STATE OF NCT OF DELHI	HIMANSHU	
		OTHER DETAILS OF ADVOCATES: HIMANSHU(HIMANSHULAW93@GMAIL.COM)(8447479734)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-793/2023)
13	BAIL APPLN.-1205/2025 CRL.M.A. 9297/2025	DINESH V/s STATE OF NCT OF DELHI	MOHIT YADAV	
		OTHER DETAILS OF ADVOCATES: MOHIT YADAV(MOHITRV27@GMAIL.COM)(9711940952)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-287/2023)

SUSPENSION OF SENTENCE				
14	CRL.M.(BAIL) 1800/2024 In CRL.A.-1010/2024	MOHD JAVED V/s STATE GOVT OF NCT OF DELHI & ANR.	SUDARSHAN RAJAN (DHCLCS)	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN(SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-199/2019) BAIL APPLN. 4129/2021 FILED BY JAVED (DISPOSED ON : 2022-11-23) P.S.-FIR NO. :(SANGAM VIHAR-199/2019)
15	CRL.M.(BAIL) 205/2025 In CRL.A.-113/2025	RAHUL@NITESH V/s STATE(NCT OF DELHI)	SHIV CHOPRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SHIV CHOPRA(CHAMBERSOFSHIVCHOPRA@GMAIL.COM)(9711242120)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KANJHAWALA-267/2016)
16	CRL.A.-215/2025 CRL.M.(BAIL) 359/2025	HIRAN V/s THE STATE GOVT OF NCT DELHI	DHRUVA BHAGAT(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: BHASKAR PANDEY(B_LEGAL@OUTLOOK.COM)(9910599996)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ASHOK VIHAR-213/2022)
17	CRL.REV.P.-340/2017 CRL.M.(BAIL) 856/2017	SATYA PRAKASH V/s STATE	ASHUTOSH THAKUR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MUKHERJEE NAGAR-10/1999)
FOR ADMISSION				
18	CRL.REV.P.-1056/2024 CRL.M.A. 25282/2024 CRL.M.A. 25283/2024	M/S TRANSCORP INTERNATIONAL LTD V/s M/S TAURUS GLOBAL TRAVEL MANAGEMENT SERVICES (P) LTD & ANR.	ASHOK KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: ASHOK MITTAL (LAWYERAKM@GMAIL.COM)(9811485695)(PETITIONER)		
19	CRL.REV.P.-1217/2024	SUDHEER SAHRAWAT V/s MANISHA TOMAR	AVIRAL SAXENA, NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES: AVIRAL SAXENA (CHAMBERAVIRALSAXENA@GMAIL.COM)(9990589126)(PETITIONER) MANISHA TOMAR (MANISHATOMAR3235H@GMAIL.COM)(0)(RESPONDENT) MANISHATOMAR (MANISHATOMAR3235H@GMAIL.COM)(0)(RESPONDENT) NIMISH CHIB(NIMISHCHIB@GMAIL.COM)(9810823566)(PETITIONER)		
20	CRL.REV.P.-1360/2024	G.D.VERMAN V/s STATE OF NCT OF DELHI AND ORS	ANSHUMAN VERMAN	
		OTHER DETAILS OF ADVOCATES: GOPAL DAS(GOPALGATES562@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
21	CRL.A.-138/2007	HARVINDER SINGH BAWA V/s STATE	MR.HARSH K.SHARMA, SUNIL KAPOOR, M.L.YADAV, NAVEEN SHARMA, SUBHIKSH VASUDEV, RAVI NAYAK, CANCELLED, SRIVATS KAUSHAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-23/1998)
22	CRL.A.-504/2007	BALDEV SINGH BARWALA V/s STATE NCT OF DELHI	MUKUL SHARMA, JAI SUBHASH THAKUR	
		OTHER DETAILS OF ADVOCATES: JAI SUBHASH THAKUR(JAISUBHASHTHAKUR@GMAIL.COM)(9311008301)(PETITIONER)		P.S.-FIR NO. :(S.P. BADLI-156/1997)
23	CRL.M.C.-335/2021 CRL.M.A. 1734/2021 WITH CRL.M.C. 3380/2022	CENTRAL BUREAU OF INVESTIGATION V/s MAHESH KUMAR	PRAKARSH AIRAN, HEENA KHAN, KARAN KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: CENTRAL BUREAU OF INVESTIGATION(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT) PRAKARSHAIRAN(PRAKARSH.AIRAN@GMAIL.COM)(9829292345)(PETITIONER) ANUPAM S SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2013-A-0004) BAIL APPLN. 1255/2013 FILED BY VIJAY SINGLA (DISPOSED ON : 2013-09-27) BAIL APPLN. 1273/2013 FILED BY N R MANJUNATH (DISPOSED ON : 2013-09-27) BAIL APPLN. 1268/2013 FILED BY MAHESH KUMAR (DISPOSED ON : 2013-09-27)

		KARAN KUMAR GOGNA(KARANKUMARGOGNA.LEGAL@GMAIL.COM)(9871499417)(PETITIONER) KARAN KUMAR GOGNA(KARANKUMARGOGNA.LEGAL@GMAIL.COM)(9871499417)(RESPONDENT)		BAIL APPLN. 1274/2013 FILED BY SANDEEP GOYAL (DISPOSED ON : 2013-09-27) CRL.M.C. 4941/2013 FILED BY MAHESH KUMAR (DISPOSED ON : 2013-11-26) W.P.(CRL) 335/2014 FILED BY SOCIAL PROGRESS SOCIETY (DISPOSED ON : 2014-02-17) CRL.M.C. 3865/2014 FILED BY C V VENUGOPAL (DISPOSED ON : 2018-07-27) CRL.M.C. 1284/2015 FILED BY NARAYAN RAO MANJUNATH (DISPOSED ON : 2018-07-27) CRL.M.C. 4605/2015 FILED BY SAMEER SANDHIR (DISPOSED ON : 2015-11-06) CRL.M.C. 1030/2016 FILED BY SAMEER SANDHIR (DISPOSED ON : 2017-04-26) CRL.M.C. 1044/2016 FILED BY SAMEER SANDHIR (DISPOSED ON : 2017-09-14) CRL.M.C. 2233/2017 FILED BY VIJAY SINGLA (DISPOSED ON : 2017-05-30) W.P.(CRL) 2732/2017 FILED BY MAHESH KUMAR (DISPOSED ON : 2017-09-19) CRL.M.C. 1938/2018 FILED BY NARAYAN RAO MANJUNATH (DISPOSED ON : 2018-07-27) CRL.M.C. 3380/2022 FILED BY SAMEER SANDHIR (D. OF HEARING : 2025-04-21) CRL.M.C. 9820/2024 FILED BY VIJAY SINGLA (DISPOSED ON : 2025-01-16) P.S.-FIR NO. :(CBI-217-2013-A-0004)
24	CRL.M.C.-3380/2022 CRL.M.A. 14176/2022	SAMEER SANDHIR V/s CENTRAL BUREAU OF INVESTIGATION AND ANR.	HARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: HARSH SHRIVASTAV(ADV.HARSHS@GMAIL.COM)(8601878743)(PETITIONER) DIRECTORATE OF ENFORCEMENT(CGSC461@GMAIL.COM){}(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2013-A-0004) BAIL APPLN. 1255/2013 FILED BY VIJAY SINGLA (DISPOSED ON : 2013-09-27) BAIL APPLN. 1273/2013 FILED BY N R MANJUNATH (DISPOSED ON : 2013-09-27) BAIL APPLN. 1268/2013 FILED BY MAHESH KUMAR (DISPOSED ON : 2013-09-27) BAIL APPLN. 1274/2013 FILED BY SANDEEP GOYAL (DISPOSED ON : 2013-09-27) CRL.M.C. 4941/2013 FILED BY MAHESH KUMAR (DISPOSED ON : 2013-11-26) W.P.(CRL) 335/2014 FILED BY SOCIAL PROGRESS SOCIETY (DISPOSED ON : 2014-02-17) CRL.M.C. 3865/2014 FILED BY C V VENUGOPAL (DISPOSED ON : 2018-07-27) CRL.M.C. 1284/2015 FILED BY NARAYAN RAO MANJUNATH (DISPOSED ON : 2018-07-27) CRL.M.C. 4605/2015 FILED BY SAMEER SANDHIR (DISPOSED ON : 2015-11-06) CRL.M.C. 1030/2016 FILED BY SAMEER SANDHIR (DISPOSED ON : 2017-04-26) CRL.M.C. 1044/2016 FILED BY SAMEER SANDHIR (DISPOSED ON : 2017-09-14) CRL.M.C. 2233/2017 FILED BY VIJAY SINGLA (DISPOSED ON : 2017-05-30) W.P.(CRL) 2732/2017 FILED BY MAHESH KUMAR (DISPOSED ON : 2017-09-19)

				CRL.M.C. 1938/2018 FILED BY NARAYAN RAO MANJUNATH (DISPOSED ON : 2018-07-27) CRL.M.C. 335/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-21) CRL.M.C. 9820/2024 FILED BY VIJAY SINGLA (DISPOSED ON : 2025-01-16) P.S.-FIR NO. :(CBI-217-2013-A-0004)
25	CRL.M.C.-602/2022 CRL.M.A. 2606/2022 WITH CRL.M.C. 778/2022 CRL.M.C. 1260/2022 CRL.M.C. 793/2022	SH. NITIN SHARMA V/s THE STATE & ORS.	BHARAT	
		OTHER DETAILS OF ADVOCATES: AMAAAN MANSOORI(MANSOORIAMAAAN2020@GMAIL.COM)()(PETITIONER) BHARAT BAGGA & ASSOCIATESS(ADVOCATEBHARATBAGGA@GMAIL.COM)(9899584189)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-611/2021) CRL.M.C. 778/2022 FILED BY ADV. MAYANK SINGHAL (D. OF HEARING : 2025-04-21) CRL.M.C. 1260/2022 FILED BY SH NITIN SHARMA (D. OF HEARING : 2025-04-21) CRL.M.C. 793/2022 FILED BY ADV. MAYANK SINGHAL (D. OF HEARING : 2025-04-21) CRL.M.C. 217/2022 FILED BY SH. NITIN SHARMA (DISPOSED ON : 2022-01-17) P.S.-FIR NO. :(DWARKA SOUTH-611/2021)
26	CRL.M.C.-1260/2022 CRL.M.A. 5521/2022	SH NITIN SHARMA V/s THE STATE (GOVT. OF NCT OF DELHI) AND ANR.	BHARAT	
		OTHER DETAILS OF ADVOCATES: BHARAT BAGGA(ADVOCATEBHARATBAGGA@GMAIL.COM)(9899584189)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-611/2021) CRL.M.C. 778/2022 FILED BY ADV. MAYANK SINGHAL (D. OF HEARING : 2025-04-21) CRL.M.C. 793/2022 FILED BY ADV. MAYANK SINGHAL (D. OF HEARING : 2025-04-21) CRL.M.C. 217/2022 FILED BY SH. NITIN SHARMA (DISPOSED ON : 2022-01-17) CRL.M.C. 602/2022 FILED BY SH. NITIN SHARMA (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(DWARKA SOUTH-611/2021)
27	CRL.M.C.-778/2022 CRL.M.A. 3240/2022 WITH CRL.M.C. 793/2022 CRL.M.C. 1260/2022	ADV. MAYANK SINGHAL V/s THE STATE NCT OF DELHI & ORS.	BHARAT, SAHIL MONGIA	
		OTHER DETAILS OF ADVOCATES: BHARAT BAGGA(ADVOCATEBHARATBAGGA@GMAIL.COM)(9899584189)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAHIL MONGIA(ADVSAHILMONGIA@GMAIL.COM)(9818656542)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-611/2021) CRL.M.C. 1260/2022 FILED BY SH NITIN SHARMA (D. OF HEARING : 2025-04-21) CRL.M.C. 793/2022 FILED BY ADV. MAYANK SINGHAL (D. OF HEARING : 2025-04-21) CRL.M.C. 217/2022 FILED BY SH. NITIN SHARMA (DISPOSED ON : 2022-01-17) CRL.M.C. 602/2022 FILED BY SH. NITIN SHARMA (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(DWARKA SOUTH-611/2021)

28	CRL.M.C.-793/2022 CRL.M.A. 3306/2022	ADV. MAYANK SINGHAL V/s THE STATE GNCT OF DELHI & ANR	BHARAT, SAHIL MONGIA	
		OTHER DETAILS OF ADVOCATES: BHARAT BAGGA(ADVOACTEBHARATBAGGA@GMAIL.COM)(9899584189)(PETITIONER) MUSTAK MANSOORI(MANMUSTAK.SH@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAHIL MONGIA(ADVSAHILMONGIA@GMAIL.COM)(9818656542)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-611/2021) CRL.M.C. 778/2022 FILED BY ADV. MAYANK SINGHAL (D. OF HEARING : 2025-04-21) CRL.M.C. 1260/2022 FILED BY SH NITIN SHARMA (D. OF HEARING : 2025-04-21) CRL.M.C. 217/2022 FILED BY SH. NITIN SHARMA (DISPOSED ON : 2022-01-17) CRL.M.C. 602/2022 FILED BY SH. NITIN SHARMA (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(DWARKA SOUTH-611/2021)
29	CRL.M.C.-2651/2022 CRL.M.A. 11047/2022	PRAMOD TREHAN V/s THE STATE (GOVT OF NCT OF DELHI) & ANR.	SILKY TREHAN, MUKTI BODH	
		OTHER DETAILS OF ADVOCATES: GAURAV KUMAR(GKJ9211@GMAIL.COM)()(PETITIONER) GOVT. OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUKTI BODH(MUKTIBODH1@GMAIL.COM)(9958944220)(PETITIONER)		
30	CRL.M.C.-3543/2022 WITH CRL.M.C. 3715/2022	RAJIV SURANA V/s STATE NCT OF DELHI & ANR.	JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH RAI(JASSRAIADV@GMAIL.COM)(9958228325)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
31	CRL.M.C.-3715/2022	RAJIV SURANA V/s STATE NCT OF DELHI & ANR.	JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH RAI(JASSRAIADV@GMAIL.COM)(9810725372)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
32	CRL.M.C.-3764/2022	VINOD KUMAR SHARMA V/s SHEELA & ORS.	RAJESH KUMAR TARUN	
		OTHER DETAILS OF ADVOCATES: R.K. TARUN & ASSOCITAES(RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(PETITIONER)		
33	CRL.M.C.-4532/2022	VINEET SINGH CHAUHAN V/s THE STATE GNCT OF DELHI AND ORS.	AMIT SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: AMIT SINGH ACHAUHAN(ARSCHAUHAN.CO@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-34/2021) W.P.(CRL) 426/2021 FILED BY GOODWILL DIAGNOSTIC & ORS. (DISPOSED ON : 2024-07-25) CRL.M.C. 7517/2023 FILED BY M/S GENESTORE INDIA PVT LTD & ORS. (DISPOSED ON : 2024-07-25) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-34/2021)
34	CRL.M.C.-4751/2022 CRL.M.A. 19157/2022	MANOJ SINGH AND ANR V/s PARVESH	ANJANI KUMAR SINGH, UMESH KUMAR SINGHAL	
		OTHER DETAILS OF ADVOCATES: SH. ANJANI KUMAR SINGH(ANJANI_2222@REDIFFMAIL.COM)(9868028297)(PETITIONER) MATTA PHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(RESPONDENT) UMESH KUMAR SINGHAL(LEGAL@SIGMALEGAL.IN)(9599043047)(RESPONDENT)		
35	CRL.M.C.-5839/2022	SULTAN V/s THE STATE (NCT OF DELHI) AND ORS.	MAHESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SOURABH SAINI(ADVOCATESINGH223@GMAIL.COM)(7217842587)(PETITIONER) SOURABH SAINI(ADVOCATESINGH223@GMAIL.COM)(7217842587)(PETITIONER) SOURABH SAINI(ADVOCATESINGH223@GMAIL.COM)()(PETITIONER) ADVOCATE SINGH(ADVOCATESINGH223@GMAIL.COM)()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUL PRAHLADPUR-47/2019) CRL.M.C. 2812/2023 FILED BY ILIYAS (DISPOSED ON : 2024-03-28)

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-47/2019)
36	CRL.M.C.-6162/2022 CRL.M.A. 24246/2022 CRL.M.A. 8837/2023	RAMAN GUPTA V/s STATE OF NCT OF DELHI & ANR.	HARSHIT PRAKASH	
		OTHER DETAILS OF ADVOCATES: HARSHIT PRAKASH(HRSHTPRAKASH@GMAIL.COM)(9523306113)(PETITIONER) PUJA JAKHAR(JAKHARPUJA@GMAIL.COM)(7903544563)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PUJA JAKHAR (HRSHTPRAKSH@GMAIL.COM)(7903544563)(PETITIONER) SUNNYGOEL (SUNNYGOEL99@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
37	CRL.M.C.-6286/2022	HARSHA V/s STATE AND ORS & ANR.	NETRAPAL SINGH	
		OTHER DETAILS OF ADVOCATES: ASHU BHATIA(ASHUBHATIAASSOCIATES@GMAIL.COM)(9350152640)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-744/2014)
38	CRL.M.C.-6723/2022 CRL.M.A. 26881/2022 CRL.M.A. 5243/2025 CRL.M.A. 5244/2025	MRITUNJAY KUMAR & ANR. V/s THE STATE NCT OF DELHI & ORS.	AJAY KUMAR SINGH, AJAY KUMAR SINGH, NIYATI SHARMA, DHANANJAI JAIN	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR SINGH(LAWYERRAJAJAY@GMAIL.COM)(9868909761)(PETITIONER) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHAILENDER KUMAR SHARMA(SRIVASTAVA.ADV@GMAIL.COM){}(RESPONDENT) M/S MASCOT SOHO HOMES(MBA7579@GMAIL.COM){}(RESPONDENT) AJAY K. SINGH(INDRAPRASTHAADVOCATES@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SRIVASTAVA(SRIVASTAVA.ADV@GMAIL.COM){}(RESPONDENT) MBA (MBA7579@GMAIL.COM){}(RESPONDENT) NIYATI PATWARDHAN(SHARMA.NIYATI29@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DHANANJAI JAIN(PROJURIS@REDIFFMAIL.COM)(9560562050)(PETITIONER)		
39	CRL.M.C.-469/2025	JAPPREET SINGH BHATIA V/s UNION OF INDIA & ORS.	ANIL NIMESH	
		OTHER DETAILS OF ADVOCATES: ANIL NIMESH (LEGAL.ACTION1001@YAHOO.COM)(9058413133)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
40	CRL.M.C.-1439/2025 CRL.M.A. 6395/2025	VAIBHAV GUPTA V/s THE STATE (NCT OF DELHI)	SAMEER CHANDRA	
		OTHER DETAILS OF ADVOCATES: SAMEER CHANDRA(SAMEERCHANDRAADVOCATE@GMAIL.COM)(9810395160)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PASCHIM VIHAR EAST-532/2023)
41	CRL.REV.P.-256/2017 CRL.M.A. 5706/2017	CHITRA SHARMA V/s THE STATE (NCT OF DELHI) & ANR.	ROOPANSH PUROHIT	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(K.N.KATJU MARG-1226/2014)
42	CRL.REV.P.-313/2017	SURESH CHAND GUPTA & ORS. V/s STATE	BHUPINDER MEHTANI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NANAK PURA-52/2013)
43	CRL.REV.P.-804/2017 CRL.M.A. 17370/2017	CENTRAL BUREAU OF INVESTIGATION V/s VED PAL & ORS	SANJEEV BHANDHARI, HARISH MALIK, ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-12-S-2006) W.P.(CRL) 1813/2020 FILED BY MOHAN LAL & ORS. (DISPOSED ON : 2021-01-14) CRL.M.C. 2046/2016 FILED BY AJIT SINGH (DISPOSED ON : 2018-07-30) CRL.M.C. 684/2018 FILED BY GOPAL SINGH BIST (DISPOSED ON : 2019-01- 28) CRL.M.C. 3965/2018 FILED BY P.K. THIRWANI (DISPOSED ON : 2020-02- 28) W.P.(CRL) 614/2020 FILED BY P K THIRWANI (DISPOSED ON : 2021-01- 14) CRL.L.P. 31/2022 FILED BY CBI (D. OF HEARING : 2025-07-08)

				CRL.M.C. 327/2023 FILED BY SANJAY KUMAR (DISPOSED ON : 2023-01-20) CRL.M.C. 3259/2023 FILED BY SANJAY KUMAR (D. OF HEARING : 2025-05-14) P.S.-FIR NO. :(CBI-12-S-2006)
44	CRL.REV.P.-156/2024	MEENU V/s PRAVEEN KUMAR	MRINAL BHARAT RAM, KARAN SHARMA	
		OTHER DETAILS OF ADVOCATES: MRINAL BHARAT RAM(MRINALBHARATRAM@GMAIL.COM)(9811505953)(PETITIONER) KARAN SHARMA(KARANSCHARMA1708@GMAIL.COM)(8447543334)(PETITIONER)		
45	CRL.REV.P.-438/2024 CRL.M.A. 10164/2024	JITENDER KUMAR V/s THE STATE & ANR.	NANAK CHAND CHAUHAN, ANKIT RATHI	
		OTHER DETAILS OF ADVOCATES: CHAUHAN & ASSOCIATES(SOCIALJUSTICE1961@GMAIL.COM)(9250505010)(PETITIONER) CHAUHAN(SOCIALJUSTICE1961@GMAIL.COM)(9250505010)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKIT RATHI(DHARAMLEGALNEXUS@GMAIL.COM)(9810102798)(PETITIONER)		
46	CRL.REV.P.-857/2024	RAHUL V/s STATE (NCT OF DELHI)	ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR (ASHOK@LLEGALCASES.IN)(9811165857)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BEGAM PUR-361/2022)
47	CRL.REV.P.-1104/2024	ANIL KUMAR SHARMA AND ORS. V/s STATE GOVT OF NCT OF DELHI AND ANR.	BANKEY BIHARI	
		OTHER DETAILS OF ADVOCATES: PABITRA MAITY(MAITYAPABITRA89@GMAIL.COM)(9500260488)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-501/2006) BAIL APPLN. 3089/2006 FILED BY ASHA SHARMA & ANR (DISPOSED ON : 2006-09-04) CRL.M.C. 632/2011 FILED BY RAMESHWAR DAYAL GAUR & ORS (DISPOSED ON : 2012-12-11) P.S.-FIR NO. :(GOKULPURI-501/2006)
48	CRL.REV.P.-1151/2024 CRL.M.A. 28226/2024	JAY SINGH RAWAT V/s RAHUL DAYAL	VIRENDER VERMA	
		OTHER DETAILS OF ADVOCATES: VIRENDER VERMA ()(9811669700)(PETITIONER) VIKASWALIA (VIKASWALIAADV@GMAIL.COM)(0)(RESPONDENT)		
49	CRL.REV.P.-1161/2024 CRL.M.A. 28605/2024 CRL.M.A. 28607/2024	RAHUL V/s THE STATE (GOVT OF NCT OF DELHI)	GAURAV KOCHAR	
		OTHER DETAILS OF ADVOCATES: GAURAV KOCHAR(GAURAVKOCHAR@HOTMAIL.COM)(9810323897)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIVEK VIHAR-162/2022)
50	CRL.REV.P.-1190/2024	K V/s STATE OF NCT OF DELHI AND ANR.	GAURAV SHARMA	
		OTHER DETAILS OF ADVOCATES: GAURAV SHARMA (ADV.GAURAVSHARMA1@GMAIL.COM)(9999882302)(PETITIONER) GAURAV SHARMA & ASSOCIATES(ADV.GUARVASHARMA1@GMAIL.COM)(9999988230)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-193/2017) BAIL APPLN. 3165/2019 FILED BY ANIL PANWAR (DISPOSED ON : 2020-01-22) P.S.-FIR NO. :(MALVIYA NAGAR-193/2017)
51	CRL.M.A. 9615/2025 CRL.M.A. 9616/2025 In CRL.REV.P.-1375/2024	MOHD. DANISH V/s STATE (NCT OF DELHI)	BILAL ANWAR KHAN	
		OTHER DETAILS OF ADVOCATES: BILAL A KHAN(ANSHU.KAPOOR097@GMAIL.COM)(9319577203)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BILAL A. KHAN(CHAMBERS.BILAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
52	CRL.REV.P.-1387/2024 CRL.M.A. 39280/2024	LILA KRISHNA SETH V/s CENTRAL BUREAU OF INVESTIGATION	AESHWARYA SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME

		DHRUV SHUKLA(DHRUVSHUKLA.LEGAL@GMAIL.COM)(7042999367)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-7-S-2006) CRL.REV.P. 955/2019 FILED BY SANDEEP SAHNI (D. OF HEARING : 2025-09-04) CRL.REV.P. 952/2019 FILED BY R.K SRIVASTAVA (D. OF HEARING : 2025- 09-04) W.P.(CRL) 1143/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) W.P.(CRL) 1144/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) CRL.REV.P. 91/2021 FILED BY RAJAN CHOPRA (D. OF HEARING : 2025-09- 10) CRL.REV.P. 1261/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-05-06) CRL.REV.P. 1270/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-07-23) P.S.-FIR NO. :(CBI-7-S-2006)
53	CRL.REV.P.(MAT.)-2/2024 CRL.M.A. 22582/2024 CRL.M.A. 22583/2024 CRL.M.A. 22584/2024	RAJESH V/s NEELAM & ANR.	RUPESH KUMAR, SURENDER KUMAR AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: RUPESH KUMAR (MANISHCHAHARADV@GMAIL.COM)(9810793688)(PETITIONER) SURENDER KUMAR AHLUWALIA(ADV.ANURAGAHLUWALIA@GMAIL.COM)(9810196486)(PETITIONER)		
54	CRL.REV.P.(MAT.)-22/2024	VARTIKA KATIYAR V/s NITEEN SUBHASH YEOLA & ORS.	SUMITRA KUMARI CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: SUMITRA CHOUDHARY (LOWYERSSKC@GMAIL.COM)(8800556098)(PETITIONER) NITEEN(NITEEN.YEOLA@GMAIL.COM)(0)(RESPONDENT)		
55	CRL.REV.P.(MAT.)-163/2024 CRL.M.A. 37804/2024	SANJEEV SETH V/s CHHAVI GOYAL SETH	NITIN MITTAL	
		OTHER DETAILS OF ADVOCATES: RAJ K.MITTAL (MITTAL782004@YAHOO.CO.IN)(9891188839)(PETITIONER)		
56	CRL.REV.P.(MAT.)-86/2025	SMT DIPTI V/s SH AMIT KUMAR	MOHD AZEEM	
		OTHER DETAILS OF ADVOCATES: ANUJ JIAN()(9899766027)(PETITIONER)		
FOR FINAL HEARING				
57	CRL.M.C.-2098/2022 CRL.M.A. 8877/2022	DHIREN NAVLAKHA V/s SURENDER MOHAN JAIN & ANR.	NALIN TRIPATHI, ANISHA MATHUR	
		OTHER DETAILS OF ADVOCATES: NALIN TRIPATHI(NALIN_NTLAW@YAHOO.CO.IN)(9810036122)(PETITIONER) SHEPHERDLAW(CONTACTSHEPHERDLAW@GMAIL.COM)()(RESPONDENT) ANISHA MATHUR(ANISHA@SHEPHERDLAW.CO.IN)(9971096840)(PETITIONER)		
58	CRL.M.C.-6093/2022 CRL.M.A. 23875/2022	SHYAM SUNDER GOEL V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR FINAL DISPOSAL				
59	CRL.REV.P.-134/2024 CRL.M.A. 2748/2024	GAURAV JAIN V/s JYOTI JAIN & ANR.	SIDDHARTHA JAIN, MUKESHWAR NATH DUBEY	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA JAIN(JAIN.JSPARTNERS@GMAIL.COM)(8527224980)(PETITIONER) MUKESHWAR NATH DUBEY(ADVMUKESH DUBEY@GMAIL.COM)(9889888773)(RESPONDENT)		
FOR CONSIDERATION				
60	CRL.M.C.-6190/2022 CRL.M.A. 24328/2022	RACHIT SETH V/s THE STATE (GOVT. OF NCT OF DELHI)	EESHA BAKSHI	
		OTHER DETAILS OF ADVOCATES: FEHA BAKSHI(EFSHABKSHI.LEGAL@GMAIL.COM)(7706864222)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-81/2013)

61	CRL.REV.P.-813/2024 CRL.M.A. 18887/2024 CRL.M.A. 18889/2024 CRL.M.A. 35946/2024	AFTAB ALAM @ MOHAMMAD AFTAB ALAM V/s SALMA SULTANA & ANR.	SHADAB AHMAD, ARHAM TANVIR	
		OTHER DETAILS OF ADVOCATES: SALMA (SALMA.SU11@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	MAC.APP.-730/2013 CM APPL. 8184/2016 WITH EX.F.A. 12/2016	SH KARAN SHARMA V/s SH ANANT KUMAR SINGH & ANR	BHUPESH NARULA, RAJESH RAI & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
2	EX.F.A.-12/2016 CM APPL. 10479/2016 WITH MAC.APP. 730/2013	KARAN SHARMA V/s ANAND KUMAR SINGH & ANR	BHUPESH NARULA	
		OTHER DETAILS OF ADVOCATES:		
3	MAC.APP.-1031/2013 CM APPL. 17935/2013 CM APPL. 61646/2024	MANOJ SINGH V/s GHADU MAL & ORS	R K BACHCHAN, P.K. SETH	
		OTHER DETAILS OF ADVOCATES: PARASHAR CHAMBER(PARASHARCHAMBER@GMAIL.COM){0}(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT)		
4	W.P.(C)-9258/2015 CM APPL. 21210/2015 CM APPL. 17273/2016	ACB (INDIA) POWER LIMITED V/s UNION OF INDIA AND ORS.	RAGHVENDRA K SINGH, SATYAKAM	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES:		
5	MAC.APP.-43/2018	NATIONAL INSURANCE CO LTD V/s KANTA SHARMA & ORS	MANOJ RANJAN SINHA, DEV RAJ CHHABRA	
		OTHER DETAILS OF ADVOCATES: MANOJ RANJAN SINHA(){9811067271}(PETITIONER)		
6	MAC.APP.-138/2018 CM APPL. 4393/2018	HDFC ERGO GENERAL INSURANCE CO LTD V/s RAM KUMAR & ORS	NANDWANI, PALVINDER SINGH, D K SHARMA, NEERAJ DHAIYA, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: NANDWANI(){9810528802}(PETITIONER) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		

7	MAC.APP.-581/2018	HARYANA ROADWAYS, KARNAL DEPOT, HARYANA V/s THE NEW INDIA ASSURANCE COMPANY	MANISHA AFRAWAL NARAIN, P.K. SETH	
		OTHER DETAILS OF ADVOCATES: MANISHA AFRAWAL NARAIN()(981842797)(PETITIONER) P.K. SETH(PREMKISHORESETH@GMAIL.COM)(9811055345)(PETITIONER) P.K. SETH(PREMKISHORESETH@GMAIL.COM)(9811055345)(PETITIONER)		
8	RC.REV.-226/2018 CM APPL. 73237/2024	SUDERSHAN KUMAR V/s HARISH CHAND GARG	NARENDER SHARMA, SONIA MALHOTRA, OM PARKASH VERMA, SHALINI KAPOOR	Listing Remarks: PART HEARD MATTER
		OTHER DETAILS OF ADVOCATES: NARENDER SHARMA()(9811480411)(PETITIONER) J K SETH(JKSETHANDCOMPANY@GMAIL.COM)()(RESPONDENT) SHALINI KAPOOR(JKSETHANDCOMPANY@GMAIL.COM)(9810160155)(RESPONDENT)		
9	C.R.P.-77/2019 CM APPL. 14487/2019	SHER AMIR SINGH V/s DELHI WAKF BOARD	AMARJIT SINGH & MISHAL JOHARI	
		OTHER DETAILS OF ADVOCATES: AMARJIT SINGH & MISHAL JOHARI()(9818218885)(PETITIONER)		
10	MAC.APP.-343/2019 CM APPL. 47638/2023	SHADAB KHAN & ANR V/s SANTOSH & ORS (NEW INDIA ASSURANCE CO LTD)	O P MANNIE, MANISH MAINI, SANJAY KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: O P MANNIE()(9810522996)(PETITIONER) MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) SHUCHI(SHUCHI.ADV@GMAIL.COM)()(RESPONDENT)		
11	MAC.APP.-438/2019 CM APPL. 15908/2019 WITH MAC.APP. 203/2023	THE UNITED INDIA INS. CO. LTD. V/s SH. AMAN JAIN & ORS.	S.P. JAIN, MANNIE & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: S.P. JAIN()(9873304064)(PETITIONER)		
12	MAC.APP.-203/2023 WITH MAC.APP. 438/2019	AMAN JAIN V/s UNITED INDIA INSUARANCE CO LTD AND ORS	MANNIE AND ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
13	MAC.APP.-612/2019 CM APPL. 26132/2019 CM APPL. 20248/2023 CM APPL. 50598/2023 CM APPL. 50599/2023 WITH MAC.APP. 647/2019	TATA AIG GENERAL INSURANCE CO LTD V/s SAROJ DEVI & ORS	VANDANA KAHLON, THROUGH COURT, VINAY KUMAR JHA, YOGESH RATHEE	
		OTHER DETAILS OF ADVOCATES: VANDANA KAHLON()(9868576800)(PETITIONER) VINAY KUMAR JHA(VINAYJHAADV@GMAIL.COM)(9810873471)(PETITIONER) TATAAIG(HEAD.CUSTOMERSERVICES@TATAAIG.COM)()(RESPONDENT)		
14	MAC.APP.-839/2019 CM APPL. 46754/2019 CM APPL. 46755/2019 CM APPL. 46756/2019	DINESH SINGH & ORS V/s GHANSHYAM VERMA & ORS (M/S SBI GENERAL INSURANCE CO. LTD.)	SUNIL K KALRA	
		OTHER DETAILS OF ADVOCATES: SUNIL K KALRA()(9810396959)(PETITIONER)		
15	MAC.APP.-956/2019 CM APPL. 54165/2019 CM APPL. 14059/2021	NATIONAL INSURANCE CO LTD V/s KANTA DEVI & ORS	MS HETU ARORA SETHI, AZHAR ALAM, SATISH KUMAR BHANKHAR	
		OTHER DETAILS OF ADVOCATES: MS HETU ARORA SETHI()(9650821638)(PETITIONER) AZHAR ALAM , HANSRAJ CHAUHAN(AZHARALAM2009@GMAIL.COM)(7827773465)(PETITIONER) HETU ARORA (HETUARORASETHIADV@GMAIL.COM)()(RESPONDENT)		
16	MAC.APP.-961/2019	POOJA DEVI & ORS V/s MOHIT SHARMA & ORS (NATIONAL INSURANCE CO LTD)	S B PANDEY	
		OTHER DETAILS OF ADVOCATES: S B PANDEY()(9810468040)(PETITIONER)		
17	W.P.(C)-3656/2019	SHRI SATENDER SINGH CHAUHAN V/s THE MANAGEMENT OF M/S INDUSTRIAL PERSONNEL & SECURITY SERVICES PVT LTD	SEBASTIAN AND COMPANY	
		OTHER DETAILS OF ADVOCATES: SEBASTIAN AND COMPANY()(9999571923)(PETITIONER)		
18	W.P.(C)-4276/2019 CM APPL. 19086/2019 CM APPL. 54702/2024	M/S CENTRALISED ACCIDENT AND TRAUMA SERVICES V/s SH. AMIT DABAS	RAJIV AGARWAL, MD NAUSHAD ALAM, RAJIV AGARWAL	

		OTHER DETAILS OF ADVOCATES: YADAV YADAV()(9818992504)(PETITIONER) MD NAUSHAD ALAM(NAUSHADALAMADV@GMAIL.COM)(9899743251)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
19	W.P.(C)-13297/2019 CM APPL. 54069/2019 CM APPL. 44441/2021 CM APPL. 65460/2023 CM APPL. 9654/2024	MANAGEMENT OF SAMRAT HOTEL AND ANR. V/s ALL INDIA ITDC MAZDOOR JANT UNION AND ORS	SUMITRA CHOUDHARY, JAI PRAKASH SINGH, SUMITRA KUMARI CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: SUMITRA CHOUDHARY()(8800556098)(PETITIONER) J P SINGH(JPSINGHADV61@GMAIL.COM)(9818025538)(PETITIONER) SUMITRA (LAWYERSSKC@GMAIL.COM)(8800556098)(RESPONDENT) SSKC(LAWYERSSKC@GMAIL.COM)()(PETITIONER) J.P. SINGH(JPSINGHADV61@GMAIL.COM)(9818025538)(RESPONDENT) SUMITRA CHOUDHARY(LAWYERSSKC@GMAIL.COM)(8800556098)(PETITIONER) SS UPADHYAY(SSUPADHYAY101@GMAIL.COM)()(RESPONDENT)		
20	C.R.P.-25/2020 CM APPL. 4934/2020	YOGESH CHANDER JHALANI & ORS V/s RAJNI GUPTA & ANR	V P RANA, VIKRAM SINGH NAYAL	
		OTHER DETAILS OF ADVOCATES: V P RANA()(9811165700)(PETITIONER) VIKRAM SINGH NAYAL(ADVVIKRAM01@GMAIL.COM)(8800708830)(PETITIONER)		
21	MAC.APP.-34/2020 CM APPL. 3038/2020 CM APPL. 73991/2024	RELIANCE GENERAL INSURANCE CO LTD V/s RAJU CHETTRI & ORS	A K SONI, ASHISH BHAGAT	
		OTHER DETAILS OF ADVOCATES: A K SONI()(9811404055)(PETITIONER) R L BHAGAT(RLBAJURIST@GMAIL.COM)(0)(PETITIONER) ASHWANI SONI(ASHWANIKUMARSONI@GMAIL.COM)(0)(PETITIONER) R L BHAGAT (RLBAJURIST@GMAIL.COM)(0)(RESPONDENT)		
22	MAC.APP.-44/2020	VEERBHAN SINGH @ VIR BHAN V/s MANJEET SINGH & ANR (NATIONAL INSURANCE CO LTD)	S N PARASHAR, ATTIN SHANKAR RASTOGI	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR()(9811185863)(PETITIONER) ATTIN SHANKAR RASTOGI(ATTIN@ILOLEGAL.COM)(9811778900)(RESPONDENT)		
23	MAC.APP.-157/2020 CM APPL. 9855/2020	UNITED INDIA INSURANCE CO LTD V/s DINESH & ORS	PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR()(9810081811)(PETITIONER)		
24	MAC.APP.-235/2020 CM APPL. 29295/2020	CHOLAMANDALAM MS GEN INS CO. LTD V/s SMT NEHA SHARMA & ORS.	SUMAN BAGGA, RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA & ASSOCIATES(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) SUMAN (BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) AMITABH JHA(ADV.AMITABHJHA@GMAIL.COM)()(RESPONDENT) RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(9899978028)(PETITIONER)		
25	W.P.(C)-3816/2020 CM APPL. 5437/2024 WITH W.P.(C) 3817/2020 W.P.(C) 3818/2020 W.P.(C) 3819/2020 W.P.(C) 4198/2020 W.P.(C) 4199/2020 W.P.(C) 4207/2020 W.P.(C) 4390/2020	M/S AMAZON DISTRIBUTORS (P) LTD. V/s DIWAKAR SINGH	GAJENDRA GIRI, BISWAMBAR NAYAK, MOHAMMAD AKRAMAR RAHEMAN, OM PRAKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: GAJENDRA GIRI, RADHEY SHYAM(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) GAJENDRA(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) OP GUPTA, G GIRI(OPGUPTA1952@YAHOO.COM, GGIRIADVOCATE@YAHOO.CO.IN)()(RESPONDENT) MOHAMMAD AKRAMAR RAHEMAN(AKRAMADVOCATE83@GMAIL.COM)(9999312369)(RESPONDENT) OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER)		
26	W.P.(C)-3817/2020 CM APPL. 16860/2024	M/S AMAZON DISTRIBUTORS (P) LTD. V/s KAILASH CHAND	GAJENDRA GIRI, BISWAMBAR NAYAK, MOHAMMAD AKRAMAR RAHEMAN, OM PRAKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: GAJENDRA GIRI, RADHEY SHYAM(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) GAJENDRA(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER)		

		OP GUPTA, G GIRI(OPGUPTA1952@YAHOO.COM, GGIRIADVOCATE@YAHOO.CO.IN){}(RESPONDENT) MOHAMMAD AKRAMAR RAHEMAN(AKRAMADVOCATE83@GMAIL.COM)(9999312369)(RESPONDENT) MOHAMMAD AKRAMAR RAHEMAN(AKRAMADVOCATE83@GMAIL.COM)(9999312369)(RESPONDENT) OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER)		
27	W.P.(C)-3818/2020 CM APPL. 5434/2024	M/S AMAZON DISTRIBUTORS (P) LTD. V/s BHUWAN CHAND JOSHI	GAJENDRA GIRI, BISWAMBAR NAYAK, MOHAMMAD AKRAMAR RAHEMAN, OM PRAKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: GAJENDRA(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) GAJENDRA GIRI, RADHEY SHYAM(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) OP GUPTA, G GIRI(OPGUPTA1952@YAHOO.COM, GGIRIADVOCATE@YAHOO.CO.IN){}(RESPONDENT) MOHAMMAD AKRAMAR RAHEMAN(AKRAMADVOCATE83@GMAIL.COM)(9999312369)(RESPONDENT) OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER)		
28	W.P.(C)-3819/2020 CM APPL. 5470/2024	M/S AMAZON DISTRIBUTORS (P) LTD. V/s HARI KISHAN	GAJENDRA GIRI, BISWAMBAR NAYAK, MOHAMMAD AKRAMAR RAHEMAN, OM PRAKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: GAJENDRA GIRI, RADHEY SHYAM(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) GAJENDRA(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) OP GUPTA, G GIRI(OPGUPTA1952@YAHOO.COM, GGIRIADVOCATE@YAHOO.CO.IN){}(RESPONDENT) MOHAMMAD AKRAMAR RAHEMAN(AKRAMADVOCATE83@GMAIL.COM)(9999312369)(RESPONDENT) OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER)		
29	W.P.(C)-4198/2020 CM APPL. 5465/2024	M/S AMAZON DISTRIBUTORS PVT LTD V/s MANOJ BISHT	GAJENDRA GIRI, BISWAMBAR NAYAK, MOHAMMAD AKRAMAR RAHEMAN, OM PRAKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: GAJENDRA GIRI, RADHEY SHYAM(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) GAJENDRA(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) OP GUPTA, G GIRI(OPGUPTA1952@YAHOO.COM, GGIRIADVOCATE@YAHOO.CO.IN){}(RESPONDENT) MOHAMMAD AKRAMAR RAHEMAN(AKRAMADVOCATE83@GMAIL.COM)(9999312369)(RESPONDENT) MOHAMMAD AKRAMAR RAHEMAN(AKRAMADVOCATE83@GMAIL.COM)(9999312369)(RESPONDENT) OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER)		
30	W.P.(C)-4199/2020 CM APPL. 5432/2024	M/S AMAZON DISTRIBUTORS (P) LTD. V/s SUJIT KUMAR	GAJENDRA GIRI, BISWAMBAR NAYAK, MOHAMMAD AKRAMAR RAHEMAN, OM PRAKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: GAJENDRA GIRI, RADHEY SHYAM(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) GAJENDRA(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) OP GUPTA, G GIRI(OPGUPTA1952@YAHOO.COM, GGIRIADVOCATE@YAHOO.CO.IN){}(RESPONDENT) MOHAMMAD AKRAMAR RAHEMAN(AKRAMADVOCATE83@GMAIL.COM)(9999312369)(RESPONDENT) OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER)		
31	W.P.(C)-4207/2020 CM APPL. 5468/2024	M/S AMAZON DISTRIBUTORS (P) LTD. V/s GOPAL BHARDWAJ	GAJENDRA GIRI, BISWAMBAR NAYAK, MOHAMMAD AKRAMAR RAHEMAN, OM PRAKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: GAJENDRA(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) GAJENDRA GIRI, RADHEY SHYAM(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER) OP GUPTA, G GIRI(OPGUPTA1952@YAHOO.COM, GGIRIADVOCATE@YAHOO.CO.IN){}(RESPONDENT) MOHAMMAD AKRAMAR RAHEMAN(AKRAMADVOCATE83@GMAIL.COM)(9999312369)(RESPONDENT) OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER)		
32	W.P.(C)-4390/2020 CM APPL. 5463/2024	M/S AMAZON DISTRIBUTORS PVT LTD V/s MD. ISHAQ	GAJENDRA GIRI, BISWAMBAR NAYAK, MOHAMMAD AKRAMAR RAHEMAN, OM PRAKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: GAJENDRA GIRI & RADHEY SHYAM(GGIRIADVOCATE@YAHOO.CO.IN)(9213934696)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(PETITIONER)		

		OP GUPTA, G GIRI(OPGUPTA1952@YAHOO.COM, GGIRIADVOCATE@YAHOO.CO.IN){}(RESPONDENT) MOHAMMAD AKRAMAR RAHEMAN(AKRAMADVOCATE83@GMAIL.COM)(9999312369)(RESPONDENT) OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER)		
33	W.P.(C)-9610/2020 CM APPL. 32452/2021 CM APPL. 32453/2021	M/S DETAILS V/s MS. BABLI VERMA	DIVYANK TIWARI, SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: M/S DETAILS(VIKK.VC@GMAIL.COM)(9990260002)(RESPONDENT) DIVYANKTIWARI(DIVITIWARI08@GMAIL.COM)(9873795401)(PETITIONER) TUSHAR SAINI AND VIKRANT CHOUDHARY(VIKK.VE@GMAIL.COM)(9999922342)(PETITIONER) SUMIT KUMAR(YADAVAMAR3523@GMAIL.COM)(9873885470)(PETITIONER) VIK(VIKK.VC@GMAIL.COM){}(RESPONDENT) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(RESPONDENT)		
34	W.P.(C)-10492/2020 CM APPL. 33193/2020 CM APPL. 43714/2021 CM APPL. 68899/2024 CM APPL. 75391/2024 WITH W.P.(C) 3377/2022	BIRD WORLDWIDE FLIGHT SERVICE (INDIA) PVT. LTD. V/s UNION OF INDIA & ANR.	KUNAL MEHTA, SHIVAM BAJPAI, VIVEK VIDYARTHI, KUNAL MEHTA, N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES: R K MEHTA AND CO(KUNAL_MEHTA@LIVE.IN)(9999110690)(PETITIONER) KUNAL MEHTA(KUNAL_MEHTA@LIVE.IN)(9999110690)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) B W F S AIRPORT KARAMCHARI UNION(BWFSAIRPORT.KARAMCHARIUNION@GMAIL.COM){}(RESPONDENT) VIVEK VIDYARTHI()(9810109137)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KUNAL MEHTA(KUNAL_MEHTA@LIVE.IN){}(PETITIONER) N.A. SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(RESPONDENT) VIVEK VIDYARTHI (VIDYARTHIANDASSOCIATES@GMAIL.COM)(9810109137)(PETITIONER)		
35	W.P.(C)-3377/2022 CM APPL. 9871/2022 CM APPL. 33222/2022 CM APPL. 20788/2023 CM APPL. 68920/2024 CM APPL. 68941/2024 CM APPL. 75390/2024 CM APPL. 14577/2025	M/S BIRD WORLDWIDE FLIGHT SERVICES (INDIA) PVT LTD V/s UNION OF INDIA & ORS.	KUNAL MEHTA, N A SEBASTIAN, VIVEK VIDYARTHI, SHIVAM BAJPAI	
		OTHER DETAILS OF ADVOCATES: VIRENDER MEHTA(MEHTAVIRENDER@YAHOO.COM)(9811151865)(PETITIONER) KUNAL MEHTA(KUNAL_MEHTA@LIVE.IN)(9999110690)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) B.W.F.S. AIRPORT KARAMCHARI UNION(BWFSAIRPORTKARAMCHARIUNION@GMAIL.COM){}(RESPONDENT) N A SEBASTIAN AND FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9999571923)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) VIRENDER(MEHTAVIRENDER@YAHOO.COM){}(RESPONDENT) VIDYARTHI AND ASSOCIATES(VIDYARTHIANDASSOCIATES@GMAIL.COM)(9810109137)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) VIRENDER MEHA(MEHTAVIRENDER@YAHOO.COM){}(RESPONDENT) VIVEK VIDYARTHI()(9810109137)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VIVEK VIDYARTHI()(9810109137)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VIVEK VIDYARTHI (VIDYARTHIANDASSOCIATES@GMAIL.COM)(9810109137)(PETITIONER) VIVEK VIDYARTHI (VIDYARTHIANDASSOCIATES@GMAIL.COM)(9810109137)(PETITIONER)		
36	MAC.APP.-96/2021	HIMANSHU V/s VINEET KUMAR & ORS.	SOMNATH PARASHAR, RAJESH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: HIMANSHU (OMVIR56@GMAIL.COM)(9811644654)(RESPONDENT) HIMANSHU (OMVIR56@GMAIL.COM)(9811644654)(RESPONDENT) S N PRASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) THE ORIENTAL INSURANCE CO LTD(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) THE ORIENTAL INSURANCE CO LTD(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) PRADEEP (PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(RESPONDENT) RAJESH KUMAR TRIPATHI(RKRTRIPATHI72@GMAIL.COM)(9811602923)(RESPONDENT)		

37	MAC.APP.-145/2021 CM APPL. 11047/2021 CM APPL. 53756/2022 CM APPL. 66059/2023 CM APPL. 66060/2023 WITH MAC.APP. 36/2022	MAGMA HDI GENERAL INSURANCE CO LTD V/s NIRAMA & ORS.	VED VYAS TRIPATHI, ANSHUMAN BAL, ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: MAGMA HDI GENERAL INSURANCE CO LTD(SHREYASH.THAKUR@MAGMA-HDI.CO.IN){}(RESPONDENT) MAGMA HDI GENERAL INSURANCE CO LTD(SHREYASH.THAKUR@MAGMA-HDI.CO.IN){}(RESPONDENT) VED VYAS TRIPATHI (VEDTRIPATHI@LIVE.COM)(9910065069)(PETITIONER) ANSHUMAN BAL(ANSHUMANBAL2000@YAHOO.COM){}(RESPONDENT) ANSHUMAN BAL (ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) VED TRIPATHI(VEDTRIPATHI@LIVE.COM){}(RESPONDENT) VED TRIPATHI(VEDTRIPATHI@LIVE.COM)(9910065069)(PETITIONER) ANSHUMAN(ANSHUMANBAL2000@YAHOO.COM){}(RESPONDENT) ANSHUMAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(RESPONDENT) ANSHUMAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(RESPONDENT)		
38	MAC.APP.-36/2022 CM APPL. 59156/2023 CM APPL. 59157/2023 WITH MAC.APP. 145/2021	NIRAMA AND ORS V/s MAGMA HDI GEN INS CO LTD & ORS.	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) MEGMA HDI GEN INS CO LTD(VEDTRIPATHI@LIVE.COM){}(RESPONDENT) KARAN BAL & ANSHUMAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) VED(VEDTRIPATHI@LIVE.COM){}(RESPONDENT)		
39	MAC.APP.-265/2021 CM APPL. 34049/2021	UNION OF INDIA V/s SMT SUMAN SHARMA & ANR.	SHASHANK BAJPAI, SHASHANK BAJPAI, NISHA NARAYANAN	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(ADVOCATESHASHANKBAJPAI@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(RESPONDENT) UNION OF INDIA(ADVOCATESHASHANKBAJPAI@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(ADVOCATESHASHANKBAJPAI@GMAIL.COM){}(RESPONDENT) SHASHANK BAJPAI(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(PETITIONER) NISHA NARAYANAN(NEESHACH283@GMAIL.COM)(9810649995)(RESPONDENT)		
40	MAC.APP.-275/2021 CM APPL. 36743/2021	RESHMA & ANR. V/s SHRIRAM GENERAL INSURANCE CO. LTD & ORS.	UMESH KUMAR, UMESH KUMAR, KSHITIJ MITTAL	
		OTHER DETAILS OF ADVOCATES: NIKHIL AGRAHARI(9711378718)(PETITIONER) PANKAJ SETH(PANKAJSETH74@SIFY.COM){}(RESPONDENT) KSHITIJ MITTAL(ADV.KSHITIJMITTAL@GMAIL.COM)(9461609441)(RESPONDENT)		
41	W.P.(C)-3390/2021	AMBEDKHAR GANGULY STUDENT HOUSE FOR WOMEN UNIVERSITY OF DELHI & ANR. V/s ANILYADAV	GIRINDRA KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: AMBEDKHAR GANGULY STUDENT HOUSE FOR WOMEN UNIVERSITY OF DELHI(AGSHW@GMAIL.COM)(8512817806)(RESPONDENT) THE VICE CHANCELLOR(AGSHW@GMAIL.COM)(8512817806)(RESPONDENT) AMBEDKHAR GANGULY STUDENT HOUSE FOR WOMEN UNIVERSITY OF DELHI(AGSHW@GMAIL.COM)(8512817806)(RESPONDENT) THE VICE CHANCELLOR(AGSHW@GMAIL.COM)(8512817806)(RESPONDENT) AMBEDKHAR GANGULY STUDENT HOUSE FOR WOMEN UNIVERSITY OF DELHI(AGSHW@GMAIL.COM)(8512817806)(RESPONDENT) THE VICE CHANCELLOR(AGSHW@GMAIL.COM)(8512817806)(RESPONDENT) GIRINDRA KUMAR PATHAK(9891175568)(PETITIONER) ANILYADAV(ANIL98@YAHOO.COM)(8766229640)(PETITIONER) ANILYADAV(ANIL98@YAHOO.COM)(8766229640)(PETITIONER) ANILYADAV(ANIL98@YAHOO.COM)(8766229640)(PETITIONER) ASHOK(8376811864)(RESPONDENT)		
42	W.P.(C)-9961/2021 WITH W.P.(C) 11474/2021	MADAN LAL NAGPAL V/s FOOD CORPORATION OF INDIA	RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA AND ASSOICATES(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN, CHAIRMAN.FCI@GOV.IN){}(RESPONDENT)		
43	W.P.(C)-11474/2021	FOOD CORPORATION OF INDIA V/s THE DEPUTY CHIEF LABOUR COMMISSIONER (CENTRAL), NEW DELHI AND ANR.	RISHI KUMAR AWSTHI, RAJAT ARORA	

		OTHER DETAILS OF ADVOCATES: RISHI K. AWASTHI(RISHIKAWASTHI@YAHOO.CO.IN)(9891920235)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MADAN LAL NAGPAL(MLNAGPAL1954@YAHOO.CO.IN)(9818830341)(RESPONDENT) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT)		
44	MAC.APP.-170/2022 CM APPL. 28026/2022	MUKESH KUMAR V/s CHUNNI LAL	PARAS JOSHI, TUSHAR DATTA, KAILASH KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: URVASHI BHATIA(URVASHIBHATIA.95@GMAIL.COM)(9899905773)(PETITIONER) TUSHAR DATTA(TUSH2510@GMAIL.COM)(9818841784)(RESPONDENT) KAILASH KUMAR JHA(KKJHA.ADV@GMAIL.COM)(9810172432)(RESPONDENT)		
45	MAC.APP.-207/2022 CM APPL. 32385/2022	PRAMOD KUMAR V/s RAVNVIR SINGH & ORS.	BHAJAN LAL KHURANA, JAITEGAN SINGH, AMIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MAYANK KHURANA , B L KHURANA ()(9990990891)(PETITIONER) PANKAJ SETH()(9013445525)(RESPONDENT) RANBIR SINGH()(9871333636)(RESPONDENT) DMRC()(9810010790)(RESPONDENT) JAITEGAN SINGH(JAITEGAN.LAW@GMAIL.COM)(9991168994)(RESPONDENT) AMIT KUMAR SINGH(SINGHA21@GMAIL.COM)(9958540003)(RESPONDENT)		
46	W.P.(C)-8348/2022	SHRI OMBIR SINGH V/s THE MANAGEMENT OF DELHI UNIVERSITY & ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL AND MEGHNA DE AND L. GANGMEI AND NAWLENDU BHUSHAN(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) MR. MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)		
47	C.R.P.-26/2023 CM APPL. 5013/2023 CM APPL. 5015/2023 CM APPL. 5016/2023	ANJALI SAHNI V/s NEERAJ SAHNI & ANR.	ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES: K & R LEGAL(ARUNKHATRILAWYER@GMAIL.COM)()(PETITIONER)		
48	C.R.P.-236/2023 CM APPL. 44308/2023	M/ S SAI WORLD V/s M / S R. G. BIO COSMETIC PVT. LTD	RAJIV KATARIA, ANIL KUMAR SAHU	
		OTHER DETAILS OF ADVOCATES: DELHI LAW CHAMBERS(DELHILAW@YAHOO.COM)()(PETITIONER) RG MARKETING(RGMARKETINGPVTLTD@GMAIL.COM)()(RESPONDENT) ANIL KUMAR SAHU(ALLIPCARE@GMAIL.COM)(9810134793)(RESPONDENT)		
49	C.R.P.-258/2023 CM APPL. 48369/2023 CM APPL. 2170/2025	AKASH GUPTA & ANR. V/s INDER SAIN BANSAL & ANR.	HRISHIKESH BARUAH, KUMAR KSHITIJ	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH, KUMAR KSHITIJ(ADVSKSHITIJSINGH@GMAIL.COM)(9810671087)(PETITIONER) INDER SAIN BANSAL(ARJUN.DEWAN85@GMAIL.COM)(9810700027)(RESPONDENT) KUMAR KSHITIJ(ADVSKSHITIJSINGH@GMAIL.COM)(9690115561)(PETITIONER) KISLAY OMAL(KISLAY.MAHINDRA@GMAIL.COM)(0)(RESPONDENT)		
50	MAC.APP.-82/2023 WITH MAC.APP. 83/2023	UMESH PASWAN V/s SHIVAM & ANR.	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: SOMNATH PARASHAR (PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) PRADEEP GAUR (PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(RESPONDENT)		
51	MAC.APP.-83/2023	SMT. HEMLATA V/s SHRI RAM & ANR.	SHREY CHATHLY	
		OTHER DETAILS OF ADVOCATES: SHREY CHATHLY(SHREYCHATHLY@YAHOO.COM)(9910211045)(PETITIONER) SHREY CHATHLY(SHREYCHATHLY@YAHOO.COM)(9910211045)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
52	MAC.APP.-264/2023 CM APPL. 36211/2024	CHAND KAUR AND ORS V/s NATIONAL INSURANCE COMPANY LIMITED AND ORS	ANSHUMAN BAL, HIMANSHU BHUSHAN	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) ANSHUMAN BAL (ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER)		

		PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(RESPONDENT)		
53	MAC.APP.-363/2023	KAMLESH DEVI & ANR. V/s SHRI RAM GEN INS CO LTD & ORS.	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: KARAN BAL & ANSHUMAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) APEX LAW (APEXLAW@HOTMAIL.COM)()(RESPONDENT)		
54	MAC.APP.-558/2023 CM APPL. 65619/2023	ORIENTAL INSURANCE CO LTD V/s SMT SHANTI DEVI AND ORS	PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR & ASSOCIATES(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) PRADEEP GAUR & ASSOCIATES(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) SUBHASH CHANDER(')(9811135828)(RESPONDENT) SONU()(9811135828)(RESPONDENT) SUBHASH CHANDER()(9811135828)(RESPONDENT) SHANTI()(9810325185)(RESPONDENT) SONU()(9811135828)(RESPONDENT) SHANTI()(9810325185)(RESPONDENT)		
55	W.P.(C)-3239/2023 CM APPL. 12620/2023	M/S H.T.C. SPORTS PVT. LTD. V/s MANISHA SHARMA AND ORS.	ABHISHEK SHARMA, METHODICA LEGAL	
		OTHER DETAILS OF ADVOCATES: VARUN DEWAN & ABHISHEK SHARMA(SHARMA26ABHISHEK26@GMAIL.COM)(9899799332)(PETITIONER) ANKIT SHARMA()(9891524310)(RESPONDENT) MANISH SHARMA()(9582444811)(RESPONDENT) RAMAKANT()(9896105865)(RESPONDENT) ()()(PETITIONER)		
56	W.P.(C)-3371/2023 CM APPL. 13070/2023 CM APPL. 64678/2024	AUTOMOBILE ASSOCIATION OF UPPER INDIA V/s SH. RAMCHANDER AND ANR.	ANANYA MARWAH, SHIVANI MISHRA, SHIVANI MISHRA	
		OTHER DETAILS OF ADVOCATES: NINA GUPTA(LBHASIN@GMAIL.COM)(9810979505)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHIVANI MISHRA(SHIVANIINFO437@GMAIL.COM)(8920359781)(PETITIONER)		
57	W.P.(C)-8474/2023 CM APPL. 32272/2023	E MEDITEK INSURANCE LTD V/s CENTRAL BOARD OF TRUSTEES & ORS.	RAJIV SHUKLA	
		OTHER DETAILS OF ADVOCATES: SHUK LAW(SHUKLAW@GMAIL.COM)(9810110572)(PETITIONER) SANJAYKUMAR(SHUKLAW@GMAIL.COM)(9810110572)(PETITIONER) RAJESH LAWS(RAJESH.LAWS@GMAIL.COM)()(RESPONDENT) RAJESH(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		
58	W.P.(C)-8940/2023 CM APPL. 33905/2023 CM APPL. 33906/2023 CM APPL. 33907/2023 CM APPL. 33908/2023 CM APPL. 33936/2023	THE EXECUTIVE ENGINEER CPWD V/s SHRI BALRAM & ORS.	VINEET DHANDA, ASHUTOSH THAKUR	
		OTHER DETAILS OF ADVOCATES: VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(PETITIONER) RAMDEV RAI(RAMDEVRAI05@GMAIL.COM)()(RESPONDENT) CANDID LAW COMPANY(CANDIDLAWCOMPANY@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(RESPONDENT)		
59	W.P.(C)-10071/2023	BHIKAM MASIH V/s M/S TRIG DETECTIVES PVT LTD.	R VATS	
		OTHER DETAILS OF ADVOCATES: ROHIT VATS(HM0061@GMAIL.COM)(9958810227)(PETITIONER) TRIG DETECTIVES PVT. LTD.(SALARIA@WHITEHOTELS.IN)()(RESPONDENT)		
60	W.P.(C)-16522/2023 CM APPL. 66623/2023	M/S D B CORP V/s JOINT LABOUR COMMISSIONER & ANR.	NAISARGIKA	
		OTHER DETAILS OF ADVOCATES: NIRMAL MISHRA(NIRMALMISHRAA@GMAIL.COM)(9311131978)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JITNDR KUMAR SINGH(SINGHJK1977@GMAIL.COM)(9313422277)(RESPONDENT)		

61	W.P.(C)-16559/2023 CM APPL. 66755/2023	M/S D B CORP LTD. V/s JOINT LABOUR COMMISSIONER & ANR.	NAISARGIKA	
		OTHER DETAILS OF ADVOCATES: NIRMAL MISHRA(NIRMALMISHRAA@GMAIL.COM)(9311131978)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) J K SINGH(SINGHJK1977@GMAIL.COM)(9313422277)(RESPONDENT)		
62	C.R.P.-191/2024 CM APPL. 36666/2024	JAGRAN PRAKASHAN LIMITED V/s KAZIMA COSMETICS AND ORS	POONAM ATEY, SHABBIR ALI	
		OTHER DETAILS OF ADVOCATES: POONAM ATEY(POONAMATEY@GMAIL.COM)(9718636340)(PETITIONER) SHABBIR ALI(SHABBU012@GMAIL.COM)(9990675556)(RESPONDENT)		
63	C.R.P.-217/2024 CM APPL. 40257/2024	CENTRAL BANK OF INDIA V/s PRAMOD KUMAR GUPTA & ORS.	ANUJ JAIN, V K SHARMA	
		OTHER DETAILS OF ADVOCATES: ANUJ JAIN(AAJ2700@GMAIL.COM)(9212196159)(PETITIONER) VIDUR KUMAR(VIDURKUMARSHARMA@GMAIL.COM)(0)(RESPONDENT) V K SHARMA(VIDURKUMARSHARMA@GMAIL.COM)(9811116149)(PETITIONER)		
64	MAC.APP.-255/2024 CM APPL. 28818/2024	SBI GENERAL INSURANCE COMPANY LIMITED V/s SH BACCHU SINGH & ORS.	SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES:		
65	W.P.(C)-902/2024 CM APPL. 3759/2024 CM APPL. 3761/2024	MUNICIPAL CORPORATION OF DELHI V/s MANOJ KUMAR CHAUHAN & ANR.	DIVYA SWAMY	
		OTHER DETAILS OF ADVOCATES: DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.CIN)(8860050449)(PETITIONER) RAJIV AGARWAL(RAJIV@RAJIVAGARWAL.COM){}(RESPONDENT)		
66	W.P.(C)-7805/2024 CM APPL. 32363/2024	MUNICIPAL CORPORATION OF DELHI V/s MANOJ KUMAR	DIVYA SWAMY	
		OTHER DETAILS OF ADVOCATES: KAWALJIT SINGH(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(PETITIONER) RAJIV AGARWAL(RAJIV@RAJIVAGARWAL.COM){}(RESPONDENT) MANOJ KUMAR{ }(8171211303)(RESPONDENT)		
67	W.P.(C)-13016/2024 CM APPL. 54236/2024	KUNAL KUMAR PROPRIETOR ALPHA MANPOWER SERVICES V/s LABOUR ENFORCEMENT OFFICER CENTRAL III OFFICE OF REGIONAL LABOUR COMMISSIONER CENTRAL	BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: BIPUL KUMAR MISHRA(BIPULMISHRA2003@YAHOO.COM)(9818020554)(PETITIONER) KUNAL SINGH(KUNALSINGH00012@GMAIL.COM){ }(PETITIONER) LABOUR ENFORCEMENT(DYCLCNDL-MOLE@GOV.IN){ }(RESPONDENT)		
68	C.R.P.-8/2025 CM APPL. 2408/2025 CM APPL. 2409/2025	ANIL KUMAR V/s MEENAKSHI AHUJA	KUSHIKA CHACHRA	
		OTHER DETAILS OF ADVOCATES:		
69	C.R.P.-25/2025 CM APPL. 5458/2025 CM APPL. 5460/2025 WITH C.R.P. 64/2025	MEENAKSHI PATHAK V/s PRADEEP KUMAR PATHAK	MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES:		
70	C.R.P.-64/2025 CM APPL. 11882/2025	KRISHNA RANI V/s SH PRADEEP KUMAR PATHAK & ORS.	LAL SINGH THAKUR	
		OTHER DETAILS OF ADVOCATES: LAL SINGH THAKUR (THAKURADVOCATES@YAHOO.CO.IN)(9212046428)(PETITIONER) KULDIP SINGH (ADVOCATEKULDIPSINGH22@GMAIL.COM)(0)(RESPONDENT) SR DELHI GOV(SR2B-DELHI@GOV.IN)(0)(RESPONDENT) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
71	C.R.P.-81/2025 CM APPL. 15884/2025	YOGESH GUPTA V/s SHAMIM BEGUM & ANR.	KARAN SUNEJA	
		OTHER DETAILS OF ADVOCATES: KARAN SUNEJA (JEETLALKHURANAANDSONS@GMAIL.COM)(9560985186)(PETITIONER) ANISH MALIK(ANISHM5MALIK@GMAIL.COM)(0)(RESPONDENT)		
72	MAC.APP.-78/2025 CM APPL. 5302/2025 WITH MAC.APP. 81/2025	THE ORIENTAL INSURANCE CO. LTD. V/s RAVINDER CHOUBEY & ORS.	ASHWANI KUMAR SONI, PARAS CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: AK SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER)		

		ADV S BHARDWAJ(ADVSBHARDWAJ12@GMAIL.COM)(0)(RESPONDENT) PARAS CHAUDHRY(PC1801@GMAIL.COM)(9810180330)(RESPONDENT)		
73	MAC.APP.-81/2025 CM APPL. 5581/2025	THE ORIENTAL INSURANCE CO LTD V/s LAXMI DEVI & ORS.	ASHWANI KUMAR SONI, PARAS CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) S BHARDWAJ(ADVSBHARDWAJ12@GMAIL.COM)(0)(RESPONDENT) PARAS CHAUDHRY(PC1801@GMAIL.COM)(9810180330)(RESPONDENT)		
74	W.P.(C)-4444/2025 CM APPL. 20520/2025	SH ANUJ MANN AND ORS. V/s GOVT OF NCT OF DELHI AND ANR	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SANTOSH KUMAR TRIPATHI, SEAHAWK SECURITY(STANDINGCOUNSELGNCTD@GMAIL.COM, INFO@SEAHAWKSECURITY.SERVICES)(9868250806)(RESPONDENT)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 10844/2025 In RFA-483/2012	VINOD KUMAR V/s ROOP WATI & ANR	RK SHARMA, GURMEET BINDRA, IRFAN AHMAD, GURMEET BINDRA	
		OTHER DETAILS OF ADVOCATES: GBA LAW OFFICES()(9311851166)(PETITIONER) IRFAN AHMAD(MAGISIRFAN@GMAIL.COM)(8340788901)(PETITIONER) GURMEET BINDRA(GURMEET@GBALAWOFFICES.COM)(9311851166)(RESPONDENT)		
FOR ADMISSION				
2	CM APPL. 19889/2025(CM For Restoration) CM APPL. 19890/2025 In RFA-487/2008(Disposed off case)	NARESH BANSAL V/s LT.GOVERNOR OF DELHI & ORS.	MR.SHIV CHARAN GARG, SHIV CHARAN GARG, AMIET ANDLAY, IMRAN KHAN, ARUN KR SHARMA, RUCHI SINDHWANI	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SATISH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	CM APPL. 5774/2023(CM For Restoration) CM APPL. 5775/2023 CM APPL. 5776/2023 In RFA-18/1992(Disposed off case)	CHIKRAM KAUR JAIN V/s UOI	HEMANT MALHOTRA, MAYANK BANSAL, K.J.S.KALRA, SUNITA JAIN	
		OTHER DETAILS OF ADVOCATES: MAYANK BANSAL(ADVOCATEMAYANKBANSAL@GMAIL.COM)(9891686000)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) WITHOUT GENERATE ()()(PETITIONER)		
4	RFA-358/2006	RAKESH KUMAR V/s KAILASH KUMAR BANSAL	MAHI PAL SINGH, PAWAN UPADHYAY, SUNIL CHAUHAN, ROHIT KR. YADAV, NIKI KANTAWALA, VIREN BANSAL	
		OTHER DETAILS OF ADVOCATES: NIKI KANTAWALA(SURESH.SRIVASTAVA@AUREUSLAW.COM)(9818269100)(PETITIONER) VIREN BANSAL(VIRENBANSAL1@GMAIL.COM)(9433433333)(PETITIONER)		
5	RFA-686/2006	ANITA V/s RATI RAM & ORS.	MR.RATNESH BANSAL, (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		

6	RFA-758/2006 CM APPL. 11039/2017	JITENDER PRASAD AGGARWAL & ORS V/s M/S COMPETENT BUILDERS & ORS	MR. RAJEEV SHARMA, ANIL SAPRA, RAMAN TOMAR, SHRUTI SHARMA, SUBHASHINI ARANI	
		OTHER DETAILS OF ADVOCATES: RAMAN TOMAR(RAMANTOMAR@GMAIL.COM)(9911418802)(RESPONDENT) SHRUTI SHARMA (SHRUTI.SHARMA26@HOTMAIL.COM)(9599314258)(PETITIONER) SHRUTI SHARMA (SHRUTI.SHARMA26@HOTMAIL.COM)(9599314258)(PETITIONER) SUBHASHINI ARANI (ARANISUBHA@GMAIL.COM)(9899551151)(RESPONDENT)		
7	RFA-324/2008 CM APPL. 11115/2008	KARTAR SINGH & BROTHERS & ORS V/s RAKESH BHASIN	AWTAR SINGH, SHANTANU RASTOGI, GURINDER PAL SINGH, BHUVANESH SEHGAL, AMIT KHEMKA	
		OTHER DETAILS OF ADVOCATES: AMIT KHEMKA(KHEMKALAWOFFICES@GMAIL.COM)(9720747323)(RESPONDENT)		
8	RFA-54/2010 CM APPL. 1955/2010 CRL.M.A. 5262/2010 CM APPL. 492/2011 CM APPL. 5111/2011 CM APPL. 9141/2011 CM APPL. 19905/2025 WITH RFA 55/2010	NATIONAL RIFLE ASSOCIATION OF INDIA V/s RAJU SONI & ORS	NEERAJ CHAUDHARY, SD SALWAN, ALOK KUMAR, ACHAL GUPTA, SANJEEV SACHDEVA	
		OTHER DETAILS OF ADVOCATES: ACHAL GUPTA, ALIZA AH RAIS(ACHALG@AEQLAW.COM)(9891191186)(RESPONDENT) PP SINGH(CHAMBERPPSINGH@GMAIL.COM)(0)(RESPONDENT)		
9	RFA-55/2010 CM APPL. 1960/2010 CM APPL. 7537/2010 CM APPL. 9070/2011 CM APPL. 19913/2025 WITH RFA 54/2010	BS SETHI & ANR V/s RAJU SONI & ANR	ANSHUL TYAGI, ALOK KUMAR, ACHAL GUPTA, ALOK AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ACHAL GUPTA, ALIZA AH RAIS(ACHALG@AEQLAW.COM)(9891191186)(PETITIONER) PP SINGH(CHAMBERPPSINGH@GMAIL.COM)(0)(RESPONDENT)		
10	RFA-246/2010	P BALASUBRAMANIAM V/s CITIBANK N.A.	ZANGPO SHERPA	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-248/2010	KAMAL VIHAR COOPERATIVE GROUP HOUSING SOCIETY LTD V/s AAC INDIA PVT LTD	M QAYAMUDDIN, SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES:		
12	RFA-251/2010	SANT LAL GUPTA V/s ANAND VERMA DECD THR LRS	KAPIL KHER, RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
13	RFA-255/2010	BP KHANDLWAL V/s NATIONAL UNIVERSITY OF EDUCATIONA PLANNING & ADMN & ANR	RK SINGH, AMITESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
14	RFA-256/2010	NEELAM & ORS V/s HARYANA BREWERIES LTD & ORS	KR CHAWLA	
		OTHER DETAILS OF ADVOCATES:		
15	RFA-122/2012	HIND EXPRESS ROAD CARRIERS V/s NATIONAL INSURANCE CO LTD & ANR	SN GUPTA, YOGESH MALHOTRA, BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: BIPUL KUMAR MISHRA(BIPULMISHRA2003@YAHOO.COM)(9818020554)(PETITIONER)		
16	RFA-216/2013	JASBEER SINGH V/s SAVITRI KAUSHAL & ORS.	R S JUNEJA & VIKAS TOMAR	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-4296/2014	MOHD. ASLAM KHAN & ORS V/s EAST DELHI MUNICIPAL CORPORATION OF DELHI AND ORS	LOKESH KUMAR MISHRA, NIKHIL PALLI	
		OTHER DETAILS OF ADVOCATES: NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(RESPONDENT)		
18	W.P.(C)-9858/2015	TEXMACO RAIL & ENGINEERING LTD. V/s UNION OF INDIA AND ANR	SHREYANS SINGHVI, D & V LEGAL	
		OTHER DETAILS OF ADVOCATES:		
19	W.P.(C)-4751/2017 CM APPL. 20645/2017 CM APPL. 1929/2025	ROHIT JAIN V/s NEW DELHI MUNICIPAL COUNCIL (NDMC) & ORS	ROHIT MADAN, SAHIL SHARMA, SIDDHARTH PANDAD, SUDHIR KUMAR, JAI SAHAI ENDLAW, SAMEER VASHISHT, SANYAM KHETARPAL	

		OTHER DETAILS OF ADVOCATES: SANYAM(SANYAM@KHETARPAL.CO.IN)(0)(PETITIONER) WADHWA'S LAW AND LEGAL(WLAWLEGAL@GMAIL.COM)(9811072845)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
20	W.P.(C)-9523/2019	RAJEEV KUMAR YADAV V/s UNION OF INDIA AND ORS.	RAJEEV KUMAR YADAV, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR YADAV()(7042450631)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
21	W.P.(C)-3245/2020 CM APPL. 11317/2020 CM APPL. 20113/2020 CM APPL. 20114/2020	GRAM SUDHAR SAMITI (REGD) & ANR V/s NORTH DELHI MUNICIPAL CORPORATION	ANAND YADAV, ANAND YADAV	
		OTHER DETAILS OF ADVOCATES: ANAND YADAV(ANANDYADAV_3@YAHOO.COM)(9810126454)(PETITIONER) MUKESH GUPTA(M.GUPTAADVOCAT@YAHOO.IN)(9810144127)(RESPONDENT) ANAND YADAV (ANANDYADAV_3@YAHOO.COM)(9810126454)(PETITIONER) M GUPTA (M.GUPTAADVOCATE@YAHOO.IN)(9810144127)(RESPONDENT)		
22	W.P.(C)-4379/2021 WITH W.P.(C) 372/2022	M/S SHANTI KUNJ (MAIN) RESIDENTS WELFARE SOCIETY (REGD.) V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	ANKIT MUTREJA, VIJAY KINGER, AMAN NANDRAJOG, AMISH TANDON	
		OTHER DETAILS OF ADVOCATES: VIKRAM AGGARWAL(ADV.VIKRAMAGGARWAL@YAHOO.COM)(9212717379)(PETITIONER) VIKRAM AGGARWAL(ADV.VIKRAMAGGARWAL@YAHOO.COM)(9212717379)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) AHLAWAT(ADMIN@AHLAWATASSOCIATES.COM)(1141023400)(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) VIJAY KINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) AMAN NANDRAJOG(AMANNANDRAJOG@GMAIL.COM)(9971704062)(RESPONDENT) AMISH TANDON(AMISHTANDON@GMAIL.COM)(9899977720)(PETITIONER) AMISH TANDON(AMISHTANDON@GMAIL.COM)(9899977720)(PETITIONER) AMISH TANDON(AMISHTANDON@GMAIL.COM)(9899977720)(PETITIONER)		
23	W.P.(C)-372/2022 WITH W.P.(C) 4379/2021	SHANTI KUNJ MAIN RESIDENTS WELFARE SOCIETY V/s GOVERNMENT OF NCT OF DELHI & ORS.	AADITYA VIJAY KUMAR, AMISH TANDON, VIJAY KINGER	
		OTHER DETAILS OF ADVOCATES: AADITYA VIJAY KUMAR(AADITYAVK@GMAIL.COM)(9711131164)(PETITIONER) SHANTI(SHANTI@VSNL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SDM MEHRAULI(SDMMEHRAULI.DELHI@NIC.IN)()(RESPONDENT) RITU MEHTA()(9891274338)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) DELHI TRANSCO LIMITED()(9999533656)(RESPONDENT) POOJA SABHARWAL()(9810115495)(RESPONDENT) SUMAN KHOSLA()(9811410540)(RESPONDENT) BRIJENDRA KUMAR VYAS()(9699183390)(RESPONDENT) AMISH TANDON(AMISHTANDON@GMAIL.COM)(9899977720)(PETITIONER) AMISH TANDON(AMISHTANDON@GMAIL.COM)(9899977720)(PETITIONER) AMISH TANDON(AMISHTANDON@GMAIL.COM)(9899977720)(PETITIONER) VIJAY KINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER)		
24	W.P.(C)-8347/2021 CM APPL. 25858/2021 CM APPL. 42400/2021 CM APPL. 12139/2022 CM APPL. 18216/2022 CM APPL. 35857/2022 CM APPL. 43928/2022 CM APPL. 61979/2024	PARVEEN KUMAR V/s DELHI CANTONMENT BOARD & ANR.	PARVEEN KUMAR, PARVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR(SPEMLEX@GMAIL.COM)(9868013891)(PETITIONER) CEO DELHI CANTT(CEDELHICANTT@GMAIL.COM)()(RESPONDENT) PARVEEN KUMAR(SPEMLEX@GMAIL.COM)(9868013891)(PETITIONER) CEO DELHI CANTT(CEDELHICANTT@GMAIL.COM)()(RESPONDENT) PARVEEN KUMAR(SPEMLEX@GMAIL.COM)(9868013891)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) LEGAL CELL DCB(LEGALCELLDCB@GMAIL.COM)()(RESPONDENT) PARVEEN KUMAR(SPEMLEX@GMAIL.COM)(9868013891)(PETITIONER) CEO DELHI CANNT(CEDELHICANTT@GMAIL.COM, LEGALCELLDCB@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) PARVEEN KUMAR(SPEMLEX@GMAIL.COM)(9868013891)(PETITIONER) ANKUR MISHRA(LEGALCELLDCB@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) PARVEEN KUMAR(SPEMLEX@GMAIL.COM)(9868013891)(PETITIONER) RAKESH KUMAR(RAKESHKUMARCGSC@GMAIL.COM)()(RESPONDENT)		

		LEGAL CELL DCB(LEGALCELLDCB@GMAIL.COM){}(RESPONDENT) PARVEEN KUMAR(SPEMLEX@GMAIL.COM)(9868013891)(PETITIONER) DHC SHOPNO(DHCSHOPNO2@GMAIL.COM){0}(RESPONDENT)		
25	W.P.(C)-11106/2021	SANTAR PAL V/s STATE - GOVT OF NCT OF DELHI - MINISTRY OF POWER & ANR.	HEMANT CHOUDHARY, MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: HEMANT CHOUDHARY(CHOUDHARY.HEMANT@HOTMAIL.COM)(9891384449)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL FERDES(SUNILF.ADV@GMAIL.COM){}(RESPONDENT) MANISH KUMAR SRIVASTAVA(RAJA@KDATTA.IN)(9811079853)(RESPONDENT)		
26	W.P.(C)-11887/2021 CM APPL. 36742/2021	RAJENDER SINGH V/s COMMISSIONER NORTH DELHI MUNICIPAL CORPORATION AND ORS	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: VIJAI SINGH(ADVO.PRADEEPCH@GMAIL.COM)(9868804333)(PETITIONER) KHAN COMPUTER TISHAZARI(KHANCOMPUTERTISHAZARI@GMAIL.COM)(9868161730)(PETITIONER) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHOUDHARY AND CHAUDHARY(DELHI@CHAUDHARYANDCHAUDHARY.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JINDAL DINESH(JINDALDINESHDPCC@GMAIL.COM){}(RESPONDENT)		
27	W.P.(C)-13723/2021 CM APPL. 40250/2023	SATISH KUMAR V/s SOUTH DELHI MUNICIPAL CORPORATION	M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM){}(RESPONDENT) M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION (CLOMCDHQ@GMAIL.COM){}(RESPONDENT) GOYAL AND CO(GOYALANDCO86@GMAIL.COM){}(RESPONDENT)		
28	W.P.(C)-4751/2022 CM APPL. 14244/2022 CM APPL. 47115/2022 WITH W.P.(C) 5734/2022	AFAK AHMED AND ORS V/s NDMC AND ORS	KAWALPREET KAUR, ANAND SUDAMARAO JONDALE, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(DIRECTOR.ACCOUTS@NDMC.GOV.IN, DELHISHELTER@GMAIL.COM, CP.BSBASSI@NIC.IN){}(RESPONDENT) ANAND SUDAMARAO JONDALE(JONDALE1@GMAIL.COM)(9967818577)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT)		
29	W.P.(C)-5734/2022 CM APPL. 17149/2022	KUSUM DEVI V/s GOVERNMENT OF NCT, DELHI AND ORS.	ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-8038/2022 CM APPL. 24434/2022	ZAKHIRA TRADERS AND SMALL INDUSTRIES ASSOCIATION (REGD.) V/s NORTH DELHI MUNICIPAL CORPORATION	SACHIDANAND CHATURVEDI, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: S. CHATURVEDI(SACHIDANANDCHATURVEDI2007@GMAIL.COM)(9810294200)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.GOV.IN){}(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(CLONDMC@GMAIL.COM, RAVINDERCLOMCD@GMAIL.COM){}(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
31	W.P.(C)-10369/2023	NEERAJ GUPTA V/s BSES RAJDHANI POWER LTD.	VIPIN SEHRAWAT	
		OTHER DETAILS OF ADVOCATES: VIPIN SEHRAWAT(ADV.VIPINSEHRAWAT@GMAIL.COM)(9818150883)(PETITIONER) RISHABH(RISHAB@RRJASSOCIATE.COM){}(RESPONDENT)		

32	W.P.(C)-1941/2024 CM APPL. 8157/2024 CM APPL. 14370/2024	SUDERSHAN KUMAR CHHABRA V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY AND SRISHTI BAJPAI(MOHITCHAUDHARY2020@GMAIL.COM , KUSHAL82KUMAR@GMAIL.COM)(9810074159)(PETITIONER) ZUBEDA BEGUM(ZUBEDABEGUMADV@GMAIL.COM){}(RESPONDENT) GROVER ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM){}(RESPONDENT) CHAIRPERSON NDMC(CHAIRPERSON@NDMC.GOV.IN){}(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT) SATISH KUMAR (SATISHLAW@YAHOO.COM){}(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT) MOHIT CHAUDHARY(MOHITCHAUDHARY2020@GMAIL.COM, KUSHAL82KUMAR@GMAIL.COM)(9810074159)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT)		
33	W.P.(C)-6814/2024 CM APPL. 28333/2024 WITH W.P.(C) 8928/2024 W.P.(C) 8939/2024 W.P.(C) 8942/2024	TATA POWER DELHI DISTRIBUTION LIMITED V/s SH. GULSHAN BATRA	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA AND MOKSH ARORA(MANISH@KDATTA.IN (9871102052)(PETITIONER) SH. GULSHAN BATRA(HVOFFICE84@GMAIL.COM)(9811072265)(RESPONDENT)		
34	W.P.(C)-8928/2024 CM APPL. 36412/2024 WITH W.P.(C) 6814/2024	TATA POWER DELHI DISTRIBUTION LIMITED V/s SH HEMANT ALLAWADHI	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER)		
35	W.P.(C)-8939/2024 CM APPL. 36430/2024 WITH W.P.(C) 6814/2024	TATA POWER DELHI DISTRIBUTION LIMITED V/s SH. SUBHASH ASRI	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) SH. SUBHASH ASRI(MANOJBANSAL0310@GMAIL.COM)(9818993956)(RESPONDENT)		
36	W.P.(C)-8942/2024 CM APPL. 36526/2024	TATA POWER DELHI DISTRIBUTION LIMITED V/s SH HEMANT ALLAWADHI	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9811079853)(PETITIONER)		
37	W.P.(C)-7471/2024	RAJAN BHATIA V/s JT. DIRECTOR (TAX) ASSESSING AUTHORITY PROPERTY TAX DEPARTMENT NEW DELHI MUNICIPAL COUNCIL	RAJAN BHATIA	
		OTHER DETAILS OF ADVOCATES: RAJAN BHATIA(BHATIA_RAJAN1956@GMAIL.COM)(9910374341)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT)		
38	W.P.(C)-7859/2024	ATUL DATT V/s DELHI JAL BOARD GOVT OF NCT OF DELHI	RAHUL SHARMA, KUNAL ANAND	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA, AYUSH BHATIA(SHARMA_RAHUL301@YAHOO.CO.IN)(9810109329)(PETITIONER) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM, KNANDITARAO2GMAIL.COM){}(RESPONDENT) KUNAL ANAND(OFFICE@MARKLEGAL.CO.IN)(8447226339)(RESPONDENT)		
39	W.P.(C)-11081/2024	NAJMA RANI V/s GOVT OF NCT OF DELHI & ORS.	AAGAM JAIN	
		OTHER DETAILS OF ADVOCATES: AFZAL KHAN(AAGAMJAIN2796@GMAIL.COM)(6397353571)(PETITIONER)		
40	W.P.(C)-13001/2024 CM APPL. 54141/2024	BAL KRISHAN NAGPAL V/s MUNICIPAL CORPORATION OF DELHI AND ORS	JAVED AHMAD, N MAHABIR	
		OTHER DETAILS OF ADVOCATES: AAKRITI ADITYA(AAKRITIADITYA911@GMAIL.COM)(9999808574)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI, THE SHO, DDA(CLOMCDHQ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(9868250806)(RESPONDENT) N MAHABIR(NE.MAHABIR@GMAIL.COM)(9811694997)(PETITIONER)		
41	W.P.(C)-13458/2024 CM APPL. 56318/2024 CM APPL. 56320/2024 CM APPL. 60675/2024 CM APPL. 68512/2024 CM APPL. 12672/2025	SOMDEV KISHORE DEVVARMAN & ANR. V/s UNION OF INDIA & ANR.	ARUNADHRI IYER, SAM C MATHEW, ASHISH PRASAD, ABHIMANYU GARG, AKSHIT PRADHAN, TRISHA CHANDRAN, ASHISH PRASAD, TRISHA CHANDRAN	

	CM APPL. 16487/2025 CM APPL. 16488/2025 CM APPL. 19932/2025			
		OTHER DETAILS OF ADVOCATES: JHANVI DUBEY(ARUNADHRI.IYERL@GMAIL.COM)(9958702467)(PETITIONER) UNION OF INDIA AND ANR.(UIDHC@GMAIL.COM ,AITA@AITATENNIS.COM , ANIL.DHUPAR@AITATENNIS.COM)(0)(RESPONDENT) SAM C. MATHEW(SAM.C.MATHEW67@GMAIL.COM)(9098909638)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM)(0)(RESPONDENT) ARUNADHRI IYER(ARUNADHRI.IYER1@GMAIL.COM)(0)(RESPONDENT) ACARA LAW LLP(ASHISHPRASAD@ACARALAW.COM)(9810455042)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM)(0)(RESPONDENT) ARUN (ARUNADHRI.IYER1@GMAIL.COM)(0)(RESPONDENT) ABHINMABY GARG(LOKDEEKSHA@GMAIL.COM)(0)(PETITIONER) AKSHSIT PARADHAN(OFFICE.APRADHAN@GMAIL.COM)(8128998125)(PETITIONER) ASHISH PRASAD(ASHISH.PRASAD@ACARALAW.COM)(9810455042)(RESPONDENT) SAM C MATHEW(SAM.C.MATHEW67@GMAIL.COM)(9098909638)(RESPONDENT) TRISHA CHANDRAN(CHANDRAN.TRISHA@GMAIL.COM)(9611909525)(PETITIONER) TRISHA CHANDRAN(CHANDRAN.TRISHA@GMAIL.COM)(9611909525)(PETITIONER)		
42	W.P.(C)-13700/2024 CM APPL. 57357/2024 CM APPL. 8760/2025 CM APPL. 8761/2025	APTECH LIMITED V/s UNION OF INDIA AND ANR	SUMIT CHANDER, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
43	W.P.(C)-15023/2024 CM APPL. 63043/2024	RAJESH RAJORA V/s NEW DELHI MUNICIPAL COUNCIL AND ANR	MOHD. SAJID	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD SAJID(MSAJIDADV@GMAIL.COM)(9810031360)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
44	W.P.(C)-2315/2025 CM APPL. 10974/2025	HARPYARI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	VISHAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: VISHAL CHAUHAN(CONTACT@UNIVERSALLEGALARENA.COM)(9212172077)(PETITIONER) DELHI POLICE, SANJAY ARORA(DELPOL.SERVICE@DELHIPOLICE.GOV.IN, CP.SANJAYARORA@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
45	W.P.(C)-2160/2014 CM APPL. 4505/2014 CM APPL. 4751/2015 CM APPL. 10673/2016 CM APPL. 4212/2017 CM APPL. 21726/2020 WITH W.P.(C) 2731/2014 W.P.(C) 2735/2014 W.P.(C) 3152/2014 W.P.(C) 3733/2014 W.P.(C) 8325/2014 W.P.(C) 8508/2014 W.P.(C) 1179/2017 W.P.(C) 10103/2016 W.P.(C) 11905/2016 W.P.(C) 940/2017 W.P.(C) 3644/2023	BRAHAMANAND GUPTA AND ORS V/s UNION OF INDIA AND ORS	RAHEEL KOHLI, MINI PUSHKARNA, RIMALI BATRA, DHAMIJA & ASSOCIATES, MINI PUSHKARNA, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)		
46	W.P.(C)-2731/2014 CM APPL. 5671/2014 CM APPL. 8912/2016 CM APPL. 3889/2017 CM APPL. 3890/2017	ANGOORI DEVI AND ORS V/s NORTH DELHI MUNICIPAL CORPORATION	PRANAV KUMAR JHA	
		OTHER DETAILS OF ADVOCATES:		
47	W.P.(C)-2735/2014 CM APPL. 5675/2014	PRAVEEN KUMAR AND ORS V/s NORTH DELHI MUNICIPAL CORPORATION	PRANAV KUMAR JHA	
		OTHER DETAILS OF ADVOCATES:		
48	W.P.(C)-3152/2014 CM APPL. 13170/2015 CM APPL. 24534/2015 CM APPL. 10144/2016	MUKUND LAL AND ORS V/s NORTH DELHI MUNICIPAL CORPORATION OF DELHI	ANKUR MITTAL, SUNIL DUTT DIXIT, PUJA KALRA, MANISH VATS, MINI PUSHKARNA, PARVINDER CHAUHAN	

	CM APPL. 10145/2016 CM APPL. 4315/2017 CM APPL. 37492/2018 CM APPL. 37521/2018 CM APPL. 41452/2018 CM APPL. 25522/2023			
		OTHER DETAILS OF ADVOCATES: ANKUR MITTAL()(9810506223)(PETITIONER) ANKUR MITTAL()(9810506223)(PETITIONER) SUNIL DUTT DIXIT()(9312832910)(PETITIONER) ANKUR(ANKUR@MITALANDMITAL.COM)()(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION AND ANR(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PUJA KALRA()(9312839323)(RESPONDENT) DHAMIJA ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)		
49	W.P.(C)-3733/2014 CM APPL. 7557/2014 CM APPL. 4755/2015	SUMER CHAND JAIN AND ORS V/s NORTH DELHI MUNICIPAL CORPORATION AND ANR	PRANAV KUMAR JHA, MINI PUSHKARNA, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)		
50	W.P.(C)-8325/2014 CM APPL. 19312/2014 CM APPL. 4313/2017	ASHOK KUMAR V/s NORTH DELHI MUNICIPAL CORPORATION	PRANAV KUMAR JHA, MINI PUSHKARNA, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
51	W.P.(C)-8508/2014	RAJWANTI AND ORS V/s NORTH DELHI MUNICIPAL CORPORATION	MS YADAV	
		OTHER DETAILS OF ADVOCATES:		
52	W.P.(C)-10103/2016 CM APPL. 40005/2016 CM APPL. 4311/2017 WITH W.P.(C) 11905/2016 W.P.(C) 940/2017	PRAMOD KUMAR & ANR V/s NORTH DELHI MUNICIPAL CORPORATION OF DELHI	PRANAV KUMAR JHA	
		OTHER DETAILS OF ADVOCATES:		
53	W.P.(C)-11905/2016 CM APPL. 46959/2016 CM APPL. 46960/2016	JAI PRAKASH GARG V/s NORTH DELHI MUNICIPAL CORPORATION & ANR	ANKUR MITTAL	
		OTHER DETAILS OF ADVOCATES:		
54	W.P.(C)-1179/2017 CM APPL. 5357/2017 CM APPL. 21724/2020	KHURANA GENERAL STORE V/s UNION OF INDIA & ORS	DHAMIJA & ASSOCIATES, MINI PUSHKARNA	
		OTHER DETAILS OF ADVOCATES:		
55	W.P.(C)-940/2017 CM APPL. 4278/2017	JAIMALA JAIN V/s NORTH DELHI MUNICIPAL CORPORATION	PRANAV KUMAR JHA	
		OTHER DETAILS OF ADVOCATES:		
56	W.P.(C)-3644/2023 CM APPL. 14120/2023	GULSHAN KUMAR NARANG V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER & ANR.	DHRUV GAUTAM	
		OTHER DETAILS OF ADVOCATES: DHRUV GAUTAM(DHRUV@DHRUVGAUTAM.IN)(9999781899)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT)		
57	W.P.(C)-320/2016 CM APPL. 1293/2016 CM APPL. 1294/2016 CM APPL. 21725/2020 WITH W.P.(C) 3152/2014	DHARAMPAL SHARMA V/s UNION OF INDIA & ANR	RASHMI SINGLA, MINI PUSHKARNA	
		OTHER DETAILS OF ADVOCATES: MINI PUSHKARAN(OFFICE346A@GMAIL.COM)(9810674872)(PETITIONER) RIPUDAMAN BHARDWAJ(RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(RESPONDENT) RASHMI SINGLA(RASHMI.SINGHAL900@GMAIL.COM)(9810106722)(RESPONDENT)		
58	W.P.(C)-2113/2016 CM APPL. 9098/2016 CM APPL. 12267/2017 CM APPL. 23382/2020 WITH W.P.(C) 3152/2014	MUKUND LAL & ORS V/s NORTH DELHI MUNICIPAL CORPORATION OF DELHI & ANR	ANKUR MITTAL, MANOJ KHATRI, MINI PUSHKARNA	

		OTHER DETAILS OF ADVOCATES:		
59	W.P.(C)-3192/2016 CM APPL. 13681/2016 CM APPL. 4509/2017 CM APPL. 21704/2020	GAUTAM BHAGAT V/s NORTH DELHI MUNICIPAL CORPORATION	ANKIT SHARMA, MINI PUSHKARNA	
		OTHER DETAILS OF ADVOCATES:		
FOR HEARING				
60	W.P.(C)-4669/2021 CM APPL. 14345/2021 WITH W.P.(C) 7157/2022 W.P.(C) 10181/2021	M/S SETH PROPERTIES V/s NEW DELHI MUNICIPAL COUNCIL	DEVAHUTI PATHAK, DEVAHUTI PATHAK	
		OTHER DETAILS OF ADVOCATES: M/S SETH PROPERTIES(VIVEK.SETH.0@GMAIL.COM)()(RESPONDENT) M/S SETH PROPERTIES(VIVEK.SETH.0@GMAIL.COM)()(RESPONDENT) SACHIN MISHRA(SAMAR.BANSAL@CSBLEGAL.IN)(9810999330)(PETITIONER) DEVAHUTIPATHAK(DEVAHUTIPATHAK@GMAIL.COM)(7575995338)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL(LAW.DEPTT.NDMC@GMAIL.COM)()(PETITIONER) NEW DELHI MUNICIPAL COUNCIL(LAW.DEPTT.NDMC@GMAIL.COM)()(PETITIONER) LAW DEPTT NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) GROVER ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM)(9811089272)(RESPONDENT)		
61	W.P.(C)-10181/2021 CM APPL. 31411/2021 CM APPL. 31862/2022	UNRAVEL REALTY LLP V/s NEW DELHI MUNICIPAL COUNCIL AND ANR	AYUSH PURI, AYUSH PURI, DANIEL GEORGE	
		OTHER DETAILS OF ADVOCATES: AYUSH PURI(AYUSH.PURI.91@GMAIL.COM)(9811439334)(PETITIONER) GROVER ADVOCATE(GROVER.ADVOCATE@GMAIL.COM)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) AYUSH PURI(AYUSH.PURI.91@GMAIL.COM)(9811439334)(PETITIONER) GROVER ADVOCATE(GROVERADVOCATE@GMAIL.COM)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) GROVER ADVOCATE(GROVER.ADVOCATE@REDIFFMAIL.COM, PRAYRITAYADAVA@HSBC.CO.IN)()(RESPONDENT) PRATYUSH SHARMA(PRATYUSHSHARMA@HSBC.CO.IN)()(RESPONDENT) DANIEL GEORGE(DANIEL.CONDUIT@GMAIL.COM)(9953947692)(RESPONDENT)		
62	W.P.(C)-7157/2022 CM APPL. 21946/2022 CM APPL. 21947/2022	M/S SETH PROPERTIES V/s NEW DELHI MUNICIPAL COUNCIL	SAMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: HARSHEEN MADAN(SAMAR.BANSAL@CSBLEGAL.IN)(9810999330)(PETITIONER) LAW DEPTT NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
63	W.P.(C)-5563/2024 CM APPL. 22933/2024	M/S DABUR INDIA LIMITED V/s NEW DELHI MUNICIPAL COUNCIL	MAYANK MISHRA	
		OTHER DETAILS OF ADVOCATES: DIVIJ KUMAR AND ARNAV SANYAL AND VARUN TANDON (DIVIJ.KUMAR@INDUDUSLAW.COM, ARNAV.SANYAL@INDUSLAW.COM)(9654982990)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
END OF THE BOARD MATTERS				
64	RFA-458/2009 WITH RFA 459/2009	NAND LAL & ANR V/s RAM CHAND	SS TOMAR	
		OTHER DETAILS OF ADVOCATES:		
65	RFA-459/2009	NIRMAL @ NIRMALA & ANR V/s RAM CHAND	SS TOMAR	
		OTHER DETAILS OF ADVOCATES:		
66	RFA-616/2010	BHARTI AIRTEL LTD V/s JHAMMAN LAL GUPTA	AMIT BAJAJ, MADAN MOHAN KASHYAP	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: MADAN MOHAN KASHYAP(MMKASHYAPAORSC@GMAIL.COM)(9818361347)(PETITIONER)		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CONT.CAS(C)-481/2012 CM APPL. 20789/2012 CM APPL. 10836/2013 CM APPL. 16375/2013 CM APPL. 18530/2013 CM APPL. 22903/2017 CM APPL. 40315/2018 CM APPL. 54235/2019	RESIDENTS WELFARE ASSOCIATION REGD V/s GC PATNAIK	RK SAINI, A. RASHEED QURESHI, A RASHEED QURESHI, A RASHEED QURESHI, ABDUL RASHEED, P K SRIVASTAVA, KANIKA AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: A RASHEED QURESHI()(880533708)(PETITIONER) A RASHEED QURESHI()(8810533708)(PETITIONER) KANIKA AGNIHOTRI(ADMIN@SKVASSOCIATES.COM)(7669700081)(PETITIONER)		
2	CONT.CAS(C)-182/2020	PREM MALHOTRA V/s BINAY BHUSHAN & ANR	C S PARASHER & CO	
		OTHER DETAILS OF ADVOCATES: C S PARASHER & CO()(9811026863)(PETITIONER)		
3	CONT.CAS(C)-693/2020	ANURADHA SHARMA & ORS. V/s S.V.R. CHANDRA SEKHAR & ANR.	PARV GARG	
		OTHER DETAILS OF ADVOCATES: PARVGARG(OFFICE@LEXSOLICITOUS.IN)(9810138144)(PETITIONER) PARV GARG , PAWAS KULSHRESTHA(OFFICE@LEXSOLICITOUS.IN)(9810138144)(PETITIONER) PARV GARG & PAWAS KULSHRESTHA(OFFICE@LEXSOLICITOUS.IN)(9810138144)(PETITIONER) S.V.R. CHANDRA SEKHAR(CEDELHICANTT@GMAIL.COM)(1125693837)(PETITIONER) S V R CHANDRA SEKHAR(EODELHICANTT@GMAIL.COM)()(RESPONDENT) S V R CHANDRA SEKHAR(CEDELHICANTT@GMAIL.COM)()(RESPONDENT) S V R CHANDRA(CEDELHICANTT@GMAIL.COM)(25695450)(RESPONDENT)		
4	CM APPL. 54512/2024 CM APPL. 68504/2024 CM APPL. 4294/2025 In W.P.(C)-16609/2006	ITC LIMITED V/s D.D.A.	ANIL K.KHER, KAPIL KHER, BISWADEEP, RAJAN TYAGI, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER(ANILKHER@GMAIL.COM)(9891072729)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANJAY (SANJAYKLAW@YAHOO.COM)(0)(RESPONDENT) KAPIL KHER AND KUNAL KHER(ANILKHER@GMAIL.COM)(9891072729)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANJAY (SANJAYKLAW@YAHOO.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) WITHOUT GENERATE ()()(PETITIONER) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		

5	W.P.(C)-2390/2025 CM APPL. 11280/2025 CM APPL. 11281/2025 CM APPL. 13286/2025	SINGHANIA UNIVERSITY V/s UNIVERSITY GRANTS COMMISSION	ASLAM AHMED JAMAL, MANOJ RANJAN SINHA	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: ASLAM AHMED(ASLAM@SINGHANIA.COM)(9891471551)(PETITIONER) LEGAL BUREAU UGC(LEGALBUREAUUGC@GMAIL.COM)(0)(RESPONDENT) ASLAM AHMED (ASLAM@SINGHANIA.COM)(9891471551)(PETITIONER) LEGAL BUREAU UGC(LEGALBUREAUUGC@GMAIL.COM)(0)(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)		
FOR ADMISSION				
6	W.P.(C)-4592/2023 CM APPL. 17550/2023	SAJHA MANCH V/s DELHI DEVELOPMENT AUTHORITY & ANR.	VARUN MUDGIL	
		OTHER DETAILS OF ADVOCATES: VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM, MANMOHANSINGH@LAWYER.COM)(9711760086)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)(8920952108)(RESPONDENT)		
7	W.P.(C)-3653/2025	ASHISH JAIN V/s STAR HEALTH AND ALLIED INSURANCE CO PVT & ORS.	SHAAD ANWAR	
		OTHER DETAILS OF ADVOCATES: SHAAD ANWAR(SHADANWAR.K160@GMAIL.COM)(9811038828)(PETITIONER) IRDAI, STAR HEALTH(IRDANDRO@IRDAI.GOV.IN, CLAIMDMS.DELHI@STARHEALTH.IN, DELHI.ZO@STARHEALTH.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	CONT.CAS(C)-188/2014 CM APPL. 42205/2016	SMT GULNAR ZIA V/s S S BRAR	S K BHALLA, RAJIV DEWAN	
		OTHER DETAILS OF ADVOCATES: RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)(9811673338)(PETITIONER)		
9	CONT.CAS(C)-905/2015 WITH CONT.CAS(C) 85/2016	AJAY KUMAR SHARMA & ORS V/s B K AHUJA & ORS	ANKITA PANDEY, PRAKASH KHANDELWAL	
		OTHER DETAILS OF ADVOCATES:		
10	CONT.CAS(C)-85/2016	AJAY KUMAR SHARMA & ORS V/s B K AHUJA & ORS	ANKITA PANDEY & S N TRIPATHI, KEDAR NATH TRIPATHY	
		OTHER DETAILS OF ADVOCATES:		
11	CONT.CAS(C)-861/2016	ASHOK KUMAR CHAUDHARY V/s NIHARIKA RAI & ORS	SHUBHNIT HANS	
		OTHER DETAILS OF ADVOCATES:		
12	CONT.CAS(C)-1349/2016	ANUP N KOTHARI AND ANR V/s ROOPAK N KOTHARI AND ANR	ANUSUYA SALWAN, LUTHRA & LUTHRA LAW OFFICE, L & L PARTNERS, L & L PARTNERS	
		OTHER DETAILS OF ADVOCATES:		
13	CONT.CAS(C)-686/2017	SAROJ DEVI V/s SAUMAYA GUPTA & ANR	C S S TOMAR	
		OTHER DETAILS OF ADVOCATES:		
14	CONT.CAS(C)-837/2018 CM APPL. 16953/2019 CM APPL. 51815/2023 CM APPL. 51816/2023 WITH CONT.CAS(C) 83/2019	SH. RADHEYSHYAM SHARMA V/s SH. GHANSHYAM SHARMA & ORS.	JAGDAMBA DILIGENCE, MANU NAYAR, MANU NAYAR, SHRIPATI YADAV	
		OTHER DETAILS OF ADVOCATES: JAGDAMBA DILIGENCE()(9818477908)(PETITIONER) JAGDAMBA DILIGENCE()(9818477908)(PETITIONER) MANU NAYAR (MANU_NAYAR@HOTMAIL.COM)(9811331106)(PETITIONER) DK DWIVEDI(DKDWIVEDI2014@GMAIL.COM)()(RESPONDENT) MANU NAYAR(LAWMANUNAYAR@GMAIL.COM)(9811331106)(RESPONDENT) MANU NAYAR(LAWMANUNAYAR@GMAIL.COM)(9811331106)(RESPONDENT) SHRIPATI YADAV(ADVSPYADAV03@GMAIL.COM)(9795545508)(PETITIONER)		
15	CM APPL. 61722/2023(CM For Restoration) In CONT.CAS(C)-83/2019(Disposed off case)	RAKESH KUMAR SHARMA V/s GHANSHYAM SHARMA & ANR	R K BHARDWAJ, SHANTNU AGGARWAL, ANISH SHRESTHA, JUGNU BHATI, GAURAV BHARADWAJ, MANU NAYAR	
		OTHER DETAILS OF ADVOCATES: R K BHARDWAJ()(9312710547)(PETITIONER) PRANUT SHARMA(ADV.PRANUTSHARMA@GMAIL.COM)(9873777575)(PETITIONER) MANU NAYAR (LAWMANUNAYAR@GMAIL.COM)()(RESPONDENT) GAURAV		

		BHARADWAJ(GAURAVINTERPRO@GMAIL.COM)(9871343205)(PETITIONER) MANU NAYAR(LAWMANUNAYAR@GMAIL.COM)(9811331106)(PETITIONER)		
16	CONT.CAS(C)-938/2018	PRATAP SINGH & ORS V/s ANIL SIROHI	B S CHAUHAN	
		OTHER DETAILS OF ADVOCATES: B S CHAUHAN()(9312706649)(PETITIONER)		
17	CONT.CAS(C)-233/2019 CM APPL. 13694/2019 CM APPL. 19612/2024 CM APPL. 19613/2024	ANAND KUMAR NOWLAKHA V/s RAJEEV CHANANA	SHREE PRAKASH SINHA, PRASHANT MEHTA, PRASHANT MEHTA	
		OTHER DETAILS OF ADVOCATES: SHREE PRAKASH SINHA()(9560436295)(PETITIONER) PEETALAWLA(PEETALWALA@HOTMAIL.COM)()(PETITIONER) PRASHANT MEHTA , CHARANPREET SINGH(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(RESPONDENT)		
18	CONT.CAS(C)-352/2019	PRAMOD KUMAR V/s ALOK SHARMA	MANOJ KUMAR BHAGAT	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR BHAGAT()(9868726388)(PETITIONER)		
19	CONT.CAS(C)-353/2019 CM APPL. 19029/2019	ALKEM LABORATORIES LTD V/s CH V PULLA RAO	SAGAR CHANDRA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SAGAR CHANDRA & ASSOCIATES()(9811151926)(PETITIONER)		
20	CONT.CAS(C)-364/2019 CM APPL. 19751/2019 CM APPL. 19752/2019	CHAMAN LAL MEDIRATTA (SINCE DECEASED) THR HIS LRS V/s M.B MAZAHARI	M P S KASANA	
		OTHER DETAILS OF ADVOCATES: M P S KASANA()(9810065932)(PETITIONER)		
21	CONT.CAS(C)-420/2019 CM APPL. 10473/2022 CM APPL. 2973/2023 CM APPL. 15250/2023 CM APPL. 20441/2023 CM APPL. 61026/2023 CM APPL. 17707/2024	J D AUTO ELECTRICALS PVT LTD V/s HARDEV SINGH	AMRIT KAUR OBEROI, SAHIL KAKKAR, VINEET MALHOTRA, HARSH HARDY	
		OTHER DETAILS OF ADVOCATES: AMRIT KAUR OBEROI()(9899347698)(PETITIONER) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) HARDEV SINGH()(8505930629)(RESPONDENT) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) ADV(ADV.SAHILKAKKAR@YAHOO.COM, ADVJYOTIKUKREJA@GMAIL.COM)()(RESPONDENT) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) SAHIL(ADV.SAHILKAKKAR@YAHOO.COM)()(RESPONDENT) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) AMRIT KAUR OBEROI(505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) SAHIL KAKKAR(ADV.SAHILKAKKAR@YAHOO.COM)()(RESPONDENT) SAHIL(ADV.SAHILKAKKAR@YAHOO.COM)()(RESPONDENT) AMRIT KAUR(505CHAMBER@GMAIL.COM)()(PETITIONER) SAHIL KAKKAR(ADV.SAHILKAKKAR@GMAIL.COM)(7838276040)(RESPONDENT) AMRIT (505CHAMBER@GMAIL.COM)(9899347698)(PETITIONER) SAHIL KAKKAR (ADV.SAHILKAKKAR@GMAIL.COM)(7838276040)(RESPONDENT) HARSH HARDY(ADVHARSHHARDY2017@GMAIL.COM)(7701901001)(PETITIONER)		
22	CONT.CAS(C)-459/2019 WITH CONT.CAS(C) 461/2019	SANA TELENETWORKS PVT LTD V/s SHIKHAR PROPERTIES & CONSTRUCTION PVT LTD THRO ITS DIRECTOR MANOJ JOSHI & ANR	ALISHAN NAQVEE, K S PATHANIA	
		OTHER DETAILS OF ADVOCATES: ALISHAN NAQVEE()(9990034348)(PETITIONER)		
23	CONT.CAS(C)-461/2019 CM APPL. 52058/2024(CM For Restoration)	SANA TELENETWORKS PVT LTD V/s SHIKHAR PROPERTIES & CONSTRUCTIONS PVT LTD & ANR	ALISHAN NAQVEE, RAVI KRISHAN CHANDNA	
		OTHER DETAILS OF ADVOCATES: ALISHAN NAQVEE()(9999003434)(PETITIONER) RAVI KRISHAN CHANDRA(RAVIKRISHANCHANDNA@GMAIL.COM)(9711752002)(PETITIONER) KAMLESH JOSHI(KAMLESHJOSHI78@GMAIL.COM)(0)(RESPONDENT)		
24	CONT.CAS(C)-666/2019	APARNA KAPOOR V/s RAM CHANDER SHINGARE ,SDM & ORS	AMAN MEHROTRA	
		OTHER DETAILS OF ADVOCATES: AMAN MEHROTRA()(9971754754)(PETITIONER)		

25	CM APPL. 22787/2024(CM For Restoration) In CONT.CAS(C)-1059/2019(Disposed off case)	PALNI & ORS V/s VIJAY KUMAR DEV & ORS	SRIPARNA CHATTERJEE, NIRVIKAR VERMA	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE()(9999941193)(PETITIONER) NIRVIKAR VERMA(VERMANIRVI@GMAIL.COM)(8799786887)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
26	CONT.CAS(C)-126/2020 CM APPL. 21176/2020 CM APPL. 26323/2021	HARBHAJAN SINGH V/s ARVIND SINGH	JASPAL SINGH, JASPAL SINGH, DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES: JASPAL SINGH()(9650969579)(PETITIONER) JASPALSINGH(SINGHJASPAL99@GMAIL.COM)(9650969579)(PETITIONER) JASPAL SINGH()(9650969579)(PETITIONER) MR. RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) JASPAL SINGH(SINGHJASPAL99@GMAIL.COM)(9650969579)(PETITIONER) DIGVIJAY RAI, CHETNA RAI & AMAN YADAV(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT)		
27	CONT.CAS(C)-280/2020 WITH CONT.CAS(C) 283/2020	YADUBIR SINGH BISHT V/s AJAY KUMAR BHALLA & ORS	ANKUR CHIBBER	
		OTHER DETAILS OF ADVOCATES: MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ANKUR CHIBBER (ANKURCHIBBER@GMAIL.COM)(9810082847)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
28	CONT.CAS(C)-283/2020 CM APPL. 11984/2020	K BHASKARA RAO V/s AJAY KUMAR BHALLA & ORS	ANKUR CHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHIBBER (ANKURCHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) BHARATHI(BHARATHI1003@GMAIL.COM)(9868895906)(RESPONDENT)		
29	CONT.CAS(C)-741/2020	SABANA KHAN V/s RAM SWAROOP BHAGAT(DECEASED) THROUGH LRS. RAJENDER JAISWAL(SON)	MOHD IMRAN	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR & MOD IMRAN(IMRAN@GMAIL.COM)(9289743003)(PETITIONER) MOHDIMRAN(MYMAIL.IMRAN@GMAIL.COM)(9289743003)(PETITIONER) RAM SWAROOP BHAGAT()(9212989814)(RESPONDENT) RAJENDER JAISWAL()(9212989814)(RESPONDENT)		
30	CM APPL. 44639/2022 CM APPL. 50300/2022 CM APPL. 50301/2022 In CONT.CAS(C)-4/2021	ANAND KOHLI & ANR. V/s SUNAINA SINGH	WASIM ASHRAF, WASIM ASHRAF, PREETI SINGH, PREETI SINGH	
		OTHER DETAILS OF ADVOCATES: ANAND KOHLI(ANAND.KOHLI@YMAIL.COM)(9810620210)(RESPONDENT) HARSH KOHLI(ANAND.KOHLI@YMAIL.COM)(9871606050)(RESPONDENT) WASIM ASHRAF(WASIM.ASHRAF@CSY.CO.IN)(9910681789)(PETITIONER) SUNAINA SINGH(RASHTRIASAMASYA@GMAIL.COM)(9717165494)(PETITIONER) SAMASYA(RASHTRIASAMASYA@GMAIL.COM)()(RESPONDENT) Y & W LEGAL(SECRETARY@YNWLEGAL.COM)(9910681789)(PETITIONER) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(9312411311)(RESPONDENT) PREETI SINGH & SUNKLAN PORWAL(PREETISINGH1324@GMAIL.COM)(9312411311)(RESPONDENT) PROLEGAL INDIA(SECRETARY@PROLEGALINDIA.COM)()(RESPONDENT) YNW LEGAL(SECRETARY@YNWLEGAL.COM)()(RESPONDENT) ANAND KOHLI(ANAND.KOHLI@YMAIL.COM)()(RESPONDENT) Y & W LEGAL(SECRETARY@YNWLEGAL.COM)(9910681789)(PETITIONER) PREET SINGH(PREETISINGH1324@GMAIL.COM)()(RESPONDENT) WASIM ASHRAF(WASIM.ASHRAF@CSY.CO.IN)(9910681789)(PETITIONER) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(9312411311)(RESPONDENT)		
31	CONT.CAS(C)-321/2021 CM APPL. 25234/2021 CM APPL. 26130/2024 CM APPL. 59073/2024	FEDERATION LAJPAT NAGAR TRADERS ASSOCIATION V/s S N SRIVASTAVA AND ORS	PRANAV PROOTHI, NAGENDRA KUMAR SAHOO, KAMLESH KUMAR MISHRA, SANJEEV SABHARWAL, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: PRANAVPROOTHI(MAIL@UTKASSOCIATES.COM)(9560205151)(PETITIONER) PRANAV PROOTHI , AVANTIKA SHARMA (MAIL@UTKASSOCIATES.COM)(9560205151)(PETITIONER) R P MEENA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) ATUL KUMAR(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) S N SRIVASTAVA AND ORS(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) GYANESH BHARTI(CLOSDMC@GMAIL.COM)()(PETITIONER) AVANISH KUMAR(CLOSDMC@GMAIL.COM)()(PETITIONER)		

		DHARAM DEV(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CLO SDMC(CLOSDMC@GMAIL.COM){}(RESPONDENT) SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN){0}(PETITIONER) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)(9810031680)(RESPONDENT) ABHINAV SINGH(ABHINAVSINGHADV@GMAIL.COM){0}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){0}(RESPONDENT) NAGENDRA KUMAR SAHOO(NS32009@GMAIL.COM)(9212544565)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(PETITIONER)		
32	CONT.CAS(C)-819/2021	DR PRAVEEN ARORA & ORS. V/s DR RENU SWARUP & ANR.	RAJ KUMAR KAPOOR	
		OTHER DETAILS OF ADVOCATES: R K KAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
33	CM APPL. 38704/2017 In W.P.(C)-2906/2007	ANAND KHATTAR V/s D.D.A. & ANR.	MR.TASNEEM AHMAD, RAHUL SOOD, VERMA AJAY-I, ARVIND DAHIYA, SUSHIL DUTT SALWAN, SHAHANA FARAH	
		OTHER DETAILS OF ADVOCATES:		
34	W.P.(C)-2114/2019 CM APPL. 9893/2019 CM APPL. 10215/2019 WITH W.P.(C) 2115/2019 W.P.(C) 2574/2019 W.P.(C) 3923/2019	KASHISH AGARWAL & ORS V/s DENTAL COUNCIL OF INDIA & ORS	PRENA PRIYADARSHINI, NISHIT AGARWAL, T SINGHDEV, MRIGANK PRABHAKAR, NISHIT AGRAWAL	
		OTHER DETAILS OF ADVOCATES: PRENA PRIYADARSHINI()(9999196091)(PETITIONER) PRENA PRIYADARSHINI()(9999196091)(PETITIONER) MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER) NISHIT AGRAWAL(NISHIT@NAGRAWAL.IN)(7838952060)(RESPONDENT) NISHIT AGRAWAL(NISHIT@NAGRAWAL.IN)(7838952060)(RESPONDENT)		
35	W.P.(C)-2115/2019 CM APPL. 9895/2019 CM APPL. 10216/2019	NAGMA PARVEEN AND ORS. V/s DENTAL COUNCIL OF INDIA AND ORS.	PRERNA PRIYADARSHINI, NISHIT AGARWAL, T SINGHDEV, MRIGANK PRABHAKAR, NISHIT AGRAWAL	
		OTHER DETAILS OF ADVOCATES: PRERNA PRIYADARSHINI()(9999196091)(PETITIONER) PRERNA PRIYADARSHINI()(999919091)(PETITIONER) MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER) NISHIT AGRAWAL(NISHIT@NAGRAWAL.IN)(7838952060)(RESPONDENT)		
36	W.P.(C)-2574/2019 CM APPL. 11983/2019 WITH W.P.(C) 2115/2019	SOHEL SHAH AKHIL SHAH PATHAN AND ANR. V/s DENTAL COUNCIL OF INDIA AND ORS	PRERMA PRIYADARSHINI, T SINGHDEV, NISHIT AGRAWAL	
		OTHER DETAILS OF ADVOCATES: PRERMA PRIYADARSHINI()(9999196091)(PETITIONER) NISHIT AGRAWAL(NISHIT@NAGRAWAL.IN)(7838952060)(RESPONDENT)		
37	W.P.(C)-3923/2019 WITH W.P.(C) 2114/2019	MUKKA NILESH V/s DENTAL COUNCIL OF INDIA AND ORS.	PRERNA PRIYADARSHINI, T SINGHDEV, MRIGANK PRABHAKAR, NISHIT AGRAWAL	
		OTHER DETAILS OF ADVOCATES: PRERNA PRIYADARSHINI()(9999196091)(PETITIONER) MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER) NISHIT AGRAWAL(NISHIT@NAGRAWAL.IN)(7838952060)(RESPONDENT)		
38	W.P.(C)-8937/2019 CM APPL. 36851/2019	SRI SRINIVASA COLLEGE OF EDUCATION V/s NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR.	MAYANK MANISH AND RAVI KANT, SHIVAM SINGH, PUNEET SINGHAL	
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH AND RAVI KANT()(9718063157)(PETITIONER) PUNEET SINGHAL(ADVOCATESINGHAL@YMAIL.COM)(8826687687)(RESPONDENT)		
39	W.P.(C)-2729/2020 CM APPL. 13162/2021 CM APPL. 13209/2022 WITH W.P.(C) 11642/2021	RAMA MALIK & ORS V/s DELHI DEVELOPMENT AUTHORITY & ORS	R M SINHA, PRATEEK MOHAN SINHA	
		OTHER DETAILS OF ADVOCATES: R M SINHA()(9968127226)(PETITIONER) R M SINHA(ADVRMS@YAHOO.CO.IN)(968127226)(PETITIONER) PRATEEK SINHA(ADVPRATEEKSINHA@GMAIL.COM)(9811471208)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) R.M. SINHA(ADVRMS@YAHOO.CO.IN)(9968127226)(PETITIONER) SHOBHANA TAKIAR(TAKIAR@YAHOO.CO.IN)(RESPONDENT)		

40	W.P.(C)-11642/2021	SUKHA PRIYA BARUA AND ANR V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	ASHOK KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: A K BHARDWAJ(CONTACT. ASHOKKUMARBHARDWAJ@GMAIL.COM)(9811184429)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
41	W.P.(C)-7335/2020	KESHAV GOEL V/s DDA AND OTHERS	HARSHIT JAIN	
		OTHER DETAILS OF ADVOCATES: HARSHITJAIN(ADVHARSHITJAIN@GMAIL.COM)(9899113806)(PETITIONER) HARSHIT JAIN AND ASSOCIATES(ADVHARSHITJAIN@GMAIL.COM)(9899113806)(PETITIONER) UPAJBUILDCON(UPAJBUILDCON@REDIFFMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) RAVINDER(RAVINDERCLOMCD@GMAIL.COM){}(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
42	W.P.(C)-1448/2023 CM APPL. 5438/2023 CM APPL. 56214/2023 CM APPL. 27141/2024 CM APPL. 36847/2024 CM APPL. 36848/2024	SWADESHI ALUMINIUM CO PVT LTD V/s BANK OF INDIA	PALLAV SAXENA, VIPIN KUMAR JAI, JYOTI NAMBIAR, SAHIL RALLI	Listing Remarks: AT 12:30 PM
		OTHER DETAILS OF ADVOCATES: PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER) RAJAT(RAJAT132NOIDA@YAHOO.CO.IN){}(RESPONDENT) SANJEEV KUMAR(ROHITDAHIYA9595@GMAIL.COM)(9810190103)(PETITIONER) ADVPALLAV SAXENA, RAJAT, VIPIN JAI(ADVPALLAVSAXENA@GMAIL.COM, RAJAT132NOIDA@YAHOO.CO.IN, VIPINJAI@YAHOO.CO.IN){0}(RESPONDENT) PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER) VIPIN JAI, ASHUTOSH(VIPINJAI@YAHOO.CO.IN, ASHUTOSH@INDOLEGALSERVICE.COM){}(RESPONDENT) YATHARTH, GAURAV(YATHARTH@INDOLEGALSERVICES.COM, GAURAV@INDOLEGALSERVICES.COM){}(RESPONDENT) SAHIL RALLI(SAHILRALLIADVOCATE@GMAIL.COM)(9717838348)(PETITIONER) SAHIL RALLI(SAHILRALLIADVOCATE@GMAIL.COM)(9717838348)(RESPONDENT)		
43	W.P.(C)-2726/2023 CM APPL. 10512/2023	M/S KARAMSONS DISTRIBUTORS & ANR. V/s RESERVE BANK OF INDIA & ORS.	K&T LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: YUGANTAR SINGH CHAUCHAN(EMAIL@KNTLAWOFFICES.COM)(7503083035)(PETITIONER) TRANS UNION CIBIL(NODALOFFICER@TRANSUNION.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RBI(GOVERNOR@RBI.ORG.IN, HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) JANA SMALL FINANCE BANK LIMITED(GRIEVANCE.REDRESSAL@JANABANK.COM){}(RESPONDENT)		
44	W.P.(C)-12975/2024 CM APPL. 54088/2024	DEEPAK V/s LIEUTENANT GOVERNOR OF DELHI AND ORS	VIJAY KINGER, MANISHA MAPWAL, KOMAL CHHIBBER, PANKAJ BALWAN	
		OTHER DETAILS OF ADVOCATES: VIJAY KINGER & ASSOCIATES(KINGER.KINGERLAWFIRM@GMAIL.COM)(9868423615)(PETITIONER) GREEN FIELDS PUBLIC SCHOOL, DIRECTORATE OF EDUCATION, SECY EDU(INFO@GREENFIELDSPUBLICSCHOOL.COM, DIREDU@NIC.IN, SECYEDU@NIC.IN){0}(RESPONDENT) SANTOSH KUMAR TRIPATHI, PSTOLG(STANDINGCOUNSELGNCTD@GMAIL.COM, PSTOLG.DELHI@NIC.IN)(9868250806)(RESPONDENT) MANISHA MAPWAL(ADVOCATEMANISHAMAPWAL@GMAIL.COM)(7678448276)(PETITIONER) KOMAL CHHIBBER (ADV.KOMALCHHIBBER@GMAIL.COM {9654800446})(PETITIONER) PANKAJ BALWAN(PANKAJBALWAN@GMAIL.COM)(9467056988)(RESPONDENT)		
45	W.P.(C)-15359/2024	BABY RIDHIMA V/s AADHARSHILA VIDYA PEETH & ANR.	JOGINDER SINGH	
		OTHER DETAILS OF ADVOCATES: JOGINDER SINGH(COUNSELEDCPAD@GMAIL.COM)(8586004522)(PETITIONER) SANTOSH KUMAR TRIPATHI, AADHARSHILA(STANDINGCOUNSELGNCTD@GMAIL.COM, AADHARSHILA_V@HOTMAIL.COM)(9868250806)(RESPONDENT)		
46	W.P.(C)-16609/2024	HARDYA NANDA PANDEY V/s GOVT OF NCT OF DELHI THROUGH SECRETARY & ORS.	AKHILESH KUMAR SINGH	

		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR SINGH(AKHILESHSINGHADVOCATE@GMAIL.COM)(7248517989)(PETITIONER) SANTOSH KUMAR TRIPATHI, JITENDER, NODAL OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM, JITENDRAK.P@SHRIRAMFINANCE.ME)(9868250806)(RESPONDENT) TRANSUNION(NODALOFFICER@TRANSUNION.COM)(0)(RESPONDENT)		
47	W.P.(C)-566/2025	HUDA ARSHI V/s NATIONAL MEDICAL COMISSION	ADEEL AHMED	
		OTHER DETAILS OF ADVOCATES: W.A. ANSARI(ADEEL2297@GMAIL.COM)(9136696959)(PETITIONER) NMC(WEBMASTER@NMC.ORG.IN)(0)(RESPONDENT)		
48	W.P.(C)-3242/2025	SAHIL KHAN V/s UNION OF INDIA & ANR.	MAROOF KHAN	
		OTHER DETAILS OF ADVOCATES: M.S. HUSSAIN & ASSOCIATES(SHORABKHAN.852782@GMAIL.COM)(9810904526)(PETITIONER) NATBOARD, UNION OF INDIA(MAIL@NATBOARD.EDU, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
49	W.P.(C)-3398/2025 CM APPL. 16065/2025 CM APPL. 19611/2025	DR MITALI AGRAWAL V/s UNION OF INDIA & ORS.	KAUSTUBH KHANNA	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ AND KAUSTUBH KHANNA(KAUSTUBH.LAWYER@GMAIL.COM)(9990321717)(PETITIONER) DYPATIL EDU, HFM(ADMISSION@DYPATILEDU.COM, SUPPORT@DYPATILEDU.COM, MIN-HFM@GOV.IN)(0)(RESPONDENT) UNION OF INDIA, COURT CASE DHS(UOIDHC@GMAIL.COM, COURTCASESDHS03@GMAIL.COM)(1123384193)(RESPONDENT) KAUSTUBH KHANNA(KAUSTUBH.LAWYER@GMAIL.COM)(9990321717)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL HEARING				
50	CONT.CAS(C)-818/2020 CM APPL. 31835/2020	JYOTI DAR V/s ABHAY SAPRU & ANR.	SUROOR MANDER, SUROOR MANDER, MALA NARAYAN, SHOBHANA TAKIAR	
		OTHER DETAILS OF ADVOCATES: JYOTI DAR(JODAR1968@GMAIL.COM)(9810009575)(RESPONDENT) SUROOR MANDER(OFFICE@LAWCHAMBER.IN)(9810719045)(PETITIONER) ABHAY SAPRU(ABHAYSAPRU45996@GMAIL.COM)(882609645)(PETITIONER) ABHAY SAPRU(ABHAYSAPRU45996@GMAIL.COM)()(RESPONDENT) MALA NARAYAN(MALANARAYAN@GMAIL.COM)(9811017666)(RESPONDENT) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT)		
FOR ARGUMENT				
51	W.P.(C)-274/2023	AVANTHA HOLDINGS LIMITED & ANR. V/s UNION OF INDIA & ORS.	SUSHIL KUMAR GUPTA, MALAK M BHATT	Listing Remarks: AT 4:00PM/ PART HEARD
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) RBABUMR(RBABUMR@GMAIL.COM, RBI@LEXORBIS.COM, RAJIV@RPKAPUR.COM)(9716076533)(RESPONDENT) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(RESPONDENT)		
END OF THE BOARD MATTERS				
52	CONT.CAS(C)-1153/2006 WITH CONT.CAS(C) 1155/2006 CONT.CAS(C) 1250/2006	M/S VANDNA SPORTS INDIA & ANR V/s DINESH RAI V.C.,D.D.A. & ANR	MR.RAJENDER AGARWAL, MS.SHOBHNA TAKIAR, RAJIV BANSAL, MR.NITIN AGGARWAL, SHLOK CHANDRA	
		OTHER DETAILS OF ADVOCATES:		
53	CONT.CAS(C)-1155/2006	ISHER DAS ANAND & CO. V/s DINESH RAI, V.C., D.D.A. & ORS	MR.RAJENDER AGARWAL, MS.SHOBHNA TAKIAR, MR.NITIN AGGARWAL, BANSAL RAJEEV, TANUJ KHURANA, V.K.TANDON	
		OTHER DETAILS OF ADVOCATES:		
54	CONT.CAS(C)-1250/2006 CM APPL. 11714/2007 WITH CONT.CAS(C) 1153/2006 CONT.CAS(C) 1155/2006	M/S SHIV KALA INDUSTRIES V/s DINESH RAI	MR.AKSHAY MAKHIJA, RAJIV BANSAL, R.DAGAR, PREM TYAGI, V.K.TANDON	
		OTHER DETAILS OF ADVOCATES:		

FOR COMPLIANCE				
55	CONT.CAS(C)-838/2012 (Disposed off case) WITH CONT.CAS(C) 840/2012 CONT.CAS(C) 842/2012	NAGALAND STATE COOPERATIVE MARKETING AND CONSUMERS FEDERATION LTD. V/s V.K.GUPTA & ORS	MANOJ SHARMA	Listing Remarks: AT 11:30 A.M.
		OTHER DETAILS OF ADVOCATES:		
56	CONT.CAS(C)-840/2012(Disposed off case)	FOREST DEVELOPMENT CORPORATION OF MAHARASTRA LTD. V/s V.K. GUPTA & ORS	MANOJ SHARMA	Listing Remarks: AT 11:30 A.M.
		OTHER DETAILS OF ADVOCATES:		
57	CONT.CAS(C)-842/2012 (Disposed off case)	GUJRAT STATE FOREST DEVELOPMENT CORPORATION LTD. V/s V.K.GUPTA & ORS	MANOJ SHARMA	Listing Remarks: AT 11:30 A.M.
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 18696/2025 In W.P.(C)-4555/2023	DEEPA JOSEPH & ANR. V/s UNION OF INDIA & ORS.	ROBIN RAJU, KESHAV POONIA	
		OTHER DETAILS OF ADVOCATES: ROBIN RAJU(SIGNATUREASSOCIATES7@GMAIL.COM)(9910940402)(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNDILOFDELHI@REDIFFMAIL.COM){}(RESPONDENT) SHARMA ADVOCATE(SHARMAADVOCATE@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
2	W.P.(C)-3471/2025	DEEPIKA V/s DELHI JAL BOARD	ANKIT MUTREJA	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL(ADV.ANKITMUTREJA@GMAIL.COM)(9891789459)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(9811112863)(RESPONDENT)		
3	W.P.(C)-4487/2025 CM APPL. 20751/2025	Z. AHMED V/s MS COCO COLA INDIA	HARSHIT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: P.S. RANA & ASSOCIATES(RANA.LEGAL.X41A@GMAIL.COM)(9818215153)(PETITIONER) COCA-COLA(INDIAHELPLINE@COCA-COLA.COM){0}(RESPONDENT)		
FOR ADMISSION				
4	W.P.(C)-16754/2022	HARDEV SINGH V/s STATE GOVT. OF NCT OF DELHI & ORS.	SAURABH KANSAL, GINNY JETLEY RAUTRAY	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL(YOGENDER.SINGH306@GMAIL.COM){}(PETITIONER) INDIAN THE(INDINATHLETICS@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GINNY JETLEY RAUTRAY(GRAUTRAY@GMAIL.COM)(9811287117)(PETITIONER)		
5	W.P.(C)-14305/2023 CM APPL. 56668/2023	NARAYAN DASS SHARMA, DEPUTY COMDT. BSF V/s UNION OF INDIA & ORS.	NAKUL JAIN	
		OTHER DETAILS OF ADVOCATES: NAKUL JAIN(NAKULJAINADVOCATE@NAKULJAIN.COM)(9810150166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
6	W.P.(C)-16064/2023	KAIZEN METAL FORMING PRIVATE LIMITED V/s MICRO AND SMALL MEDIUM ENTERPRISES FACILITATION CENTRE, DISTRICT (WEST) & ANR.	ABHISHEK PANDEY	
		OTHER DETAILS OF ADVOCATES: VINAY SHUKLA AND SHUBHAM TYAGI AND VANDANA JAIN(LEGAL@WHITESPAN.IN)(9625342737)(PETITIONER) VIKRAM GOENKA(VIKRAM.GOENKA@GMAIL.COM, SANJAY@GEMEV.COM){}(RESPONDENT) MICRO AND SMALL ENTERPRISES FACILITATION CENTER DISTRICT (DCWEST@NIC.IN, DANJAY@GEMEV.COM){}(RESPONDENT)		
7	W.P.(C)-9650/2024 CM APPL. 39640/2024 CM APPL. 39641/2024	BAR COUNCIL OF DELHI V/s GOVT OF NCT OF DELHI & ORS.	TANOODBHAV SINGHDEV	
		OTHER DETAILS OF ADVOCATES: T. SINGHDEV(OFFICESINGHDEV@GMAIL.COM)(9999012345)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){0}(RESPONDENT) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM){0}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){0}(RESPONDENT)		

8	W.P.(C)-11613/2024 CM APPL. 48226/2024 CM APPL. 48227/2024 WITH W.P.(C) 212/2025	MS THERMOSOL GLASS PVT. LTD. V/s UNION OF INDIA	VARUN KUMAR CHOPRA	
		OTHER DETAILS OF ADVOCATES: VARUN K. CHOPRA(VKC@FFICEVKC.COM)(9811851711)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
9	W.P.(C)-212/2025 CM APPL. 949/2025	MS THERMOSOL GLASS PVT. LTD. V/s UNION OF INDIA AND ORS.	VARUN KUMAR CHOPRA	
		OTHER DETAILS OF ADVOCATES: VARUN K. CHOPRA(VKC@OFFICEVKC.COM)(9811851711)(PETITIONER) SONIA, DGFT, UNION OF INDIA, NS2(SONIASLAW@HOTMAIL.COM, DGFTEDI@NIC.IN, UOIDHC@GMAIL.COM, COMMR-NS2@GOV.IN)(1123384193)(RESPONDENT) CUS MUNDRA, EODC MUNDRA(COMMR-CUSMUNDRA@NIC.IN, EODC-MUNDRA@GOV.IN)(0)(RESPONDENT)		
10	W.P.(C)-17076/2024	SHASHANK DEO SUDHI V/s DELHI HIGH COURT BAR ASSOCIATION AND ORS	SHASHANK DEO SUDHI	
		OTHER DETAILS OF ADVOCATES: SHASHANK DEO(SHEETAL@ASSOCIATESANDSOLICITORS.COM)(9810615050)(PETITIONER) SANDEEP SHARMA, BAR COUNCIL OF DELHI(SANDEEPSHARMA21@GMAIL.COM, BARCOUNCILOFDELHI@REDIFFMAIL.COM, BCIINFO21@GMAIL.COM)(0)(RESPONDENT) UMESH JOSHI, VS MISHRA(ADVUMESHJOSHI@GMAIL.COM, VSMISHRAADVOCATE@GMAIL.COM)(0)(RESPONDENT) ANUJ DWIVEDI, VIKRANT(ANUJDWIVEDI25@YAHOO.CO.IN, VIKRANT@PACHNANDA@GMAIL.COM)(0)(RESPONDENT)		
11	W.P.(C)-2283/2025	S MUTHUKRISHNAN V/s THE REGISTRAR ADVOCATE ON RECORD EXAMINATION SUPREME COURT OF INDIA	S MUTHU KRISHNAN	
		OTHER DETAILS OF ADVOCATES: S. MUTHUKRISHNAN(MUTHUSUPREME@GMAIL.COM)(9810059944)(PETITIONER) SVK ZEROX, SANYAT LODHA, A GUPTA(SVKZEROX@GMAIL.COM, SANYAT.LODHA@GMAIL.COM, AGUPTALAW@GMAIL.COM)(0)(RESPONDENT)		
12	W.P.(C)-3784/2025	M/S SWISLINE INTER TRADE PVT LTD V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) NAVEEN MALHOTRA (NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
13	W.P.(C)-2950/2010	AVIJEET MULLICK V/s UOI AND OTHERS	M.K.BHARDWAJ, NIHAARIKA JAUHARI	
		OTHER DETAILS OF ADVOCATES: NIHAARIKA JAUHARI(NIHAARIKA08@GMAIL.COM)(9953514280)(RESPONDENT)		
14	W.P.(C)-7306/2019 CM APPL. 30373/2019 CM APPL. 2224/2020 CM APPL. 11768/2020 WITH W.P.(C) 7360/2019 W.P.(C) 2283/2020	NATIONAL BOARD OF EXAMINATION V/s BIPIN BATRA	KIRTIMAN SINGH	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH()(8506842132)(PETITIONER) KIRTIMAN SINGH()(8506842132)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9811700872)(PETITIONER) DR. BIPIN BATRA(RTIONLINE100@GMAIL.COM)(9810152003)(RESPONDENT) MR JALAJ AGARWAL(ADVOCATEJALAJ@GMAIL.COM)(9717124017)(RESPONDENT)		
15	W.P.(C)-7360/2019 CM APPL. 30682/2019	NATIONAL BOARD OF EXAMINATIONS V/s DR. BIPIN BATRA	KIRTIMAN SINGH	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH()(7042427073)(PETITIONER)		
16	W.P.(C)-2283/2020 CM APPL. 7964/2020	NATIONAL BOARD OF EXAMINATIONS V/s DR. BIPIN BATRA	KIRTIMAN SINGH	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH()(7042427073)(PETITIONER)		
17	W.P.(C)-393/2021 CM APPL. 1050/2021	SHRI DHYAN SINGH & ORS. V/s K. MAHESH & ORS.	KAILASH CHANDRA, KAILASH CHANDRA, PRAVEEN MISHRA	
		OTHER DETAILS OF ADVOCATES: KAILASHCHANDRA(SKYCITY819@GMAIL.COM)(9643292901)(PETITIONER) KAILASH CHANDRA AND ASSOCIATES(SKYCITY819@GMAIL.COM)(9643292901)(PETITIONER) MAHESH(MAHESH1008@GMAIL.COM)()(RESPONDENT)		

		KAILASH CHANDRA(SKYCITY819@GMAIL.COM)(9643292901)(PETITIONER) PRAVEEN MISHRA(PRAVIN19.PM@GMAIL.COM)(9873400187)(PETITIONER)		
18	W.P.(C)-2905/2021	MANGALORE CHEMICALS AND FERTILIZERS LIMITED & ANR. V/s UNION OF INDIA & ANR.	YOGENDRA ALDAK, SARAD KUMAR SUNNY	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN AND CHARANYA LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(8010333998)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SARAD KUMAR SUNNY(SARADKSUNNY@GMAIL.COM)(9958178853)(PETITIONER)		
19	W.P.(C)-12528/2021 CM APPL. 39432/2021	VIDA ENGG CO REPRESENTED BY ITS SOLE PROPRIETOR V/s NBCC (INDIA) LIMITED & ANR.	SHAMBO NANDY, SHAMBO NANDY	
		OTHER DETAILS OF ADVOCATES: SHAMBO NANDY(SHAMBONANDY@GMAIL.COM)(9748782671)(PETITIONER) NBCC INDIA LIMITED(CMDSECTT.NBCC@NIC.IN, LAW.NBCC@NIC.IN){}(RESPONDENT) NATIONAL RURAL INFRASTRUCTURE DEVELOPMENT AGENCY(NRRDA@PMGSY.NIC.IN, PMGSYP1@GMAIL.COM){}(RESPONDENT)		
20	W.P.(C)-12983/2021 CM APPL. 40916/2021	CIPLA LIMITED V/s NATIONAL PHARMACEUTICAL PRICING AUTHORITY & ANR.	ARCHANA SAHADEVA, ARCHANA SAHADEVA	
		OTHER DETAILS OF ADVOCATES: ARCHANAN SAHADEVA(ARCHANA@SAHADEVALAWCHAMBERS.COM)(9818758576)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
21	W.P.(C)-14775/2021 CM APPL. 49917/2022	RAHUL DEVEDI V/s DELHI TRAFFIC POLICE AND ORS.	GHANSHYAM THAKUR, MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: GHANSHYAM THAKUR AND RAHUL DEV SHARMA(GHANSHYAMM2009@GMAIL.COM)(8810613910)(PETITIONER) NATIONAL HIGHWAY AUTHORITY OF INDIA(TIS@NHAI.ORG){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUGANGDHA ENTERPRISES(CONTACT@SUGANDHANENTERPRISES.COM)(9891995809)(RESPONDENT) AMIT SINGH(AMIT.SINGH@TATAPOWER-DDL.COM){}(RESPONDENT) M V KINI(DELHI@MVKINI.COM){}(RESPONDENT) GHANSHYAM(GHANSHYAM.ADVOCATE@GMAIL.COM, DCP-TRF-OR-D1@DELHIPOLICE.GOV.IN){}(PETITIONER) MANISH KUMAR SRIVASTAVA(MANSRI25@GMAIL.COM)(981102052)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUGANDHANENTER(CONTACT@SUGANDHANENTERPRISES.COM){}(RESPONDENT) MANISH KUMAR SRIVASTAVA(MANSRI25@GMAIL.COM)(981102052)(RESPONDENT) MANISH KUMAR SRIVASTAVA(RAJA@KDATT.AIN)(9811079853)(RESPONDENT)		
22	W.P.(C)-2611/2022 WITH W.P.(C) 4406/2022	ALANKRIT CO OPERATIVE GROUP HOUSING SOCIETY LTD V/s REAL ESTATE REGULATING AUTHORITY FOR NCT	MD SHAHID ANWAR	
		OTHER DETAILS OF ADVOCATES: MD SHAHID ANWAR(){(9968284786)(PETITIONER) ANIL(JIOANIL604@GMAIL.COM){}(RESPONDENT)		
23	W.P.(C)-4406/2022	ALANKRIT CO OPERATIVE GROUP HOUSING SOCIETY LTD V/s REAL ESTATE REGULATORY AUTHORITY FOR NCT	MD SHAHID ANWAR	
		OTHER DETAILS OF ADVOCATES: MD SHAHID ANWAR(ARMANSADIQE1@GMAIL.COM)(9968284786)(PETITIONER) SIDDHU PANDA(SIDDHUPANDA@GMAIL.COM){}(RESPONDENT)		
24	W.P.(C)-4855/2022 CM APPL. 14490/2022 CM APPL. 30287/2022 CM APPL. 35447/2022 CM APPL. 19145/2023 CM APPL. 63915/2023	RUDRAKSH ENTERPRISES V/s UNION OF INDIA & ORS.	SOMNATH BHATTACHARYA	
		OTHER DETAILS OF ADVOCATES: SOMNATH BHATTACHARYA(ADV.SOMNATHBHATTACHARYA@GMAIL.COM)(8826411536)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SOMNATH BHATTACHARYA(ADV.SOMNATHBHATTACHARYA@GMAIL.COM)(8826411536)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) SOMNATHBHATTACHARYA(ADV.SOMNATHBHATTACHARYA@GMAIL.COM)(8826411536)(PETITIONER) PANKAJ(PHOTOSTATPANKAJ@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SOMNATH BHATTACHARYA(ADV.SOMNATHBHATTACHARYA@GMAIL.COM)(8826411536)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SOMNATH BHATTACHARYA(ADV.SOMNATHBHATTACHARYA@GMAIL.COM)(8826411536)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
25	W.P.(C)-5940/2022 CM APPL. 17854/2022 CM APPL. 12933/2023 CM APPL. 664/2025	IDBI BANK AND OTHERS V/s UNION OF INDIA AND OTHERS	RAJIV RANJAN RAJ, KARTIK NAYAR, SHIVANI SATYENDRAKR SINHA, KHAITAN & CO., KRISHAN KUMAR, PRAFUL JINDAL	
		OTHER DETAILS OF ADVOCATES: R AND R LEGAL(RAJIVERRAJ@YAHOO.CO.IN)(9971127009)(PETITIONER) R AND R LEGAL(RAJIVERRAJ@YAHOO.CO.IN)(9971127009)(PETITIONER) GVK POWER(HEMANT.KUMAR@GVK.COM)(9312949040)(RESPONDENT) PUNJAB NATIONAL BANK(ZS8347@PNB.CO.IN)(7386231709)(RESPONDENT) PUNJAB AND SIND BANK(HO.SAMVERTICAL@PSB.CO.IN)(9940068757)(RESPONDENT) UNION BANK OF INDIA(BM1204@UNIONBANKOFINDIA.COM)(9885645588)(RESPONDENT) UNION OF INDIA (SECY.MOC@NIC.IN)(9999864964)(RESPONDENT) NOMINATED AUTHORITY(NOMAUTHORITY.MOC@NIC.IN)(9999864964)(RESPONDENT) BANK OF BARODA(ARMBOM@BANKOFBARODA.COM)(9884772890)(RESPONDENT) IDBI BANK(JV.LIMAYE@IDBI.CO.IN)(4067694202)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HDFC BANK (SUPPORT@HDFCBANK.COM)(7573919585)(RESPONDENT) GVK COAL(RAVI.PRAKASH@GVK.COM)(7013753879)(RESPONDENT) AXIS BANK LIMITED(SWAROOP.HAJARE@AXISBANK.COM)(9619032432)(RESPONDENT) GVK ENERGY LIMITED(RAVI.PRAKASH@GVK.COM)(7013753879)(RESPONDENT) KARNATAKA BANK LIMITED(DEL.OVERSEAS@KTKBANK.COM)(9810153162)(RESPONDENT) RAJIVE R RAJ (RAJIVERRAJ@YAHOO.CO.IN){}(PETITIONER) K N LEGAL(SECRETARY@KNLEGAL.IN)(9810426989)(RESPONDENT) VIVEK JAIN(VJ_SC@YAHOO.COM){}(RESPONDENT) MR. RAVI SETHIA (BBIBHASHDHAR@KPMG.COM, CIRPGVKGOINDWAL@GMAIL.COM, RAVISETHIA@KPMG.COM){}(RESPONDENT) K. RAGHAVACHARYULA(KAILASHASSOCIATES@GMAIL.COM){}(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ATEEV MATHUR(SANJAY_GUPTA@SNGPARTNERS.IN){}(RESPONDENT) PRAFULJINDAL(FRAFULINDAL@GMAIL.COM, KIRTIMANSINGH.OFFICE@GMAIL.COM){0}(PETITIONER) GAURAV DUDEJA(GAURAY.DUDEJA@PHOENIXLEGAL.IN)(9818833778)(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM, KNAYAR@KNLEGAL.IN, MEENAL@KNLEGAL.IN,){0}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER) KRISHAN KUMAR(KRISHANITA1981@GMAIL.COM)(9871452750)(RESPONDENT) PRAFUL JINDAL(PRAFULJINDAL@GMAIL.COM)(9971434064)(PETITIONER) SHIVANI SATYENDRAKR SINHA(SHIVANI.SINHA9@GMAIL.COM)(9650125773)(RESPONDENT)		
26	W.P.(C)-9607/2022 CM APPL. 28678/2022 CM APPL. 36384/2022	SMT PROMILA DEVI V/s SMT SANTRA DEVI & ORS.	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: BHAARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) PROMILA DEVI{}(9654013659)(PETITIONER) BHAARAT MALHOTRA(BHARATMA12@GMAIL.COM)(8447151507)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) BHAARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(847151507)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
27	W.P.(C)-10706/2022 CM APPL. 64379/2023 CM APPL. 14340/2024 CM APPL. 74500/2024	INDIAN AMATEUR BOXING FEDERATION & ANR. V/s UNION OF INDIA & ANR.	VISHNU SHARMA, ANUPAMA SHARMA, RUCHIR MISHRA, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: ANUPAMA SHARMA(SHARMAVISHNU0818@GMAIL.COM)(9811811454)(PETITIONER) VISHNU SHARMA(SHARMAVISHNU18@HOTMAIL.COM)(9811811454)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) IOA(IOA@OLYMPIC.IND.IN)(1126852481)(RESPONDENT) ANUPAMA SHARMA (SHARMAVISHNU0818@GMAIL.COM)(9811811454)(PETITIONER) IOA OLYMPIC(IOA@OLYMPIC.IND.IN){}(RESPONDENT) ANUPAMA SHARMA(ANU2210@GMAIL.COM){}(PETITIONER) TELECOM CENTRE, UNION OF INDIA, OLYMPIC(TELECOMCENTREPASS@GMAIL.COM, UOIDHC@GMAIL.COM, IOA@OLYMPIC.IND.IN)(1123384193)(RESPONDENT) ANUPAMA SHARMA AND VISHNU SHARMA{}(9811111454)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) UIU DHC(UIUDHC@GMAIL.COM, IOA@OLYMPIC.INDO.IN){0}(RESPONDENT) RUCHIR MISHRA(MUKESHBGH@GMAIL.COM)(9968276577)(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
28	W.P.(C)-11605/2022	SHRI NIWAS & ANR. V/s SH YASH PARASHAR & ORS.	TARUN KUMAR TIWARI, ASTIK GUPTA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR TIWARI(TKTIWARI@GMAIL.COM)(9810695024)(PETITIONER) YASH PARASHAR(YPARASHAR877@GMAIL.COM)(8700476742)(RESPONDENT) SH. SAVITA PARASHAR(SAVITAPRASHAR05@GMAIL.COM)(9910887517)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASTIK GUPTA(ASTIK27@GMAIL.COM)(8909988090)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		

29	W.P.(C)-12216/2022	SHINY VERMA @ SHINY VERMA BAKSHI V/s JASPAL SINGH BAKSHI & ORS.	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR AND GAURAV RATHOR()(9968024226)(PETITIONER) AMARJIT KAUR(GURNEETBAKSHI89@HOTMAIL.COM)(9717354980)(RESPONDENT) JASPAL SINGH BAKSHI()(9999976377)(RESPONDENT)		
30	W.P.(C)-14416/2022	KUNDAN CARE PRODUCTS LIMITED V/s UNION OF INDIA & ANR.	ARJUN RAGHAVENDRA M	
		OTHER DETAILS OF ADVOCATES: ARJUN RAGHAVENDRA(ARJUNRAGHAVENDRA@LAWCHAMBERSOFARM.COM)(8080471361)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
31	W.P.(C)-14907/2022 CM APPL. 599/2025	MS JAYKAY RUBBER INDUSTRIES V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORP. LTD.	N K VERMA, FIRDOUSE QUTUB WANI, AWANTIKA MANOHAR	
		OTHER DETAILS OF ADVOCATES: J K SHARMA AND N K VERMA(JKSHARMAADVOCATE@GMAIL.COM)(9868410873)(PETITIONER) DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD(DSIDCLC@GMAIL.COM)()(RESPONDENT) FIRDOUSE QUTB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) J K SHARMA(JKSHARMAADVOCATE@GMAIL.COM)(0)(RESPONDENT) AWANTIKA MANOHAR(AWANTIKA.MANOHAR@GMAIL.COM)(9560385529)(PETITIONER)		
32	W.P.(C)-15307/2022 CM APPL. 47538/2022 CM APPL. 52567/2022	GATEWAY TOWER ALLOTEES WELFARE ASSOCIATION AND ORS V/s DIRECTORATE OF ENFORCEMENT & ORS.	KUMAR MIHIR	
		OTHER DETAILS OF ADVOCATES: KUMA MIHIR(MIHIR.LAWYER@GMAIL.COM)(9871130450)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN)()(RESPONDENT) ABW INFRASTRUCTURE LIMITED(SQFINANCE@GMAIL.COM)()(RESPONDENT) Y GUPTA(YGUPTA@HOMEDEVELOPERSINDIA.COM, INFO.LANDCOMPANY@GMAIL.COM)()(RESPONDENT) MIHIR KUMAR(MIHIR.LAWYER@GMAIL.COM)(9871130450)(PETITIONER) Y GUPTA(YGUPTA@HOMEDEVELOPERSINDIA.COM)()(RESPONDENT) LAND COMPANY(INFO.LANDCOMPANY@GMAIL.COM)()(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN)()(RESPONDENT) SATYA PRAKASH GUPTA(CIRP.ABWINFRA@GMAIL.COM)()(RESPONDENT) ALCHEMISTARC(ADMIN@ALCHEMISTARC.COM)()(RESPONDENT)		
33	W.P.(C)-17336/2022	PAWAN KAPOOR & ANR. V/s SECURITIES EXCHANGE BOARD OF INDIA & ORS.	RAKESH KUMAR, MOHIT KUMAR BAFNA, ABHISHEK BAID	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL(INFO@DSNLEGAL.COM)(40512322)(PETITIONER) SECURITIES EXCHANGE BOARD OF INDIA(SEBINRO@SEBI.GOV.IN, ROHIT@IDBITRUSTEE.COM, COMPSEC@KARVY.CO)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MOHIT KUMAR BAFNA(MOHITBAFNA5@GMAIL.COM)(9610883928)(RESPONDENT) MOHIT KUMAR BAFNA(MOHITBAFNA5@GMAIL.COM)(9610883928)(RESPONDENT) ABHISHEK BAID(ABHIJ81@GMAIL.COM)(9999469777)(RESPONDENT)		
34	W.P.(C)-2555/2023	CHAHAT V/s GOVERNMENT SARVODAYA KANYA VIDYALAYA, MANGOLPURI & ANR.	RAHUL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: AUA LEGAL LLP(INFOR@AUALEGAL.COM)(1143565357)(PETITIONER) SKV MANGOLPURI(SKVO1412031MANGOLPURI@GMAIL.COM)()(RESPONDENT) STATE OF DELHI NCT(SPECIALSECHEALTH@GMAIL.COM, PSHEALTH@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
35	W.P.(C)-6485/2023 CM APPL. 25549/2023 CM APPL. 20022/2024 WITH W.P.(C) 6493/2023	PRAVEEN KUMAR GUPTA @ PARVEEN GUPTA V/s UNION OF INDIA & ORS.	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA (SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER) SUPPORT-BOI (SUPPORT-BOI@MHA.GOV.IN)()(RESPONDENT) JSCPG-MHA(JSCPG-MHA@NIC.IN)()(RESPONDENT) DL.HC-ED(DL.HC-ED@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) FRRODLI(FRRODLI@NIC.IN)()(RESPONDENT) SIDDHARTH ARORA (SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER) NIDHI RAMAN, RAVI PRAKASH, DL HC ED(NIDDHIRAMAN@GMAIL.COM, RAVIPRAKASH1066@GMAIL.COM, DL.HC-ED@GOV.IN)()(RESPONDENT)		

36	W.P.(C)-6493/2023 CM APPL. 25559/2023 CM APPL. 20028/2024	PRAVEEN KUMAR GUPTA @ PARVEEN GUPTA V/s UNION OF INDIA, MINISTRY OF HOME AFFAIRS & ORS.	SIDDHARTH ARORA, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA(SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) BUREAU OF IMMIGRATION(SUPPOET-BOI@MHA.GOV.IN, FRRODLI@NIC.IN, INFORMATION@CBI.GOV.IN){}(RESPONDENT) BANK OF INDIA(MANSI.PHENE@BANKOFINDIA.CO.IN){}(RESPONDENT) SIDDARTH ARORA (SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER) NIDHI RAMAN, DLACBIDHC, SK ROUT(NIDHIRAMAN@GMAIL.COM, DLACBIDHC@GMAIL.COM, ADVSKROUT@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		
37	W.P.(C)-7512/2023 CM APPL. 29172/2023	STATE BANK OF INDIA V/s SAT PAL GUPTA	SIDDHARTH SANGAL, BARKHA KHATTAR	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SANGAL(SANGAL.LAW@GMAIL.COM, SANGAL.CHAMBER@GMAIL.COM)(9818299898)(PETITIONER) BARKHA KHATTAR(BARKHAKHATTAR@OUTLOOK.COM)(9650009994)(RESPONDENT)		
38	W.P.(C)-8741/2023 CM APPL. 33011/2023	ISHWARI DEVI V/s GIRISH RAJAN & ANR.	ARVIND SAH, MANU SISHODIA	
		OTHER DETAILS OF ADVOCATES: ARVIND SAH(MAILARVIND_AHINDIA@YAHOO.COM)(9811555076)(PETITIONER) MANU SISHODIA(MANUSISODIA77@GMAIL.COM)(9810019309)(RESPONDENT)		
39	W.P.(C)-8954/2023 CM APPL. 32554/2024	DINESH GROVER & ANR. V/s UNION OF INDIA, MINISTRY OF WOMEN AND CHILD DEVELOPMENT, GOVERNMENT OF INDIA & ORS.	KAMAL SETHI, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: KKAMAL SETHI AND ASSOCIATES(ADVOCATEKAMAL.SETHI@GMAIL.COM)(9711747766)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SAA SEWA BHARTI MATRICCHAYA(CEO-CARA@GOV.IN, MIANWALIMATRICHHAYA@REDIFFMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(PETITIONER)		
40	W.P.(C)-9552/2023 CM APPL. 36530/2023	SANTOSH GADE V/s UNION OF INDIA	AMIT GEORGE	
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910524364)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
41	W.P.(C)-10211/2023 CM APPL. 39543/2023 CM APPL. 15096/2024 CM APPL. 15097/2024	KIRAN GOENKA V/s UNION OF INDIA & ORS.	MUKUL MALIK, GURMEHAR SINGH SISTANI	
		OTHER DETAILS OF ADVOCATES: AYUSH JINDAL(DIVYANSHUBHARDWAJ101@GMAIL.COM)(9850597752)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, FRRODLI@NIC.IN)(1123384193)(RESPONDENT) GURMEHAR SINGH SISTANI(GURMEHAR.LAW@GMAIL.COM)(9810977667)(PETITIONER)		
42	W.P.(C)-11979/2023 CM APPL. 46979/2023 CM APPL. 46980/2023	PREM VATI V/s DISHANT SHARMA & ORS.	ADITYA VIKRAMSINGH CHAUHAN, ABHA VIJAYAN	
		OTHER DETAILS OF ADVOCATES: ADITYA VIKRAM SINGH CHAUHAN(JAINANDASSOCIATES390@GMAIL.COM)(783803807)(PETITIONER) SANDHIYA(LAWYERSANDHYA@GMAIL.COM){}(RESPONDENT) ABHA VIJAYAN(ABHAVIJAYAN13@GMAIL.COM)(9953335792)(RESPONDENT)		
43	W.P.(C)-13141/2023 CM APPL. 57222/2023	MRS REKHA VASHIST V/s STATE OF NCT OF DELHI & ANR.	DEEPAK PRAKASH, AAYUSHMAN AERON, SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DEEPAKD PRAKASH(){(9990727638)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) DEEPAK PRAKASH(ADVDEEPAKPRAKASH@GMAIL.COM){}(PETITIONER) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(RESPONDENT)		
44	W.P.(C)-14662/2023	RAVINDER YADAV V/s PUBLIC INFORMATION OFFICER & ORS.	RAVINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVINDER YADAV(KOSLIARAVI@GMAIL.COM)(9015367210)(PETITIONER) PUBLIC INFORMATUIION OFFICER CUM ASSISTANT COMMISSIONER OF MUNICIPAL CORPORATION(SOLICITOR6@GMAIL.COM)(9810031680)(RESPONDENT) PUBLIC INFORMATUIION OFFICER CUM ASSISTANT COMMISSIONER OF MUNICIPAL CORPORATION(SDMNAJAFGARH@GMAIL.COM)(8588089272)(RESPONDENT) PUBLIC INFORMATUIION OFFICER CUM ASSISTANT COMMISSIONER OF MUNICIPAL CORPORATION(NAJAFGARHSMD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

45	W.P.(C)-650/2024 CM APPL. 2936/2024	DR VICHITRA NARAYAN PATHAK V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA & ORS.	ASAV RAJAN ARORA, AMRITA SINGH, ANURAG BISARIA	
		OTHER DETAILS OF ADVOCATES: ASAV RAJAN(ASAVRAJAN@GMAIL.COM)(997165144)(PETITIONER) ARROW ARROW(ARROWSALES9@GMAIL.COM)()(RESPONDENT) INSOLVENCY AND BANKRUPTCY BOARD OF INDIA(RA.IRP@IBBI.GOV.IN, STAR.FINSEC.PLTD@GMAIL.COM, ARROWSALES9@GMAIL.COM)()(RESPONDENT) AMRITA SINGH (AMRITASINGH.ADV@GMAIL.COM)(8860008286)(RESPONDENT) ANURAG BISARIA(OFFICE@BISARIA.COM)(9713177677)(PETITIONER)		
46	W.P.(C)-3532/2024 WITH W.P.(C) 3981/2024	ROHIT V/s GOVT OF NCT OF DELHI AND ORS.	RAJESH KUMAR TARUN	
		OTHER DETAILS OF ADVOCATES: R K TARUN AND ASSOCIATES(RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
47	W.P.(C)-3981/2024	SACHIN V/s GOVT OF NCT OF DELHI & ORS.	RAJESH KUMAR TARUN	
		OTHER DETAILS OF ADVOCATES: R K ARUN AND ASSOCIATES(RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT)		
48	W.P.(C)-7755/2024	M/S DHULL SECURITY SERVICES V/s DIRECTORATE GENERAL OF RESETTLEMENT AND ORS.	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(ADVABHAY@GMAIL.COM)(9810254016)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
49	W.P.(C)-10420/2024 WITH W.P.(C) 10421/2024	RAGHUBIR SINGH V/s GNCTD & ANR.	VAIBHAV GUPTA, RISHI KANT SINGH	
		OTHER DETAILS OF ADVOCATES: R K BINDAL (ANURAG@BINDALS.NET)(9810907375)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RISHI KANT SINGH(RISHIKANTSINGHDOS@GMAIL.COM)(9810186857)(RESPONDENT)		
50	W.P.(C)-10421/2024	PARVATI DEVI V/s GNCTD & ANR.	VAIBHAV GUPTA, DINESH KUMAR, RISHI KANT SINGH	
		OTHER DETAILS OF ADVOCATES: RK BINDAL AND ASSOCIATES(ANURAG@BINDALS.NET)(9999955947)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(RESPONDENT) RISHI KANT SINGH(RISHIKANTSINGHDOS@GMAIL.COM)(9810186857)(RESPONDENT)		
51	W.P.(C)-12687/2024 CM APPL. 52847/2024 WITH W.P.(C) 13141/2023	KAILASH CHANDRA MEENA & ANR. V/s CHIEF SECRETARY,DELHI GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS.	ABHAY DIXIT	
		OTHER DETAILS OF ADVOCATES: ABHAY DIXIT(ADVABHAYDIXIT2020@GMAIL.COM, BOCWHQ.DEL@GMAIL.COM, BOCWHQ.DELHI@GOV.IN)(9654452476)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SMT. MONIKA MEENA()(9818155297)(RESPONDENT)		
52	W.P.(C)-14290/2024 CM APPL. 69348/2024 WITH W.P.(C) 15749/2024	M/S 6X V/s UNION OF INDIA & ANR.	SUJOY GAUR, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: B.S.MATHUR(ADVBSMATHUR@GMAIL.COM)(9810141286)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
53	W.P.(C)-15749/2024	M/S GANPATI INTERGLOBE PVT. LTD. V/s UNION OF INDIA GOVERNMENT E-MARKET PLACE & ORS.	KARTIK CHETTIAR	
		OTHER DETAILS OF ADVOCATES: RANA S. BISWAS/ KARTIK CHETTIAR/ YASH TRIPATHI(RANASBISWAS@GMAIL.COM)(9555377099)(PETITIONER) SHWETA BHARTI, CEO GEM, ACEO GEM(SHWETA.BHARTI@HAMMURABISOLOMON.COM, CEO-GEM@GOV.IN, ACEO1-GEM@GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
54	W.P.(C)-14518/2024 CM APPL. 60811/2024 CM APPL. 20919/2025	MANPREET SINGH CHADHA V/s UNION OF INDIA & ORS.	SUMEER SODHI	
		OTHER DETAILS OF ADVOCATES: SUMEER SODHI(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) UNION OF INDIA, BOI-MHA(UOIDHC@GMAIL.COM, COMM.BOI-MHA@NIC.IN, SUPPORT-BOI@MHA.GOV.IN)(1123384193)(RESPONDENT)		

		RD NORTH(RD.NORTH@MCA.GOV.IN)(0)(RESPONDENT) SUMEER SODHI AND AMAN NANDARJOG(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, COMM.BOI-MHA@NIC.IN)(0)(RESPONDENT)		
55	W.P.(C)-14679/2024 CM APPL. 61644/2024 CM APPL. 199/2025	RAJAT KUMAR V/s THE NATIONAL TRUST FOR THE WELFARE OF PERSON WITH AUTISM, CEREBRAL, PALSY, MENTAL RETARDATION AND MULTIPLE DISABILITIES & ANR.	HEMANT KUMAR YADAV, ATUL KUMAR	
		OTHER DETAILS OF ADVOCATES: HEMANT YADAV(ADVHEMANT.YADAV@GMAIL.COM)(9718268042)(PETITIONER) NATIONAL TRUST, CHAUHAN MANIK(CONTACTUS@THENATIONALTRUST.IN, CHAUHANMANIK@HOTMAIL.COM)(0)(RESPONDENT) ATUL KUMAR()(9560960020)(PETITIONER)		
56	W.P.(C)-14707/2024	RANI SINGH V/s GOVT OF NCT OF DELHI AND ORS	R V SINHA, HARSHIT CHOPRA	
		OTHER DETAILS OF ADVOCATES: R.V. SINHA, A.S. SINHA, AMIT SINHA(SINHAADVOCETE@HOTMAIL.COM)(9953762276)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) DC SOUTH(DCSOUTH@NIC.IN)(0)(RESPONDENT) HARSHIT CHOPRA(ADVHARSHITCHOPRA@GMAIL.COM)(9911543883)(RESPONDENT)		
57	W.P.(C)-16246/2024 CM APPL. 68405/2024 CM APPL. 68407/2024	M/S T AND T MOTORS P VT LTD V/s M/S CJ DARCL LOGISTICS PVT LTD AND OTHERS	CHANDAN MALIK, KOCHHAR & CO.	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: CHANDAN MALIK(CHANDANMALIK@GMAIL.COM)(9811192159)(PETITIONER) DARCL, MERCEDES BENZ(CS@DARCL.COM, VINEET@DARCL.COM, CS.IND@CAC.MERCEDES- BENZ.COM)(0)(RESPONDENT) (())(RESPONDENT)		
58	W.P.(C)-269/2025	M/S GREEN EARTH PRODUCTS PVT. LTD. V/s UNION OF INDIA AND ANR.	SHRIYA CHANDA	
		OTHER DETAILS OF ADVOCATES: SHRIYA CHANDA(SHRIYACHANDA27@GMAIL.COM)(9873369728)(PETITIONER) UNION OF INDIA, SGS(UOIDHC@GMAIL.COM, SGS.INDIA@SGS.COM)(1123384193)(RESPONDENT)		
59	W.P.(C)-1435/2025 CM APPL. 6996/2025	NAVIN M. RAHEJA & ANR. V/s SATBIR SINGH & ORS.	KARANJAWALA & CO, HEMANT GUPTA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: KARANJAWALA AND COMPANY(MANMEET.KAUR@KARANJAWALA.IN)(9899266760)(PETITIONER) PSP LEGAL, ADITYA, NITESH(INFO@PSPLEGAL.ORG, ADITYA.PAROLIA@PSPLEGAL.ORG, CSNITESHJHA@GMAIL.COM)(0)(RESPONDENT) ICICI BANK(CUSTOMER.CARE@ICICIBANK.COM)(0)(RESPONDENT) HEMANT GUPTA(JURIS@HEMANTGUPTA.IN)(9899009971)(RESPONDENT)		
60	W.P.(C)-2902/2025 CM APPL. 19993/2025	SATYA PRAKASH RAVIDAS V/s SDM HQ REGISTRAR OF SOCIETIES & ANR.	SATYAPRAKASH RAVIDAS	
		OTHER DETAILS OF ADVOCATES: SATYA PRAKASH RAVIDAS(SATYALOKSECURELIFE@GMAIL.COM)(9121871580)(PETITIONER) SANTOSH KUMAR TRIPATHI, RV KENDER(STANDINGCOUNSELGNCTD@GMAIL.COM, RVKENDER@VSNL.NET)(9868250806)(RESPONDENT) SATYA PRAKASH RAVIDASH(SATYALOKSECURELIFE@GMAIL.COM)(9121871580)(PETITIONER) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
CONNECTED MATTERS (ANMM) / AT 12:30 P.M.				
61	CM(M)-1868/2024 CM APPL. 8868/2024 CM APPL. 8870/2024 WITH W.P.(C) 7912/2023 W.P.(C) 11089/2024 W.P.(C) 10474/2023 W.P.(C) 15361/2023 W.P.(C) 15510/2023 W.P.(C) 5496/2024	PARAS SEASONS HAVENS PVT LTD V/s GANESH DUTT PANDEY & ORS.	RAJPAL SINGH	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: MP SAHAY(OFFICE@MPSAHAYADVOCATE.COM)()(RESPONDENT) PARAS(INFO@PARASBUILDTECH.COM)()(RESPONDENT)		
62	W.P.(C)-10474/2023 CM APPL. 40599/2023 CM APPL. 53857/2023	JAIPRAKASH ASSOCIATES LTD V/s NAMESHWAR PRASAD JAIN THROUGH HIS LEGAL REPRESENTATIVE MR. ATUL JAIN	TENZEN TASHI NEGI, PRATIK KUMAR CHAKMA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: CASTUS LEGAL(TENZEN.NEGI@CASTUSLEGAL.COM)(9810191050)(PETITIONER) ANISH(ANISH@A3TLEGAL.COM)()(RESPONDENT) ATUL JAIN(ATULJAIN246@GMAIL.COM)()(RESPONDENT) PRATIK KUMAR CHAKMA(PRATIK.CHAKMA@OUTLOOK.COM)(8420851113)(PETITIONER) PRATIK KUMAR CHAKMA(PRATIK.CHAKMA@OUTLOOK.COM)(8420851113)(RESPONDENT)		

63	W.P.(C)-15361/2023 CM APPL. 61625/2023	M/S RUPAREL ESTATES (I) PVT. LIMITED & ANR. V/s MANSINGH S PATANKAR	APOORV KHATOR	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: BHASKAR NAYAK(ADVBHASKARNAYAK@OUTLOOK.COM)(9654869135)(PETITIONER) SUDARSHAN PATANKAR(SUDARSHAN.PATANKAR30@GMAIL.COM){}(RESPONDENT)		
64	W.P.(C)-7912/2023 CM APPL. 30541/2023 CM APPL. 30542/2023 WITH W.P.(C) 10474/2023 W.P.(C) 16246/2024 W.P.(C) 1435/2025	NBCC INDIA LIMITED V/s RANDHIR SINGH REDHU AND ORS	VIPUL GANDA, NITISH BANKA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: VIPUL GANDA(SERVICE@VIPULGANDA.COM)(7045320000)(PETITIONER) NITISH(NITISH@LEXSPEAK.IN, NCDRC@NIC.IN){}(RESPONDENT) NITISH BANKA(NITISH@LEXSPEAK.IN)(9891549997)(RESPONDENT)		
65	W.P.(C)-5496/2024 CM APPL. 22611/2024 CM APPL. 22613/2024 CM APPL. 31774/2024 WITH W.P.(C) 7912/2023	MAHINDRA AND MAHINDRA LIMITED V/s MANOJ KUMAR SHARMA & ORS.	ANAND SHANKAR JHA, SHUBHAM AGARWAL	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: ANAND SHANKAR JHA(ANAND.JHA@ASJLEGAL.IN)(9899617989)(PETITIONER) KK SHARMA, SHIVA MAHINDRA, UNION OF INDIA(KKSHARMAADVOCATE384@GMAIL.COM, DG@SHIVAMAHINDRA.IN, UOIHDC@GMAIL.COM){}(RESPONDENT) SHUBHAM AGARWAL(ADV.SHUBHAM2163@GMAIL.COM)(8010468484)(PETITIONER) SHUBHAM AGARWAL(ADV.SHUBHAM2163@GMAIL.COM)(8010468484)(RESPONDENT)		
66	W.P.(C)-1682/2025 CM APPL. 8210/2025	NAVIN M RAHEJA V/s MINAKSHI CHOUDHARY	KARANJAWALA & CO	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: KARANJAWALA AND COMPANY(MANMEET.KAUR@KARANJAWALA.IN)(9899266760)(PETITIONER) PRAKASH(PRAKASH.LAW@GMAIL.COM){0}(RESPONDENT)		
67	W.P.(C)-2734/2025 CM APPL. 13045/2025 CM APPL. 13046/2025	NAVIN M RAHEJA & ANR. V/s ARUNESH KUMAR MADAN & ORS.	KARANJAWALA & CO, VIKAS MEHTA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: KARANJAWALA AND COMPANY(MANMEET.KAUR@KARANJAWALA.IN)(9899266760)(PETITIONER) VIKAS(MEHTAVIKAS@HOTMAIL.COM){0}(RESPONDENT) VIKAS MEHTA (MEHTAVIKAS@HOTMAIL.COM)(9810536903)(RESPONDENT)		
68	W.P.(C)-2811/2025 CM APPL. 13362/2025	R K SHARMA V/s M/S BSES YAMUNA POWER LTD AND ORS.	VIRENDAR PARKASH SHARMA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: V.P. SHARMA(VPSHARMA_2008@REDIFFMAIL.COM)(7982480182)(PETITIONER) RELIANCE ADA, LEGAL TEAM PLC, NCDRC(CEO.SECTT@RELIANCEADA.COM, LEGALTEAM.PLC@GMAIL.COM, NCDRC@NIC.IN){0}(RESPONDENT)		
69	W.P.(C)-2131/2025 CM APPL. 10072/2025	NAVIN M. RAHEJA & ANR. V/s COL SAMEER BHATIA & ORS.	KARANJAWALA & CO	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: KARANJAWALA AND COMPANY(MANMEET.KAUR@KARANJAWALA.IN)(9899266760)(PETITIONER) PSP LEGAL(INFO@PSPLEGAL.ORG){0}(RESPONDENT)		
FOR FINAL HEARING				
70	W.P.(C)-4410/2022 CM APPL. 56086/2023 CM APPL. 61739/2023 CM APPL. 361/2024 CM APPL. 14363/2024 CM APPL. 30799/2024	DISTRIBUTED SOLAR POWER ASSOCIATION V/s UNION OF INDIA	RAUNAK DHILLON, PRIYA DHANKHAR, VINIT KUMAR, VISHROV MUKERJEE, PRIYA DHANKHAR, VISHROV MUKERJEE	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: RAUNAK DHILLON(RAUNAK.DHILLON@CYRILSHROFF.COM)(8888166111)(PETITIONER) UNION OF INDIA (UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) RAUNAK DHILLON(RAUNAK.DHILLON@CYRILSHROFF.COM)(9999166111)(PETITIONER) UOI(UOIHDC@GMAIL.COM){}(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM){}(RESPONDENT) PLA ADVOCATE(ANIKET.PRASON@PLALEGAL.COM)(9871012051)(PETITIONER) UOI(UOIHDC@GMAIL.COM){}(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM){}(RESPONDENT) ASHEESH (ASHEESHJAIN.CGSC@GMAIL.COM){}(RESPONDENT) PLA ADVOCATES(ANIKET.PRASOON@PLALEGAL.COM)(9871012051)(PETITIONER) ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM){}(RESPONDENT) PLA ADVOCATES(ANIKET.PRASOON@PLALEGAL.COM)(9871012051)(PETITIONER) ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM){}(RESPONDENT) VISHROV MUKERJEE(VISHROV.MUKERJEE@TRILEGAL.COM, GIRIK.BHALLA@TRILEGAL.COM)(9717200855)(PETITIONER)		

		VISHROV MUKERJEE(VISHROV.MUKERJEE@TRILEGAL.COM, GIRIK.BHALLA@TRILEGAL.COM)(9717200855)(PETITIONER) MOHAMMED MUQEEM, UNION OF INDIA, SECY MNRE(MOHAMMEDMUQEEM@GMAIL.COM, UOIHDC@GMAIL.COM, SECY-MNRE@NIC.IN)()(RESPONDENT) RAUNAK DHILLON (RAUNAK.DHILLON@CYRILSHROFF.COM)(9873134828)(PETITIONER) PRIYA DHANKHAR(PRIYADHANKHAR3@GMAIL.COM)(9167200721)(PETITIONER) VISHROV MUKERJEE(MANISH.KAMTI@TRILEGAL.COM)(9650014197)(PETITIONER)		
FOR ARGUMENT				
71	W.P.(C)-1439/2024 CM APPL. 5951/2024	STAR FINSEC PRIVATE LIMITED V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA & ANR.	AMAANTA LEGAL, ANURAG BISARIA	
		OTHER DETAILS OF ADVOCATES: GAURAV TANWAR AND SHREYA JAIN(AMAANTALEGAL@GMAIL.COM)(9811016666)(PETITIONER) RA IRP IBBI(RA.IRP@IBBI.GOV.IN, DRVNPATKAK@YAHOO.CO.IN)()(RESPONDENT) ANURAG BISARIA(OFFICE@BISARIA.COM)(9713177677)(RESPONDENT)		
FOR FINAL DISPOSAL				
72	W.P.(C)-746/2022 CM APPL. 2102/2022 CM APPL. 18229/2022	ALOK KUMAR PANDEY V/s BAR COUNCIL OF INDIA & ORS.	ALOK KUMAR PANDEY, NIDHI MOHAN PARASHAR, RISHABH MUNJAL	
		OTHER DETAILS OF ADVOCATES: PN DHAR(ADVOCATEKUNALPRAKASH@GMAIL.COM)(9871859193)(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) FIRST LEGAL(ASSOCIATES@FIRSTLEGAL.IN)()(RESPONDENT) BCIREVISION(BCIREVISION@GMAIL.COM)()(RESPONDENT) KUNAL PRAKASH(ADVOCATEKUNALPRAKASH@GMAIL.COM)()(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@GMAIL.COM)()(RESPONDENT) FIRST LEGAL(MAIL@FIRSTLEGAL.IN)(9560837535)(RESPONDENT) NIDHI MOHAN PARASHAR(NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(RESPONDENT) RISHABH MUNJAL(ADV.RISHABHMUNJAL@GMAIL.COM)(9013263403)(RESPONDENT)		
FOR ORDERS				
73	W.P.(C)-10217/2022	BHAVREEN KANDHARI V/s THE TREE OFFICER AND DCF (SOUTH)	ADITYA NARAYAN PRASAD	
		OTHER DETAILS OF ADVOCATES: ADITYA N. PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR' .

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY) ."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-1379/2025	ISHTIYAQ ALI V/s STATE (GOVT. OF NCT OF DELHI)	AJAY CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: AJAY CHAUDHARY (ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KASHMERE GATE-44/2019) BAIL APPLN. 2771/2021 FILED BY ISHTIAQ ALI (DISPOSED ON : 2021-07-30) BAIL APPLN. 3726/2022 FILED BY ISHTIAQ ALI (DISPOSED ON : 2023-02-24) P.S.-FIR NO. :(KASHMERE GATE-44/2019)
BAIL				
2	BAIL APPLN.-4718/2024 WITH BAIL APPLN. 289/2025	KIRORI MAL V/s CBI	VIKAS WALIA	
		OTHER DETAILS OF ADVOCATES: VIKAS WALIA(VIKASWALIA.ADV@GMAIL.COM)(9728546160)(PETITIONER) VIKAS WALIA(VIKASWALIA.ADV@GMAIL.COM)(9728546160)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-003-2024-A-0046) BAIL APPLN. 4830/2024 FILED BY SANJEEV KUMAR (DISPOSED ON : 2025-01-07) BAIL APPLN. 289/2025 FILED BY SANJEEV KUMAR (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CBI-003-2024-A-0046)
3	BAIL APPLN.-289/2025 CRL.M.(BAIL) 152/2025	SANJEEV KUMAR V/s CENTRAL BUREAU OF INVESTIGATION	VINIT TREHAN	
		OTHER DETAILS OF ADVOCATES: ADYANI LEGAL(VINIT@ADYANTLEGAL.COM)(8588074107)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-003-2024-A-0046) BAIL APPLN. 4718/2024 FILED BY KIRORI MAL (D. OF HEARING : 2025-04-21) BAIL APPLN. 4830/2024 FILED BY SANJEEV KUMAR (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(CBI-003-2024-A-0046)
4	BAIL APPLN.-21/2025	SADDAK V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-597/2019) BAIL APPLN. 4072/2020 FILED BY MOHD. AMANULLAH (DISPOSED ON : 2021-02-03) BAIL APPLN. 3559/2021 FILED BY SADDAQ (DISPOSED ON : 2021-12-14) BAIL APPLN. 282/2024 FILED BY SADDAK (DISPOSED ON : 2024-01-24) BAIL APPLN. 4286/2023 FILED BY SADDAK (DISPOSED ON : 2024-03-04)

				CRL.M.C. 5604/2024 FILED BY SADDAK (DISPOSED ON : 2024-07-24) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-597/2019)
5	BAIL APPLN.-644/2025	MUKESH CHAUHAN V/s NARCOTICS CONTROL BUREAU	SUSHANT DOGRA	
		OTHER DETAILS OF ADVOCATES: SURESH SISODIA (SUSHANTDOGRA1995@GMAIL.COM)(9910190814)(PETITIONER) SUBHASH BANSAL(BANSAL_SUBHASH@YAHOO.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/01/DZU/2024) BAIL APPLN. 1771/2024 FILED BY GURJIT SINGH (DISPOSED ON : 2024-08-07) BAIL APPLN. 2202/2024 FILED BY MANPREET SINGH GILL (DISPOSED ON : 2024-11-18) BAIL APPLN. 2858/2024 FILED BY GURJIT SINGH (DISPOSED ON : 2024-08-16) BAIL APPLN. 3379/2024 FILED BY GURJIT SINGH (DISPOSED ON : 2024-09-23) BAIL APPLN. 3673/2024 FILED BY GURJIT SINGH (DISPOSED ON : 2024-10-29) BAIL APPLN. 4268/2024 FILED BY VIKRAMJIT SINGH (DISPOSED ON : 2025-01-14) BAIL APPLN. 4668/2024 FILED BY GURJIT SINGH (DISPOSED ON : 2025-02-19) BAIL APPLN. 88/2025 FILED BY RAHUL KUMAR SARANGAL @ RAJ (D. OF HEARING : 2025-05-06) BAIL APPLN. 1105/2025 FILED BY GURJIT SINGH (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/01/DZU/2024)
6	BAIL APPLN.-688/2025	MANOJ@ LEKHRAJ V/s STATE GOVT. OF NCT OF DELHI	MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR(ADVOCATE.CHAUHAN19@GMAIL.COM)(9812393117)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PREM NAGAR-635/2023)
SUSPENSION OF SENTENCE				
7	CRL.A.-595/2023 WITH CRL.A. 602/2023	ATHAR KHAN V/s STATE OF NCT OF DELHI	MOHD SUZA FAISAL	
		OTHER DETAILS OF ADVOCATES: MOHD.SUZA FAISAL (SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-85/2014) CRL.A. 602/2023 FILED BY ANAM KHAN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(RANI BAGH-85/2014)
8	CRL.M.(BAIL) 1079/2023 CRL.M.(BAIL) 434/2025 In CRL.A.-602/2023 WITH CRL.A. 595/2023	ANAM KHAN V/s STATE OF NCT OF DELHI	MOHD SUZA FAISAL	
		OTHER DETAILS OF ADVOCATES: SHUJAKHAN (SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD SUZA FAISAL(SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-85/2014) CRL.A. 595/2023 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(RANI BAGH-85/2014)
9	CRL.M.(BAIL) 1145/2023 In CRL.A.-650/2023	SH SUMAN KUMAR SINGH V/s STATE OF NCT OF DELHI	AJIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(RAJOURI GARDEN-1783/2015)
10	CRL.A.-753/2023 CRL.M.(BAIL) 1285/2023	VIVEK V/s STATE (NCT OF DELHI)	K.K. MALHOTRA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KARAWAL NAGAR-170/2016)
11	CRL.REV.P.(NI)-3/2025 CRL.M.(BAIL) 19/2025	CINEKORN ENTERTAINMENT PVT. LTD. & ANR. V/s ANDOR PRODUCTIONS PVT. LTD., & ANR.	CHANDRANI PRASAD	
		OTHER DETAILS OF ADVOCATES: CHANDRANI PRASAD (CNVASSOCIATES@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

FRESH MATTERS & APPLICATIONS				
12	CRL.M.A. 7064/2025 In CRL.A.-1025/2023	BABLU V/s STATE OF NCT OF DELHI	MADHAV KHURANA (DHCLSD), SHIV CHOPRA	
		OTHER DETAILS OF ADVOCATES: GAURAV BHATTACHARAYA (GAURAV.ADVBHATTACHARYA@GMAIL.COM)(9891959694)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHARAT NAGAR-212/2019)
AFTER NOTICE MISC. MATTERS				
13	CRL.A.-331/2023	MOHD. SALIM ANSARI V/s THE STATE (THROUGH CBI)	KUMAR SAMEER, NIKHIL GOEL	
		OTHER DETAILS OF ADVOCATES: KUMAR SAMEER(KUMARSAMEER@KSLEGAL.IN)(9818748731)(PETITIONER) SALIM ANSARI(SZKDANSARI@GMAIL.COM){}(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2018-A-0032)
14	CRL.A.-766/2023	NARENDER @ NINDE V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BAWANA-636/2015) CRL.A. 604/2017 FILED BY NARENDER @ NINDE (DISPOSED ON : 2022-01-12) P.S.-FIR NO. :(BAWANA-636/2015)
15	CRL.A.-932/2023 WITH CRL.A. 933/2023 CRL.A. 934/2023 CRL.A. 935/2023 CRL.A. 936/2023 CRL.A. 937/2023 CRL.A. 939/2023	INTEC CAPITAL LTD. V/s DR. R.N.GUPTA TECHNICAL EDUCATION SOCIETY & ORS.	HARSH SINHA, ASEEM MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(RESPONDENT)		
16	CRL.A.-933/2023	INTEC CAPITAL LTD. V/s DR. R.N.GUPTA TECHNICAL EDUCATION SOCIETY & ORS.	HARSH SINHA, ASEEM MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(RESPONDENT)		
17	CRL.A.-934/2023	INTEC CATPITAL LTD. V/s DR.R.N.GUPTA TECHNICAL EDUCATION SOCIETY & ORS.	HARSH SINHA, ASEEM MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(RESPONDENT)		
18	CRL.A.-935/2023	INTEC CAPITAL LTS. V/s DR. R.N.GUPTA TECHNICAL EDUCATION SOCIETY & ORS.	HARSH SINHA, ASEEM MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(RESPONDENT)		
19	CRL.A.-936/2023	INTEC CAPITAL LTD. V/s DR. R.N.GUPTA TECHNICAL EDUCATION SOCIETY & ORS.	HARSH SINHA, ASEEM MEHROTRA	

		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(RESPONDENT)		
20	CRL.A.-937/2023	INTEC CAPITAL LTD. V/s DR. R.N.GUPTA TECHNICAL EDUCATIONAL SOCIETY & ORS.	HARSH SINHA, ASEEM MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(RESPONDENT)		
21	CRL.A.-939/2023	INTEC CAPITAL LIMITED V/s DR. R.N GUPTA TECHNICAL EDUCATION SOCIETY & ORS	HARSH SINHA, ASEEM MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(RESPONDENT)		
22	CRL.A.-1038/2023	INDU V/s STATE GOVT. OF NCT OF DELHI AND ORS.	HARSHIT SINGH GAHLOT, KARAN DHALLA	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA(MP@LEGALAXIS.NET)(7217710552)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARAN DHALLA(KARANDHALLA@GMAIL.COM)(7982434774)(PETITIONER)		
23	CRL.A.-1067/2023	PARAMJIT SINGH V/s MRS LAVENA GOYAL	SHILPINDER SINGH SOBTI	
		OTHER DETAILS OF ADVOCATES:		
24	CRL.L.P.-133/2018	STATE V/s GURCHARAN SINGH @ BABBU & ORS.	NEELAM SHARMA	
		OTHER DETAILS OF ADVOCATES: NEELAM SHARMA()(9582427545)(PETITIONER)		P.S.-FIR NO. :(CRIME AND RAILWAY-82/2011)
25	CRL.L.P.-169/2018 CRL.M.A. 4593/2018 CRL.M.A. 4594/2018 CRL.M.A. 2465/2023	YUVRAJ SAXENA V/s THE STATE GOVT OF NCT OF DELHI & ANR	SOHRAB KHAN, SUHAIL KHANNA, PHILLIP MASSEY	
		OTHER DETAILS OF ADVOCATES: SOHRAB KHAN()(9210287058)(PETITIONER) LAW SPECTIVE(LAWSPECTIVE.J4J@GMAIL.COM)(8800420426)(PETITIONER) SUSHIL KHANNA(SUSHILKHANNA93@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PHILLIP MASSEY(ADVOCATE.PHILLIPMASSEY91@GMAIL.COM)(8527866046)(RESPONDENT)		
26	CRL.L.P.-266/2018 CRL.M.A. 7579/2018	SANJAY CHIRPAL V/s STATE & ANR	G S LAW	
		OTHER DETAILS OF ADVOCATES: G S LAW()(9891894030)(PETITIONER)		
27	CRL.L.P.-606/2018	STATE (GOVT OF NCT OF DELHI) V/s SHAMSHAD ALAM	AMIT AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AMIT AHLAWAT()(995809933)(PETITIONER)		P.S.-FIR NO. :(GOVIND PURI-522/2013)
28	CRL.L.P.-50/2022	STATE V/s PANKAJ KUMAR & ANR.	MEENAKSHI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAPASHERA-190/2013) CRL.M.C. 544/2015 FILED BY BHAGWAN SAHNI (DISPOSED ON : 2018-08-21) P.S.-FIR NO. :(KAPASHERA-190/2013)
29	CRL.L.P.-246/2022 CRL.M.A. 10476/2022	ROLI MEHROTRA V/s AKSHAY TALWAR	PRATAP RANJAN SAHANI, SUMIT KUMAR, SANGRAMSINGH RAJENDRA BHONSLE	
		OTHER DETAILS OF ADVOCATES: PRATAP SAHANI(PRATAPSAHNI@YAHOO.CO.IN)(9871437605)(PETITIONER) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(RESPONDENT) SANGRAMSINGH RAJENDRA BHONSLE(SANGRAMSINGHBHONSLE@GMAIL.COM)(9545809120)(PETITIONER)		
30	CRL.L.P.-495/2022 CRL.M.A. 22430/2022	STATE (GNCT OF DELHI) V/s GULZAR	MANJEET ARYA	

		OTHER DETAILS OF ADVOCATES: STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) MANJEET ARYA(MANJEETARYA@YAHOO.COM)(9810054662)(PETITIONER)		P.S.-FIR NO. :(BHALSWA DAIRY-106/2015)
31	CRL.M.C.-287/2025 CRL.M.A. 1421/2025	SHRI JATIN SHARMA V/s GOVT. OF N CT OF DELHI AND ORS & ANR. & ANR.	PURVESH BUTTAN	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(BINDAPUR-965/2021)
32	W.P.(CRL)-650/2022	KAJARI GUPTA V/s STATE GOVT OF NCT	RANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR(RKRANJANROOP@GMAIL.COM)(8136073971)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-321/2014)
33	W.P.(CRL)-1799/2022 CRL.M.A. 16711/2022	RUKMA DEVI V/s THE STATE (GOVT. OF NCT DELHI) & ORS.	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: CHANDER MUKESH SANGWAN(CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) CHANDER MUKESH SANGWAN(CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) C M SANGWAN(CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) MUKESH PATHAK (MKPATHAK89@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-231/2022) BAIL APPLN. 3607/2022 FILED BY BHAGWAN SINGH @ MUKESH (DISPOSED ON : 2023-07-11) BAIL APPLN. 3731/2022 FILED BY BHAGWAN SINGH ALIAS MUKESH (DISPOSED ON : 2023-03-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-231/2022)
34	W.P.(CRL)-2103/2022 CRL.M.A. 18123/2022	PRADEEP KUMAR JAIN V/s REGISTRAR OF COMPANIES THROUGH ASSISTANT REGISTRAR OF COMPANIES	KHEYALI SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT JAIN(RJ@SINGHANIA.COM)()(PETITIONER)		
35	W.P.(CRL)-2320/2022	ARUN KAPOOR V/s STATE NCT OF DELHI	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(I.G.I.AIRPORT-124/2020)
36	W.P.(CRL)-2774/2022 CRL.M.A. 24069/2022	RADHA KRISHNA SHARMA BALANTRAPU V/s STATE GOVT OF NCT OF DELHI & ORS.	NILOY DASGUPTA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NANAK PURA-36/2022)
37	W.P.(CRL)-3127/2022 CRL.M.A. 27649/2022	DEEPAK JAIN V/s SUNITA BARDIA	RAMIT MALHOTRA, RAJESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: RAMIT MALHOTRA(RAMIT.ADVOCATE@GMAIL.COM)(9891141626)(PETITIONER) VIJENDRA SURYAN(VIJENDRASURYAN@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR PANDEY(RAJESHPANDEY64567@GMAIL.COM)(9911590569)(PETITIONER)		
38	W.P.(CRL)-37/2025	DHYAN PAL SINGH V/s COMMISSIONER OF DELHI POLICE	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MANSAROVER PARK-395/2024)
FOR FINAL HEARING				
39	W.P.(CRL)-910/2022	VISHVENDRA SINGH V/s STATE & ORS.	SATYA PRAKASH YADAV	
		OTHER DETAILS OF ADVOCATES: SATYA PRAKASH YADAV(ADVOCATESATYAA@GMAIL.COM)(9711046343)(PETITIONER) ASTREA PROFESSIONALS(ASTREPROFESSINALS@GMAIL.COM)()(PETITIONER) DEPUTY COMMISSONER OF POLICE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) COMMISSIONER OF POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHRI RAMESH KUMAR NARANG(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEPUTY COMMISSONER OF POLICE (DCP-VIGILANCE-DL@NIC.IN)()(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) COMMISSIONER OF POLICE(CP.RAKESHSHASTHANA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		

FOR FINAL DISPOSAL				
40	CRL.M.C.-1450/2020 CRL.M.A. 5634/2020 WITH CRL.M.C. 1456/2020	SUNEEL GALGOTIA & ANR. V/s SHARDA FOOD SPECIALITIES	GAUTAM KHAZANCHI & PRADYUMAN KAISTHA, ANSHUMAN UPADHYAY	
		OTHER DETAILS OF ADVOCATES: GAUTAM KHAZANCHI & PRADYUMAN KAISTHA()(9891201050)(PETITIONER) ANSHUMAN UPADHYAY(ANSHUMAN.ANPARTNERS@GMAIL.COM)(9990908544)(RESPONDENT)		
41	CRL.M.C.-1456/2020 CRL.M.A. 5669/2020	JATINDER SINGH ARORA V/s SHARDA FOOD SPECIALITIES	GAUTAM KHAZANCHI & PRADYUMAN KAISTHA, ANSHUMAN UPADHYAY	
		OTHER DETAILS OF ADVOCATES: GAUTAM KHAZANCHI & PRADYUMAN KAISTHA()(9891201050)(PETITIONER) ANSHUMAN UPADHYAY(ANSHUMAN.ANPARTNERS@GMAIL.COM)(9990908544)(RESPONDENT)		
FOR DIRECTION/ORDERS (CASES OF CONVICTS GRANTED BAIL BUT COULDN'T FURNISH SURETY BOND)				
42	CRL.A.-302/2023 WITH CRL.A. 339/2023 CRL.A. 439/2023	SUJEET KUMAR V/s STATE (GNCT OF DELHI)	BHRIGU ADITYA PAMIDIGHANTAM (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUJEET KUMAR (SAINISADVOCATES@GMAIL.COM)(9990139169)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GEETA COLONY-793/2014)
43	CRL.A.-339/2023 CRL.M.A. 4477/2024	TIMOTHEE MOLEKA V/s STATE & ANR.	RAJEEV LOCHAN, JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR (VIKASKUMAR968@GMAIL.COM)(9871921898)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-249/2017)
44	CRL.A.-439/2023 CRL.M.(BAIL) 772/2023	SANDEEP KUMAR V/s STATE NCT OF DELHI	AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AMIT1975.ADV@GMAIL.COM)(9971210185)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI-76/2013)
45	CRL.A.-239/2025	ARJUN SINGH @ PARTH DEVNATH V/s STATE (NCT OF DELHI)	PRATEEK KUMAR	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-960/2013)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRctHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CONT.CAS(C)-1400/2022	VINOD KUMAR SHARMA V/s MOHAMMAD ALI DCP & ORS.	SUMIT KAUSHIK	
		OTHER DETAILS OF ADVOCATES: JUGAI BAGGA(SURYANSHGROUP@OUTLOOK.COM)(987156845)(PETITIONER) STADIGN(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
2	CM APPL. 53042/2023 In CONT.CAS(C)-1274/2023(Disposed off case)	RITA SAXENA V/s GVL SATYA KUMAR MANAGING DIRECTOR CRIS & ORS.	PRATYUSH SHARMA, CHANDAN KUMAR	
		OTHER DETAILS OF ADVOCATES: PRATYUSH SHARMA(PRATYUSH.SHRM@GMAIL.COM)(9711744465)(PETITIONER) VIRENDER KUMAR(KUMAR.VIRENDER@CRIS.ORG.IN){}(RESPONDENT) CHANDER SHEKHAR(CHANDERSHEKHAR@CRIS.ORG.COM){}(RESPONDENT) RANA(RANA.SURJIT@CRIS.ORG.IN){}(RESPONDENT) MANOJ KUMAR(KUMAR.MANOJ@CRIS.ORG.IN)(23327797)(RESPONDENT) G V L SATYA KUMAR(MDCRIS@CRIS.ORG.IN){}(RESPONDENT) PRATYUSH SHARMA(PRATYUSH.SHRM@GMAIL.COM)(1147751110)(PETITIONER) CRIS(KUMAR.MANOJ@CRIS.ORG.IN, CKUMAR7691@GMAIL.COM, KIRTIARI11@GMAIL.COM){}(RESPONDENT) CRIS(MDCRIS@CRIS.ORG.IN, CHANDERSHEKHER@CRIS.ORG.IN, KUMAR.VIRENDER@CRIS.ORG.IN){}(RESPONDENT) CHANDAN KUMAR(CKUMAR7691@GMAIL.COM)(9810312011)(RESPONDENT)		
3	CM APPL. 10831/2025 CM APPL. 10832/2025 CM APPL. 12938/2025 CM APPL. 13047/2025 In CONT.CAS(C)-1734/2024(Disposed off case)	SHRI SUBE SINGH V/s DIRECTORAE OF LOGISTICS CUSTOMS AND INDIRECT TAXES & ORS.	MITHILESH KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: HARDIK(HARDIKRAVI2001@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MITHILESH KUMAR GUPTA(MKGUPTAADVOCATE1977DU@GMAIL.COM)(8076587441)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MITHILESH KUMAR GUPTA(MKGUPTAADVOCATE1977DU@GMAIL.COM)(0)(PETITIONER) UNION BANK OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
4	CONT.CAS(C)-172/2025	AVNIT V/s SH. NEERAJ MITTAL, SECRETARY MINISTRY OF COMMUNICATIONS, AND ORS	SAURABH	
		OTHER DETAILS OF ADVOCATES:		

		U SRIVASTAVA(CAT.OFFICEWORK@GMAIL.COM)(9210724950)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) INDER(CHAMBERSOFNAGINDERBENIPAL@GMAIL.COM)(0)(RESPONDENT)		
5	CONT.CAS(C)-266/2025 CM APPL. 10717/2025 CM APPL. 10718/2025 CM APPL. 12941/2025 CM APPL. 13053/2025	SHRI SUBE SINGH V/s SHRI MANISH KUMAR	MITHILESH KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: MITHILES KUMAR GUPTA (MKGUTPAADVOCATE1977DU@GMAIL.COM)(8076587441)(PETITIONER) HSHSO(HSHSO@NIC.IN)(0)(RESPONDENT) MK GUPTA(MKGUTPAADVOCATE1977DU@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MITHILEESH KUMAR GUPTA(MKGUPTAADVOCATE1977DU@GMAIL.COM)(8076587441)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
FOR COMPLIANCE				
6	CONT.CAS(C)-983/2022(Disposed off case)	M/S CIVIC ENGINEERS (INDIA) V/s SURENDER L. MEENA	RENUKA SAWHNEY, RAJIV SHUKLA, PAWAN MATHUR	Listing Remarks: 12:30PM
		OTHER DETAILS OF ADVOCATES: RENUKA ARORA(RENUKA_ARORA69@YAHOO.COM)(9958307722)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) RAJIV SHUKLA(SHUKLAW@GMAIL.COM)(9810110572)(RESPONDENT) PAWAN MATHUR(PAWANMATHUR@GMAIL.COM)(9810129577)(PETITIONER)		
7	CONT.CAS(C)-421/2024	TN HAKIP V/s DELHI DEVELOPMENT AUTHORITY & ORS.	KARAN GAUR, G. LAKSHMI NARASIMHA MURTHY	
		OTHER DETAILS OF ADVOCATES: KARAN GAUR(KARANGAUR@GMAIL.COM)(9876100086)(PETITIONER) SC(SCGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) RCOOP(RCOOP@NIC.IN)()(RESPONDENT) VCDDA(VCDDA@DDA.ORG.IN)()(RESPONDENT) KARAN GAUR(KARANGAUR@GMAIL.COM)(9876100086)(PETITIONER) DDA, VRINDA KAPOOR, VC DDA(DDACHAMBERHC@YAHOO.COM, OFFICE.VRINDAKAPOOR@GMAIL.COM, VCDDA@DDA.ORG.IN)()(RESPONDENT) G. LAKSHMI NARASIMHA MURTHY(GOGGIMURTHY@GMAIL.COM)(9810952300)(RESPONDENT)		
8	CONT.CAS(C)-430/2025	ALOK KUMAR, V/s THE STATE (NCT OF DELHI) & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
FOR ADMISSION				
9	CM APPL. 66677/2024(CM For Restoration) In CONT.CAS(C)- 1303/2022(Disposed off case)	SMT SUNITA V/s SHRI AJAY KUMAR BHALLA	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI(ADVOCATETRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) A K TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
10	CONT.CAS(C)-991/2024 CM APPL. 45664/2024	JAWAHAR CHAWLA V/s GYANESH BHARTI	ROHIT YADAV	
		OTHER DETAILS OF ADVOCATES: SAURAVBAISOYA(SAURAVBAISOYA27@GMAIL.COM)(9958583558)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
11	CONT.CAS(C)-1433/2024	SANGEETA V/s SOLOMON DAVID & ANR.	S C SAGAR	
		OTHER DETAILS OF ADVOCATES: S C SAGAR & NAEEM AHMED(SAGARS.CADV913@GMAIL.COM)(9212053338)(PETITIONER) UNITED(DELHIUNITEDCHRISTIAN@GMAIL.COM)(0)(RESPONDENT)		
12	CONT.CAS(C)-1587/2024 WITH CONT.CAS(C) 1588/2024	BEACH WHITE WARE PVT LTD V/s MS. A MANIMEKHALAI & ORS.	AMIT DHALL	
		OTHER DETAILS OF ADVOCATES: AMIT DHALL(AMITDHALL@YAHOO.COM)(9810122699)(PETITIONER) O P GAGGAR(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT)		
13	CONT.CAS(C)-1588/2024 CM APPL. 75044/2024	ADARSH GUPTA V/s MS. A MANIMEKHALAI & ORS.	AMIT DHALL	
		OTHER DETAILS OF ADVOCATES:		

		AMIT DHALL(AMITDHALL@YAHOO.COM)(9810122699)(PETITIONER) O P GAGGAR(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT) AMIT DHALL(AMITDHALL@YAHOO.COM)(9810122699)(PETITIONER) JANENDRA LAL(JANENDRALAL@GMAIL.COM)(0)(RESPONDENT)		
14	CONT.CAS(C)-1660/2024	ADITYA SHARMA V/s KANCHAN SRIVASTAV	DARPAN KM, RAJAL RAI DUA	
		OTHER DETAILS OF ADVOCATES: AMRITA SHARMA, DARPAN(AMRITASHARMA.ADVOCATE@GMAIL.COM)(9899094937)(PETITIONER) KANCHAN(KANCHANSRIVSTV@GMAIL.COM)(0)(RESPONDENT) RAJAL RAI DUA(DUA.RAJAL@GMAIL.COM)(9891914800)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
15	CONT.CAS(C)-272/2022	SUDHA BHATIA & ANR. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	NEENA MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NEENA MALHOTRA & ASSOCIATES(ADVNEENAMALHOTRA@GMAIL.COM)(9811383669)(PETITIONER) NDMC(CLO-NDMC@MCD.NIC.IN)()(RESPONDENT)		
16	CONT.CAS(C)-573/2022 CM APPL. 10660/2024 CM APPL. 10665/2024 WITH CONT.CAS(C) 160/2023	ZEENY JHELUMI V/sINDERPREET SINGH JHELUMI	VANSHDEEP DALMIA, NATASHA DALMIA, SHIVAM KUMAR	
		OTHER DETAILS OF ADVOCATES: NATHASHA DALMIA, VANSHDEEP DALMIA()(9810077085)(PETITIONER) ZEENY JHELUMI(MPSINGH501@YAHOO.CO.IN)()(PETITIONER) INDERPREET SINGH JHELUMI(JHELUMI@GMAIL.COM)()(RESPONDENT) NATASHA DALMIA(NATASHA0801@GMAIL.COM)()(PETITIONER) AADARSH (AAADARSHKOTHARI@GMAIL.COM)()(RESPONDENT) INDERPREET (JHELUMI@GMAIL.COM)()(RESPONDENT) NATASHA DALMIA(DALMIALAWOFFICES@GMAIL.COM)(9871683031)(PETITIONER) AADARSH KOTHARI(AAADARSHKOTHARI@GMAIL.COM)()(RESPONDENT) INDERPREET JHELUMI(JHELUMI@GMAIL.COM)()(RESPONDENT) SHIVAM KUMAR(ADV.SHIVAM.KR@GMAIL.COM)(7258010113)(PETITIONER)		
17	CONT.CAS(C)-160/2023	ZEENY JHELUMI V/sINDERPREET SINGH JHELUMI	NATASHA DALMIA, ABHIMANYU ARUN WALIA	
		OTHER DETAILS OF ADVOCATES: NATASHA DALMIA()(9871683031)(PETITIONER) SATPAL(SATPALB71@GMAIL.COM)()(RESPONDENT) INDERPREET SINGH(JHELUMI@GMAIL.COM)()(RESPONDENT) ABHIMANYU ARUN WALIA(ABHIMANYUWALIA@GMAIL.COM)(8800991188)(RESPONDENT)		
18	CM APPL. 36216/2024(CM For Restoration) In CONT.CAS(C)-723/2022(Disposed off case)	SMT. JAYA ASRANI & ORS. V/s SH DEVESH SINGH REGISTRAR CO- OPERATIVE SOCIETIES GOVT OF NCT DELHI & ORS.	MONI CINMOY, PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES: CINMOY & ASSOCIATES(CINMOYASSOCIATES@GMAIL.COM)(9868088168)(PETITIONER) R COOP(RCOOP@NIC.IN)()(RESPONDENT) MUKESH SHARMA(SHARMAMUKESH@GMAIL.COM)()(RESPONDENT) DDA(VCDDA@DDA.ORG.IN)()(RESPONDENT) PRABHAV RALLI(OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(RESPONDENT)		
19	CONT.CAS(C)-869/2022 CM APPL. 43014/2022 CM APPL. 47674/2022 CM APPL. 51412/2022 WITH CONT.CAS(C) 220/2024	ASHEEN SAHNI V/s KULPREET SAHNI	PRASHANT MENDIRATTA, SAURABH DEV KARAN SINGH	
		OTHER DETAILS OF ADVOCATES: PRASHANT MENDIRATTA (PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER) KULPREET SAHNI(KSAHNIMDL@GMAIL.COM)()(RESPONDENT) SAURABH D , KARAN SINGH & KANIKA JAIN(OFFICEOFSDEVKARAN@GMAIL.COM)(8527022200)(RESPONDENT) PM LAW CHAMBERS(PMLAWCHAMBERS@GMAIL.COM)()(RESPONDENT) SAURABH D KARAN SINGH, KANIKA JAIN(OFFICEOFSDEVKARAN@GMAIL.COM)(8527022200)(RESPONDENT) PM LAW CHAMBERS (PMLAWCHAMBERS@GMAIL.COM)()(RESPONDENT) ASHEEN SAHNI(SAHNI.ASHEEN1@GMAIL.COM)()(RESPONDENT) SAURABH D.KARAN(OFFICEOFADEVKARAN@GMAIL.COM)(8527022200)(PETITIONER) PMLAW(PMLAWCHAMBERS@GMAIL.COM)()(RESPONDENT)		
20	CONT.CAS(C)-220/2024 CM APPL. 19092/2024	KULPREET SAHNI V/s ASHEEN SAHNI	SAURABH DEV KARAN SINGH	
		OTHER DETAILS OF ADVOCATES:		

		SAURABH D , KARAN, KANIKA(OFFICEOFSDVKARAN@GMAIL.COM)(8527022200)(PETITIONER) ASHEEN(SAHNI.ASHEEN1@GMAIL.COM)()(RESPONDENT) SAURABH D KARAN SINGH(OFFICEOFSDVKARAN@GMAIL.COM)(8527022200)(PETITIONER) ASHEEN SAHNI(SAHNI.ASHEEN1@GMAIL.COM)()(RESPONDENT)		
21	CONT.CAS(C)-921/2022	SHRI ASHOK KUMAR V/s DR AJAY KUMAR AND ANR & ANR.	ROHIT GOUR	
		OTHER DETAILS OF ADVOCATES: ASHOK(ASHOKSHARMA387@GMAIL.COM)()(PETITIONER) VIVEK SHARMA(ADVOCATEVIVEK17@GMAIL.COM)(8920193610)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
22	CONT.CAS(C)-1049/2022 CM APPL. 43088/2022	UDAI GOYAL & ANR. V/s VIRAJ GOYAL	DHEERAJ GUPTA, K.P. MAVI, MAYANK WADHWA	
		OTHER DETAILS OF ADVOCATES: DHEERAJ GUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(PETITIONER) VIRAJ(VIRAJG10@GMAIL.COM)()(RESPONDENT) K.P. MAVI(KPMAVIANDASSOCIATES@GMAIL.COM)(9810435717)(PETITIONER) MAYANK WADHWA(MAYANKW@GMAIL.COM)(9810945207)(PETITIONER)		
23	CONT.CAS(C)-1062/2022	VINITA SINGH & ORS. V/s ASHOK KUMAR & ORS.	SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES: SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) SUDHIR NAAGAR (SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) STADIN(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
24	CONT.CAS(C)-280/2023	SMT. JAI SHREE V/s SH. HIMANSHU GUPTA AND ANR.	SURESH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURESH SHARMA (SURESHSHARMA.ADVOCATE54@GMAIL.COM)(7042338181)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
25	CONT.CAS(C)-499/2023 CM APPL. 19119/2023	HIRA LAL BUKOLIA V/s RAVINDER SINGH	PALLAV MONGIA, PALLAV MONGIA	
		OTHER DETAILS OF ADVOCATES: PALLAV MONGIA(PALLAV.MONGIA@GMAIL.COM)(9650530410)(PETITIONER) RAVINDER SINGH()(8700157451)(RESPONDENT) PALLAV MONGIA(PALLAV.MONGIA@GMAIL.COM)(9650530410)(PETITIONER)		
26	CONT.CAS(C)-760/2023	RITU GAHLOT V/s BALESHWAR GAHLOT	SUNITA ARORA, DHRUV SHARMA	
		OTHER DETAILS OF ADVOCATES: SUNITA ARORA(SUNITAARORA157@GMAIL.COM)(9871791271)(PETITIONER) BALESHWAR GAHLOT(BALESHWARGAHL007@GMAIL.COM)(9971086831)(RESPONDENT) DHRUV SHARMA(DHRUVCLC@GMAIL.COM)(7668295070)(PETITIONER) DHRUV SHARMA(DHRUVCLC@GMAIL.COM)(7668295070)(RESPONDENT)		
27	CONT.CAS(C)-983/2023	VIJAY KUMAR V/s VINOD KUMAR & ANR.	VIPIN SEHRAWAT	
		OTHER DETAILS OF ADVOCATES: VIPIN SEHRAWAT , MANOJ GODARA (ADV.VIPINSEHRAWAT@GMAIL.COM)(9818150883)(PETITIONER)		P.S.-FIR NO. :(KAPASHERA-241/2023)
28	CONT.CAS(C)-1084/2023	SMT. JAYA V/s SUSHIL KUMAR	PRIYANSHU UPADHYAY	
		OTHER DETAILS OF ADVOCATES: PRIYANSHU UPADHAYAY ()(9667668919)(PETITIONER)		
29	CONT.CAS(C)-1157/2023 CM APPL. 66184/2024 WITH W.P.(C) 15032/2022	RAJESH KUMAR V/s Y K SINHA CHIEF INFORMATION COMMISSIONER AND ORS	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL, MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) Y K SINHA(YK.SINHA@CIC.NIC.IN)()(RESPONDENT) BSCGSC(BSCGSC@GMAIL.COM)()(RESPONDENT) MJG SURAKSHA(MJGSURAKSHA@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) RAJIV AGARWAL , MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SDEV KARAN(OFFICEOFSDVKARAN@GMAIL.COM)(0)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.CGSC@GMAIL.COM)(0)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(0)(RESPONDENT)		

30	W.P.(C)-15032/2022 CM APPL. 46415/2022 WITH W.P.(C) 12003/2023	GAURAV SETHI AND ORS V/s CENTRAL INFORMATION COMMISSION AND ORS	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) KANIKA AEROMATICS PVT. LTD.(AEROMATICKANIKA@GMAIL.COM)(9450720980)(RESPONDENT) O.P. SAXENA(SAXENAOP5@GMAIL.COM)(9810012444)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PRATIMA SECURITY SERVICES(PRATMASECURSERVICES@GMAIL.COM)(9818152112)(RESPONDENT) ACME EXCELLENT MANAGEMANT PVT. LTD.(DIRECTOR@AEMPL.IN)(9818990951)(RESPONDENT)		
31	CM APPL. 53462/2024(CM For Restoration) CM APPL. 53463/2024 In CONT.CAS(C)- 1162/2023(Disposed off case)	VIKESH PAL V/s GYANESH BHARTI	ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) VIKESH PAL(VIKESHPAL203040@GMAIL.COM)(8287840213)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
32	CONT.CAS(C)-1200/2023	VEER SINGH THROUGH POWER OF ATTORNEY HOLDER V/s KINRI DHIR	KUSHANK GARG	
		OTHER DETAILS OF ADVOCATES: DSNR LEGAL ADVOCATE AND SOLICITORS(INFO@DSNRLEGAL.COM)()(PETITIONER) KINRI DHIR(KINRIDHIR@GMAIL.COM)()(RESPONDENT)		
33	CONT.CAS(C)-1296/2023 CM APPL. 61679/2024	VED PRAKASH SINGH V/s SH BADAL SINGH DEPUTY COMMISSIONER AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) KAMLESH KUMAR MISHRA (KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MSHO (MSHO-IPESTATE-DL@NIC.IN)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
34	CONT.CAS(C)-1308/2023	SANJAY GUPTA V/s SUMIT KATHURIA & ANR.	MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK, MISHAL JOHARI, AJIT SINGH(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) SUMIT(SUMIT@HARSHAGROUP.IN)()(RESPONDENT) HARISH(KATHURIAHARISH16@GMAIL.COM)()(RESPONDENT)		
35	CONT.CAS(C)-1558/2023	ELDECO INFRASTRUCTURE AND PROPERTIES LTD. V/s DESH RAJ DHINGRA	JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: ROHIT NAGPAL , LINOY ()(9811601211)(PETITIONER)		
36	CONT.CAS(C)-1738/2023	RAJESH KUMAR V/s RAM KUMAR	VARUN TYAGI	
		OTHER DETAILS OF ADVOCATES:		
37	CONT.CAS(C)-1750/2023 CM APPL. 61323/2023 CM APPL. 61324/2023	SHAAN SAIFI V/s SHAHZAD ALAM & ORS.	DEEPAK PRAKASH, MADHU SUDAN BHAYANA	
		OTHER DETAILS OF ADVOCATES: DEEPAK PRAKASH(SOLICITORSINDIA@YAHOO.COM)(9810903376)(PETITIONER) SHAHZAD ALAM(SCOTENFORCEMENT@GMAIL.COM)()(RESPONDENT) KOMAL()(9643040040)(RESPONDENT) ANIL()(9999094444)(RESPONDENT) POOJ()(9643040040)(RESPONDENT) Dhole AOM KASHINATHRAO(DCADMN-TPT.DELHI.GOV.IN)()(RESPONDENT) MADHU SUDAN BHAYANA(MADHUSUDANBHAYANA@GMAIL.COM)(9891617861)(RESPONDENT)		
38	CONT.CAS(C)-1910/2023(Disposed off case)	SUSHMA PRASAD V/s SH. SHAHZAD ALAM & ANR.	ADITYA NARAYAN PRASAD	
		OTHER DETAILS OF ADVOCATES:		

		ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SHAHZAD ALAM(SCOTENFORCEMENT@GMAIL.COM)()(RESPONDENT) NARESH(CSDELHI@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
39	CONT.CAS(C)-105/2024	MOHD. SAHIL V/s PUSHPENDER KUMAR, EXECUTIVE ENGINEER (BUILDING-I), & ANR.	ADITYA MISHRA	
		OTHER DETAILS OF ADVOCATES: M D DUDEJA , ADITYA MISHRA(ADITYAMISHRAA10@GMAIL.COM)(9650372901)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
40	CONT.CAS(C)-178/2024 CM APPL. 26754/2024	PRANAV SAXENA V/s NEHA SAXENA	AVTAR SINGH BHAMLOT, SHRIRAM TIWARY	
		OTHER DETAILS OF ADVOCATES: AVTAR SINGH(AVTARSINGH78@YAHOO.COM)(9810910333)(PETITIONER) MBA(MBA300686@GMAIL.COM)()(RESPONDENT) NEHA(NEHASAXENA3024@GMAIL.COM)()(RESPONDENT) AVTAR SINGH(AVTARSINGH78@YAHOO.COM)(9810910333)(PETITIONER) MBA(MBA300686@GMAIL.COM)()(RESPONDENT) NEHA (NEHASAXENA3024@GMAIL.COM)()(RESPONDENT) NEHA SAXENA(NEHA_SAXENA1986@YAHOO.CO.IN)()(RESPONDENT) SHRIRAM TIWARY(SRT3007@GMAIL.COM)(8860658903)(PETITIONER)		
41	CONT.CAS(C)-272/2024 CM APPL. 9338/2024 CM APPL. 5033/2025	SULEKH MALIK V/s AQIL AHMED & ANR.	ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA & AVSI (ABHINAVSHARMA@VIRAYALEGAL.COM)(9810382091)(PETITIONER) SULEKH MALIK(MALIK99IN@GMAIL.COM)()(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHINAV SHARMA (ABHINAVSHARMA@VIRAYALEGAL.COM)(9810382091)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
42	CONT.CAS(C)-339/2024	SCHOOL OF PHYSICAL EDUCATION AND SPORTS DEVELOPMENT, OPJS UNIVERSITY V/s DR. SHAILESH NARANBHAI ZALA AND ANR	SANJAY SHARAWAT	
		OTHER DETAILS OF ADVOCATES: SANJAY SHARAWAT(SANJAYSHARAWAT@YAHOO.COM)(9810220522)(PETITIONER) NCTE(NCTEINDHC@GMAIL.COM)()(RESPONDENT) WRC(WRC@NCTE-INDIA.ORG)()(RESPONDENT)		
43	CONT.CAS(C)-439/2024 CM APPL. 29839/2024 CM APPL. 61533/2024	RICHA MADAAN V/s DEEPANSHU MADAAN	R. K. SAINI, INDER SINGH DAHIYA, ANUJ JAIN	
		OTHER DETAILS OF ADVOCATES: R K SAINI & AVADH KAUSHIK(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) DEEPANSHU(DEEPS.MADAAN@HOTMAIL.COM)(9953683487)(RESPONDENT) R K SAINI(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) ANUJ (AAJ2700@GMAIL.COM)()(RESPONDENT) R K SAINI (RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) ANUJ JAIN(AAJ2700@GMAIL.COM)(0)(RESPONDENT) ANUJ JAIN(AAJ2700@GMAIL.COM)(9212196159)(RESPONDENT)		
44	CONT.CAS(C)-514/2024	COURT ON ITS OWN MOTION V/s DEPUTY DIRECTOR, (LAND MANAGEMENT) DDA	AS DIRECTED, LATIKA MALHOTRA	
		OTHER DETAILS OF ADVOCATES: LATIKA MALHOTRA(MYERA.LATIKA@GMAIL.COM)(9811895162)(RESPONDENT)		
45	CONT.CAS(C)-719/2024	DR VIJAY SWARUP LAU V/s DR. RAGHURAM AAYGIRI REGISTRAR DELHI BHARTIYA CHIKTSA PARISHAD	MANU NAYAR	
		OTHER DETAILS OF ADVOCATES: MANU NAYAR & CO(MANU_NAYAR@HOTMAIL.COM)(9811146073)(PETITIONER) MAHAJAN(ASHOKMAHAJAN79@GMAIL.COM)()(RESPONDENT)		
46	CONT.CAS(C)-797/2024	AMIR HASAN V/s ZEENAT BEGUM	ATIF SUHRAWARDY	
		OTHER DETAILS OF ADVOCATES: ATIF SUHRAWARDY()(9810057636)(PETITIONER) ZEENAT(ZEENATBEGUM509@GMAIL.COM)()(RESPONDENT)		

47	CONT.CAS(C)-815/2024 CM APPL. 29590/2024 WITH CONT.CAS(C) 1572/2024	SALEEM AHMAD V/s SUDARSHAN KUMAR JOSHI	DINESH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER)		
48	CONT.CAS(C)-1572/2024	SALEEM AHMAD V/s SUDARSHAN KUMAR JOSHI & ANR.	DINESH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) MUNISH(MUNISHCHHOKER1980@GMAIL.COM)(0)(RESPONDENT)		
49	CONT.CAS(C)-900/2024	SH. BAHADUR SINGH V/s INSPECTOR NAVEEN KUMAR & ANR.	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PARDEEP KUMAR (LEGAL.PRADEEPKUMAR@GMAIL.COM)(9899321180)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
50	CONT.CAS(C)-1230/2024 CM APPL. 45303/2024 CM APPL. 48476/2024	RANJEET CHAUDHARY V/s SHRI ASHWANI KUMAR AND ORS	KAMLESH KUMAR MISHRA, VIKRANT KUMAR, NIDHI MOHAN PARASHAR	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA & RENU(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) KAMLESH KUMAR MISHRA (KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) VK SOUTH (SHO-VKSOUTH-DL)(0)(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) VIKRANT KUMAR(VIKRANTK780@GMAIL.COM)(8448021802)(RESPONDENT) NIDHI MOHAN PARASHAR(NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(RESPONDENT)		
51	CONT.CAS(C)-1281/2024	SARDAR KULDEEP SINGH AND ORS V/s ASHOK KUMAR VERMA AND ANR	VISHAL SAXENA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: VISHAL SAXENA(ADVVISALSAXENA@GMAIL.COM)(9354808102)(PETITIONER) KAPIL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
52	CONT.CAS(C)-1296/2024 CM APPL. 3170/2025 CM APPL. 3171/2025	ALOKPUNJ VIDYA PEETH REGD SOCIETY NEHRU ADARSH VIDYALAYA SEELAMPUR OLD DELHI-31 THROUGH SH RAKESH KUMAR ITS MANAGER V/s HIMANSHU GUPTA AND ORS	DHANANJAI RANA, SHAILENDRA BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: DHANANJAI RANA()(9958516171)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PREM(DRPREMKUMAR@GMAIL.COM)(0)(RESPONDENT) SHAILENDRA BHARDWAJ()(9811028868)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
53	CONT.CAS(C)-1367/2024 CM APPL. 49941/2024 CM APPL. 49942/2024	SMT. VARSHA V/s MR. GOVIND @ GOVINDA	YOGESH, ARMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: YOGESH MAINI(YOGESHMAINIADV@GMAIL.COM)(9211258298)(PETITIONER) GOVIND()(9079796175)(RESPONDENT) ARMAN SHARMA(ARMAN@ANANDSHARMAASSOCIATES.COM)(9810759868)(RESPONDENT)		
54	CONT.CAS(C)-1393/2024 CM APPL. 51173/2024 CM APPL. 51174/2024	KAMALUDDIN ALIAS KAMAL UDDIN AND ORS. V/s SANJAY ARORA AND ORS.	KAMLESH KUMAR MISHRA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA & SHIVANI VERMA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)(0)(RESPONDENT)		

55	CONT.CAS(C)-1429/2024	JS TRADING V/s MS. CHANCHAL YADAV	GAGAN KUMAR SINGHAL	
		OTHER DETAILS OF ADVOCATES:		
56	CONT.CAS(C)-1921/2024 CM APPL. 70804/2024	M/S BAKSHI THE DRILLER V/s 1. M/S HDD SOLUTION PVT. LTD.	DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: DIVJOT SINGH BHATIA(DIVJOT.SINGH@KAARYALAW.COM)(9910048284)(PETITIONER) HDD SOLUTION (HDDSOLUTIONPVT.LTD@GMAIL.COM)(0)(RESPONDENT)		
57	CONT.CAS(C)-70/2025	SABA SIMRAN V/s VISHAL PAL SINGH, COMMISSIONER, DELHI CUSTOM & ORS.	VISHAL TIWARI	
		OTHER DETAILS OF ADVOCATES:		
58	W.P.(C)-8079/2007	SURENDER KUMAR V/s V.K.RUBBER & ORS.	MR.D.B.YADAV, R.S.MAHLA, RAKESH KUMAR, ASHRAF YUSUF KHAN, AJAY KUMAR, PRASHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR(PKROY00714@GMAIL.COM)(9968760121)(PETITIONER)		
59	W.P.(C)-5113/2011	MD. KHALID AND ORS V/s TRIMURTI WELDMESH (P)LTD.	SUMITA HAZARIKA	
		OTHER DETAILS OF ADVOCATES:		
60	W.P.(C)-1394/2012	ACHLA KAPOOR V/s THE DISCIPLINARY AUTHORITY ZONAL MANAGER PUNJAB AND SIND BANK AND ANR	G.S.CHATURVEDI	
		OTHER DETAILS OF ADVOCATES:		
61	W.P.(C)-1570/2016 WITH W.P.(C) 1571/2016	JANARDAN PRASAD (DECEASED) & ORS. V/s M/S. GREAVES COTTON LTD.	B K PAL	
		OTHER DETAILS OF ADVOCATES:		
62	W.P.(C)-1571/2016	N.C. NAYYAR V/s M/S. GREAVES COTTON LTD.	B K PAL	
		OTHER DETAILS OF ADVOCATES:		
63	W.P.(C)-671/2018 CM APPL. 2905/2018	ALL INDIA N.B.C.C. EMPLOYEES UNION V/s N.B.C.C. LTD. AND ORS.	B. K. PAL, SOUMYAJIT PANI, SHASHI RANJAN	
		OTHER DETAILS OF ADVOCATES: B. K. PAL()(981114880)(PETITIONER)		
64	W.P.(C)-2048/2018 WITH W.P.(C) 2049/2018 W.P.(C) 5571/2018 W.P.(C) 5623/2018 W.P.(C) 10081/2019	BHAGAT SINGH V/s PRESIDING OFFICER & ANR	SANDEEP GUPTA, A BHASIN & ASSOCIATES, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SANDEEP GUPTA()(9818530005)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
65	W.P.(C)-2049/2018	ASHOK KUMAR V/s PRESIDING OFFICER AND ANR.	SANDEEP GUPTA, A BHASIN & ASSOCIATES, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SANDEEP GUPTA()(9818530005)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
66	W.P.(C)-5571/2018 WITH W.P.(C) 5623/2018	RAJESH KUMAR V/s PRESIDING OFFICER & ANR	SANDEEP GUPTA, A BHASIN & ASSOCIATES, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SANDEEP GUPTA()(9818530005)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
67	W.P.(C)-5623/2018	DAL BAHADUR THAPA V/s PRESIDING OFFICER & ANR	SANDEEP GUPTA, A BHASIN & ASSOCITES, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SANDEEP GUPTA()(9818530005)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
68	W.P.(C)-10081/2019	CHANDER PAL V/s TAJ SATS AIR CATERING	SANDEEP GUPTA, A BHASIN & ASSOCIATES, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SANDEEP GUPTA()(9811646877)(PETITIONER)		

		RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
69	W.P.(C)-7378/2018	VIJAY KUMAR V/s M/S. KARAWAL ENGINEERING COMPANY & ANR.	MD. MOBIN AKHTAR, VIJAY KUMAR SEHGAL	
		OTHER DETAILS OF ADVOCATES: MD. MOBIN AKHTAR()(9810705871)(PETITIONER)		
70	W.P.(C)-9510/2018 CM APPL. 37017/2018	M/S NITIKA FASHION AND ANR. V/s SURESH CHAND AND ANR.	ARATI MAHAJAN	
		OTHER DETAILS OF ADVOCATES: ARATI MAHAJAN()(9810596166)(PETITIONER)		
71	W.P.(C)-13827/2018	THE INDIAN COFFEE WORKERS CO- OPERATIVE SOCIETY LTD. V/s UNION OF INDIA AND ORS.	JUSTITIA LAW OFFICES, SHILK CHANDRA, SHLOK CHANDRA	
		OTHER DETAILS OF ADVOCATES: JUSTITIA LAW OFFICES()(9650410577)(PETITIONER) SHLOK CHANDRA(SHLOKCHANDRA@GMAIL.COM)(9999670588)(PETITIONER)		
FOR HEARING				
72	W.P.(C)-9689/2018 CM APPL. 37745/2018 CM APPL. 51332/2018	CENTRAL BANK OF INDIA V/s ANIL KUMAR & ANR	ANUJ JAIN, INDER JIT SINGH, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ANUJ JAIN()(9212196159)(PETITIONER) INDER JIT SINGH()(9910300932)(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-2416/2021 CRL.M.A. 21618/2023	SHAKIR ALI V/s STATE NCT OF DELHI	BRAJESH KUMAR, VIVEK CHAURASIA	
		OTHER DETAILS OF ADVOCATES: BRAJESH KUMAR(BRAJESHKR@GMAIL.COM)(9811968190)(PETITIONER) BRAJESHKUMAR(BRAJESHKRIN@GMAIL.COM)(9811968190)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9811968190)(RESPONDENT) VINEET CHADHA(VINEETCHADHAADV@GMAIL.COM)(9810139678)(PETITIONER) VC 7 ASSOCIATES(VCANDASSOCIATES12A@GMAIL.COM)(9953803000)(PETITIONER) VINEET CHADHA & ASSOCIATES(VCANDASSOCIATES12A@GMAIL.COM)(9963803000)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-40/2015) BAIL APPLN. 520/2016 FILED BY RAMPAL (DISPOSED ON : 2016-03-09) BAIL APPLN. 930/2016 FILED BY VED PRAKASH & MISTRI (DISPOSED ON : 2016-09-05) BAIL APPLN. 3684/2020 FILED BY RAMPAL (DISPOSED ON : 2020-12-10) BAIL APPLN. 834/2017 FILED BY VED PRAKASH @ MISTRI (DISPOSED ON : 2017-07-13) BAIL APPLN. 1899/2017 FILED BY VED PRAKASH @ MISTRI (DISPOSED ON : 2017-09-27) BAIL APPLN. 1951/2019 FILED BY SHAKIR ALI (DISPOSED ON : 2020-07-31) BAIL APPLN. 64/2020 FILED BY VED PRAKASH @ MISTRI (DISPOSED ON : 2020-05-19) BAIL APPLN. 2288/2021 FILED BY RAMPAL (DISPOSED ON : 2021-07-06) BAIL APPLN. 4116/2021 FILED BY VED PARKASH @ MISTRI (DISPOSED ON : 2021-11-18) BAIL APPLN. 1225/2022 FILED BY VED PRAKASH @ MISTRI (DISPOSED ON : 2023-01-06) BAIL APPLN. 1312/2022 FILED BY VED PRAKASH @ MISTRI (DISPOSED ON : 2022-04-29)

				BAIL APPLN. 2456/2022 FILED BY RAMPAL (DISPOSED ON : 2023-04-27) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-40/2015)
BAIL				
2	BAIL APPLN.-2406/2024 CRL.M.(BAIL) 1143/2024 CRL.M.A. 37840/2024 WITH BAIL APPLN. 2964/2024	MOHD KAMRAN V/s STATE NCT OF DELHI	SEEMA SHARMA, AFSAR NABI	
		OTHER DETAILS OF ADVOCATES: SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AFSAR NABI(NABIAFSAR@GMAIL.COM)(9873818668)(RESPONDENT)		P.S.-FIR NO. :(CHANDNI MAHAL-150/2024)
3	BAIL APPLN.-2442/2024	ASHISH @ MUDDY V/s THE STATE GOVT OF NCT OF DELHI	NITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ASAD IQBAL(ASADIQBALADVOCATE@GMAIL.COM)(9891735156)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PATEL NAGAR-441/2021)
4	BAIL APPLN.-4670/2024	SHYAM KISHORE GIRI V/s STATE (NCT OF DELHI) & ANR.	SURYA KANT PANDEY	
		OTHER DETAILS OF ADVOCATES: R.K. ISHRA(RAJESH.KABISA09@GMAIL.COM)(9810375639)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PREM NAGAR-309/2022) BAIL APPLN. 2490/2023 FILED BY SHYAM KISHORE GIRI (DISPOSED ON : 2023-08-28) P.S.-FIR NO. :(PREM NAGAR-309/2022)
5	BAIL APPLN.-350/2025 WITH BAIL APPLN. 703/2025	MIRODIL UMAROV V/s STATE (GOVT. OF NCT OF DELHI)	GULSHAN JAHAN, IQURA KHAN	
		OTHER DETAILS OF ADVOCATES: GULSHAN JAHAN (GULSHANADVOCATE2009@GMAIL.COM)(9311537326)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) IQURA KHAN (IQURAKHAN352@GMAIL.COM)(7536024936)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-109/2024) W.P.(CRL) 198/2025 FILED BY FARRUKH RASULOV & ANR. (D. OF HEARING : 2025-04-21) BAIL APPLN. 703/2025 FILED BY FARRUKH RASULOV (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CONNAUGHT PLACE-109/2024)
6	BAIL APPLN.-703/2025	FARRUKH RASULOV V/s STATE OF NCT (DELHI)	GULSHAN JAHAN, IQURA KHAN	
		OTHER DETAILS OF ADVOCATES: GULSHAN JAHAN(AGSLAWOFFICE@REDIFFMAIL.COM)(9311537326)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) IQURA KHAN (IQURAKHAN352@GMAIL.COM)(7536024936)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-109/2024) W.P.(CRL) 198/2025 FILED BY FARRUKH RASULOV & ANR. (D. OF HEARING : 2025-04-21) BAIL APPLN. 350/2025 FILED BY MIRODIL UMAROV (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CONNAUGHT PLACE-109/2024)
7	BAIL APPLN.-939/2025	CHAND MALIK V/s THE STATE GOVT. OF NCT OF DELHI	SAURAJ YADAV	
		OTHER DETAILS OF ADVOCATES: D.B YADAV (YADAVLAWOFFICE2021@GMAIL.COM)(8448924500)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ADARSH NAGAR-468/2022)
8	BAIL APPLN.-980/2025	VISHAL SINGH @ ADITYA V/s STATE (NCT OF DELHI)	AVICHAL MISHRA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV KUMAR (ADVANUBHAVKUMAR@GMAIL.COM)(7060826307)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBHASH PLACE-485/2023)
SUSPENSION OF SENTENCE				
9	CRL.A.-270/2024 CRL.M.(BAIL) 509/2024	JITENDER KUMAR V/s THE STATE GOVT. OF NCT OF DELHI	MANISHA MAPWAL	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR(PRADEEPPVATS05@GMAIL.COM)(9999337092)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-365/2019)

10	CRL.M.(BAIL) 768/2024 In CRL.A.-435/2024	PANKAJ MISTRY V/s STATE GOVT. OF NCT OF DELHI & ANR.	RAKESH SHERAWAT	
		OTHER DETAILS OF ADVOCATES: RAKESH SHERAWAT (RAKESHSHERAWATADV@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-27/2016)
11	CRL.A.-597/2024 CRL.M.(BAIL) 1148/2024	ROSHAN JHA V/s THE STATE, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR (COURTSONLINEFILINGSERVICES@GMAIL.COM)(9891135775)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-865/2016)
12	CRL.A.-694/2024 CRL.M.(BAIL) 1289/2024	RAVI SHANKAR V/s STATE NCT OF DELHI	BADRINATH B(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEAREKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-357/2017)
13	CRL.M.(BAIL) 1635/2024 In CRL.A.-912/2024	MOHD RIZWAN V/s STATE NCT OF DELHI	CHE TAN LOKUR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANIL JARYAL THAKUR(ANILJARYAL07@GMAIL.COM)(9871277207)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-595/2015)
14	CRL.M.A. 34150/2024 CRL.M.(BAIL) 1669/2024 In CRL.A.-931/2024	VIVEK SHARMA V/s STATE THROUGH SHO PS PALAM	HIMANSHU KAUSHIK	
		OTHER DETAILS OF ADVOCATES: R.P. KAUSHIK(RPK.ADVO@GMAIL.COM)(9871111368)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) YOGESH BHRD(YOGESH,BHRD@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-118/2017) CRL.A. 903/2024 FILED BY VIRENDER SHARMA (D. OF HEARING : 2024-11-14) P.S.-FIR NO. :(PALAM VILLAGE-118/2017)
15	CRL.M.(BAIL) 1702/2024 In CRL.A.-953/2024	PAPPU V/s THE STATE OF GOVT OF NCT OF DELHI	SHASHI BHUSHAN UPADHYAY	
		OTHER DETAILS OF ADVOCATES: S.B UPADHYAY (ADVOCATESBU@YAHOO.IN)(9810580544)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-259/2022)
16	CRL.M.(BAIL) 2116/2024 In CRL.A.-1176/2024	ROHAN V/s STATE	RAJESH KUMAR TARUN	
		OTHER DETAILS OF ADVOCATES: R K TARUN(RAJESHTARUN@GMAIL.COM)(9811225854)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-265/2019) BAIL APPLN. 2322/2019 FILED BY ROHAN (DISPOSED ON : 2021-11-22) P.S.-FIR NO. :(VIJAY VIHAR-265/2019)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
17	CRL.M.C.-917/2023 WITH CRL.M.C. 918/2023	KAMINI V/s STATE OF NCT OF DELHI & ANR. &	SHIVAM JANGRA	
		OTHER DETAILS OF ADVOCATES: OFFICE2014 ADVHK(OFFICE2014.ADVHK@GMAIL.COM){}(PETITIONER) ADV HK(OFFICE2014.ADVHK@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-370/2021) CRL.M.C. 918/2023 FILED BY KAMINI (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(SWAROOP NAGAR-370/2021)
18	CRL.M.C.-918/2023	KAMINI V/s STATE OF NCT OF DELHI & ANR. & ORS.	SHIVAM JANGRA, RAHUL BAISOYA	
		OTHER DETAILS OF ADVOCATES: OFFICE2014ADVHK(OFFICE2014ADVHK@GMAIL.COM){}(PETITIONER) ADV HK(OFFICE2014.ADVHK@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAHUL BAISOYA(RAHULBAISOYA.ADV@GMAIL.COM)(8882717100)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-370/2021) CRL.M.C. 917/2023 FILED BY KAMINI (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(SWAROOP NAGAR-370/2021)

FOR ADMISSION				
19	CRL.M.A. 1520/2025(CM For Restoration) CRL.M.A. 1521/2025 In CRL.M.C.-5286/2023(Disposed off case)	MEGHNA H CHOKSEY V/s CENTRAL BUREAU OF INVESTIGATION THROUGH DIRECTOR	ABHINAV GUPTA, DIWAKAR RAMASHRAY SINGH	
		OTHER DETAILS OF ADVOCATES: DIWAKAR SINGH (ADVNITESHRANJAN@GMAIL.COM)(9999072726)(PETITIONER) NITESH RAJAN(ADVNITESHRANJAN@GMAIL.COM)(9999072726)(PETITIONER) DIWAKAR SINGH (ADVNITESHRANJAN@GMAIL.COM)(9999072726)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) CBI (DLACBIDHC@GMAIL.COM){}(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-219-2017-E-0018) CRL.M.C. 1406/2020 FILED BY KONARK NANDA (DISPOSED ON : 2020-12-08) P.S.-FIR NO. : (CBI-219-2017-E-0018)
20	W.P.(CRL)-198/2025	FARRUKH RASULOV & ANR. V/s STATE NCT OF DELHI	IQURA KHAN	
		OTHER DETAILS OF ADVOCATES: Z.M ASSOCIATES(CONTACT@NZMASSOCIATES.COM)(9354547497)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CONNAUGHT PLACE-109/2024) BAIL APPLN. 350/2025 FILED BY MIRODIL UMAROV (D. OF HEARING : 2025-04-21) BAIL APPLN. 703/2025 FILED BY FARRUKH RASULOV (D. OF HEARING : 2025-04-21) P.S.-FIR NO. : (CONNAUGHT PLACE-109/2024)
AFTER NOTICE MISC. MATTERS				
21	CRL.A.-783/2024	JITENDER V/s THE STATE GOVT OF NCT OF DELHI & ORS.	SAHIL MALIK	
		OTHER DETAILS OF ADVOCATES: MAHIPAL MALIK (MAHIPALMALIK1969@GMAIL.COM)(9810955280)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VIJAY VIHAR-466/2013) BAIL APPLN. 2008/2013 FILED BY AMANDEEP (DISPOSED ON : 2013-11-12) BAIL APPLN. 1259/2014 FILED BY AJAY RANA (DISPOSED ON : 2014-07-04) BAIL APPLN. 224/2014 FILED BY DEEPAK VATS (DISPOSED ON : 2014-01-31) BAIL APPLN. 506/2014 FILED BY RAVI (DISPOSED ON : 2014-03-05) BAIL APPLN. 1841/2014 FILED BY AJAY RANA (DISPOSED ON : 2014-08-22) BAIL APPLN. 1795/2017 FILED BY AJAY RANA (DISPOSED ON : 2017-09-15) CRL.REV.P. 838/2017 FILED BY JITENDER (DISPOSED ON : 2025-02-27) P.S.-FIR NO. : (VIJAY VIHAR-466/2013)
22	CRL.A.-1017/2024	SMC GLOBAL SECURITIES LTD. V/s GANGA YAMUNA FINVEST PVT. LTD. & ANR.	FIDES & FIDUCIA LAW FIRM, VIBHOR GARG	
	WITH CRL.A. 1018/2024 CRL.A. 1019/2024	OTHER DETAILS OF ADVOCATES: VIBHOR GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(RESPONDENT)		
23	CRL.A.-1018/2024	SMC GLOBAL SECURITIES LTD V/s GANGA YAMUNA FINVEST PVT. LTD & ANR	FIDES & FIDUCIAL LAW FIRM, VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: VIBHOR GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(RESPONDENT)		
24	CRL.A.-1019/2024	SMC GLOBAL SECURITIES LTD. V/s GANGA YAMUNA FINVEST PVT. LTD & ANR	FIDES & FIDUCIAL LAW FIRM, VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: VIBHOR GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(RESPONDENT)		
25	CRL.A.-1056/2024 CRL.M.(BAIL) 1884/2024	SHRI RAJENDER PRASAD JINDAL V/s STATE OF NCT OF DELHI	DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: NIPUN JOSHI(CONNECT@RICKYCHOPRA.IN)(8800855555)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (BHAJAN PURA-150/2017)
26	CRL.M.(BAIL) 1985/2024 In CRL.A.-1107/2024	ARUN KUMAR V/s STATE OF NCT DELHI THROUGH SHO PS SHAKARPUR	ABHISHEK SANDILLYA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SANDILLYA (ABHISHEK.SANDILLYA18@GMAIL.COM)(9910143073)(PETITIONER) KAPIL SHARMA		P.S.-FIR NO. : (SHAKARPUR-690/2011)

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
27	CRL.A.-216/2025 CRL.M.A. 5337/2025 CRL.M.A. 5339/2025	SURENDER PRASAD V/s STATE OF NCT OF DELHI AND ORS	NAKUL SEHGAL	
		OTHER DETAILS OF ADVOCATES: JURIS.MAGISTERS(JURIS.MAGISTERS@GMAIL.COM)(9958073773)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DABRI-442/2018) BAIL APPLN. 202/2022 FILED BY ARVIND KUMAR (DISPOSED ON : 2022-04-13) BAIL APPLN. 2259/2023 FILED BY PARMOD KUMAR (DISPOSED ON : 2023-08-22) CRL.A. 730/2024 FILED BY PARMOD KUMAR (D. OF HEARING : 2024-09-11) P.S.-FIR NO. : (DABRI-442/2018)
28	CRL.M.C.-68/2023 CRL.M.A. 242/2023	GANESH DUTT PATHAK V/s STATE ANR.	MANDEEP SINGH VINAIK, YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: MANDEEP SINGH VINAIK(OPERATIONS@INTEGRALLAWOFFICES.ORG)(9810001275)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATION HOUSE OFFICER(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(RESPONDENT)		P.S.-FIR NO. : (MANGOLPURI-693/2016)
29	CRL.M.C.-427/2023 CRL.M.A. 1692/2023	RAJESH & ANR. V/s STATE & ANR.	RAKESH CHAHAR, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAUHAN(NAVEENCHAUHAN3433@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANISH KUMAR(MSINGH.ADVOCATE@YAHOO.COM)(9911277043)(PETITIONER)		P.S.-FIR NO. : (SUBZI MANDI-38/2020)
30	CRL.M.C.-786/2023 CRL.M.A. 3003/2023	ANSHUL KAPOOR V/s NCT OF DELHI AND ANR.	RAHUL SHARMA, DINESH KUMAR, SAIFI AHMAD	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(LEGALPANACEA@GMAIL.COM)(9911339930)(PETITIONER) NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NEHA VERMA(NEHAVERMA15@GMAIL.COM)(9810603247)(RESPONDENT) DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(RESPONDENT) SAIFI AHMAD(SAIFIAHMAD786@GMAIL.COM)(9871464702)(PETITIONER) SAIFI AHMAD(SAIFIAHMAD786@GMAIL.COM)(9871464702)(RESPONDENT)		P.S.-FIR NO. : (VASANT VIHAR-230/2021)
31	CRL.M.C.-1324/2023 CRL.M.A. 5057/2023 WITH CRL.M.C. 1441/2023	KHUSHIYA INDUSTRIES PVT LTD & ORS. V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	RAJUL KUMAR SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: RAHUL SRIVASTAV(ADVRAHUL@GMAIL.COM)(9891860220)(PETITIONER) SMALL FARMERS AGRI BUSINESS CONSORTIUM(SFAC@NIC.IN)()(RESPONDENT) MEHULKUMAR NARESHBHI SAINI(KARYA54@GMAIL.COM)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SMALL FARMERS AGRI BUSINESS CONSORTIUM(KUNAL@IREGAL.IN)()(RESPONDENT)		
32	CRL.M.C.-1441/2023 CRL.M.A. 5523/2023	MEHUL D THAKKAR V/s SMALL FARMERS AGRI-BUSINESS CONSORTIUM (SFAC)	SHIVAM BATRA	
		OTHER DETAILS OF ADVOCATES: SHIVAM BATRA(SHIVAMBATRA@GMAIL.COM)(9212103344)(PETITIONER) SFAC(SFAC@NIC.IN)()(RESPONDENT)		
33	CRL.M.C.-2744/2023 CRL.M.A. 10289/2023	PANKAJ BHARDWAJ V/s MR JETHA NAND SALUJA	YASH ANAND	
		OTHER DETAILS OF ADVOCATES: YASH ANAND (IAMNARAYAN.DEV@GMAIL.COM)(9810255469)(PETITIONER) JNSALUJAS (JNSALUJAS@GMAIL.COM)()(RESPONDENT)		
34	CRL.M.C.-2871/2023 CRL.M.A. 2203/2025	NIKHAT PRAVEEN & ANR. V/s NADEEM & ORS.	PRASHANT KUMAR MITTAL, UJJWAL GOEL	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR MITTAL (PKMITTALADVOCATE@GMAIL.COM)(9811088853)(PETITIONER) JUNAIDALAM (ADVOCATEJUNAIDALAM@GMAIL.COM)()(RESPONDENT) UJJWAL GOEL()(9811088853)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (HAUZ QAZI-116/2005) CRL.M.C. 2323/2005 FILED BY MOHD.NADEEM (DISPOSED ON : 2006-04-03) P.S.-FIR NO. : (HAUZ QAZI-116/2005)

35	CRL.M.C.-2929/2023 CRL.M.A. 10990/2023	PANKAJ BHARDWAJ V/s MAHALAKSHMI ASSOCIATES	YASH ANAND	
		OTHER DETAILS OF ADVOCATES: YASH ANAND (IAMNARYAN.DEV@GMAIL.COM)(9810255469)(PETITIONER)		
36	CRL.M.C.-3320/2023 CRL.M.A. 12447/2023	PANKAJ BHARDWAJ V/s RAJENDER KUMAR SALUJA	YASH ANAND	
		OTHER DETAILS OF ADVOCATES: DEV NARAYAN (IAMNARAYAN.DEV@GMAIL.COM)(9810255469)(PETITIONER) JN SALUJAS (JNSALUJAS@GMAIL.COM)()(RESPONDENT)		
37	CRL.M.C.-3855/2023 CRL.M.A. 14488/2023	PANKAJ BHARDWAJ V/s MR JETHA NAND SALUJA	YASH ANAND	
		OTHER DETAILS OF ADVOCATES: YASH ANAND(YASHANANDSC2000@GMAIL.COM)(9810255469)(PETITIONER)		
38	CRL.M.C.-2934/2023	ASHWANI KUMAR & ANR. V/s STATE GOVT. OF NCT OF DELHI & ORS.	MANAN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: LAW PRETATION LEGAL(LAWPRETATIONLEGAL@GMAIL.COM)(9953587340)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	CRL.M.C.-4295/2023 CRL.M.A. 16140/2023	PANKAJ BHARDWAJ V/s ALKA RANI	YASH ANAND	
		OTHER DETAILS OF ADVOCATES: NARAYAN (IAMNARAYAN.DEV@GMAIL.COM)()(PETITIONER) JNSALUJAS (JNSULUJAS@GMAIL.COM)()(RESPONDENT)		
40	CRL.M.C.-3974/2023 CRL.M.A. 14952/2023	MANISH AGGARWAL V/s STATE OF DELHI	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: PRAKARSH AIRAN(PRAKARSHAIRAN@LIVE.COM)(9829292345)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBHASH PLACE-351/2011)
41	CRL.M.C.-4382/2023 CRL.M.A. 16721/2023 CRL.M.A. 16722/2023	KEWAL KRISHAN KUMAR V/s STATE OF NCT OF DELHI	PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES: PRABHAV RALLI(RALIPRABHAV93@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BARAKHAMBIA ROAD-21/2020)
42	CRL.M.C.-5014/2023 CRL.M.A. 19072/2023 WITH CRL.M.C. 5069/2023	SHANMUGARAJ MURALISUNDARAM V/s M/S INTEX TECHNOLOGIES INDIA PVT LTD & ANR.	RAHUL BINDAL, SIMA GULATI	
		OTHER DETAILS OF ADVOCATES: AKSATHOMAS (AKSATHOMAS113@GMAIL.COM)()(PETITIONER) SIMA GULATI(SIMAGULATI@GMAIL.COM)(9810048243)(PETITIONER)		
43	CRL.M.C.-5069/2023 CRL.M.A. 19239/2023	SHANMUGARAJ MURALISUNDARAM V/s M/S INTEX TECHNOLOGIES INDIA PVT LTD & ANR.	RAHUL BINDAL, SIMA GULATI	
		OTHER DETAILS OF ADVOCATES: AKSA THOMAS (AKSATHOMAS113@GMAIL.COM)(9818780225)(PETITIONER) M S INTEX (INFO@INTEX.IN)()(RESPONDENT) SIMA GULATI(SIMAGULATI@GMAIL.COM)(9810048243)(RESPONDENT)		
44	CRL.M.C.-5221/2023	SHARIF KHAN V/s STATE OF DELHI AND ANR	PRADEEP NORULA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PRADEEP NORULA(PRADEEPNORULA@GMAIL.COM)(9810019865)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) WAHID SAIFI(WAHIDSAIFI786.WS@GMAIL.COM)()(RESPONDENT)		
45	CRL.M.C.-5459/2023 CRL.M.A. 20667/2023	KAMAL KISHOR SAINI & ORS. V/s BABITA SAINI	SUMMINDER PASWAN, SUKHBIR SINGH	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN (SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) SUKHBIR SINGH(SUKHBIR.SINGH.ADV@GMAIL.COM)(9971452626)(RESPONDENT)		
46	CRL.M.C.-5850/2023	ISHMAN KAUR V/s STATE & ORS.	CHAITANYA GOSAIN, AMIT GABA	
		OTHER DETAILS OF ADVOCATES: AMARJEET SINGH SAHNI(AD.GCHAITANYA@GMAIL.COM)(9810047945)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-353/2021)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT GABA(AMITGABA.ADVOCATE@GMAIL.COM)(9910210786)(RESPONDENT)		CRL.M.C. 1738/2021 FILED BY MANTESHWAR SINGH (DISPOSED ON : 2022-03-03) P.S.-FIR NO. :(TILAK NAGAR-353/2021)
47	CRL.M.C.-6025/2023	SMT XXXXX V/s THE STATE OF NCT & ANR.	RAHUL DHANKHER	
		OTHER DETAILS OF ADVOCATES: RAHUL DHANKAR(RAHUL_DHANKHER@HOTMAIL.COM)(9810454252)(PETITIONER) SBR LEGAL(BIRENDER.SINGH@YAHOO.CO.IN)(9810454252)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-195/2023)
48	CRL.M.C.-6042/2023 CRL.M.A. 22702/2023 CRL.M.A. 31156/2023	GAJENDRA NAGPAL V/s JAGDEEP BHATIA & ORS.	RINKU, RAJI NATHANI	
		OTHER DETAILS OF ADVOCATES: DEEPAK GIRDHAR(DEEPAKGIRDHAR2005@GMAIL.COM)(8527394266)(PETITIONER) BRIJESH KUMAR(ADV.BRIJESHKUMARSINGH@GMAIL.COM)()(RESPONDENT) DEEPAK GIRDHAR(DEEPAKGIRDHAR2005@GMAIL.COM)(8527394266)(PETITIONER) RAM MOHAN GUPTA(RGUPTA@UNICON.IN)()(RESPONDENT) RINKU (ADV.RINKUU92271@GMAIL.COM)(9899499121)(PETITIONER) RAJI NATHANI(RELEGAL@GMAIL.COM)(9818331659)(RESPONDENT)		
49	CRL.M.C.-7674/2023 CRL.M.A. 28595/2023	ASHOK KUMAR V/s STATE OF DELHI & ANR.	HARSHIL GUPTA, ABHISHEK RANJAN	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHADV99@GMAIL.COM)(9899545623)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHISHEK RANJAN(RANJANABHISHEK191@GMAIL.COM)(9990528184)(RESPONDENT)		
50	CRL.M.C.-8700/2023	DEEPAK SHARMA V/s STATE OF NCT OF DELHI & ANR.	ANKIT SHARMA	
		OTHER DETAILS OF ADVOCATES: MAISH BAIDWAN (BAIDWANMANISH@GMAIL.COM)(9728430911)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
51	CRL.M.C.-9199/2023 CRL.M.A. 34375/2023	ANUPAM AGGARWAL AND ANR. V/s THE STATE NCT OF DELHI AND ANR.	PRAMOD KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR (PC.ADVO@GMAIL.COM)(9810154103)(PETITIONER) PRAMOD KUMAR (PC.ADVO@GMAIL.COM)(9810154103)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAKET-138/2018)
52	CRL.M.C.-984/2025	STATE (GOVT. OF NCT) OF DELHI V/s SUNIL GUPTA	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9910900059)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHALSWA DAIRY-839/2024) BAIL APPLN. 4167/2024 FILED BY SUNIL GUPTA (DISPOSED ON : 2024-11-18) P.S.-FIR NO. :(BHALSWA DAIRY-839/2024)
53	CRL.M.A. 31769/2023 CRL.M.A. 20421/2024 In CRL.REV.P.-54/2016(Disposed off case)	GURVINDER SINGH V/s THE STATE (NCT OF DELHI) & ANR	GAUR & ASSOCIATES, SUMEET SINGH SHOKEEN, ISHVINDER SINGH, ISHVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: VIKRANT DABAS (ADVOCATEVIKRANTDABAS@GMAIL.COM)(9711887894)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKRANT DABAS (MAILADVOCATEVIKRANTDABAS@GMAIL.COM)(9711887894)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ISHVINDER SINGH(ADVISHVINDER@GMAIL.COM)(9811773177)(PETITIONER)		
FOR DIRECTIONS				
54	CRL.REV.P.-485/2016 CRL.M.A. 11126/2016	AASMA V/s JAVED MALIK &ORS.	RAJESH KUMAR, SALEEM MALIK	
		OTHER DETAILS OF ADVOCATES:		

FOR FINAL HEARING				
55	CRL.M.C.-200/2023 CRL.M.A. 855/2023 CRL.M.A. 5111/2024 CRL.M.A. 5112/2024	KAUSHAL SINGH V/s STATE GNCT OF DELHI THROUGH CIEF SECRETARY AND ANR	AKIL RATAEEYA, PARTH SHARMA	
		OTHER DETAILS OF ADVOCATES: SANDIIP GUPTAA(SGLAWOFFICEZ@GMAILCOM)(9999665548)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
56	CRL.M.C.-273/2023	SUSHIL & ORS. V/s STATE OF NCT DELHI & ORS.	RAMESH KUMAR SHOKEEN	
		OTHER DETAILS OF ADVOCATES: R.K.SHOKEEN(SHOKEEN533@YAHOO.COM)(9958774762)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DABRI-259/2019)
FOR HEARING				
57	CRL.M.C.-7645/2023 CRL.M.A. 28486/2023 CRL.M.A. 28487/2023	HARIKESH PRANAVKUMAR PATEL V/s DIRECTORATE OF ENFORCEMENT	YOGENDER KUMAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 20/2021) CRL.M.C. 5481/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-09-18) CRL.M.C. 7018/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2022-12-21) W.P.(CRL) 1081/2023 FILED BY JEETENDRA PRASAD (D. OF HEARING : 2025-07-15) BAIL APPLN. 1315/2023 FILED BY SEEMA PRASAD (DISPOSED ON : 2023-04-21) CRL.M.C. 4492/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2025-01-27) BAIL APPLN. 2234/2023 FILED BY DINESH SINGH KUSHWAHA (DISPOSED ON : 2024-03-20) W.P.(CRL) 3440/2023 FILED BY JEETENDRA PRASAD & ORS. (DISPOSED ON : 2023-11-22) W.P.(CRL) 1342/2023 FILED BY SEEMA PRASAD (DISPOSED ON : 2023-05-11) CRL.M.C. 7170/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-06) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 20/2021)

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	CRL.REV.P.-363/2021 CRL.M.A. 17986/2021 CRL.M.A. 5429/2023 CRL.M.A. 20458/2023 WITH CRL.REV.P. 43/2022	DHIRENDRA KUMAR V/s SWATI SAISTA	MD SHAHID ANWAR, SWATI SAISTA, AJIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MD. SHAHID ANWAR(MDSHAIDANWARADVOCATE@GMAIL.COM)(9811898482)(PETITIONER) DHIRENDER KUMAR(CAPTDHIRU.320@GMAIL.COM)(9311745320)(PETITIONER) SWATI SAISTA(SAWTISAISTA30@GMAIL.COM)(7042273711)(RESPONDENT) SWATI SAISTA(SWATISAISTA30@GMAIL.COM)(7042273711)(PETITIONER) DHIRENDRA KUMAR(CAPTDHIRU.320@GMAIL.COM)()(RESPONDENT) SWATI SAISTA (SWATISAISTA30@GMAIL.COM)(7042273711)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJIT KUMAR(NAVASSOCIATES@YAHOO.COM)(9899361664)(PETITIONER)		
2	CRL.REV.P.-43/2022 CRL.M.A. 27627/2022 CRL.M.A. 202/2023 CRL.M.A. 4464/2023 CRL.M.A. 28877/2023 CRL.M.A. 20587/2024 CRL.M.A. 35406/2024	SWATI SAISTA V/s DHIRENDRA KUMAR	SWATI SAISTA, AJIT KUMAR, ALOK KUMAR RAI	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES: SWATI SAISTA(SWATISAISTA30@GTMAIL.COM)(7042273711)(PETITIONER) DHIRENDRA KUMAR(CAPTDHIRU.320@GMAIL.COM)(9311745320)(RESPONDENT) SWATI SAISTA(SWATISAISTA30@GMAIL.COM)(7042273711)(PETITIONER) DHIRENDRA KUMAR(CAPTDHIRU.320@GMAIL.COM)()(RESPONDENT) SWATI SAISTA(SWATISAISTA30@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SWATI SAISTA(SWATISAISTA30@GMAIL.COM)(7042273711)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJIT KUMAR(NAVASSOCIATES@YAHOO.COM)(9899361664)(PETITIONER) ALOK KUMAR RAI(RAI.ALOKKUMAR@YAHOO.COM)(9868438241)(RESPONDENT)		

BAIL				
3	BAIL APPLN.-2353/2024	KULDEEP KUMAR V/s STATE NCT OF DELHI	KUNAL MADAN, AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES: KMALAW (CLERK@KMALAWOFFICE.COM)(9999537160)(PETITIONER) KMA (CLERK@KMALAWOFFICE.COM)(9999537160)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY BHANDARI(AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-374/2022) CRL.REV.P. 1252/2023 FILED BY KULDEEP KUMAR (DISPOSED ON : 2023-12-08) BAIL APPLN. 3418/2023 FILED BY ANURAG KUMAR SINHA (DISPOSED ON : 2024-11-18) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-374/2022)
4	BAIL APPLN.-4314/2024	MUDIT CHAUHAN V/s THE STATE (NCT OF DELHI)	ARJUN SANJAY	
		OTHER DETAILS OF ADVOCATES: ARJUN SANJAY (ARJUNSANJAY24@GMAIL.COM)(7500000153)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (LAXMINAGAR-226/2022) BAIL APPLN. 3233/2024 FILED BY SUMIT KUMAR CHANDILA (DISPOSED ON : 2024-09-17) CRL.M.C. 8502/2024 FILED BY SMT. KAMLESH (D. OF HEARING : 2025-08-27) BAIL APPLN. 4281/2024 FILED BY NITESH BHARDWAJ @ NIKKU PANDIT (DISPOSED ON : 2025-02-25) P.S.-FIR NO. :(LAXMINAGAR-226/2022)
5	BAIL APPLN.-275/2025	MANJEET KARKETTA V/s STATE GOVT OF NCT OF DELHI	SUNDHESHWAR LAL	
		OTHER DETAILS OF ADVOCATES: SUNDHESHWAR LAL (SLALADVOCATE@YAHOO.IN)(9899893020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PASCHIM VIHAR WEST-142/2018) BAIL APPLN. 584/2024 FILED BY MANJEET KARKETTA (DISPOSED ON : 2024-05-09) P.S.-FIR NO. :(PASCHIM VIHAR WEST-142/2018)
6	BAIL APPLN.-1122/2025	SANGEETA@VIDHVA V/s STATE, SHO PS BAWANA	SHYAM SUNDER AGGARWAL	
		OTHER DETAILS OF ADVOCATES: S.S. AGARWAL(SUNDER.AGGARWAL@GMAIL.COM)(9810415987)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BAWANA-27/2024) BAIL APPLN. 2970/2024 FILED BY SANGEETA (DISPOSED ON : 2024-11-28) P.S.-FIR NO. :(BAWANA-27/2024)
SUSPENSION OF SENTENCE				
7	CRL.REV.P.-798/2022 CRL.M.(BAIL) 1439/2022	SANDEEP V/s STATE OF NCT OF DELHI	DEVENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: LOKESH AHLAWAT(ADV04DEV@GMAIL.COM)()(PETITIONER) ASHOK KUMAR(CHAUHANDADVOCATE91@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHITTRANJAN PARK-1/2014)
8	CRL.REV.P.-868/2023 CRL.M.(BAIL) 1167/2023 WITH CRL.REV.P. 888/2023	ASHA V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) M/S KARINA FINCAP LTD(ANUJARORAADV@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
9	CRL.REV.P.-888/2023 CRL.M.(BAIL) 1199/2023	MOHAN SINGH V/s STATE & ANR.	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR (RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) RAJ KUMAR (RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

10	CRL.REV.P.-1090/2023 CRL.M.(BAIL) 1440/2023 CRL.M.A. 4966/2025	BRIJESH KUMAR @ NEETU V/s MUKESH GARG	SANDEEP THAKUR, TANISHQ KHURANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP THAKUR (THAKUR0602@GMAIL.COM)(9811116173)(PETITIONER) BHASKER (BHASKERASSOCIATE@GMAIL.COM)()(RESPONDENT) TANISHQ KHURANA(TANISHQKHURANA@YAHOO.COM)(8588035806)(PETITIONER)		
PAROLE/FURLOUGH				
11	W.P.(CRL)-3383/2024	AMRIK SINGH V/s GNCTD OF DELHI AND ANR.	ASHUTOSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH KAUSHIK (ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANGOLPURI-256/1992) CRL.A. 72/1998 FILED BY LOK PAL (DISPOSED ON : 2011-02-15) CRL.A. 73/1998 FILED BY AMRIK SINGH (DISPOSED ON : 2011-08-08) W.P.(CRL) 1781/2016 FILED BY AMRIK SINGH (DISPOSED ON : 2016-06-01) W.P.(CRL) 10/2017 FILED BY AMRIK SINGH (DISPOSED ON : 2017-01-10) W.P.(CRL) 2794/2019 FILED BY AMRIK SINGH (DISPOSED ON : 2019-12-02) W.P.(CRL) 194/2020 FILED BY AMRIK SINGH (DISPOSED ON : 2020-01-23) W.P.(CRL) 956/2020 FILED BY AMRIK SINGH (DISPOSED ON : 2020-07-23) W.P.(CRL) 1124/2020 FILED BY AMRIK SINGH (DISPOSED ON : 2020-07-27) W.P.(CRL) 971/2021 FILED BY AMRIK SINGH (DISPOSED ON : 2021-05-11) W.P.(CRL) 733/2022 FILED BY AMRIK SINGH (DISPOSED ON : 2022-04-04) W.P.(CRL) 2030/2021 FILED BY AMRIK SINGH (DISPOSED ON : 2021-12-16) W.P.(CRL) 2587/2022 FILED BY AMRIK SINGH (DISPOSED ON : 2022-12-20) W.P.(CRL) 3095/2023 FILED BY AMRIK SINGH (DISPOSED ON : 2023-10-20) W.P.(CRL) 25/2024 FILED BY AMRIK SINGH (DISPOSED ON : 2024-01-04) W.P.(CRL) 217/2024 FILED BY AMRIK SINGH (DISPOSED ON : 2024-03-19) W.P.(CRL) 549/2025 FILED BY AMRIK SINGH (DISPOSED ON : 2025-02-17) P.S.-FIR NO. :(MANGOLPURI-256/1992)
FOR ADMISSION				
12	W.P.(CRL)-3514/2024	SMT. SAKSHI V/s THE STATE (GOVT. OF NCT OF DELHI.) & ORS.	RONAK GUPTA	
		OTHER DETAILS OF ADVOCATES: RGS ASSOCIATES(RSGASSOCIATESINFO@GMAIL.COM)(9821104506)(PETITIONER) RGS ASSOCIATES(RSGASSOCIATESINFO@GMAIL.COM)(9821104506)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
13	W.P.(CRL)-3696/2024	RAHUL SHARMA V/s STATE (GOVT. OF NCT OF DELHI) & ORS.	ANKUR GOGIA	
		OTHER DETAILS OF ADVOCATES: RISHI KAPOOR ()(9654500680)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
14	CRL.REV.P.(MAT.)-140/2025 CRL.M.A. 9279/2025	PRAVEEN JAIN V/s MEENA JAIN	ANUBHAV KUMAR	
		OTHER DETAILS OF ADVOCATES: KIRANN SHARMA (KIRANSHARMA.ADV@GMAIL.COM)(9891775428)(PETITIONER) KIRANN SHARMA(KIRANSHARMA.ADV@GMAIL.COM)(9891775428)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
15	CRL.A.-884/2001 WITH CRL.A. 10/2002	SAVITA V/s STATE OF DELHI	ARVIND KUMAR GUPTA, PRASHANT S. KENJALE, ADVITEEYA	
		OTHER DETAILS OF ADVOCATES: ADVITEEYA (ADVITEEYASHARMA@GMAIL.COM)(9999071455)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JAFFARPUR KALAN-107/1996) W.P.(CRL) 10/2002 FILED BY MOHIT GUPTA & ORS. (DISPOSED ON : 2002-01-04)

				W.P.(CRL) 1090/2018 FILED BY JITENDER (DISPOSED ON : 2018-06-11) W.P.(CRL) 3380/2018 FILED BY JITENDER (DISPOSED ON : 2024-04-09) W.P.(CRL) 2093/2019 FILED BY JITENDER (DISPOSED ON : 2019-08-14) P.S.-FIR NO. :(JAFFARPUR KALAN-107/1996)
16	CRL.A.-10/2002 WITH CRL.A. 884/2001	MEHTAB SINGH & ANR. V/s STATE OF DELHI	RAJEEV G. NASEEM, RAM KRISHAN NASEEM, PRASHANT S. KENJALE, ADVITEEYA	
		OTHER DETAILS OF ADVOCATES: ADVITEEYA (ADVITEEYASHARMA@GMAIL.COM)(9999071455)(PETITIONER)		P.S.-FIR NO. :(BARA HINDU RAO-245/1997)
17	CRL.A.-201/2004 CRL.M.A. 23299/2023	HARI CHAND V/s STATE	SANJIV KUMAR, SOIBAL GUPTA, SUNIL KAPOOR, O.P. SAXENA, M.P.SINGH, RICHA SINGH, SOIBAL GUPTA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: SOIBAL GUPTA(SOIBAL3)(8920466214)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) WITHOUT GENERATE ())(PETITIONER) RICHA SINGH(APSINGH.ADV.OFF@GMAIL.COM)(9210215708)(PETITIONER) SOIBAL GUPTA(SOIBAL.GUPTA@OUTLOOK.COM)(8920466214)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-29/1986) CRL.A. 200/2004 FILED BY BHOLA NATH (DISPOSED ON : 2009-03-12) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 29/1986)
18	CRL.REV.P.-246/2018 CRL.M.A. 5238/2018	MOHAMMED KAMIL & ORS V/s STATE & ANR	RIZWAN	
		OTHER DETAILS OF ADVOCATES: RIZWAN()(9643349576)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-454/2015) BAIL APPLN. 1727/2016 FILED BY MOHD KAMIL (DISPOSED ON : 2016-08-23) CRL.M.C. 1063/2018 FILED BY MOHAMMED KAMIL & ORS (DISPOSED ON : 2018-02-28) P.S.-FIR NO. :(MAURYA ENCLAVE-454/2015)
19	CRL.REV.P.-575/2018	STATE OF NCT OF DELHI V/s MANISH SINGH & ORS.	AASHAA TIWARI, YOGESH KUMAR SAXENA, AJEET YADAV	
		OTHER DETAILS OF ADVOCATES: AASHAA TIWARI()(9971569882)(PETITIONER) AJEET YADAV(AJEET.212223@GMAIL.COM)(9711397477)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-72/2013)
20	CRL.A.-367/2019	INDERJEET SINGH ARORA V/s ANIL SURI & ANR	PREETI SINGH	
		OTHER DETAILS OF ADVOCATES:		
21	CRL.A.-475/2019 WITH CRL.A. 476/2019 CRL.A. 477/2019 CRL.A. 478/2019 CRL.A. 479/2019 CRL.L.P. 208/2019	KLJ RESOURCES LTD. V/s AURA INSTITUTIONS PVT. LTD. & ANR.	VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES:		
22	CRL.A.-476/2019	KLJ RESOURCES LTD. V/s AURA INSTITUTIONS PVT. LTD. & ORS.	VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES:		
23	CRL.A.-477/2019	KLJ RESOURCES LTD V/s AURA INSTITUTIONS PVT LTD & ORS	VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES:		
24	CRL.A.-478/2019	KAMAL JAIN V/s AURA INSTITUTIONS PVT LTD & ORS	VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES:		
25	CRL.A.-479/2019	KAMAL JAIN V/s AURA INSTITUTIONS PVT LTD & ORS	VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES:		
26	CRL.L.P.-208/2019 CRL.M.A. 5652/2019 WITH CRL.A. 475/2019 CRL.A. 476/2019 CRL.A. 477/2019 CRL.A. 478/2019 CRL.A. 479/2019	SH. KAMAL JAIN V/s AURA INSTITUTIONS PVT. LTD. & ORS	VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES:		

		VIKAS SHARMA()(9990008499)(PETITIONER)		
27	CRL.A.-493/2019 WITH CRL.A. 494/2019 CRL.A. 495/2019	REKHA GUPTA V/s SANJAY GUPTA@SANJAY KUMAR AGGARWAL	ACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES:		
28	CRL.A.-494/2019	REKHA GUPTA V/s SANJAY GUPTA@SANJAY KUMAR AGGARWAL	ACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES:		
29	CRL.A.-495/2019	REKHA GUPTA V/s SANJAY GUPTA@SANJAY KUMAR AGGARWAL	ACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES:		
30	CRL.A.-971/2019	WAHID KHAN V/s STATE	KANHAIYA SINHGHAL (DHCLSC), TARA NARULA	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINHGHAL (DHCLSC)()(9212424765)(PETITIONER) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER)		P.S.-FIR NO. :(MAYUR VIHAR-753/2015)
31	CRL.A.-1153/2019	STATE (NCT OF DELHI) V/s SALMAN @ SADDAM	RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJNI GUPTA()(9871216664)(PETITIONER)		P.S.-FIR NO. :(SUBZI MANDI-27/2018)
32	CRL.REV.P.-110/2022 CRL.M.A. 15208/2022	CENTRAL BUREAU OF INVESTIGATION V/s RAJESH CHANDER KARNATAKA AND ORS	NIKHIL GOEL	
		OTHER DETAILS OF ADVOCATES: SMT PRERANA KARNATAK(PROSOLLAWINC@GMAIL.COM)()(PETITIONER) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(PETITIONER) SHRI HARISH CHANDRA PATHAK(PROSOLLAWINC@GMAIL.COM)()(PETITIONER) SHRI RAJESH CHANDER KARNATAK(PROSOLLAWINC@GMAIL.COM)()(PETITIONER) SHRI RAJESH CHANDER KARNATAK(PROSOLLAWINC@GMAIL.COM)()(RESPONDENT) SHRI ASHUTOSH PATHAK(PROSOLLAWINC@GMAIL.COM)()(RESPONDENT) SHRI HARISH CHANDRA PATHAK(PROSOLLAWINC@GMAIL.COM)()(RESPONDENT) SMT PRERANA KARNATAK(PROSOLLAWINC@GMAIL.COM)()(RESPONDENT) SHRI GOVIND(PROSOLLAWINC@GMAIL.COM)()(RESPONDENT) NIKHIL GOEL(OFFICEOFNIKHILGOEL@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CBI-5-A-15)
33	CRL.REV.P.-150/2022	TEJRAM V/s THE STATE, NCT OF DELHI & ORS.	RAJA PANDA	
		OTHER DETAILS OF ADVOCATES: DEVASH PRATAP SINGH(DEVESH.ADV@GMAIL.COM)(9999814755)(PETITIONER) RAJA PANDA(ADVRAJAPANDA@GMAIL.COM)()(PETITIONER) DEVESH PRATAP SINGH(DEVESH.ADV@GMAIL.COM)(9999814755)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
34	CRL.REV.P.-204/2022 CRL.M.A. 6508/2022	RUCHI V/s RAKESH KUMAR SAPRA	RUCHI, INDERJEET K SIDHU	
		OTHER DETAILS OF ADVOCATES: REVISIONIST-IN-PERSON(RUCHI66130@GMAIL.COM)(9971066130)(PETITIONER) RUCHI (RUCHI66130@GMAIL.COM)(9971066130)(PETITIONER) RUCHI(RUCHI66130@GMAIL.COM)(9971066130)(PETITIONER) RUCHI(RUCHI66130@GMAIL.COM)(9971066130)(PETITIONER) RAKESH KUMAR(RAKESH SAPRA04@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR SAPRA(RAKESH SAPRA04@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR SAPRA(RAKESH SAPRA04@GMAIL.COM)()(RESPONDENT) INDERJEET K SIDHU(IJKSIDHUASSOCIATES@GMAIL.COM)(9810587998)(RESPONDENT)		
35	CRL.REV.P.-544/2022 CRL.M.A. 31978/2023 CRL.M.A. 24310/2024 CRL.M.A. 35306/2024	MINATIRANI MOHAPATRA V/s MAHESH PRASAD MISHRA	AVTAR SINGH BHAMLOT, PRIYAM AGARWAL, MISHAL VIJ, MINATI RANI MOHAPATRA, CHIRAYU JAIN, ABHIMANUE SHRESTHA, ADITYA YADAV	
		OTHER DETAILS OF ADVOCATES: AVTAR SINGH(AVTARSINGH78@YAHOO.COM)()(PETITIONER) PRIYAMA AGARWAL(PRIYAMAGARWAL@GMAIL.COM)()(RESPONDENT) VINOD THAKUR(VINODADLO@GMAIL.COM)()(PETITIONER) PRIYAM AGARWAL(ADV PRIYAMAGARWAL@GMAIL.COM)(9971839717)(PETITIONER) MOHAPAR TAMINAT(MOHAPATRAMINATI2@GMAIL.COM)()(RESPONDENT) MISHAL VIJ(MVIJ.ACTLEGAL@GMAIL.COM)(8800386667)(PETITIONER)		

		MAHESH MISHRA(SRIMAHESH.MISHRA@GMAIL.COM)(0)(RESPONDENT) CHIRAYU JAIN(CHIRAYUJJAIN@GMAIL.COM)(7406073670)(PETITIONER) ABHIMANUE SHRESTHA(SHRESTHA.ABHIMANUE@GMAIL.COM)(9873657493)(PETITIONER) ADITYA YADAV(ADITYAYLC1@GMAIL.COM)(9638911001)(PETITIONER) ADITYA YADAV(ADITYAYLC1@GMAIL.COM)(9638911001)(RESPONDENT)	
36	CRL.REV.P.-707/2022 CRL.M.A. 21507/2022 CRL.M.A. 7213/2025	AVINASH SHARMA AND ORS V/s THE STATE	SAMEER CHANDRA, SUNITA ARORA
		OTHER DETAILS OF ADVOCATES: SAMEER CHANDRA(SAMEERCHANDRAADVOCATE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNITA ARORA(SUNITARORA157@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DABRI-1176/2015) BAIL APPLN. 2517/2015 FILED BY ANITA SHARMA (DISPOSED ON : 2015-12-18) P.S.-FIR NO. : (DABRI-1176/2015)
37	CRL.REV.P.-847/2022 CRL.M.A. 25834/2022 CRL.M.A. 10427/2023 CRL.M.A. 8066/2024	RAJA ARORA & ANR. V/s ASSURED BEST CARE HOSPITAL PVT LTD & ORS.	JAGDISH SETHI, SUNIRA JAIN, VIVEK PANDEY, SUNIRA JAIN
		OTHER DETAILS OF ADVOCATES: RAJA ARORA(RAJA.ARORA2009@GAMIL.COM)()(PETITIONER) MEERA (MEERA_ARUN@HOTMAIL.COM)()(RESPONDENT) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)()(PETITIONER) JAGDISH SETHI(JAGDISHSETHI@YAHOO.CO.IN)(9810250220)(PETITIONER) MEERA ARUN(MEERA_ARUN@HOTMAIL.COM)()(RESPONDENT) JAGDISH SETHI ()(9810250220)(PETITIONER) ARUN MEERA (MEERA_ARUN@HOTMAIL.COM)()(RESPONDENT) VIVEK PANDEY(VIVEKPANDEY784@GMAIL.COM)(9810806250)(RESPONDENT) SUNIRA JAIN(ADVSUNIRAJAIN@GMAIL.COM)(9711347119)(PETITIONER)	
38	CRL.REV.P.-115/2023 CRL.M.A. 3193/2023 CRL.M.A. 16421/2024	VINAY CHANDRA JHA & ANR. V/s STATE OF DELHI (NCT OF DELHI) & ANR.	SANT NARAYAN SHUKLA, DEEPAK RAJA DAHIYA
		OTHER DETAILS OF ADVOCATES: S.N. SHUKLA(SNSHUKLA80@GMAIL.COM)(9910587545)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK(DEEPAKRAJA098@GMAIL.COM)()(RESPONDENT) DEEPAK R DAHIYA ()(9711170446)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
39	CRL.REV.P.-133/2023	STATE V/s VIKASH KUMAR	PRIYANKA DALAL
		OTHER DETAILS OF ADVOCATES: PRIYANKA DALAL(PRIYANKADALAL282@GMAIL.COM)(9878063152)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)	P.S.-FIR NO. : (NANGLOI-22/2020)
40	CRL.REV.P.-346/2023 CRL.M.A. 8563/2023	RAJENDER KUMAR SHARMA V/s STATE OF NCT OF DELHI & ANR.	MAYANK MAINI, YASHPAL SINGH
		OTHER DETAILS OF ADVOCATES: CHANDER M MAINI (ADVMAYANKMAINI@GMAIL.COM)(9811075837)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YASHPAL SINGH(YASHRANGI73@GMAIL.COM)(9811944784)(PETITIONER)	P.S.-FIR NO. : (JANAKPURI-13/2022)
41	CRL.REV.P.-452/2023 CRL.M.A. 10546/2023 CRL.M.A. 10548/2023	VINOD KUMAR V/s SEEMA DEVI & ANR.	YOGESH, MOHAN SINGH
		OTHER DETAILS OF ADVOCATES: TANMAY NAGAR (TANMAYLAWYER@GMAIL.COM)(9811999558)(PETITIONER) JITENDER KULLAR (JITENDERKULLAR@GMAIL.COM)()(RESPONDENT) MOHAN SINGH(LAWYERMOHANSINGH@GMAIL.COM)(7701995323)(RESPONDENT)	
42	CRL.REV.P.-499/2023 CRL.M.A. 11790/2023	SANJAY KUMAR V/s MRS RANI	RAMESH KUMAR MISHRA
		OTHER DETAILS OF ADVOCATES: RAMESH KUMAR MISHRA (MISHRARAMESHK@GMAIL.COM)(9911461665)(PETITIONER)	
43	CRL.REV.P.-667/2023 CRL.M.A. 15770/2023 CRL.M.A. 15771/2023 CRL.M.A. 15772/2023 CRL.M.A. 2427/2024 CRL.M.A. 25654/2024 CRL.M.A. 28328/2024 CRL.M.A. 4216/2025 CRL.M.A. 6053/2025 CRL.M.A. 6170/2025	SHRI RAGHAV MEHRA V/s MS. SNIGDHA MEHRA & ANR.	RAJIV DEWAN, SURINDER SINGH, OSAMA SUHAIL, OSAMA SUHAIL
		OTHER DETAILS OF ADVOCATES:	

		RAJIV DEWAN (RAJIVDEWAN123@YAHOO.COM)(9811673338)(PETITIONER) RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)(9811673338)(PETITIONER) SURINDER SINGH & ASSOCIATES(ADVSURINDERSINGH@GMAIL.COM)(9212226354)(PETITIONER) ANZ LAWZ(ANZLAWZ@GMAIL.COM)(0)(RESPONDENT) ANZ LAWZ(ANZLAWZ@GMAIL.COM)(9717345345)(PETITIONER) OSAMA SUHAIL (ANZLAWZ@GMAIL.COM)(9717345345)(PETITIONER) SURINDER SINGH (ADVSURINDERSINGH@GMAIL.COM)()(RESPONDENT) ADVSURINDERSINGH(ADVSURINDERSINGH@GMAIL.COM)(9212226354)(PETITIONER) ANZ LAW(ANZLAWZ@GMAIL.COM)(0)(RESPONDENT) SURINDER SINGH (ADVSURINDERSINGH@GMAIL.COM)(9212226354)(PETITIONER) ANZLAWZ(ANZLAWZ@GMAIL.COM)(0)(RESPONDENT) SURINDER SINGH (ADSURINDERSINGH@GMAIL.COM)(9212226354)(PETITIONER) ANZ LAW(ANZLAWZ@GMAIL.COM)(0)(RESPONDENT) OSAMA SUHAIL(ANZLAWZ@GMAIL.COM)(9717345345)(RESPONDENT) SURINDER SINGH (ADVSURINDERSINGH@GMAIL.COM)(9212226354)(PETITIONER)		
44	CRL.REV.P.-686/2023	SUNDER V/s STATE	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR (RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SONIA VIHAR-70/2012)
45	CRL.REV.P.-820/2023	SMT MUKTA MANI & ANR. V/s STATE OF NCT OF DELHI	ANUJ KUMAR RANJAN	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR RAJAN(AKRANJANADVOCATE@GMAIL.COM)(8851528876)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-674/2013) CRL.M.C. 5630/2024 FILED BY SMT MUKTA MANI (DISPOSED ON : 2024-07-24) P.S.-FIR NO. :(MALVIYA NAGAR-674/2013)
46	CRL.REV.P.-879/2023 CRL.M.A. 22853/2023	DEEPAK V/s STATE (NCT OF DELHI) AND ANR.	RAJAL RAI DUA, NANDA KUMARI CHHETRI	
		OTHER DETAILS OF ADVOCATES: ROHAN SHARMA(ADVOROHANSHARMA@GMAIL.COM)()(PETITIONER) RAJAL RAI DUA(INFO@DUANDUAS.COM)(9891914800)(PETITIONER) NANDA SHARMA(SHARMANANDA178@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NANDA KUMARI CHHETRI(SHARMASMITA178@GMAIL.COM)(9871304090)(RESPONDENT)		
47	CRL.REV.P.-940/2023 CRL.M.A. 24304/2023 CRL.M.A. 24305/2023	CHAND MOHAMMAD V/s STATE (NCT OF DELHI)	SURBHIT NANDAN	
		OTHER DETAILS OF ADVOCATES: ELOQUENCE (INFO@ELOQUENCELEGAL.COM)(9853058300)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-730/2021) CRL.M.C. 4085/2022 FILED BY MS S (D. OF HEARING : 2025-07-25) P.S.-FIR NO. :(GOVIND PURI-730/2021)
48	CRL.REV.P.-1051/2023 CRL.M.A. 27059/2023 CRL.M.A. 24756/2024	SARTHAK JAIN V/s KAJOL GUPTA	NARINDER KUMAR BHAMBRI, SONAL ANAND	
		OTHER DETAILS OF ADVOCATES: N.K BHAMBRI (ADVKARANBHAMBRI@GMAIL.COM)(9810001774)(PETITIONER) SONAL ANAND(SANAND@ASA-PARTNERS.COM)(9811101222)(PETITIONER)		
49	CRL.REV.P.-1145/2023 CRL.M.A. 29318/2023 CRL.M.A. 32270/2023	ARJIT KAUSHAL V/s URVASHI KAUSHAL & ANR.	DINESH KUMAR SINGH, DINESH KUMAR SINGH, ANUPRIYA YADAV	
		OTHER DETAILS OF ADVOCATES: DK.SINGH (DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(9810676942)(PETITIONER) ANUPRIYA (AD.ANUPRIYA@YAHOO.COM)()(RESPONDENT) ANUPRIYA YADAV(AD.ANUPRIYA@YAHOO.COM)(9990634324)(RESPONDENT)		
50	CRL.REV.P.-1156/2023 CRL.M.A. 29554/2023	SUNITA V/s STATE OF NCT OF DELHI	ALISHA	
		OTHER DETAILS OF ADVOCATES: ALISHA(ADVALISHA@OUTLOOK.COM)(8929184886)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-148/2021) BAIL APPLN. 2193/2023 FILED BY SUNITA (DISPOSED ON : 2023-11-24) P.S.-FIR NO. :(TIMAR PUR-148/2021)

51	CRL.REV.P.-1259/2023 CRL.M.A. 31932/2023	PUSHPA DEVI V/s STATE OF NCT OF DELHI & ANR.	BRIJENDRA SINGH, NITESH KUMAR, MAMIDIPUDI VENKATARAMA MUKUNDA	
		OTHER DETAILS OF ADVOCATES: BRIJENDRA SINGH(BRIJENDRARUPAM@GMAIL.COM)(9818204322)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NITESH KUMAR(NITESH16003@GMAIL.COM)(7982582805)(PETITIONER) MAMIDIPUDI VENKATARAMA MUKUNDA(MUKUNDA.MAMI@GMAIL.COM)(9986659728)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-698/2021)
52	CRL.REV.P.-1325/2023	SHIVANI AGGARWAL & ORS. V/s SAMEER AGGARWAL & ANR.	JITENDER RATTA	
		OTHER DETAILS OF ADVOCATES: JITENDER RATTA(JITENDERRATTA@GMAIL.COM)(9810794716)(PETITIONER)		
53	W.P.(CRL)-146/2024	SAMUEL AKUJUOBI V/s UNION OF INDIA & ORS.	ANOOP KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANOOP GUPTA (ADVOCATEANOOPGUPTA@GMAIL.COM)(8368305620)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(MAIDAN GARHI-198/2020)
54	W.P.(CRL)-726/2024	SANT KABIR MANDIR PRABANDHAK SAMITI V/s STATE OF NCT OF DELHI & ORS.	VIVEK VISHAL GAUTAM	
		OTHER DETAILS OF ADVOCATES: VIVEK GAUTAM(ADVOVVG@GMAIL.COM)(8800740996)(PETITIONER) SIDDHANT GAUTAM(SIDDHANTGAUTAMCEC@GMAIL.COM)(9312059057)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
55	W.P.(CRL)-739/2024 CRL.M.A. 6932/2024 CRL.M.A. 6933/2024	MALTI DEVI AND ORS V/s NCT OF DELHI AND ANR	RANVEER KUMAR KAMAT	
		OTHER DETAILS OF ADVOCATES: AMAR SINGH (RAJIVSONIDOLLY@GMAIL.COM)(9810047059)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR-76/2023)
56	W.P.(CRL)-1826/2024 CRL.M.A. 2398/2025	MUZAFFAR AHMED DAR V/s STATE OF NCT OF DELHI	KARTIK PURUSHOTTAMA MURUKUTLA	
		OTHER DETAILS OF ADVOCATES: KARTIK MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KARTIK MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
57	W.P.(CRL)-2812/2024 CRL.M.A. 27493/2024	DINESH KUMAR GUPTA V/s STATE OF NCT OF DELHI AND ORS.	KIRTI AGGARWAL	
		OTHER DETAILS OF ADVOCATES: KIRTI AGGARWAL (KIRTIAGGARWAL3001@GMAIL.COM)(9953119062)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BEGAM PUR-425/2024)
58	W.P.(CRL)-2934/2024	JAVED & ORS. V/s THE STATE (GNCTD) & ORS.	SHIVENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: UROOJ CHOUDHARY(SKSLAWCHAMBERS@HOTMAIL.COM)(9873240045)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTWALI-349/2024) BAIL APPLN. 2076/2024 FILED BY ASIF (DISPOSED ON : 2024-09-05) P.S.-FIR NO. :(KOTWALI-349/2024)
59	W.P.(CRL)-2961/2024 CRL.M.A. 28900/2024	PROPHECY ADVISORS PVT. LTD. EARLIER KNOWN AS RANGOLI PROJECTS PVT. LTD. V/s STATE OF GNCT DELHI & ANR.	SHIV CHOPRA, SHIV CHOPRA, RAJESH GUPTA	
		OTHER DETAILS OF ADVOCATES: SHIV CHOPRA(ADVSHIVCHOPRA@GMAIL.COM)(9711298808)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHIV CHOPRA(ADVSHIVCHOPRA@GMAIL.COM)(9711298808)(PETITIONER) RAJESH GUPTA(RG.LEGALADVISOR@GMAIL.COM)(9582165564)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-270/2016)
60	W.P.(CRL)-3777/2024 CRL.M.A. 36312/2024	MANOJ SHARMA V/s THE STATE (NCT OF DELHI)	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: XANDER LEGAL SOLUTIONS LLP(XANDERLEGALSOLUTIONS@GMAIL.COM)()(PETITIONER)		P.S.-FIR NO. :(VASANT KUNJ SOUTH-479/2024)

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
61	W.P.(CRL)-3943/2024 CRL.M.A. 38053/2024	PUNIT SHIVKUMAR AGARWAL V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2021-A-0021)
62	W.P.(CRL)-255/2025 CRL.M.A. 8497/2025 CRL.M.A. 8498/2025	MOHD. ASIM V/s STATE GOVT OF NCT OF DELHI AND ORS	MOHAMMAD PARVEZ, KAMRAN MALIK	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD PARVEZ(INFO@MOLO.IN)(9891497191)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
63	W.P.(CRL)-952/2025 CRL.M.A. 8944/2025	HARSATINDER PAL SINGH HAYER V/s DIRECTORATE OF ENFORCMENT	SHRUTI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHRUTI GUPTA (ADVOCATESHRUTIHGUPTA@GMAIL.COM)(9871650026)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2016) W.P.(CRL) 1154/2022 FILED BY DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED & ANR. (DISPOSED ON : 2022-05-19) BAIL APPLN. 2470/2022 FILED BY CHANDRA PRAKASH KHANDELWAL (DISPOSED ON : 2023-02-23) W.P.(CRL) 1345/2023 FILED BY CHANDRA PRAKASH KHANDELWAL (D. OF HEARING : 2025-07-04) W.P.(CRL) 1344/2023 FILED BY SYSTEMATIX HOLDINGS PRIVATE LIMITED (D. OF HEARING : 2025-07-04) W.P.(CRL) 2667/2024 FILED BY PRATEEK KUMAR (D. OF HEARING : 2025-05-05) W.P.(CRL) 3222/2024 FILED BY DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED & ORS. (D. OF HEARING : 2025-07-04) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2016)
64	W.P.(CRL)-965/2025 CRL.M.A. 9072/2025	SALONI BADHWAN & ANR. V/s STATE OF NCT OF DELHI & ORS.	NADEEM HUSSAIN	
		OTHER DETAILS OF ADVOCATES: NADEEM HUSSAIN (NADEEMHUSSAINADVOCATE@GMAIL.COM)(9818714220)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-)
FOR FINAL HEARING				
65	W.P.(CRL)-166/2024 CRL.M.A. 1480/2024	VIKRAM RAM PAL V/s STATE GOVT. OF NCT OF DEHI AND AN	RANBIR SINGH KUNDU	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: RANBIR SINGH KUNDU (KIRTIAGGARWAL3001@GMAIL.COM)(9953119062)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTLA MUBARAKPUR-312/1990) W.P.(CRL) 918/2007 FILED BY VIKRAM RAMPAL (DISPOSED ON : 2007-08-27) CRL.A. 519/1998 FILED BY VINOD KUMAR (DISPOSED ON : 2007-04-03) W.P.(CRL) 1304/2008 FILED BY VIKRAM RAM PAL (DISPOSED ON : 2008-10-16) W.P.(CRL) 281/2008 FILED BY VIKRAM RAM PAL (DISPOSED ON : 2008-02-28) W.P.(CRL) 72/2009 FILED BY VIKRAM RAMPAL (DISPOSED ON : 2009-02-09) W.P.(CRL) 324/2009 FILED BY VIKRAM RAMPAL (DISPOSED ON : 2009-03-18) W.P.(CRL) 752/2014 FILED BY VIKRAM RAMPAL (DISPOSED ON : 2014-10-09) W.P.(CRL) 1361/2016 FILED BY VIKRAM RAM PAL (DISPOSED ON : 2016-05-03) W.P.(CRL) 386/2017 FILED BY VIKRAM RAMPAL (DISPOSED ON : 2017-02-06) W.P.(CRL) 732/2017 FILED BY VIKRAM RAMPAL (DISPOSED ON : 2017-12-01) W.P.(CRL) 2058/2019 FILED BY VIKRAM (DISPOSED ON : 2019-07-26) W.P.(CRL) 1341/2021 FILED BY VIKRAM (DISPOSED ON : 2021-09-29) W.P.(CRL) 2676/2022 FILED BY VIKRAM RAM PAL

				(DISPOSED ON : 2023-04-06) W.P.(CRL) 1379/2023 FILED BY VIKRAM RAM PAL (DISPOSED ON : 2023-05-15) W.P.(CRL) 758/2024 FILED BY VIKRAM PAL (DISPOSED ON : 2024-05-13) W.P.(CRL) 1339/2024 FILED BY VIKRAM PAL (DISPOSED ON : 2024-05-13) W.P.(CRL) 3343/2024 FILED BY VIKRAM PAL (DISPOSED ON : 2024-12-12) P.S.-FIR NO. :(KOTLA MUBARAKPUR-312/1990)
FOR ARGUMENT				
66	CRL.A.-383/2019 CRL.M.A. 33396/2018	M/S AHLCON READY MIX CONCRETE PVT. LTD. V/s MR. GAJ RAJ SINGH YADAV	PIYUSH GUPTA, ABHISHEK SHARMA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM(M)-257/2022 CM APPL. 14174/2022	GULSHAN ANAND V/s SH. DEEPAK SETHI & ANR.	DHANANJAI JAIN, ATUL JAIN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: DHANANJAI JAIN(PROJURIS@REDIFFMAIL.COM)(9560562050)(PETITIONER) ATUL JAIN(ATULJAINADV@GMAIL.COM)(9899201199)(RESPONDENT)		
2	CM(M)-1265/2022 CM APPL. 50044/2022 WITH CM(M) 1042/2023 CM(M) 1228/2023 CM(M) 1433/2023	VALLABH STEELS LIMITED & ANR. V/s SOBIT METALS PVT. LTD.	VAIBHAV MAHAJAN	
		OTHER DETAILS OF ADVOCATES: VAIBHAV MAHAJAN(VAIBHAV@MAHAJAN.LAW)(9899805558)(PETITIONER) VAIBHAV MAHAJAN(VAIBHAV@MAHAJAN.LAW)(9899805856)(PETITIONER) PRANAV(PRANAV@GJPARTNERS.IN)()(RESPONDENT) RAKESH(RAKESHSTEEL248@YAHOO.CO.IN)()(RESPONDENT)		
3	CM(M)-475/2025 CM APPL. 14697/2025 CM APPL. 14698/2025	PRINCE KHAN V/s PAWAN KUMAR	JIBRAN	
		OTHER DETAILS OF ADVOCATES: S H ANSARI(SHANSARIADVOCATE@GMAIL.COM)(9810340436)(PETITIONER) R()(8851127574)(RESPONDENT)		

FOR ADMISSION				
4	CM(M)-393/2023 CM APPL. 11697/2023	URMILA V/s MR SITARAM NAWARIYA & ANR.	ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA (ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) MP SINHA(MPSINHA.ADV@GMAIL.COM)()(RESPONDENT) M P SINHA (MPSINHA.ADV@GMAIL.COM)()(RESPONDENT)		
5	CM(M)-904/2023 CM APPL. 28678/2023 CM APPL. 28679/2023	DAVINDER SINGH V/s ATUL HORA	ANSHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: H S SHARMA , ANSHUL SHARMA (HSSHARMA67@GMAIL.COM)(9811734565)(PETITIONER) KUKREJAN(KUKREJANKADV@GMAIL.COM)()(RESPONDENT)		
6	CM(M)-2621/2024 CM APPL. 30459/2024	EMINENCE TOWNSHIPS INDIA PRIVATE LIMITED V/s SUSHIL AGGARWAL AND ANR	SUMIT MEHTA	
		OTHER DETAILS OF ADVOCATES:		
7	CM(M)-3130/2024 CM APPL. 21863/2025	RAKESH SEHGAL V/s MEENAKSHI GUPTA	RAJESH VIG	
		OTHER DETAILS OF ADVOCATES: C P VIG & RAJESH(CPVIG44@GMAIL.COM)(9818444953)(PETITIONER) MEHTA(MEHTA_ASSOCIATES@HOTMAIL.COM)(0)(RESPONDENT) C P VIG & RAJESH(RAJESHVIG07@GMAIL.COM)(9315791046)(PETITIONER) MEHTA(MEHTA_ASSOCIATES@HOTMAIL.COM)(0)(RESPONDENT)		
8	CM(M)-4065/2024	RAKESH GUPTA & ORS. V/s DLF TOWER A JASOLA CONDOMINIUM ASSOCIATION & ORS.	KARANJOT SINGH MAINEE	
		OTHER DETAILS OF ADVOCATES:		
9	CM(M)-188/2025 CM APPL. 5840/2025	SURENDER KUMAR SHARMA V/s POONAM GROVER & ORS.	VIJAY KUMAR WADHWA	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
10	CM(M)-105/2018 CM APPL. 3083/2018 CM APPL. 23882/2024 CM APPL. 8876/2025	HARI RAM(DECEASED) THROUGH LR V/s SUDESH AGGARWAL & ORS	ARVIND KUMAR SHARMA, ANITEJA SHARMA, DINESH KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHARMA()(9810997719)(PETITIONER) ANITEJA SHARMA (ANITEJA1996@GMAIL.COM)(8826279878)(PETITIONER) DINESH GUPTA (DKGUPTA5758@YAHOO.COM)()(RESPONDENT) ANITEJA SHARMA()(8826279878)(PETITIONER)		
11	CM(M)-9/2020	RANDHEER KUMAR @ ABU V/s BIMLA	M P SINHA	
		OTHER DETAILS OF ADVOCATES: M P SINHA()(9958665544)(PETITIONER)		
12	CM(M)-450/2020 CM APPL. 22521/2020	HANUMAN PRASAD V/s SHRI SHYAM BABU	PRASHANT KUMAR MITTAL, HEMANT KUMAR	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR MITTAL(PKMITTALADVOCATE@GMAIL.COM)(9811088853)(PETITIONER) RADHEY SHARMA (RADHEY50.SHARMA@GMAIL.COM)()(RESPONDENT) HEMANT KUMAR(TANUSH.KUMAR27@GMAIL.COM)(9667435315)(RESPONDENT)		
13	CM(M)-669/2022	ASHOK SHARMA & ANR. V/s JAS KARAN SINGH	UPENDRA KUMAR, NITIN JAIN	
		OTHER DETAILS OF ADVOCATES: UPENDRA KUMAR AND ASSOCIATES(ASSOCIATESUPENDRA@GMAIL.COM)(9821197294)(PETITIONER) R()(9999379110)(RESPONDENT) R()(9891064603)(RESPONDENT) NITIN JAIN(ATTORNEYNITINJAIN@GMAIL.COM)(9716569056)(RESPONDENT)		
14	CM(M)-803/2022	VIJAY KUMAR SRIVASTAVA V/s LALIT KUMAR SRIVASTAVA & ORS.	AMIT BHATIA, RATI COSHIC, ARUN SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA, AMIT BAHTIA(DPBHATIA123@GMAIL.COM)(9811191766)(PETITIONER) LALIT KUMAR SRIVASTAVA()(9910781766)(RESPONDENT) RAJESH SETHI(RESETH@HOTMAIL.COM)()(RESPONDENT) HARKIRAS(HARKIRAS@HOTMAIL.COM)()(RESPONDENT)		

		RATI COSHIC(RATI_93@HOTMAIL.COM)(9818215275)(RESPONDENT) ARUN SRIVASTAVA(SCLAWARUN@GMAIL.COM)(9818166510)(RESPONDENT)		
15	CM(M)-867/2022	SURENDER KUMAR PAHUJA V/s WENGER AND CO.	RISHI DEWAN	
		OTHER DETAILS OF ADVOCATES: RISHI DEWAN ,KAPILA DEWAN(RISHIDEWAN2422@GMAIL.COM)(9868107080)(PETITIONER) WENGERS.IN(SUPPORT@WENGER.IN)(9313885241)(RESPONDENT)		
16	CM(M)-1331/2022 CM APPL. 51897/2022 WITH CM(M) 847/2023 CM(M) 2668/2024	ASSOCIATED TOOLINGS (INDIA) PRIVATE LIMITED V/s SATISH CHAWLA	JOYDEEP MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: JOYDEEP MAZUMDAR(INFORMID@GMAIL.COM)(9999300777)(PETITIONER) SATISH CHAWLA(SATISHCHAWLA@ALLIANCEENGG.COM)(9810043319)(PETITIONER) SATISH CHAWLA(SATISHCHAWLA@ALLIANCEENGG.COM)(9810043319)(RESPONDENT)		
17	CM(M)-847/2023 CM APPL. 26704/2023	ASSOCIATED TOOLINGS (INDIA) PRIVATE LIMITED V/s SATISH CHAWLA	JOYDEEP MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: JOYDEEP MAZUMDAR(INFORMJD@GMAIL.COM)(9999300777)(PETITIONER) SATISH CHAWLA(SATISHCHAWLA@ALLIANCEENGG.COM){}(RESPONDENT)		
18	CM(M)-2668/2024	ASSOCIATED TOOLINGS (INDIA) PRIVATE LIMITED V/s SATISH CHAWLA PROPRIETOR	DEBOJYOTI BHATTACHARYA	
		OTHER DETAILS OF ADVOCATES: JOYDEEP MAZUMDAR(LDEBOJYOTI.ADV@GMAIL.COM)(9871948837)(PETITIONER) SATISH(SATISHCHAWLA@ALLIANCEENGG.COM){}(RESPONDENT)		
19	CM(M)-448/2023 CM APPL. 13369/2023	SOHAN LAL (SINCE DECEASED THROUGH LRS) & ORS. V/s NASIR USMAN & ORS.	SUNIL DUTT DIXIT, YASHIKA VIJ	
		OTHER DETAILS OF ADVOCATES: SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) SHAILENDRA(SHAILENDRAASSOCIATES@SHAILENDRA.NET.IN){}(RESPONDENT) CAIVRENDRA(CAVIRENDRA.2011@GMAIL.COM){}(RESPONDENT) YASHIKA VIJ(YASHIKAVIJ15@YAHOO.COM)(9958800581)(PETITIONER)		
20	CM(M)-502/2023 CM APPL. 15084/2023	AJAY JAIN & ANR. V/s M/S MICRO9 MINECHAM INDUSTRIES	MRIDUL JAIN	
		OTHER DETAILS OF ADVOCATES: M/S MICRO (ADMINIMICRO9.IN.SALES@GMAIL.COM){}(PETITIONER) AJAY JAIN(AJAY.BIZ@GMAIL.COM)(9810037258)(PETITIONER) MRIDUL JAIN(ADVOCATEJAINOFFICE@GMAIL.COM)(9810302811)(PETITIONER) PRADEEP GARG(){(9810320815)(PETITIONER) VISHWA(VISHWARANJAN71@YAHOO.COM){}(RESPONDENT)		
21	CM(M)-812/2023 CM APPL. 25264/2023	SAMSUDHDEEN@ NETA V/s RAJENDER KUMAR & ANR.	KULDEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: RACHIT GUPTA , ALI CHAUDHARY(){(9711417359)(PETITIONER) BHADURIA(){(9811637630)(RESPONDENT)		
22	CM(M)-1391/2023 CM APPL. 44161/2023	RAJEEV GUPTA V/s MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES: VIKAS SHARMA(ADVOCATEVIKASSHARMA1@GMAIL.COM)(9810566116)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		
23	CM(M)-1669/2023 CM APPL. 53089/2023 CM APPL. 18300/2024	AGROCORP INDIA TRADE SERVICES PVT. LTD. & ANR. V/s SUSHIL KUMAR JAIN & ANR.	GAURAV AGGARWAL, THOMAS OOMMEN	
		OTHER DETAILS OF ADVOCATES: GAURAV AGGARWAL , MAHIMA MISHRA(IGAURAV99@GMAIL.COM)(9999846566)(PETITIONER) RAJEEV(RAJEEV.RTC@HOTMAIL.COM){}(RESPONDENT) MUKUL(MUKUL_ENT1965@YAHOO.CO.IN){}(RESPONDENT) GAURAV AGGAWAL(IGAURAV99@GMAIL.COM)(9999846566)(PETITIONER) THOMAS OOMMEN(THOMAS9OOMMEN@YAHOO.COM)(9899813107)(RESPONDENT)		

24	CM(M)-1845/2023 CM APPL. 58639/2023	PRAJNA INSURETECH PVT LTD & ORS. V/s PAYVORITE INDIA OPC PVT LTD	SOMDEV TIWARI, SOMDEV TIWARI, SURENDER GUPTA	
		OTHER DETAILS OF ADVOCATES: SOMDEV TIWARI(ADV.SOMDEVTIWARI@GMAIL.COM)(9979146898)(PETITIONER) SURENDER GUPTA(SURENDERGUPTA.ADV@GMAIL.COM)(9811196644)(RESPONDENT)		
25	CM(M)-130/2024 CM APPL. 4126/2024 CM APPL. 4127/2024	KAPIL CHANANA V/s M/S IREO HOSPITALITY CO. PVT. LTD.	VIJAY KUMAR WADHWA	
		OTHER DETAILS OF ADVOCATES: KAPIL(DK22_56@YAHOO.CO.IN)(9899056655)(PETITIONER) VIJAY KR WADHWA & ARUSH KR(MWLAWASSOCIATES@GMAIL.COM)(9818376231)(PETITIONER) M/S IREO HOSPITALITY COMPANY PVT LTD(IHCPL@IREO.IN)(9560797645)(RESPONDENT) A SHARMA(OFFICE@ASHARMA.IN){}(RESPONDENT) ASHISH(ASHISH.VERMA@IREO.IN){}(RESPONDENT)		
26	CM(M)-1871/2024 CM APPL. 8908/2024	DIVISIONAL COMMERCIAL MANAGER, & ANR. V/s ASHOK KUMAR PUROHIT	VIKRANT NILESH GOYAL, MOHD. ANIS UR REHMAN	
		OTHER DETAILS OF ADVOCATES: VIKRANT NILESH(VNGOYAL@GMAIL.COM)(9953228888)(PETITIONER) ASHOK(ASKPUROHIT@GMAIL.COM){}(RESPONDENT) MOHD. ANIS UR REHMAN(ADV.ANISREHMAN@GMAIL.COM)(9811674091)(PETITIONER) MOHD. ANIS UR REHMAN(ADV.ANISREHMAN@GMAIL.COM)(9811674091)(PETITIONER)		
27	CM(M)-1951/2024 CM APPL. 11047/2024 CM APPL. 11049/2024	PRITPAL SINGH BHATIA V/s NARENDER KUMAR	MUKESH MOHAN	
		OTHER DETAILS OF ADVOCATES: RG LAWZ(INFO@RGLAWZ.COM)(9810910312)(PETITIONER) RAJIV(RAJIVMEHRAADV@YAHOO.COM){}(RESPONDENT)		
28	CM(M)-2123/2024 CM APPL. 15982/2024	THE SRI CHAITANYA INSTITUTE & ANR. V/s DILIP KUMAR	SANJEEV	
		OTHER DETAILS OF ADVOCATES: SANJEEV CHHIKARA AND SUMIT GAUR(SANJEEVLEGALWARRIOR@GMAIL.COM)(9999559072)(PETITIONER) SUSHANT (SUSHANTMUKUND@GMAIL.COM){}(RESPONDENT)		
29	CM(M)-2235/2024 CM APPL. 18980/2024	INDRAPRASTHA GAS LIMITED V/s DELHI TRANSCO LIMITED	ABHIMANYU GARG, SUSHIL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: VIVEK (VIVEK.METHODICA@GMAIL.COM)(9871371960)(PETITIONER) RAMEEZ(RAMEEZ3591@GMAIL.COM){}(RESPONDENT) SUSHIL KUMAR SINGH(SUSHILKUMARSINGH1@GMAIL.COM)(9810034298)(RESPONDENT)		
30	CM(M)-2309/2024 CM APPL. 20824/2024	VIJAY KUMAR SABHARWAL V/s AJAY KUMAR SABHARWAL & ORS.	ISHAN SANGHI	
		OTHER DETAILS OF ADVOCATES: SANGHI & CO(DELHI@SANGHI.CO){}(PETITIONER) MUKUL(MUKULLAWOFFICE@GMAIL.COM){}(RESPONDENT)		
31	CM(M)-2476/2024	MILLFIELDS DEVELOPERS PRIVATE LIMITED V/s M S HEWLETT PACKARD ENTERPRISES INDIA PRIVATE LIMITED & ANR.	ABHIMANYU CHOPRA	
		OTHER DETAILS OF ADVOCATES: ASHISH(ASHISH.SHAH@THEZURIBHOTELS.COM)(9891434361)(PETITIONER) ABHIMANYU CHOPRA, URVASHI(ABHIMANYU.CHOPRA@AZBPARTNERS.COM)(9891434361)(PETITIONER) LAKSHMI(LAKSHMI.MENON@HPE.COM)(9900988095)(RESPONDENT) YOUFIRST MONEY(FIN.OPS@YOUFIRST.COM){}(RESPONDENT)		
32	CM(M)-2602/2024 CM APPL. 29819/2024	SH SATYAVIR V/s SH RAJESH KUMAR AND ORS	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES:		
33	CM(M)-2654/2024 CM APPL. 31699/2024	NARENDER KUMAR V/s JAGDISH CHANDER	RAKESH MUKHIJA	
		OTHER DETAILS OF ADVOCATES: K K MUKHIJA & RAKESH(MUKHIJASOFFICE@GMAIL.COM)(9811575777)(PETITIONER)		
34	CM(M)-2705/2024	KAVITA V/s DHAN SINGH THROUGH LEGAL HEIRS	AMIT KUMAR SHARMA, SHIKHAR SHARMA	

		OTHER DETAILS OF ADVOCATES: VAIBHAV RAO(VAIBHAVRAO07@GMAIL.COM)(9654860262)(PETITIONER) SHIKHAR SHARMA(SHIKHAR_SHARMA@OUTLOOK.COM)(8930203102)(PETITIONER)		
35	CM(M)-2710/2024 CM APPL. 33077/2024	OM DUTT SHARMA V/s BABLI	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) NG EQUITY(NGEQYUTY001@GMAIL.COM)()(RESPONDENT)		
36	CM(M)-2714/2024 CM APPL. 33101/2024	SH. OM DUTT SHARMA V/s SMT. OMWATI & ORS.	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) NG(NGEQUITY001@GMAIL.COM)()(RESPONDENT)		
37	CM(M)-2860/2024 CM APPL. 37363/2024 WITH CM(M) 2867/2024	SADHU RAM (DECEASED) THROUGH HIS LRS V/s MUNICIPAL CORPORATION OF DELHI	ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES:		
38	CM(M)-2867/2024 CM APPL. 37697/2024	SADHU RAM DECEASED THROUGH HIS LRS V/s MUNICIPAL CORPORATION OF DELHI	ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) AKHIL(MITTALSOLICITORS@GMAIL.COM)(0)(RESPONDENT)		
39	CM(M)-3017/2024	SUNAINA SINGH V/s SITA DEVENDER CHAUDHRY @ SITA CHAUDHARY & ORS.	VIKRAM SINGH JAKHAR, ANUNAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: ANUNAYA MEHTA(ANUNAYAMEHTA@GMAIL.COM)(9899834055)(RESPONDENT)		
40	CM(M)-3038/2024 CM APPL. 42437/2024	A AND V FASHION V/s ANUJ CHAWLA & ANR.	NARENDRA KALRA	
		OTHER DETAILS OF ADVOCATES: K C KALRA & CO(KALRA.NARENDRA@GMAIL.COM)(9811403864)(PETITIONER) DALIP(DALIPRASTOGI@GMAIL.COM)(0)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT)		
41	CM(M)-3128/2024 CM APPL. 45198/2024	S.K. NANDA V/s HARPAL SINGH SANDHU	SHALABH GUPTA, SHALABH GUPTA	
		OTHER DETAILS OF ADVOCATES: SHALABH GUPTA(SHALABH.ADV@GMAIL.COM)(9818681699)(PETITIONER) SHALABH GUPTA(SHALABH.ADV@GMAIL.COM)(9818681699)(PETITIONER)		
42	CM(M)-3566/2024 CM APPL. 59256/2024	M/S PVT GLOBAL TRADING COMPANY AND ORS. V/s M/S OMAR SHOAIB YAWAR LIMITED.	SUSHANT DAHIYA	
		OTHER DETAILS OF ADVOCATES: SANJAY RELAN, SUSHANT DAHIAY, FAGUNI(ADV.SANJAY.RELAN@GMAIL.COM)(9818488176)(PETITIONER) HOMAY (MOHAYOUNYAWAR66@GMAIL.COM)(0)(RESPONDENT)		
43	CM(M)-3939/2024 CM APPL. 69664/2024	MANOHAR LAL BANSIWAL V/s MADHUKAR BANSIWAL	VIPIN NANDWANI	
		OTHER DETAILS OF ADVOCATES:		
44	CM(M)-3989/2024	AJAY SINGAL V/s M/S KLJ DEVELOPERS PRIVATE LIMITED	NITIN GARG	
		OTHER DETAILS OF ADVOCATES: NITIN GARG(INFO@KNOWLEX.IN)(9958986363)(PETITIONER) PARAS CHAUDHARY(PC1801@GMAIL.COM)(0)(RESPONDENT)		
45	CM(M)-4004/2024 CM APPL. 71578/2024	MANISH SACHDEVA V/s SHORYA MERCANTILE PVT. LTD.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
46	CM(M)-4121/2024 CM APPL. 74577/2024	RAJESH V/s SUNIL GANGWAL	ANUBHAV DADHICH	
		OTHER DETAILS OF ADVOCATES: HEMLATA SHARMA ()(8800129139)(PETITIONER)		
47	CM(M)-4165/2024 CM APPL. 75620/2024 WITH CM(M) 494/2025	GULSHAN KUMAR & ORS. V/s QAISER IBRAHIM & ORS.	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)(9810727771)(PETITIONER) VARUN (VARUNSIKKA.ADV@GMAIL.COM)(0)(RESPONDENT)		

48	CM(M)-494/2025	SAVITRI V/s QAISER IBRAHIM & ORS.	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA (ADMIN@ANEJAANDANEJA.COM){0}(PETITIONER) VARUN SIKKA(VARUNSIKKA.ADV@GMAIL.COM){0}(RESPONDENT)		
49	CM(M)-44/2025 CM APPL. 1734/2025	M/S CHAUHAN JEWELLERS & ORS. V/s MMTC LTD	RAJINDER WALI	
		OTHER DETAILS OF ADVOCATES:		
50	CM(M)-134/2025 CM APPL. 4009/2025	SATVINDER KAUR V/s BAJINDER PAL SINGH & ANR.	ANAUNTTA SHANKAR	
		OTHER DETAILS OF ADVOCATES: MAYNAK BHARGAVA (OFFICE.MAYANKBHARGAVA@GMAIL.COM)(9891467867)(PETITIONER) NANDITA (NANDITAABROL@GMAIL.COM){0}(RESPONDENT)		
51	CM(M)-217/2025 CM APPL. 6714/2025	SHAYMA DEVI & ORS. V/s SHRI MOHAMMAD IBRAHIM AHMED PAI & ORS.	ANUJ SAINI	
		OTHER DETAILS OF ADVOCATES:		
52	CM APPL. 18856/2025 CM APPL. 18857/2025 REVIEW PET. 190/2025 In EX.F.A.-42/2024	M/D GALLUS CHATTELS PVT. LTD. AND ORS V/s M/S ISHWAR INDUSTRIES LTD.	RAJESH VIG, EKTA MEHTA	
		OTHER DETAILS OF ADVOCATES: C P VIG (CPVIG44@GMAIL.COM){9818444953}(PETITIONER) EKTA MEHTA (EKTADMEHTA@GMAIL.COM){0}(RESPONDENT) C P VIG AND RAJESH VIG(RAJESHVIG07@GMAIL.COM){9818444953}(PETITIONER) EKTA MEHTA(EKTADMEHTA@GMAIL.COM){0}(RESPONDENT) EKTA MEHTA(EKTADMEHTA@GMAIL.COM){9971443037}(RESPONDENT)		
FOR DISPOSAL				
53	CM(M)-1465/2023 CM APPL. 46719/2023	HARISH GUPTA V/s SH PRADEEP GUPTA & ORS.	SHIV CHARAN GARG, SUDESH KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) PRADEEP GUPTA(SUDESHGOYAL@HOTMAIL.COM)(9811052237)(RESPONDENT) VINEY TYAGI{(7838784954)}(RESPONDENT) SUDESH KUMAR GOYAL(SUDESHGOYAL@HOTMAIL.COM)(9811052237)(PETITIONER)		
FOR FINAL DISPOSAL				
54	EX.F.A.-10/2024 CM APPL. 13326/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s ADHUNIK SECURITY SERVICE	C.S. CHAUHAN	
		OTHER DETAILS OF ADVOCATES: NATIONAL HIGHWAY(DARBHANGA@NHAI.ORG){}(PETITIONER) C S CHAUHAN(CHHINNMBHALCHAUHAN@GMAIL.COM)(9810464514)(PETITIONER)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

faisal.zaki@dhc.nic.in

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	FAO-37/2025 CM APPL. 10648/2025	R K SHARMA ADVOCATE V/s M/S BSES YAMUNA POWER LTD. THROUGH C.E.O AND ORS.	VIRENDAR PARKASH SHARMA	
		OTHER DETAILS OF ADVOCATES:		
2	FAO-91/2025 CM APPL. 20553/2025	AJAY KUMAR GOYAL V/s SANJAY GOYAL NOW DECEASED THROUGH LEGAL HEIR ANJU GOYAL	SANJANA GUPTA	
		OTHER DETAILS OF ADVOCATES: EQUATOR LAW (RAKESHTANWAR.ADV@GMAIL.COM)(9953688652)(PETITIONER) ROHAN(ROHAN.GUPTA@ENLEX.CO.IN)(0)(RESPONDENT)		
3	CM APPL. 4874/2025(CM For Restoration) CM APPL. 4875/2025 In RFA-623/2019(Disposed off case)	SNEH DEVELOPERS PVT LTD & ORS V/s M S PANNU	H S KOHLI, AMIT SHERAWAT	
		OTHER DETAILS OF ADVOCATES: H S KOHLI()(9811081547)(PETITIONER) H S KOHLI(AYUSHDUDE99@GMAIL.COM)(0)(PETITIONER) ANU SALWAN(ANU11SALWAN@YAHOO.CO.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	FAO-390/2016	MADHUMITA BOSE V/s THE STATE (NCT OF DELHI) & ANR	N K KATYAL, ANUPAM SRIVASTAVA, SANJAY KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ANUPAM SRIVASTAVA(MAIL@TCL-INDIA.NET)(9310283790)(RESPONDENT) SANJAY KUMAR MISHRA(SANJAYMISHRASB@GMAIL.COM)(9811836147)(PETITIONER)		
5	CM APPL. 7188/2025 In FAO-177/2017	M/S. QUTUB ENTERPRISES & ANR. V/s DHAN RAJ & ORS.	SUMI ANAND & RICHA OBEROI, VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SUMIT BANSAL(SUMIT.BANSAL@SUMITLAW.COM)(0)(PETITIONER) SVA LAW ASSOCIATES(SUNILCHAUFHAN@SVALEGAL.CO.IN)(9810213040)(RESPONDENT)		
6	FAO-382/2017 CM APPL. 35763/2017 CM APPL. 35764/2017	SAMSUNG INDIA ELECTRONICS PVT LTD V/s RAJU	RNS ASSO	
		OTHER DETAILS OF ADVOCATES:		
7	FAO-24/2018 CM APPL. 1942/2018	RIMA GULSHAN V/s VISHAL SALUJA & ANR	ZUBEDA BEGUM, KIRAN SINGH & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: ZUBEDA BEGUM()(9868119078)(PETITIONER)		
8	FAO-457/2019 CM APPL. 50207/2019	RAM SINGH & ORS V/s AJAD @ ANAND TANWAR & ORS	DEEPAK DHINGRA	
		OTHER DETAILS OF ADVOCATES: DEEPAK DHINGRA()(9958553205)(PETITIONER)		
9	FAO-73/2021 CM APPL. 6908/2021 CM APPL. 6909/2021	THE NEW INDIA ASSURANCE CO LTD V/s RAHIM & ANR	RAJESH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: R K TRIPATHI(RKRTRIIPATHI72@GMAIL.COM)(9811602923)(PETITIONER)		
10	FAO-107/2021	BIJAY SINGH AND ANOTHER V/s UNION OF INDIA	BRIJBALLABH TIWARI	

		OTHER DETAILS OF ADVOCATES: BRIJBALLABHTIWARI(BRIJ_DELHI_INDIA@YAHOO.COM)(9354074917)(PETITIONER) BRIJBALLABH TIWARI (BRIJ_DELHI_INDIA@YAHOO.COM)(9354074917)(PETITIONER) BRIJBALLABH TIWARI (BRIJ_DELHI_INDIA@YAHOO.COM)(9354074917)(PETITIONER) UNION OF INDIA(JKSINGH93@GMAIL.COM){}(PETITIONER) J K SINGH(JKSINGH93@GMAIL.COM)(9810260368)(RESPONDENT)		
11	FAO-144/2022 CM APPL. 23583/2022	M/S A.V CONSTRUCTIONS V/s DHARAMJIT KHERA & ANR.	FIROZ KHAN	
		OTHER DETAILS OF ADVOCATES: M/S A V CONSTRUCTIONS(VIKHYATSRIVASTAVA9C42@GMAIL.COM){}(PETITIONER) MAHENDRA SINGH SHARMA(MAHENDRASHARMAADVOCATE@GMAIL.COM)(9818140979)(PETITIONER) DJ KHERA(DJKHERA@YAHOO.CO.UK){}(RESPONDENT)		
12	FAO-165/2022 CM APPL. 27199/2022 CM APPL. 27200/2022 CM APPL. 50303/2023	DINESH KUMAR GUPTA AND ORS V/s VIJAY KUMAR GUPTA AND ANR	RAMBHAKT AGRAWAL, RAMBHAKT AGRAWAL	
		OTHER DETAILS OF ADVOCATES: RAMBHAKT(RAMBHAKT@GMAIL.COM)(9818107195)(PETITIONER) SUNEET NAGPAL ()(9811166736)(RESPONDENT) DAYANAND SHARMA(9811377418){}(RESPONDENT) RAMBHAKT AGRAWAL(RAMBHAKT@GMAIL.COM)(9818107195)(PETITIONER)		
13	FAO-63/2023 CM APPL. 12607/2023 CM APPL. 12610/2023	GEETHAMMA & ANR. V/s MUTHOOT FINANCE LIMITED & ORS.	ANITTA & ADONA LLP, VIKAS BIDHURI, MEGHA SAROA	
		OTHER DETAILS OF ADVOCATES: ANITTA & ADONA LLP(OFFICE@ANITTAADONA.COM)(9289767700)(PETITIONER) ANITTA & ADONA LLP(OFFICE@ANITTAADONA.COM)(9289767700)(PETITIONER) MUTHOOT GROUP(INFO@MUTHOOTGROUPS.US){}(RESPONDENT) SSFACILITY(SSFACILITY@GMAIL.COM){}(RESPONDENT) MUTHOOT GROUP(INFO@MUTHOOTGROUPS.US){}(RESPONDENT) VIKAS BIDHURI(VIKASBIDHURI97@GMAIL.COM)(9716221877)(RESPONDENT) MEGHA SAROA(SAROAMEGHA@GMAIL.COM)(9999159296)(RESPONDENT)		
14	FAO-103/2023 CM APPL. 21667/2023	TATA AIG GENERAL INSURANCE CO LTD. V/s ANIL KUMAR & ANR.	VANDANA TANEJA	
		OTHER DETAILS OF ADVOCATES: VANDANA KAHLON()(9868576800)(PETITIONER)		
15	FAO-89/2024 CM APPL. 15914/2024 CM APPL. 15915/2024	SH. DEVENDER SINGH @ HAPPY V/s SH. SATYANARAYAN AND ORS	PRAMOD AHUJA, CHANDRA SHEKHAR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR AHUJA, SUMIT(PRAMODAHUJA.ADV4@GMAIL.COM)(9810083660)(PETITIONER) NAGAR(ADVMPNAGAR1963@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BASANTI DEVI(ADVMPNAGAR1963@GMAIL.COM)(9211504145)(RESPONDENT) CHANDRA SHEKHAR(CSPARASHER@GMAIL.COM)(9811026863)(PETITIONER) CHANDRA SHEKHAR(CSPARASHER@GMAIL.COM)(9811026863)(PETITIONER) CHANDRA SHEKHAR(CSPARASHER@GMAIL.COM)(9811026863)(RESPONDENT)		
16	FAO-187/2024 CM APPL. 33814/2024	AXIS BANK LIMITED V/s SHIV KUMAR CHAUHAN & ANR.	RAJESH JANGRA	
		OTHER DETAILS OF ADVOCATES: RAJESH JANGRA(JANGRAADVOCATE@GMAIL.COM)(9958726491)(PETITIONER) SHIV(SHIVKUMARCHAUHAN8506@GMAIL.COM){}(RESPONDENT) RAJIV(RAJIV@RPKAPUR.COM){}(RESPONDENT)		
17	FAO-209/2024 CM APPL. 37758/2024	M/S. WYAN INDUSTRIES PVT. LTD. V/s ISHWARI DEVI & ANR.	SHIVAM GUPTA, RAM KANWAR NAIN	
		OTHER DETAILS OF ADVOCATES: PRATEEK GOSWAMI(RISHABHGUPTA.OFFICE@GMAIL.COM)(8586834657)(PETITIONER) M/S ISHWARI DEVI AND ANOTHER(SAHIL@MRAMETAL.COM)(9873228006)(PETITIONER) ISHWARI DEVI(CORPORATE@GETMYCLAIM.IN)(9990180262)(RESPONDENT) RAM KANWAR NAIN(LAWOFFICES723WW@GMAIL.COM)(9312070470)(RESPONDENT)		
18	FAO-235/2024	SH HARISH KUMAR MEHTA V/s STATE AND ORS.	KUNAL MADAN	
		OTHER DETAILS OF ADVOCATES: KMA LAW OFFICE(ADMIN@KMALAWOFFICE.COM)(9810821712)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
19	FAO-367/2024 CM APPL. 69057/2024	DELHI JAL BOARD V/s ARORA BUILDERS	ASHISH KUMAR	

		OTHER DETAILS OF ADVOCATES: SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(9811112863)(PETITIONER) AROARA BUILDER (SALES@ARORABUILDER.COM)(0)(RESPONDENT)		
20	FAO-393/2024 CM APPL. 74237/2024	PUNEET WADHWA V/s INDERJEET SINGH & ORS.	VIKAS KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR BHARDWAJ(ADVOCATE.VIKAS.BHARDWAJ@GMAIL.COM)(8750903300)(PETITIONER) SANTINDERJEET(SANTINDERJEET@GMAIL.COM)(0)(RESPONDENT)		
21	RFA-802/2017	AFAQ AHMAD V/s NEETA	LALIT BHARDWAJ & J K VERMA, AMIT JAGGA	
		OTHER DETAILS OF ADVOCATES:		
22	RFA-255/2019 CM APPL. 13979/2019	KAMLA V/s MALKHAN SINGH	SWATI RATHI	
		OTHER DETAILS OF ADVOCATES: SWATI RATHI()(9811380688)(PETITIONER)		
23	RFA-685/2019 CM APPL. 33887/2019 CM APPL. 33889/2019 CM APPL. 55259/2019	NAVEEN JAIN (DECEASED) THR LRS V/s M/S GOMTESH PROMOTERS (P) LTD & ORS	ASHOK MITTAL, ASHOK MITTAL, ANIL DAGAR	
		OTHER DETAILS OF ADVOCATES: ASHOK MITTAL()(9811485695)(PETITIONER) ASHOK MITTAL()(9811485695)(PETITIONER) ANIL DAGAR(ANILDAGARADV@GMAIL.COM)(9811570337)(RESPONDENT)		
24	RFA-870/2019 CM APPL. 43445/2019 CM APPL. 43448/2019	SURAJ SHARMA @ SADHU RAMAN GAUR DAS V/s DINESH SHARMA	ANKIT TANDON, HERNISHA TANDON	
		OTHER DETAILS OF ADVOCATES: ANKIT TANDON , HERNISHA TANDON()(9873310739)(PETITIONER)		
FOR FINAL HEARING				
25	RFA-987/2016 WITH RFA 659/2018 RFA 697/2018	BALDEV RAJ MADAN THR LR V/s LOVELEEN & ORS.	VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES:		
26	RFA-659/2018 CM APPL. 52907/2019 WITH RFA 697/2018 CONT.CAS(C) 1399/2024	BALDEV RAJ MADAN (DEAD) THR LRS V/s CHAMPAWATI MADAN & ORS	VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH()(9868285491)(PETITIONER) VIKRAM SINGH()(9625708207)(PETITIONER)		
27	RFA-697/2018 CM APPL. 34171/2018 CM APPL. 49495/2018 CM APPL. 55909/2024	LOVLEEN & ANR V/s BALDEV RAJ MADAN (DEAD) THR LRS	PAYAL JAIN, VIKRAM SINGH DAHIYA	
		OTHER DETAILS OF ADVOCATES: PAYAL JAIN()(9868045019)(PETITIONER) PAYAL JAIN()(9868045019)(PETITIONER) VIKRAM SINGH DAHIYA(VSD297@GMAIL.COM)(9868285491)(RESPONDENT) VIKRAM SINGH DAHIYA(VSD297@GMAIL.COM)(9868285491)(RESPONDENT)		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-957/2025	KISHAN GUPTA V/s STATE (NCT OF DELHI)	RAJNEESH BHASKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: RAJNEESH BHASKAR(RBHASKAR9871207061@GMAIL.COM)(8920067875)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RAJ PARK-167/2024)
2	BAIL APPLN.-1116/2025	ABHISHEK VASISTH @ ABHI SHARMA @ ABHINAV SHARMA V/s STATE NCT OF DELHI	NISHANK TYAGI	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI(ADVOCATEGAURAVJAIN22@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BARAKHAMBA ROAD-81/2018) BAIL APPLN. 3464/2020 FILED BY MR. ABHISHEK VASHISHT @ ABHI VASHISHT @ ABHISHEK SHARMA @ ABHINAV SHARMA (DISPOSED ON : 2020-11-10) BAIL APPLN. 76/2021 FILED BY ABHISHEK VASHISHT @ ABHI VASHISHT @ ABHISHEK SHARMA @ ABHINAV SHARMA (DISPOSED ON : 2021-03-26) BAIL APPLN. 2058/2021 FILED BY ABHISHEK VASISTH @ ABHI SHARMA @ ABHINAV SHARMA (DISPOSED ON : 2021-10-26) BAIL APPLN. 1481/2021 FILED BY ABHISHEK VASISTH @ ABHI SHARMA @ ABHINAV SHARMA (DISPOSED ON : 2021-05-03) BAIL APPLN. 1247/2022 FILED BY ABHISHEK VASISTH @ ABHI SHARMA @ ABHINAV SHARMA (DISPOSED ON : 2022-05-24) BAIL APPLN. 81/2022 FILED BY ABHISHEK VASISTH @ ABHI SHARMA@ABHINAV SHARMA (DISPOSED ON : 2022-03-31) BAIL APPLN. 2289/2022 FILED BY ABHISHEK VASISTH @ ABHI SHARMA @ ABHINAV SHARMA (DISPOSED ON : 2023-02-23) BAIL APPLN. 2033/2023 FILED BY ABHISHEK VASISTH @ ABHI SHARMA @ ABHINAV SHARMA (DISPOSED ON : 2024-07-01) BAIL APPLN. 3522/2024 FILED BY ABHISHEK VASIST @ ABHI SHARMA @ ABHINAV SHARMA (DISPOSED ON : 2024-11-22) P.S.-FIR NO. :(BARAKHAMBA ROAD-81/2018)
BAIL				
3	BAIL APPLN.-4334/2023	PAUL ONYEJI ATUH V/s THE STATE NCT OF DELHI	SUSHMA SHARMA	
		OTHER DETAILS OF ADVOCATES: SUSHMA SHARMA(SUSHMASHARMA7768@GMAIL.COM)(9212113939)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-7/2022) BAIL APPLN. 426/2023 FILED BY SAMUEL ANIGOR CHIBUZOR (DISPOSED ON : 2023-05-15) P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-7/2022)
4	BAIL APPLN.-2119/2024 CRL.M.(BAIL) 1030/2024	DR. NAGESHWAR KUMAR NAGAR V/s STATE (NCT OF DELHI)	JAYANT BHATT	
		OTHER DETAILS OF ADVOCATES: SARTHAK GUPTA (OFFICE@JAYANTBHATT.IN)(8447185912)(PETITIONER) SARTHAK GUPTA (OFFICE.JAYANTBHATT.IN)(8447185912)(PETITIONER)		P.S.-FIR NO. :(MANGOLPURI-454/2024)

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
5	BAIL APPLN.-2216/2024	AJAY @ MANTU @ MADHU SUDAN YADAV V/s STATE NCT OF DELHI	SHUBHAM SHARMA	
		OTHER DETAILS OF ADVOCATES: DAMAN JIT KAUR(LAWCHAMBER.DS@GMAIL.COM)(9899571496)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BADARPUR-465/2015)
6	BAIL APPLN.-3460/2024	MRS MALTI DEVI V/s THE STATE GOVT. OF N.C.T. OF DELHI	DEEPAK KUMAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MUKHERJEE NAGAR-473/2024)
7	BAIL APPLN.-3591/2024	SARVESH SINGH V/s STATE NCT OF DELHI	GAURAV LOMES	
		OTHER DETAILS OF ADVOCATES: SUSHANT KUMAR (SR.SINGHYADAV@GMAIL.COM)(7678663208)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-277/2018) BAIL APPLN. 3436/2021 FILED BY SARVESH SINGH (DISPOSED ON : 2022-08-31) BAIL APPLN. 3500/2022 FILED BY SHIVANI (DISPOSED ON : 2022-11-24) BAIL APPLN. 2116/2023 FILED BY SARVESH SINGH (DISPOSED ON : 2023-06-23) BAIL APPLN. 3880/2023 FILED BY SARVESH SINGH (DISPOSED ON : 2023-11-30) BAIL APPLN. 3229/2023 FILED BY SHIVANI (DISPOSED ON : 2023-11-17) CRL.M.C. 7575/2023 FILED BY SHIVANI (DISPOSED ON : 2023-11-17) BAIL APPLN. 344/2024 FILED BY SARVESH SINGH (DISPOSED ON : 2024-02-19) BAIL APPLN. 831/2024 FILED BY SHIVANI (IN JC) (DISPOSED ON : 2024-05-02) BAIL APPLN. 4213/2023 FILED BY SHIVANI (DISPOSED ON : 2023-12-14) BAIL APPLN. 1347/2024 FILED BY SARVESH SINGH (DISPOSED ON : 2024-05-29) P.S.-FIR NO. :(SARAI ROHILLA-277/2018)
8	BAIL APPLN.-3703/2024	SACHIN KUMAR @ TINKU V/s STATE OF NCT OF DELHI	VISHAL RAJ SEHIJPAL	
		OTHER DETAILS OF ADVOCATES: VISHAL RAJ SEHIJPAL(VISHALSEHJAPL@GMAIL.COM)(9999229678)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ALIPUR-777/2023)
9	BAIL APPLN.-4256/2024	PRAVEEN V/s STATE GOVT OF NCT OF DELHI	MOHIT RANA	
		OTHER DETAILS OF ADVOCATES: MOHIT RANA(ADMIN@MOHITRANALAWOFFICES.COM)(9599111171)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-337/2022) BAIL APPLN. 3421/2023 FILED BY PRAVEEN (DISPOSED ON : 2024-03-19) BAIL APPLN. 3294/2023 FILED BY JAIPAL (DISPOSED ON : 2024-03-19) BAIL APPLN. 1112/2024 FILED BY PARVEEN (DISPOSED ON : 2024-08-21) BAIL APPLN. 3064/2024 FILED BY UMESH SINGH (D. OF HEARING : 2025-07-22) BAIL APPLN. 3380/2024 FILED BY PARVEEN (DISPOSED ON : 2024-12-10) BAIL APPLN. 3729/2024 FILED BY JAIPAL (DISPOSED ON : 2025-01-09) BAIL APPLN. 1450/2025 FILED BY MOHAN BABU GUPTA (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-337/2022)
10	BAIL APPLN.-4337/2024	VIVEK GUPTA V/s THE STATE NCT OF DELHI	AMIT MISHRA	
		OTHER DETAILS OF ADVOCATES: S.K MISHRA (SKMISHRADVOCATE@GMAIL.COM)(9818160645)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-126/2022) BAIL APPLN. 2340/2022 FILED BY SHRI RANJEET SINGH ALIAS BURA ALIAS BOBBY (DISPOSED ON :

				2022-10-14) BAIL APPLN. 1788/2023 FILED BY VIVEK GUPTA (DISPOSED ON : 2024-03-21) BAIL APPLN. 812/2025 FILED BY RANJIT SINGH ALIAS BOBBY ALIAS BURA (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(KALINDI KUNJ-126/2022)
11	BAIL APPLN.-4357/2024	SHIVAM SHUKLA V/s STATE (GNCT OF DELHI)	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR ()(9795532947)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GAZI PUR-288/2019) BAIL APPLN. 3941/2020 FILED BY PRADEEP TIWARI (DISPOSED ON : 2021-09-22) BAIL APPLN. 4137/2021 FILED BY PRADEEP TIWARI (DISPOSED ON : 2022-10-11) P.S.-FIR NO. :(GAZI PUR-288/2019)
12	BAIL APPLN.-4565/2024 CRL.M.A. 8163/2025	PRAMOD GOEL V/s STATE OF NCT OF DELHI	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JIAN(ADVOCATEGAURAVJAIN22@GMAIL.COM)(9582621707)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) GAURAV JAIN(ADVOCATEGAURAVJAIN22@GMAIL.COM)(9582621707)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-35/2019) W.P.(CRL) 1298/2019 FILED BY KRISHAN CHAND BANSAL (DISPOSED ON : 2019-05-03) BAIL APPLN. 2822/2019 FILED BY KRISHAN CHAND BANSAL (DISPOSED ON : 2020-01-15) TR.P.(CRL.) 81/2019 FILED BY ANIL GUPTA (DISPOSED ON : 2019-11-21) BAIL APPLN. 917/2021 FILED BY PRAMOD GOEL(IN J/C) THROUGH PAIROKAR OF THE YOUNGER BROTHER OF RAJIV GOEL (DISPOSED ON : 2021-11-17) BAIL APPLN. 922/2021 FILED BY PRAMOD GOEL(IN J/C) THROUGH PAIROKAR OF THE YOUNGER BROTHER OF RAJIV GOEL (DISPOSED ON : 2021-11-17) BAIL APPLN. 3383/2022 FILED BY ANIL GUPTA (DISPOSED ON : 2023-02-02) BAIL APPLN. 2102/2023 FILED BY PRAMOD GOEL (DISPOSED ON : 2023-12-06) BAIL APPLN. 2246/2024 FILED BY PRAMOD GOEL (DISPOSED ON : 2024-10-22) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-35/2019)
13	BAIL APPLN.-35/2025	RAJESH GUPTA V/s STATE GOVT. OF NCT OF DELHI	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA AGARWAL (ADV.NPANWAR@GMAIL.COM)(9818852882)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-106/2022) BAIL APPLN. 1848/2022 FILED BY LENMINTHANG BAITE (DISPOSED ON : 2022-08-04) BAIL APPLN. 8/2024 FILED BY RAJESH GUPTA (DISPOSED ON : 2024-09-05) BAIL APPLN. 63/2025 FILED BY PANKAJ VERMA (D. OF HEARING : 2025-07-14) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-106/2022)
14	BAIL APPLN.-206/2025	PARVEEN @ KUNAL V/s THE STATE (GOVT. OF NCT) OF DELHI	ROHAN JOACHIM ALVA (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-369/2022)
15	BAIL APPLN.-393/2025	VISHAL PANDIT @ POKI V/s STATE OF NCT OF DELHI	VISHAL GARG	
		OTHER DETAILS OF ADVOCATES: LAHANA (ADVOCATE.1SSAINI@GMAIL.COM)(9810061848)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-777/2023)
16	BAIL APPLN.-496/2025	JOSEPH EBKUE V/s THE STATE NCT OF DELHI	AMAR PHOGAT	

		OTHER DETAILS OF ADVOCATES: AMAR PHOGAT (ADVOCATEAMARPHOGAT@GMAIL.COM)(9266780824)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-607/2022)
17	BAIL APPLN.-541/2025	ANGREJ CHAUDHARY @ PUJARI SINGH V/s THE STATE (NCT OF DELHI)	RAKESH KUMAR GIRI	
		OTHER DETAILS OF ADVOCATES: R.K GIRI ()(9873266134)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PATEL NAGAR-29/2021) BAIL APPLN. 1601/2023 FILED BY ANGREJ CHAUDHARY @ PUJARI SINGH (DISPOSED ON : 2024-07-03) BAIL APPLN. 2215/2023 FILED BY PRIYA GUPTA (DISPOSED ON : 2024-07-03) P.S.-FIR NO. :(PATEL NAGAR-29/2021)
18	BAIL APPLN.-547/2025	SHAMSHAD ALI V/s STATE OF NCT OF DELHI	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAGAT PURI-110/2018) BAIL APPLN. 2924/2020 FILED BY JAVED (DISPOSED ON : 2020-11-17) CRL.M.C. 6129/2018 FILED BY HAIDER ALI (DISPOSED ON : 2018-12-04) BAIL APPLN. 1798/2020 FILED BY JAVED (DISPOSED ON : 2020-08-31) BAIL APPLN. 2612/2020 FILED BY SHAMSHAD (DISPOSED ON : 2020-11-20) BAIL APPLN. 1643/2021 FILED BY SHAMSHAD (DISPOSED ON : 2021-05-25) BAIL APPLN. 3456/2021 FILED BY SHAMSHAD ALI (DISPOSED ON : 2021-10-28) BAIL APPLN. 853/2022 FILED BY SHAMSHAD ALI (DISPOSED ON : 2022-03-24) BAIL APPLN. 2223/2022 FILED BY SHAMSHAD ALI (DISPOSED ON : 2022-08-30) BAIL APPLN. 3201/2022 FILED BY SHAMSHAD ALI (DISPOSED ON : 2023-04-17) BAIL APPLN. 612/2024 FILED BY SHAMSHAD ALI (DISPOSED ON : 2024-04-30) BAIL APPLN. 3454/2024 FILED BY SHAMSHAD ALI (DISPOSED ON : 2024-11-06) P.S.-FIR NO. :(JAGAT PURI-110/2018)
19	BAIL APPLN.-812/2025 CRL.M.A. 5883/2025	RANJIT SINGH ALIAS BOBBY ALIAS BURA V/s THE STATE NCT OF DELHI	AMIT MISHRA	
		OTHER DETAILS OF ADVOCATES: S.K MISHRA (SKMISHRAADVOCATE@GMAIL.COM)(9818160645)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-126/2022) BAIL APPLN. 2340/2022 FILED BY SHRI RANJEET SINGH ALIAS BURA ALIAS BOBBY (DISPOSED ON : 2022-10-14) BAIL APPLN. 1788/2023 FILED BY VIVEK GUPTA (DISPOSED ON : 2024-03-21) BAIL APPLN. 4337/2024 FILED BY VIVEK GUPTA (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(KALINDI KUNJ-126/2022)
20	BAIL APPLN.-820/2025	PARVESH JOSHIYA V/s STATE GOVT. OF NCT OF DELHI	VENKATESH JOSHI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(JYOTI NAGAR-187/2024)
21	BAIL APPLN.-966/2025	SAHIL SEHGAL V/s STATE NCT OF DELHI	PANKAJ MEHTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ MEHTA (PANKAJ@FORTUNELEGAL.IN)(9811253529)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-564/2024)
22	BAIL APPLN.-1055/2025 CRL.M.A. 7995/2025 CRL.M.A. 7996/2025	FRANCIS CHUKWEBUKA NWEZE V/s DIRECTORATE OF REVENUE INTELLIGENCE	MUKESH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MUKESH BHARDWAJ		P.S.-FIR NO. :(DIRECTORATE OF REVENUE

		(ADV.MUKESHBHARDWAJ63@GMAIL.COM)(9718264244)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		INTELLIGENCE-SC 66/2024)
23	BAIL APPLN.-1073/2025	SUBASH V/s STATE (NCT OF DELHI)	MD IMRAN AHMAD	
		OTHER DETAILS OF ADVOCATES: MD. IMRAN (TAMLAWIMRAN@GMAIL.COM)(9430517414)(PETITIONER) MD. IMRAN AHMAD (TAMLAWIMRAN@GMAIL.COM)(9430517414)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-1029/2023)
24	BAIL APPLN.-1080/2025 CRL.M.(BAIL) 569/2025	SUB INSPECTOR ANIL KHATANA V/s CBI	AKKASH BHADANA	
		OTHER DETAILS OF ADVOCATES: AKKASH BHADANA(ADVOCATEAKKASHBHADANA@GMAIL.COM)(9999912966)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-003-2025-A-0010)
25	BAIL APPLN.-1085/2025	SAMEER SAIFI V/s STATE OF NCT OF DELHI	SAGAR SHIVAM	
		OTHER DETAILS OF ADVOCATES: VIDHAN LAW(ADVOCATESAGARSJAISWAL@GMAIL.COM)(8010164371)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BURARI-756/2024)
26	BAIL APPLN.-1113/2025	WAJID@MAJID@MATU@REHAN V/s THE STATE (NCT OF DELHI)	SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: SALIM MALIK (SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOKULPURI-295/2024)
SUSPENSION OF SENTENCE				
27	CRL.REV.P.(NI)-71/2025 CRL.M.(BAIL) 506/2025	RAJESH JAIN V/s ARUN MALHOTRA	MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHIT SHARMA(ADVMOHITSHR@GMAIL.COM)(9717268268)(PETITIONER) MARK LEGAL(OFFICE@MARKLEGAL.CO.IN)(0)(RESPONDENT)		
FOR ADMISSION				
28	CRL.L.P.-616/2024 CRL.M.A. 38084/2024	GOPAL V/s STATE GOVT OF NCT OF DELHI THROUGH SHO & ANR.	RAVINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: DR RAVINDER KUMAR(RAVIKUMAR7412@GMAIL.COM)(9212414777)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
29	CRL.M.C.-293/2025 CRL.M.A. 1543/2025	M/S WOODECOR V/s M/S AGGARWAL PLYWOOD CO.	AISHWARYA	
		OTHER DETAILS OF ADVOCATES: AISHWARYA MAKHIJA (AISHWARYA15.LAW@GMAIL.COM)(9896557467)(PETITIONER) SUSHEEL TIWARI (SUSHEELTIWARI.ADV2386@GMAIL.COM)(0)(RESPONDENT)		
30	CRL.REV.P.(MAT.)-132/2025 CRL.M.A. 8783/2025 CRL.M.A. 8785/2025 CRL.M.A. 8838/2025	BRIJVEER SINGH V/s VARSHA RANI	NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN(INFONAUSHAD@GMAIL.COM)(9868111799)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
31	CRL.A.-119/2013 WITH CRL.REV.P. 582/2012	STATE/DELHI ADMN. V/s RAJESH KUMAR	RAJDIPA BEHURA, AASHAA TIWAR	
		OTHER DETAILS OF ADVOCATES:		
32	CRL.L.P.-155/2023	STATE V/s BHAGWAN SINGH	SHOAIB HAIDER	
		OTHER DETAILS OF ADVOCATES: SHOAIB HAIDER ()(9899723716)(PETITIONER)		P.S.-FIR NO. :(USMANPUR-165/2007)
33	CRL.L.P.-232/2023 CRL.M.A. 11829/2023 WITH CRL.L.P. 557/2024	ESCA AGROVET V/s RAJIV SALUJA	SEHDEV KUMAR, KARAN BIR SINGH	
		OTHER DETAILS OF ADVOCATES: KPS LEGAL (KARANSAFRON50@GMAIL.COM)(9899604908)(PETITIONER)		

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARAN BIR SINGH (YOURATTORNEYATLAW@GMAIL.COM)(9654508456)(PETITIONER)		
34	CRL.L.P.-557/2024 CRL.M.A. 34493/2024	ESCA AGROVET V/s RAJIV SALUJA	SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: KARAN BIR SINGH (YOURATTORNEYATLAW@GMAIL.COM)(9654508456)(PETITIONER)		
35	CRL.L.P.-449/2023	SHRI ATTAR SINGH V/s SHRI LALIT SHARMA & ANR.	KAMLESH KUMAR	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR (KAMLESHVINDHYA@YAHOO.COM)(8587880072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
36	CRL.L.P.-479/2023 CRL.M.A. 25603/2023	AMS COLLECTIONS PVT LTD V/s RIMA INTERNATIONAL	SHIIVNATH KUMAR, SHIIVNATH KUMAR	
		OTHER DETAILS OF ADVOCATES: SHIVNATH KUMAR(ADV.SHIVNATH@GMAIL.COM)(9873198385)(PETITIONER) SANDEEP KUMAR(SANDEEPATHEGEAT@GMAIL.COM)(9693130048)(PETITIONER) SHIIVNATH KUMAR (ADV.SHIVNATH@GMAIL.COM)(9873198385)(PETITIONER)		
37	CRL.L.P.-123/2024 CRL.M.A. 6670/2024 CRL.M.A. 6671/2024	CENTRAL BUREAU OF INVESTIGATION V/s SHARWAN KUMAR	RIPUDAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RIPUDAMAN BHADWAJ(RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(PETITIONER) RIPU DAMAN BHARDWAJ(RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2019-A-0010)
38	CRL.L.P.-349/2024 CRL.M.A. 21566/2024	M/S DARRICK INSECTICIDES LTD V/s ABHILASH JAIN	VIKRANT	
		OTHER DETAILS OF ADVOCATES: DEEPAK YADAV(DEEPAKYADAVADVOCATE@GMAIL.COM)(9999980081)(PETITIONER)		
39	CRL.L.P.-362/2024	RAKESH KUMAR DUA V/s ROMINDER SINGH	AMARJIT SINGH GAMBHIR	
		OTHER DETAILS OF ADVOCATES: SIDHAK WANT KAUR (ADV.SIDAK@GMAIL.COM)(9818276771)(PETITIONER)		
40	CRL.L.P.-374/2024	UMESH KUMAR V/s ANIL KUMAR GUPTA	RAKESH KUMAR BURMAN	
		OTHER DETAILS OF ADVOCATES: JITENDER PANNEY(ADV.JEET@GMAIL.COM)(9818138452)(PETITIONER)		
41	CRL.L.P.-409/2024 CRL.M.A. 24689/2024	MANISH KUMAR V/s SAPNA	PANKAJ KUMAR SHARMA, SURBHIT NANDAN	
		OTHER DETAILS OF ADVOCATES: PANKAJ KR.SHARMA (ADVPANKAJSHRMA7@GMAIL.COM)(9810424413)(PETITIONER) SURBHIT NANDAN(CHAMBERSOFSURBHITNANDAN@GMAIL.COM)(7064169058)(RESPONDENT)		
42	CRL.L.P.-460/2024	SH. MANISH SHARMA V/s SHRI KAPIL SRIVASTAVA	PURUSHOTTAM KUMAR	
		OTHER DETAILS OF ADVOCATES: HITESH PANDEY(PURSHOTTAMKUMARADVOCATE@GMAIL.COM)(9868960724)(PETITIONER)		
43	CRL.L.P.-474/2024	ARUN MALHOTRA V/s KULDEEP SINGH	UMESH KUMAR SINGH, NISHANT KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: UMESH KUMAR SINGH(UMESHKUMARSINGH83@GMAIL.COM)(9873687455)(PETITIONER) KULDEEP SINGH(KULDEEPSINGH12@YAHOO.COM)(0)(RESPONDENT) NISHANT KUMAR SRIVASTAVA(CONTACT@ACTUSLEGAL.IN)(9810230791)(RESPONDENT)		
44	CRL.M.C.-5575/2014	MANSUR RAMAZONOV V/s BALRAJ CHAUHAN	MAYANK BANSAL, JASPREET S RAI & ROHIT NAGPAL, YOGESH GOEL	
		OTHER DETAILS OF ADVOCATES: YOGESH GOEL(YOGESH.G.GOEL@GMAIL.COM)(8585956122)(PETITIONER)		
45	CRL.M.C.-1360/2023 CRL.M.A. 5219/2023 CRL.M.A. 5220/2023	I. M. QUDDUSI V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	MUKUL MALIK	

		OTHER DETAILS OF ADVOCATES: MUKUL MALIK(ADVMUKULMALIK@GMAIL.COM){}(PETITIONER) HARDIK SHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-10-A-2017) CRL.M.C. 2952/2022 FILED BY DEPARTMENT OF TELECOMMUNICATIONS (D. OF HEARING : 2025-04-21) CRL.M.C. 1208/2023 FILED BY IM QUDDUSI (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CBI-10-A-2017)
46	W.P.(CRL)-455/2025	PRIYANKA NEGI V/s STATE OF NCT OF DELHI & ORS.	KUNDAN	
		OTHER DETAILS OF ADVOCATES: KUNDAN (THELAWDECODERS@GMAIL.COM)(9953991108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	BAIL APPLN.-4347/2024	ASHOK JAKHAR V/s STATE (NCT OF DELHI) & ANR.	PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: MALVIKA (PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST-565/2024) CRL.M.C. 7953/2024 FILED BY ASHOK JAKHAR & ANR. (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(PASCHIM VIHAR EAST-565/2024)
BAIL				
2	BAIL APPLN.-240/2020 CRL.M.A. 1916/2020 CRL.M.A. 8746/2020 WITH BAIL APPLN. 416/2020 BAIL APPLN. 451/2020 BAIL APPLN. 770/2020 BAIL APPLN. 498/2020	SATISH JAIN V/s STATE	SAHIL RALLI, BHIM SINGH BANTHIA, AJAY DIGPAUL	
		OTHER DETAILS OF ADVOCATES: SAHIL RALLI()(9717838348)(PETITIONER) B S BANTHIA (BS_BANTHIA@REDIFFMAIL.COM)(9811253870)(PETITIONER) BHIMBANTHIA(BS_BANTHIA@REDIFFMAIL.COM)(9811253870)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN , ARTIBANSAL07@YAHOO.COM, MUKESH.DIGPAULASSOCIATES@GMAIL.COM)(9811157265)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-200/2019) BAIL APPLN. 451/2020 FILED BY BHAVESH JAIN (D. OF HEARING : 2025-04-21) BAIL APPLN. 416/2020 FILED BY PRAKASH JAIN (D. OF HEARING : 2025-04-21) BAIL APPLN. 770/2020 FILED BY RAKESH JAIN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-200/2019)
3	BAIL APPLN.-416/2020 CRL.M.A. 9674/2020	PRAKASH JAIN V/s STATE	SMRITI SINHA, BHIM SINGH BANTHIA, AJAY DIGPAUL	
		OTHER DETAILS OF ADVOCATES: SMRITI SINHA()(9818199498)(PETITIONER) BHIMBANTHIA(BS_BANTHIA@REDIFFMAIL.COM)(9811253870)(PETITIONER) B S BANTHIA(BS_BANTHIA@REDIFFMAIL.COM)(9811253870)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN , ARTIBANSAL07@YAHOO.COM, MUKESH.DIGPAULASSOCIATES@GMAIL.COM)(9811157265)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-200/2019) BAIL APPLN. 451/2020 FILED BY BHAVESH JAIN (D. OF HEARING : 2025-04-21) BAIL APPLN. 240/2020 FILED BY SATISH JAIN (D. OF HEARING : 2025-04-21) BAIL APPLN. 770/2020 FILED BY RAKESH JAIN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-200/2019)
4	BAIL APPLN.-451/2020 CRL.M.A. 7871/2020	BHAVESH JAIN V/s STATE	SMRITI SINHA, AJAY DIGPAUL	
		OTHER DETAILS OF ADVOCATES: SMRITI SINHA()(9818199498)(PETITIONER) SMRITI SINHA , VIVEK KUMARI (SMRITI@SINHALAW.COM)(9818199498)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN , ARTIBANSAL07@YAHOO.COM, MUKESH.DIGPAULASSOCIATES@GMAIL.COM)(9811157265)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-200/2019) BAIL APPLN. 416/2020 FILED BY PRAKASH JAIN (D. OF HEARING : 2025-04-21) BAIL APPLN. 240/2020 FILED BY SATISH JAIN (D. OF HEARING : 2025-04-21) BAIL APPLN. 770/2020 FILED BY RAKESH JAIN (D. OF HEARING : 2025-04-21)

				P.S.-FIR NO. :(ECONOMIC OFFENCE WING-200/2019)
5	BAIL APPLN.-770/2020 CRL.M.A. 8298/2020 CRL.M.A. 8299/2020 CRL.M.A. 5166/2023 CRL.M.A. 10336/2023 CRL.M.A. 24263/2024	RAKESH JAIN V/s STATE	B.S BANTHIA, BHIM SINGH BANTHIA, SACHIN SUBHASH DAGA, AJAY DIGPAUL	
		OTHER DETAILS OF ADVOCATES: B S BANTHIA(BS_BANTHIA@REDFFMAIL.COM)(9811253870)(PETITIONER) BHIMBANTHIA(BS_BANTHIA@REDIFFMAIL.COM)(9811253870)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SACHIN DAGA (ADVOCATERHULL@GMAIL.COM)(9819982354)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SACHIN DAGA (RAJESHKANDARI@GAMIL.COM)(9891371204)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) SACHIN DAGA(SACHINDAGA2009@GMAIL.COM)(9811998235)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SACHIN SUBHASH DAGA(SACHINDAGA2009@GMAIL.COM)(9819982354)(PETITIONER) SACHIN SUBHASH DAGA(SACHINDAGA2009@GMAIL.COM)(9819982354)(PETITIONER) SACHIN SUBHASH DAGA(SACHINDAGA2009@GMAIL.COM)(9819982354)(PETITIONER) AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN , ARTIBANSAL07@YAHOO.COM, MUKESH.DIGPAULASSOCIATES@GMAIL.COM)(9811157265)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-200/2019) BAIL APPLN. 451/2020 FILED BY BHAVESH JAIN (D. OF HEARING : 2025-04-21) BAIL APPLN. 416/2020 FILED BY PRAKASH JAIN (D. OF HEARING : 2025-04-21) BAIL APPLN. 240/2020 FILED BY SATISH JAIN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-200/2019)
6	BAIL APPLN.-1638/2024	GAURAV @ PONI V/s STATE GNCT OF DELHI	MOHAMMAD ANAS	
		OTHER DETAILS OF ADVOCATES: PRADEEP CHOWDHARY (ANASHAIKH007@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ANAND PARBAT-352/2023)
7	BAIL APPLN.-3975/2024	SUNIL POKHRIYAL V/s STATEOF NCT OF DELHI AND ANR	GIRRISH KUMAR, PRADEEP SINGH NEGI	
		OTHER DETAILS OF ADVOCATES: GIRISH KUMAR (){9873777479}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRADEEP SINGH NEGI(ADVPRADEEPNEGI@GMAIL.COM)(8882221826)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-860/2022) W.P.(CRL) 263/2023 FILED BY SUNIL POKHRIYAL (DISPOSED ON : 2024-10-18) W.P.(CRL) 264/2023 FILED BY SUNIL POKHRIYAL (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(DABRI-860/2022)
8	BAIL APPLN.-336/2025	MR ARJUN V/s STATE OF NCT OF DELHI	ANKIT SHARMA	
		OTHER DETAILS OF ADVOCATES: LAKSHAY YADAV(KLADV.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAN VIHAR-116/2023) BAIL APPLN. 3070/2023 FILED BY ARJUN DUBEY (DISPOSED ON : 2024-02-22) P.S.-FIR NO. :(AMAN VIHAR-116/2023)
9	BAIL APPLN.-823/2025	ARVIND YADAV V/s STATE OF NCT OF DELHI & ANR.	AMARENDRA PRATAP YADAV	
		OTHER DETAILS OF ADVOCATES: AMARENDRA PRATAP(INDOPRATAP@GMAIL.COM)(8800781987)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR RAILWAY STATION-15/2023) P.S.-FIR NO. :(ANAND VIHAR RAILWAY STATION-15/2023)
10	BAIL APPLN.-880/2025	FURKAN V/s THE STATE (GOVT OF NCT OF DELHI)	FARAZ	
		OTHER DETAILS OF ADVOCATES: FARAZ KHANHC(FZAWESOME@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-649/2021) BAIL APPLN. 2337/2024 FILED BY JATIN (DISPOSED ON : 2025-01-27) P.S.-FIR NO. :(GEETA COLONY-649/2021)

SUSPENSION OF SENTENCE				
11	CRL.M.C.-1336/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ANR.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
12	CRL.M.C.-1337/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ANR.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH(MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
13	CRL.M.C.-1338/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ANR.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
14	CRL.M.C.-1339/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ANR.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH(MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
15	CRL.M.C.-1340/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ANR.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) MANVENDRA PRATAP SINGH (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
16	CRL.M.C.-2291/2024	ABC V/s STATE OF NCT OF DELHI ANR ANR	MANISH SHUKLA, BALDEV SINGH	
		OTHER DETAILS OF ADVOCATES: MANISH SHUKLA (MSALAWCHAMBERS@GMAIL.COM)(9999070992)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BALDEV SINGH(BALDEVSAJWAN410@GMAIL.COM)(9811287306)(RESPONDENT)		P.S.-FIR NO. :(SAKET-430/2016)
17	CRL.M.C.-6493/2024	SALIM KASSAR V/s STATE OF NCT OF DELHI & ANR.	MANGLA VERMA	
		OTHER DETAILS OF ADVOCATES: MANGLA VERMA(MANGLA.VERMA@GMAIL.COM)(9799568482)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KARAWAL NAGAR-62/2020) BAIL APPLN. 2053/2020 FILED BY YOGESH (DISPOSED ON : 2020-08-31) BAIL APPLN. 2445/2021 FILED BY KULDEEP (DISPOSED ON : 2021-09-03) BAIL APPLN. 1779/2021 FILED BY KULDEEP (DISPOSED ON : 2021-07-07) BAIL APPLN. 4024/2021 FILED BY YOGESH (DISPOSED ON : 2022-05-31) P.S.-FIR NO. :(KARAWAL NAGAR-62/2020)
18	CRL.M.C.-6592/2024	BHAGIRATH GOUR V/s STATE NCT OF DELHI AND ANR	RAGHAV KAPOOR, ANUJ GIRI	
		OTHER DETAILS OF ADVOCATES: RAGHAV KAPOOR()(989128529)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ GIRI(ADV-ANUJGIRI@YAHOO.COM)(9899702139)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-509/2023)

FOR ADMISSION				
19	CRL.M.C.-9162/2024 CRL.M.A. 35088/2024 CRL.M.A. 35089/2024 WITH CRL.M.C. 9164/2024	PRAMOD GOEL V/s STATE NCT OF DELHI AND ANR	NISHANK TYAGI	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI(NISHANK@ADELLEGAL.IN)(9899950072)(PETITIONER) NISHANK TYAGI (NISHANK@ADELLEGAL.IN)(9899950072)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
20	CRL.M.C.-9164/2024 CRL.M.A. 35091/2024 CRL.M.A. 35092/2024 CRL.M.A. 35093/2024	PRAMOD GOEL V/s STATE & ANR.	NISHANK TYAGI	
		OTHER DETAILS OF ADVOCATES:		
21	CRL.M.C.-9765/2024 CRL.M.A. 37455/2024	VISHWASH SINGH V/s STATE GOVT. OF NCT OF DELHI AND ANR.	NARENDER KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: NARENDER KUMAR VERMA(ADVOCATEVERMA844@GMAIL.COM)(9968237076)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-67/2024) BAIL APPLN. 807/2024 FILED BY VISHWAS SINGH (DISPOSED ON : 2024-05-27) P.S.-FIR NO. :(MUKHERJEE NAGAR-67/2024)
22	CRL.M.C.-10101/2024 CRL.M.A. 38760/2024	RIZWAN AHMAD AND ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	WASEEMUL HAQ ANSARI	
		OTHER DETAILS OF ADVOCATES: WASEEM ANSARI(WASEEMANSARI.ADV@GMAILC.OM)(9868562400)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MANGOLPURI-1195/2023)
23	CRL.M.C.-10126/2024	ABRAR AHMAD & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	SUMIT GABA	
		OTHER DETAILS OF ADVOCATES: SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-32/2019) BAIL APPLN. 971/2019 FILED BY NASEEM BANO & ORS. (DISPOSED ON : 2019-04-24) P.S.-FIR NO. :(HARI NAGAR-32/2019)
AFTER NOTICE MISC. MATTERS				
24	CM(M)-1797/2023 CM APPL. 56818/2023	HITENDER SHOKEEN V/s RAJAN KUMAR SHOKEEN & ORS.	BHUVNESHWAR TYAGI, PUSHKAR SOOD	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: BHUVNESHWAR TYAGI & VINAYAK KAMRA(TYAGIBHUVNESHWAR@YAHOO.COM)(8826824663)(PETITIONER) VATS(VATSMV@GMAIL.COM){}(RESPONDENT) DHARMENDRA (DHARMENDRAKUMARMISHRA2015@GMAIL.COM){}(RESPONDENT) ARVIND(ADVOCATE.ARVINDBHATT@GMAIL.COM){}(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		
25	CRL.A.-339/2009	SHAKULATA V/s STATE	RANBIR SINGH YADAV, AMIT SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTLA MUBARAKPUR-23/2000) CRL.M.C. 2149/2000 FILED BY SINGAL DIWAN PROPERTIES (DISPOSED ON : 2003-02-24) CRL.M.C. 2330/2000 FILED BY NAYEEM (DISPOSED ON : 2000-12-11) CRL.A. 597/2009 FILED BY NAEEM (DISPOSED ON : 2013-07-17) CRL.A. 358/2009 FILED BY SHAKIR (DISPOSED ON : 2013-07-17) P.S.-FIR NO. :(KOTLA MUBARAKPUR-23/2000)
26	CRL.A.-432/2009	INTERSALES V/s UOI & ORS.	ASHUTOSH DUBEY, DEEPAK ANAND, BHARATHI RAJU, ASHIM VACHHER	
		OTHER DETAILS OF ADVOCATES: ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER)		

27	CRL.A.-1019/2009 CRL.M.A. 4933/2019 CRL.M.A. 4934/2019	LEKHI CHAND NAGWAN @ L.C SHARMA V/s C.B.I	R.N. SHARMA	
		OTHER DETAILS OF ADVOCATES: R.N. SHARMA()(9810171537)(PETITIONER)		
28	CRL.M.C.-5137/2019 WITH CRL.REV.P. 381/2017 CRL.REV.P. 370/2017	DIRECTORATE OF ENFORCEMENT V/s KARTI P. CHIDAMBARAM & ANR.	AMIT MAHAJAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 5/2012) CRL.REV.P. 381/2017 FILED BY C B I (D. OF HEARING : 2025-04-24) CRL.REV.P. 370/2017 FILED BY DIECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-24) CRL.M.C. 1640/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-07-25) CRL.M.C. 8996/2024 FILED BY P. CHIDAMBARAM (D. OF HEARING : 2025-08-13) CRL.M.C. 2374/2025 FILED BY KARTI P. CHIDAMBARAM (D. OF HEARING : 2025-05-29) P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 5/2012)
29	CRL.M.C.-210/2024	SH. AMAR NATH MISHRA V/s THE STATE (NCT OF DELHI) AND ANR.	SAILESH GUPTA, AKHILESH VIKRAM SHUKLA	
		OTHER DETAILS OF ADVOCATES: A.K. MISHRA(AKJDHEERAJ@GMAIL.COM)(9643831141)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKHILESH VIKRAM SHUKLA(AVSHUKLA48@GMAIL.COM)(9811418837)(PETITIONER)		
30	CRL.M.C.-440/2024	KAMAL V/s THE STATE OF DELHI	SHIV KUMAR	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR(KUMARSHIV@GMAIL.COM)(7011896266)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (ANAND VIHAR-293/2018)
31	CRL.M.C.-646/2024	KULABHUSHAN TYAGI V/s STATE AND ORS	VIKRAM AGGARWAL	
		OTHER DETAILS OF ADVOCATES: VIKRAM AGGARWAL (ADV.VIKRAMAGGARWAL@YAHOO.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-156/2010) W.P.(CRL) 697/2011 FILED BY S M V AGENCIES PVT LTD (DISPOSED ON : 2012-05-24) P.S.-FIR NO. : (ECONOMIC OFFENCE WING-156/2010)
32	CRL.M.C.-2076/2024 CRL.M.A. 8032/2024 WITH CRL.M.C. 2082/2024	RAVNISH KUMAR ADVANI V/s M/S YKK INDIA PRIVATE LIMITED	AWANISH SRIVASTAVA, AWANISH SRIVASTAVA, MADHUR DHINGRA	
		OTHER DETAILS OF ADVOCATES: AWANISH SIRVATSCA(AWANISH@BAKSLAW.COM)(9873334481)(PETITIONER) AWANISH SRIVASTAVA(AWANISH@NAKSLAW.COM)(9873334481)(PETITIONER) MADHUR DHINGRA(RAKESH@AMSASSOCIATES.CO.IN)(9999467283)(RESPONDENT)		
33	CRL.M.C.-2082/2024 CRL.M.A. 8047/2024	RAVNISH KUMAR ADVANI V/s M/S YKK INDIA PRIVATE LIMITED	AWANISH SRIVASTAVA, MADHUR DHINGRA	
		OTHER DETAILS OF ADVOCATES: AWANISH SRIVASTAVA(AWANISH@NAKSLAW.COM)(9873334481)(PETITIONER) VOCAKIST KAMAL KANT(KAMALKANTMOR109@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YKK(INFO@YKK.COM)()(RESPONDENT) MADHUR DHINGRA(RAKESH@AMSASSOCIATES.CO.IN)(9999467283)(RESPONDENT)		
34	CRL.M.C.-2308/2024 CRL.M.A. 8894/2024	FAIZY KHAN V/s STATE GOVERNMENT OF NCT OF DELHI & ANR.	WARISHA FARASAT, SUSHANT DAHIYA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUSHANT DAHIYA(SUSHANT_DAHIA@HOTMAIL.COM)(9711112974)(RESPONDENT) SUSHANT DAHIYA(SUSHANT_DAHIA@HOTMAIL.COM)(9711112974)(RESPONDENT)		P.S.-FIR NO. : (MAURYA ENCLAVE-582/2023)
35	CRL.M.C.-2570/2024 CRL.M.A. 9811/2024 WITH CRL.M.C. 2932/2024 CRL.M.C. 3015/2024	KUNAL JIWARAJKA V/s STATE OF NCT OF DELHI THROUGH SHO PS DWARKA SOUTH DELHI & ANR.	NARENDER SINGH YADAV, LEX INDIS	

	CRL.M.C. 3091/2024 CRL.M.C. 3113/2024 CRL.M.C. 3117/2024 CRL.M.C. 3932/2024 CRL.M.C. 3267/2024 CRL.M.C. 3517/2024			
		OTHER DETAILS OF ADVOCATES: NARENDER SINGH YADAV (YADAVNARENDERSINGHOFFICE@GMAIL.COM)(9350801938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ())(PETITIONER)		
36	CRL.M.C.-2932/2024 CRL.M.A. 11229/2024	KUNAL JIWARAJKA V/s STATE OF NCT OF DELHI THROUGH SHO PS DWARKA SOUTH DELHI	NARENDER SINGH YADAV, LEX INDIS	
		OTHER DETAILS OF ADVOCATES: YADAV NARENDER SINGH(YADAVNARENDERSINGHOFFICE@GMAIL.COM)(9350801938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ())(PETITIONER)		
37	CRL.M.C.-3015/2024 CRL.M.A. 11602/2024 CRL.M.A. 11603/2024	KUNAL JIWARAJKA V/s STATE OF NCT OF DELHI THROUGH SHO PS DWARKA SOUTH DELHI AND ANR	NARENDER SINGH YADAV, LEX INDIS	
		OTHER DETAILS OF ADVOCATES: NARENDER SINGH YADAV (YADAVNARENDERSINGHOFFICE@GMAIL.COM)(9350801938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ())(PETITIONER)		
38	CRL.M.C.-3091/2024 CRL.M.A. 11959/2024 WITH CRL.M.C. 2570/2024	KUNAL JIWARAJKA V/s STATE OF NCT OF DELHI THROUGH SHO PS DWARKA SOUTH DELHI	NARENDER SINGH YADAV, LEX INDIS	
		OTHER DETAILS OF ADVOCATES: ER SINGH YADAV (YADAVNARENDERSINGHOFFICE@GMAIL.COM)(9350801938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ())(PETITIONER)		
39	CRL.M.C.-3113/2024 CRL.M.A. 12042/2024 WITH CRL.M.C. 2570/2024	KUNAL JIWARAJKA V/s STATE OF NCT OF DELHI THROUGH SHO PS DWARKA SOUTH DELHI	NARENDER SINGH YADAV, NARENDER SINGH YADAV, LEX INDIS	
		OTHER DETAILS OF ADVOCATES: YADAV NARENDER SINGH(YADAVNARENDERSINGHOFFICE@GMAIL.COM)(9350801938)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NARENDER SINGH YADAV(NARENDER.LAWYER@GMAIL.COM)(9350801938)(PETITIONER) ())(PETITIONER)		
40	CRL.M.C.-3117/2024 CRL.M.A. 12056/2024	KUNAL JIWARAJKA V/s STATE OF NCT OF DELHI THROUGH SHO PS DWARKA SOUTH DELHI	NARENDER SINGH YADAV, LEX INDIS	
		OTHER DETAILS OF ADVOCATES: NARENDER SINGH YADAV (YADAVNARENDERSINGHOFFICE@GMAIL.COM)(9350801938)(PETITIONER) NARENDER SINGH YADAV (YADAVNARENDERSINGHOFFICE@GMAIL.COM)(9350801938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ())(PETITIONER)		
41	CRL.M.C.-3267/2024 CRL.M.A. 12596/2024	KUNAL JIWARAJKA V/s STATE OF NCT OF DELHI THROUGH SHO PS DWARKA SOUTH DELHI	NARENDER SINGH YADAV, LEX INDIS	
		OTHER DETAILS OF ADVOCATES: NARENDER SINGH YADAV (NARENDER.LAWYER@GMAIL.COM)(9350801938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ())(PETITIONER)		
42	CRL.M.C.-3517/2024 CRL.M.A. 13506/2024	KUNAL JIWARAJKA V/s STATE OF NCT OF DELHI THROUGH SHO PS DWARKA SOUTH DELHI	NARENDER SINGH YADAV, LEX INDIS	

		OTHER DETAILS OF ADVOCATES: NARENDER SINGH YADAV (NARENDER.LAWYER@GMAIL.COM)(9350801938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) () () (PETITIONER)		
43	CRL.M.C.-3043/2024 CRL.M.A. 11736/2024 WITH CRL.M.C. 3105/2024	AMIT SINGH VISEN V/s MODERN CREDIT PVT. LTD.	RAJBIR SINGH BAL, DIVYANSH ARORA	
		OTHER DETAILS OF ADVOCATES: RAJBIR SINGH (RAJBIR@RSBLAW.IN)(9910399327)(PETITIONER) MCP (MCP11405@GMAIL.COM)() (RESPONDENT) DIVYANSH ARORA(DEVYANSHARORA16@GMAIL.COM)(8800565804)(RESPONDENT)		
44	CRL.M.C.-3105/2024 CRL.M.A. 12022/2024	RACHNA SINGH V/s MODERN CREDIT PVT. LTD.	RAJBIR SINGH BAL	
		OTHER DETAILS OF ADVOCATES: RAJBIR SINGH BAL (RAJBIR@RSBLAW.IN)(9910399327)(PETITIONER) MCPL (MCPL1405@GMAIL.COM)() (RESPONDENT)		
45	CRL.M.C.-4140/2024 CRL.M.A. 15707/2024	MANOJ RAJPUT & ANR. V/s PRIYANKA RAJPUT & ANR.	BALRAM	
		OTHER DETAILS OF ADVOCATES: BALRAM(ADVBALRAMG@GMAIL.COM)(9315595676)(PETITIONER)		
46	CRL.M.C.-4322/2024 CRL.M.A. 16433/2024 WITH CRL.M.C. 4898/2024	ALOK YADAV V/s STATE NCT OF DELHI AND ANR.	RAVI RAI	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ASHOK VIHAR-328/2021)
47	CRL.M.C.-4898/2024 CRL.M.A. 18684/2024	ALOK YADAV V/s STATE NCT OF DELHI & ANR.	RAVI RAI	
		OTHER DETAILS OF ADVOCATES: RAVI RAI(ADVOCATERAVIRAI@GMAIL.COM)(9999966038)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ASHOK VIHAR-329/2021)
48	CRL.M.C.-4492/2024 CRL.M.A. 17126/2024	SANJEEV KUMAR SINGH V/s STATE NCT OF DELHI & ANR.	ANSHU PRIYANKA	
		OTHER DETAILS OF ADVOCATES: ANSHU PRIYANKA(ASHU_PRIYANKA@HOTMAIL.COM)(9313832982)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KAPASHERA-157/2024)
49	CRL.M.C.-4644/2024	SURINDER KAUR SETHI V/s THE SPECIAL DIRECTOR, ENFORCEMENT OF DIRECTORATE	TUSHAR RANDHAWA	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANDHAWA(AT.RANDAWA09@GMAIL.COM)(9818264840)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)() (RESPONDENT)		
50	CRL.M.C.-4652/2024 CRL.M.A. 17424/2024	ATIQUR REHMAN @ SHER KHAN V/s STATE GOVT OF NCT OF DELHI AND ANOTHER & ANR.	RAVENDRAPAL SINGH SIROHI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANDNI MAHAL-65/2003) CRL.M.C. 1983/2003 FILED BY ATTIQUR REHMAN (DISPOSED ON : 2003-11-18) P.S.-FIR NO. :(CHANDNI MAHAL-65/2003)
51	CRL.M.C.-4905/2024	ANIL KASHYAP & ORS. V/s STATE (NCT OF DELHI) & ANR.	AAYUSHMAN AERON, ABHAY MANI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SAMEER GUPTA (AERONAAYUSHMAN@GMAIL.COM)(9818670696)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHAY MANI TRIPATHI(MANI.ABHAY@GMAIL.COM)(9811329325)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAR COLONY-56/2024) CRL.M.C. 5953/2024 FILED BY AARTI SINGH (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(AMAR COLONY-56/2024)
52	CRL.M.C.-5211/2024 CRL.M.A. 19888/2024 CRL.M.A. 36463/2024	LOKESH RATHI AND ORS V/s THE STATE NCT OF DELHI AND ANR	MEENU DUGGAL	
		OTHER DETAILS OF ADVOCATES: DENSON JOSEPH (ADVOCATEDENSON@GMAIL.COM)(9650750002)(PETITIONER) KAPIL SHARMA		P.S.-FIR NO. :(PALAM VILLAGE-405/2021)

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LOKESH(LOKESH.AU70@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
53	CRL.M.C.-5576/2024	VIJAY KUMAR DAMLA AND ANR V/s STATE NCT OF DELHI AND ORS	AMIT MADAAN
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASAD NAGAR-50/2009) W.P.(CRL) 1072/2009 FILED BY VIJAY KUMAR (DISPOSED ON : 2010-03-16) BAIL APPLN. 740/2009 FILED BY VIJAY KUMAR (DISPOSED ON : 2009-09-11) CRL.M.C. 1838/2009 FILED BY RAJ KUMR SETH (DISPOSED ON : 2010-03-16) CRL.M.C. 4322/2009 FILED BY KISHORE RATHORE (DISPOSED ON : 2010-03-16) P.S.-FIR NO. :(PRASAD NAGAR-50/2009)
54	CRL.M.C.-5811/2024 CRL.M.A. 22208/2024	ERSHADUL HAQUE V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR	AMANDEEP SINGH, SAMEER PRAVIN PAREKH
		OTHER DETAILS OF ADVOCATES: CHETAN ROY(CHETAN@INTEGRITASLAWFIRM.CO)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SAMEER PRAVIN PAREKH(PAREKHCO@PAREKHCO.COM)(9871772403)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-228/2009) BAIL APPLN. 1306/2013 FILED BY SAHAJAHAN MANDAL (DISPOSED ON : 2013-08-21) CRL.M.C. 3815/2015 FILED BY MURSHIDUL HAQUE (DISPOSED ON : 2016-08-09) BAIL APPLN. 389/2016 FILED BY MURSHIDUL HAQUE (DISPOSED ON : 2016-09-05) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 228/2009)
55	CRL.M.C.-5953/2024	AARTI SINGH V/s STATE (NCT OF DELHI)	AAYUSHMAN AERON
		OTHER DETAILS OF ADVOCATES: AAYUSHMAN AERON (AERONAAAYUSHMAN@GMAIL.COM)(9818670696)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (AMAR COLONY-56/2024) CRL.M.C. 4905/2024 FILED BY ANIL KASHYAP & ORS. (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(AMAR COLONY-56/2024)
56	CRL.M.C.-6285/2024 CRL.M.A. 24053/2024 CRL.M.A. 24055/2024	MOHD IMRAN DAR V/s INSHA	VIKRANT
		OTHER DETAILS OF ADVOCATES: DEEPAK YADAV (DEEPAKYADAVADVOCATE@GMAIL.COM)(9999980081)(PETITIONER)	
57	CRL.M.C.-6607/2024	KHURSHID ALAM@ GUDDU V/s THE STATE (NCT OF DELHI) & ANR.	AYUSH KUMAR
		OTHER DETAILS OF ADVOCATES: JAYANT KUMAR(ADVOCATEJAYANTK@GMAIL.COM)(9818046075)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(BADARPUR-17/2019)
58	CRL.M.C.-6675/2024 CRL.M.A. 25498/2024	KUNAL JIWARAJKA V/s STATE OF NCT OF DELHI THROUGH SHO PS DWARKA SOUTH DELHI & ANR.	NARENDER SINGH YADAV, LEX INDIS
		OTHER DETAILS OF ADVOCATES: NARENDER SINGH ()(9350801938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ()()(PETITIONER)	
59	CRL.M.C.-6789/2024	PURNA RAM V/s STATE OF GOVT. OF NCT OF DELHI & ORS.	ROHIT GUPTA, SANJAY AGGARWAL, JAYVEER SINGH
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR GAUTAM (SHIVLEGALDRISHTI@GMAIL.COM)(9599911797)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY AGGARWAL(LEGALLYUKTI63@GMAIL.COM)(9811179171)(PETITIONER) JAYVEER SINGH(ADV.JAYVEERSINGH6435@GMAIL.COM)(7838717611)(RESPONDENT)	P.S.-FIR NO. :(SARAI ROHILLA-80051450/2024)
60	CRL.M.C.-7121/2024	SAMRIDDI JAIN V/s REENA JAIN & ORS.	SANJEEV BHATIA

		OTHER DETAILS OF ADVOCATES: SANJEEV BHATIA(SANJEEVBHARTIA428@GMAIL.COM)(9711819630)(PETITIONER) RAKESH CHAHAR(ADV.CHAHAR@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(RANI BAGH-477/2020)
61	CRL.M.C.-7293/2024 CRL.M.A. 27847/2024	RAVINDER SINGH TOKAS & ANR. V/s THE STATE (GOVT. OF NCT OF DELHI) & ORS.	YOGENDRA KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: YOGENDRA KUMAR VERMA (VERMA.YOGENDRA160@GMAIL.COM)(9015236915)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KISHAN GARH-421/2023)
62	CRL.M.C.-7415/2024 CRL.M.A. 28335/2024	DR. KALIND PARASHAR V/s STATE OF NCT OF DELHI & ANR.	SHIMPY SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIMPY SHARMA(SHIMPY@ANANDSHARMAASSOCIATES.COM)(9971550603)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
63	CRL.M.C.-7437/2024 CRL.M.A. 5250/2025	DIRECTORATE OF ENFORCEMENT THROUGH DEPUTY DIRECTOR V/s AJAY HARINATH SINGH	RAVI PRAKASH, ATUL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(PETITIONER) VARU LEGAL(VARULEGAL@YAHOO.CO.IN)(0)(RESPONDENT) RAVI PRAKASH (RAVIPRAKASH1066@GMAIL.COM)(0)(PETITIONER)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 35/2021)
64	CRL.M.C.-7552/2024	ARUN V/s STATE OF NCT OF DELHI & ANR.	ROHIT KALRA	
		OTHER DETAILS OF ADVOCATES: ROHIT KALRA(ROHITKALRAADV@GMAIL.COM)(9560269269)(PETITIONER) ROHIT KALRA(ROHITKALRAADV@GMAIL.COM)(9560269269)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(USMANPUR-735/2022)
65	CRL.M.C.-7894/2024 CRL.M.A. 30108/2024	REKHA VASHIST V/s STATE OF NCT OF DELHI & ANR. & ORS.	DEEPAK PRAKASH, SURENDER SINGH	
		OTHER DETAILS OF ADVOCATES: DEEPAK PRAKASH(ADVDEEPAKPRAKASH@GMAIL.COM)(9990727638)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SURENDER SINGH(SURENDER2507@GMAIL.COM)(9868276033)(RESPONDENT)		
66	CRL.M.C.-7953/2024 CRL.M.A. 30354/2024	ASHOK JAKHAR & ANR. V/s STATE OF NCT OF DELHI	HARSHVARDHAN PANDEY	
		OTHER DETAILS OF ADVOCATES: PRASHANT MENDIRATTA (ADV.HARSH10@GMAIL.COM)(9953134789)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST-565/2024) BAIL APPLN. 4347/2024 FILED BY ASHOK JAKHAR (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(PASCHIM VIHAR EAST-565/2024)
67	CRL.M.C.-7997/2024	MOHD. SAAMID ALI @ SALMAN V/s STATE OF DELHI & ANR.	SHABIESTA NABI	
		OTHER DETAILS OF ADVOCATES: ASLAM AHMED (ASLAM@SINGHANIA.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KRISHNA NAGAR-78/2020)
68	CRL.M.C.-8171/2024 CRL.M.A. 31270/2024	HARI OM V/s J.B. JOSHI,& ORS	ARCHIT UPADHAYAY	
		OTHER DETAILS OF ADVOCATES: ARCHIT UPADHYAY(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER)		
69	CRL.M.C.-8919/2024 CRL.M.A. 36452/2024	SOUMIT RANJAN JENA V/s CBI	SHAILENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) SHAILENDRA SINGH(ADVSHAILENDRA07@GMAIL.COM)(9999332944)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2018-E-0008) W.P.(CRL) 1022/2019 FILED BY MR. SOUMIT RAJAN JENA (DISPOSED ON : 2019-11-21) BAIL APPLN. 2136/2019 FILED BY B. SAILESH SAXENA (DISPOSED ON : 2019-08-27) TR.P.(CRL.) 39/2022 FILED BY B SAILESH SAXENA (D. OF HEARING : 2025-04-30) BAIL APPLN. 1754/2023 FILED BY PREETI JENA

				(DISPOSED ON : 2024-02-23) CRL.M.C. 3886/2024 FILED BY B SAILESH SAXENA (D. OF HEARING : 2025-07-30) CRL.M.C. 31/2025 FILED BY MR. B. SAILESH SAXENA (D. OF HEARING : 2025-07-23) CRL.M.C. 1872/2025 FILED BY KONDURUSREEE RAMA MURTHY (D. OF HEARING : 2025-08-07) P.S.-FIR NO. :(CBI-219-2018-E-0008)
70	CRL.M.C.-9748/2024 CRL.M.A. 37370/2024	NEERAJ KUMAR SHARMA V/s DIMPLE PARASHAR	ANURAG JAIN, ANURAG JAIN	
		OTHER DETAILS OF ADVOCATES: ANURAG JAIN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) SHRAMVIR VTAS(SHRIAMVIR_VATS@REDIFFMAIL.COM)(0)(RESPONDENT) ANURAG JAIN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER)		
71	CRL.M.C.-9872/2024	SURENDER KUMAR & ANR. V/s STATE OF NCT OF DELHI & ORS.	DEEPAK SINGH	
		OTHER DETAILS OF ADVOCATES: DEEPAK SINGH (ADVDEEPAKSINGHOFFICIAL@GMAIL.COM)(9315829565)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KESHAV PURAM-848/2015) BAIL APPLN. 1636/2016 FILED BY SURENDER KUMAR (DISPOSED ON : 2016-09-29) CRL.M.C. 3211/2017 FILED BY SMT MAMTA RANI & ANR (DISPOSED ON : 2019-02-05) P.S.-FIR NO. :(KESHAV PURAM-848/2015)
72	CRL.M.C.-10153/2024 CRL.M.A. 38974/2024	DR. DEEPAK MADAN V/s THE STATE OF DELHI	ARPIT BHALLA	
		OTHER DETAILS OF ADVOCATES: ARPIT BHALLA (ARPITBHALLALAWFIRM@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST-721/2023) CRL.M.C. 174/2025 FILED BY SMT HARVINDER KAUR (DISPOSED ON : 2025-01-15) CRL.M.C. 1074/2025 FILED BY HARVINDER KAUR (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(PASCHIM VIHAR EAST-721/2023)
73	CRL.M.C.-10195/2024	ANIL KUMAR V/s STATE NCT OF DELHI AND ANR	SEETA KUMARI MISHRA	
		OTHER DETAILS OF ADVOCATES: ONIMA SHARMA (PRAGATI09PANDEY@GMAIL.COM)(9873282409)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BEGAM PUR-387/2023)
74	CRL.M.C.-140/2025 CRL.M.A. 774/2025	CHENNUPATI VINAY KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SURBHIT NANDAN	
		OTHER DETAILS OF ADVOCATES: SURBHIT NANDAN(CHAMBERSOFSURBHITNANDAN@GMAIL.COM)(7064169058)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
75	CRL.M.C.-1074/2025	HARVINDER KAUR V/s THE STATE NCT OF DELHI AND ANR	JAIDEEP MALIK	
		OTHER DETAILS OF ADVOCATES: JAIDEEP MALIK (JAIDEEPMALIKADV@GMAIL.COM)(8700827710)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST-721/2023) CRL.M.C. 10153/2024 FILED BY DR. DEEPAK MADAN (D. OF HEARING : 2025-04-21) CRL.M.C. 174/2025 FILED BY SMT HARVINDER KAUR (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(PASCHIM VIHAR EAST-721/2023)
76	W.P.(CRL)-1035/2021 WITH W.P.(CRL) 2200/2021 W.P.(CRL) 2199/2021 W.P.(CRL) 2165/2022	AMARENDRA DHARI SINGH V/s CENTRAL BUREAU OF INVESTIGATION	TRISHA MITTAL	
		OTHER DETAILS OF ADVOCATES: AMARENDRA DHARI SINGH(AMARENDRADSINGH@GMAIL.COM)(9810032743)(RESPONDENT) AMARENDRA DHARI SINGH(AMARENDRADSINGH@GMAIL.COM)(9810032743)(RESPONDENT) AMARENDRA DHARI SINGH(AMARENDRADSINGH@GMAIL.COM)(9810032743)(RESPONDENT) TRISHAMITTAL(TRISHA@MADHAVKHURANA.COM)(9871109553)(PETITIONER) MADHAV KHURANA(TRISHA@MADHAVKHURANA.COM)(9871109553)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 2025-05-22) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-05-22) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 2025-05-22)

		CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(1123386546)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(1123386546)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(1123386546)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 2025-05-22) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 2025-04-21) W.P.(CRL) 2199/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-04-21) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-05-22) CRL.M.C. 8768/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-11-22) W.P.(CRL) 408/2025 FILED BY SANJAY JAIN (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(CBI-221-2021-E-0009)
77	W.P.(CRL)-2199/2021 CRL.M.A. 9971/2023 CRL.M.A. 16457/2023 WITH W.P.(CRL) 2200/2021 W.P.(CRL) 1035/2021	P.S. GAHLAUT V/s UNION OF INDIA & ORS.	ALOK KUMAR, MANU MISHRA, ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) FRRODI(FRRODLI@NIC.IN)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ALOK KUMAR (ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) MANU MISHRA(MANUMISHRA.HNLU@GMAIL.COM)(9770774151)(PETITIONER) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 2025-05-22) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-05-22) W.P.(CRL) 1035/2021 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-04-21) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 2025-05-22) W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 2025-05-22) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 2025-04-21) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-05-22) CRL.M.C. 8768/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-11-22) W.P.(CRL) 408/2025 FILED BY SANJAY JAIN (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(CBI-221-2021-E-0009)
78	W.P.(CRL)-2200/2021 CRL.M.A. 18984/2021 CRL.M.A. 9970/2023 CRL.M.A. 18279/2023 CRL.M.A. 18281/2023 CRL.M.A. 18394/2023 CRL.M.A. 18398/2023	DR. U. S. AWASTHI V/s UNION OF INDIA & ORS.	ALOK KUMAR, ALOK KUMAR, MANU MISHRA	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) DR. U.S.AWASTHI(USAWASTHI@IFFCO.IN)(981113096)(PETITIONER) DIRECTOR(FRRODLI@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) THE DIRECTORATE OF ENFORCEMENT(CGSC461@GMAIL.COM)()(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ALOK KUMAR (ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) ALOK KUMAR (ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) MANU MISHRA(MANUMISHRA.HNLU@GMAIL.COM)(9770774151)(PETITIONER) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 2025-05-22) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-05-22) W.P.(CRL) 1035/2021 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-04-21) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 2025-05-22) W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 2025-05-22) W.P.(CRL) 2199/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-04-21) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-05-22) CRL.M.C. 8768/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-11-22) W.P.(CRL) 408/2025 FILED BY SANJAY JAIN (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(CBI-221-2021-E-0009)
FOR DIRECTIONS				
79	CRL.M.C.-8155/2024 CRL.M.A. 31222/2024 CRL.M.A. 31224/2024 CRL.M.A. 1596/2025	DEEPAK MINDA & ORS. V/s STATE OF NCT OF DELHI & ANR.	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHALIMAR BAGH-552/2005)

21.04.2025

ADVANCE CAUSE LIST

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		CRL.M.C. 533/2010 FILED BY PURKH CHAND MINDA & ORS (DISPOSED ON : 2010-02-19) P.S.-FIR NO. :(SHALIMAR BAGH-552/2005)
FOR COMPLIANCE				
80	CRL.M.C.-10063/2024	GUNMANT SINGH V/s STATE GOVT. OF NCT OF DELHI AND ANR.	CHIRAG KHURANA	
		OTHER DETAILS OF ADVOCATES: CHIRAG KHURANA ()(8587876969)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-33/2021)

HIGH COURT OF DELHI
16.04.2025.

REGISTRAR(LISTING)

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BATCH MATTERS				
1	CCP(CO.)-13/2014 CO.APPL. 1026/2019 WITH CO.A(SB) 21/2013	SHRI LALIT AGGARWAL V/s SHRI PRAMOD GOIL	RAMAKANT SHARMA, JATIN SETHI, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
2	CO.A(SB)- 21/2013(Disposed off case) CO.APPL. 1458/2013 CO.APPL. 4686/2016 CO.APPL. 4687/2016	LALIT AGGARWAL & ANR V/s M/S SHREE BIHARI FORGINGS PVT LTD & ORS	SULAIMAN MOHD KHAN, ETI SOLANKI, KARAN LUTHRA, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(PETITIONER) AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
3	CCP(CO.)-16/2014 WITH CO.PET. 47/2008	SH. LALIT AGGARWAL V/s SH. PRAMOD GOIL	RAMAKANT SHARMA, AMIT GOEL, JATIN SETHI, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(RESPONDENT) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(RESPONDENT) AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
4	CCP(CO.)-19/2014 WITH CO.A(SB) 32/2014	SHRI LALIT AGGARWAL V/s SHRI PRAMOD KUMAR GOIL	RAMAKANT SHARMA, AMIT GOEL, JATIN SETHI, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(RESPONDENT) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(RESPONDENT) AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
5	CO.A(SB)- 32/2014(Disposed off case) CO.APPL. 2079/2016 CO.APPL. 2080/2016	SHRI LALIT AGGARWAL V/s M/S SHREE BIHARI FORGINGS PVT. LTD & ORS.	SULAIMAN MOHD KHAN, RAMAKANT SHARMA, AMIT GOEL, ETI SOLANKI, KARAN LUTHRA, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(RESPONDENT)		

		ETI SOLANKI (ETI_SOLANKI@LIVE.COM)(9013699030)(PETITIONER) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(PETITIONER) AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
6	CCP(CO.)-5/2016 WITH CO.A(SB) 32/2014	LALIT AGGARWAL V/s PRAMOD GOIL	RAMAKANT SHARMA, JATIN SETHI, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(RESPONDENT) AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
7	CCP(CO.)-7/2016 CO.APPL. 2594/2016 WITH CO.A(SB) 32/2014	SHRI LALIT AGGARWAL V/s SHRI YOGESH SINGH & ORS.	RAMAKANT SHARMA, KARAN KHANNA, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
8	CCP(CO.)-11/2016	COURT ON ITS OWN MOTION V/s SHREE BIHARI FORGINGS PVT. LTD. & ORS.	JRLISTING LISTING, JATIN SETHI, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(RESPONDENT) AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
9	CCP(CO.)-13/2016	LALIT AGGARWAL V/s PRAMOD GOIL	RAMAKANT SHARMA, JATIN SETHI, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
10	CO.A(SB)-52/2014 CO.APPL. 2462/2014	LALIT AGGARWAL V/s M/S SHREE BIHARI FORGINGS PVT. LTD. & ANR.	RAMAKANT SHARMA, AMIT GOEL, ETI SOLANKI, KARAN LUTHRA, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(PETITIONER) ETI SOLANKI (ETI_SOLANKI@LIVE.COM)(9013699030)(PETITIONER) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(PETITIONER) AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
11	CO.A(SB)- 53/2014(Disposed off case) CO.APPL. 2503/2014 CO.APPL. 2504/2014 CO.APPL. 2505/2014	PRAMOD KUMAR GOIL V/s SHREE BIHARI FORGINGS PVT. LTD. & ORS.	RAJNISH SINHA, AMIT GOEL, ETI SOLANKI, KARAN LUTHRA, AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(PETITIONER) ETI SOLANKI (ETI_SOLANKI@LIVE.COM)(9013699030)(PETITIONER) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(RESPONDENT) AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
12	CO.PET.-225/2011 OLR 283/2016 CO.APPL. 612/2016 CO.APPL. 1303/2016 CO.APPL. 2949/2016 OLR 183/2019 CO.APPL. 966/2024	M/S KOTAK MAHINDRA BANK LTD V/s M/S SUNDRI APPARELS (INDIA) PVT LTD	S.K. RUNGTA, OFFICIAL LIQUIDATOR, ARVIND SINHA, R L KOHLI, BIJENDER SINGH, SIMRAN KAUR PAUL, PALLAV SAXENA, GULSHAN KUMAR SACHDEV, SANTOSH KUMAR ROUT, CHARU SACHDEV	
		OTHER DETAILS OF ADVOCATES: SIMRAN KAUR PAUL(SIMSIMPAL@GMAIL.COM)(9654896730)(PETITIONER) ARVIND SINHA (ARVINDSINHA1@GMAIL.COM)(9810618195)(PETITIONER) PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER) GULSHAN KUMAR SACHDEV(COUNSELGULSHAN@GMAIL.COM)(9711173901)(PETITIONER) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) CHARU SACHDEV(CHARUSACHDEV@GMAIL.COM)(9899635146)(PETITIONER)		
13	CRL.O.(CO.)-4/2016 WITH CO.PET. 225/2011	SUNDRI APPARELS (I) PVT LTD V/s SH. BHAGWAN DASS MOHNANI & ORS.	OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
14	CO.PET.-502/2014 OLR 110/2023 OLR 80/2024 CO.APPL. 654/2024	DESTINY FINANCE PVT. LTD. V/s LEGEND SURFACE DEVELOPERS PVT. LTD. & ANR.	ANIL AGARWALLA, OFFICIAL LIQUIDATOR, MANOJ TOMAR	

	WITH CRL.O.(CO.) 2/2019			
		OTHER DETAILS OF ADVOCATES: MANOJ TOMAR(MANOJTOMAR.ADV@GMAIL.COM)(9711330536)(RESPONDENT)		
15	CRL.O.(CO.)-2/2019 WITH CO.PET. 502/2014	LEGEND SURFACE DEVELOPERS PVT.LTD.(IN PROV.LIQN.) V/s DARAYUS NARIMAN (EX.DIRECTOR) & ORS.	OFFICIAL LIQUIDATOR, MANOJ TOMAR	
		OTHER DETAILS OF ADVOCATES: MANOJ TOMAR(MANOJTOMAR.ADV@GMAIL.COM)(9711330536)(RESPONDENT)		
AFTER NOTICE COMPANY MATTERS				
16	CO.PET.-39/1973 CO.APPL. 685/2009 CO.APPL. 1851/2011 CO.APPL. 787/2012 CO.APPL. 1733/2014 CO.APPL. 3834/2016 OLR 305/2017 CO.APPL. 542/2017 OLR 238/2018 CO.APPL. 235/2019 CO.APPL. 184/2020 CO.APPL. 91/2023 CO.APPL. 92/2023 CO.APPL. 58/2025	RE-EASTERN LINKERS CO. LTD. V/s	MR.SK LUTHRA, VIVEK B SAHARYA, SHANKER NARAIN MEHROTRA, RIJU RAJ SINGH JAMWAL, OFFICIAL LIQUIDATOR, ROHIT OBEROI, LOVKESH SAWHNEY, R.R.JAMWAL, ANIL K KHAWARE, SHALABH GUPTA, SANJAY MARIA, MS.JASMEET SINGH, M.G. VACHER, MLSHARMA, S K GUPTA, PUNEET VERMA, RAKESH TANEJA, RIJU RAJ JAMWAL, ANURAG TIWARI, SHIVA RAJ B MATHUR, AMITA KAPUR, KAMAL NIJHAWAN, RAJIV, PAYAL ACHAWLA SINGH, C.M.GOPAL, M.S.ANANTH, S.N.MEHROTRA, J.P.GUPTA, AJAY KAPUR, AJAY, PUNIT VERMA, KAPIL KHER, RAJAT BERIWAL, BIJOY KUMAR PRADHAN, NARESH GUPTA, A.K.UPADHYAY, C M GOPAL, RAJIV K GARG, B VIJAY KR, YOGENDER SINGH, VINEET JHANJI, RAMA K WATEL, HARSHBIR SINGH KOHLI, PARUL BABBAR, ANKIT JAIN, ARUN BHARDWAJ, ANKUR MAHINDRO, PEEYUSH RANJAN, SIDDHANT SHARMA, JITENDER KUMAR, RAJA BERIWAL, RUKMINI MUKHERJEE, NAGENDRA KUMAR SAHOO, DEEPAK BANSAL, HINA SHAHEEN, SHALABH GUPTA	
		OTHER DETAILS OF ADVOCATES: VIVEK B SAHARYA(VIVEKBSAHARYA@YAHOO.CO.IN)(9811156831)(PETITIONER) RIJU RAJ SINGH JAMWAL(RIJURAJ@GMAIL.COM)(9811504933)(PETITIONER) AMARJIT SINGH GAMBHIR(JEETMRTS@YAHOO.COM)(9818186704)(PETITIONER) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED-JURE.IN)(9891051888)(PETITIONER) PEEYUSH RANJAN(IMPEEYUSH@GMAIL.COM)(9013497608)(PETITIONER) SIDDHANT SHARMA(SIDDHANTSHARMA.ADV@GMAIL.COM)(9871135009)(RESPONDENT) JITENDER KUMAR (JITENDER.ADV@GMAIL.COM)(9871880147)(PETITIONER) RAJA BERIWAL(RAKESHTKUMAR1987@GMAIL.COM)(9728552522)(RESPONDENT) RUKMINI MUKHERJEE (RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(RESPONDENT) NAGENDRA KUMAR SAHOO(NS32009@GMAIL.COM)(9212544565)(PETITIONER) DEEPAK BANSAL(WCDEEPAKBANSAL@GMAIL.COM)(8373941010)(PETITIONER) HINA SHAHEEN(LAWYERHINA@GMAIL.COM)(9958386338)(RESPONDENT) SHALABH GUPTA(SHALABH.ADV@GMAIL.COM)(9818681699)(PETITIONER)		
17	CO.PET.- 350/1999(Disposed off case) CO.APPL. 697/2023(CM For Restoration)	RE-KUBER AUTO GEN FINANCE & LEASING LTD. V/s ...	MS.APARAJITA SINGH, ASIM NAEEM, AJANT KUMAR, MR.VISHNU SHARMA, MR.VIJAY NAIR, MS.GAURI SETIA, MR.RS RATHORE, MR.YOGESH GUPTA, MR.RAMESH BABU, MAYANK BUGHANI, MS.POOJA M. SAIGAL, MR.RAJIV BANSAL, RAJAN NARAIN, ARUN BHARDWAJ, ASIM NAEEM	
		OTHER DETAILS OF ADVOCATES: RAJAN NARAIN(RAJANNARAINADV@GMAIL.COM)(7042830838)(PETITIONER) ARUN BHARDWAJ(ARUNBHARDWAJ1206@GMAIL.COM)(9899138242)(PETITIONER) ASIM NAEEM(ASIMNAEEMADV@GMAIL.COM)(9811056644)(RESPONDENT)		
18	CO.PET.-628/2014	RESERVE BANK OF INDIA V/s ARSHDEEP FINANCE LIMITED	SWATI SETIA, SANDEEP SHARMA, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SANDEEP SHARMA(SANDEEPSHARMA21@GMAIL.COM)(9811022432)(RESPONDENT) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		
19	CO.PET.-7/2023	AQUARIUS SECURITIES PRIVATE LIMITED (IN MEMBERS VOL LIQN) V/s	OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES:		

COURT NO.16
HON'BLE MR.JUSTICE DHARMESH SHARMA

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 MEETING NUMBER: 25127330441

2. NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO faisal.zaki@dhc.nic.in.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CCP(CO.)-8/2023	VILAS GUPTA & ORS. V/s MR PAWAN SINGHAL & ORS.	RAJEEV KUMAR	#
	AT 3:00 P.M.	OTHER DETAILS OF ADVOCATES:		#
2	CO.A(SB)-47/2014 CO.APPL. 138/2021 CO.APPL. 708/2023 CO.APPL. 712/2023	VILAS GUPTA & ORS. V/s TAURUS INDIA LTD. & ORS.	RAJEEV KUMAR, ANKIT SINGAL, JITENDER SINGH	#
	AT 3:00 P.M.	OTHER DETAILS OF ADVOCATES: ANKIT SINGAL(ANKIT@ASADVOCATES.COM)(9899914370)(RESPONDENT) JITENDER SINGH(JDSADVOCATE@GMAIL.COM)(9582136880)(RESPONDENT)		#

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULARPRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

COURT NO. 42**HON'BLE MS. JUSTICE PRATHIBA M.SINGH**

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M – 04:30 P.M..

<https://docs.google.com/forms/d/e/1FAIpQLSetQNqtR73sKZB0hp62FzES-4N8Af-4S9RDzFPp3it124oGCw/viewform>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHRI KALKAJI MANDIR(PART-HEARD MATTERS)				
1	CS(OS)-55/2022 I.A. 12299/2022 I.A. 12300/2022 I.A. 12341/2022 I.A. 12342/2022 I.A. 19288/2022 CCP(O) 91/2023 I.A. 24076/2023	KHEM CHAND V/s PRAKASHWATI AND ORS.	SATYAM THAREJA, NEERAJ KUMAR, ARMAAN VERMA, LCR-S-97362/16 RECEIVED FROM THE COURT OF SH.NEHA GARG, CIVIL JUDGE 01, CENTRAL THC COURTS DELHI FILED IN COMPLIANCE OF ORDER DT.14/01/22 IN FAO-36/21, SATYAM THAREJA, SHUBHAM GUPTA	

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

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MEETING LINK

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CS(COMM)-791/2023 I.A. 21730/2023 I.A. 1261/2024 I.A. 10194/2024 I.A. 31588/2024 I.A. 47812/2024	MR ARCHIT LOHIA & ORS. V/s ONS MECHCON PROJECT PRIVATE LIMITED & ANR.	S K BANSAL, JAYA BHARTI NEGI	
2	CS(COMM)-765/2024 CC(COMM) 35/2024 I.A. 38674/2024 I.A. 38676/2024 I.A. 49084/2024 I.A. 3189/2025 I.A. 5030/2025	AMITOJE INDIA PVT LTD & ANR. V/s CLASSIC DISPLAY SYSTEMS PVT LTD	DEEPAK JAIN, KHURANA & KHURANA, ADVOCATES & IP ATTORNEYS, IN COMPLIANCE OF ORDER DT. 29.10.2024, DEEPAK JAIN	AT 3.30 P.M

COURT NO. 24**HON'BLE MR. JUSTICE ANISH DAYAL**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	EL.PET.-6/2020 I.A. 13001/2022 I.A. 19545/2022 I.A. 9237/2023 I.A. 13887/2023 REVIEW PET. 116/2024 I.A. 6866/2024 WITH EL.PET. 12/2020	DAL CHAND KAPIL V/s ELECTION COMMISSION OF INDIA & ORS.	SIDHANT KUMAR, ANUPAM SRIVASTAVA, JATIN BHATT, ANUPAM SRIVASTAVA	
2	EL.PET.-12/2020 I.A. 8900/2020 I.A. 8901/2020 I.A. 1232/2021 I.A. 1468/2021 I.A. 1469/2021 I.A. 12267/2023 REVIEW PET. 118/2024 I.A. 6890/2024	ARVIND KUMAR V/s PRAKASH @ PRAKASH JARWAL & ORS.	PANKAJ RAI CHOPRA, NEERAJ, ANUPAM SRIVASTAVA, ANUPAM SRIVASTAVA	

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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cmnijeshnair@gmail.com

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1039/2024	AXIS FINANCE LIMITED V/s PALANIVEL RAJAN B	RAVEESH THUKRAL	
2	ARB.P.-1346/2024	FAITH CONSTRUCTIONS V/s MRS. AUGUSTINA EKKA	SRINIVASAN P	
3	ARB.P.-574/2025	LARSEN AND TOUBRO LIMITED V/s PUBLIC WORKS DEPARTMENT	MADHU KUMARI	

4	O.M.P.(I) (COMM.)- 42/2023 I.A. 2878/2023	PARUL MAHESHWARI AND ANR V/s ALMOND INFRABUILD PRIVATE LIMITED AND ANR	ADITYA PAROLIA	
5	O.M.P.(I) (COMM.)- 288/2024 I.A. 38412/2024 I.A. 44191/2024 I.A. 45227/2024	ADITYA BIRLA FINANCE LIMITED V/s SAKET INFRADEVELOPERS PVT LTD AND ORS.	PUNEET SINGH BINDRA, SATYAM	
6	O.M.P.(I) (COMM.)- 44/2025	ABHILASHA ENTERPRISES & ANR. V/s PUBLIC WORKS DEPARTMENT	TANUJ GULATI	
7	O.M.P.(MISC.)(COMM.)- 211/2025	SIDDHAST INTELLECTUAL PROPERTY INNOVATIONS PVT LTD V/s CONTROLLER GENERAL OF PATENTS DESIGNS AND TRADEMARK (CGPDTM) AND ANR	ABHISHEK CHANDRA MISHRA	
8	O.M.P.(MISC.)(COMM.)- 257/2025	M/S.AMBIENCE DEVELOPERS AND INFRASTRUCTURE PVT.LTD. V/s MIS. ZENITH DANCE INSTITUTE PVT. LTD.	KITTOO BAJAJ	
9	O.M.P.(MISC.)(COMM.)- 301/2025 I.A. 8598/2025	SWASTIK PIPE LIMITED V/s MADAN BASSI SOLE PROPRIETOR OF M/S SURAJ UDYOG	SANJAY JAIN	
10	ARB. A. (COMM.)- 25/2018	RAIL VIKAS NIGAM LTD. V/s IVRCL M RT (JV)	SANJEEV KUMAR SHARMA, UDIT SETH	

11	CS(COMM)-46/2016 CC(COMM) 56/2017	M/S IDI DESIGNS PVT LTD V/s M/S HUMBLE HOSPITALITY (DELHI) PVT LTD	PAWANJIT S BINDRA, KAILASH CHANDRA, BHUVNESHWAR TYAGI, LAKSHAY DHAMIJA, KAILASH CHANDRA, DIRECTION AS PER ORDER DT. 04.11.2016	
12	I.A. 7559/2025 I.A. 7560/2025 In CS(COMM)-676/2016	M/S CHEMI TECH ENGINEERS PVT LTD V/s NATIONAL BUILDINGS CONSTRUCTION CORPORATION LIMITED & OTHERS	CHETAN RAI WAHI, M K GHOSH & TINA GARG, TINA GARG	
13	CS(COMM)-1080/2016 WITH CS(COMM) 216/2017	M/S OM SAI ASSOTECH PVT LTD V/s N G FILLING STATION & ANR	NITIN DAYAL, AMIET ANDLAY, IRAM MAJID, MURARI KUMAR	
14	CS(COMM)-216/2017	SHAN-E-RUB V/s OM SAI ASSOTECH PVT. LTD. & ANR.	IRAM MAJID, AMIT JHA, ARUN KUMAR, AMIET ANDLAY	
15	CS(COMM)-1542/2016 CC(COMM) 2/2017 I.A. 17220/2018	UNION OF INDIA, MINISTRY OF COMMUNICATION & INFORMATION TECHNOLOGY V/s M/S MICROTEK INSTRUMENTS & ANR	S SANTANAM, S SANTANAM SWAMINADHAN, SHANKH SENGUPTA, SHIVA SANTANAM SWAMINADHAN, JASWINDER SINGH, SHANKH SENGUPTA (TRILEGAL)	
16	CS(COMM)-5/2017 I.A. 3640/2018 O.A. 13/2020 I.A. 931/2020	SH SANJEEV ARORA V/s THE CHIEF SECRETARY & ORS	ARCHANA CHIBBER, O P SHARMA & ASSO, RAVINDER KUMAR YADAV, MRINALINI SEN, ARCHANA CHHIBBER	

17	CS(COMM)-1058/2018 I.A. 19873/2022	BUNDELA BANDHU CONSTRUCTION CO. V/s NATIONAL PROJECT CONSTRUCTION CORPORATION LTD.	SURENDRA NATH PANDEY	
18	CS(COMM)-497/2019	KOTAK MAHINDRA BANK LIMITED V/s UNION OF INDIA & ORS.	WADIA GHANDY	
19	CS(COMM)-628/2024	M/S STELLAR CAPITAL SERVICE LTD. V/s SHRI ADITYA NAGAR	VIJAY KUMAR CHAUHAN, HARPREET SINGH	
20	I.A. 43049/2024 In CS(COMM)-654/2024 (Disposed off case)	DR. BHUPENDRA KUMAR MODI V/s MODI RUBBER LIMITED	SHWETA BHARTI	
21	I.A. 7621/2025 In CS(COMM)-664/2024	LA CASSA CONSTRUCTION LLP AND ANOTHER THROUGH ITS DESIGNATED PARTNER SH ARJUN PANWAR V/s CHITRESH KUMAR CHOPRA AND ORS.	NARESH K THANAI, RISHI KUMAR AWSTHI, IN COMPLIANCE OF ORDER DT 06.11.2024	
22	CS(OS)-1809/2011 I.A. 29867/2024	SUSHIL NARULA V/s VIJAY NARULA & ORS	JEEWAN PARKASH, MOHD ZOHAIB, HARSH YADAV, SAMRENDER KUMAR, JEEWAN PARKASH GUPTA	
23	CS(OS)-2122/2011 I.A. 13814/2011 I.A. 21318/2014 I.A. 4257/2024	FAIZ MURTAZA ALI V/s TERRA REAL ESTATE PVT LTD & ORS	H C KHARBANDA, M P S TOMAR, JABAR SINGH, JABAR SINGH, K B UPADHYAY, K.B UPADHYAY, KRISHNA BHUSHAN UPADHYAY	

24	CS(OS)-3052/2011 I.A. 8617/2015 I.A. 9244/2015	KRISHNA KUMARI V/s RAKESH SINGH	SUNIL CHAUHAN, NAMITA ROY	
25	CS(OS)-514/2012 O.A. 130/2015 I.A. 7370/2015	NHDC LIMITED V/s BANK OF INDIA	BOSCO K T, SACHIN DATTA, PRITY SHARMA	
26	CS(OS)-1215/2012 CC 22/2017	ALKA AADHYA MADAN V/s HARSH PAL HARJAI & ANOTHER	AMIT PRABHAT, AMIT KUMAR, ARVIND KUMAR GUPTA, PRADEEP DHINGRA	
27	CS(OS)-1155/2015 I.A. 1104/2017	SURRINDERJEET SINGH AHLUWALIA & ANR V/s JITENDARJIT SINGH AHLUWALIA & ANR	KANIKA AGNIHOTRI, CHETAN LOKUR	
28	CS(OS)-335/2016 I.A. 10386/2022 I.A. 10387/2022 I.A. 30838/2024 I.A. 30909/2024 I.A. 30910/2024 I.A. 30931/2024	SMT SHASHI JAI KRISHNA & ORS V/s ANGIRA HANSRAJ GUPTA & ORS	VIRENDER GOSWAMI, RAKESH KUMAR, ASHIM SHRIDHAR, SHASHANK KHURANA, RISHIKA ARORA, SUKANT VIKRAM, MEGHA AGARWAL, SHASHANK KHURANA	
29	CS(OS)-385/2016 I.A. 9308/2016 I.A. 2710/2025 I.A. 2711/2025 I.A. 3095/2025 I.A. 4635/2025 I.A. 4636/2025	SH. VINEET GUPTA V/s M/S INDIAN BIODIESAL LIMITED & ORS	KAPUR & CO., SIDDHARTH KHATTAR, LALIT KUMAR, NAVEEN KUMAR CHAUDHARY, BHANU SANORIYA, FAISAL ZAFAR, H S GAUTAM & NEHA SINGH, FAISAL ZAFAR, HARI SHANKER GAUTAM	
30	CS(OS)-48/2017 I.A. 1379/2017	KHURSEEDA V/s SALAUDDIN AND OTHERS	DARSHAN SINGH, SABYASACHI MISHRA	

31	I.A. 3012/2025 In CS(OS)-452/2017	SMT. SHASHI GOGIA & ORS V/s SH. SHYAM SUNDER NAGPAL & ORS	A K SINGH, PRASHANT SINGH, KHAIM KARAN SINGH, S S SASTRY, R.P. SHARMA, SUNIL DUTT DIXIT	
32	CS(OS)-466/2017 I.A. 17062/2018 CRL.M.A. 49488/2018	SMT. RAJ KAUR & ORS V/s SH. CHARANJEET SINGH & ORS	SACHIN MISHRA, SAHIL GARG, UJJWAL JHA, PAWANJIT SINGH BINDRA, LAKSHAY DHAMIJA, PRABHSAHAY KAUR	
33	CS(OS)-51/2019	M/S SATYA PRAKASH & BROS (P) LTD. & ANR. V/s QUTAB REALCON PVT. LTD. & ORS.	RAJIV BAJAJ, D.P. GUPTA	
34	CS(OS)-115/2019 I.A. 2947/2019	MUKESH KAPOOR V/s MR. DEEPAK KUMAR & ORS.	DR. SUMAN CHAUDHARY, MOHIT GUPTA	
35	CS(OS)-643/2019 I.A. 17348/2019 I.A. 315/2020 I.A. 318/2020 I.A. 319/2020 CRL.M.A. 478/2020 I.A. 4996/2024 I.A. 39842/2024 I.A. 40258/2024	KOMAL NAGPAL V/s SONIA BHANDARI & ANR.	AVNEESH ARPUTHAM, MALINI SUD, VIKAS MISHRA	
36	I.A. 30057/2024 I.A. 46529/2024 In CS(OS)-661/2023	CHANDEEP SINGH SAWHNEY V/s RAVINDER KUMAR AHUJA & ORS.	SIDDHARTH NARANG, ABHISHEK SINGH, PARMOD KUMAR SHARMA, ABHISHEK SINGH	AT 2.30 P.M
37	CS(OS)-923/2024 I.A. 45876/2024 I.A. 45878/2024 I.A. 45879/2024	SHAILENDER MINZ & ORS. V/s OMPRAKASH DEEPCHAND SADHWANI & ORS.	SAURABH BHARGAVAN	

38	CS(OS)-92/2025 I.A. 4109/2025 I.A. 7104/2025	BRIG VINOD KUMAR NIJHAWAN & ANR. V/s ANIL KUMAR NIJHAWAN	RAJIV BAJAJ	
39	CS(OS)-180/2025 I.A. 7404/2025	SHRI ANIL KUMAR NIJHAWAN V/s SHRI VINOD KUMAR NIJHAWAN & ORS.	AMRIT KAUR OBEROI	
40	O.M.P. (COMM)- 76/2018	M/S DIPL-IL & FS ENGG (JV) V/s RAIL VIKAS NIGAM LTD.	UDIT SETH, AMRIT PAL SINGH, TADIMALLA BASKAR GOWTHAM, ANANGA BHATTACHARYYA	
41	O.M.P. (COMM)- 221/2018	M/S NHPC LIMITED V/s M/S HINDUSTAN CONSTRUCTION CO. LTD. & ANR	AGARWAL LAW ASSOCIATES, BIJENDER SINGH, KHEYALI SINGH, IN COMPLIANCE OF ORDER DT. 17.04.2018 OF SUPREME COURT OF INDIA IN TRANSFER PETITION (CIVIL) NO. 265-270 OF 2018, LCR RECEIVED FROM HARNAM SINGH THAKUR, LD. D & SJ, GURUGRAM (HARYANA) IN ARB 130/17	
42	O.M.P. (COMM)- 276/2018 I.A. 15836/2018 I.A. 15191/2022 I.A. 15192/2022 I.A. 2673/2024 I.A. 48416/2024 I.A. 3695/2025	THE COMMISSIONER SOUTH DELHI MUNICIPAL CORPORATION V/s BIRLA TECHNICAL SERVICES	AMRREETA SWAARUP, MONISHA HANDA, ATTIN SHANKAR RASTOGI, MONISHA HANDA	AT 2.30 P.M

43	O.M.P. (COMM)- 440/2018 I.A. 2157/2025	WINNER CONSTRUCTION PVT. LTD V/s UNION OF INDIA	ANUSUYA SALWAN	
44	I.A. 8344/2025 In O.M.P. (COMM)- 24/2023	NATIONAL HIGHWAY AUTHORITY OF INDIA V/s M/S T.K. TOLL ROAD PRIVATE LIMITED	BUSHRA WASEEM, JAGATJEET SINGH, HASAN MURTAZA, ABHISHEK JAIN, ANSHULA GROVER	
45	O.M.P. (COMM)- 109/2023 I.A. 5612/2023	MINOSHA INDIA LIMITED V/s FOURTH DIMENSION SOLUTIONS LIMITED	J. SAGAR ASSOCIATES	
46	O.M.P. (COMM)- 142/2023 I.A. 7060/2023 I.A. 7062/2023 I.A. 1240/2025 I.A. 1241/2025	JAYNEER INFRAPOWER AND MULTIVENTURES PVT. LTD. & ORS. V/s HERO FINCORP LIMITED	PETAL CHANDHOK, SANJEEV KUMAR	
47	O.M.P. (COMM)- 150/2023 I.A. 4681/2024	AL BUCHEERI INDUSTRIAL SERVICES PVT. LTD. V/s M/S. INDIAN OIL CORPORATION LTD.	AMIT MEHARIA, SWAROOP GEORGE	
48	O.M.P. (COMM)- 162/2023 I.A. 8133/2023	MINOSHA INDIA LIMITED V/s FOURTH DIMENSION SOLUTIONS LIMITED	AGARWAL LAW ASSOCIATES, J. SAGAR ASSOCIATES	
49	O.M.P. (COMM)- 293/2023 I.A. 14489/2023 WITH OMP (ENF.) (COMM.) 193/2023	ECO GREEN BUILDTECH PVT LTD V/s VIKARTAN INFRASTRUCTURE PVT LTD	UDIT MANIKTALA	AT 3.00 P.M.
50	OMP (ENF.) (COMM.)- 193/2023 EX.APPL.(OS) 1449/2023	VIKARTAN INFRASTRURE PVT LTD V/s ECO GREEN BUILDTECH PVT LTD	BHUPESH NARULA, UDIT MANIKTALA	AT 3.00 P.M.

51	O.M.P. (COMM)- 353/2023 I.A. 17342/2023 I.A. 17344/2023 I.A. 17346/2023 I.A. 38455/2024	UNION OF INDIA V/s M/S APS STRUCTURES PVT. LIMITED	KUNWAR CHANDRESH, RUCHIR MISHRA, KUNWAR CHANDRESH	
52	O.M.P. (COMM)- 528/2023 I.A. 25666/2023 I.A. 3451/2025 WITH OMP (ENF.) (COMM.) 253/2023	MR. VIJAY KUMAR MUNJAL & ORS. V/s PAWAN MUNJAL & ORS.	AGARWAL LAW ASSOCIATES, ANURADHA DUTT	
53	OMP (ENF.) (COMM.)- 253/2023 EX.APPL.(OS) 1703/2023 EX.APPL.(OS) 1704/2023	PAWAN MUNJAL & ORS. V/s VIJAY KUMAR MUNJAL & ORS.	ANURADHA DUTT, AGARWAL LAW ASSOCIATES	
54	O.M.P. (COMM)- 163/2024 I.A. 8279/2024	EASYPHOTOVOL TECH PVT. LTD. V/s BENARA BEARINGS AND PISTONS LTD	ZEYAUUL HAQUE	
55	O.M.P. (COMM)- 501/2024 I.A. 46321/2024	BRIJ MOHAN BAJAJ AND ORS. V/s M S PRIME PROPERTY REALTY	RAJEEV SAXENA	
56	O.M.P. (COMM)-9/2025 I.A. 228/2025 I.A. 229/2025 I.A. 230/2025	UNION OF INDIA REPRESENTED BY DG MAP V/s SIMPLEX INFRASTRUCTURE LIMITED	RAKESH KUMAR	
57	OMP (ENF.) (COMM.)- 143/2024 EX.APPL.(OS) 1003/2024 EX.APPL.(OS) 1091/2024 EX.APPL.(OS) 95/2025	HARKIRAT SINGH SODHI V/s M/S ORAM FOODS PVT. LTD	RAJAT ASIJA	

21.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

58	O.M.P.(I)-3/2023 I.A. 9499/2023	MS HARMOHINDER KAUR & ANR. V/s DR VAISHALI SHARMA	AADITYA VIJAY KUMAR	
59	TEST.CAS.-87/2019 I.A. 16341/2019 I.A. 21818/2023	MUKUL KUMAR V/s STATE & ORS.	ASHISH KUMAR, AMITA SEHGAL, R KRISHNAAMORTHY, FEBIN MATHEW VARGHESE, PRACHI MISHRA, CHAITANYA	
60	TEST.CAS.-58/2021 I.A. 9107/2024 I.A. 45769/2024 I.A. 1792/2025	SARUP SINGH V/s GOVT OF NCT OF DELHI AND ORS & ORS.	STUTI JAIN, ACHAL GUPTA, ROSHAN SONTHALIA, HARSHIT PRAKASH, MANISH MAKHIJA, ACHAL GUPTA, EKTA BHARATI	

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB. A. (COMM.)-70/2024 I.A. 49998/2024	M/S SINGH CATERERS AND VENDORS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED & ORS.	JITENDER METHA	
2	ARB.P.-740/2024	INDIABULLS HOUSING FINANCE LTD V/s DUCT MASTER INDIA PVT.LTD AND OTHERS	SHAGUFA SALIM, ATHARVA LEGAL	
3	ARB.P.-1573/2024	DHANI LOANS AND SERVICES LTD. V/s VASUDEVAN SATHYAMOORTHY	ANKIT BANATI	
4	ARB.P.-1803/2024	M/S GRIM TECH PROJECTS (I) PVT. LTD. V/s INDURE PRIVATE LIMITED	BIPIN KUMAR PRABHAT	
5	ARB.P.-197/2025 WITH O.M.P.(I) (COMM.) 1/2025	M/S. DEV ACCELERATOR LIMITED (FORMERLY KNOWN AS M/S. DEV ACCELERATOR PRIVATE LIMITED V/s M/S. NOIDA CYBER PARK PRIVATE LIMITED	SUCHINTO CHATTERJI	

6	O.M.P.(I) (COMM.)-1/2025 I.A. 6/2025 I.A. 1331/2025	M/S DEV ACCELERATOR LIMITED FORMERLY KNOWN AS M/S. DEV ACCELERATOR PRIVATE LIMITED V/s M/S. NOIDA CYBER PARK PRIVATE LIMITED	SUCHINTO CHATTERJI, VIKASH, SUCHINTO CHATTERJI	
7	ARB.P.-284/2025	RAKESH KUMAR VERMA & ANR. V/s MILI AGARWAL	KAUSHAL JEET KAIT, JATIN LALWANI	
8	ARB.P.-414/2025	MONEYWISE FINANCIAL SERVICES PRIVATE LIMITED V/s SUSHIL GARMENTS THROUGH ITS PROPRIETOR AND ANR	PREETI	
9	EX.P.-57/2020 EX.APPL.(OS) 958/2021 EX.APPL.(OS) 1050/2023 EX.APPL.(OS) 511/2024	ASHOK RAJENDRAPRASAD GUPTA V/s SUDARSHAN KUMAR ARYA & ORS.	RANJAY N, RAHAT BANSAL, ABHINAV HANSARIA, NEELAKSHI BHADAURIA, AGARWAL LAW ASSOCIATES, RAHAT BANSAL	
10	I.A. 8155/2025 In O.M.P.-288/2006 (Disposed off case)	M/S RELIANCE POLYCRETE LTD. V/s M/S NATIONAL AGRICULTURAL COOP. MARKETING FEDERATION OF INDIA LTD. (NAFED)	A.K.THAKUR, T.K.GANJU, C.K.RAI, VIJAY KR. SINGH, ASHOK KR., GUNJAN KUMAR, SAYED AQUIB ALI, MANOJ KUMAR SINGH	
11	O.M.P. (COMM)-110/2016 I.A. 10743/2018 I.A. 176/2020 I.A. 8267/2020 I.A. 11828/2020 I.A. 145/2021 I.A. 11061/2022 I.A. 24874/2023 I.A. 24875/2023	CHARANJIT SINGH AHLUWALIA V/s MANJIT SINGH AHLUWALIA & ORS	SUDARSHAN RAJAN, NEHA BHATNAGAR, GURU PRASAD LENKA, SOUGAT MISHRA, JASWINDER SINGH, JAGJIT SINGH, KULDEEP KUMAR GURNANI, SUDARSHAN RAJAN	

12	O.M.P. (COMM)- 311/2016	AIRPORT AUTHORITY OF INDIA V/s M/S. ARCH INFRA PROJECTS PVT. LTD.	PULKIT AGARWAL, SONAL KUMAR SINGH	
13	O.M.P. (COMM)- 538/2016	NBCC (INDIA) LTD. V/s IVR CONSTRUCTIONS LTD	SUNITA BANSAL, MANOJ KUMAR DAS	
14	I.A. 8715/2024 In O.M.P. (COMM)- 27/2017	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s ATLANTA INFRA ASSETS LIMITED FORMERLY KNOWN AS BALAJI TOLLWAYS LIMITED	CHIRAG M SHROFF, TANU PRIYA GUPTA, RAJIV KAPOOR, RAJIV KAPOOR	WITH OMP (ENF.) (COMM.)- 58/2018
15	O.M.P. (COMM)- 230/2017 I.A. 6019/2017 WITH O.M.P. (COMM) 250/2017	THE BHARAT HOTELS LIMITED V/s M/S. KUMARAKRUPPA FRONTIERS HOTELS LTD.	SANDEEP DEVASHISH DAS	
16	O.M.P. (COMM)- 250/2017	KUMARAKRUPPA FRONTIER HOTELS PVT. LIMITED V/s THE BHARAT HOTELS LIMITED	SARAN SURI	
17	O.M.P. (COMM)- 36/2020 I.A. 893/2020 WITH OMP (ENF.) (COMM.) 100/2020	ARMY WELFARE HOUSING ORGANISATION V/s VARINDERA CONSTRUCTION LTD	ARVIND K. TEWARI	
18	OMP (ENF.) (COMM.)- 100/2020 EX.APPL.(OS) 1351/2021	VARINDERA CONSTRUCTION LTD V/s ARMY WELFARE HOUSING ORGANISATION	PRAVEEN CHAUHAN	

19	O.M.P. (COMM)- 276/2020 WITH O.M.P. (COMM) 277/2020	PARNIKA COMMERCIAL & ESTATE(P) LTD V/s UNION OF INDIA AND ANR	LALLTAKSH JOSHI, BHUPESH NARULA, BHUPESH NARULA	
20	O.M.P. (COMM)- 277/2020	PARNIKA COMMERCIAL & ESTATE(P) LTD V/s UNION OF INDIA AND ANR	LALLTAKSH JOSHI, BHUPESH NARULA, BHUPESH NARULA	
21	O.M.P. (COMM)- 364/2020 I.A. 2200/2020 I.A. 2201/2020 I.A. 1389/2024 WITH O.M.P. (COMM) 368/2020 OMP (ENF.) (COMM.) 100/2021 OMP (ENF.) (COMM.) 101/2021	BHARAT HEAVY ELECTRICALS LIMITED V/s DRIPLEX WATER ENGINEERING PVT LIMITED	SARTHAK ADVOCATES & SOLICITORS, ANUPAM CHAUDHARY, PAWASH PIYUSH	
22	O.M.P. (COMM)- 368/2020 I.A. 2256/2020 I.A. 2257/2020 I.A. 1388/2024	M/S BHARAT HEAVY ELECTICALS LIMITED V/s M/S DRIPLEX WATER ENGINEERING PVT LIMITED	SARTHAK ADVOCATES & SOLICITORS, ANUPAM CHAUDHARY, PAWASH PIYUSH	
23	OMP (ENF.) (COMM.)- 100/2021 EX.APPL.(OS) 672/2021	M/S DRIPLEX WATER ENGINEERING PRIVATE LIMITED V/s M/S BHARAT HEAVY ELECTRICALS LIMITED	SARTHAK ADVOCATES & SOLICITORS, ANUPAM CHAUDHARY, SONAL ALAGH, SONAL ALAGH	
24	OMP (ENF.) (COMM.)- 101/2021 EX.APPL.(OS) 674/2021	M/S DRIPLEX WATER ENGINEERING PRIVATE LIMITED V/s M/S BHARAT HEAVY ELECTRICALS LIMITED	SARTHAK ADVOCATES & SOLICITORS, ANUPAM CHAUDHARY, SONAL ALAGH, SONAL ALAGH	
25	O.M.P. (COMM)-9/2021 I.A. 61/2021	UNION OF INDIA V/s M/S SHIVA CONST. COMPANY	SYED WASIF HAIDER, ASHOK SINGH, ASHOK SINGH	

26	O.M.P. (COMM)-14/2021 I.A. 250/2021 I.A. 5735/2024	UNION OF INDIA AND ANOTHER V/s M/S. AHLUWALIA CONTRACTS (I) LTD	S.K. CHANDWANI, MUKESH KUMAR TIWARI, S.K. CHANDWANI	
27	O.M.P. (COMM)-300/2021	OMC POWER PRIVATE LIMITED V/s VERTIV ENERGY PRIVATE LIMITED	TINE ELIZABETH ABRAHAM	
28	O.M.P. (COMM)-316/2021 I.A. 3036/2023	AADHAR STUMBH TOWNSHIP PVT. LTD. V/s UNION OF INDIA	RAJESH KUMAR GOGNA, VIVEKANAND, ASHEESH JAIN	
29	O.M.P. (COMM)-95/2022	RAJ CHEM PLAST V/s BRAHMAPUTRA CRACKERS AND POLYMERS PVT. LTD.	ACM LEGAL, ISHANI BANERJEE	
30	O.M.P. (COMM)-189/2024 I.A. 9505/2024	GREENFRA ENGINEERING PVT.LTD V/s WADIA TECHNO ENGINEERING SERVICES LTD	SHAMBO NANDY, PANKAJ BHAGAT	
31	O.M.P. (COMM)-192/2024 I.A. 9997/2024	1. JASWANT SINGH & ORS. V/s 1. FWS TURNIT LOGISTICS PARK LLP & ANR.	HARSHAVARDHAN KOTLA	
32	O.M.P. (COMM)-201/2024 I.A. 10162/2024 I.A. 10163/2024	GLS ALUMINIUM INDUSTRIES PRIVATE LIMITED V/s FWS TURNIT LOGISTICS PARK LLP & ORS.	HARSHAVARDHAN KOTLA, VIPUL GANDA	

33	O.M.P. (COMM)- 284/2024 I.A. 33336/2024 WITH O.M.P. (COMM) 393/2024 OMP (ENF.) (COMM.) 138/2024	M S PRIMETALS TECHNOLOGIES INDIA PRIVATE LIMITED V/s STEEL AUTHORITY OF INDIA LIMITED & ORS.	KESHRI KUMAR	
34	O.M.P. (COMM)- 393/2024 I.A. 39228/2024	STEEL AUTHORITY OF INDIA LTD. V/s PRIMETALS TECHNOLOGIES INDIA PVT. LTD. & ANR.	SONDHI NARULA DALAL AND ASSOCIATES	
35	OMP (ENF.) (COMM.)- 138/2024	PRIMETALS TECHNOLOGIES INDIA PRIVATE LIMITED V/s STEEL AUTHORITY OF INDIA LIMITED SAIL	KESHRI KUMAR	
36	O.M.P. (COMM)- 363/2024 I.A. 37164/2024 WITH O.M.P. (COMM) 284/2024	STEEL AUTHORITY OF INDIA LTD. V/s PRIMETALS TECHNOLOGIES INDIA PVT. LTD. & ANR.	SONDHI NARULA DALAL AND ASSOCIATES	
37	O.M.P. (COMM)- 77/2025 I.A. 3479/2025 I.A. 3480/2025 I.A. 5966/2025	M/S BHARAT HEAVY ELECTRICALS LTD. V/s M/S TEKNOV OVERSEAS PVT. LTD.	ARVIND CHAUDHARY	
38	O.M.P.(EFA)(COMM.)- 7/2021 EX.APPL.(OS) 2771/2022	BANK OF BARODA V/s LITTLE ROSE GENERAL TRADING L.L.C & ORS.	ASHISH BATRA, ASHUTOSH KUMAR PANDEY, ASHISH BATRA	
39	OMP (ENF.) (COMM.)- 92/2017	S.S.CONSTRUCTIONS V/s MBR AASTHA BHAGWATI EDU TRUST	CHANDRA SHEKHER DELHI, YOGESH PACHAURI, VARUN TYAGI, RAKESH KUMAR SHARMA, DHRUV JOSE KANNANTHANAM	

40	OMP (ENF.) (COMM.)- 99/2018 I.A. 2866/2019 EX.APPL.(OS) 271/2020 EX.APPL.(OS) 307/2020 EX.APPL.(OS) 369/2020	HINDUSTAN CONSTRUCTION CO. LTD. V/s NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD.	BIJENDER SINGH, AGARWAL LAW ASSOCIATES	
41	OMP (ENF.) (COMM.)- 101/2018	HINDUSTAN CONSTRUCTION CO. LTD. V/s NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD.	NARENDER PAL SINGH, AGARWAL LAW ASSOCIATES	
42	OMP (ENF.) (COMM.)- 246/2018 EX.APPL.(OS) 1558/2024	PRASAR BHARATI(BROADCASTING CORPORATION OF INDIA) V/s JOSLIN COMMUNICATIONS PVT. LTD.	RAJEEV SHARMA, SHRUTI SHARMA	
43	OMP (ENF.) (COMM.)- 46/2022 EX.APPL.(OS) 248/2022	WATRANA TRACTION COMPANY V/s CONTAINER CORPORATION OF INDIA LIMITED & ANR.	RISHI KUMAR AWSTHI, SANJEEV KUMAR	
44	OMP (ENF.) (COMM.)- 180/2022	M/S VISTA INFORMATION SYSTEMS PVT LTD V/s M/S TELECOMMUNICATIONS CONSULTANTS INDIA LTD	KARNIKA SETH, MANPREET KAUR BHATIA	
45	I.A. 1078/2025 In O.M.P.(I) (COMM.)- 336/2021 (Disposed off case)	MR. TARLOCHAN SINGH BADYAL V/s M/S ALMOND INFRABUILD PVT LTD & ORS.	SHANTWANU SINGH, NISHANT KUMAR, SHANTWANU SINGH	

46	I.A. 1076/2025 In O.M.P.(I) (COMM.)- 341/2021 (Disposed off case)	MR. TARLOCHAN SINGH BADYAL V/s M/S ALMOND INFRABUILD PVT LTD & ORS.	SHANTWANU SINGH, NISHANT KUMAR, SHANTWANU SINGH	
47	O.M.P.(I) (COMM.)- 99/2024	M/S SPG GLOBAL COMMODITIES LIMITED V/s NEXT WEST AFRICA CI	WAJEEH SHAFIQ	
48	I.A. 6182/2025 I.A. 9078/2025 In O.M.P.(I) (COMM.)- 228/2024	TATA INTERNATIONAL SINGAPORE PTE LIMITED V/s RASHTRIYA ISPAT NIGAM LIMITED	ABHISHEK GUPTA, MITALI CHAUHAN, KARANJAWALA & CO, ABHISHEK GUPTA, MITALI CHAUHAN	
49	O.M.P.(I) (COMM.)- 341/2024 CRL.M.A. 35109/2024 I.A. 41210/2024 I.A. 41450/2024 I.A. 41451/2024 I.A. 43210/2024 I.A. 43254/2024 I.A. 45981/2024 I.A. 2554/2025	ROBIN RAINA V/s ERAAYA LIFESPACES LIMITED & ORS.	SANJAY ABBOT, MAYANK SHARMA, NAMAN JOSHI, SIDDHARTH SHARMA, NAWAB SINGH JAGLAN, J. SAGAR ASSOCIATES, SANJAY ABBOT	
50	O.M.P.(I) (COMM.)- 350/2024	DILIP BUILDCON LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI) & ANR.	J. SAGAR ASSOCIATES	
51	O.M.P.(I) (COMM.)- 438/2024 CCP(O) 10/2025 CCP(O) 34/2025 I.A. 2958/2025 I.A. 8913/2025 I.A. 9179/2025	M/S AMD ESTATES AND DEVELOPERS PVT LTD V/s M/S VSR INFRATECH PVT LTD	SANDEEP PHOGAT, MOHIT KUMAR BANSAL, RAVI KAPOOR, SANDEEP PHOGAT	

52	O.M.P.(I) (COMM.)- 82/2025	INDWELL CONSTRUCTIONS PVT LTD V/s DOOSAN POWER SYSTEMS INDIA PVT LTD	NIRAJ KUMAR	
53	O.M.P.(I) (COMM.)- 83/2025	INDWELL CONSTRUCTIONS PVT LTD V/s DOOSAN POWER SYSTEMS INDIA PVT LTD	NIRAJ KUMAR	
54	O.M.P.(I) (COMM.)- 108/2025	OYO HOTELS AND HOMES PRIVATE LIMITED V/s RAHUL MALHOTRA	VISHALAKSHI GOEL, SAGAR KUMAR PRADHAN	
55	O.M.P.(MISC.)(COMM.)- 215/2025	RAJESH GUPTA V/s OYO HOTELS AND HOMES PVT LTD	SACHIN BANSAL	
56	O.M.P. (T) (COMM.)- 33/2024 I.A. 8492/2024	M/S. KAWATRA TENTS AND CATERERS PVT. LTD. V/s DELHI URBAN SHELTER IMPROVEMENT BOARD (DUSIB)	NAVEEN KUMAR RAHEJA, YOGESH KUMAR JAGIA	
57	O.M.P. (T) (COMM.)- 34/2024 I.A. 8495/2024	M/S. KAWATRA TENTS AND CATERERS PVT. LTD. V/s DELHI URBAN SHELTER IMPROVEMENT BOARD (DUSIB)	NAVEEN KUMAR RAHEJA, YOGESH KUMAR JAGIA	
58	O.M.P. (T) (COMM.)- 108/2024	MR. RAVINDER SINGH V/s MR. PRAMOD SINGH & ORS.	SANJAY RATHI	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

59	EX.APPL.(OS) 415/2025 In OMP (ENF.) (COMM.)-58/2018	ATLANTA INFRA ASSETS LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	PRABHAT JEEVAN, TANU PRIYA GUPTA, CHIRAG M SHROFF	AT 2.30 P.M. WITH O.M.P. (COMM) 27/2017
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PART-HEARD MATTERS

60	ARB. A. (COMM.)- 20/2024 I.A. 46283/2024	MONIKA BANSAL V/s R G RESIDENCEY PVT. LTD. THROUGH RESOLUTION PROFESSIONAL (RP) MR. RAJEEV LOCHAN & ANR.	TUSHITA GHOSH, RAMEEZUDDIN RAJA	
61	ARB. A. (COMM.)- 21/2024 I.A. 46284/2024 I.A. 46718/2024	SUMIT BANSAL V/s R G RESIDENCEY PVT. LTD. THROUGH RESOLUTION PROFESSIONAL (RP) MR. RAJEEV LOCHAN & ANR.	TUSHITA GHOSH, RAMEEZUDDIN RAJA	
62	EX.P.-58/2015 EX.APPL.(OS) 161/2015 EX.APPL.(OS) 763/2015 EX.APPL.(OS) 1186/2015 EX.APPL.(OS) 1187/2015 EX.APPL.(OS) 158/2016 EX.APPL.(OS) 277/2016 EX.APPL.(OS) 286/2016 EX.APPL.(OS) 868/2016 EX.APPL.(OS) 137/2017 EX.APPL.(OS) 1179/2024	VITOL S.A. V/s ASIAN NATURAL RESOURCES (INDIA) LIMITED	SUREKHA RAMAN, AXON PARTNERS, RAJIV KAPUR, SAYAN RAY, VINIT TREHAN, AKHIL SACHAR, SHIVANI LAL, ARVIND KUMAR GUPTA, KARTIKA SHARMA, AKHIL SACHAR	

COURT NO. 45**HON'BLE MR. JUSTICE AMIT BANSAL**

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-TM)-10/2024 I.A. 3372/2024	RAJ VARDHAN PATODIA (HUF) V/s REGISTRAR OF TRADE MARKS & ANR.	MANISH SINGHAL, KUNAL VAJANI	
2	C.A.(COMM.IPD-TM)-12/2024 I.A. 3376/2024	RAJ VARDHAN PATODIA (HUF) V/s REGISTRAR OF TRADE MARKS & ANR.	MANISH SINGHAL, KUNAL VAJANI	
3	C.A.(COMM.IPD-TM)-13/2024 I.A. 3379/2024	RAJ VARDHAN PATODIA (HUF) V/s REGISTRAR OF TRADE MARKS & ANR.	MANISH SINGHAL, KUNAL VAJANI	
4	C.A.(COMM.IPD-TM)-49/2024 I.A. 32655/2024	MR. DINESH JAIN (HUF) V/s SANDEEP TRIVEDI & ANR.	DHARMENDRA KUMAR YADAV, SHAILEN BHATIA	
5	C.O. (COMM.IPD-TM)-62/2022 WITH CS(COMM) 502/2019	M/S MALABAR GOLD PRIVATE LIMITED , A COMPANY INCORPORATED V/s MR. M. MANUVEL, MALABAR FASHION JEWELLERS SHOP NO. 184,	GAURAV MIGLANI, PRANAV KRISHNA, RAUNAK DHILLON, DR. K.S. RAVICHANDRAN	

6	CS(COMM)-502/2019 I.A. 6170/2023 I.A. 6171/2023	MALABAR GOLD PRIVATE LIMITED V/s MANUVEL MEZHUKANAL	GAURAV MIGLANI, CYRIL AMARCHAND MANGALDAS, BISHWAJIT DUBEY	
7	C.O. (COMM.IPD-TM)-549/2022 WITH CS(COMM) 164/2018	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD. V/s AJIT SINGH OM PRAKASH LTD.	VISHAL NAGPAL, MAMTA RANI, NANAVATI ASSOCIATES	
8	CS(COMM)-164/2018	SOCIETE DES PRODUITS NESTLE S.A & ANR V/s KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD & ANR	VISHAL NAGPAL, HEMANT SINGH	
9	C.O. (COMM.IPD-TM)-70/2024 I.A. 39695/2024 WITH C.O. (COMM.IPD-TM) 162/2024 C.O. (COMM.IPD-TM) 166/2024 C.O. (COMM.IPD-TM) 216/2024 C.O. (COMM.IPD-TM) 250/2024 C.O. (COMM.IPD-TM) 2/2025	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED & ANR. V/s JG HOSIERY PVT LTD & ANR.	SONAM NANDA, ABHISHEK SINGH, SONAM NANDA	
10	C.O. (COMM.IPD-TM)-162/2024	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED & ANR. V/s J G HOSIERY PVT LTD & ANR.	SONAM NANDA, ABHISHEK SINGH	

11	C.O. (COMM.IPD-TM)-166/2024	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED & ANR. V/s J G HOSIERY PVT LTD & ANR.	SONAM NANDA, ABHISHEK SINGH	
12	C.O. (COMM.IPD-TM)-216/2024	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED & ANR. V/s JG HOSIERY PVT LTD & ANR.	SONAM NANDA, ABHISHEK SINGH	
13	C.O. (COMM.IPD-TM)-250/2024	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED & ANR. V/s J G HOSIERY PRIVATE LIMITED & ANR.	SONAM NANDA, ABHISHEK SINGH	
14	C.O. (COMM.IPD-TM)-2/2025	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED & ANR. V/s J G HOSIERY PVT LTD & ANR.	SAURABH THOMAS GEORGE, ABHISHEK SINGH	
15	CS(COMM)-1053/2016 CC(COMM) 51/2017	MERCK SHARP & DOHME BV V/s RELIANCE LIFE SCIENCES PVT LTD	VRINDA PATHAK, ANAND & ANAND	
16	CS(COMM)-1310/2016 I.A. 11680/2016 I.A. 13830/2016 WITH CS(COMM) 1509/2016	KENT RO SYSTEMS LTD & ANR V/s MR RAKESH GARG & ANR	ASHISH SINGH, SWAPNIL GAUR, RAJESHWARI H, MOHAN VIDHANI	

17	CS(COMM)- 1509/2016 I.A. 14158/2016	KENT RO SYSTEMS LTD & ANR V/s SUMAN GARG & ANR	MOHAN VIDHANI, SWAPNIL GAUR, RAJESHWARI H	
18	CS(COMM)- 684/2019	BRISTOL MYERS SQUIBB HOLDINGS & ORS. V/s EMCURE PHARMACEUTICALS LIMITED	NATARAJ GURUSWAMY, PRACHI AGARWAL	
19	CS(COMM)- 87/2020 I.A. 2554/2020 I.A. 8017/2025	SYNGENTA LIMITED AND ANR. V/s GSP CROP SCIENCE LIMITED	NATARAJ GURUSWAMY, SAIF RAHMAN ANSARI, PRACHI AGARWAL, VIVEK KUMAR	
20	CS(COMM)- 29/2023 I.A. 908/2023 I.A. 7528/2024	KUDOS PHARMACEUTICALS LIMITED & ORS. V/s NATCO PHARMA LIMITED	NATARAJ GURUSWAMY, SIDHANT GOEL, SHIVANG SHARMA, VAISHALI MITTAL	
21	CS(COMM)- 156/2023	DINESH CHAUHAN V/s KHAN MOTORS AND ORS.	LCR CS COMM 1869/19 TRANSFERED FROM THE COURT OF SH. SANJEEV KR. AGGARWAL, DIST. JUDGE, COMM. COURT-01, TIS HAZARI COURTS, FILED IN COMPLIANCE OF LETTER DT. 16.03.2023 FROM THE SAME	
22	CS(COMM)- 735/2023 CCP(O) 12/2024	THE FOUNDRY VISIONMONGERS LIMITED V/s NSBIG MEDIA PRIVATE LIMITED & ANR.	VAREESHA IRFAN	

23	CS(COMM)- 243/2024 I.A. 9588/2024 I.A. 9590/2024	JOY CREATORS LLP V/s YASH HERBAL INTERNATIONAL PVT LTD	SAUMYA BAJPAI, KAMAL BANSAL, MONIKA VERMA, IN COMPLIANCE OF ORDER DT 20.03.2024	
24	CS(COMM)- 769/2024 I.A. 38827/2024 I.A. 43303/2024	LOUIS VUITTON MALLETIER V/s RAGHAV GUPTA & ORS.	SWATI AGARWAL, VIVEK TYAGI, POOJA DODD, POOJA DODD	
25	CS(COMM)- 821/2024	VGP IPCO LLC & ANR. V/s MR SURESH KUMAR TRADING AS OM SHIV LUBRICANTS & ORS.	BRIJESH C A	
26	CS(COMM)- 154/2025 I.A. 4657/2025	GAUTAM SHARMA V/s RAVI RAI & ORS.	YOGESH PACHAURI, VISHAL PATEL	
27	CS(OS)- 3355/2014 I.A. 21698/2014 CC 93/2015 I.A. 2554/2018 I.A. 6731/2025	HERO ECOTECH LTD & ORS V/s BHARAT GOEL & ORS	KR CHAWLA, VIDHI GOEL, NANCY ROY, AGARWAL LAW ASSOCIATES, ROHIT KR YADAV, K R CHAWLA & CO, MALINI SUD	
28	W.P.(C)-IPD- 18/2025 CM 76/2025 CM 77/2025 WITH WP(C)(IPD) 19/2025 WP(C)(IPD) 20/2025	NOVARTIS AG V/s CONTROLLER OF PATENTS AND DESIGNS & ANR.	MAMTA RANI	
29	W.P.(C)-IPD- 19/2025 CM 78/2025 CM 79/2025	NOVARTIS AG V/s CONTROLLER OF PATENTS AND DESIGNS & ANR.	MAMTA RANI	

30	W.P.(C)-IPD-20/2025 CM 80/2025 CM 81/2025	NOVARTIS AG V/s CONTROLLER OF PATENTS AND DESIGNS & ANR.	MAMTA RANI	
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SHORT MATTERS(END)

31	C.O.(COMM.IPD-CR)-768/2022	M/S HALDIRAM (INDIA) PVT LTD AND ORS V/s M/S HALDIRAM BHUJIAWALA PVT LTD AND ANR	NEERAJ GROVER, AMARJIT AND ASSOCIATES	
32	FAO-IPD-24/2021 CM APPL. 37141/2019 CM APPL. 37142/2019 CM APPL. 40161/2019 CM 13/2025	HALDIRAM BHUJIAWALA LTD V/s M/S HALDIRAM INDIA PVT LTD & ORS	AKHIL SACHAR	
33	C.O.(COMM.IPD-CR)-796/2022 WITH FAO-IPD 24/2021 FAO-IPD 45/2021 C.O.(COMM.IPD-CR) 768/2022	M/S HALDIRAM (INDIA) PVT LTD AND ORS V/s M/S HALDIRAM BHUJIAWALA PVT LTD AND ANR	AMARJIT SINGH	
34	FAO-IPD-45/2021 CM APPL. 7600/2016	PRABHU SHANKAR AGGARWAL V/s ANAND KUMAR DEEPAK KUMAR & ORS	MAHENDRA RANA, NEERAJ GROVER, AKHIL SACHAR, K G BANSAL, S K BANSAL	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

35	C.A.(COMM.IPD-PAT)-13/2024 I.A. 8216/2024	SAINT GOBAIN GLASS FRANCE V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS & ANR.	RANJAN NARULA, MAMTA RANI	AT 3.00 P.M.
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21.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

36	CS(COMM)- 586/2019 I.A. 14659/2019 I.A. 14660/2019 I.A. 4065/2021 I.A. 38495/2024	WESTERN DIGITAL TECHNOLOGIES, INC.& ANR. V/s HANSRAJ DUGAR	SUBHADEEP BASAH, RAMYA AGGARWAL, SHANTANU RAWAT, PRIYANSH KOHLI, SUBHADEEP BASAK	AT 3.30 P.M.
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FOR FINAL HEARING (END OF THE BOARD)

37	CS(COMM)- 748/2016	POLYFLOR LIMITED V/s SH. A.N. GOENKA & ORS.	RAKHI ROY, S. RAJAN, RS SINGHAL, R.K.JAIN, MANMEET ARORA, PANKAJ KUMAR, MANAV KUNAR, S.K. BANSAL	
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COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1908/2024	AAPKA HUMDUM SOLUTIONS AND SERVICES LLP V/s MANOJKUMAR VIRUPAKSHAKHERADKA	AMIT TYAGI, ZAKIR HUSAIN	
2	ARB.P.-114/2025	AAR PEE REFRIGERATION AND AIRCONDITIONING THROUGH ITS PROPRIETOR SH. ANJUMAN AGNIHOTRI V/s CENTRAL PUBLIC WORKS DEPARTMENT THROUGH THE OFFICE OF EXECUTIVE ENGINEER (E)	RAHUL RAI	

3	ARB.P.-299/2025 WITH ARB.P. 300/2025 ARB.P. 316/2025	AXIS FINANCE LIMITED V/s AGAM ISHWAR TRIMBAK	MANISH KUMAR SHARMA	
4	ARB.P.-300/2025	AXIS FINANCE LIMITED V/s MR. RITESH P AKHANDE	MANISH KUMAR SHARMA	
5	ARB.P.-316/2025	AXIS FINANCE LIMITED V/s SHIWENDRA KUMAR YADAV	MANISH KUMAR SHARMA	
6	ARB.P.-325/2025	EUROPEAN BUSINESS AND TECHNOLOGY CENTRE PRIVATE LIMITED & ANR. V/s SOMESH ARORA	SUMESH DEWAN	
7	ARB.P.-381/2025	CARS24 SERVICES PRIVATE LIMITED V/s ALAM SINGH PROPRIETOR OF M/S SUBHKARMAN AUTOMOBILES	RIT ARORA	
8	ARB.P.-382/2025	CARS24 SERVICES PRIVATE LIMITED V/s TSISIA ENTREPRENEUR PRIVATE LIMITED & ORS.	RIT ARORA	
9	ARB.P.-383/2025	CARS24 SERVICES PRIVATE LIMITED V/s ANANTHARAJ T PROPRIETOR OF M/S THURAIYUR CARS	RIT ARORA	

10	ARB.P.-412/2025	TATA CAPITAL LTD V/s COGTEST SERVICE PVT. LTD & ORS.	RUCHIKA	
11	ARB.P.-421/2025	M/S CLOUD ENTERPRISES THROUGH SPA ANKUR GOYAL V/s CDS INFRA PROJECTS LIMITED	ROHIT TANEJA, ROHIT TANEJA	
12	I.A. 6757/2025 In ARB.P.- 479/2025	NEELAM NARULA V/s SURAJ BHAN & ANR.	GAURAV TYAGI	
13	CS(COMM)- 76/2020 I.A. 2326/2020 WITH CS(COMM) 250/2022	ASHOK KUMAR V/s DWARIKA INFOCOM PVT. LTD. & ORS.	AKASH KUMAR, VIKAS KUMAR, YASHMEET KAUR	
14	CS(COMM)- 250/2022 I.A. 6032/2022 WITH CS(COMM) 76/2020	CHANDRA BHAN SINGH V/s DWARIKA INFOCOM PRIVATE LIMITED & ORS.	SANJAY AGNIHOTRI, VIKAS KUMAR, AKSHAY SINGH, YASHMEET KAUR	
15	CS(COMM)- 295/2024 I.A. 7902/2024 I.A. 7903/2024 I.A. 32759/2024 I.A. 33644/2024 I.A. 35673/2024 I.A. 4248/2025 I.A. 4249/2025 I.A. 9411/2025 I.A. 9412/2025	CORRTECH ENERGY LTD V/s INDIAN OIL CORPORATION LTD & ANR.	SUMIT SINGH BENIPAL, KARANJAWALA & CO, ANUSHREE PRASHIT KAPADIA	
16	CS(COMM)- 331/2024 I.A. 46309/2024 I.A. 7735/2025 I.A. 7738/2025	HAYAGREV CIVIL ENGINEERING PRIVATE LIMITED V/s NBCC INDIA LIMITED	ANIRUDH WADHWA, SARTHAK JAIN	

17	CS(OS)-15/2007 I.A. 8510/2016	M/S AADHAR STUMBH V/s DELHI DEVELOPMENT AUTHORITY & ANR	RENUKA ARORA, CHETAN SHARMA, MONICA SHARMA, M K SINGH, VIVEKANAND	
18	CS(OS)-150/2010 I.A. 5256/2013 I.A. 342/2014 I.A. 275/2018 I.A. 3501/2018 I.A. 4819/2018 I.A. 14798/2018 I.A. 9232/2023 I.A. 31842/2024 I.A. 36212/2024	KAMAL KUMAR NEWAR V/s NAND KUMAR NEWAR & ORS	AVNEESH GARG, DINESH KOTHARI, ASHOK GURNANI, SAVITA RUSTOGI, PRAMOD KUMAR SETH, AVNEESH, M.M KALRA, ASHOK GURNANI, PRAMOD	
19	CS(OS)- 1531/2014 I.A. 10020/2014 I.A. 9553/2025	VINET DARGAR V/s KRISHNA MOHAN DARGAR & ORS	SAVITA, VIKAS NAGPAL, BHARAT SANGAL, CURARE LEGAL, ESHA MAZUMDAR	
20	CS(OS)- 3083/2014 WITH CS(OS) 33/2017	SHAKTI NATH V/s SHASHI MOHAN CHATURVEDI AND ORS	SPN LEGAL, KARAN NAGRATH, VIJAY KAUNDAL, SRGR LAW OFFICES	
21	CS(OS)-33/2017	MR SHASHI MOHAN CHATURVEDI & ORS V/s MR SHAKTI NATH	VIJAY KAUNDAL, KARAN NAGRATH	
22	CS(OS)-171/2020	YAMUNA SHANKAR & ORS. V/s KISHOR LAL & ORS.	AMARDEEP SONI, GAUTAM KHAZANCHI	
23	CS(OS)-438/2020 I.A. 12322/2020 I.A. 1915/2021 I.A. 1916/2021	INAN SANON & ANR. V/s MR RAKESH SANON & ORS.	DHRUV GROVER, SUKHNEET KAUR DHIR, RAMAKANT SHARMA, AKHIL KUMAR GOLA	

24	I.A. 22858/2023 I.A. 22859/2023 In CS(OS)- 27/2021 (Disposed off case)	SONIKA GOYAL V/s KAILASH CHANDRA JOSHI	MUKUL RAAO, SUIT-208958/16 TRANSFERRED FROM THE COURT OF MS. NEELAM SINGH, ADJ-02, SOUTH-EAST, SAKET COURTS, AS PER HONBLE DELHI HIGH COURT ORDER IN TRP(C)- 153/19 DT. 06.01.2020, MUKUL RAAO	
25	CRL.M.A. 16891/2022 I.A. 7803/2022 I.A. 7804/2022 I.A. 7805/2022 I.A. 13674/2022 I.A. 13675/2022 In CS(OS)- 467/2021 (Disposed off case)	UNIVERSAL EVENTS & ENTERTAINMENT V/s SUNSPOT CAFE PRIVATE LIMITED & ANR.	SAHDEV SINGH TOMAR, BRAHMA DUTT SHARMA, RAJEEV RANJAN PANDEY	
26	CS(OS)-569/2021 I.A. 14185/2021 I.A. 1339/2025	SONA DEVI V/s KISHAN DEVI & ORS.	SUNIL CHAUHAN, MUNISH CHHOKER, SUDHIR GUPTA, SUDHIR GUPTA, VATSALA CHAUHAN	
27	CS(OS)-613/2021 I.A. 15406/2021	SH. VIKRANT KHANNA & ORS. V/s SMT. AMITA LAMBA & ORS.	VINOD KUMAR KHANNA, RAJNEESH VATS, PANKAJ VIVEK	
28	I.A. 6657/2025 In CS(OS)- 18/2024	TARA GUPTA & ORS. V/s TATA SIA AIRLINES LTD.	TINE ELIZABETH ABRAHAM, SHIVANGI NANDA	

29	CS(OS)-211/2024 I.A. 5842/2024 I.A. 10452/2024 I.A. 5694/2025 I.A. 5805/2025 I.A. 6185/2025 I.A. 6206/2025	MATA JI COMMERCIAL LLP & ANR. V/s ARBINDO GROVER & ANR.	SHALABH GUPTA, VIVEK AGGARWAL, ANAND PRAKASH, LEENA TUTEJA	
30	CS(OS)-898/2024 I.A. 44871/2024 I.A. 3962/2025	MRS. ANITA JAIN & ANR. V/s SHRI RAJIV JAIN & ORS.	ABHISHEK PANDEY, VISHAL GANDA, ABHISHEK PANDEY	
31	CS(OS)-114/2025 I.A. 4746/2025 I.A. 4747/2025	ASHWANI KAPUR V/s DEEPAK KAPUR AND ORS	RINKU, MILAN DEEP SINGH	
32	CS(OS)-118/2025 I.A. 4888/2025 I.A. 4889/2025	NISHA SHARMA & ORS. V/s DEEPAK SHARMA	NISHITA BHULLAR	
33	EX.P.-78/2024	SHRI PREM SINGH V/s SHRI KRISHAN KUMAR JALAN,	SACHIT KUMAR SAHIJPAL	
34	O.M.P. (COMM)- 390/2017 I.A. 12841/2017	PARRY SUGARS REFINERY INDIA PVT LTD V/s GAIL (INDIA) LTD	RASHMI CHOPRA, MANU SESHADRI	
35	O.M.P. (COMM)- 38/2025 I.A. 1632/2025 I.A. 1633/2025 I.A. 1635/2025 I.A. 6142/2025	UNION OF INDIA V/s M/S GR-GAWA R(J.V.)	B RAMASAMY	
36	O.M.P.(I) (COMM.)- 383/2024 I.A. 48922/2024	MS STELATOES SHOES AND ACCESSORIES PVT LTD V/s MS GAURSONS HI TECH INFRASTRUCTURE PVT LTD	AMIT KHEMKA, AMIT KHEMKA, SHIKHAR KHARE	

37	TEST.CAS.- 44/2006 I.A. 8691/2006 I.A. 3142/2015	S.PREMINDER SINGH AND ORS V/s STATE AND ORS	AMIL K.GUJRAL, VIVEK SHARMA, ANIL AGGARWAL, RISHI DEWAN, ANIL AGGARWAL & CO.	
38	TEST.CAS.- 99/2024	JITENDARJIT SINGH AHLUWALIA V/s THE STATE NCT OF DELHI & ORS.	KHAITAN & CO.	

SHORT MATTERS(END)

39	TEST.CAS.- 43/2005 I.A. 22248/2014	DR. SRI KRISHAN V/s STATE & ANR	DEVENDER MOHNA, MALEEP SHIDHU, B K SOOD, B.K SOOD, SANJEEV MAHAJAN, J.R. MATHUR, SIDDHARTH SUNIL, ISHAN SANGHI, SANJEEV MAHAJAN, KAJAL CHANDRA	
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FOR FINAL HEARING

40	TEST.CAS.- 32/2005 I.A. 9362/2006 WITH TEST.CAS. 38/2005	SH.YOGESHWAR DAYAL AND ORS V/s STATE ANDS ORS	AKSHAY MAKHIJA, USHA KUMAR, MALA GOEL, SEERAT DEEP SINGH, VANDANA KHURANA	
41	TEST.CAS.- 38/2005	COL SURESH CHAND & ANR V/s THE STATE	D.KIRAN, ADIL ALVI, VANDANA KHURANA, AKSHAY MAKHIJA, MALA GOEL, FANISH K JAIN, RAJIVE R RAJ, S ANAND, SEERAT DEEP SINGH, K.R.GUPTA	

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1881/2024	SH NARESH KUMAR V/s I AND FC DEPARTMENT GOVT OF NCT OF DELHI	AVINASH KUMAR TRIVEDI	
2	ARB.P.-2023/2024	AXIS FINANCE LTD V/s PRASHANT SHRIKANT KHEDEKAR AND ANR	SHIKHAR GUPTA	
3	ARB.P.-2029/2024	AXIS FINANCE LTD V/s VINOTH KUMAR SIVAN AND ANR	SHIKHAR GUPTA	
4	ARB.P.-119/2025	PROFECTUS CAPITAL PVT LIMITED V/s MARKETING KING ONLINE PVT LTD AND ORS.	AMARJIT SINGH BEDI	

5	EX.P.-57/2023 EX.APPL.(OS) 1087/2023 WITH EX.P. 61/2023	KAMLESH SHARMA V/s DEVENDER KUMAR KAUSHIK & ANR.	SARTHAK BALI, AADITYA VIJAY KUMAR	
6	EX.P.-61/2023 EX.APPL.(OS) 1107/2023	DEVENDER KUMAR KAUSHIK V/s OMKAR	AADITYA VIJAY KUMAR	
7	EX.P.-60/2023	SMT DINESH KUMARI & ANR. V/s SHILPA GARMENTS PVT LTD & ORS.	HIMANSHU GUPTA, MANOJ RAJPOOT, AVIRAL SAXENA, ADITYA VARDHAN, ABHAY KUMAR TAYAL, HIMANSHU GUPTA	
8	EX.P.-8/2025 EX.APPL.(OS) 85/2025 WITH TEST.CAS. 42/2021	RAJAT PRASAD AND ORS. V/s ROHIT PRASAD AND ORS.	SHRUTI SHARMA, PRIYAL BAPNA, SUREKH KANT BAXY	
9	TEST.CAS.-42/2021 I.A. 45811/2024 I.A. 5929/2025 I.A. 5930/2025 I.A. 5931/2025	ADITYA MITTAL V/s STATE OF NCT OF DELHI & ORS.	LAVKESH BHAMBHANI, MANJU NANDA, SHRUTI SHARMA, PRIYAL BAPNA, UDIT GROVER, SHIKHER DEEP AGGARWAL, SUREKH KANT BAXY, MANJU NANDA	
10	CS(COMM)-315/2023 I.A. 9528/2023 I.A. 16406/2023 I.A. 16407/2023	SMT TEJINDER WADHAWAN AND ANR V/s SHRI GURDEEP SINGH ANAND	VIJAY KUMAR WADHWA, VIPIN BHASKER	
11	CS(COMM)-977/2024	M/S THIRUMALAI CHEMICALS LTD V/s M/S RITZY CHEMICALS PVT LTD	MOHIT CHAUDHARY, RAJ LATHA KOTNI	

12	CS(COMM)-979/2024 I.A. 49060/2024	M/S THIRUMALAI CHEMICALS LTD V/s M/S MEGHAARIKA INTERNATIONAL PVT LTD	RAJ LATHA KOTNI	
13	CS(COMM)-980/2024	M/S THIRUMALAI CHEMICALS LTD V/s M/S MEGHAARIKA IMPEX PVT LTD	MOHIT CHAUDHARY, RAJ LATHA KOTNI	
14	CS(COMM)- 1043/2024 I.A. 46019/2024 I.A. 46021/2024 I.A. 8355/2025	ANITA KAPOOR & ORS. V/s O K STEEL PRODUCTS & ORS.	AMIT GUPTA, MORDHWAJ	
15	CS(COMM)- 1083/2024 I.A. 47212/2024 I.A. 47216/2024 I.A. 8561/2025	CORRTECH ENERGY LIMITED V/s INDIAN OIL CORPORATION LTD & ORS.	SUMIT SINGH BENIPAL, ANUSHREE PRASHIT KAPADIA	
16	CS(OS)-191/2018 I.A. 5712/2018 I.A. 5847/2023	SMT. NAVITA V/s SHRI MANOJ KUMAR & OTHERS	SUKHBIR SINGH SEJWAL, LALIT PARSHAD BESOYA, ANUROOP P.S	
17	I.A. 4890/2022 In CS(OS)-178/2022	ARUNA AGGARWAL V/s SUKHAN LAL MEMORIAL CHARITABLE SOCIETY (REGD.) AND OTHERS	ATUL SAHI, PRABHAV RALLI, DINESH KUMAR MONGA, RAJAT ANEJA	
18	CS(OS)-352/2022 I.A. 17889/2022 I.A. 9754/2023	SANTOSH RANI (THROUGH GPA HOLDER) RAJEEV SETHI V/s CHAND BIBI AGGARWAL DHARMARTH TRUST	SUMATI SHARMA, RAM SHANKAR, LOKESH NATH JHA, JASPREET SINGH RAI, SUMATI SHARMA	

19	CS(OS)-421/2022 I.A. 11394/2022 I.A. 19291/2023 I.A. 10813/2024 I.A. 33058/2024 I.A. 6664/2025	SAKET TAYAL V/s MRS. MANJUSHA	PRAVEEN ALOK, SAURABH SETH, SHREYANS SINGHVI, PRAVEEN ALOK, SAURABH SETH	
20	CS(OS)-651/2022 I.A. 3505/2023	PRAMOD KUMAR AGGARWAL V/s KISHORE LALL & ORS.	GAURAV DUGGAL, KARTIK NAGARKATTI, VINAYAK MEHROTRA, GHANSHYAM JOSHI, SAMAR BANSAL, GAURAV DUGGAL	
21	CS(OS)-757/2022 I.A. 20398/2022	MRS PARVEEN KAUSHAL V/s SHRI PARDEEP SHARMA & ORS.	ATUL BANDHU	
22	CS(OS)-819/2022 I.A. 21842/2022 I.A. 14099/2023 I.A. 14103/2023 I.A. 6488/2024	MAHA LAKSHMI MULTI STATE CO- OPERATIVE GROUP HOUSING SOCIETY LIMITED V/s SH. SATISHVATS & ORS.	ARUN DHIMAN, JAGJIT, SAHIL AERON, VISHAL CHHABRA	
23	CS(OS)-18/2023 I.A. 429/2023 I.A. 1381/2023 I.A. 24841/2023 I.A. 24858/2023	PRADEEP KUMAR SAGAR V/s ANURADHA SAGAR	RAMAKANT SHARMA, PRASHANT MENDIRATTA, PRABHJIT JAUHAR, SHEEL PATHAK, RAMAKANT SHARMA	
24	I.A. 1562/2025 In CS(OS)-399/2023	AGARWAL APARTMENTS PRIVATE LIMITED AND ANR V/s MANDARIN BUILDWELL PRIVATE LIMITED AND ORS	VISHAL MAAN, MANIT MOORJANI, SANJAY MANCHANDA	

25	CS(OS)-521/2023 I.A. 33521/2024 I.A. 33522/2024 I.A. 44295/2024 I.A. 44298/2024 I.A. 44299/2024	INDIRA GOEL V/s VINOD GUPTA & ORS.	ASHISH VERMA, PARITOSH JAIN, ANURADHA DUTT	
26	CS(OS)-548/2023	NITIN JAIN V/s ANKIT JAIN AND ORS	RUPESH KUMAR TYAGI, AS PER ORDER DT. 02.06.2023 PASSED BY SH. ARUN GOEL, ADJ- 03, SHAHDARA, KKD COURTS, DELHI, THE SUIT IS TRANSFERRED TO DHC	
27	CS(OS)-564/2023 I.A. 17785/2023 O.A. 154/2024 I.A. 2591/2024 I.A. 3912/2024 I.A. 9796/2024 I.A. 42221/2024	MANINDER PAUL SINGH V/s NAVJYOT KAUR & ANR.	YOGESH KUMAR JAGIA, KAPIL KHER, VIKRAM GUJRAL, KAPIL KHER	
28	CS(OS)-603/2023 I.A. 19228/2023 I.A. 19231/2023 I.A. 20622/2023 I.A. 20623/2023	NEERAJ BHARDWAJ V/s SHEKHAR & ORS.	KAUSHAL JEET KAIT, SULTAN SINGH KHATRI	
29	CS(OS)-591/2024 I.A. 34791/2024 I.A. 34792/2024 I.A. 46069/2024 I.A. 47382/2024 I.A. 1116/2025 I.A. 1567/2025	ANIL KUMAR JAIN & ORS. V/s SHREE DIGAMBAR JAIN MANDIR & ORS.	SUSHMITA CHAUDHARY, MANISHA SURI, MANIBHADRA JAIN, BANI BRAR, MANISHA SURI	
30	CS(OS)-863/2024 I.A. 43395/2024 I.A. 2253/2025	SMT. RITA MANOCHA & ANR. V/s SHRI RAJINDER KUMAR VERMA & ORS.	VISHAL GOHRI, VIKRAM DUA, NADEEM KHAN	

31	CS(OS)-892/2024 I.A. 44702/2024 I.A. 44703/2024	HARCHARAN SINGH DOOGAL V/s CHARANJIT SINGH DOOGAL AND ORS.	JASPREET SINGH RAI, PAWAN KUMAR YADAV, SUREKH KANT BAXY	
32	CS(OS)-986/2024 I.A. 47704/2024	PRADEEP MAHIPAL V/s SANNJAY MAHIPAL AND ORS	KULJEET RAWAL, RAVIKESH KUMAR SINHA, PUNEET SHARMA, ANKUR MAHINDRO	
33	O.M.P. (COMM)- 130/2019 I.A. 4628/2019 I.A. 15966/2019 WITH OMP (ENF.) (COMM.) 50/2019	AIRPORTS AUTHORITY OF INDIA V/s M/S IPL- BRAHMAPUTRA INFRASTRUCTURE LTD. (JV), NEW DELHI	SONAL KUMAR SINGH, UDIT SETH	
34	OMP (ENF.) (COMM.)-50/2019	IPL BRAHMAPUTRA INFRASTRUCTURE LTD.(JV) V/s AIRPORTS AUTHORITY OF INDIA	SONAL KUMAR SINGH, UDIT SETH	
35	O.M.P. (COMM)- 214/2019 I.A. 7617/2019 I.A. 7619/2019	UNION OF INDIA V/s M/S. M.P. TYAGI ENGINEERS AND CONTRACTORS	SEEMA SINGH, PRASANTA VARMA	
36	O.M.P. (COMM)- 522/2019 WITH O.M.P. (COMM) 529/2019	DAULAT RAM DHARAMBIR AUTO PRIVATE LIMITED & ORS. V/s PIVOTAL INFRASTRUCTURE PRIVATE LIMITED & ANR.	ALAYA LEGAL, RAJIV BAJAJ	

37	O.M.P. (COMM)- 529/2019	FORGINGS PVT. LTD. (IN LIQUIDATION) ACTING THROUGH SAJEVE BHUSHAN DEORA, LIQUIDATOR V/s PIVOTAL INFRASTRUCTURE PVT. LTD. & ORS.	ALAYA LEGAL, ANUP JAIN, RAHUL SHARMA	
38	O.M.P. (COMM)- 477/2024 I.A. 44704/2024 I.A. 44705/2024 I.A. 44706/2024 I.A. 44707/2024	PEC V/s LORDS MARK PVT LTD	RAHUL SAGAR SAHAY	
39	O.M.P.(EFA)(COMM.)- 8/2023	MBA COMMUNITY LOANS PLC V/s MOIN PANWAR	RAJAT NAVET, AJIT WARRIER, HIMANSHU SETIA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

40	CS(OS)-367/2018 I.A. 9951/2018 I.A. 2856/2020 I.A. 6023/2021 I.A. 4933/2022	DEEPAK BATRA & ANR. V/s KAVITA BATRA & ORS.	TATINI BASU, AMIET ANDLAY, RAKESH KUMAR, ARUN K SHARMA, KAPIL YADAV, VANSUL PALI, RISHAB BANSAL, RISHABH BANSAL	AT 3:30 P.M.
41	O.M.P. (COMM)- 20/2019	TIJARIA POLYPIPER LTD. V/s GAMMON INDIA LIMITED	AVNEESH GARG	AT 4.00 P.M.

COURT NO. 44**HON'BLE MR.JUSTICE SAURABH BANERJEE**

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prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-92/2024 I.A. 46853/2024	TREIBACHER INDUSTRIE AG V/s THE ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	GAURAV BARATHI	
2	C.A.(COMM.IPD-TM)-22/2023 I.A. 16218/2023 I.A. 16940/2023	CITIZEN HOLDINGS CO LTD V/s REGISTRAR OF TRADE MARKS & ANR.	NISHANT MAHTTA, KUNAL KHANNA	
3	C.A.(COMM.IPD-TM)-51/2024 I.A. 33412/2024	RECKITT AND COLMAN OVERSEAS HEALTH LIMITED V/s IND SWIFT LIMITED & ANR.	ARUN KUMAR JHA, RAHUL CHAUDHRY	
4	C.O.(COMM.IPD-CR)-780/2022 I.A. 41673/2024 WITH CS(COMM) 97/2020 CS(COMM) 761/2016 C.O. (COMM.IPD-TM)-175/2024 C.O. (COMM.IPD-TM)-202/2024	SABU TRADE PVT LTD V/s SH RAJ KUMAR SABU AND ORS	SHAILEN BHATIA, LALLTAKSH JOSHI, N.K MANCHANDA, LALLTAKSH JOSHI	

5	CS(COMM)-761/2016 I.A. 5875/2020 I.A. 7863/2020 I.A. 8923/2020 I.A. 11028/2020 I.A. 11390/2020 CRL.M.A. 12366/2020 I.A. 12175/2021 I.A. 8441/2022 I.A. 12815/2022 I.A. 14470/2022 I.A. 14471/2022 I.A. 15950/2022 I.A. 16205/2022 I.A. 16206/2022 I.A. 3432/2023 I.A. 7345/2023 I.A. 7348/2023 CRL.M.A. 10090/2024 I.A. 36871/2024 I.A. 41066/2024 I.A. 6904/2025	MR. RAJKUMAR SABU V/s MS. KAUSHALYA DEVI SABU & ORS.	SHEETAL VOHRA, DIVYAKANT LAHOTI, SHAILEN BHATIA, DIVYAKANT LAHOTI, LALLTAKSH JOSHI, NUPUR KUMAR, LALLTAKSH JOSHI, SHAILEN BHATIA	
6	CS(COMM)-97/2020 I.A. 7475/2020 I.A. 8922/2020 I.A. 8938/2020 I.A. 10105/2020 I.A. 10106/2020 I.A. 10994/2020 I.A. 11067/2020 I.A. 11938/2021 I.A. 8834/2022 I.A. 41330/2024 I.A. 1051/2025 I.A. 1052/2025	SABU TRADE PVT LTD V/s RAJ KUMAR SABU & ANR	SHAILEN BHATIA, DIVYAKANT LAHOTI, LALLTAKSH JOSHI, FILED AS ORDER DT. 22.01.2020 PASSED BY HON'BLE DELHI HIGH COURT, SHAILEN BHATIA, LALLTAKSH JOSHI, DIVYAKANT LAHOTI	

7	C.O.(COMM.IPD-CR)-22/2024 I.A. 42545/2024	LIBERTY MATCH COMPANY PRIVATE LIMITED V/s MUKESH CHAND KHANDLWAL & ANR.	S K BANSAL	
8	C.O.(COMM.IPD-PAT)-8/2023 I.A. 21802/2023 I.A. 21806/2023	SAISUN PHARMA PVT LTD V/s NOVARTIS AG & ANR.	MAMTA RANI, NATARAJ GURUSWAMY	
9	C.O. (COMM.IPD-TM)-600/2022	PERNOD RICARD INDIA PRIVATE LIMITED V/s JAGDISH CHANDRA AGARWAL & ANR.	INTTL ADVOCARE	
10	C.O. (COMM.IPD-TM)-175/2024	SABU TRADE PVT. LTD. V/s RAJKUMAR SABU AND ANR	LALLTAKSH JOSHI, NUPUR KUMAR, NO	
11	C.O. (COMM.IPD-TM)-202/2024	SABU TRADE PVT. LTD. V/s RAJKUMAR SABU AND ANR	LALLTAKSH JOSHI, NUPUR KUMAR, NO	
12	C.O. (COMM.IPD-TM)-247/2024	OPELLA HEALTHCARE GROUP SAS V/s RAVINDER KUMAR JINDAL PROPRIETOR OF OM BIOTEC & ANR.	NISHANT MAHTTA, V MOHINI	
13	C.O. (COMM.IPD-TM)-248/2024	OPELLA HEALTHCARE GROUP SAS V/s RAVINDER KUMAR JINDAL PROPRIETOR OF OM BIOTEC & ANR.	NISHANT MAHTTA, V MOHINI	
14	C.O. (COMM.IPD-TM)-10/2025	MITHAAS SWEETS AND RESTAURANT PRIVATE LIMITED.	SHAILEN BHATIA	

		V/s THE CONTROLLER-GENERAL OF PATENTS, DESIGNS AND TRADEMARKS TRADE MARKS REGISTRY & ORS.		
15	C.O. (COMM.IPD-TM)-11/2025	MITHAAS SWEETS AND RESTAURANT PRIVATE LIMITED. V/s THE CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS TRADE MARKS REGISTRY & ORS.	SHAILEN BHATIA	
16	C.O. (COMM.IPD-TM)-12/2025	MITHAAS SWEETS AND RESTAURANT PRIVATE LIMITED. V/s THE CONTROLLER-GENERAL OF PATENTS, DESIGNS AND TRADEMARKS TRADE MARKS REGISTRY & ORS.	SHAILEN BHATIA	
17	C.O. (COMM.IPD-TM)-23/2025	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED & ANR. V/s J G HOSIERY PVT LTD & ANR.	SAURABH THOMAS GEORGE, ABHISHEK SINGH	
18	C.O. (COMM.IPD-TM)-24/2025	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED & ANR. V/s J G HOSIERY PVT LTD & ANR.	SAURABH THOMAS GEORGE, ABHISHEK SINGH	

19	CS(COMM)-742/2017 I.A. 12538/2017 I.A. 14068/2017 I.A. 11073/2018 I.A. 7735/2024 I.A. 40305/2024	DHARAMPAL SATYAPAL SONS PVT. LTD. V/s MR. G. CHANDRA BABU & ANR	SAIKRISHNA AND ASSO., SRIRAM P, MANU KRISHNAN, ANAND AND ANAND, MANU KRISHNAN, SHIVANG SHARMA, SAIKRISHNA AND ASSO	
20	CS(COMM)-112/2021 I.A. 3642/2021 I.A. 7696/2021 WITH CS(COMM) 78/2023	SANDISK LLC V/s TRIMAX GOLD	MANISH, PRITIKA KOHLI, PRITIKA KOHLI	
21	CS(COMM)-78/2023 I.A. 2760/2023 I.A. 2761/2023	SANDISK LLC V/s JOHN DOE	RIYA SONI, PRITHVI SINGH	
22	CS(COMM)-827/2022 I.A. 43067/2024	SOCIAL WORK AND RESEARCH CENTRE V/s BAREFOOT COLLEGE INTERNATIONAL.	ASHUTOSH UPADHYAYA, FILED IN COMPLIANCE OF ORDER DT. 28/11/2022 PASSED BY REGISTRAR GENERAL, LCR CS COMM 4002/21 RECEIVED FROM THE COURT OF SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE, TIS HAZARI, ADITYA GUPTA	
23	CS(COMM)-629/2023 I.A. 17227/2023 CC(COMM) 4/2024 WITH W.P.(C)- IPD 23/2023	HELSINN HEALTHCARE SA & ANR. V/s ZYDUS HEALTHCARE LIMITED & ANR.	VRINDA PATHAK, DHRUV ANAND, IN COMPLIANCE OF ORDER DT. 05.02.2024	

24	W.P.(C)-IPD-23/2023	ZYDUS HEALTHCARE LTD. V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS & ANR.	DHRUV ANAND, GEORGE VITHAYATHIL	
25	CS(COMM)-372/2024 I.A. 10415/2024 I.A. 34610/2024	OSHO FRIENDS INTERNATIONAL V/s OSHO INTERNATIONAL FOUNDATION AND ORS.	BIKASH GHORAI, TEJAS KARIA, NEEL ANJAN MASON, VINOD MALHOTRA, BIKASH GHORAI	
26	CS(COMM)-437/2024 I.A. 30380/2024 I.A. 35528/2024 I.A. 40603/2024 I.A. 43511/2024 I.A. 43512/2024 I.A. 43531/2024 I.A. 48185/2024	KARAN RAJESH DATTANI SOLE PROPRIETOR OF DNYANADA V/s FASHNEAR TECHNOLOGIES PVT LTD & ORS.	FAISAL SHERWANI, SHUBHAM SAIGAL, SARIM NAVED, RAJ LATHA KOTNI, FAISAL SHERWANI	
27	CS(COMM)-616/2024 I.A. 34552/2024 I.A. 39969/2024	NIRMAL SEEDS PRIVATE LIMITED V/s M/S NIRMAL SEEDS CORPORATION	JASPREET SINGH KAPUR, DEEPANK SINGHAL	
28	CS(COMM)-708/2024 I.A. 37139/2024	RECKITT & COLMAN (OVERSEAS) HYGIENE HOME LIMITED & ORS. V/s ASHOK KUMAR(S)/ JOHN DOE(S) & ORS.	NEERAJ GUPTA, KAPIL KUMAR GIRI, NANCY ROY	

29	CS(COMM)-763/2024 I.A. 38619/2024 CC(COMM) 7/2025 I.A. 1740/2025 I.A. 8326/2025 WITH CS(COMM) 25/2025	KENT RO SYSTEMS LTD & ANR. V/s URBANCLAP TECHNOLOGIES INDIA PRIVATE LIMITED AND ORS	ADITYA GUPTA, TISHAMPATI SEN, MANAS RAGHUVANSHI, J. SAGAR ASSOCIATES, RAGHAV SHARMA, SWAPNIL GAUR, ADITYA GUPTA, IN COMPLIANCE OF ORDER DT. 14.01.2025	
30	CS(COMM)-25/2025 I.A. 712/2025 I.A. 716/2025	URBANCLAP TECHNOLOGIES INDIA PVT. LTD. V/s KENT RO SYSTEMS LTD. & ANR.	ADITYA GUPTA	
31	CS(COMM)-941/2024 I.A. 43240/2024	TECHNO SPORTSWEAR P LTD V/s LAXMI PAT BENGANI	SUBHASH BHUTORIA, SACHIN GUPTA	
32	CS(COMM)-1071/2024 I.A. 46944/2024 I.A. 46947/2024	MALHOTRA SURGICAL INDUSTRIES V/s YOGESH CHAUHAN & ANR.	BHAGIRATH B MANDALIYA, KUBER MAHAJAN	
33	CS(COMM)-79/2025 I.A. 2412/2025 I.A. 2416/2025 I.A. 2417/2025 I.A. 2418/2025	LINSCAN ADVANCED PIPELINE AND TANKS SERVICES LLC & ANR. V/s WEGAUGE PIPELINE INSPECTION AND SERVICES PRIVATE LIMITED & ORS.	TOM JOSEPH, KOCHHAR & CO.	
34	CS(COMM)-87/2025 I.A. 2626/2025	WINZO GAMES PRIVATE LIMITED V/s FABZEN TECHNOLOGIES PRIVATE LIMITED & ORS.	R MAYA, VARUN KHANNA, GEETANJALI VISVANATHAN	

35	CS(COMM)- 98/2025 I.A. 2965/2025 I.A. 2969/2025	GUILTFREE INDUSTRIES LIMITED V/s ANANTJEET NUTRIMENTS LLP & ORS.	AYUSH SHARMA	
36	CS(COMM)- 131/2025 I.A. 4037/2025	NEXON PAINTS PRIVATE LIMITED V/s NAGA SAI INDUSTRIES	HEMANT DASWANI	
37	CS(COMM)- 184/2025 I.A. 5632/2025 I.A. 5633/2025 I.A. 5634/2025 I.A. 5635/2025 I.A. 5636/2025	OPELLA HEALTHCARE GROUP SAS & ORS. V/s MATIROCK LIFESCIENCES & ORS.	VARNIKA BAJAJ, V MOHINI	
38	CS(COMM)- 224/2025 I.A. 6568/2025 I.A. 6569/2025 I.A. 6570/2025 I.A. 6571/2025 I.A. 6572/2025 I.A. 6573/2025	MRS BECTORS FOOD SPECIALITIES LTD V/s M/S KAYEMPEE FOODS PVT LTD & ANR.	SHAILEN BHATIA	
39	CS(COMM)- 235/2025 I.A. 6872/2025	KINETIC GREEN ENERGY AND POWER SOLUTIONS LIMITED V/s MR. MANIK MIGLANI & ORS.	BINDRA RANA	
40	W.P.(C)-IPD- 63/2021 CM APPL. 15721/2013	AYUR UNITED CARE LLP V/s UNION OF INDIA & ANR.	N. MAHABIR, NILOY DAS GUPTA, N MAHABIR, ANAND SINGH	
41	W.P.(C)-IPD- 78/2021 CM APPL. 12922/2013 CM APPL. 12924/2013	AYUR UNITED CARE LLP V/s UNION OF INDIA & ANR.	S MAJUMDAR, N MAHABIR, ANAND SINGH & P. RADHAKRISHNAN	

42	W.P.(C)-IPD-80/2021 CM APPL. 12929/2013 CM APPL. 12931/2013	AYUR UNITED CARE LLP V/s UNION OF INDIA & ANR.	S MAJUMDAR, N MAHABIR, ANAND SINGH & P. RADHAKRISHNAN	
43	W.P.(C)-IPD-86/2021 CM APPL. 12916/2013	AYUR UNITED CARE LLP V/s UNION OF INDIA & ANR.	S.MAJUMDAR, N MAHABIR, ANAND SINGH & P. RADHAKRISHNAN	
44	W.P.(C)-IPD-87/2021	AYUR UNITED CARE LLP V/s UNION OF INDIA AND ORS	AKSHAT GOYAL, CHADHA AND CHADHA, N. MAHABIR, N MAHABIR, SINGH AND SINGH LAW FIRM LLP	
45	W.P.(C)-IPD-95/2021 CM APPL. 12935/2013 CM APPL. 12937/2013	THREE N-PRODUCTS PVT TLD V/s UNION OF INDIA & ANR.	S MAJUMADAR, N MAHABIR, ANAND SINGH & P. RADHAKRISHNAN	
46	W.P.(C)-IPD-97/2021 CM APPL. 15749/2013 CM APPL. 15751/2013	THREE N-PRODUCTS PVT. LTD V/s UNION OF INDIA & ANR.	N. MAHABIR, NILOY DAS GUPTA, SAHIL SHARMA, N MAHABIR, ANAND SINGH	

CONNECTED MATTERS (SHORT MATTER)

47	CS(COMM)-154/2020 CC 13/2020	ASTRAZENECA AB AND ANR. V/s AJANTA PHARMA LIMITED	S MAJUMDAR, SAMIK MUKHERJEE, SIDDHANT CHAMOLA	
48	CS(COMM)-323/2020	ASTRAZENECA AB & ANR. V/s TORRENT PHARMACEUTICALS LIMITED	AFZAL BADR KHAN, ROHIN KOOLWAL	

49	CS(COMM)- 410/2020	ASTRAZENECA AB & ANR. V/s INTAS PHARMACEUTICALS LIMITED	NAMRITA KOCHHAR, DEVYANI NATH	
50	CS(COMM)- 411/2020	ASTRAZENECA AB & ANR. V/s ALKEM LABORATORIES LIMITED	NAMRITA KOCHHAR, DEVYANI NATH	
51	CS(COMM)- 418/2020 CC(COMM) 3/2021	ASTRAZENECA AB & ANR. V/s ERIS LIFESCIENCES LIMITED	VIKRAMJEET, ROHIN KOOLWAL	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

52	CS(COMM)- 272/2018 I.A. 7336/2023	EASTERN BOOK CO. & ORS. V/s NAVIN J DESAI & ANR.	H.P. SINGH, K.PRATIBHA, GITANJALI DUGGAL, SANGITA GOEL, B R RAJ SHEKHAR RAO, J.K. CHAUDHARY, KSHITIJ MAHESHWARI, SONAL CHHABLANI, SK MOHANTI, SUDEEP CHATTERJEE	AT 3.00 P.M.
53	CS(COMM)- 912/2024 I.A. 42669/2024	TORRENT PHARMACEUTICALS LTD V/s INDORBIT PHARMACEUTICALS P. LTD. & ANR.	SACHIN GUPTA	AT 3.30 P.M.

FOR FINAL HEARING

54	W.P.(C)-IPD-10/2024 CM 21/2024 WITH W.P.(C)-IPD 12/2024	VERTEX PHARMACEUTICALS INCORPORATED V/s CONTROLLER GENERAL OF PATENTS, DESIGN, TRADEMARK AND GEOGRAPHICAL INDICATIONS & ORS.	SHILPA ARORA, TUSHA MALHOTRA	
55	W.P.(C)-IPD-12/2024 CM 39/2024	VERTEX PHARMACEUTICALS INCORPORATED V/s CONTROLLER GENERAL OF PATENTS, DESIGN, TRADEMARK AND GEOGRAPHICAL INDICATIONS & ORS.	TUSHA MALHOTRA	

R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-50/2023 CC(COMM) 19/2024 O.A. 110/2024 I.A. 32470/2024 I.A. 32850/2024 I.A. 33209/2024	TRILUX LIGHTING INDIA PVT. LTD. V/s SHAKTI TECHNOVATION ANR	ADITYA BHARAT MANUBARWALA, TANU PRIYA GUPTA, IN COMPLIANCE OF ORDER DT. 02.04.2024	
2	I.A. 2024/2024 In CS(COMM)-259/2023	PANKAJ VERMA & ANR. V/s AVINASH PAHWA & ORS.	SUMIT AHUJA, SAURABH DEV KARAN SINGH, SUMIT AHUJA	
3	CS(COMM)-590/2023 I.A. 16163/2023 I.A. 340/2024	SHUIBHAM JAIN & ORS. V/s MARYAM BEE & ANR	JAI SAHAI ENDLAW, SHIVAM JANGRA	
4	CS(COMM)-851/2023 I.A. 46211/2024 I.A. 46213/2024	M/S. SURYA CARGO FORWARDERS PVT. LTD. V/s M/S. PHOENIX EXPRESS PVT. LTD.	MURARI KUMAR, SHANTNU AGGARWAL	
5	CS(OS)-1/2023	M/S. CHAMBAL FERTILIZERS AND CHEMICALS LIMITED V/s M/S. GUPTA AGENCIES & ANR.	ANKIT A SHAH	

6	CS(OS)-288/2023 I.A. 9116/2024	SATNAM SINGH REHAL & ANR. V/s JITENDER SINGH REHAL & ORS.	DIKSHA GOSWAMI, GAURAV GUPTA	
7	CS(OS)-438/2023	SHRI KAMALJYOT SINGH & ANR. V/s SHRI INDER PREET SINGH	SAHIL GOEL	
8	CS(OS)-831/2023 I.A. 25156/2023	XXX V/s FACEBOOK LLC & ORS.	POOVAYYA & CO., TEJAS KARIA, VIPIN NAIR, AKSHAY SAHNI, ATUL NAGARAJAN	

ADMISSION DENIAL

9	CS(COMM)- 371/2023	M/S AHMED ZAI YASSER LTD V/s M/S RDB ENTERPRISES & ANR.	PRAVEEN PAHUJA	
10	CS(COMM)- 161/2024 I.A. 1303/2025	MURARI BAJAJ V/s NAV DURGA CARDS AND ARTS & ORS.	BALDEV SINGH, VINOD KUMAR SHARMA, JATIN SETHI, CHANDER BHAN BANSAL	
11	CS(OS)-319/2023	RENU RANA V/s SATISH & ORS.	MOHAN SHYAM, SONAKSHI SINGH	
12	CS(OS)-702/2023 I.A. 3693/2025	SHRI KAMAL JINDAL V/s SHRI GYAN PRAKASH TAYAL & ANR.	SUNIL GOYAL, RAJINDER MATHUR	
13	CS(OS)-769/2023 I.A. 23281/2023	FARHAN ATIQ V/s SHEHNAZ IQBAL AND OTHERS	MEGH NATH JHA, RAJAN CHAUDHARY	

FOR EVIDENCE

14	CS(COMM)- 74/2023	PRAVEEN MITTAL V/s M/S NBCC (INDIA) LIMITED	MOHIT ARORA, AVINASH KUMAR TRIVEDI	
15	CS(OS)- 2182/2006 I.A. 2104/2025	M/S. TANEJA DEVELOPERS & INFRASTRUCTURE LTD. V/s M/S. DELHI AUTOMOBILES LTD.	RITU BHALLA, GIRDHAR GOVIND, S. RITAM KHARE, REENA JAIN MALHOTRA, SAIF MAHMOOD, ANKUR SOOD, ANIL SAPRA, ANKUR SOOD	

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-916/2016 I.A. 13989/2023	M/S GREEN FACADE SOLUTIONS PVT LTD V/s M/S ODEON BUILDERS PVT LTD	P VINAY KUMAR, VASHU BALA, MAYANK KAUSHIK, R K DIKSHIT & GRUSHA MEHTA, JITENDRA KUMAR	
2	CS(COMM)-72/2025 I.A. 2327/2025 I.A. 2328/2025	NATIONAL MARBLE AND SANITARY STORE C.D & ORS. V/s PUNJAB NATIONAL BANK (PNB)	SOURABH MALHOTRA	
3	CS(OS)-560/2016 I.A. 13614/2016 CC 32/2017 I.A. 1437/2017 I.A. 5925/2019 I.A. 5926/2019 I.A. 5932/2019 I.A. 5933/2019 I.A. 15160/2019 I.A. 2810/2020 I.A. 2811/2020 I.A. 2677/2024 I.A. 2678/2024	SH BIJENDER RANA V/s SMT PREMWATI & ORS	CHITRESH YADAV, RANDHIR KUMAR, VIVEK SINGH, M.S. PANWAR	

4	CS(OS)-138/2024 I.A. 4156/2024 I.A. 49341/2024 I.A. 49342/2024	SHRI VISHAL GROVER V/s SMT MEENA GROVER & ORS.	NEERAJ GUPTA, MUNISH GUPTA, PARDEEP KUMAR	
5	CS(OS)-557/2024 I.A. 33673/2024	PAWAN KUMAR V/s SANDEEP KUMAR & ANR.	ARIJEET BANERJEE, MOHIT GUPTA, AMIT GUPTA	
6	CS(OS)-662/2024 I.A. 37055/2024 I.A. 37056/2024 I.A. 5496/2025 I.A. 5497/2025	ATUL PAPERS PVT LTD V/s SHRI PRADEEP KUMAR GUPTA & ANR.	VISHAL YADAV, SHIV CHARAN GARG	
7	CS(OS)-877/2024 I.A. 44058/2024 I.A. 5204/2025 I.A. 7918/2025 I.A. 8025/2025 I.A. 8467/2025	M/S ATISHAY JAIN CONSTRUCTIONS V/s SH. ANIL KUMAR VERMA & ORS.	JITENDER RATTA, MAYANK BANSAL, ALOK KOTHARI, GAURAV SHARMA, JITENDER RATTA, MAYANK BANSAL	
8	CS(OS)-893/2024 I.A. 44733/2024	SH JITENDER RANA AND ORS. V/s SH BIJENDER RANA AND ORS	PRASHANT SINGH	
9	CS(OS)-896/2024 I.A. 44826/2024 I.A. 44827/2024 I.A. 3226/2025 I.A. 5125/2025 I.A. 5126/2025 I.A. 5168/2025	ARM DIGITAL MEDIA PVT LTD & ORS. V/s RITESH SINGH	SITIKANTH NAYAK, MOHIT ROHATGI, SITIKANTH NAYAK	
10	CS(OS)- 1018/2024 I.A. 48979/2024 I.A. 48980/2024	PRAFFUL GUPTA V/s ADITYA SARASWAT & ORS.	DSNR LEGAL ADVOCATES & SOLICITORS	
11	CS(OS)-12/2025 I.A. 425/2025 I.A. 426/2025	DELHI HINDUSTANI MERCANTILE ASSOCIATION V/s DHARAMVIR JAIN & ORS.	SANYAM KHETARPAL	

12	OMP (ENF.) (COMM.)-33/2016 EX.APPL.(OS) 276/2024	JDS APPARELS LTD V/s TODAY HOMES & INFRASTRUCTURE PVT. LTD & ANR.	LUCKY PALTA, SHILPINDER SINGH SOBTI, INDERPAUL SINGH OBEROI, ASHU KANSAL	
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ADMISSION DENIAL

13	CS(OS)-166/2020 I.A. 5356/2020 I.A. 12476/2021 I.A. 3513/2022	HARJINDER PAL SINGH V/s DINESH ANEJA & ANR.	KRISHAN KUMAR, RAJESH SHARMA, RAJESH SHARMA	
14	CS(OS)-459/2024 I.A. 30907/2024 I.A. 30908/2024	PRADIP CCHADHA V/s MAHESH CHADHA	NIYATI KOHLI	
15	TEST.CAS.- 41/2021	RANJEET KAUR AND ANR. V/s STATE AND ANR.	ABHAY PRATAP SINGH, GAURAV DUGGAL, GAUTAM KHURANA, ARJUN HARKAULI, LCR-PC- 15/19 RECEIVED FROM THE COURT OF SH. SUNIL RANA, ADJ-05, CENTRAL TIS HAZARI COURTS IN COMPLIANCE OF ORDER DT. 18/2/21 PASSED BY THE HONBLE DELHI HIGH COURT IN CS OS-371/20	

FOR EVIDENCE

16	CS(COMM)- 522/2016	M/S INDIANHAWKS WEALTH CREATORS PVT. LTD. V/s SHRI ANIL GUPTA & ANR.	BHARAT GUPTA, SHIV CHARAN GARG & ASSOCIATES	AT 12:30 P.M.
17	CS(COMM)- 1260/2016	M/S UNITY INFRAPROJECTS LTD V/s DELHI DEVELOPMENT AUTHORITY	S K JAIN, BEENASHAW N SONI, SK JAIN, D MOITRA	AT 12:30 P.M.

18	CS(COMM)-1264/2016	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S AJAY KUMAR	PRATAP SINGH PARMAR, VINEET MALIK & ASSO	AT 12:30 P.M.
19	CS(COMM)-550/2024	ANIL KUMAR VOHRA PROP. ROSHAN LAL VOHRA & SONS V/s MUNICIPAL CORPORATION OF DELHI & ANR.	VIVEKANAND	
20	CS(OS)-123/2016 I.A. 3278/2016	SMT NIRMAL GOEL & ANOTHER V/s SHRI ASHWANI KUMAR & ANOTHER	RAKESH MUKHIJA, UDYAN SRIVASTAVA	
21	CS(OS)-242/2016	AJAZ AHMAD V/s AZIZ-UR-REHMAN ANSARI & ANR	M N SIDDIQUI & ASSO, M AMANULLAH, SITAB ALI CHAUDHARY, GURVINDER KAUR SURI, M HASIBUDDIN	AT 2:00 P.M
22	CS(OS)-282/2020 I.A. 39935/2024	LIVING MEDIA INDIA LIMITED & ANR. V/s RAKESH KRISHNAN THIYYA@ RAKESH KRISHNAN SIMHA & ANR.	MUKESH SHARMA, NAISARGIKA, VIJAY TANGRI, HRISHIKESH BARUAH, SUKRIT RAJESH KAPOOR	
23	CS(OS)-27/2024	SATISH MOHAN AGARWAL V/s SANJEEV KUMAR ARORA AND ORS.	NITESH TYAGI, IN COMPLIANCE OF PARA 13 OF ORDER DT. 29.112023 PASSED IN FAO 11/2022, THE SUIT NO. 18108/2016 WITHDRAWN FROM LD TRIAL COURT AND TRANSFERRED TO DHC	AT 12:30 P.M.

21.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

24	CS(OS)-843/2024 I.A. 42886/2024 I.A. 8801/2025 I.A. 9388/2025	SANJEEV KUMAR V/s SARDAR AVTAR SINGH AND ORS	RISHI SOOD, JAI BATRA, KUNAL ANAND	
25	TEST.CAS.- 11/2020	RUCHITA MEHRA V/s STATE OF NCT DELHI & ORS.	ARJUN MUKHERJEE	AT 2:00 P.M.

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O.(COMM.IPD- CR)-884/2022 I.A. 21953/2022	M/S BIHARI LAL DEVI PRASAD AND CO V/s UNION OF INDIA AND ORS.	S K BANSAL, KAPIL YADAV	
2	C.O.(COMM.IPD- CR)-8/2025 I.A. 5060/2025	RAVI PRAKASH VELICHETI V/s ASSOCIATED BROADCASTING COMPANY PRIVATE LIMITED & ANR.	AGNISH ADITYA	
3	CS(COMM)- 95/2023 I.A. 3425/2023 I.A. 4341/2025 I.A. 4699/2025	SMITHKLINE BEECHAM LIMITED V/s GSKFINANCIAL.COM &ORS.	MADHURIMA SARANGI, MADHAV KHOSLA, RAMYA AGGARWAL, TEJAS KARIA, NEEL ANJAN MASON, K. G. GOPALAKRISHNAN, VISHAL SHARMA, URFEE ROOMI	
4	CS(COMM)- 686/2023 I.A. 7107/2024	NEERAJ SARAN SRIVASTAVA & ANR. V/s LOUDON OWEN & ORS.	TUSHAR SINGH, VISHAKHA AHUJA, ABHIMANYU CHOPRA, ROHIL BANSAL, VISHAKHA AHUJA	

5	CS(COMM)- 833/2023 I.A. 23077/2023	UNIVERSAL CITY STUDIOS LLC. & ORS. V/s FZTVSERIES.MOBI & ORS	R RAMYA	
6	CS(COMM)- 855/2023 I.A. 23916/2023 O.A. 164/2024 I.A. 3469/2024 I.A. 37724/2024 I.A. 40420/2024 O.A. 6/2025 I.A. 417/2025 I.A. 3117/2025 I.A. 3118/2025 I.A. 3119/2025	INVENTPHILE VENTURES PRIVATE LIMITED (THROUGH ITS DIRECTOR MR. VAIBHAV SHUKLA) V/s BRINERDS VENTURES PRIVATE LIMITED & ORS.	PRATYUSH MIGLANI, ANKUR SANGAL, SIDDHARTH NATH, ANANNYA GHOSH, ADITYA KUMAR, GAURAV SETHI, ANKUR SANGAL, ANANNYA GHOSH	
7	CS(COMM)- 204/2024 I.A. 3296/2025	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s MR. AMAN HANDA AND OTHERS	RISHUB KAPOOR, PRITHVI SINGH	
8	CS(COMM)- 671/2024 I.A. 36017/2024 I.A. 43298/2024 I.A. 3827/2025 I.A. 5688/2025 I.A. 5691/2025	OZONE OVERSEAS PRIVATE LIMITED V/s SRI SIDDHI VINAYAKA HARDWARE SOLUTIONS & ORS.	JASPREET SINGH KAPUR, ASTHA NIGAM, NAMAN JOSHI, SURINDER SINGH, NAMAN JOSHI	
9	CS(COMM)- 905/2024 I.A. 42383/2024 I.A. 42384/2024	DANONE ASIA PACIFIC HOLDINGS PTE. LTD. V/s M/S ROCKWELL PHARMACEUTICALS & ORS.	AYUSH SHARMA	
10	CS(COMM)- 954/2024 I.A. 43412/2024	RAJ KUMAR PROPRIETOR OF MS ROYAL PETS CART V/s POOJA AHIRWAR PROPRIETOR OF MS ASELFY ENTERPRISES	VIRENDER KUMAR PURI	

11	CS(COMM)-53/2025 I.A. 1736/2025	HILTON WORLDWIDE MANAGE LIMITED AND ANR V/s M/S HOTEL HILTON	ANNE MATHEW, JAYANT KUMAR	
ADMISSION DENIAL				
12	C.O.(COMM.IPD-CR)-4/2022	HT MEDIA LIMITED V/s PHONOGRAPHIC PERFORMANCE LIMITED	ABHISHEK CHANDRA MISHRA, VARUN LAL, K DATTA AND ASSOCIATES	
13	C.O.(COMM.IPD-CR)-12/2023	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s M/S GIRDHAR INDUSTRIES & ORS.	S K BANSAL, PRITHVI SINGH	
14	C.O.(COMM.IPD-CR)-13/2023	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s M/S GIRDHAR INDUSTRIES & ORS.	S K BANSAL, PRITHVI SINGH	
15	C.O.(COMM.IPD-CR)-14/2023	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s M/S GIRDHAR INDUSTRIES & ORS.	S K BANSAL, PRITHVI SINGH	
16	C.O.(COMM.IPD-CR)-15/2023	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s M/S GIRDHAR INDUSTRIES & ORS.	S K BANSAL, PRITHVI SINGH	
17	C.O.(COMM.IPD-CR)-16/2023	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s M/S GIRDHAR INDUSTRIES & ORS.	S K BANSAL, PRITHVI SINGH	

21.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

18	C.O.(COMM.IPD-CR)-17/2023 I.A. 22617/2023	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s M/S GIRDHAR INDUSTRIES & ORS.	S K BANSAL, PRITHVI SINGH	
FOR EVIDENCE				
19	CS(COMM)-295/2016	DESIGNWISE INDIA PRIVATE LIMITED V/s UNIQUE INNOVATIONS & ORS.	ASHOK GOEL, ANAND & ANAND	
20	CS(COMM)-130/2022	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s GIRDHAR INDUSTRIES AND ANR.	S K BANSAL, PRITHVI SINGH	

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 9240/2025 In CS(COMM)-277/2022	AIRWIL JKM INFRASTRUCTURE PVT LTD & ANR. V/s CADILLAC INFOTECH PVT LTD	AAYUSH MALHOTRA, BANI DIKSHIT, ATUL SHARMA, BANI DIKSHIT	
2	CS(COMM)-353/2022 I.A. 8371/2025	GIRDHARILAL KEDARNATH SINGHAL V/s NEW VARIETY DECORATORS PVT LTD & ANR.	SANYAM KHETARPAL, ATTIN SHANKAR RASTOGI, SANYAM KHETARPAL	
3	I.A. 9409/2025 In CS(COMM)-380/2022	GVK ENERGY LTD (GVKEL) & ORS. V/s ECL FINANCE LIMITED (ECLF) & ORS.	ROOPALI SINGH, ATUL SHARMA, AKASH RAY, KHAITAN & CO., KARTIK NAYAR, ATUL SHARMA, AYUSH ACHARJEE, AKASH RAY	
4	CS(COMM)-406/2022 I.A. 9289/2022 I.A. 13249/2022 I.A. 19539/2022	SCHNEIDER INTERNATIONAL HOLDING GMBH & ORS.	APOORV P TRIPATHI, VISHAL GANDA, NIMISHA MENON,	

	I.A. 19540/2022 I.A. 19541/2022 I.A. 21304/2022 I.A. 1827/2023 I.A. 1829/2023 I.A. 6445/2023	V/s PAVAN GAUR & ORS.	AYUUSHMAN ARORAA, NIMISHA MENON	
5	CS(OS)-1941/2009 CC 54/2010 I.A. 8322/2017	EDUCOMP SOLUTIONS LIMITED V/s NEW AGE KNOWLEDGE SOLUTIONS PRIVATE LIMITED	SUDHIR NAGAR, SURI & CO, ANIRUDH WADHWA, RANJANA ROY GAWAI, AAYUSH AGRAWAL, INDER RAJ GILL, SURI & CO.	
6	CS(OS)-571/2014 I.A. 3702/2014 I.A. 12630/2014 I.A. 32076/2024	ANU DUGGAL V/s MANGAT RAM ALAGH & ORS	NARESH, K DATTA, SHAJU FRANCIS, DHRUV ALAGH, RAJAT ANEJA	
7	CS(OS)-2693/2014 I.A. 17075/2014 I.A. 9128/2016 I.A. 9129/2016 I.A. 8692/2017 I.A. 8576/2018 I.A. 380/2019 I.A. 2216/2021 I.A. 2217/2021 I.A. 2218/2021 I.A. 2219/2021 I.A. 2220/2021 I.A. 2221/2021 I.A. 2222/2021 I.A. 2223/2021	BHAGAT SINGH V/s PRATAP SINGH & ORS	GIAN CHAND, MUKESH KR BHARDWAJ, MUKESH, GIAN CHAND RATTAN, S K SINGH, ATUL KUMAR, ATUL KUMAR	
8	CS(OS)-7/2022 I.A. 447/2022 I.A. 48131/2024	SMT. RAJESH @RAJ CHAUDHARY & ORS. V/s SH. KRISHAN DAS CHAUDHARY	RAJAT ANEJA, S. N. CHOUDHRI	

9	I.A. 6595/2025 In CS(OS)-56/2022	SHIV NARAIN SHARMA AND ANR. V/s KIRPA RAM AND ORS.	SATYAM THAREJA, NEERAJ KUMAR, KAMAL MEHTA, ARMAAN VERMA, SAMMAN VARDHAN GAUTAM, LCR-S- 1882/20 RECEIVED FROM THE COURT OF SH.NEHA GARG, CIVIL JUDGE 01, CENTRAL THC COURTS DELHI FILED IN COMPLIANCE OF ORDER DT.14/01/22 IN FAO-36/21, SATYAM THAREJA, HARSH VARDHAN SHARMA	
10	CS(OS)-272/2022 I.A. 7597/2022	SUMITRA V/s RADHEY SHYAM	PARITOSH, SUNIL CHAUHAN	
11	CS(OS)-296/2022	TAHIRA THAPAR V/s EMMA MARIA KOTHARI	IVAN, AVIMUKT DAR, AVIMUKT DAR	
12	CS(OS)-455/2022	SHRI KEHRI SINGH DAGAR V/s M/S. DIAMOND MULTI STATE COOPERATIVE GROUP HOUSING SOCIETY & ANR.	MOHIT RAMDEO	
13	CS(OS)-567/2022	ARVIND KHOSLA & ANR. V/s SANJAY CHOUDHARY PROPRIETOR M/S NISTHA BUILDERS & ANR.	KAPIL KHER	

14	CS(OS)-602/2022 I.A. 15966/2022 I.A. 15968/2022 I.A. 3205/2023 I.A. 4187/2024 I.A. 4189/2024 I.A. 39506/2024 I.A. 39507/2024	BHAGAT SINGH & ANR. V/s BHEEM SINGH AND ORS	VAIBHAV BHARTI, ANSHU BHARDWAJ, VAIBHAV BHARTI	
15	CS(OS)-605/2022 I.A. 16026/2022	SURJIT SINGH UPPAL V/s KULDEEP SINGH UPPAL & ANR.	ALOK PRAKASH, ASHWIN KUMAR DS, BHARAT MALHOTRA	
16	I.A. 4327/2025 I.A. 4328/2025 In O.M.P. (COMM)-533/2024	JSW ISPAT SPECIAL PRODUCTS LIMITED V/s BHARAT PETRORESOURCES LIMITED	J. SAGAR ASSOCIATES, AGARWAL LAW ASSOCIATES	
17	TEST.CAS.-27/2014(Disposed off case)	MANJULA HAZARIKA V/s THE STATE AND OTHERS	RASHMI RAI, SIDHARTHA DAS	

ADMISSION DENIAL

18	CS(OS)-97/2022 I.A. 2851/2022 I.A. 2852/2022	SUNIL GOEL & ORS. V/s SANJAY GUPTA & ORS.	RAJINDER KUMAR JAIN, RAGHAV SABHARWAL, KSHITIZ AHUJA, RAGHAV SABHARWAL	
19	TEST.CAS.-67/2014	GAURAV JAIN & ANR V/s THE STATE (GOVT OF NCT DELHI) & ORS	ANIL SHARMA, SACHET SHARMA, AMAN BHARDWAJ, GORANG GUPTA, DEVINDER CHOWDHARY	

FOR EVIDENCE

20	CS(OS)-709/2008 I.A. 6198/2012 I.A. 45699/2024	MANKARAN SINGH JOHAR V/s SMT. SATWANT KAUR JOHAR AND ORS.	RAJIV GARG, RAJIV K.GARG, PRIYA KUMAR, MALA GOEL, RAJIV K. GARG, VAIBHAV KUMAR, DEEPAK	
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21.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

			DHINGRA, LAWLINKER'S & CO	
21	CS(OS)-347/2014 I.A. 2294/2014	DIVINE DEVELOPERS LTD V/s RAGHU NATH MATHUR & ORS	SONDHI NARULA DALAL ASSOCIATES, SONDHI NARULA DALAL, PRASHANTH R DIXIT, DINESH GARG	AT 12:30 P.M.
22	CS(OS)-3960/2014	M/S AADHAR STUMBH TOWNSHIP PVT LTD V/s DDA & ORS	DHANESH RALHAAN, SHASHI PRATAP SINGH, VIVEKANAND	

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	OMP (ENF.) (COMM.)- 50/2023 EX.APPL.(OS) 1790/2024	BRITISH MARINE PLC V/s STEEL AUTHORITY OF INDIA LTD	SUMIT KUMAR BATRA	
2	TEST.CAS.- 115/2014(Disposed off case)	RADHIKA KAPOOR V/s STATE & ORS	CHANDRANI PRASAD, VIKAS ARORA	

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182))

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-1075/2018 I.A. 10890/2018 I.A. 15200/2018 I.A. 11751/2022 I.A. 188/2025	MERCK SHARP & DOHME CORP. & ANR. V/s RANVIR KUMAR BINDESHWARI SINGH & ORS.	R K P & ASSO., ANAND AND ANAND, RKP & ASSOCIATES, YAMINI JASWAL, SUGANDHA YADAV	
2	CS(COMM)-134/2019	HCL CORPORATION PRIVATE LIMITED & ANR. V/s GADDE SRINIVASA RAO & ANR.	SWAPNIL GAUR, AASISH SOMASI	
3	CS(COMM)-513/2024 I.A. 31500/2024 I.A. 38265/2024 I.A. 43771/2024 I.A. 44691/2024 I.A. 1976/2025	M/S SULTAN CHAND AND SONS PRIVATE LIMITED & ORS. V/s FLIPKART INTERNET PRIVATE LIMITED & ORS.	PRITHVI SINGH, ANKUR SANGAL, OM PRAKASH, MANAS RAGHUVANSHI, RAKESH MOHAN, RAVEESH	

			THUKRAL, ADITYA GUPTA, ANTRIKSHA KUMAR BHASKAR, SAURABH DEV KARAN SINGH, RIDDIMA SHARMA, RAVEESH THUKRAL, MANAS RAGHUVANSHI	
4	CS(COMM)- 567/2024 I.A. 44310/2024 I.A. 44384/2024	F. HOFFMANN-LA ROCHE AG & ANR. V/s NATCO PHARMA LIMITED	SHARAD BESOYA, VARUN JAIN, SWAPNIL GAUR, ACHYUT TEWARI, VARUN JAIN, SWAPNIL GAUR	
5	CS(COMM)- 986/2024 I.A. 44342/2024	WELLCON ANIMAL HEALTH PVT LTD V/s WELLCON PHARMACEUTICALS PVT LTD & ANR.	VIRENDER KUMAR PURI	
6	CS(COMM)- 1141/2024 I.A. 48675/2024 I.A. 49603/2024 I.A. 5952/2025	ENTERTAINMENT NETWORK INDIA LIMITED V/s MISSMALINI ENTERTAINMENT PVT LTD AND OTHERS	ADITYA GUPTA, VARUN PATHAK, VINOD MALHOTRA, VARUN PATHAK	
7	CS(COMM)- 135/2025 I.A. 4100/2025	M/S MITTAL ELECTRONICS V/s MR. ROHIT RANA	MANISH BIALA	
8	CS(COMM)- 146/2025 I.A. 4366/2025	HERO INVESTCORP PVT LTD AND ANR. V/s ASH OK KUMAR (JOHN DOE)	KUNAL KHANNA	
9	CS(COMM)- 152/2025 I.A. 4648/2025	EVEREADY INDUSTRIES INDIA LIMITED V/s UNITED TIMBER WORKS & ORS.	ANKUR SANGAL	

10	CS(COMM)- 153/2025 I.A. 4653/2025	BENNETT COLEMAN AND COMPANY LIMITED V/s TWO STAR MEDIA PRIVATE LIMITED & ANR.	MAMTA RANI	
ADMISSION DENIAL				
11	CS(COMM)- 144/2019	3M COMPANY V/s MR. VIKAS SINHA	ROHIT GANDHI, GAURAV MUKHERJEE, GAURAV MUKERJEE	
12	CS(COMM)- 493/2021	MARC SALON AND BEAUTY EQUIPMENTS PVT LTD V/s GM SALES	GHANSHYAM DAS B, ARNAV GOYAL, JAYANT KUMAR	
13	CS(COMM)- 453/2024 I.A. 30668/2024 I.A. 40772/2024	M/S AVON CYCLES LIMITED V/s M/S AVON AUTOMOTIVE & ORS.	KUNAL KHANNA, SHAILEN BHATIA, KUNAL KHANNA	
14	CS(COMM)- 725/2024 I.A. 37511/2024	BENTLEY SYSTEMS INC & ANR. V/s MR SURESHA SANJEEVA & ORS.	RISHUB KAPOOR, VAREESHA IRFAN	
15	CS(COMM)- 801/2024 I.A. 39671/2024 I.A. 6250/2025	STEER ENGINEERING PRIVATE LIMITED V/s RKP DRIVES INDIA PRIVATE LIMITED & ORS.	PRASHANT CHAUHAN, OBHAN & ASSOCIATES	
16	CS(COMM)- 952/2024 I.A. 43398/2024	DASSAULT SYSTEMES & ANR. V/s MR HARSH GHANSHYAMBHAI PATEL & ANR.	GAURAV MUKHERJEE, VAREESHA IRFAN	
17	CS(COMM)- 1098/2024 I.A. 47628/2024	YKK CORPORATION V/s KC SAPRA & ORS.	AMIT MEHTA, MADHAV AGGARWAL, SHRAVAN KUMAR BANSAL	

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-9/2024	SONY INDIA PRIVATE LIMITED V/s TIRUPATI ENTERPISES	ANUPAM SRIVASTAVA	
2	ARB.P.-416/2024	PRASAR BHARATI V/s M/S GURUJI ADVERTISERS PVT LTD	MADHUSMITA BORA	
3	ARB.P.-739/2024 I.A. 2471/2025	AXIS FINANCE LIMITED V/s PRAVEEN KUMAR MISHRA	RAVEESH THUKRAL	
4	ARB.P.-1132/2024	M/S SANDHU MOTOR FINANCE PVT LTD V/s YOGITA	SUDHIR GUPTA	
5	CS(COMM)-171/2019 I.A. 22415/2023	M/S REFOP INDIA COMPANY V/s M/S TODAY RETAIL NETWORK PRIVATE LIMITED	RITWIK NANDA, PETAL CHANDHOK, ARUSH PATHANIA, SONAL KUMAR SINGH	

6	CS(OS)-1949/2011 I.A. 16717/2013 I.A. 3446/2019 I.A. 3447/2019	JAGDISH BANSAL V/s SHIV KUMAR PAL & ORS	ESHA MAZUMDAR, H.S. PHOOLKA, PRABHSAHAY KAUR, S.L. GUPTA, ANKIT JAIN, SURAT SINGH & ASSOCIATES, SURAT SINGH	
7	CS(OS)- 2440/2013(Disposed off case)	ASHOK VERMA & ANR V/s SRI KISHAN VERMA & ORS	RAJINDER, BHARAT BHUSHAN JAIN, MOHAN KR. KAUSHIK, NARESH KUMAR BENIWAL	
8	CS(OS)-317/2019 I.A. 8537/2019 I.A. 12974/2019 I.A. 13237/2019 I.A. 17144/2019 I.A. 7329/2020	HARJI ENGINEERING WORKS PVT. LTD. V/s RAJINDER NARANG & ORS	AJAY MAJITHIA, SAHIL GARG, JIBRAN TAK, PRIYANKA BHATLA, AAKANKSHA KAUL, RAHUL SHARMA, G.S. NARULA, RAVI CHAWLA, HIMANSHU UPADHAYAY	
9	CS(OS)-642/2019 I.A. 17345/2019 I.A. 12890/2022 I.A. 12891/2022 I.A. 5082/2024	SH. GAURAV GOYAL & ORS. V/s SH. PRAFUL SHARMA & ORS.	RUCHIT DUGAR, ASHEESH JAIN, JAGBIR SINGH MALIK, VINOD KUMAR SINGH, PRASOUK JAIN, SHANTNU AGGARWAL, ANKIT JAIN, ADITYA VIKRAMSINGH CHAUHAN	

10	CS(OS)-599/2021 I.A. 15086/2021 WITH TEST.CAS. 76/2019	SMT JASWINDER KAUR & ORS. V/s SMT JASKIRAN SHAH & ORS.	BHAVYA SETHI, ADITYA TREHAN, ADITYA TREHAN	
11	TEST.CAS.-76/2019	JASKIRAN SHAH AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	ANIL DAGAR, ADITYA TREHAN, BHAVYA SETHI, MANJIT SINGH AHLUWALIA	
12	CS(OS)-404/2024 I.A. 11138/2024 I.A. 11140/2024	VIJAY PAL V/s NEELAM & ORS.	RAGHAV KAPOOR	
13	CS(OS)-640/2024 I.A. 36314/2024 I.A. 1836/2025 I.A. 1837/2025 I.A. 1842/2025 I.A. 3044/2025 I.A. 8730/2025	HDM JAGATGURU SHANKARACHARYA JYOTISPEETHADHISHWA R SWAMI SHRI AVIMUKTESHWARANAND SARASWATI JI MAHARAJ V/s GOVINDANAND SARASWATI & ORS.	SIDHANT KUMAR, NAISARGIKA, NITI JAIN, SUMIT NAGPAL, PRASANTA VARMA, NEERAJ KUMAR GUPTA, HARSH, ADITYA GUPTA, AISHWARYA KUMAR, SHYAM, DEEPAK GOGIA, AABHAS PARIMAL, VARUN PATHAK, AKSHAT BAJPAI, GOVIND SINGH GREWAL, ANJANI KUMAR MISHRA, JEEVESH MEHTA, PRASANTA VARMA	
14	CS(OS)-696/2024 I.A. 37956/2024 I.A. 2815/2025 I.A. 3163/2025	LALIT KUMAR RAWAL V/s AKSHAY KUMAR RAWAL & ANR.	AKASH CHATTERJEE, SIDDHANT KOHLI, VIKRAM SINGH DAHIYA, SIDDHANT KOHLI	

15	CS(OS)-726/2024 I.A. 38872/2024 I.A. 47420/2024 I.A. 48169/2024 I.A. 49566/2024 I.A. 49678/2024 I.A. 3270/2025	YASH PAL OBERAI V/s RANJANA OBERAI AND ORS	BINOD KUMAR JHA, TANMAY GUPTA, RAJESH BAWEJA, TANMAY GUPTA	
16	CS(OS)-895/2024 I.A. 44819/2024	MR MANISH KALRA V/s NEETU MITTAL & ORS.	PRANAYNATH JHA	
ADMISSION DENIAL				
17	CS(COMM)- 360/2019 I.A. 9521/2019	CMM INFRAPROJECTS LTD. V/s IRCON INTERNATIONAL LTD.	PRAVESH TYAGI, DEBARSHI BHADRA, ANUJ TYAGI	
18	CS(COMM) INFRA- 1/2019 I.A. 11365/2019 I.A. 11366/2019 I.A. 12896/2019 I.A. 15791/2019 I.A. 5318/2022 I.A. 8871/2022	HARI RAM NAGAR & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SARTHAK GUPTA, DHANESH RELAN, GAURAV PURI, LAKSHMI KANT SRIVASTAVA, SHIV BHATT, DR. SURAT SINGH, BIJENDRA KUMAR, GAURAV PURI	
19	CS(OS)-616/2019 I.A. 16650/2019	MS. PRABHA V/s MR. DINESH SHARMA & ORS.	PRATEEK CHOUDHARY	
FOR EVIDENCE				
20	CS(COMM)- 682/2019	NAMO ALLOYS PVT. LTD. V/s KOTAK MAHINDRA BANK LTD.	AMOL SHARMA, LAL SINGH THAKUR, SUDIHR TEWATIA, MAYANK GUPTA, RUPESH KUMAR	
21	CS(COMM)- 773/2024 CCP(O) 43/2023	M/S KHAJURAHO FILMS PVT. LTD. V/s PUNJAB NATIONAL BANK & ANR	SANJAY KUMAR PANDEY, AJEET PANDAY, HASHMAT NABI,	

			JAGDISH CHANDRA, A K SAXENA, TANYA	
22	CS(OS)-48/2019 I.A. 1246/2019	BRAHMPAL SINGH & ANR. V/s JASWANT & ORS.	V P RANA, RASHID N AZAM, PRAVINDER CHAUHAN	
23	CS(OS)-433/2019 I.A. 4599/2025	RAKESH ANAND V/s PAWAN CHOWDHRI	JASWINDER SINGH, L.K. SINGH, JASWINDER SINGH	
24	CS(OS)-547/2019	ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AICTE) V/s NEW DELHI MUNICIPAL COUNCIL (NDMC)	ANIL SONI	
25	TEST.CAS.-93/2011 I.A. 14956/2018 I.A. 14957/2018 I.A. 15679/2018 I.A. 282/2019 I.A. 5584/2019 I.A. 9661/2019	VINAY KUMAR SHARMA V/s STATE(NCT OF DELHI) & O RS	R K KASHYAP, SHYAM KUMAR, SIDHARTH SHARMA, SANYAT LODHA, ANSHUL MITTAL, A.K. AGGARWAL, VISHAL VIMAL, VINAY KUMAR SHARMA, PRADEEP KUMAR, HARSHIT JAIN	AT 2:00 P.M.

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-301/2025	AXIS FINANCE LIMITED V/s PANKAJ HIRALAL KHINWASARA	SAHIL SHARMA, MANISH KUMAR SHARMA	
2	ARB.P.-311/2025	AXIS FINANCE LIMITED V/s SOMNATH RAMCHANDRA THOPTÉ	SAHIL SHARMA, MANISH KUMAR SHARMA	
3	CS(COMM)-59/2018	UNIQUE ENGINEERS PVT LTD V/s GLOBAL HERITAGE VENTURES LTD & ORS	B L YADAV, RISHI AGRAWALA, RAJESH RANJAN, D.K. RUSTAGI & CO	
4	CS(COMM)- 1126/2018 I.A. 12958/2019 I.A. 1456/2021	CATALYST TRUSTEESHIP LIMITED V/s PRABHU DAYAL MEMORIAL RELIGIOUS AND EDUCATIONAL ASSOCIATION & ORS	SUDERSHANI RAY, J. SAGAR ASSOCIATES, RAGHAV SABHARWAL, VARDHMAN KAUSHIK, INDUS LAW, ANJU LAL, AVIMUKT DAR	
5	CS(OS)-3067/2015 CC 25/2016 I.A. 14708/2019 CRL.M.A. 42675/2019 CCP(O) 19/2021 I.A. 4907/2021 I.A. 5365/2021	VIKAS MEHROTRA V/s VLS CAPITAL LIMITED & ORS	ACM LEGAL, SIDDHARTH SHARMA, PANKUL NAGPAL, CYRIL AMARCHAND MANGALDAS, PALLAVI, DR. SHASHWAT	

	I.A. 1766/2022 I.A. 2311/2022 I.A. 36689/2024 I.A. 39012/2024		BAJPAI, HEMANT GUPTA, RAMISHA JAIN, ANKIT MONGA, YASHPAL SINGH, JASPREET SINGH, CYRIL AMARCHAND AND MANGALDAS, SIDDHARTH SHARMA (COUNTER CLAIM FILED BY DEF NO. 3 & 4 VIDE ORDER DT. 28.03.2016), SHASHWAT BAJPAI, SHASHWAT BAJPAI, YASHPAL SINGH, RAMISHA JAIN, ANKIT MONGA	
6	CS(OS)-3314/2015 CC 47/2016 I.A. 14588/2019 CRL.M.A. 42657/2019 CCP(O) 18/2021 CCP(O) 28/2021 I.A. 3903/2021 I.A. 4008/2021 I.A. 5364/2021 I.A. 10256/2021 I.A. 17328/2021 I.A. 5865/2022 I.A. 3717/2023 I.A. 36614/2024 I.A. 36615/2024 I.A. 36690/2024 I.A. 39286/2024 WITH CS(OS) 3067/2015	VIKAS MEHROTRA & ANR V/s VLS CAPITAL LIMITED & ORS	ACM LEGAL, DEBDATTA RAY CHAUDHURY, PANKUL NAGPAL, CYRIL AMARCHAND MANGALDAS, PALLAVI, DR. SHASHWAT BAJPAI, HEMANT GUPTA, RAMISHA JAIN, ANKIT MONGA, YASHPAL SINGH, JASPREET SINGH, SHRI SIDDHARTH SHARMA (DIRECTION AS PER ORDER DT. 03.05.2016), SHASHWAT BAJPAI, SIDDHARTH	

			SHARMA, SHASHWAT BAJPAI, YASHPAL SINGH, ANKIT MONGA	
7	CS(OS)-3437/2015	MRS MANJIT TANEJA V/s S RAJINDER PAL SINGH BAKSHI & ORS	CHETANYA PURI, SATISH KUMAR, RAMAN GANDHI, VARUN AHUJA & BRAJ BHUSHAN, VARUN SINGH AHUJA	
8	CS(OS)-515/2024 I.A. 32160/2024 I.A. 46400/2024	KIRAN GROVER @ DIVYA GROVER & ANR. V/s YASHPAL KUKREJA & ANR.	ABHAY SAHAI, N KUMAR, RAJAL RAI DUA, ABHAY SAHAI	
9	CS(OS)-663/2024 I.A. 37077/2024 I.A. 37080/2024	ARVINDER SINGH BAINS V/s INDERPAL SINGH BAINS & ANR.	JASPREET SINGH RAI	
10	CS(OS)-708/2024 I.A. 38345/2024 I.A. 38346/2024 I.A. 45922/2024 I.A. 49348/2024 I.A. 49401/2024 I.A. 767/2025 I.A. 1449/2025	MEGHA ENGINEERING & INFRASTRUCTURES LTD V/s RAVI PRAKASH VELICHITI & ORS.	VRINDA BHANDARI, TEJA VARMA J, PRATEEK ARORA, VARUN PATHAK, AMIT AGRAWAL, VRINDA BHANDARI	
11	CS(OS)-810/2024 I.A. 41598/2024 I.A. 45782/2024 I.A. 47855/2024 I.A. 47856/2024 I.A. 47857/2024 I.A. 48483/2024 I.A. 49061/2024 I.A. 1809/2025 I.A. 2107/2025 I.A. 8506/2025	MRS. MEENU GUPTA & ORS. V/s MR. ARUN SOOD & ORS.	AADITYA VIJAY KUMAR, SONAKSHI SINGH, ABHISHEK MISHRA, RIKKY GUPTA, PUSHKAR SOOD, PUSHKAR SOOD, SONAKSHI SINGH, ABHISHEK MISHRA	

12	CS(OS)-852/2024 I.A. 43197/2024 I.A. 43198/2024 I.A. 43199/2024	SUMIT DHANDA & ANR. V/s RAJ DHANDA & ORS.	RAVINDER SINGH DALAL, SHAILENDER SINGH DAHIYA	
13	CS(OS)-145/2025 I.A. 5847/2025	ISHAN SAHGAL V/s T.K. SAHGAL AND SONS HUF & ORS.	LALIT GUPTA	
14	CS(OS)-190/2025 I.A. 7667/2025	RAM CHANDER @ RAMI & ORS. V/s JAGDISH & ORS.	SUMAN CHAUDHARY	
15	OMP (ENF.) (COMM.)-219/2018	PRASAR BHARATI(BROADCASTING CORPORATION OF INDIA) V/s GLOBAL ENTERTAINERS	RAJEEV SHARMA	
16	TEST.CAS.-5/2025 I.A. 975/2025 I.A. 976/2025 I.A. 977/2025	MRS ASHA RANI PAUL & ANR. V/s STATE & ORS.	RAJESH KUMAR GOGNA	

ADMISSION DENIAL

17	CS(COMM)- 1257/2018 I.A. 16226/2018	M/S S. R CONSTRUCTION & SUPPLIERS THROUGH SHRI MOHINDER PAL GARG HUF PROP. V/s SHARMA KALYPSO PRIVATE LIMITED & ANR.	NEELAM RATHORE, LALIT MOHAN PRAMODKUMAR, RAHUL MALHOTRA, SANJAY BANSAL	
18	CS(COMM)- 776/2024 I.A. 38944/2024 I.A. 38945/2024	M/S GREENTECH ENVIRON MANAGEMENT PVT. LTD. V/s MUNICIPAL CORPORATION OF DELHI	SANJAY VASHISHTHA, AVINASH KUMAR TRIVEDI	
19	CS(COMM)- 28/2025 I.A. 9391/2025	M/S JIA LAL KISHORI LAL PRIVATE LIMITED V/s MUNICIPAL CORPORATION OF DELHI & ANR.	VINOD KUMAR KHANNA, VIKAS CHOPRA	

20	CS(OS)- 505/2015 I.A. 3868/2015 I.A. 14712/2015	MAPLE INFRASTRUCTURE PVT. LTD V/s JAWAHAR LAL NEHRU NATIONAL YOUTH CENTER	G TUSHAR RAO, UDIT MALIK, SARIKA SOAM, GAURAV SONI, HASIM ALAM, UJJWAL KUMAR, SHASHI KANT, UCOL	
21	CS(OS)- 144/2018 CC 29/2018 I.A. 4569/2018	GIAN CHAND MENDIRATTA V/s SMT. ANITA KHANNA AND ORS.	PRADEEP KUMAR ARYA, JASMEET SINGH, HUMRAZ BIR SINGH, RAJMANGAL KUMAR	
22	CS(OS)- 474/2018 WITH TEST.CAS. 39/2021	AJAY KAPOOR V/s ATUL KAPOOR & ORS.	BEENASHAW N SONI, R N VATS, HEMA VASHISHT	
23	TEST.CAS.- 39/2021 WITH CS(OS) 474/2018	ATUL KAPOOR V/s STATE AND ORS.	LCR-PC-52/17 RECEIVED FROM THE COURT OF SH NARINDER KUMAR, ADJ-II, N/W ROHINI COURTS IN COMPLIANCE OF ORDER DT. 7/5/2019 PASSED BY HONBLE DELHI HIGH COURT IN CS OS-474/2018	
24	CS(OS)- 488/2018	YOGESH SHARMA V/s MADHULIKA	GIRIJESH PANDEY, PAWAN MATHUR, RAKESH KUMAR DHAWAN, BALJIT SINGH DHIR, AJATSHATRU SINGH RAWAT, DHRUN TAMTA	

25	CS(OS)- 612/2018 I.A. 16263/2018 I.A. 2617/2021 WITH CS(OS) 559/2024	BAPTIST CHURCH TRUST ASSOCIATION AND ANR. V/s REV. DINESH DAS	NISHANT YADAV, DEEPTAKIRTI VERMA, VINEET CHADHA, SUMIT AHUJA	
26	CS(OS)- 559/2024 I.A. 9546/2025 WITH CS(OS) 612/2018	BAPTIST CHURCH KAROL BAGH (ESTD. 1916) AND ANR. V/s BAPTIST UNION OF NORTH INDIA (REGD.) AND ORS.	DEEPTAKIRTI VERMA, SH. VINEET CHADHA, IN COMPLIANCE OF ORDER DT 26.03.2025	
27	CS(OS)- 695/2024 I.A. 37954/2024 I.A. 37955/2024 I.A. 9490/2025	RAIYA MOHAN ALIAS RAIYA TANYA MOHAN V/s HDFC BANK LIMITED & ORS.	SAMEER PRAVIN PAREKH, SANTOSH KUMAR ROUT, AMAN LEEKHA, SHAGUN SAPROO, ANMOL MEHTA, AMIT GUPTA	
28	CS(OS)- 901/2024 CRL.M.A. 34193/2024	CAPTAIN VIKRAM KAPOOR AND ORS V/s M/S S.R. HIGHTECH PRIVATE LIMITED AND ORS	ANAND PRAKASH, LCR RECD FROM SAKET COURT, ANN JOSEPH	
29	TEST.CAS.- 27/2024	PRAMOD JAIN & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	SONAL CHAUHAN, LALIT GUPTA	

FOR EVIDENCE

30	CS(COMM)- 765/2018	M/S BABBAR WRECKERS PRIVATE LTD. V/s M/S ASHOK LEYLAND LTD.	K.G.BANSAL & S. K. BANSAL, MAMTA RANI JHA, MANISH K. MISHRA, HEMANT SINGH & DEEPAK DEWAN	
31	CS(OS)- 1266/2012	M/S EARTHRISE ESTATES PVT LTD V/s JYOTI RATHORE & ORS	MANOJ K SINGH, ATUL SHANKER MATHUR, FRANCESCA KAPUR, DINESH GARG	

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ADVANCE CAUSE LIST (ORIGINAL SIDE)

32	CS(OS)- 3301/2015	SOUREISH HOTELS & RESORTS PVT LTD V/s S K HOTELS & RESORTS AND ORS	PAWANJIT S BINDRA, VARUN AGARWAL, J K CHAWLA, MIDHA & MIDHA LAW OFFICES	
33	TEST.CAS.- 17/2015 I.A. 41520/2024	SUMAN BAWA V/s GOVT OF NCT OF DELHI & ANR	UTKARSH JOSHI, K.K SHARMA, UTKARSH JOSHI	
34	TEST.CAS.- 48/2024	NARESH KUMAR NEGI V/s THE STATE OFNCT OF DELHI & ORS.	TARUN GAUR	

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-200/2017	VEETEE FINE FOODS LIMITED V/s PUNJAB NATIONAL BANK & OTHERS	VIPIN JAI, SANJIV KAKRA, HASHMAT NABI, HASHMAT NABI, C S GUPTA	
2	CS(COMM)-776/2017 I.A. 17929/2022 I.A. 8533/2023 I.A. 21429/2023 I.A. 36436/2024	MAHESH KUMAR MINOCHA V/s MAN MOHAN SACHDEVA & ORS	R P ARORA, NEELAM RATHORE, PRASHANT SINGH, AJAY, R P SHARMA, PRASHANT SINGH	
3	CS(COMM)-311/2021 I.A. 7865/2021 I.A. 36057/2024	RAJEEV DHINGRA V/s HARJIT SINGH KAKAR	PARITOSH BUDHIRAJA, ARUN VOHRA, ARUN VOHRA, PARITOSH BUDHIRAJA	
4	CS(COMM)-520/2021 I.A. 13595/2021 I.A. 17295/2023	PRAVEEN KUMAR CHAUDHARY V/s SRI TRIHUT INDUSTRIES AND OTHERS	HIMANI AGGARWAL, HIMANI AGGARWAL, SHALABH GUPTA	
5	CS(OS)-394/2007 I.A. 7319/2019 I.A. 9544/2019 I.A. 9545/2019 I.A. 46888/2024	SH. MANJIT SINGH TIKKA & ORS. V/s SMT. RAJBANS KAUR & ORS.	A.S. ANAND, VANDANA SHARMA, SHOBHA TYAGI, B.T. SINGH, MANSI GUPTA, ASHISH JAIN, NAVNEET MISHRA, MANISH GUPTA, PRATITI	

			RUNGTA, L S SOLANKI, AMAN GUPTA, JAY KUMAR BHARDWAJ, GAGANMEET SINGH SACHDEVA, SHALABH GUPTA, ASHEESH JAIN, L.S. SOLANKI, HIMANSHU GUPTA	
6	CS(OS)-81/2017 I.A. 2328/2017 I.A. 2329/2017 I.A. 8607/2017 I.A. 9678/2017	JAMIA MILLIA ISLAMIA UNIVERSITY V/s GOVT. OF NCT OF DELHI & ORS.	FUZAIL AHMAD AYYUBI, SAKSHI SHAIRWAL, SANJEET, KISLAYA MISHRA, ZEBA KHIR, GAURANG KANTH	
7	CS(OS)-183/2017	SH. SHANTI PRAKASH V/s SH. LAKHMI NARAYAN & ORS	AMITA GUPTA, ANKUR GOYAL, AMIT CHOUDHARY	
8	CS(OS)-136/2021 I.A. 3337/2021 I.A. 8658/2021	MR. JAGAT NARAIN MEHRA V/s MR. PRAKASH KISHORE & ORS.	HARSHVARDHAN JHA, LALIT GUPTA, LALIT GUPTA, MANASHWY JHA	
9	CS(OS)-236/2021 I.A. 7277/2022 I.A. 34877/2024	HANS U NAGAR V/s RONALD NAGAR & ORS.	UJJWAL JHA, LALIT VALECHA, MANISH TIWARI, ARUN KUMAR SHARMA, LALIT VALECHA	
10	CS(OS)-302/2021 I.A. 46779/2024	RAJ KUMAR VERMA V/s SH. MAN SINGH & ORS.	PRITHVI PAL, SUNIL KUMAR, SHANTNU AGGARWAL, NARESH GUPTA	
11	CS(OS)-414/2021 I.A. 11142/2021 I.A. 3407/2022 I.A. 3438/2022 I.A. 13624/2022 I.A. 42290/2024 I.A. 6243/2025	SUMATI ANAND V/s SARIKA ANAND & ORS.	SHRIKANT SAMANTARA, ANKIT GUPTA, RAJAT ANEJA, KARAN BABUTA, KARAN BABUTA, SHRIKANT	

	WITH CS(OS) 421/2021		SAMANTARA, VAISHNAVI ARORA, ANKIT GUPTA, RAJAT ANEJA	
12	CS(OS)-421/2021	NITASHA KOHLI V/s ISH KUMAR ANAND & ORS.	VAISHNAVI ARORA, VISHAL VASHIST, NEERAJ JAIN, RAJAT ANEJA, ANKIT GUPTA	
13	CS(OS)-73/2022 I.A. 2130/2022	SH. PRAVEEN KHULLAR V/s SMT. RAJNI ANAND & ORS.	VAISHNAVI ARORA, RAJAT ANEJA, VED PAL RANA	

ADMISSION DENIAL

14	CS(COMM)- 413/2024 I.A. 29588/2024 I.A. 44105/2024 I.A. 44106/2024	CAMPUS ACTIVEWEAR LIMITED V/s MR. RAHUL KUMAR	ASHUTOSH JAIN, ANKIT PARASHAR, ASHUTOSH JAIN	
15	CS(OS)-324/2021 I.A. 8518/2021	MR. NITIN MEHENDRU & ORS. V/s SH. PRAHLAD RAI & ORS.	SATVINDER SINGH, VED PAL RANA	

FOR EVIDENCE

16	CS(OS)-958/2010 I.A. 2616/2018	PHOOL WATI & ORS V/s RAMBIR SINGH & ORS	G K SRIVASTAV, NAVEEN KUMAR RAHEJA, K K MALHOTRA, G.D CHOPRA & B.S CHAUHAN	
17	CS(OS)-421/2017	SH. JATHEDAR BABA BACHAN SINGH & ORS V/s SMT. HARVINDER KAUR & ANOTHER	PRATEEK TANWAR, RAKESH MUKHIJA, SUNIL DUTT DIXIT	
18	CS(OS)-37/2021 I.A. 15412/2022 WITH CS(OS) 141/2021	SMT. MANJU SABHARWAL V/s SMT. KIRAN SETHI & ORS.	RISHABH WADHWA, SWEETY SOOD, KUSUM PANDEY, RISHABH WADHWA	

21.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

19	CS(OS)-141/2021	KIRAN SETHI & ORS. V/s MANJU SABHARWAL	RISHABH WADHWA	
20	CS(OS)-459/2021 I.A. 4303/2022	KARAN PAL SINGH V/s ARC ARORA PROJECTS PRIVATE LIMITED	VIKAS ARORA, SAURABH KALIA, SAURABH KALIA, VIKAS ARORA	AT 2:00 P.M.

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

21.04.2025

Advance List

**ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL**

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	RFA-538/2022	NATIONAL INSURANCE CO. LTD. V/s THE DELHI NAGRIK SEHKARI BANK LTD.	MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(PETITIONER)		

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

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or

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ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	W.P.(C)-2088/2007 WITH W.P.(C) 2087/2007	DELHI JAL BOARD V/s PATRIC & ORS.	MR.ARVIND VERMA, KANIKA AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES:		
2	CM APPL. 47294/2024 In W.P.(C)-8914/2016 WITH W.P.(C)	BHAGWAN SINGH & ORS V/s UNION OF INDIA & ORS	SARVESH BISARIA	

	11282/2016			
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-2589/2019 CM APPL. 12046/2019 CM APPL. 41375/2023 CM APPL. 41376/2023 CM APPL. 69882/2024 CM APPL. 69883/2024	NORTH DELHI MUNICIPAL CORPORATION AND ANR. V/s HARISH CHANDRA AND ORS.	MANU CHATURVEDI, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER) TINKU(TINKUSAI5161@GMAIL.COM)()(RESPONDENT) MANU CHATURVEDI()(9315827955)(PETITIONER) TINKU SAI(TINKUSAI5161@GMAIL.COM)(0)(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER)		
4	W.P.(C)-8332/2019 CM APPL. 34502/2019 CM APPL. 36962/2019 CM APPL. 48206/2023	M/S EBIZ. COM PVT. LTD. AND ORS. V/s UNION OF INDIA AND ORS.	J K MITTAL, JAITEGAN SINGH, JAITEGAN SINGH	
		OTHER DETAILS OF ADVOCATES: J K MITTAL()(9810158797)(PETITIONER) J K MITTAL()(9810158797)(PETITIONER) UDAY BEDI , JAITEGAN SINGH KHURANA(JAITEGAN.LAW@GMAIL.COM)(9991169899)(PETITIONER) ANUPAM SHARMA(AUPAMSHARMAADVOCATE@HOTMAIL.COM)()(RESPONDENT) JAITEGAN SINGH(JAITEGAN.LAW@GMAIL.COM)(9991168994)(PETITIONER)		
5	W.P.(C)-10146/2019 CM APPL. 41931/2019 WITH W.P.(C) 3854/2022	BAL KRISHAN V/s THE DEPUTY DIRECTOR OF EDUCATION AND ANR.	JAWAHAR NARANG, GAURI PURI	
		OTHER DETAILS OF ADVOCATES: JAWAHAR NARANG()(9810961898)(PETITIONER) GAURI PURI(GAURI@GPURI.IN)(9899339554)(PETITIONER)		
6	W.P.(C)-3854/2022	MEENU GANDHI V/s DIRECTORATE OF EDUCATION & ANR.	YUDHVIR SINGH CHAUHAN, ANURAG LAKHOTIA	
		OTHER DETAILS OF ADVOCATES: YUDHVIR SINGH CHAUHAN(YUDHVIR_LAW@YAHOO.CO.IN)(9810153709)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) DAV SCHOOL NARELA(INFO@DAVSCHOOLNARELA.ORG)()(RESPONDENT) ANURAG LAKHOTIA(ANURAGLAKHOTIA@GMAIL.COM)(9910081392)(PETITIONER)		
7	W.P.(C)-1031/2020 CM APPL. 3345/2020	M/S STELLA INDUSTRIES LTD. V/s UNION OF INDIA AND ORS.	PRIYADARSHI MANISH, SONU BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH()(9212143535)(PETITIONER)		
8	W.P.(C)-12596/2021	M/S POWERTEX TOOLS COMPANY PVT. LTD V/s DIRECTORATE OF REVENUE INTELLIGENCE AND ORS	ALOK KUMAR TRIPATHI, NIRNIMESH DUBE, PARUL SHUKLA	
		OTHER DETAILS OF ADVOCATES: PATHAK LAW CHAMBERS(VIKAS@PATHAKLAWCHAMBERS.COM)(9711368007)(PETITIONER) VIKAS GARG(ADVOCATEVIKASGARG@YAHOO.COM)()(RESPONDENT) RAJESH(RAJESHLAWYER@YAHOO.CO.IN)()(RESPONDENT) SANJEEV(SANJEEV123DUBEY@HOTMAIL.COM)()(RESPONDENT) NIRNIMESH DUBE(NIRNIMESH DUBE@GMAIL.COM)(9560265838)(PETITIONER) PARUL SHUKLA(PARUL0107@GMAIL.COM)(9717984192)(PETITIONER) PARUL SHUKLA(PARUL0107@GMAIL.COM)(9717984192)(RESPONDENT) NIRNIMESH DUBE(NIRNIMESH DUBE@GMAIL.COM)(9560265838)(PETITIONER) NIRNIMESH DUBE(NIRNIMESH DUBE@GMAIL.COM)(9560265838)(PETITIONER)		
9	W.P.(C)-4109/2022	K RAMAKRISHNAN V/s THE HANDICRAFTS AND HANDLOOM CORPORATION OF INDIA LIMITED AND ANR	BHAVYA SETHI	

		OTHER DETAILS OF ADVOCATES: BHAVYA SETHI(SETHIBHAVYA@GMAIL.COM)(9811389644)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HHECND(HHECND@HHECWORLD.IN)()(RESPONDENT)		
10	W.P.(C)-8670/2022 CM APPL. 41293/2024	SMT PRATIMA KUMARI & ORS. V/s UNION OF INDIA & ORS.	PRATIBHA KUMARI, BHARATHI RAJU, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: PRATIBHA SINHA(PRATIBHA.SINGH155@GMAIL.COM)(9711401792)(PETITIONER) STATE OF NAGALAND(CSNGL@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UT OF PUDUCHERRY (CS-ANADAMAN@NIC.IN, CS.PON@NIC.IN, ADMINISTRATOR-DNH@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MINISTRY OF PANCHAYATI RAJ(SECY-MOPR@NIC.IN, SECY.DHE@NIC.IN, SECY- FOOD@NIC.IN, SECYRD@NIC.IN)()(RESPONDENT) UT OF DAMAN AND DIU(ADMINISTRATOR-DNH@NIC.IN)()(RESPONDENT) STATE OF ODISHA(CSORI@NIC.IN, CS@PUNJABMAIL.GOV.IN, CS@TN.GOV.IN, CS@TELANGANA.GOV.IN)()(RESPONDENT) STATE OF UTTAR PRADES(UPSLA@NIC.IN, CHIEFSECYUK@GMAIL.COM, CSRAJ@RAJASTHAN.GOV.IN)()(RESPONDENT) STATE OF MANIPUR(CS-MANIPUR@NIC.IN, CSO-MEG@NIC.IN, CS_MIZ@REDIFFMAIL.COM)()(RESPONDENT) STATE OF TAMIL NADU(CS@TN.GOV.IN, CS@TRIPURA@NIC.IN, CS- WESTBENGAL@NIC.IN)()(RESPONDENT) MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SECRETYDA- MSJE@NIC.IN,SECYHFW@NIC.IN, CS-JHARKHAND@NIC.IN, UPSLSA@NIC.IN)()(RESPONDENT) PRATIBHA (PRATIBHA.SINHA155@GMAIL.COM)(9711401792)(PETITIONER) BHARATHI RAJU(BHARATHI1003@GMAIL.COM)(9868895906)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
11	W.P.(C)-3839/2023 CM APPL. 14907/2023	KULDEEP AND ORS. V/s GOVERNMENT OF NCT OF DELHI AND ORS.	TRIBHUVAN NARAIN SINGH, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: T.N.SINGH(TNSOFFICESC@GMAIL.COM)(9911111246)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
12	CM APPL. 52884/2024 In W.P.(C)-5854/2023	UBER INDIA SYSTEMS PVT. LTD. & ORS. V/s GOVERNMENT OF NCT OF DELHI & ANR.	AGARWAL LAW ASSOCIATES, KIRTIMAN SINGH, SAMEER VASHISHT, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(RISHI@AGLAW.IN, MANU.KRISHNAN@AGLAW.IN)(9599566339)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) KIRTIMAN SINGH() (8506842132)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RISHI AGARWALA(RISHI@AGLAW.IN,PRATHAM@AGLAW.IN)(0)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		
13	W.P.(C)-7243/2023 CM APPL. 28211/2023	ROPEN TRANSPORTATION SERVICES PVT LTD & ANR. V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI THROUGH ITS CHIEF SECRETARY & ORS.	RAGHAV CHADHA, SAMEER VASHISHT, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: HARDEEP SACHDEVA(ABHISHEK.AWASTHI@AZBPARTNERS.COM,		

		RAGHAV.CHADHA@AZBPARTNERS.COM)(9811444365)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRADEEP SINGH(PRADEEP_SINGH3210@REDIFFMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		
14	W.P.(C)-10035/2023	DR PRIYA RANJAN KUMAR V/s JAWAHARLAL NEHRU UNIVERSITY & ORS.	PUSHPENDRA KUMAR DHAKA, QURRATULAIN, PARMANAND GAUR	
		OTHER DETAILS OF ADVOCATES: PUSHPENDRA KUMAR DHAKA(PKDHAKAADVOCATE@GMAIL.COM)(9873521183)(PETITIONER) VASANTH(VASANTH.RAJASEKARAN@PHOENIXLEGAL.IN, REGISTRAR@MAIL.JNU.AC.IN)() (RESPONDENT) QURRATULAIN (QURRATULAIN29@GMAIL.COM)(8368626485)(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(RESPONDENT)		
15	W.P.(C)-10357/2023 CM APPL. 40087/2023	DINESH KUMAR V/s STATE OF NCT OF DELHI THROUGH SECRETARY & ORS.	SHRINKAR CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: V S MAHAWARA (C.SHRINKAR@GMAIL.COM)(9910931240)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)() (RESPONDENT)		
16	W.P.(C)-12339/2023 CM APPL. 48609/2023	GOVT OF NCT OF DELHI AND ANR. V/s MOHD ALTAMASH & ANR.	GAURAV DHINGRA, AMARENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: GAURAV DHINGRA() (9873475990)(PETITIONER) MOHD. ALTAMASH(ALTAMASH4UDEAR@GMAIL.COM)(9811509058)(PETITIONER) MOHD. ALTAMASH(ALTAMASH4UDEAR@GMAIL.COM)(9811509058)(RESPONDENT) MOHD. AKHLAQUE(AKHLAQUE.CREED@GMAIL.COM)(7782987665)(RESPONDENT) AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNHG@GMAIL.COM)(9776370195)(PETITIONER)		
17	CM APPL. 76094/2024 In W.P.(C)- 13529/2023	DELHI DUTY FREE SERVICES PVT LTD V/s UNION OF INDIA & ORS.	SPARSH BHARGAVA	
		OTHER DETAILS OF ADVOCATES: SPARSH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM)(9811225467)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, CONTACT.GSTCOUNCIL@GOV.IN)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SARITA.SABHARWAL@DELHI.GOV.IN)(9868250806)(RESPONDENT) SPARSH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM)(9811225467)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)() (RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)() (RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
18	W.P.(C)-15861/2023 CM APPL. 63814/2023	IQBAL KAUR V/s SH CHARANJEET SINGH AND ORS	VIJAY KUMAR MEHRA, DEVENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: S N KAUL() (7838238535)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DEVENDER KUMAR(DK110081@GMAIL.COM)(9810061167)(PETITIONER)		
19	W.P.(C)-2692/2024 CM APPL. 10987/2024	SMT. RAMO & ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	ALOK KUMAR, ABUL KALAM AZAD	

		OTHER DETAILS OF ADVOCATES: N S DALAL()(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABUL KALAM AZAD(ABULAZAD95@GMAIL.COM)(8860607908)(PETITIONER)		
20	W.P.(C)-2962/2024	AKTHAR ALI V/s INDIRA GANDHI NATIONAL UNIVERSITY AND ANR.	HARA PRASAD SAHU	
		OTHER DETAILS OF ADVOCATES: HARAPRASAD SAHU AND SANJEEV KUMAR()(9818095388)(PETITIONER) INDIRA GANDHI NATIONAL OPEN UNIVERSITY(REGISTRARSRD@IGNOU.AC.IN, REGISTRARSRD@IGNOU.AC.IN)()(RESPONDENT)		
21	W.P.(C)-3562/2024 CM APPL. 14510/2024	APEX PUBLIC SCHOOL V/s WORKMEN THROUGH ENGINEERING WORKS LAL JHANDA UNION (REGD.) AND ANR	RAJPAL SINGH, MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: MPS LEGAL (MPSLEGALOFFICES@GMAIL.COM)(9873849435)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AJIT(ADVOCATE.AJIT49@GMAIL.COM)()(RESPONDENT) MANOJ KUMAR(MANU.HC1986@GMAIL.COM)(9711463289)(RESPONDENT)		
22	W.P.(C)-3898/2024 CM APPL. 16038/2024	VIJAY VERMA V/s UNION OF INDIA AND ORS	LOKESH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: LOKESH BHARDWAJ (LOKESHBHARDWAJ@LIVE.IN)(9971576388)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
23	W.P.(C)-4240/2024	SANDEEP SHARMA V/s GRAVITY ENTERTAINMENT PVT LTD	J M KALIA, TUSHAR ALPHONSE JOHN	
		OTHER DETAILS OF ADVOCATES: J M KALIA AND CO(JMKALIAANDCOMPANY@GMAIL.COM)(9810325510)(PETITIONER) GRAVITY ENTERTAINMENT PVT. LTD(ACCOUNTS@GRAVITYINDIA.ORG, HELLO@GRAVITYINDIA.ORG)()(RESPONDENT) TUSHAR ALPHONSE JOHN(TUSHAR@OPTIMUSLEGAL.IN)(9871109205)(PETITIONER)		
24	W.P.(C)-4415/2024 CM APPL. 18056/2024 CM APPL. 18269/2025 CM APPL. 18270/2025	GAURAV TYAGI V/s DIRECTORATE GENERAL OF GOODS AND SERVICES TAX AND ORS	JATIN TEOTIA, ANIMESH TYAGI	
		OTHER DETAILS OF ADVOCATES: ANIMESH TYAGI(ADV.ANIMESHTYAGI@GMAIL.COM)(8700141525)(PETITIONER) DIRECTORATE GENERAL OF GOODS(GSTI-GRU@GOV.IN, GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT)		
25	W.P.(C)-4555/2024 CM APPL. 18693/2024	MOTHER DAIRY FRUIT AND VEGETABLE PVT LTD V/s GOVERNMENT OF NCT OF DELHI & ANR.	ATUL BATRA	
		OTHER DETAILS OF ADVOCATES: ATUL BATRA, KUNDAN KR MISHRA(UNIVERSE_LAW@YAHOO.COM)(9313661982)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
26	W.P.(C)-5717/2024 CM APPL. 23578/2024	M/S T.G. LEISURE AND RESORTS PVT. LTD. V/s AUTHORITY UNDER DELHI SHOPS AND	NAKS & PARTNERS	

		ESTABLISHMENTS & ANR.		
		OTHER DETAILS OF ADVOCATES: NITYANAND SINGH AND ABHAY PRATAP(NITYA@NAKSLEGAL.COM)(9999130332)(PETITIONER) AUTHORITY UNDER DELHI SHOPS ANDESTABLISHMENTS(LABDLN.DELHI@GMAIL.COM, NITINSURYAN2010@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-8280/2024 CM APPL. 34019/2024 CM APPL. 34021/2024	MADHU KENY V/s UNION OF INDIA & ANR.	TUSHAR RANJAN MOHANTY	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
28	W.P.(C)-9484/2024 CM APPL. 38936/2024 CM APPL. 44038/2024	TITAN COMPANY PVT. LTD. V/s THE SALES TAX OFFICER	B. KARUNAKARAN	
		OTHER DETAILS OF ADVOCATES: N. MURALI AND B KARUNAKARAN(KARUNA80ADVC@GMAIL.COM)(9711125460)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
29	W.P.(C)-10923/2024 CM APPL. 44986/2024 WITH W.P.(C) 11031/2024	SURJEET KUMAR V/s UNION OF INDIA AND ORS	BANKIM GARG	
		OTHER DETAILS OF ADVOCATES: NIKHIL GOYAL AND BANKIM GARG(CONTACT@GAKPARTNERS.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DEPUTY COMMISSIONER(LEGALSTDELHI3@GMAIL.COM, RGT.LIQUIDATION@GMAIL.COM)(0)(RESPONDENT)		
30	W.P.(C)-11031/2024	JSD TRADERS LLP V/s UNION OF INDIA AND ORS	BANKIM GARG	
		OTHER DETAILS OF ADVOCATES: NIKHIL GOYAL, BANKIM GARG(CONTACT@GAKPARTNERS.COM)(9999897128)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM, RSECY@NIC.IN, DCEXCISE@NIC.IN, CBIC.GOV.IN@GOV.IN, DELHIEAST@I)(0)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
31	W.P.(C)-13184/2024 CM APPL. 55066/2024	M/S. RPJ POLYMERS THROUGH ITS PROPRIETOR SH. RAHUL JAIN V/s UNION OF INDIA AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
32	W.P.(C)-16275/2024	M/S NAVBHARAT GAS LIGHTER PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF CUSTOMS (SIIB)	PRADEEP JAIN	
		OTHER DETAILS OF ADVOCATES: PRADEEP JAIN(JAINGLOBUS@GMAIL.COM)(9899152568)(PETITIONER) SONIA S (SONIASLAW@HOTMAIL.COM)(0)(RESPONDENT)		
33	W.P.(C)-373/2025 CM APPL. 1786/2025 WITH W.P.(C) 375/2025	DAKSH BHARDWAJ V/s UNIVERSITY OF DELHI THROUGH ITS VICE-CHANCELLOR & ORS.	YASHU RUSTAGI	
		OTHER DETAILS OF ADVOCATES: ASHU BIDHURI(ASHUBIDHURI5996@GMAIL.COM)(8447712548)(PETITIONER) RUPAL MOHINDER, DU(RUPALMOHINDER@GMAIL.COM, VC@DU.AC.IN,		

		ELECTIONS@DUSU.DU.AC.IN)(0)(RESPONDENT) DU(INFO@KMC.DU.AC.IN)(0)(RESPONDENT)		
34	W.P.(C)-1769/2025 CM APPL. 8527/2025 CM APPL. 21217/2025 WITH W.P.(C) 1770/2025	SAAB INDIA TECHNOLOGIES PVT. LTD. V/s COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX & ORS.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY / DEEPAK THACKUR(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) SANTOSH KUMAR TRIPATHI, CHANDRESH GUPTA(STANDINGCOUNSELGNCTD@GMAIL.COM, CHANDRESH.GUPTA@GOV.IN)(9868250806)(RESPONDENT) GST DELHI SOUTH, CGST DELHI SOUTH(GSTDELHISOUTH.LEGAL@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN)(0)(RESPONDENT)		
35	W.P.(C)-1770/2025	SAAB INDIA TECHNOLOGIES PVT. LTD. V/s COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX & ORS.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ DEEPAK THACKUR/ AAKANSHA WADHWANI(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) SANTOSH KUMAR TRIPATHI, CHANDRESH GUPTA(STANDINGCOUNSELGNCTD@GMAIL.COM, CHANDRESH.GUPTA@GOV.IN)(9868250806)(RESPONDENT) GST DELHI SOUTH, CGST DELHI SOUTH(GSTDELHISOUTH.LEGAL@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN)(0)(RESPONDENT)		
36	W.P.(C)-2408/2025 CM APPL. 11397/2025	DELHI PRADESH REHRI PATRI KHOMCHA HAWKERS UNION & ORS. V/s GOVT OF NCT OF DELHI & ORS.	SACHIN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ADITYA RANJAN & SACHIN SHARMA(ADITYA.RANJAN5@GMAIL.COM)(9968454126)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) DHC PROSECUTIONED, NDMC, UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, CLO-NDMC@MCD.NIC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) ADITYA RANJAN, COMIND, MCD(ADITYA.RANJAN5@GMAIL.COM, COMIND@NIC.IN, CLOMCD@GMAIL.COM)(0)(RESPONDENT)		

**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 21122/2024 CM APPL. 21123/2024 CM APPL. 21124/2024 CM APPL. 21125/2024 In CMI-10/2024	PANKAJ VAID V/s ICICI BANK LIMITED & ANR.	AYUSH NEGI, MOHD YASEEN KHAN	
		OTHER DETAILS OF ADVOCATES: AYUSH NEGI(AYUSH.NEGI88@GMAIL.COM)(8923594555)(PETITIONER) MANGING(MANAGINGDIRECTOR@ICICIBANK.COM)()(RESPONDENT) MOHD YASEEN KHAN(MYKHAN678@YAHOO.COM)(9810761110)(RESPONDENT)		
2	CM APPL. 40332/2024 CM APPL. 40333/2024 CM APPL. 40336/2024 In CMI-16/2024	DHEERAJ BAJAJ V/s SURESH KUMAR GUPTA & ANR. & ORS.	MANISH GUSAIN	
		OTHER DETAILS OF ADVOCATES:		
3	LA.APP.-140/2022 CM APPL. 26929/2022	UNION OF INDIA V/s NARENDER SINGH & ORS.	SANJAY KUMAR PATHAK, KRISHNA DEV PANDEY	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) KRISHNA DEV PANDEY(KRISHNADEVBUH@GMAIL.COM)(9810368562)(PETITIONER)		
4	LA.APP.-309/2023 CM APPL. 33110/2023	UNION OF INDIA V/s SH HEM CHAND AGGARWAL (DECD) THR LRS SH SANJEEV AGGARWAL & ORS.	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) PUSHKAR SOOD(SVKUTEDMRC@GMAIL.COM , SUSHANTT48@GMAIL.COM)()(RESPONDENT)		
5	LA.APP.-533/2023	UNION OF INDIA V/s RAI SINGH (D) THR LRS & ORS.	BIRAJA KANTA MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: BIRAJA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM)(9810935526)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DHEERAJ(ADVDHEERAJPANDEY13@GMAIL.COM)()(RESPONDENT)		
6	LA.APP.-537/2023 CM APPL. 54992/2023	UNION OF INDIA V/s BHAGAT SINGH & ORS.	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES:		

		SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SHIV KUMAR(SHIVKUMAR.ATTORNEY@GMAIL.COM)(9717854294)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
7	LA.APP.-545/2023 CM APPL. 55903/2023	UNION OF INDIA V/s MAHA SINGH & ANR.	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES:		
8	LA.APP.-113/2024	UNION OF INDIA V/s SH. LAYAK RAM (DEC.) THR. LRS & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) RS DALAL(RSDALALADVOCATE@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT)		
9	LA.APP.-247/2024	UNION OF INDIA V/s SH. MANOHRA DEC. THR. LRS. & ANR.	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
10	CM APPL. 73442/2024 In LA.APP.-324/2024	BUDDHRAM (DEAD) THROUGH LRS V/s UNION OF INDIA	UTKARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: DHIRENDRA PRATAP SRIVASTAVA(UTKARSHSRIVASTAVA14@GMAIL.COM)(9999892951)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) DHIRENDRA PRATAP SRIVASTAVA(UTKARSHSRIVASTAV14@GMAIL.COM)(9999892951)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
11	LA.APP.-325/2024 CM APPL. 74867/2024	BUDDHRAM (DECEASED) THR LR V/s UNION OF INDIA	UTKARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: DHIRENDRA PRATAP SRIVASTAVA(UTKARSHSRIVASTAVA14@GMAIL.COM)(9999892951)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(9910770311)(RESPONDENT) DHIRENDRA PRATAP SRIVASTAVA(UTKARSHSHARMA.ADV@GMAIL.COM)(9999892951)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
12	CM APPL. 46006/2022 CM APPL. 47964/2023 CM APPL. 47967/2023 In RFA-424/2015	SURESH CHAND SHARMA V/s SHANKUNTALA DEVI	S S BAGGA, RAKESH KUMAR, ANIL DAGAR, ANIL DAGAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(RAKESH.ADVOCATE18@GMAIL.COM)(9711771000)(PETITIONER) ANIL DAGAR (ANILDAGARADV@GMAIL.COM)(9811570337)(PETITIONER) ANIL DAGAR(ANILDAGARADV@GMAIL.COM)(9811570337)(PETITIONER)		
13	CM APPL. 59958/2024(CM For Restoration) CM APPL. 59959/2024	SANJAY V/s SARAN KUMAR	S D ANSARI, SHAMSUDDIN ANSARI, ANKUSH BANSAL	

	In RFA-310/2019(Disposed off case)			
		OTHER DETAILS OF ADVOCATES: S D ANSARI()(9810036438)(PETITIONER) S D ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER)		
14	CM APPL. 41983/2024 CM APPL. 41984/2024 In RFA-294/2021	SH. DEEPAK MITTAL AND OTHERS V/s SH. SATYA NARAIN AND OTHERS	ANJALI NEHRA, ANJALI NEHRA, AJAY KUMAR SINGH, ASHISH KUMAR, VIRENDER SINGH, ANKIT KOHLI, MICHAEL PETER, SOURABH GUPTA	
		OTHER DETAILS OF ADVOCATES: DEEPAK MITTAL (SUMAN.LAWYER@HOTMAIL.COM)(9891226617)(PETITIONER) DEEPAK MITTAL (SUMAN.LAWYER@HOTMAIL.COM)(9891226617)(PETITIONER) ANJALINEHRA(NEHRA.ANJALI@GMAIL.COM)(7303139022)(PETITIONER) SUMAN KAPOOR(SUMAN.LAWYER@HOTMAIL.COM)(9891226617)(PETITIONER) SUMAN KAPOOR(SUMAN.LAWYER@HOTMAIL.COM)(9891226617)(PETITIONER) SPAREH(SPAREH2GOYAL@GMAIL.COM)(0)(RESPONDENT) SUMAN(SUMAN.LAWYER@HOTMAIL.COM)()(RESPONDENT) VIRENDER SINGH(VSRANAJURIST@GMAIL.COM)(9811060698)(RESPONDENT) VIRENDER SINGH(VSRANAJURIST@GMAIL.COM)(9811060698)(PETITIONER) ANKIT KOHLI(ANKITKOHLIADV@YAHOO.COM)(7999787575)(RESPONDENT) MICHAEL PETER(MICHAELRICHARDPETER@GMAIL.COM)(8882563551)(RESPONDENT) SOURABH GUPTA(SOURABHLLB@GMAIL.COM)(9999031721)(PETITIONER)		
15	RFA-654/2023 CM APPL. 41733/2023	NIRULAS CORNER HOUSE PVT LTD V/s KAP CONES PVT LTD	ANAND AWASTHI	
		OTHER DETAILS OF ADVOCATES: CHETNA PURI(ADV.AANANDAWASTHI@GMAIL.COM)(9810884689)(PETITIONER) KAP CONES PVT LTD(YADAV@KAPCONES.COM)()(RESPONDENT)		
16	RFA-57/2024 CM APPL. 4146/2024	VISHNU PILLAI V/s RAJNI BHATIA	SUMIT WADHVA, AKSHAY BHASIN	
		OTHER DETAILS OF ADVOCATES: ABBOTT LAW OFFICE(SUMIT@ABBOTT.IN)(9718704960)(PETITIONER) VISH BHAT(VISHBHAT.PV@GMAIL.COM)()(RESPONDENT) AKSHAY BHASIN(ADV.AKSHAYBHASIN@GMAIL.COM)(9811039948)(RESPONDENT)		
17	CM APPL. 23304/2024 In RFA-258/2024	TIGER LOGISTICS INDIA LTD AND ANR V/s ANURAG CHAUHAN	B. V. NIREN	
		OTHER DETAILS OF ADVOCATES:		
18	RFA-311/2024 CM APPL. 27621/2024	DHARAM PAL V/s JASWANT SINGH PANWAR & ORS.	RAVI KUMAR, NEHA KAPOOR, VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: NEHA KAPOOR(NEHAKAPOOR24@GMAIL.COM)(9958804676)(RESPONDENT) NEHA KAPOOR(NEHAKAPOOR24@GMAIL.COM)(9958804676)(RESPONDENT) VINOD KUMAR(VINODADLO@GMAIL.COM)(9990675556)(RESPONDENT) NEHA KAPOOR(NEHAKAPOOR24@GMAIL.COM)(9958804676)(PETITIONER)		
19	RFA(COMM)-88/2023	KUMAR SUSHANT PROPRIETOR OF M/S WHITE ROCK V/s M/S SURBHI CHEMICALS & ANR.	ALOK SINHA	
		OTHER DETAILS OF ADVOCATES: ALOK SINHA , ANIL SINGH(AABHINAV1236@GMAIL.COM)(9811969215)(PETITIONER) SURBHI CHEMICAL(SURBHICHEMICALS@GMAIL.COM)()(RESPONDENT) R()(9540336611)(RESPONDENT)		
20	RFA(OS)-19/2024 CM APPL. 27925/2024 CM APPL. 27927/2024 CM APPL. 70755/2024 CM APPL. 1485/2025	SMT RUHINA ILYAS AND ORS. V/s MOHD AIZAJ (SINCE DECEASED) THROUGH LRS. AND ORS.	MD. MOBIN AKHTAR, AZKA AHMED, BRIJENDRA PRATAP SINGH, MAHBOOB ALAM INAYATI, MOHD ASIF	
		OTHER DETAILS OF ADVOCATES: MOBIN AKHTAR &		

		ASSOCIATES(MDMOBINAKHTAR@GMAIL.COM)(9810705871)(PETITIONER) RAMBHAKT AGARWAL(RAMBHAKT@GMAIL.COM)(9818107195)(PETITIONER) BRIJENDRA PRATAP SINGH(BRIJENDRA.ADV79@GMAIL.COM)(0)(RESPONDENT) BRIJENDRA(BRIJENDRA.ADV79@GMAIL.COM)(0)(RESPONDENT) BRIJENDRA PRATAP SINGH(BRIJENDRA.ADV79@GMAIL.COM)(9818977551)(RESPONDENT) MAHBOOB ALAM INAYATI(INAYATILEGALSERVICES@GMAIL.COM)(9756492390)(PETITIONER) MOHD ASIF(ADVMOHDAASIF@GMAIL.COM)(9311576258)(PETITIONER)	
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**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 26353/2022 CM APPL. 14612/2023 In CM(M)-256/2020	SATYA NARAIN V/s MOHAN LAL (DECEASED) THR LRS	OJUSYA JOSHI, INSAAF DUGGAL, SHOBHIT CHAUDHARY, SUBHASH CHAND	
		OTHER DETAILS OF ADVOCATES: OJUSYA JOSHI()(9582434100)(PETITIONER) OJUSYA JOSHI & INSAAF DUGGAL()(9582434100)(PETITIONER) OJUSYA JOSHI & INSAAF DUGGAL()(9582434100)(PETITIONER) SAGAR(LAWSAGAR@YAHOO.COM)()(RESPONDENT) SAGAR(LAWSAGAR@YAHOO.COM)()(RESPONDENT) INSAAF DUGGAL, SHOBHIT CHUDHARY(LAWYERDUGGAL@GMAIL.COM)(9999234874)(PETITIONER) SUBHASH CHAND()(9868426305)(RESPONDENT) SHOBHIT CHAUDHARY(SHOBHIT9791@GMAIL.COM)(9999317996)(PETITIONER) SUBHASH CHAND(LAWSAGAR@YAHOO.CO.IN)(9868426305)(RESPONDENT) SUBHASH CHAND(LAWSAGAR@YAHOO.CO.IN)(9868426305)(PETITIONER)		
2	CM(M)-1380/2022 CM APPL. 53433/2022 CM APPL. 34431/2023 CM APPL. 35195/2023	M/S INDUS TOWERS LTD. V/s GAUTAM NAGAR RESIDENTS ASSOCIATION REGD. & ORS.	KANIKA AGNIHOTRI, BANKEY BIHARI, KANIKA AGNIHOTRI, VIKRANT NILESH GOYAL, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SKV ASSOCIATES(SKVKA@SKVASSOCIATES.COM)(7669700081)(PETITIONER) SDMC(COADVTT.SDMC@GMAIL.COM)()(RESPONDENT) KP SINGH(KPSINGH0202@GMAIL.COM)()(RESPONDENT) TISHWAR SINGH(THAKUR.ISHWARSINGH@GMAIL.COM)()(RESPONDENT) AJAY AGGARWAL(BANKEYBIHARI2@GMAIL.COM)(9350026048)(PETITIONER) YOGESH(YOGESH.G.GOEL@GMAIL.COM)(9810930909)(PETITIONER) ISHWAR(THAKUR.ISHWARSINGH@MAIL.COM)()(RESPONDENT) KP SINGH(KPSINGH0202@GMAIL.COM)()(RESPONDENT) SKV(SKVKA@SKVASSOCIATES.COM)()(RESPONDENT) SDMC(COADVTT.SDMC@GMAIL.COM)()(RESPONDENT) KANIKA AGNIHOTRI(ADMIN@SKVASSOCIATES.COM)()(PETITIONER) SDMC(COADVTT.SDMC@GMAIL.COM)()(RESPONDENT) THAKUR.ISHWARSINGH(THAKUR.ISHWARSINGH@MAIL.COM)()(RESPONDENT) KP SINGH(KPSINGH0202@GMAIL.COM)()(RESPONDENT) DYANCSZ(DYANCSZ@MCD.ORG.IN)()(RESPONDENT) KANIKA AGNIHOTRI(ADMIN@SKVASSOCIATES.COM)(7669700081)(PETITIONER) VIKRANT NILESH GOYAL(V.N.GOYAL@GMAIL.COM)(9953228888)(RESPONDENT) ANIL KUMAR (HOODAADVOCATE1975@GMAIL.COM)(9810307802)(PETITIONER)		
3	CRL.A.-728/2023 WITH CRL.A. 908/2023	HARISH V/s THE STATE (GOVT OF NCT OF DELHI)	SURENDER KUMAR AHLUWALIA	

		OTHER DETAILS OF ADVOCATES: ANURAG AHLUWALA(ADV.ANURAG AHLUWALIA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KRISHNA NAGAR- 251/2005) BAIL APPLN. 1988/2005 FILED BY MAMTA KAPOOR @ DAISY (DISPOSED ON : 2005-10-25) BAIL APPLN. 2363/2006 FILED BY URMILA (DISPOSED ON : 2006-07-17) BAIL APPLN. 1874/2006 FILED BY BANARSIN DASS (DISPOSED ON : 2006-05-31) BAIL APPLN. 3638/2006 FILED BY HARISH (DISPOSED ON : 2007-01-11) BAIL APPLN. 1557/2007 FILED BY HARISH (DISPOSED ON : 2008-01-14) CRL.REV.P. 256/2007 FILED BY AJAY KUMAR (DISPOSED ON : 2009-05-19) CRL.REV.P. 248/2007 FILED BY MAMTA KAPOOR (DISPOSED ON : 2009-05-19) BAIL APPLN. 1144/2007 FILED BY HARISH (DISPOSED ON : 2007-05-24) BAIL APPLN. 1942/2009 FILED BY HARISH (DISPOSED ON : 2009-10-08) BAIL APPLN. 569/2009 FILED BY HARISH KUMAR (DISPOSED ON : 2009-03-23) CRL.M.C. 3261/2010 FILED BY AMARNATH ARORA
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				(DISPOSED ON : 2011-01-19) CRL.M.C. 2372/2013 FILED BY HARISH (DISPOSED ON : 2014-05-15) CRL.M.C. 3781/2014 FILED BY HARISH (DISPOSED ON : 2016-05-10) CRL.REV.P. 177/2019 FILED BY JITENDER KUMAR (DISPOSED ON : 2020-02-24) CRL.REV.P. 532/2019 FILED BY HARISH & ORS. (DISPOSED ON : 2020-02-24) CRL.M.C. 6326/2022 FILED BY JITENDER ARORA (DISPOSED ON : 2022-11-29) CRL.A. 908/2023 FILED BY JITENDER ARORA (D. OF HEARING : 2025-04-28) P.S.-FIR NO. :(KRISHNA NAGAR- 251/2005)
4	CRL.A.-908/2023	JITENDER ARORA V/s STATE GOVT OF NCT OF DELHI & ORS.	ADITYA MISHRA, SURENDER KUMAR AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: M.N DUDEJA (ADITYAMISHRAA10@GMAIL.COM)(9650372901)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SURENDER KUMAR AHLUWALIA(ADV.ANURAGAHLUWALIA@GMAIL.COM)(9810196486)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR- 251/2005) BAIL APPLN. 1988/2005 FILED BY MAMTA KAPOOR @ DAISY (DISPOSED ON : 2005-10-25) BAIL APPLN. 2363/2006 FILED BY URMILA (DISPOSED ON : 2006-07-17) BAIL APPLN. 1874/2006 FILED BY

			BANARSIN DASS (DISPOSED ON : 2006-05-31) BAIL APPLN. 3638/2006 FILED BY HARISH (DISPOSED ON : 2007-01-11) BAIL APPLN. 1557/2007 FILED BY HARISH (DISPOSED ON : 2008-01-14) CRL.REV.P. 256/2007 FILED BY AJAY KUMAR (DISPOSED ON : 2009-05-19) CRL.REV.P. 248/2007 FILED BY MAMTA KAPOOR (DISPOSED ON : 2009-05-19) BAIL APPLN. 1144/2007 FILED BY HARISH (DISPOSED ON : 2007-05-24) BAIL APPLN. 1942/2009 FILED BY HARISH (DISPOSED ON : 2009-10-08) BAIL APPLN. 569/2009 FILED BY HARISH KUMAR (DISPOSED ON : 2009-03-23) CRL.M.C. 3261/2010 FILED BY AMARNATH ARORA (DISPOSED ON : 2011-01-19) CRL.M.C. 2372/2013 FILED BY HARISH (DISPOSED ON : 2014-05-15) CRL.M.C. 3781/2014 FILED BY HARISH (DISPOSED ON : 2016-05-10) CRL.REV.P. 177/2019 FILED BY JITENDER KUMAR (DISPOSED ON : 2020-02-24) CRL.REV.P. 532/2019 FILED
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				BY HARISH & ORS. (DISPOSED ON : 2020-02-24) CRL.M.C. 6326/2022 FILED BY JITENDER ARORA (DISPOSED ON : 2022-11-29) CRL.A. 728/2023 FILED BY HARISH (D. OF HEARING : 2025-04-28) P.S.-FIR NO. :(KRISHNA NAGAR-251/2005)
5	CRL.L.P.-216/2020	M/S SURBHI BODY PRODUCTS PVT. LTD. V/s M/S DEE CEE EXPORTS & ORS.	NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES: NIMISH CHIB()(9810823566)(PETITIONER)		
6	CRL.L.P.-107/2022	STATE V/s SHAKIL	MEENAKSHI DAHIYA, SHOAB HAIDER	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI DAHIYA(ADVMEENKASHIDAHIIYA@GMAIL.COM)(9953765076)(PETITIONER) MEENAKSHI DAHIYA(ADVMEENAKSHIDAHIIYA@GMAIL.COM)(9953765076)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHOAB HAIDER(SHOABHAIDERADVOCATE@GMAIL.COM)(9899723716)(PETITIONER)		P.S.-FIR NO. :(DELHI CANTT.-736/2014)
7	CRL.M.C.-9515/2023	ASHOK CHAUDHARY ALIAS ASHOK KUMAR CHAUDHARY V/s STATE OF NCT OF DELHI & ORS.	TANYA AGARWAL, KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: TANYA AGARWAL (TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) TANYA AGARWAL(TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(PETITIONER)		P.S.-FIR NO. :(JAGAT PURI-314/2017)
8	CRL.M.C.-227/2025 CRL.M.A. 1206/2025	KULVINDER SINGH & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR	ASHWANI TYAGI	
		OTHER DETAILS OF ADVOCATES: ASHWANI TYAGI(ADVASHWANITYAGI@GMAIL.COM)(8800717111)(PETITIONER) ASHWANI TYAGI(ADVASHWANITYAGI@GMAIL.COM)(8800717111)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SUNLIGHT COLONY-233/2016)
9	CM APPL. 45862/2024 CM APPL. 45863/2024 In C.R.P.-218/2023	MRS SHUCHI MANCHANDA V/s MRS SUSHMA DOGRA & ORS.	RAJIV BAJAJ, SURENDER PAL S. CHAUHAN, VINOD KUMAR DAHIYA	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ , SHRUTI KHOSLA(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER)		

		VINOD DAHIYA (LAWVINO.LEGAL@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) SURENDER CHAUHAN(EMINENTLAWFIRM@GMAIL.COM)(9810087416)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) LAWINO(LAWVINO.LEGAL@GMAIL.COM)(0)(RESPONDENT) VINOD KUMAR DAHIYA(DAHYAVD@GMAIL.COM)(9999558855)(RESPONDENT) VINOD KUMAR DAHIYA(DAHYAVD@GMAIL.COM)(9999558855)(RESPONDENT) VINOD KUMAR DAHIYA(DAHYAVD@GMAIL.COM)(9999558855)(RESPONDENT) SURENDER PAL S. CHAUHAN(EMINENTLAWFIRM@GMAIL.COM)(9810087416)(PETITIONER)		
10	CUSAA-55/2025 CM APPL. 16510/2025	COMMISSIONER OF CUSTOMS AIRPORT AND GENERAL V/s M S ENTIRE LOGISTICS PVT LTD	GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(PETITIONER) ENTIRE LOGISTICS(CONTACT@ENTIRELOGISTICS.IN)(0)(RESPONDENT)		
11	CM APPL. 34576/2019 CM APPL. 24961/2021 CM APPL. 6553/2022 CM APPL. 6554/2022 CM APPL. 47016/2023 CM APPL. 47017/2023 In EX.F.A.-32/2019	EDWARD KEVENTER (SUCCESSORS) PVT LTD V/s ASHOKA BUILDERS & PROMOTERS & ORS	KARANJAWAL & CO, ABHIMANYU GARG, AKSHAY SRIVASTAVA, AKSHAY SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: KARANJAWAL & CO()(9717196388)(PETITIONER) AKSHAY SRIVASTAVA(AKSHAY.SRIVASTAVA@PSPLEGAL.ORG)(9717495721)(PETITIONER) MEGHANA(MEGHNA.MISHRA@KARANJAWALA.IN)()(RESPONDENT) CHEST LAW(CHESTLAW@CHESTLAW.COM)()(RESPONDENT) PSP LEGAL (AKSHAY.SRIVASTAVA@PSPLEGAL.ORG)(9811506867)(PETITIONER) CORPORATE AFFAIRS(CORPORATEAFFAIRS@DLF.IN)()(RESPONDENT) PREETY MAKKAR , ABHIMANYU GARG(ABHIMANYU.LEGAL@GMAIL.COM)(9354940943)(PETITIONER) MEGHNA MISHRA (MEGHNA.MISHRA@KARANJAWALA.IN)()(RESPONDENT)		
12	FAO-250/2024 CM APPL. 44030/2024 CM APPL. 44031/2024	JASMEET KAUR V/s MANJEET SINGH KOHLI AND ANR	SANGEETA JAIN	
		OTHER DETAILS OF ADVOCATES:		
13	FAO-400/2024 CM APPL. 75311/2024	NAEEM AHMED V/s SHEEBA MEHFOOZ	BABAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: BABAN KUMAR SHARMA (BKS_ADVDELHI@YAHOO.COM)(9810395833)(PETITIONER) MUMTAZ HASMI(MUMTAZHASMI31@GMAIL.COM)(0)(RESPONDENT)		
14	FAO-26/2025 CM APPL. 6689/2025 CM APPL. 6690/2025	D.R KAPILA V/s SRSD SENIOR SECONDARY SCHOOL & ORS.	SOUMYAJIT PANI, DEEPTAKIRTI VERMA	
		OTHER DETAILS OF ADVOCATES: SOUMYAJIT PANI(SPADV103@GMAIL.COM)(9312224025)(PETITIONER) CHAUHANJL(CHAUHANJL@REDIFFMAIL.COM)(0)(RESPONDENT) DIREDU(DIREDU@NIC.IN)(0)(RESPONDENT) SRSDLAJ PATNGAR(SRSDLAJPATNAGAR@GMAIL.COM)(0)(RESPONDENT) DR HARSH PATHAK(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(0)(RESPONDENT) DIVEST(DIVEST.NATH@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DEEPTAKIRTI VERMA(VERMA.DEEP@GMAIL.COM)(9811118333)(RESPONDENT)		
15	FAO-68/2025 CM APPL. 17164/2025	PT. SHRADHA RAM TRUST COMMITTEE V/s S.R.S.D. SENIOR SECONDARY SCHOOL AND ORS.	SHAVETA MAHAJAN, DEEPTAKIRTI VERMA	
		OTHER DETAILS OF ADVOCATES: DR HARSH PATHAK (DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(7982898800)(PETITIONER) SRSD LAJPAT NAGAR (SRSDLAJPATNAGAR@GMAIL.COM)(0)(RESPONDENT) CHAUHANJI(CHAUHANJI@REDIFFMAIL.COM)(0)(RESPONDENT) SPADV(SPADV103@GMAIL.COM)(0)(RESPONDENT)		

		SOUMYAJITPANI(SOUMYAJITPANI@HOTMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DIREDU(DIREDU@NIC.IN)(0)(RESPONDENT) DEEPTAKIRTI VERMA(VERMA.DEEP@GMAIL.COM)(981118333)(RESPONDENT)	
16	FAO (COMM)-70/2024 CM APPL. 23687/2024	UNION OF INDIA V/s M/S TOMAR AND COMPANY	RUCHIR MISHRA, SYED WASIF HAIDER
		OTHER DETAILS OF ADVOCATES: SYED WASIF HAIDER(HAIDER.ADV@GMAIL.COM)(9311307710)(PETITIONER)	
17	CM APPL. 16134/2022 In MAC.APP.-940/2017 WITH MAC.APP. 693/2016	SALIL KUMAR DUTTA V/s THE NATIONAL INSURANCE CO LTD & ORS	S N PARASHAR, SOMNATH PARASHAR
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHACHAMBER@GMAIL.COM)(9811185863)(PETITIONER)	
18	MAC.APP.-622/2019 CM APPL. 27236/2019	KALI RAM GOYAL & ORS V/s MAHESH & ORS	VINOD MALHOTRA, ABHISHEK KUMAR & ANSUL, RENU GUPTA, SAHIL PAUL
		OTHER DETAILS OF ADVOCATES: VINOD MALHOTRA(9811343762)(PETITIONER) SAHIL PAUL(SAHILPAUL91@GMAIL.COM)(9810239118)(RESPONDENT)	
19	MAC.APP.-145/2020 CM APPL. 9321/2020 CM APPL. 10475/2025	NATIONAL INSURANCE CO LTD V/s YOGITA ASIJA & ORS	MANOJ RANJAN SINHA, RAJEEV KUMAR, SUDHIR KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: MANOJ RANJAN SINHA(9811067271)(PETITIONER) MANOJ RANJAN SINHA AND VISHAL AGARWAL(MANOJSINHA@GMAIL.COM)(9811067271)(PETITIONER) RAJEEV KUMAR(LIBRAADV73@GMAIL.COM)(9868362369)(RESPONDENT) SUDHIR KUMAR SHARMA(SKSADV4U@GMAIL.COM)(9811736052)(PETITIONER)	
20	MAC.APP.-97/2021 CM APPL. 6892/2021 CM APPL. 9311/2025	RAJ BALA & ORS. V/s NEENA & ORS.	DEVENDRA KUMAR SHARMA, SOMNATH PARASHAR, SUNDER PARKASH JAIN, SOMNATH PARASHAR
		OTHER DETAILS OF ADVOCATES: D K SHARMA (RAJIVSONIDOLLY@GMAIL.COM)(9312213589)(PETITIONER) D K SHARMA (RAJIVSONIDOLLY@GMAIL.COM)(9312213589)(PETITIONER) S P JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(RESPONDENT) S N PARASHAR(9811185863)(PETITIONER) SUNDER PARKASH JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(PETITIONER) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(PETITIONER)	
21	MAC.APP.-406/2023	SHALAK CHAND V/s TATA AIG INSURANCE COMPANY LTD. AND ORS	MANISH MAINI, VANDANA TANEJA
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) VANDANA(VANDANAKAHLON@HOTMAIL.COM)(0)(RESPONDENT) RUDRA KAHLOH(RUDRAKAHLON@GMAIL.COM)(0)(RESPONDENT) VANDANA TANEJA(VANDANAKAHLON@HOTMAIL.COM)(9868576800)(RESPONDENT)	
22	MAC.APP.-352/2024	SH SATISH KUMAR SHARMA & ANR. V/s SH ADESH KUMAR & ORS.	SOMNATH PARASHAR, SAMEER NANDWANI
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185963)(PETITIONER) NANDWANI(APEXLAW@HOTMAIL.COM)(0)(RESPONDENT) SAMEER NANDWANI(SAMEERNO2@HOTMAIL.COM)(9810528802)(PETITIONER)	
23	MAC.APP.-368/2024 CM APPL. 41012/2024	SH SATISH KUMAR SHARMA V/s SH ADESH KUMAR & ORS.	SOMNATH PARASHAR, SAMEER NANDWANI
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185963)(PETITIONER) NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(RESPONDENT) SAMEER NANDWANI(SAMEERNO2@HOTMAIL.COM)(9810528802)(PETITIONER)	
24	MAC.APP.-370/2024 CM APPL. 41092/2024	SH SATISH KUMAR SHARMA V/s SH ADESH KUMAR & ORS.	SOMNATH PARASHAR, SAMEER NANDWANI

		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(SAMEERNO2@HOTMAIL.COM)(9810528802)(PETITIONER)		
25	MAC.APP.-425/2024 CM APPL. 46069/2024 CM APPL. 46071/2024	SHRI RAM GEN. INS. CO. LTD. V/s SHASHI & ORS.	MOHAMMAD MUSTAFA	
		OTHER DETAILS OF ADVOCATES: MOHD MUSTAFA(MUSTAFA8ADV@GMAIL.COM)(9958572082)(PETITIONER)		
26	MAC.APP.-602/2024 CM APPL. 68731/2024	MANISH BHARTI V/s SIRAJ & ORS.	VARUN SARIN, SANKAR N SINHA	
		OTHER DETAILS OF ADVOCATES: VARUN SARIN(VARUN.SARIN@SARINPARTNERS.COM)(9910160045)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) SANKAR N SINHA(SINHALAWLINE@YAHOO.CO.IN)(9899924253)(RESPONDENT)		
27	MAC.APP.-191/2025	DALPAT SINGH V/s YOGRAJ & ANR.	SAURAJ YADAV	
		OTHER DETAILS OF ADVOCATES: D B YADAV(YADAVLAWOFFICE2021@GMAIL.COM)(0)(PETITIONER) D B YADAV & SAURAV()(8448924500)(PETITIONER) PRADEEP (PRADEEPGAUR1@REDIFFMAIL.COM)(0)(RESPONDENT) HIMANSH VERMA (HIMANSHVERMA778@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)(0)(RESPONDENT)		
28	RC.REV.-156/2023 CM APPL. 29919/2023 CM APPL. 29921/2023 CM APPL. 29922/2023 CM APPL. 29923/2023 WITH RC.REV. 157/2023 RC.REV. 158/2023	AMIT KASHYAP V/s HARI PRAKASH (DECEASED THROUGH L.RS.)	SHALABH GUPTA, KESHAV V HEGDE	
		OTHER DETAILS OF ADVOCATES: SHALABH GUPTA(SHALABH.ADV@GMAIL.COM)(9818681699)(PETITIONER) HEGDE(HEGDEKESHAV16@GMAIL.COM)(0)(RESPONDENT) KESHAV V HEGDE(HEGDEKESHAV16@GMAIL.COM)(9818510217)(RESPONDENT)		
29	RC.REV.-157/2023 CM APPL. 29929/2023 CM APPL. 29931/2023 CM APPL. 29932/2023 CM APPL. 29933/2023	ASHOK KUMAR V/s HARI PRAKASH (DECEASED THROUGH LRS)	SHALABH GUPTA, KESHAV V HEGDE	
		OTHER DETAILS OF ADVOCATES: SHALABH GUPTA(SHALABH.ADV@GMAIL.COM)(9818681699)(PETITIONER) KESHAV(HEGDEKESHAV16@GMAIL.COM)(0)(RESPONDENT) KESHAV V HEGDE(HEGDEKESHAV16@GMAIL.COM)(9818510217)(PETITIONER)		
30	RC.REV.-158/2023 CM APPL. 29973/2023 CM APPL. 29975/2023 CM APPL. 29976/2023 CM APPL. 29977/2023	SATYA PRAKASH (DECEASED THROUGH LRS) V/s HARI PRAKASH (DECEASED THROUGH LRS)	SHALABH GUPTA, KESHAV V HEGDE	
		OTHER DETAILS OF ADVOCATES: SHALABH GUPTA(SHALABH.ADV@GMAIL.COM)(9818681699)(PETITIONER) KESHAV(HEGDEKESHAV16@GMAIL.COM)(0)(RESPONDENT) KESHAV V HEGDE(HEGDEKESHAV16@GMAIL.COM)(9818510217)(RESPONDENT)		
31	RSA-18/2017 CM APPL. 1903/2017 CM APPL. 21510/2018 CM APPL. 51260/2023 CM APPL. 51261/2023 CM APPL. 51262/2023 CM APPL. 57912/2024 WITH RSA 79/2017	RAMBIR SINGH V/s VIJAY SHARMA & ANR	V N JHA, KRISHNA MOHAN, VIVEKA NAND JHA	
		OTHER DETAILS OF ADVOCATES: V N JHA, KRISHNA MOHAN()(8586903263)(PETITIONER) V N JHA ()(8586903263)(PETITIONER) R()(7678588940)(RESPONDENT)		

		V N JHA (8586903263)(PETITIONER)	
32	RSA-79/2017 CM APPL. 9584/2017 CM APPL. 9586/2017 CM APPL. 20563/2018 CM APPL. 11821/2019 CM APPL. 52612/2023 CM APPL. 52613/2023 CM APPL. 52614/2023 CM APPL. 52615/2023 CM APPL. 57441/2024	RAMBIR SINGH V/s VIJAY SHARMA & ANR	V N JHA & KRISHNA MOHAN, VIVEKA NAND JHA, AKASH MISHRA, AKHIL SHARMA, ABHISHEK KUMAR DWIVEDI
		OTHER DETAILS OF ADVOCATES: V N JHA & KRISHNA MOHAN(8586903263)(PETITIONER) V N JHA & KRISHNA MOHAN(8586903263)(PETITIONER) V N JHA , KRISHNA MOHAN(BSINGHLLB@GMAIL.COM)(8586903263)(PETITIONER) ATUL KUMAR (ATULKUMAR44335@GMAIL.COM)()(RESPONDENT) AKHIL SHARMA (AKHILSHARMA1@HOTMAIL.COM)()(RESPONDENT) V N JHA (8586903263)(PETITIONER) ABHISHEK KUMAR DWIVEDI(COGITOJURIS63@GMAIL.COM)(8510084347)(RESPONDENT)	
33	RSA-136/2018 CM APPL. 38040/2018 CM APPL. 39302/2019 CM APPL. 46486/2023 CM APPL. 57484/2024 CM APPL. 57485/2024 CM APPL. 14243/2025	M/S SHYAM LAL & ORS V/s MITHLESH DEVI	JAI SAHAI ENDLAW, SACHIN MISHRA, AMAR NATH AGGARWAL, PANKAJ VIVEK, ABHISHEK GROVER, SANJANA ANTIL
		OTHER DETAILS OF ADVOCATES: JAI SAHAI ENDLAW(9811122114)(PETITIONER) SACHIN MISHRA(SACHINMISHRA1982@GMAIL.COM)(9811966422)(RESPONDENT) SANJANA ANTIL(ADVSAJANAANTIL@GMAIL.COM)()(RESPONDENT) SANJANA ANTIL(LOKESHKUMAR066@YAHOO.COM)(0)(PETITIONER) SANJANA ANTIL(LOKESHKUMAR066@YAHOO.COM)(0)(PETITIONER) GROVER LAW OFFICE(GROVERLAWOFFICES@GMAIL.COM)(0)(RESPONDENT) GROVER LAW(GROVERLAWOFFICES@GMAIL.COM)(0)(RESPONDENT) SACHIN MISHRA(9811966422)(PETITIONER) PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) ABHISHEK GROVER(ADV.AGROVER@GMAIL.COM)(9871804549)(PETITIONER) SANJANA ANTIL(ADVOCATESANJANAANTIL@GMAIL.COM)(9899270061)(PETITIONER) PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM)(9811215778)(PETITIONER)	
34	W.P.(C)-5316/2021 CM APPL. 16378/2021 CM APPL. 11500/2025	DR PRANNOY ROY & ANR. V/s UNION OF INDIA & ORS.	ANURADHA DUTT, ANURADHA DUTT, AMIT TIWARI
		OTHER DETAILS OF ADVOCATES: DR PRANNOY ROY(RRPRLEGAL@GMAIL.COM)(9654466473)(PETITIONER) RADHIKA ROY(RRPRLEGAL@GMAIL.COM)(1149862344)(PETITIONER) DR PRANNOY ROY(RRPRLEGAL@GMAIL.COM)(9654466473)(PETITIONER) RADHIKA ROY(RRPRLEGAL@GMAIL.COM)(1149862344)(PETITIONER) PRANNOY ROY(RRPRLEGAL@GMAIL.COM)(9654466473)(PETITIONER) RADHIKA ROY(RRPRLEGAL@GMAIL.COM)(49862344)(PETITIONER) ANURADHADUTT(ADMIN@DMD.LAW)(9910044138)(PETITIONER) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(1123386543)(PETITIONER) UNION OF INDIA(JSF@NIC.IN)(1123438124)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(1123386543)(PETITIONER) BUREAU OF IMMIGRATION(FRRODLI@NIC.IN)(1126102622)(PETITIONER) UNION OF INDIA(JSF@NIC.IN)(1123438124)(PETITIONER) BUREAU OF IMMIGRATION(FRRODLI@NIC.IN)(1126102622)(PETITIONER) UNION OF INDIA(JSF@NIC.IN)(23438124)(RESPONDENT) BUREAU OF IMIGRATION(FRRODLI@NIC.IN)(26102622)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)(23386543)(RESPONDENT) AMIT TIWARI(TIWARIAMIT22@YAHOO.COM)(8527271655)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ADMIN DMD(ADMIN@DMD.LAW)(0)(RESPONDENT)	

**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CRL.M.C.-335/2025 CRL.M.A. 1643/2025	SUNIL SHARMA AND ORS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	DEEPAK GOEL	
		OTHER DETAILS OF ADVOCATES: DEEPAK GOEL(DEEPAKGOELADV@GMAIL.COM)(9711840150)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (NAND NAGRI-631/2020)
2	CRL.M.C.-1147/2025	RUSHABH BAVISHI AND ORS V/s THE STATE OF NCT OF DELHI AND ANR. & ANR.	MANISH SHARMA, DHRUV NAYAR	
		OTHER DETAILS OF ADVOCATES: ROOPENSHU PRATAP SINGH (ROOPENSHUSINGH@GMAIL.COM)(8368588897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DHRUV NAYAR(DHRUV@DHRUVNAYAR.COM)(9810026319)(RESPONDENT)		P.S.-FIR NO. : (DWARKA SECTOR TWENTY THREE-74/2021)
3	CRL.M.C.-1215/2025 CRL.M.A. 5428/2025	AJAY KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	BINAY KUMAR PATRA, MOHD NAJAM KHAN	
		OTHER DETAILS OF ADVOCATES: BINAY KUYMAR PATRA(ADVOCATEBINAYPATRA@GMAIL.COM)(9990993997)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MOHD NAJAM KHAN(ADVOCATENAJAM786@GMAIL.COM)(9810411394)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MOTI NAGAR-335/2024) BAIL APPLN. 2618/2024 FILED BY AJAY KUMAR (DISPOSED ON : 2024-08-09) P.S.-FIR NO. : (MOTI NAGAR-335/2024)
4	CRL.M.A. 8060/2025 In CRL.M.C.-1507/2025	DEVI DAYAL V/s STATE GOVT OF NCT OF DELHI AND ANR	ABHINAV, VIKRAM JEET SINGH, AKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: BHAWNA (CLRAHUL829@GMAIL.COM)(9999576058)(PETITIONER) KAPIL SHARMA		OTHER CASE FILED AGAINST SAME P.S.-FIR

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV (AABHINAV11531@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ABHINAV (ADV.ABHINAV7231@GMAIL.COM)(9868042930)(PETITIONER) VIKRAM JEET SINGH(VIKRAMSNGH193@GMAIL.COM)(9599959583)(RESPONDENT) AKASH GUPTA(GUPTAAKASH0301@GMAIL.COM)(9868043624)(PETITIONER)		NO. :(MOTI NAGAR-36/2013) CRL.M.C. 3348/2016 FILED BY DEVI DAYAL @ SURESH GUPTA (DISPOSED ON : 2016-09-09) P.S.-FIR NO. :(MOTI NAGAR- 36/2013)
5	CRL.M.C.-1618/2025 CRL.M.A. 7308/2025 CRL.M.A. 7309/2025	JASVINDER SINGH & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	RUPENDRA KUMAR KARN	
		OTHER DETAILS OF ADVOCATES: NAGMANI KUMAR (MANIKUMAR1183@GMAIL.COM)(8700292532)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR- 260/2022)
6	CRL.M.C.-1634/2025 CRL.M.A. 7415/2025 CRL.M.A. 7416/2025	PRABHAT WALIA V/s STATE (NCT OF DELHI) & ANR.	NISHANT GUPTA, KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: NISHANT GUPTA(NISHANTGUPTA.ADV@GMAIL.COM)(9999966244)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) () (RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-191/2008) BAIL APPLN. 1197/2008 FILED BY JEETU MISHRA (DISPOSED ON : 2008-06-11) BAIL APPLN. 1078/2008 FILED BY RAMESH CHANDER (DISPOSED ON : 2008-05-19) CRL.M.C. 531/2012 FILED BY PRABHAT WALIA (DISPOSED ON : 2024-05-13) P.S.-FIR NO. :(CONNAUGHT PLACE-191/2008)
7	CRL.M.C.-1682/2025 CRL.M.A. 7574/2025	RAM CHANDER V/s STATE GOVT OF NCTD OF DELHI & ANR.	PARTH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: M.R LEGAL (CHATURVEDI.PARTH16@GMAIL.COM)(8826543971)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR- 349/2022)
8	CRL.M.C.-1683/2025 CRL.M.A. 7575/2025	DEEPAK SHARAWAT @ DEEPAK SEHRAWAT & ORS. V/s STATE NCT OF DELHI & ANR.	SANJEEV KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR (SANJEEV.NGO@GMAIL.COM)(8178324830)(PETITIONER) SANJEEV KUMAR(SANJEEV.NGO@GMAIL.COM)(8178324830)(PETITIONER)		P.S.-FIR NO. :(MALVIYA NAGAR-

		SANJEEV KUMAR(SANJEEV.NGO@GMAIL.COM)(8178324830)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	445/2022)
9	CRL.M.C.-1685/2025 CRL.M.A. 7577/2025	ADIL V/s STATE NCT OF DELHI AND ANR	RAGHAV MEHDIRATTA
		OTHER DETAILS OF ADVOCATES: RAGHAV MEHDIRATTA(RAGHAV_MEHDIRATTA@HOTMAIL.COM)(9990870007)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(MUNDKA- 705/2021)
10	CRL.M.C.-1794/2025 CRL.M.A. 8086/2025	SH SHOVIT SHARMA AND ORS V/s STATE (GNCT OF DELHI) AND ANR.	ANSHUMAN GARGESH
		OTHER DETAILS OF ADVOCATES: ANSHUMAN GARGESH(ANSHUMANGARGESH@GMAIL.COM)(9899802674)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(NIHAL VIHAR- 1416/2023)
11	CRL.M.C.-1797/2025 CRL.M.A. 8088/2025	IRFAN V/s STATE NCT OF DELHI & ANR.	VIPIN TIWARI
		OTHER DETAILS OF ADVOCATES: SHREAY KUMAR ATTRI ()(9027272725)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(SHAHEEN BAGH-263/2024)
12	CRL.M.C.-1824/2025 CRL.M.A. 8257/2025	DHIRAJ KAPOOR & ANR. V/s THE STATE NCT OF DELHI AND ANR	YAGYA KUMAR GAUTAM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR SHARMA(SHARMAMANOJ5412@GMAIL.COM)(8376920321)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(MAYAPURI- 493/2015)
13	CRL.M.C.-1829/2025 CRL.M.A. 8266/2025	SAMEER & ANR. V/s STATE NCT OF DELHI & ANR.	VIPIN TIWARI
		OTHER DETAILS OF ADVOCATES: SHREAY KUMAR ATTRI()(9027272722)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(SHAHEEN BAGH-264/2024)
14	CRL.M.C.-1857/2025 CRL.M.A. 8396/2025	PIYUSH SHARMA & ORS. V/s THE STATE (NCT OF DELHI) & ANR.	MANISH KUMAR
		OTHER DETAILS OF ADVOCATES: C.B GARG (CBGARG76@GMAIL.COM)(9810063966)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(VIVEK VIHAR- 75/2022)
15	CRL.M.C.-2169/2025	SARTHAK CHAUDHARY & ANR. V/s STATE OF NCT OF DELHI & ANR.	MANOJ KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: MKS LEGAL(OFFICE.MKSLEGAL@GMAIL.COM)(8130811561)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANOJ KUMAR SINGH (MANOJRAJVANSH95@GMAIL.COM)(8130811561)(RESPONDENT)	P.S.-FIR NO. :(DWARKA SOUTH- 574/2020)
16	CRL.M.C.-2178/2025 CRL.M.A. 9819/2025 CRL.M.A. 9820/2025	DEVRAJ V/s STATE OF NCT OF DELHI AND ANR.	SOMDEV TIWARI
		OTHER DETAILS OF ADVOCATES: KANISHKA PANDEY	OTHER CASE FILED AGAINST

21.04.2025

Advance List

		(KANISHKPANDEY2551@GMAIL.COM)(9810400355)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		SAME P.S.-FIR NO. : (NIHAL VIHAR-40/2025) BAIL APPLN. 314/2025 FILED BY DEVRAJ (S/O) NARESH KUMAR (IN JC/ THROUGH HIS PAIROKAR) (DISPOSED ON : 2025-03-07) P.S.-FIR NO. : (NIHAL VIHAR- 40/2025)
17	W.P.(CRL)-330/2025 CRL.M.A. 2804/2025	NAWIN KUMAR AND ORS V/s STATE OF NCT OF DELHI & ANR.	RAVINDRA KANTH	
		OTHER DETAILS OF ADVOCATES: RAVINDRA (ADVOCATEKANTH@GMAIL.COM)(9350873569)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (SAFDARJUNG ELCLAVE- 77/2023)
18	W.P.(CRL)-682/2025 CRL.M.A. 6362/2025	HUKUM CHAND MEENA AND ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SUJATA RAY (ADVOCATESUJATARA@GMAIL.COM)(9810423168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (CHHAWLA- 506/2022)
